c) Further in the paragraph no.58 the NGT orders states as follows;

> *"……Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and* ***utilized for restoration measures preferably within six months*****....."**

Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of M/s KVR Constructions Heights Ltd is sought.

Decision ***The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-8 for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 22,64,85,885/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs. 26,72,53,330/- which is 3.69% above CSR and Amount put to tender as per Bid document is approved.***

Agenda No.17: Seeking approval for Financial Bid Evaluation for FSTP Package 9 (Call-3)

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division).

Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 08.03.2024. The last date for bid submission was 25.04.2024. Out of 11 packages, the detail of the package – 9 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated. (Rs in Cr)	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Vijayanagara	Mariyammanahalli	6	3.50		
Vijayanagara	Kamalapuram	9	4.18		
Vijayanagara	Kotturu	9	4.18		
Vijayanagara	Kudligi	9	4.18		
Vijayapura	Babaleshwar	3	3.00		
Vijayapura	Thikota	6	3.50		
Vijayapura	Managuli	6	3.50	**28,34,27,256.55**	**33,44,44,172.73**
Vijayapura	Nidagundi	6	3.50		
Vijayapura	Chadchan	6	3.50		
Vijayapura	Devarahipparagi	6	3.50		
Vijayapura	Alamela	6	3.50		
Vijayapura	Nalatwada	6	3.50		
		Total	**43.54**		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed

technical bid Evaluation Reports are prepared and was placed before 12th Technical Scrutiny Committee meeting held on 10/07/2024. The detail of the technical bid is as below;

No	Package	Amt put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12th TSC
1	Package-9	33.44	Call-3	Single bid received. M/s KVR Construction Heights Pvt ltd	The committee noted that Single bid is received in the 3rd call and opined that the technical bid of M/s KVR Constructions Heights Ltd. is **"Technically Responsive".** **The Committee recommends the Technical Bid Evaluation report of Package-9 FSTP tender for approval by the SLTC/SHPC.**

MD KUIDFC also informed the committee that in continuation to the TSC recommendations, the subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and the ***Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 9 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 12.07.2024. and Evaluation of Financial Bid is made, the following discrepancy with respect to Tender document and KPP Portal are arrived:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	**Rs 33.44 Cr** inclusive of GST	**Rs. 28.34 Cr** inclusive of GST	As Call 2 tender was invited **Exclusive of GST** for an Amount put to Tender **Rs. 28.34 Cr,**

				During Call 3, KPP Portal is upgraded and is showing inclusive **of GST** for the same Amount Put to Tender.

As stated above, **hence manual calculation is made by adding 18% GST to the** Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement which is found the bidders quoted is below (-) 11.03% tender premium, when compared to Amount put to tender and CSR. The qualified L1 bidder informed in his letter No: KVRCH/24-25/848 Dt: 13-07-2024 the quoted price is Exclusive of GST. (Copy enclosed). **Hence again manual calculation is made by adding 18% GST to the quoted amount.** The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 9
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT9/CALL-3
Amount put to tender Exclusive of GST	Rs. 28,34,27,256.55/- (As per KPP Portal but showing Inclusive of GST)
Amount put to tender Inclusive of GST	Rs. 33,44,44,172.73/- (As per Bid Document)
Name of the Bidder	**L1:** M/s KVR Constructions Heights Ltd.
Quoted by the Bidder in KPP Portal Inclusive of GST (But claimed that he has quoted exclusive of GST)	Rs. 29,75,70,288/-
Tender Premium for quoted amount (without adding GST to quoted amount) with respect to Amount put to tender and CSR	11.03% below
Quoted by the Bidder in **manual calculation is made by adding 18% GST**	Rs. 35,11,32,926.00

Tender Premium for quoted amount (adding 18% GST to quoted amount) with respect to Amount put to tender and CSR	4.99% above

As stated above, M/s KVR Constructions Heights Ltd is the L-1 bidder for Rs. 29,75,70,288/- (including GST) for the quoted amount, which is **11.03% below** the amount put to tender and current schedule of rate. But claimed that he has quoted exclusive of GST. Hence the **manual calculation is made by adding 18% GST** to the quoted amount of Rs. 35,11,32,926/- which is **4.99% above** the amount put to tender and current schedule of rate.

Hence, approval is sought for the award of Package-9 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,75,70,288/- (Including GST), which is 11.03 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e., Rs. 35,11,32,926/- which is 4.99% above CSR and amount put to tender as bid document.

Discussion: *It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.*

a) Para 48: Adhering to the timelines, states as follows;

> *"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time.* ***Whatever timeline is laid down, it should not be breached.***
> ***If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."***

b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;

"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring, ***ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."***

c) Further in the paragraph no.58 the NGT orders states as follows;

"……Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and ***utilized for restoration measures preferably within six months*****....."**

Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of M/s KVR Constructions Heights Ltd is sought.

Decision: ***The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model for Package -9 L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,75,70,288/- (Including GST), which is 11.03 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e., Rs. 35,11,32,926/- which is 4.99% above CSR and amount put to tender as bid document is approved.***

The meeting ended with the vote of thanks.

Shalini

Additional Chief Secretary
Government of Karnataka &
Chairperson - SHPC

Proceedingsof the 14th SHPC meeting dated 09.09.2024for Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund

Agenda No. 1 – Confirmation of the Proceedings of the 13th Meeting of SHPC held on 16.07.2024

The proceedings of the 13th meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 16.07.24 was sent to all members and invitees.

As no comments are received, the proceedings was confirmed.

Agenda No.2 – Action Taken Report on 13th SHPC meeting of Swachh Bharat Mission held on 16.07.24

The 13th State High Powered Committee (SHPC) meeting was held on 16.07.24. The action taken for the agenda and decision taken are as follows;

No.	Agenda	Decision taken	Action Taken Report
1.	Agenda No.4: Seeking revised administrative approval for "Providing and laying balance 10.63 km UGD system in SAGARA CMC limits and Construction of 0.62 MLD capacity SBR technology STP	After detailed discussions and deliberations, the committee has accorded approval for the following: 1. Revised administrative approval for the Detailed Project Report of Sewerage Project in Sagara City amounting to Rs.23.19 Cr, with CAPEX cost of Rs.20.00 Cr under	Tenders invited. Single bid received. Bid evaluation underway.

No.	Agenda	Decision taken	Action Taken Report
	project" under NGT Environmental Compensation fund and SBM(U)-2.0 fund.	the NGT Environmental Compensation fund and OPEX (O&M) Cost of Rs.3.19 Cr. which shall be borne by the ULB. 2. It is directed that Urban Development Department shall ensure that ULB contribution of SBM U 2.0 grants to be given in the first release immediately after the release of GoI share.	
2.	Agenda No. 5: Seeking Administrative Approval for Detailed Project Report for Construction/ Upgradation of Sewerage system for RANEBENNUR City under NGT Environmental Compensation Fund	The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for RANEBENNUR City amounting to Rs.16.82 Cr, with CAPEX Cost of Rs.15.00 Cr under NGT Environmental Compensation Fund and OPEX (O&M) Cost of Rs.1.82 Cr which shall be borne by the ULB.	Tendersinvited. Last date for submission of bid is 26-09-2024.

No.	Agenda	Decision taken	Action Taken Report
3.	Agenda No.6: Administrative Approval for Detailed Project Report for Upgradation of Sewerage system for NARAGUNDA Town with existing Sewerage system under NGT Environmental Compensation and SBM(U)- 2.0 Fund.	After detailed discussions and deliberations, the committee has accorded approval for the following: 1. Detailed Project Report for Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for NARAGUNDA Town amounting to Rs.9.77 Cr (Rs.8.00 Cr. under NGT Environmental Compensation Fund and Rs.1.77 Cr. under SBM(U)-2.0 Fund) and O&M for 5 years at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M costs. 2. It is directed that Urban Development Department shall ensure	Tenders invited. Last date for submission of bid is 26-09-2024.

No.	Agenda	Decision taken	Action Taken Report
		that ULB contribution of SBM U 2.0 grants to be given in the first release immediately after the release of GoI share.	
4.	Agenda No.7: Administrative Approval for Detailed Project Report for Upgradation of Sewerage system for MANDYA City with existing Sewerage System under NGT Environmental Compensation Fund.	The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for MANDYA City amounting to Rs.30.00 Cr under NGT Environmental Compensation Fund, which includes 5-year O&M at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M costs.	Tenders invited. Last date for submission of bid is 26-09-2024.

No.	Agenda	Decision taken	Action Taken Report
5.	Agenda No.8: Approval for release of Rs. 100.00 Cr funds as mobilization advance to KUIDFC under NGT Environmental Compensation Fund.	The Committee after discussions and deliberations approved for the release of Rs.100 Cr. to KUIDFC under NGT Environmental Compensation fund.	Proposal submitted to UDD.
6.	Agenda No.09: Seeking approval for Financial Bid Evaluation for FSTP Package 5 (Call-2)	The Committee after discussions and deliberations, has rejected the financial bid of FSTP Package-5 and instruct to recall short term tender and speed up the tendering process.	Retendered(Call 3). Last date for submission of bid was 04-09-2024. 2 bids received. Evaluation underway.
7.	Agenda No.10: Seeking approval for Financial Bid Evaluation for FSTP Package 1 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period)	Work Order issued on 22.08.2024.

No.	Agenda	Decision taken	Action Taken Report
		of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package- 1 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs. 23,57,65,397/- (Including GST), which is 4.97 % above the amount put to tender and 4.97 % above CSR.	
8.	Agenda No.11: Seeking approval for Financial Bid Evaluation for FSTP Package 2 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION))	Work Order issued on 22.08.2024.

No.	Agenda	Decision taken	Action Taken Report
		model Package-2 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs.23,02,24,331/- (Including GST), which is 4.98 % above the amount put to tender and 4.98% above CSR.	
9.	Agenda No.12: Seeking approval for Financial Bid Evaluation for FSTP Package 3 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-3 for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
		for Quoted amount of Rs. 23,29,39,520/- (Including GST), which is 4.95% above the amount put to tender and 4.95% above CSR.	
10.	Agenda No.13: Seeking approval for Financial Bid Evaluation for FSTP Package 4 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT (NO VARIATION)) model Package-4 for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 24,72,45,281/- (Including GST), which is 4.19% above the amount put to tender	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
		and 4.19% above CSR.	
11.	Agenda No.14: Seeking approval for Financial Bid Evaluation for FSTP Package 11 (Call-4)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model for Package-11 L-1 bidder of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) for Quoted amount of Rs. 24,27,27,547/- (Including GST), which is 4.90% above the amount put to tender and 4.9% above CSR.	LOA issued.
12.	Agenda No.15: Seeking approval for Financial Bid	The Committee after discussions and deliberations accorded approval for	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
	Evaluation for FSTP Package 6 (Call-3).	Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-6 for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,38,85,727/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs.	

No.	Agenda	Decision taken	Action Taken Report
		34,67,85,158/- which is 3.69% above CSR and amount put to tender as per bid document is approved.	
13.	Agenda No.16: Seeking approval for Financial Bid Evaluation for FSTP Package 8 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-8 for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 22,64,85,885/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
		and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs. 26,72,53,330/- which is 3.69% above CSR and Amount put to tender as per Bid document is approved.	
14.	Agenda No.17: Seeking approval for Financial Bid Evaluation for FSTP Package 9 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model for	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
		Package -9 L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,75,70,288/- (Including GST), which is 11.03 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e., Rs. 35,11,32,926/- which is 4.99% above CSR and amount put to tender as bid document is approved.	

Agenda No.03: Seeking approval for Financial Bid Evaluation for Implementation of JSM in Mysuru, Hootagalli, KR Nagara and T.Narasipura ULBs under NGT Fund & SBM (U) - 2.0 on DBOT model

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/ Upgradation of underground Sewerage System, Upgrade/repair Sewage Treatment Plants (STPs), Provide House Service Connections (HSCs) and construct sewerage network etc., by KUIDFC in 54 prioritised ULBs/Towns to reduce the gap between sewage generation and its processing in Phase-2 of Used Water Management Project

under NGT Environment Compensation Fund and has directed to take up works through DBOT tenders.

In this regard, DPR for ULBs of Mysuru, Hootagahalli, Krishnarjanagara and T.Narasipurawere prepared and accorded approval in 12th SHPC and also instructed to invite tender as single package. Administrative approval is accorded vide G.O. No: UDD 5 CSS 2023 (P1) Dated:10.06.2024.

Accordingly, Tender was invited vide tender Notification No:KUIDFC/UWM/Tender (Civil) 08/2024-25/03, Dated: 21.06.2024. The tender was published in KPP Portal, KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Vijayavani" on 22.06.2024. The last date for bid submission was 24.07.2024. In response to the tender notification, Two (02) bidders have participated. The tender details of the Mysuru Package is as below:

District	Name of ULB	Funds allocated (Rs. in Cr)		Amount put to tender in Rs. (Inclusive of GST)
		NGT	SBM	
Mysuru	Mysuru	80.00	-	**164,61,04,022.71**
	Hootagahalli	25.00	27.27	
	K.R.Nagar	20.00	0.65	
	T.Narasipura	10.00	1.59	
Total		**135.00**	**29.51**	

The technical bid is opened on 25.07.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation reports are prepared by the tender evaluation committee and was placed before 13th Technical Scrutiny Committee meeting held on 13.08.2024. The details of the bidders participated are as below:

i) M/s Amrutha Constructions Pvt.Ltd

ii) M/s BSR Infratech India Ltd

Discussion and Recommendation of the UWM 13th TSC meeting is below:

No	Package	Amt put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 13th TSC
1	Mysuru Package	164.61	Call-1	2 bids received. 1. M/s Amrutha Constructions Pvt.Ltd 2. M/s BSR Infratech India Ltd	The committee noted that 2 bids are received and opined that the technical bid of M/s Amrutha Constructions Pvt.Ltd and M/s BSR Infratech India Ltdare "Technically Responsive". **The Committee recommends the Technical Bid Evaluation report of Mysuru package tender for approval by the SLTC/SHPC.**

In continuation to the TSC recommendations, the subject was placed before the 16th SLTC meeting dated: 26.08.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports and recommended for opening of financial bids and also the Committee directed KUIDFC to place the subject before SHPC for tender approval. Further, the committee directed to secure and take possession of required land from Hootagahalli, KR Nagara and T.Narasipura ULBs for construction of STPs before issuing of Letter of Acceptance to the successful bidder.***

Accordingly, financial bids were opened on 03.09.2024 and Comparative statements of the financial bids are prepared as below:

Name of Work	Implementation of JSM in Mysuru, Hootagalli, KR Nagara and T Narasipura ULBs under NGT Fund & SBM (U) -2.0 on DBOT model	
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT22	
Amount put to tender Inclusive of 18% GST	Rs. 164,61,04,022.71/-	
Name of the Bidder	L1: M/s Amrutha Constructions Pvt.Ltd	L2: M/s BSR Infratech India Ltd
Quoted by the Bidder Inclusive of 18% GST	Rs. 172,67,63,119.81 /-	Rs. 175,31,00,786.00 /-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.9% above	6.50% above

As stated above, M/s Amrutha Constructions Pvt.Ltd. is the L-1 bidder for Rs. 172,67,63,119.81/- (including 18% GST) for the quoted amount, which is 4.9% above the amount put to tender and current schedule of rate.

MD, KUIDFC had sought approval from SHPC committee for Award of Implementation of JSM in Mysuru, Hootagalli, KRNagara and T Narasipura ULBs under NGT Fund & SBM (U) -2.0 on DBOT model for L-1 bidder of M/s Amrutha Constructions Pvt.Ltd. for quoted amount of Rs.172,67,63,119.81/- (Including 18% GST), which is 4.9% above the amount put to tender and CSR.

Decision:The Committee after discussions and deliberations accorded approvalfor Award of work of Implementation of JalashuddhiMission in Mysuru, Hootagalli, KR Nagara and T Narasipura ULBs under NGT Fund & SBM (U)-2.0 to M/s Amrutha Constructions Pvt. Ltd. for Rs. 172,67,63,119.81/- which is 4.9%

above the amount put to tender and current schedule of rate(including 18% GST).

The Committee also directed that respective ULBs needs to deposit their ULB share, O&M charges under SBM(U)-2.0 and additional amount that is necessary for completion of projects.

Agenda No.04: Seeking approval for Financial Bid Evaluation for Providing 2nd stage UGD scheme to Srirangapatna Town to meet the NGT standards under National Green Tribunal Environmental Compensation Fund on DBOT model and Operation and Maintenance during Defect Liability Period (2nd Call)

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/ Upgradation of underground Sewerage System, Upgrade/repair Sewage Treatment Plants (STPs), Provide House Service Connections (HSCs) and construct sewerage network etc., by KUIDFC in 54 prioritised ULBs/Towns to reduce the gap between sewage generation and its processing in Phase-2 of Used Water Management Project under NGT Environment Compensation Fund and has directed to take up works through DBOT tenders.

In this regard, DPR for Srirangapattana is prepared and accorded administrative approval and instructed to invite short term tender in 7th SHPC meeting held on 07.02.2024

Accordingly, tender was invited on 05.03.2024. As no bids were received, tender submission date was extended upto 13.04.2024. Once again corrigendum was issued to extend upto 23.04.2024. But still no bids were received in Call-1. Hence, tender was re-invited for Call-2 vide Tender Notification No: KUIDFC/UWM/08/2024-25/02, Dated: 03.06.2024. The

tender was published in KPP Portal, KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 05.06.2024. The last date for bid submission was 06.07.2024. In response to the tender notification, only one (01) bidder has participated. The tender details of the Srirangapattana town is as below:

District	Name of ULB	Funds allocated (Rs. in Cr)		Amount put to tender in Rs. (Inclusive of GST)
		NGT	SBM	
Mandya	Srirangapattana	25.00	0.65	15,55,35,800.00

The technical bid is opened on 02.08.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared by tender evaluation committee and was placed before 13th Technical Scrutiny Committee meeting held on 13.08.2024. TSC has noted that the single bid is received in second call and in cognizance of the bid being "Technically responsive", recommends the Technical Bid of **M/s CVK Constructions Pvt Ltd**, for approval by the SLTC/SHPC.

In continuation to the TSC recommendations, the subject was placed before the 16th SLTC meeting dated: 26.08.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Report and recommended for opening of financial bids and also the Committee directed KUIDFC to place the subject before SHPC for tender approval. Further the committee directed to secure and take possession of required land from Srirangapattana Town Municipal***

Council for construction of wetwell before issuing Letter of Acceptance (LoA) to the successful bidder.

Accordingly, financial bids were opened on 03.09.2024 and Comparative statement of the financial bid is prepared and is detailed as below:

Name of Work	Providing 2nd stage UGD scheme to Srirangapatna Town to meet the NGT standards under National Green Tribunal Environmental Compensation Fund on DBOT model and Operation and Maintenance during Defect Liability Period (2nd Call)
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT20
Amount put to tender Inclusive 18% GST	Rs. 15,55,35,800.00/-
Name of the Bidder	M/s CVK Construction Pvt Ltd. – L1 Bidder
Quoted by the L1 Bidder Inclusive (18%) GST	Rs. 15,55,35,530.22/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	0.0002% below

As stated above, M/s CVK Construction Pvt Ltd is the L-1 bidder for Rs.15,55,35,530.22/- (including 18% GST) for the quoted amount, which is 0.0002% below the amount put to tender and current schedule of rate.

MD, KUIDFC had sought approval for Award of Implementation of Providing 2nd stage UGD scheme to Srirangapatna Town to meet the NGT standards under National Green Tribunal Environmental Compensation Fund on DBOT model and Operation and Maintenance during Defect Liability Period (2nd Call) for L-1 bidder of M/s CVK

Construction Pvt. Ltd.for quoted amount of Rs.15,55,35,530.22/- (Including GST), which is 0.0002% below the amount put to tender and CSR.

Decision:The Committee after discussions and deliberations accorded approvalfor Awardof work ofImplementation of Providing 2nd stage UGD scheme to Srirangapatna Town to Rs.15,55,35,530.22/-(Including GST), which is 0.0002% below the amount put to tender and CSR.

Agenda No.05: Administration Approval of DPR for "Construction/Upgradation of Sewerage system in Belagavi City" Under NGT Environmental Compensation Fund

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs***. 45.00 Cr for "Construction/upgradation of sewerage system in Belagavi city" under the NGT Environmental compensation fund.***

Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details.

- Belagavi is the fifth-largest city in Karnataka and is known as the city of bamboo, popular tourist destination.
- Geographically Belagavi district is located on the Survey of India topo-sheets between Latitude. 15°51'01"N and longitude 74°31'15", occupy an area of 13,45,600 Ha. with an altitude of 2,500 ft (762 m) above Mean Sea Level.
- Existing UGD System details in Belgavi City are as below:

1	Name of the ULB	**Belagavi City Corporation**

2	Present population as on 2024	600352
3	Per capita water supply	135 LPCD
4	Present sewage generation	66.06 MLD
5	Total No. of Household	1,20,070 Nos
6	Total road network of the town/ULB	805 km
7	Details of Sewer network executed in kms	405 km
8	Balance sewer network to be executed in kms	400 km
9	No. of wet wells & location	02no's at Rukmini Nagar and Gandhi Nagar
10	**Details of wet well & pumping machinery**	
(i)	Wet well No-1 at Rukmininagr	6.0m Dia and 12.0m depth Pumping Main (DI K-9 Class) of 450mm Dia rising main has been laid for a length of 2.05 Km, from wet well to MH-D9/22
(ii)	Wet well No-2 at Gandhi Nagar	16.00m Dia and 16.0m depth. Pumping Main (DI K-9 Class) 1200mm Dia rising main has been laid for a length of 2.58Km leading to STP.
11	**Wet well condition (Working/not working)**	Yet to start- Both wet wells are under construction under AMRUT-2
12	**No. of STP & Location**	01 no at Halaga Village
13	**Installed STP Capacity & technology (MLD)**	70 MLD, SBR Tech., (Under Construction)
(i)	STP at Halaga Village	70MLD
		The Sewage generated from zones 1, 2, 3, 4, 5,6,7,8,9,10 and 11 are treated in Halaga STP
		Total 02 Wet wells are connected to this STP
		The technology used in this treatment plant is "Sequencing Batch Reactor (SBR)
		Present Condition of STP: STP in under construction phase, with all electro-mechanical equipment's installation is pending and once it will be fully finalised then it will meet NGT effluent standards.
14	Condition of STP (Working/not working)	Under Construction by KUWSDB.

15	Gap in Treatment for existing sewage flow (STP capacity installed - present average sewage inflow) in MLD	• The present sewage generation of Belagavi City based on population (6,09,983) is 66 MLD. • Presently this generated sewage is flowing in the 3 major nallas and polluting Markandeya River. • However, KUWS&DB is constructing 70 MLD STP
16	Gap in existing network	The gap of 400 km sewerage network to be taken up in future grants.
17	Addressing the gap in existing in UGD system	In view of complying NGT effluent standards following components are proposed • Replacement of damaged existing sewer network of about 43 km. • Additional Wet well and rising main is proposed at Yediyurappa Road in Zone-B to connect to70 MLD STP

- **Projected Population and Sewage Generation:**

Sl No.	Year and	Population and its projection	Sewage Generation in MLD	Remarks
1	Census year (2011)	4,88,157		70 MLD STP is Under construction by KUWS&DB Based on the availability of further grants new/expansion of STP for Intermediate year/ultimate year can be proposed.
2	For Base Year (2025)	6,09,983	66.00	
3	For Intermediate Year (2040)	7,74,438	86.40	
4	For Ultimate year (2055)	9,83,232	111.24	

- **Necessity of the project:**

The existing sewer network in core area in Belagavi is more than 40+ years old and needs rehabilitation and replacement to strengthen the network so that the operational capacity of under construction STP can be improved.

In this proposal considering the existing network situation and works carried out by KUWS and DB, the following components are considering in present proposal.

1. Replacement of sewer network of about 46 km in existing sewerage network (405 km) where ever necessary to convey the used water to under construction STP (70 MLD).
2. New Wet well of 8 m Dia and 1.5 km 600 mm Dia DI Rising main is proposed at Yediyurappa Road in Zone- B to convey the used water to under construction 70 MLD STP.

1. Replacement of damaged existing sewer network of about 46 km.

The total sewerage network required as on date is 805 Km, there is existing old network of 405 km which is damaged and need replacement. At present KUWS&DB is replacing 47 km with 1208 Nos of HSC and under NGT compensation fund, 46.76 km sewer network along with 100 Nos HSC is proposed and details are as below:

Z. No	Zone Name	Location	(Survey) Length in m	Dia of Pipe (mm)	Issues
1	Khade Bazar, area	Old PB Road, Khade Bazar, Tenginakeri Galli Junction Kottwal Galli, Darbar, Ram Nagar, CCB Office	44994	200 & 250	Old Pipe Replace-Sewage flowing in drain due to chocks of 40-45 years old line
2	Kotwal Galli,	Galli, Khanjar Galli	1102.80	300 & 350	Old Pipe Replacement Upstream150m m & Downstream 300 or 400mm
8	Ashok Nagar	AsadkhanColony,Farooqi a Colony	634.00	400	300&350 mm Dia pipe not working properly-old line Replace with 400 mm Dia RCC Pipe

Z. No	Zone Name	Location	(Survey) Length in m	Dia of Pipe (mm)	Issues
9	Shivaji Nagar,Veerebadra Nagar,	Yediyurappa road area left out area	30	800	Linking line 800 mm required to connect it to proposed wet well at Yediyurappa Road-New line Proposed.
Total			**46.76 km**		

1) Additional Wet well and rising main is proposed at Yediyurappa Road in Zone- B to connect to 70 MLD STP

1	**Wet well**	
A	Location	Yediyurappa Road
B	Capacity	30 MLD
C	Dia	8 m
D	Depth	10 m
E	Sewage contribution from Wards	Khade Bazar, Chawat Galli, bus stand road, Sangolli Rayanna circle
2	**Rising Main from Wet well to STP**	**600 mm Dia DI K9 1.5 Km**

Considering the above components, the DPR is prepared for total amounting to **Rs. 47.56 Cr**, out of which CAPEX plus One (01) year O&M is worked out for Rs. 45.00 Cr and for further four (04) years O&M is worked out for Rs.2.56 Cr.

The rates considered in the estimate is as per KPWD UNISR 2023-24 and for Non-SOR items quotation and comparative statement, least quoted rates are considered. Accordingly, the abstract is prepared and the details as below:

Sl. No.	DESCRIPTION OF COMPONENTS	AMOUNT (IN Rs)
I) Capex and first year O&M		
I	**Sewer network with machine holes under re-habitation of used water network**	
A	Providing & laying of 200 and 250mm Dia 'U'PVC SN-8 class and 300 mm, 350 mm,400 mm and 800 mm Dia	27,98,19,026

Sl. No.	DESCRIPTION OF COMPONENTS	AMOUNT (IN Rs)
	RCC NP-3 pipe and construction of RCC machine holes chambers, in Ashok Nagar, Shivaji Nagar, Veerabhadra Nagar, Asadkhan Colony, Farooqia Colony, Ram Nagar, CCB Office area, Chawatgalli ,Khade bazar, Kotwal galli, Khanjar galli, and Darbar galli in Belagavi City for a length of **46.76 km.**	
B	Providing House service connection for Ashok Nagar, Shivaji Nagar, Veerabhadra Nagar, Asadkhan Colony, Farooqia Colony, Ram Nagar, CCB Office area,Chawat galli ,Khade bazar, Kotwal galli, Khanjar galli, Kamat galli and Darbar galli, in Belagavi City **(100 Nos)**	8,54,070.00
II	**Construction of WET WELL**	
A	Construction of 8.0 m Dia RCC Wet well with P.T. Units along with internal lighting works, near Yediyurappa Road.	1,65,52,248.00
B	Supply, Erection, Electrification and Commissioning of 3 Nos 110 HP (2 W +1SB) and 2 Nos 55 HP (1 W+1 SB) etc complete	21,04,500.00
C	Providing, Laying, Jointing, Testing and commissioning of 600 mm Dia DI K-9 class 1500.00 m Rising main from Wet well at Yediyurappa Road to Existing STP at Halaga Village.	2,50,80,926.00
D	Construction of DG Room of size 6mx4m, including lighting works for Proposed Wet well at Yediyurappa Road.	5,84,849.10
III	**Provision for Electrical Works**	
A	Supply, Erection and Commissioning 11KVA express feeder main, substation, metering cubical, LT Pannel, 400kva DG Set etc, complete to proposed wet well with allied accessories works.	1,17,54,538.80
A	**Sub Total - I Rs:**	**33,67,50,157.90**
B	**Add GST 18% on A**	6,06,15,028.00
C	**Sub Total - I (Base cost) (A+B)**	**39,73,65,185.90**
D	Add Tender Premium 5% on (C)	1,98,68,259.30
E	ADD PDMC fee 2% on (C)	79,47,303.72

Sl. No.	DESCRIPTION OF COMPONENTS	AMOUNT (IN Rs)
F	ADD PMU fee 1.5% on (C)	59,60,477.79
G	ADD Contingency 3% on (C)	1,19,20,955.58
H	ADD ESCOM Deposits 0.5% on (C)	19,86,825.93
	Total CAPEX cost Rs(C+D+E+F+G+H+I)	**44,50,49,008.21**
	O&M For First Year in Defect Liability Period	**49,38,831**
	Rounding off	**12,160.79**
Total CAPEX cost and O&M For First Year is Rs		**45,00,00,000.00**
II) O&M Cost for further four (04) years		
B	2nd year O&M including GST (ULB Fund)	59,28,457.00
C	3rd year O&M including GST (ULB Fund)	62,24,880.00
D	4th year O&M including GST (ULB Fund)	65,36,124.00
E	5th year O&M including GST (ULB Fund)	68,62,931.00
Rounding off		47,608.00
O&M Cost for further four (04) years (ULB Fund)		**2,56,00,000.00**
Total Project cost		**47,56,00,000.00**

The details of O&M cost for Wet Well are as below:

I. DETAILS OF MANPOWER					
No.	**Description**	**Nos.**	**Salary per Month**	**Total With Electricity Charges**	**Total Without Electricity Charges**
1	PLANT MANAGER	1	23,313.36	23,313.36	
2	OPERATORS	1	18,571.50	18,571.50	
3	MECHANIC & ELECTRICIAN	1	18,571.50	18,571.50	
4	SECURITY	3	17,664.00	52,992.00	
			Sub total	**1,13,448.36**	
	Overhead	10%		11,344.84	
	Contractor Profit	10%		11,344.84	
			Total for 1 month	**1,36,138.03**	

	SALARY AMOUNT FOR FIRST YEAR		12	***16,33,656.38***	
	GST @ 18%		18%	***2,94,058.15***	
	Manpower Amount for First year			**19,27,714.53**	**19,27,714.53**
S.No	**Description**	**No. of Cylinders/ Quantity**	**Cost / Cylinder Cost/Kg**	**Total**	
II.	**DETAILS OF CONSUMABLES**				
1	CHLORINE	24	49000	11,76,000.00	
2	PE	992	450	4,46,400.00	
3	OTHER CHEMICALS & LUBRICANTS 12 Months x Rs 25000=3,00,000.00			3,00,000.00	
	Consumable cost for one year			**19,22,400.00**	
	GST @ 18%		***18%***	***3,46,032.00***	
	Consumables Amount for One Year			**22,68,432.00**	**22,68,432.00**
III.	**DETAILS OF POWER CONSUMPTION**				
S.No	**Description**	**Cost/ Month**	**No. of Months**	**Total**	
1	Electromechanical Items	890880	12	1,06,90,560.00	
	GST @ 9%		0.09	9,62,150.40	
	POWER CONSUMTION AMOUNT FOR FIRST YEAR			**1,16,52,710.40**	
	Total Amount for One Year (I+II+III)			**1,58,48,857**	**41,96,147**
	Repairs & Replacement (0.5% of CAPEX of Civil Works)			85,685.49	85,685
	Repairs & Replacement (2% Of CAPEX of Electro &Mechanical Works)			5,43,708.52	5,43,709
	GST @ 18%		18%	1,13,290.92	1,13,291
	Repairs & Replacement (0.5% of CAPEX of Civil &Electro Mechanical			**7,42,684.93**	**7,42,685**
1	FOR FIRST Year in Defect Liability Period		1	1,65,91,542	49,38,831
2	FOR 2nd YEAR	5%	1	1,74,21,119	59,28,457

3	FOR 3rd YEAR	5%	1	1,82,92,175	62,24,880
4	FOR 4thYEAR	5%	1	1,92,06,784	65,36,124
5	FOR 5thYEAR	5%	1	2,01,67,123	68,62,931
	Rounding off				47,608
Total Amount for 5 Year O&M for Proposed Wetwell at Yediyurappa Road, Belgavi.				**9,16,78,743**	**2,56,00,000**

The 13th Technical Scrutiny Committee in its meeting held on 13.08.2024 has reviewed the DPR opined that the DPR of "Construction/Upgradation of Sewerage system for Belagavi City" for the Total Cost of Rs. 47.56 Cr. (CAPEX and One Year O&M for Rs. 45 Cr. and OPEX for further 4 years is Rs 2.56 Cr.) under NGT Compensation Fund & ULB funds and to place before the SLTC/SHPC for approval.

The 16th SLTC meeting dated 26.08.2024 has recommended for administrative approval of SHPC.

MD, KUIDFC had sought administrative approval from the SHPC Committee administrativefor Detailed Project Report for Construction/Upgradation of Sewerage system for Belagavi City amounting to Rs.47.56 Cr (45.0 Cr CAPEX Cost under NGT Environmental Compensation Fund and 2.56 Cr OPEX (O&M) cost which shall be borne by the ULB).

<u>Decision:</u>The Committee after discussions and deliberations accorded administrative approvalfor Detailed Project Report for Construction/Upgradation of Sewerage system for Belagavi City Corporation at a cost of Rs.47.56 Cr (45.0 Cr CAPEX Cost under NGT Environmental Compensation Fund and 2.56 Cr OPEX (O&M) cost which shall be borne by the ULB).

Agenda No.06: Approval for Construction/Upgradation of Sewerage system for Saundatti Town under NGT Compensation Fund & SBM(U)- 2.0 Fund

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction/upgradation of sewerage system for ***the* Saundatti *Town with an allocation of Rs.30 Cr under the NGT compensation fund &Rs.11.32 Cr under SBM(U)- 2.0 fund.***

Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details:

- **Saundatti town** is taluk head quarter of Belagavi district and is a historical place situated on right Bank of Malaprabha River. It is located at the distance of 88 kilometres from Belagavi city. The town is situated at 15^0 46' N latitude and 75^0 04' E longitude and at an average altitude of 700 metres above MSL The population of the city is 41,215 as per 2011 census and present population is approximately 74,800 for 2024.

- The Saundatti - Yellamma Town, population forecast by urban growth method is adopted. There are **27** Revenue Wards in the city.

S.No.	Name of the ULB	SaundattiTown Municipal Council
1	Present population as on 2024	52800
2	Per capita water supply	135 LPCD
3	Present sewage generation	5.80 MLD
4	Total No. of Household	10560 Nos
5	Total road network of the town/ULB	130 km
6	Details of Sewer network executed in km	No Network

7	Balance sewer network to be executed in kms	130 km
8	No. of wet wells & location	02no's (Singari koppa Road & Nearby Existing STP)
9	**Details of existing wet well & pumping machinery**	
(i)	Wet well No-1 at Singari Koppa Road	4.0m Dia and 6.0m depth Pumping Main (DI K-9 Class) of 100mm Dia rising main has been laid for a length of 2.4Km, from wet well to STP
(ii)	Wet well No-2 at Nearby Existing STP	6.0m Dia and 8.0m depth Pumping Main (DI K-9 Class) of 300mm Dia rising main has been laid for a length of 300 m, from wet well to STP
10	**Wet well condition (Working/not working)**	Construction work under progress. - Water Board, KUWSSDB
11	**No. of STP & Locations**	01 no at Behind KSRTC Bus Depo., (3.5 MLD, SBR type)
12	**Installed STP Capacity & technology (MLD)**	4.0MLD = 3.5 MLD+0.5MLD 3.5MLD-SBR Tech and 0.5 MLD both are located adjacent each other behind KSRTC Bus Depo.
(i)	3.5 MLD STP at Behind KSRTC Bus depo	• 3.5 MLD, SBR Type. • Treatment is proposed for the sewage of zone1 & 2. **Present Condition of STP:** STP is under construction by KUWS&DB
(ii)	0.5 MLD STP at Behind KSRTC Bus depo	**Present Condition of STP:** **STP is not working as there is no HSCs and all electromechanical works and civil structure also not in good condition.**
13	Condition of STP (Working/not working)	No STP is in working condition
14	Gap in Treatment for existing sewage flow (STP capacity installed - present average sewage inflow) in MLD	• The present sewage generation of **Saundatti** Town based on population (54,790) is 5.91 MLD • Presently this generated sewage is flowing in the Lendi nalla, and polluting Malaprabha River. • However, KUWS&DB is constructing 3.5 MLD STP

15	Gap in existing network	There is no sewage Network in Saundatti, hence 23 km is proposed presently and remaining 107 km to be tackled in future grants.
16	Addressing the gap in existing in UGD system	In view of complying NGT effluent standards following components are proposed • New sewer network for about 23 km, 993 Machine Holes and 2725 Nos of HSC is proposed. • Additional STP of 4.86 MLD is proposed to accommodate the gap of STP for Intermediate year.

- **Projected Population and Sewage Generation:**

Sl No.	Year and	Population and its projection	Sewage Generation in MLD	Remarks
1	Census year (2011)	41,215		3.5 MLD STP is under construction by KUWS&DB 4.86 MLD STP is proposed Total STP Capacity is 8.36 MLD Based on the availability of further grants expansion of STP for ultimate year can be proposed.
2	For Base Year (2025)	54,790	5.91	
3	For Intermediate Year (2040)	74,800	8.07	
4	For Ultimate year (2055)	1,04,180	11.25	

Necessity of the project:

- There is no existing sewer network in **Saundatti** Town currently.
- The proposal for the sewage network DPR (Detailed Project Report) in **Saundatti** town includes.
    1. Network length of 23 km in Zone-1A and Interception and Diversion of Lendi Nala
    2. An additional STP of 4.86 MLD capacity of SBR technology

1. Network length of 23 km in Zone-1A and Interception Diversion and Rehabilitation of Lendi Nala

In the following Zones, in green field area, about 23 km network, 993 Machine holes and 2725 House Service Connections are provided. This network will connect to the existing wet-well of 6m Dia and 8m depth and at the 3.5 MLD STP site. The details of proposed sewer network are as below,

Zone No	Zone Name	Location	(Survey) Length in m	Dia of Pipe (mm)	Issues
1	Zone 1A	Agassi Road, Chinivar Oni	20392.50	160 & 200	Green field area
1	Zone 1A	Medar Oni, Kollar Oni Part	584.0	250 & 300	Green field area
1	Zone 1A	Dharwad Road Bypass	1347.80	400& 450	Green field area
1	Zone 1A	HugdevarOni, Machi galli, nearby APMC yard and STP site area.	1370.00	600,800 & 900	Green field area

Sewage flowing through Lendi Nalawhich is in the heart of the city, which is damaged at several locations, due to sewage seepage from bottom of nala as well as on sides, ground and its surrounding is getting polluted. Also, side walls are damaged which inturn leading the sewage to surrounding area and public are facing unhygienic situation around it. Hence rehabilitation of Lendi Nala as an Interception and Diversion is taken up in the present proposal for about 2km which includes, bottom slab and side walls of Nala at damaged portion only.

2. An additional STP of 4.86 MLD capacity of SBR technology

An additional STP of 4.86 MLD capacity of SBR technology has been proposed to accommodate the sewage load of 8.36 MLD (Under construction 3.5 MLD + proposed 4.86 MLD) gap of STP for Intermediate year. Further extension may be proposed based on the future grants for ultimate year.

Considering the above components, the DPR is prepared for total amounting to Rs. 43.15 Cr, out of which CAPEX plus One (01) year O&M is worked out for Rs. 41.32 Cr and for further four (04) years O&M is worked out for Rs.1.83 Cr.

The rates considered in the estimate is as per KPWD UNISR 2023-24 and for Non-SOR items quotation and comparative statement, least quoted rates are considered. Accordingly, the abstract is prepared and the details as below:

Sl. No	Components	NGT Amount	SBM Amount	Total Amount
	CAPEX Cost & 1 year O&M of STP			
I	**Sewer network with machine holes**			
A	Providing & laying of 160mm Dia to 250mm Dia 'U'PVC SN-8 class and 300mm, 350mm,400mm and 800 mm Dia RCC NP-3 pipe and construction of RCC machine holes and BBM Machine Hole chambers, in Zone-1 in Saundatti Town.(Length - 23km,) (Total No of MH-993)	14,62,34,010.00		14,62,34,010.00
B	Providing House service connection for Zone-1, in Saundatti Town. (2725Nos)	2,32,73,408.00		2,32,73,408.00
C	Interception Diversion and rehabilitation of Lendi Nala at Saundatti town (2.0km)	4,59,28,666.00		4,59,28,666.00
	I: Sub total	**21,54,36,084.00**	**0.00**	**21,54,36,084.00**
Sl.	**Components**	**NGT Amount**	**SBM Amount**	**Total Amount**

No				
II	**4.86 MLD STP of SBR Technology**			
A	Design, supply, construction, installation, testing & commissioning of 4.86 MLD STP with SBR technology for inlet Sewage parameters at near under construction STP 3.5MLD, Behind KSRTC Depo, **Saundatti** Town		8,50,50,000.00	8,50,50,000.00
B	Construction of DG Room of size 6mx4m, including Electrical works for Proposed STP.		5,95,740.00	5,95,740.00
	II:Subtotal	**0.00**	**8,56,45,740.00**	**8,56,45,740.00**
III	**Electrical Works**			
A	Supply, Erection and Commissioning 11KVA express feeder main, substation, metering cubical, LT Pannel,125kva DG Set etc, complete to proposed wet well with allied accessories works.	43,98,997.00		43,98,997.00
B	Supply, Installation, Testing & Commissioning of Main LT Panel with allied accessories complete	36,49,000.00		36,49,000.00
C	Construction of Civil works for transformers, Poles,DG Set, Metering cubicle and Chain link fencing etc.. Complete.	3,47,710.00		3,47,710.00
D	Supply, Erection and Commissioning of DG set of 125 KVA with allied accessories works for Proposed STP etc. Complete.	9,08,620.00		9,08,620.00
	Sub total III	**93,04,327.00**	**0.00**	**93,04,327.00**
A	**Sub Total – A = I + II + III**	**22,47,40,411.00**	**8,56,45,740.00**	**31,03,86,151.00**
B	**Add GST 18% on A**	4,04,53,274.00	1,54,16,233.00	5,58,69,507.00
C	**Total (Base cost) (C=A+B)**	**26,51,93,685.00**	**10,10,61,973.00**	**36,62,55,658.00**
D	Add Tender Premium 5% on (C)	1,32,59,684.25	50,53,098.65	1,83,12,782.90
E	ADD PDMC fee 2% on (C)	53,03,873.70	20,21,239.46	73,25,113.16
F	ADD PMU fee 1.5% on (C)	39,77,905.28	15,15,929.60	54,93,834.87
G	ADD Contingency 3% on (C)	79,55,810.55	30,31,859.19	1,09,87,669.74

H	ADD Statutory Deposits 0.5% on(C)	13,25,968.43	5,05,309.87	18,31,278.29
	Total CAPEX cost Rs.	**29,70,16,927.20**	**11,31,89,409.76**	**41,02,06,336.96**
Sl. No	**Components**	**NGT Amount**	**SBM Amount**	**Total Amount**
	For First Year- O&M of STP during DLP	**29,74,486.00**		**29,74,486.00**
	Rounding off	8,587.15	35,590.00	**44,177.15**
Total CAPEX & 1 year O&M of STP		**30,00,00,000.00**	**11,32,25,000.00**	**41,32,25,000.00**
	O& M for further 4 years of 4.86 MLD STP *(Excluding power charges)*			
A	For Second Year (ULB Fund)		42,27,159.14	**42,27,159.14**
B	For Third Year (ULB Fund)		44,38,517.10	**44,38,517.10**
C	For Fourth Year (ULB Fund)		46,60,442.95	**46,60,442.95**
D	For Fifth Year (ULB Fund)		48,93,465.10	**48,93,465.10**
	Rounding off		55,415.70	55,415.70
K	**Total OPEX cost for further 04 years**		**1,82,75,000.00**	**1,82,75,000.00**
	Grand Total	**30,00,00,000**	**13,15,00,000**	**43,15,00,000**

Details of O&M Cost are as follow.

DETAILS OF MANPOWER					
No	**Description**	**Nos.**	**Salary per Month**	**Total With Electricity Charges**	**Total Without Electricity Charges**
1	PLANT MANAGER	1	28978.36	28,978.36	
2	OPERATORS	3	15428.4	46,285.20	
3	MECHANIC & ELECTRICIAN	1	15428.4	15,428.40	
4	CHEMIST	1	15725.4	15,725.40	
5	SECURITY	3	17685.9	53,057.70	
				1,59,475.06	
SALARY AMOUNT FOR FIRST YEAR			12	***19,13,700.72***	
	GST @ 18%		18%	***3,44,466.13***	
				22,58,166.85	***22,58,166.85***

DETAILS OF CONSUMABLES					
S.No	**Description**	**No. of Cylinders/ Quantity**	**Cost / Cylinder Cost/Kg**	**Total**	
1	CHLORINE	7	49000	3,43,000.00	
2	PE	389	450	1,75,050.00	
3	OTHER CHEMICALS & LUBRICANTS			89,000.00	
CONSUMABLES AMOUNT FOR FIRST YEAR				***6,07,050.00***	
	GST @ 18%		***18%***	***1,09,269.00***	
				7,16,319.00	***7,16,319.00***
DETAILS OF POWER CONSUMPTION					
S.No	**Description**	**Cost/ Month**	**No. of Months**	**Total**	
1	Electromechanical Items	153792.00	12	18,45,504.00	
				18,45,504.00	
	GST @ 9%		0.09	1,66,095.36	
POWER CONSUMTION AMOUNT FOR FIRST YEAR				***20,11,599.36***	
	AMOUNT FOR FIRST YEAR			**49,86,085.00**	**29,74,486**
	REPAIRS & REPLACEMENT (0.5% OF CAPEX of Civil Works)			**2,55,150.00**	**2,55,150**
	REPAIRS & REPLACEMENT (2% OF CAPEX of E&M Works)			**6,80,400.00**	**6,80,400**
	GST @ 18%		18%	**1,68,399.00**	**1,68,399**
				11,03,949.00	**11,03,949**
1	FOR FIRST YEAR		1	49,86,085.00	29,74,485.85
2	FOR SECOND YEAR	5%	1	63,39,338.00	42,27,159.14
3	FOR THIRD YEAR	5%	1	66,56,305.00	44,38,517.10
4	FOR FOURTH YEAR	5%	1	69,89,120.00	46,60,442.95
5	FOR FIFTH YEAR	5%	1	73,38,576.00	48,93,465.10
	TOTAL AMOUNT FOR 5 YEAR O&M FOR 4.86 MLD STP SAUNDATTI TOWN.			**2,73,23,339.00**	**2,11,94,070.15**

The 13th Technical Scrutiny Committee in its meeting held on 13.08.2024 has reviewed the DPR and opined that the DPR of Construction/Upgradation of Sewerage system for Saundatti City for Total Cost of Rs. 43.15 Cr (CAPEX & 1st year O & M is Rs.41.32 Cr and OPEX for further 4 years is Rs 1.83 Cr.)

under NGT Compensation fund, SBM(U)-2.0 Fund and ULB fund to be placed before the SLTC / SHPC for approval.

The 16th SLTC meeting dated 26.08.2024 has recommended for administrative approval of SHPC.

MD, KUIDFC had sought administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for Saundatti Town amounting to Rs.43.15 Cr(41.32 Cr CAPEX Cost under NGT Environmental Compensation, SBM(u)-2.0 Fund and OPEX (O&M) cost of Rs.1.83 Cr. which shall be borne by the ULB).

Decision: ***The committee after discussion and deliberations accorded approval for Detailed Project Report for Construction/Upgradation of Sewerage system for Saundatti Town at a cost of Rs.43.15 Cr (41.32 Cr CAPEX Cost under NGT Environmental Compensation, SBM(u)-2.0 Fund and 1.83 cr OPEX (O&M) cost which shall be borne by the ULB).***

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Agenda No. 7:	**Approval for DPR of Construction of trunk sewer line in D crossroad in Doddaballapur city under NGT Compensation fund**

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction of trunk sewer line in D crossroad in Doddaballapur city with an ***allocation of Rs.3.00 Cr under the NGT compensation fund and Rs.3.97 Cr under SBM(U) 2.0 for the construction/upgradation of STP.***

Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details:

1. Doddaballapura City profile

Doddaballapur is about 40 km from Bangalore towards North on Bangalore - Hindupur state highway (SH-9). This town is known for weaving silk Sarees.

Majority of Taluk's population are still agriculture as main source of income. It is located at 13°29'N Latitude and 77°53'E Longitude, at an altitude of 880 meter above mean sea level.

There is an existing sewerage scheme comprising sewerage network and sewage treatment plants.

The entire area is divided into three drainage Zonesi.e, 1, 2 and 3.

No.	Description	Details
1	Taluk	Doddaballapura
2	District	Bangalore Rural
3	Latitude and Longitude	13°29'N and 77°53'E
4	No. of Wards	31
5	Area of town (Sq.km.)	14
6	Road Length (km)	216.5
7	Population (2011)	84,642
8	No. of Households (2011)	20,408
9	Water supplied	70 LPCD

2. Demographic Details ofDoddaballapura

Doddaballapura city jurisdiction spans 14 sq. km and the population, as per the 2011 census, was 84,642 and the trend is as follows:

The Base Year of the project is 2025, Intermediate Year is 2040, and the Ultimate Design Year is 2055. The design population given below is estimated by averaging the projected population figures derived using the arithmetical increase, incremental increase, and geometrical increase methods populations

Year	2011	2025	2040	2055
Projected Population	84,642	1,02,629	1,22,965	1,44,401

3. Existing UGD System Details in Doddaballapura

1	Design year	Base year 2006 Intermediate year 2021 Ultimate year 2036
Sewer network		
1	Length	121 km

2	Manholes	4907 No.				
STP						
1	Capacity	10 MLD				
2	Method of treatment	WSP type				
3	Size	Unit	No. Ponds	Length in m	Width in m	Depth Excluding free board in m
		Anaerobic pond	2	118	25.5	4.0
		Facultative pond	2	118	204	1.5
		Maturation pond	2	118	67	1.5
4	Project completion	2017				
5	Land forSTP	37 acres (lake area)				
Wetwell						
1	Nos	1 (10 m dia)				
2	Capacity	12 MLD				

4. Necessity of the Project and Proposed Augmentation

As per the Hon'ble NGTorder dated : 17/02/2023 in case no. 104/2022, it has directed to shift the sewer network and machine holes laid in Nagarakere tank bed to the land outside the buffer zone of the lake and shifting of STP from Majarahosahalli lake bed.

In this DPR, Construction of trunk sewer line in D crossroad outside the buffer zone of Nagarakere lake is considered under NGT Environmental Compensation Fund.

As per the NGT order, the existing WSP type of STP constructed in the Majarahosahalli tank bed has to be relocated. Land is identified in KasabaHobliVeerabhadranpalya in Doddaballapura Taluk for the construction of new SBR type STP. A DPR is prepared by Executive Engineer, KUWS&DB, Bengaluru Division for the construction of 21 MLD SBR type STP including wet well, outfall sewer line and land acquisition for a cost of Rs.57.67 Cr. Given the substantial project cost, it has not been included in this DPR as the available fund in SBM(U)-2.0 for the construction/upgradation of STP is Rs.3.97 Cr.

Thus the overall fund available and requirement are as follows;

No.	Details	Amt.	
1	NGT for shifting of sewerlinefrom Nagarakere (Part-1)	3.00 cr	6.42 cr
2	Additional cost from ULB for shiftir sewerline fromNagarakere(Part-1)	3.42 cr	
3	SBM(U)-2.Ofor STP (Part-2)	3.97 cr	52.15 cr
4	**Balance Fund Required:**Shifting of STP fr Majarahosahalli required amount (Part-2)	48.18 cr	

5. Proposed Components in the part-1 of the DPR (with available fund)

In view of the above, the construction of trunk sewer line in D cross road in Zone 3 (Shed F) from Ayyappa swamy temple to existing MH 33 at BajenahattiRangappa circle (1.46 km) including cross road laterals (0.63 km) is proposed.

Proposed Sewer Length & Diameter Details

No.	Area	Type of Pipe	Pipe Dia (in mm)	Total length (km)	Machine holes (Nos)
1	Zone SHED-F	RCC Pipe	700	1.46	37
		GSW Pipe	150	0.63	19

6. Salient Features of proposed system

- The construction of trunk sewer is designed as per the CPHEEO guidelines for the projected ultimate year 2055.
- The flow velocity is maintained between 0.6 m/s and 3 m/s.
  The trunk sewer diameter is 700mm.

7. Capital Cost

Construction of sewer lines in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24.

PART-1: Estimates for construction of trunk sewer line in D cross road in Zone 3 (Shed F) from Ayyappa swamy temple to Existing MH 33 at BajenahattiRangappa circle (1.46 km) and including cross road laterals (0.63 km)

Sl.No.	Description of Components	Amount in (Rs)
1	Estimates for construction of trunk sewer line in D cross road in Zone 3 (Shed F) from Ayyappa swamy temple to Existing MH 33 at Bajenahatti Rangappa circle (1.46 km) and including cross road laterals (0.63 km).	4,86,10,000.00
	Basic cost	**4,86,10,000.00**
	Add: 18% GST	87,49,800.00
	Sub Total Cost Rs.	**5,73,59,800.00**
	Tender Premium @ 5%	28,67,990.00
	PDMC Charges @ 2%	11,47,196.00
	PMU Charges @ 1.5%	8,60,397.00
	Contigencies@ 3%	17,20,794.00
	Escom Charges @ 0.5%	2,86,799.00
Grand total (Rs.)		**6,42,43,000.00**
Total NGT fund (Rs.)		**3,00,00,000.00**
Excess amount to be borne by the ULB		**3,42,43,000.00**

During the meeting, the Commissioner, Doddaballapur CMC has agreed to borne the additional cost.

The subject was placed in the 14th Technical Scrutiny Committee (TSC) Meeting and the TSC has recommended the DPR for the consideration of SLTC/ SHPC.

As it is necessary to comply with the NGT orders and to invite tenders at the earliest, "On-file" approval is accorded by ACS-UDD and Chairman, SLTC.

Currently, the abstract of cost for towards shifting of STP from Majarahosahalli is as follows;

PART-2: Estimate for providing outfall sewer line including construction of wetwell and 21 MLD STP at Doddaballapura

Sl. No.	Description	Amount in lakh
1.	Providing and laying of RCC sewer network of 224 mtr, construction of 27 nos. of brick & 39 Nos of RCC manholes, including railway crossing length of 60 mtr	408.09
2.	Construction of 1.2 mtrdiaWetwell with PTU	117.52
3.	Providing and laying of DI K7 class Pumping main	33.37
4.	Supply, erection, electrification and commissioning submersible sewage pumping machineries and other allied accessories	45.21
5.	Construction of 210 MLD capacity SRB technology sewage treatment plant	1871.70
6.	Estimate for the work of providing 11 KV express feeder line for the prepared wetwell and 21 MLD STP	81.58
	Sub Total (1) (Rs)	2557.47
7.	**Operation and Maintenance for 5 years**	
8.	O&M of Sewer lines &Wetwell& 21 MLD SBR STP	250.80
	(Rs)	250.80
	Total (Sub (1) & Sub Total (2))	2808.27
9.	Tender Premium at 5%	140.14
10.	PDMC @ 2%	51.15
11.	PMU @ 1.5%	38.36
	Sub Total	229.65
12.	GST @ 18%	565.99
13.	Contingency charges @ 3%	111.31
14.	Land Acquisition charges for WW & STP	1000.00
15.	Provision towards road cutting crossing charges for	500.00

	PWD, NH, BESCOM clearances etc.	
	Grand Total (Rs. in lakh)	**5215.22**
	Fund available under SBM(U)-2.0	**397.00**
	Overall Fund required	**4818.22**

Currently, there is no provision made under NGT allocation. For the shifting of STP from Majarahosahalli, additional funding proposal will be forwarded to Finance Department.During the meeting, the Commissioner, Doddaballapur CMC has agreed to borne the additional cost.

The subject was placed in the 14th Technical Scrutiny Committee (TSC) Meeting and the TSC has recommended the DPR for the consideration of SLTC/ SHPC.

As it is necessary to comply with the NGT orders and to invite tenders at the earliest, "On-file" approval is accorded by ACS-UDD and Chairman, SLTC.

MD, KUIDFC, had sought administrative approval for Detailed Project Report for "Construction of trunk sewer line in D crossroad in Doddaballapur city" for a total cost of Rs.642.43 lakh(Part-1 of DPR), wherein Rs. 300 lakh is allocated under NGT Environmental Compensation Fund and Rs. 342.43 lakh will be borne by Doddaballapur CMC out of its own fund.

MD also sought approval from the Committee to seek additional fund from Finance Department for Rs.4818.22 lakh for Shifting of STP from Majarahosahalli lake bed and other related works (Part-2 of DPR).

<u>Decision:</u> The committee after discussion and deliberations accorded administrative approval for Detailed Project Report for "Construction of trunk sewer line in D crossroad in Doddaballapur city" at a cost of Rs.Rs.642.43 lakh (Part-1 of DPR), wherein Rs. 300 lakh is allocated under NGT Environmental Compensation Fund and Rs. 342.43 lakh will be borne by Doddaballapur CMC out of its own fund.

Also, the Committee accorded approval to seek necessary additional fund of Rs.4818.22 lakh from Finance Department for Shifting of STP from Majarahosahalli lake bed and other related works (Part-2 of DPR).

The meeting ended with the vote of thanks.

Additional Chief Secretary
Government of Karnataka &
Chairman – SHPC

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Govt. of India



PROCEEDINGS FOR
15th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING OF
SWACHH BHARAT MISSION (U)-2.0 and NGT
ENVIRONMENTAL COMPENSATION FUNDS

Date: 28-11-2024, Time: 12.00 PM
Venue: Room No: 317, Vikasa Soudha, Bengaluru

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Proceedings for 15th SHPC meeting dated 28-11-2024 regarding Swachh Bharat Mission (Urban) 2.0 and NGT Environmental Compensation Funds

The List of members present in the meeting is provided at Annexure-I

The State Mission Director (SMD), SBM(U) welcomed Additional Chief Secretary, Government of Karnataka, and Chairman of SHPC and other officers to the 15th State Level High Powered Committee meeting. SMD briefed about the meeting agenda and the deliberations are stated as under:

Agenda No.1: Confirmation of Proceedings of 14th SHPC Meeting held on 09-09-2024.

The proceedings of the 14th meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 09-09-2024 was sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

Agenda No.2: Action taken report on of 14th SHPC of Swachh Bharat Mission(U) meeting held on 09-09-2024.

The 14th State High Powered Committee (SHPC) meeting was held on 09-09-2024. The action taken for the agenda and decision taken are as follows:

No.	Agenda	Decision taken	Action Taken Report
1	Agenda no 3: Seeking approval for Financial Bid Evaluation for Implementation of JSM in Mysuru, Hootagalli, KR Nagara and T.Narasipura ULBs under NGT Fund &	The Committee after discussions and deliberations accorded approval for Award of Implementation of JSM in Mysuru, Hootagalli, KR Nagara and T Narasipura ULBs under NGT Fund & SBM(U)-2.0 to M/s	Work Order issued on 21-11-2024.

No.	Agenda	Decision taken	Action Taken Report
	SBM (U) – 2.0 on DBOT model.	Amrutha Constructions Pvt. Ltd. For Rs.172,67,63,119.81/- which is 4.9% above the amount put to tender and current schedule of rate (including 18% GST). The committee also directed that respective ULBs needs to deposit their ULB share, O&M charges under SBM(U)-2.0 and additional amount that is necessary for completion of projects.	
2	Agenda no 4: Seeking approval for Financial Bid Evaluation for Providing 2nd stage UGD scheme to Srirangapatna Town to meet the NGT standards under National Green Tribunal Environmental Compensation Fund on DBOT model and Operation and Maintenance during Defect Liability Period (2nd Call).	The Committee after discussions and deliberations accorded approval for Award Implementation of Providing 2nd stage UGD scheme to Srirangapatna Town to Rs. 15,55,35,530.22/-(Including GST), which is 0.0002% below the amount put to tender and CSR.	LoA issued on 01- 10-2024.
3	Agenda no 5: Administration Approval of DPR for "Construction/Upgradation	The committee after discussions and deliberations accorded administrative approval for Detailed Project Report for	GO issued. Tender invited on 28-10-2024.Last date

5

No.	Agenda	Decision taken	Action Taken Report
	of Sewerage system in Belagavi City" Under NGT Environmental Compensation Fund.	Construction/Upgradation of Sewerage system for Belagavi City Corporation amounting to Rs.47.56 Cr (45 Cr Capex cost under NGT Environmental Compensation Fund and 2.26 Cr OPEX(O&M) cost shall be borne by the ULB).	for bid submission is on 28-11-2024.
4	Agenda no 6: Approval for Construction/Upgradation of Sewerage system for Saundatti Town under NGT Compensation Fund & SBM(U)- 2.0 Fund.	The committee after discussion and deliberations accorded approval for Detailed Project Report for Construction/Upgradation of Sewerage system of Saundatti town at a cost of Rs.43.15 Cr (41.31 Cr Capex Cost under NGT Compensation Fund, SBM(U)-2.0 Fund and 1.83 Cr OPEX (O&M) cost which shall be borne by ULB).	GO issued. Tender invited on 28-10-2024.Last date for bid submission is on 28-11-2024.
5	Agenda no 7: Approval for DPR of Construction of trunk sewer line in D crossroad in Doddaballapur city under NGT Compensation fund.	The committee after discussion and deliberations accorded administrative approval for Detailed Project Report for "Construction of trunk sewer line in D crossroad in Doddaballapur city" at a cost of Rs.642.42 lakh (Part-1 of DPR), wherein Rs.300 Lakh is allotted under NGT Compensation fund and Rs.	GO issued. Tender invited on 28-10-2024.Last date for bid submission is on 28-11-2024.

No.	Agenda	Decision taken	Action Taken Report
		342.43 lakh will be borne by Doddaballapur CMC out of its own fund.	

Agenda No.3: Seeking Approval for Financial Bid Evaluation Report Submitted by Bellary City Corporation for Processing and Disposal of Legacy Waste.

Project: Processing and Disposal of Legacy waste and reclamation of existing dumpsites- of Bellary City Corporation at old compost yard, Rupanagundi road and at Haraginadoni Sy 158 through Bio-mining of Legacy Waste as per CPCB guidelines.

For the above said project the following approval/ recommendations of the competent authorities have been obtained, the details are as follows:

1. DPR Approval:

State Mission Director (SMD), SBM(U) briefed the committee that Bellary Municipal Corporation (BMC) has prepared DPR for Legacy Waste Management for the work related to "Processing and Disposal of Legacy waste and reclamation of existing dumpsites- of Bellary City Corporation at old compost yard, Rupanagundi road and at Haraginadoni, Survey no:158 through Bio-mining of Legacy Waste as per CPCB guidelines." The total quantity of legacy waste to be remediated under the project is 266214MT. The DPR prepared by Bellary City Corporation was scrutinized at Directorate of Municipal Administration and the same was placed in 3rd SLTC meeting dated 18.03.2023 for approval. SLTC deliberated on various aspects of DPR and was approved in 3rd SLTC meeting dated 18.03.2023. The committee also recommended the project to SHPC to seek Administrative approval.

2. Administrative Approval:

Based on the recommendation of SLTC, the DPR of the legacy waste management for Bellary City Corporation for a total quantity of 266214MT at a cost of Rs.2,126.60 lakhs was placed in 3rd SHPC meeting held on 29.03.2023 for seeking Administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded administrative approval for the detailed project report of legacy waste management in Bellary City Corporation for the amount of Rs. **2,126.60** lakhs (including GST).

3. Technical Sanction Approval:

Based on technical approval in 3rd SLTC held on 18.03.2023 and administrative approval accorded in 3rd SHPC held on 29.03.2023, estimates and technical components were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for legacy waste management tender for Bellary City Corporation for the amount of 2126.60 lakhs was accorded by the Chief Engineer, Directorate of Municipal Administration (DMA) through Order No. 1034136 DMA SWM SBM 04 2023, dated 2nd May 2023.

4. Tender Details:

Following the receipt of technical sanction, tender was invited for the legacy waste management project in Bellary City Corporation. The total quantity for remediation of legacy waste under the tender is 266214MT and amount put to tender is Rs.2,126.60 lakhs.

The 1st Tender was published on 15.07.2023 and six (6) bids were received wherein after technical evaluation, no bidders were found technically eligible in pre-qualification bid. Further, Bellary Municipal Corporation re-invited the same tender on 03.02.2024, wherein 2 Bids were received and found technically ineligible.

Post approval from the SLTC for rejection of Technical bids of Call -1 & Call-2 Tenders, the tender was re-invited for the 3rd time on 17-05-2024. The technical bid of the call 3 tender was opened on 03-06-2024 and 1 bidder (**Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT**) participated and

uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 1.***

5. Bellary City Corporation TSC Recommendations on Technical bid:

Post evaluation of the technical bid, the subject was placed before the Corporation Level Tender Scrutiny Committee (CLTSC) chaired by Commissioner Bellary City Corporation. The Corporation-level Tender Scrutiny Committee evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It also verified bidder qualifications, examined bid documents, and further recommended for approval from the State level TSC, which was submitted to the office of State Mission Director vide letter no: ಹೆಚ್ 1/ಪಎ/67/2022-23, ಔನಾಂಕ: 03.07.2024.

The Bellary City Corporation has provided specific reasons for approving the single bid for the legacy waste management tender. This tender marks the third call, following previous unsuccessful attempts. The Karnataka State Pollution Control Board (KSPCB) has issued a notice for non-compliance with waste processing and disposal regulations, warning of a penalty of ₹5.00 lakhs per month. Additionally, the Hon'ble National Green Tribunal (NGT), in O.A. No. 606/2018 dated 13th October 2023, imposed environmental compensation for delays in remediating legacy waste as per SWM Rules 2016. Given the urgency to protect public health and the environment, immediate action is imperative.

6. State level TSC recommendations on technical bid:

The subject was discussed during 11th State Level Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 23.08.2024. The State Level Tender Scrutiny Committee (SLTSC) reviewed and evaluated the proposals received from Bellary CLTSC. The Committee deliberated on the reasons provided by Corporation Level Tender Scrutiny Committee for consideration of single bid, and considering the need and urgency of the project, agreed with the recommendations provided by Bellary CLTSC for approval of technical bid, and also recommended to place the subject before SLTC.

7. SLTC approval for Technical Bid:

It was informed that in continuation to the State Level TSC recommendations, the subject was placed before the 16th SLTC meeting Dated: 26.08.2024. The Committee after detailed deliberations, and considering the urgency submitted by both SLTSC and Bellary CLTSC, approved the Technical Bid Evaluation Reports for processing and disposal of legacy waste management tender by the Bellary City Corporation and recommended for opening of financial bids. Also, the Committee directed SMD to place the subject before SHPC for tender approval.

8. ULB Level Tender Scrutiny Committee recommendations w.r.t Bid Capacity:

On the basis of SLTC approval, The Corporation Level Tender Scrutiny Committee Meeting was held by Bellary City Corporation on 04-09-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT, as per the documents submitted by the bidder through KPP Portal. The documents submitted by the bidder were evaluated by Bellary CLTSC. Based on evaluation, the Committee has recommended that since the bidder has the higher bid capacity of **5,373.02 Lakhs** as compared to the required bid capacity of **2126.03** Lakhs (1817.46 excluding GST) in the tender, the bidder is technically qualified.

9. State level Tender Scrutiny committee recommendations w.r.t Bid Capacity:

The recommendations on the Bid capacity from the Bellary City corporation were submitted to State Mission Directorate, SBM (U) and the same were accepted in the 11th state level TSC meeting under the chairmanship of State Mission Director, SBM(U) held on 17.09.2024. The documents submitted by Bellary City Corporation were evaluated by State Level Tender Scrutiny Committee. Based on evaluation, State Level Tender Scrutiny Committee recommended for opening of Financial Bid.

10. Bellary City Corporation Recommendations w.r.t Financial Bid:

Based on the approval from State level TSC, Bellary City Corporation opened the financial bid for legacy waste management tender on 21.09.2024, and Corporation

Level Tender Scrutiny Committee under chairmanship of Commissioner, Bellari City Corporation has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)	Negotiated Amount Lakhs (excluding GST)
Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT	1817.46	2222.88 (22.31% above the amount put to tender)	1907.96 (4.98%) above the amount put to tender)

As stated, Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT is the single bidder for Rs. 1907.96 lakhs (excluding GST) for the negotiated amount, which is **4.98% above** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 19,07,96,904.87/-(excluding GST) which is 4.98% above the amount put to tender, submitted by Bellary City Corporation for the said legacy waste management tender.

***Decision**: As recommended by Bellary City Corporation, The Committee after discussions and deliberations, approved the financial bid amount INR 19,07,96,904.87/-(excluding GST) submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT which is 4.98% above the amount put to tender, for the said legacy waste management tender of Bellary City Corporation.*

Agenda No.4: Seeking Approval for Financial Bid Evaluation Report Submitted by Belagavi City Corporation for Processing and Disposal of Legacy Waste.

Project: Processing and Disposal of Legacy waste at Khasbag under Belagavi City Corporation Limits as per CPCB guidelines.

For the above said project the following approval/ recommendations of the competent authorities have be obtained, the details are as follows:

1. DPR Approval:

State Mission Director (SMD), SBM(U) briefed the committee that Belagavi City Corporation (BCC) has prepared DPR for Legacy Waste Management for the work related to "Processing and Disposal of Legacy waste at Khasbag under Belagavi City Corporation Limits as per CPCB guidelines." The total quantity of legacy waste to be remediated under the project is 300000MT. The DPR prepared by Belagavi City Corporation was scrutinized by Directorate of Municipal Administration and the same was placed in 3rd SLTC meeting dated 18.03.2023 for approval. SLTC deliberated on various aspects of DPR and was approved in 3rd SLTC meeting dated 18.03.2023. The committee also recommended the project to SHPC to seek Administrative approval.

2. Administrative Approval:

Based on the recommendation of SLTC, the DPR of the legacy waste management for Belagavi City Corporation for a total quantity of 300000MT at a cost of Rs. 1555.26 lakhs were placed in 3rd SHPC meeting held on 29.03.2023 for seeking Administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded Administrative approval for the detailed project report of legacy waste management in Belagavi City Corporation for the amount of Rs. **1555.26** lakhs (including GST).

3. Technical Sanction Approval:

Based on technical approval in 3rd SLTC held on 18.03.2023 and administrative approval accorded in 3rd SHPC held on 29.03.2023, the estimates and technical components of the bid documents were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for legacy waste management for Belagavi City Corporation for the amount of 1555.26 lakhs was accorded by the Chief Engineer, Directorate of Municipal Administration (DMA) through Order No. 1034136 DMA SWM SBM 04 2023, dated 2nd May 2023.

4. Tender Details:

Following the receipt of technical sanction, tender was invited for the legacy waste management project in Belagavi City Corporation. The total quantity of remediation of legacy waste under the tender is 300000MT and amount put to tender is Rs 1322.40 Lakhs.

1st Tender was published on 14.07.2023 and one (1) bid was received wherein after technical evaluation, the bidder was found technically ineligible. Further, Belagavi City Corporation re-invited the tender for 2nd call on 15.09.2023, wherein five (5) bids were received, and all 5 bidders were found technically ineligible after technical evaluation. The 3rd call for remediation of legacy waste was invited on 30.01.2024, wherein two (2) bidders participated and found technically ineligible after technical evaluation.

Post approval from the SLTC for rejection of Technical bids of Call -1, Call-2 and Call-3 Tenders, the tender was re-invited for the 4th time on 09-07-2024.The technical bid of the call 4 tender was opened on 26-09-2024 and 2 bidders have participated and uploaded bid documents through KPP portal. The details of tender and recommendation are provided as ***Annexure:2.***

5. Belagavi City Corporation Recommendations on Technical bid:

Post evaluation of the technical bid, the subject was placed before the Corporation level Tender scrutiny committee (CLTSC) chaired by Commissioner Belagavi City Corporation. The Corporation-level Tender Scrutiny Committee evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It verified bidder qualifications, examined bid documents, and further recommended for approval from the State level TSC.

The Belagavi Corporation Level Tender scrutiny committee chaired by Commissioner Belagavi City Corporation evaluated the technical bid and recommended for rejecting Sri PANKAJ SUSHEELKUMAR JAIN (MAHAVEER ENTERPRISES) and accepting Sri SHAILA CHETAN (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARA. The same was submitted to the office of State Mission Director vide letter no BCC/HS/SWM/VS/2024-25/88 dated 09-10-2024.

The Belagavi City Corporation has provided specific reasons for approving the single bid for the legacy waste management tender. This tender marks the 4th call, following previous unsuccessful attempts. The Karnataka State Pollution Control Board (KSPCB) has issued a notice for non-compliance with waste processing and disposal regulations, warning of a penalty of ₹5.00 lakhs per month. Additionally, the Hon'ble National Green Tribunal (NGT), in O.A. No. 606/2018 dated 13th October 2023, imposed environmental compensation for delays in remediating legacy waste as per SWM Rules 2016. Given the urgency to protect public health and the environment, immediate action is imperative.

6. State level TSC recommendations on technical bid:

The subject was discussed during 12th State Level Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 25.10.2024. The State Level Tender Scrutiny Committee (SLTSC) reviewed and evaluated the proposals received from Belagavi CLTSC. The Committee deliberated on the reasons provided by Corporation Level Tender Scrutiny Committee for consideration of single bid, and considering the need and urgency of the project, agreed with the recommendations provided by Belagavi CLTSC for approval of technical bid, and also recommended to place the subject before SLTC.

The State level Tender Scrutiny after detailed deliberation agreed with the recommendations of Corporation Level Tender Scrutiny Committee of rejecting Sri PANKAJ SUSHEELKUMAR JAIN (MAHAVEER ENTERPRISES) and accepting Sri SHAILA CHETAN (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT. The details of the recommendations of the State level TSC & Belagavi, CC TSC are provided as ***Annexure:2A.***

7. SLTC Approval for Technical Bid:

It was informed that in continuation to the State Level TSC recommendations, the subject was placed before the 17th SLTC meeting Dated: 28.10.2024. The Committee after detailed deliberations, and considering the urgency submitted by both SLTSC and Belagavi CLTSC, approved the Technical Bid Evaluation Reports for processing and

disposal of legacy waste management tender by the Belagavi City Corporation and recommended for opening of financial bids. Also, the Committee directed SMD to place the subject before SHPC for tender approval.

8. ULB level Tender Scrutiny Committee recommendations w.r.t Bid Capacity:

On the basis of SLTC approval, The Corporation Level Tender Scrutiny Committee Meeting was held by Belagavi City Corporation under the Chairmanship of Commissioner Belagavi City Corporation on 13-11-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD), as per the documents submitted by the bidder through KPP Portal. The documents submitted by the bidder were evaluated by Belagavi CLTSC. Based on evaluation, the Committee has recommended that since the bidder has the higher bid capacity of **Rs.17707.00 Lakhs** as compared to the required bid capacity of **Rs. 1555.26** Lakhs in the tender, the bidder is technically qualified.

9. State level Tender Scrutiny committee recommendations w.r.t Bid Capacity:

The recommendations on the Bid capacity from the Belagavi City corporation were submitted to State Mission Directorate, SBM (U) and the same were accepted in the 13th state level TSC held on 14.11.2024. The documents submitted by Belagavi City Corporation were evaluated by State Level Tender Scrutiny Committee. Based on evaluation, State Level Tender Scrutiny Committee recommended for opening of Financial Bid.

10. Belagavi City Corporation Recommendations w.r.t Financial Bid:

Based on the approval from State level TSC, Belagavi City Corporation opened the financial bid for legacy waste management tender of on 22.11.2024, and Corporation Level Tender Scrutiny Committee under the Chairmanship of Commissioner, Belagavi City Corporation has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)	Negotiated Amount Lakhs (excluding GST)

Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT	1322.40	1833.30 (38.63 %) above the amount put to tender)	1383.78 (4.64%) above the amount put to tender)

As stated, Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT is the single bidder for Rs. 1383.78 lakhs (excluding GST) for the negotiated amount, which is **4.64% above** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 1383.78 Lakhs-(excluding GST) which is 4.64% above the amount put to tender, submitted by Belagavi City Corporation for the said legacy waste management tender.

Decision: ***As recommended by Belagavi City Corporation, The Committee after discussions and deliberations, approved the financial bid of the amount INR 1383.78 lakh (excluding GST) submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT, which is 4.64% above the amount put to tender for the said legacy waste management tender of Belagavi City Corporation.***

Agenda No 5: Seeking Administrative Approval for Detailed Project Reports for Legacy Waste Management of 4 ULBs Dakshina Kannada District.

State Mission Director (SMD), SBM(U) briefed the committee on the details of Solid waste Management projects taken up under SBM (U)-2.0 and the details of the project are as given below:

1. **Action Plan approvals under SBM U 2.0 from MoHUA:**

The total central allocation for Solid Waste Management Components under SBM(U)-2.0 for the state is 709.30 Cr. Out of this, the SWM projects including Legacy Waste Management, ISWM, MRF, Bio-methanation, Transfer Station, Sanitary landfill, Waste

to energy and Mechanical Sweeping for Rs. 661.50 Cr as a central share has been approved so far by MoHUA. Therefore, Central balance amount of Rs.47.8 Cr is yet to be claimed from the state.

Under SBM(U)-2.0, the action plan for 193 ULBs has been approved for Legacy Waste Management in the 11th NARC meeting dated 5th January 2024 with the total cost of Rs 954.87Cr. Subsequently, 192 ULBs excluding BBMP have prepared the DPRs and accorded administrative approvals.

2. Proposal from ULBs:

SMD further mentioned that the ULBs of Dakshina Kannada district i.e Bantwala TMC, Mulki TP, Belthangadi TP and Sulya TP have identified dumpsites and submitted proposal for dumpsite remediation seeking funds under SBM (U)-2.0 and Environmental Compensation fund.

3. Recommendations of State Mission Director, SBM (U):

The said proposal is verified at DMA office, and it is found that ULBs have prepared their DPR for In house remediation of legacy waste following CPCB guidelines. The ULBs has conducted volume estimation through Drone Survey, Physical analysis and chemical analysis of the legacy waste at the dumpsite. The details of the DPR are provided under:

Details of Legacy Waste Management of 4 ULBs									
Sl no	District	Name of the ULB	Population of 2011	Actual quantity of Legacy Waste (MT)	Project Cost in Lakh	GOI share as per SBM (U)-2.0	GOK Share as per SBM(U)-2.0	Total GoI+ GoK share	ULB Share (In Lakhs)
1	Dakshina Kannada	Bantwal	40155	9102	70.96	25.03	16.52	41.55	29.41
2		Belthangady	7635	2664	51.32	7.32	4.835	12.16	39.16
3		Mulki	17234	2047	48.39	5.62	3.71	9.35	39.04
4		Sullia	19958	4672	52.92	12.85	8.48	21.33	31.59
	Total			**18485**	**223.59**	**50.83**	**33.55**	**84.39**	**139.2**

Post approval from the SHPC, the proposal may be sent to MoHUA for seeking funds under GOI and GoK share under SBM(U)-2.0.

4. SLTC Approval:

It was further informed that the DPR prepared by the ULBs of Dakshina Kannada was scrutinized at Directorate of Municipal Administration and the subject was placed before the 17th SLTC meeting dated: 28.10. 2024.The SLTC deliberated on various aspects of DPR and accorded technical approval for Detailed Project Reports of Legacy Waste Management submitted by ULBs of Dakshina Kannada District for total project cost of Rs.223.59 lakhs under SBM(U)-2.0.

Thus, SMD has sought administrative approval from SHPC for the Detailed Project Reports of Legacy Waste Management submitted by ULBs of Dakshina Kannada District for the total project cost of Rs.223.59/-lakhs under SBM(U)-2.0.

***Decision**: The Committee after discussions and deliberations accorded approval for the Detailed Project Reports of Legacy Waste Management submitted by ULBs of Dakshina Kannada District for the total project cost of Rs.223.59/-lakhs under SBM(U)-2.0*.

Agenda No 6: Seeking Administrative Approval for Hiring PDMC to support for implementation of Intersection & Diversion Component of Used Water Management under SBM (U)- 2.0.

State Mission Director (SMD), SBM(U) briefed the committee on the details of projects taken up Under SBM(U)- 2.0 Used Water Management Component, the details of the project & approvals are as follows:

1. Action Plan approvals:

Under Used Water Management Component of SBM U 2.0, Action plan for 275 ULBs for 1,666 km of I&D was approved in 9th NARC meeting dated 08-03-2023 and 12th NARC meeting dated 14-03-2024 for a total funding of **Rs. 833.00 Crore**. The details of sequence of approval for I&D are as follows:

Sl. No	NARC Meeting	No. of ULBs	Units in km	Total Cost in Cr	Central Share (50%)	State Share (33 %)	ULB Share (17%)

1	9th NARC	184	1,000	500.00	250.00	165.00	85.00
2	12th NARC	91	666	333.00	166.5	109.89	56.61
	Total	**275**	**1,666**	**833.00**	**416.50**	**274.89**	**141.61**

The details of the approved UWM action plan under SBM U 2.0 are as below:

S. No	Component	Number/ Units	Total Cost in Cr	2% of the Project Cost in Cr
1	Cesspool Vehicle (Nos)	147	35.28	0.71
2	Sewer Cleaning Vehicle & other cleaning equipment's (Nos)	73	25.55	0.51
3	I & D (in KM)	1666	833.00	16.66
4	STPs (in MLD) – Implemented by KUIDFC	927.25	1359.04	27.18
	Total		**2252.87**	**45.06**

The ULB wise details of approved I&D action plan under SBM U 2.0 is attached as ***Annexure 3.***

2. Government orders regarding UWM Implementing agency:

As per the GO no: UDD 5 CSS 2023 Bengaluru, dated:19-07-2023, KUIDFC is designated as the Nodal agency for implementation of STP component under SBM(U)-2.0 as well as UWM works under NGT environmental compensation funds. Also, it is directed to KUIDFC to appoint Project Development and Management Consultants (PDMCs) and establish Project Implementation Units (PIUs) in districts and Project Management Units (PMU) at KUIDFC for UWM implementation. Also, Directorate of Municipal Administration (DMA) is the nodal agency responsible for implementation of I&D works, Procurement of Cesspool and Sewer Cleaning vehicles.

Accordingly, KUIDFC had hired two PDMCs for support in implementation of UWM Projects under NGT as well as SBM(U)- 2.0 in which the scope of work for I&D, Sewer Cleaning Machines and Cesspool Vehicles is not included.

As per the provisions under SBM(U)- 2.0, 2 % of the project cost shall be used as A&OE expenses for the project. The total A&OE funds available with DMA for Implementation

of I&D, Procurement of Cesspool and Sewer Cleaning Vehicles amounts to **Rs. 17.88 Cr,** the details are as follows:

S. No	Component	Unit	Approved Cost in Lakh	2% of the approved fund in Lakh
1	Intersection & Diversion of Drains	1666 km	83300.00	1666.00
2	Cesspool Vehicles	147 Vehicles	3528.00	70.56
3	Sewer Cleaning Vehicles	73 Vehicles	2555.00	51.10
	Total		**89383.00**	**1787.66**

District wise fund allocation for I&D, Cesspool Vehicle and Sewer Cleaning Vehicles amounting to Rs. 1,782.66 Cr is also provided as ***Annexure 3A.*** Hence, the fund of Rs.17.88 Cr shall be utilized for hiring of PDMC to support DMA in implementation of I&D Projects, Procurement of Cesspool and Sewer cleaning vehicles under SBM(U)- 2.0. The minimum Key expert and support staffs to be deployed by the PDMC under the project are given as ***Annexure 3B.***

3. SLTC Approval and Recommendations:

It was further informed by the SMD that a PDMC is needed to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)-

SMD also highlighted that the 17th SLTC in its meeting dated 28-10-2024 had accorded approval for hiring of new PDMC under DMA amounting to Rs.17.88 Cr, to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)- 2.0., by adopting the RFP and approved rate norms of KUIDFC used for hiring PDMCs for UWM and to invite tender for new PDMC under DMA.

Hence, SMD has sought administrative approval from SHPC for hiring of new PDMC under DMA to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)- 2.0., by adopting the RFP and approved rate norms of KUIDFC used for hiring PDMCs for UWM and to invite tender for new PDMC under DMA.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for hiring of new PDMC under DMA to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)- 2.0., by adopting the RFP and approved rate norms of KUIDFC used for hiring PDMCs for UWM and to invite tender for new PDMC under DMA.***

Agenda No 7: Seeking Administrative Approval for procurement of 73 no's Sewer Cleaning Machines and inviting centralised tender under 4 packages (division wise) under Used Water Management Component of SBM (U)- 2.0

State Mission Director (SMD), SBM(U) briefed the committee on the details of projects taken up Under SBM(U)- 2.0 Used Water Management Component and the details of the project & approvals for the procurement of Sewer Cleaning vehicle are as follows:

1. Action Plan Approval:

Under SBM U 2.0, Used Water Management Action Plan for procuring 73 Sewer Cleaning Machines for Rs. 25.55 Crore is approved by MoHUA in 9th NARC meeting dated 8th June 2023 and 12th NARC meeting dated 14th March 2024 with a unit cost of Rs. 35.00 Lakh under Used Water Management Component of SBM(U)- 2.0. The details of sequence of approvals for Sewer Cleaning vehicles are as follows:

S. No	NARC Meeting	No. of ULBs	Number/ Units	Total Cost in Cr	Central Share (50%)	State Share (33 %)	ULB Share (17%)
1	9th NARC	31	31	10.85	5.43	3.58	1.84
2	12th NARC	42	42	14.70	7.35	4.85	2.50
	Total	**73**	**73**	**25.55**	**12.78**	**8.43**	**4.34**

ULB wise details of approved Sewer cleaning vehicles under SBM U 2.0 is attached as **Annexure 4.**

2. Technical Committee Recommendation:

A technical committee under the Chairmanship of Chief Engineer, DMA, GoK was created as per the directions of the G.O No.5 UDD 158 CSS 2023 Bengaluru, Dated: 27.11.2023. The technical committee meeting under the Chairmanship of Chief Engineer, DMA held on 05-01-2024 had finalized and approved the technical specifications for 4000 Liter capacity Sewer Cleaning Vehicles (Suction cum jetting machine) and the same was placed in the 17th SLTC meeting dated 28.10.2024. for approval.

3. SLTC Approval:

It was further informed that the technical specifications of 4000 Liter capacity Sewer Cleaning Vehicles (Suction cum jetting machine) was placed in the 17th SLTC meeting dated 28-10-2024. The SLTC had accorded approval for the technical specifications of 4000 Liter capacity Sewer Cleaning Vehicles (Suction cum jetting machine).

SMD had also sought approval for the procurement of 73 no's Sewer Cleaning Machines by inviting centralised tender under 4 packages (division wise) with a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0 and the Committee had accorded approval for inviting centralized tender under 4 packages (division wise) for a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0.

Thus, SMD has sought administrative approval from the SHPC for procurement of 73 no's Sewer Cleaning Machines and inviting centralised tender under 4 packages (division wise) for a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for procurement of 73 no's Sewer Cleaning Machines and invite centralised tender under 4 packages (division wise) for a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0.***

Agenda No 8: Administrative approval of DPR of Construction/Upgradation of Sewerage system for Robertsonpet City Under NGT Compensation Fund.

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs. 20.00 Cr for "Construction/Upgradation of Sewerage system for Robertsonpet City Under NGT Compensation Fund."

Accordingly, the PDMC in coordination with ULB has submitted the DPR for approval after assessing the existing UGD infrastructure and its gap. The details are as follows:

Sl. No.	Description	Amount (in Rs.)
A	UGD Network	
1	Providing, laying, jointing, testing & commissioning of 160, 200, 250 mm dia UPVC and 300 mm RCC pipeline and Construction of RCC machinehole chambers including road restoration at Zone-1 (Includes Wards 15, 16, 27 & 31). (12.383 Km Sewer line & 451 Machine holes)	₹ 6,29,94,782.66
1.1	Road & utilities (water supply pipes) restoration	₹ 1,09,36,763.20
2	Providing HSC's in Zone-1 (Includes Wards 15, 16, 27 & 31) for Robertsonpet city- 2186 out of Total 2186 Nos.	₹ 1,83,20,000.00
B	Wet Well-1 at Zone-1	
3	Construction of 5 m dia wet well at Zone-1 (Includes Wards 15, 16, 27 & 31) with PTU	₹ 70,59,000.00
4	Providing and laying of 150 mm K-9 class DI Pumping Sewermain to Pump Proposed Zone-1(Includes Wards 15, 16, 27 & 31) WW to Proposed 1.2 MLD STP- 1325 meter	₹ 49,40,000.00
5	Estimate for construction of Diesel Generator room for suitable KVA DG set of size 6.00 x 3.50 x 3.00 m for WW at Zone-1 (1 nos.)	₹ 11,02,000.00
6	Supply, erection, electrification and commissioning of 3 nos. 20 HP non-clog sewage pumpset along with suitable capacity DG set allied accessories at Zone-1 Wetwell-1 (63 KVA transformer & 62.5 KVA DG set)	₹ 62,71,000.00
C	1.2 MLD SBR STP	
7	Construction and commissioning of 1.20 MLD SBR Technology STP and allied works. (Includes Electromechanical Items Rs. = 1,42,71,000).	₹ 3,35,11,610.00

8	11kV Express feeder main for prop. SBR STP	₹ 25,70,000.00
9	Supplying & Installation of OCEMS at Ex. STP Site at Parandali	₹ 18,75,000.00
	Basic Cost	₹ 14,95,80,155.87
	GST @18%	2,69,24,428.06
	Sub Total	17,65,04,583.92
D	Operation & Maintenance Cost for 1st Year	₹ 26,46,950.00
	GST @18%	4,76,451.00
	O&M Total	31,23,401.00
	Tender premium on Sub Total @ 5 %	88,25,229.20
	PDMC Charges @ 2%	35,30,091.68
	PMU Charges @ 1.5%	26,47,568.76
	Contingencies @ 3%	44,87,404.68
	Escom Charges @ 0.5%	7,47,900.78
	Miscellaneous and rounding off	1,33,819.99
	Grand total (Rs.)	**₹ 20,00,00,000.00**
	OPERATION & MAINTENANCE COST	**₹ 1,73,90,248.82**

MD informed that the subject was discussed in the 15th Technical Scrutiny Committee meeting held on 18.09.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and also verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SLHPC.

Further it was informed that the SLTC in its 17th meeting dtd. 28.10.2024 has taken note of the decision of the TSC and recommended the DPR for the consideration of SLHPC for according administrative approval.

Hence MD sought for the administrative approval of SHPC for the DPR of "Construction/ Upgradation of Sewerage system for Robertsonpet City" for the total cost of Rs.21.74 Cr. (CAPEX for Rs.20.0 Cr. and OPEX for further 5 years is Rs.1.74 Cr.) under NGT Compensation Fund & ULB fund and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for Robertsonpet City" for the total cost of Rs.21.74 Cr. (CAPEX for Rs.20.0 Cr. and OPEX for further 5 years is Rs.1.74 Cr.) under NGT Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.***

Agenda No 9: Administrative approval of DPR for Construction/Upgradation of Sewerage system for Shivamogga City Under NGT Compensation Fund

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs. ***40.00 Cr for "Construction/Upgradation of Sewerage system for Shivamogga City Under NGT Compensation Fund."***

Accordingly, the PDMC in coordination with ULB has submitted the DPR for approval after assessing the existing UGD infrastructure and its gap. The details are as follows:

Sl. No	Components	Amount (in Rs)
1	Providing, laying, jointing, testing & commissioning of 160 & 200 mm dia UPVC Sewerline and Construction of RCC machinehole chambers including road restoration. (28.90 Km Sewer line with 1086 Machine holes).	15,92,60,000.00
2	Providing, laying, jointing, testing & commissioning of 400, 450 & 800 mm dia RCC NP3 Sewerline and Construction of RCC machinehole chambers including road restoration. (3.42 Km Sewer line with 127 Machine holes)	4,34,00,000.00
3	Providing, laying, jointing, testing & commissioning of 100 mm dia DI K9 Sewer Pumping Mains for Pump to Wetwell to Existing Ridge Manholes at Gadikoppa (0.50 km), APMC Yard (0.728 km), Bommanakatte (1.02 km), Wade E Huda (2.09 km), Gandharva Nagar (0.595 km) Locations.	1,73,60,000.00
4	Providing House Service Connections- 1546 Nos	1,32,06,578.00

Sl. No	Components	Amount (in Rs)
5	Construction of 3 mtr dia & 7.5 mtr depth Wet well at Gadikoppa with Screen Chamber including DG Room, Compound Wall and Electrification works	67,20,000.00
6	Construction of 3 mtr dia & 9.6 mtr depth Wet well at APMC Yard with Screen Chamber including DG Room, Compound Wall and Electrification works	74,30,000.00
7	Construction of 3 mtr dia & 8 mtr depth Wet well at Bommanakatte with Screen Chamber including DG Room and Electrification works	67,30,000.00
8	Construction of 3 mtr dia & 9.5 mtr depth Wet well at Wade E Huda with Screen Chamber including DG Room, Compound Wall and Electrification works	73,40,000.00
9	Construction of 3 mtr dia & 7.5 mtr depth Wet well at Gandharva Nagar with Screen Chamber including DG Room, Compound Wall and Electrification works	67,60,000.00
10	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 1.22 LPS X 18 m Head with Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for Gadikoppa Wetwell.	11,50,000.00
11	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 3.13 LPS X 22m Head Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for APMC Yard Wetwell.	13,00,000.00
12	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 3.47 LPS X 20 m Head with Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for Bommanakatte Wetwell.	11,80,000.00
13	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 5.03 LPS X 52m Head Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for Wade E Huda Wetwell.	16,70,000.00
14	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 1.39 LPS X 16 m Head with Suitable HP Non clog submersible sewage Pumping machineries	11,70,000.00

Sl. No	Components	Amount (in Rs)
	including Panel board and other connected accessories for Gandharva Nagar Wetwell.	
15	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 182.29 LPS X 20 m Head with Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for Existing Seegathatty Wetwell.	94,40,000.00
16	Providing, Supply and Installation of 11 KV Express Feeder Main to Existing Seegathatty wetwell.	18,90,000.00
17	Providing Trenchless Crossing Estimate for NH/SH/Railway Crossings. (11 Nos)	1,40,80,000.00
	Base Cost	**30,00,86,578.0**
18	G.S.T @ 18%	5,40,15,584.04
19	**Sub total-1**	**35,41,02,162.04**
20	Tender Premium @ 5 %	1,77,05,108.10
21	PDMC Charges @ 2%	70,82,043.24
22	PMU Charges @ 1.5%	53,11,532.43
23	Contigencies @ 3%	90,02,597.34
24	Escom charges @0.5%	15,00,432.89
25	O&M for 1st year	52,96,123.65
	Grand Total Rs.	**40,00,00,000.00**
	OPERATION & MAINTENANCE COST	**₹ 3,10,62,130.75**

MD informed that the subject was discussed in the 15th Technical Scrutiny Committee meeting held on 18.09.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and also verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SLHPC.

Further it was informed that the SLTC in its 17th meeting dtd. 28.10.2024 has taken note of the decision of the TSC and recommended the DPR for the consideration of SLHPC for according administrative approval.

Hence MD sought for the administrative approval of SHPC for the DPR of "Construction/ Upgradation of Sewerage system for Shivamogga City" for the Total Cost

of Rs.43.11 Cr. (CAPEX for Rs.40.0 Cr. and OPEX for further 5 years are Rs.3.11 Cr.) under NGT Compensation Fund & ULB fund and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for "Construction/ Upgradation of Sewerage system for Shivamogga City" for the Total Cost of Rs.43.11 Cr. (CAPEX for Rs.40.0 Cr. and OPEX for further 5 years are Rs.3.11 Cr.) under NGT Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.***

Agenda No 10: Administrative approval of DPR for Construction/Upgradation of Sewerage system for Kolar City Under NGT Compensation Fund.

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs.60.00 Cr for the Construction/ Upgradation of sewerage system with 5 years O&M for Kolar City under NGT Environmental Compensation fund.

Accordingly, the PDMC in coordination with ULB has submitted the DPR for approval after assessing the existing UGD infrastructure and its gap. The details are as follows;

Sl. No.	Description	Est. Amount (in Rs.)
I	**SEWERLINE**	
1	Providing, laying, jointing, testing & commissioning of 160 mm dia UPVC pipeline and Construction of RCC machinehole chambers in all Zones. (9.94 Kms out of 32 Kms Sewer line and 189 Nos Manholes)	₹ 22,906,601.60
2	Provision for Road restoration at the location of missing links	₹ 14,584,258.50
3	Providing, laying, jointing, testing & commissioning of 300-700 mm dia RCC NP3 Sewerline and Construction of RCC machinehole chambers including road	₹ 43,329,496.79

Sl. No.	Description	Est. Amount (in Rs.)
	restoration and trenchless crossing. (4.5 Km Sewer line with 174 Machine holes)	
II	**HOUSE SERVICE CONNECTIONS**	
4	Providing HSC's in leftover areas - 790 Nos.	₹ 6,620,000.00
III	**WET WELL**	
5	Providing and laying of 400, 500 mm (extension from ex. WW-1 & 2) and 700 mm DI Pumping Sewer main to Pump Proposed 28 MLD WW to Proposed 23.5 MLD STP- (3.50 + 0.15) = 3.65 Kms	₹ 76,300,000.00
6	Construction of 10 m dia wet well with PTU	₹ 36,485,445.38
7	Estimate for construction of Diesel Generator room for suitable KVA DG set of size 6.00 x 3.50 x 3.00 m for Prop. WW (1 nos.)	₹ 1,102,000.00
8	Supply, erection, electrification and commissioning of 5 nos.(3W+2S) suitable 125 HP HP non-clog sewage pumpset (5x125 HP) along with suitable capacity DG set allied accessories (400 KVA transformer & 600 KVA (200+400) DG set) at Wet Well	₹ 12,882,000.00
IV	**11kV FEEDER MAIN**	
9	Estimate for the work of 11KV Express Feeder Main for Providing Power Supply to proposed STP & Wet well (5 Kms)	₹ 7,778,048.00
V	**SEWAGE TREATMENT PLANT**	
10	Earth filling for raising the ground level (up to 1 Mtr) of STP site	₹ 4,831,112.00
11	Estimate for "Construction of 23.50 MLD capacity SBR technology Sewage Treatment Plant near Gadde Kannuru village"-1 No. **(Includes Electromechanical Items Rs.= 13,07,30,000).**	₹ 216,180,364.00
12	Construction of RCC Counterfort Retaining Wall along the lake boundary as protection against storm flood situations. 300 mtr length & 3 Mtr Ht.	₹ 4,966,428.93
	Basic Cost	**₹ 447,965,755.19**
	GST @18%	80,633,835.93
	Sub Total	**528,599,591.13**

Sl. No.	Description	Est. Amount (in Rs.)
VI	**Operation & Maintenance Cost for 1st Year**	9,078,300.00
	GST @18%	1,634,094.00
	O&M Total	**10,712,394.00**
	Tender premium on Sub Total @ 5 %	26,429,979.56
	PDMC Charges @ 2%	10,571,991.82
	PMU Charges @ 1.5%	7,928,993.87
	Contingencies @ 3%	13,438,972.66
	Escom Charges @ 0.5%	2,239,828.78
	Miscellaneous and rounding off	78,248.19
	Grand total (Rs.)	**₹ 60,00,00,000.00**
	Operation and maintenance cost	**₹ 6,58,61,616.22**

MD informed that the subject was discussed in the 15th Technical Scrutiny Committee meeting held on 18.09.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and also verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SLHPC.

Further it was informed that the SLTC in its 17th meeting dtd. 28.10.2024 has taken note of the decision of the TSC and on-file approval is obtained from STC Chairman and ACS-UDD, which will be ratified in the forthcoming SLTC.

Hence MD sought for the administrative approval of SHPC for the DPR of "Construction/ Upgradation of Sewerage system for "Construction/ Upgradation of Sewerage system for Kolar City" for the Total Cost of Rs.66.59 Cr. (CAPEX for Rs.60.0 Cr. and OPEX for further 5 years are Rs.6.59 Cr.) under NGT Compensation Fund & ULB fund and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for Kolar City" for the Total Cost of Rs.66.59 Cr. (CAPEX for Rs.60.0 Cr. and OPEX for further 5 years are Rs.6.59 Cr.) under NGT***

Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & on-file approval of Chairman, SLTC and to invite tenders.

Agenda No 11: Approval for inviting packaged tender for the sewerage works in Kolar district.

Managing Director, KUIDFC informed the Committee that the Government Order vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Rehabilitation/ Construction of sewerage system for 54 towns/ cities. PDMC are appointed for preparation of Detailed Project Reports (DPRs)/ review and finalise the already prepared Reports.

PDMC have currently prepared the DPRs for Kolar district viz., Kolar and Robertsonpet ULBs. The details are as follows;

(Rs. in Cr.)

No.	Name of ULB	CAPEX - NGT fund	OPEX-ULB fund	Likely tender amt.
1	Kolar	60.0	6.59	66.59
2	Robertsonpet	20.0	1.74	21.74
	Total	**80.0**	**8.33**	**88.33**

Further, it was informed that in order to attract prospective bidders, enhance large bidder participation and contract management, it is proposed to invite tenders for both the cities of Kolar district in a single package.

<u>Decision:</u> The Committee after discussions and deliberations accorded approval for inviting single package tender for Kolar district comprising ULBs of <u>Kolar and Robertsonpet</u> at a cost of <u>Rs.88.33 Crore</u> including O&M, if necessary.

Agenda No 12: Seeking approval for Financial Bid Evaluation for FSTP Package 05 (Call-3).

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation).

It was informed that during the 1st call, no bidders participated and in the 2nd call, the tender premium was more than 5% and hence the tender was rejected. Based on the approval of SHPC, 3rd call tender was invited.

Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/07, dated:03.08.2024. The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 06.08.2024. The last date for bid submission was 20.08.2024. As there were no bids received auto extended up to 27.08.2024 and corrigendum issued up to 04.09.2024. The detail of the package – 5 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Dakshina Kannada	Sulya	6	3.50	Rs. 22,57,09,861/-
Dakshina Kannada	Kadaba	3	3.00	
Dakshina Kannada	Kotekaaru	6	3.50	
Dakshina Kannada	Mulki	6	3.50	
Dakshina Kannada	Kinnigola	6	3.50	
Dakshina Kannada	Bajape	6	3.50	
Dakshina Kannada	Someshwara	9	4.18	
Dakshina Kannada	Mudabidri	12	4.67	
		Total	**29.35**	

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The technical bid is opened on 12.09.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 16th Technical Scrutiny Committee meeting held on 21.10.2024. The TSC has verified the bid evaluation report and confirmed that the evaluation report is in compliance with KTPP norms and tender conditions of the bid. Hence TSC approved the bid evaluation report. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 16th TSC
1	Package -5	22.57	Call-3	2 bids received. 1. M/s MP24 Construction Company 2. M/s Infracon Structures	M/s MP24 Construction Company has not submitted the original EMD BG as per KPP Portal. EMD is not accepted in KPP Portal. Hence bid is rejected. The committee opined that the technical bid of M/s Infracon Structures is "Technically Responsive". **The Committee recommends the Technical Bid Evaluation report of Package-5 FSTP tender for approval by the SLTC/SHPC.**

It was informed that in continuation to the TSC recommendations, the subject was placed before the 17th SLTC meeting Dated: 28.10.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package-5 as approved by the TSC & recommended by MD-***

KUIDFC. The SLTC recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 16.11.2024 and Evaluation of Financial Bid is carried out.

During the evaluation of financial bid, it is found the bidders quoted is above 5% tender premium as per the Govt. Order No 576-Expl2/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model - **Package 5**
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT24
Amount put to tender Inclusive of GST	Rs. 22,57,09,861/-
Name of the Bidder	**L1:** M/s Infracon Structures
Quoted by the Bidder Inclusive of GST	Rs. 28,89,08,624/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	28.00% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs 23,69,72,784/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.99% above

As stated above, M/s Infracon Structures is the L-1 bidder for Rs. 23,69,72,784/- (including GST) for the negotiated amount, which is **4.99% above** the amount put to tender and current schedule of rate.

Hence MD sought for the approval of SHPC for award of FSTP Package-5 Contract for L-1 bidder of M/s Infracon Structures for negotiated amount of Rs.23,69,72,784/- (Including GST), which is 4.99% above the amount put to tender and 4.99% above CSR.

Decision: ***The Committee after discussions and deliberations accorded approval for award of FSTP Package-5 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bidder M/s Infracon Structures for negotiated amount of Rs.23,69,72,784/- (Including GST), which is 4.99% above the amount put to tender and above CSR.***

Agenda No 13: Seeking approval for Financial Bid Evaluation for FSTP Package 10 (Call-4).

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation).

It was informed that during the 1st call, no bidders participated and in the 2nd call and 3rd call, the tender was nonresponse and hence the tender was rejected. Based on the approval of SHPC, 4th call tender was invited.

Call-4 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/07, dated:03.08.2024. The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 06.08.2024. The last date for bid submission was 20.08.2024. The detail of the package – 10 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Raichur	Balaganur	3	3.00	Rs. 22,46,02,644/-
Raichur	Turavihala	6	3.50	
Raichur	Kavithal	6	3.50	
Raichur	Hatti	6	3.50	
Raichur	Siravara	6	3.50	
Raichur	Mudgal	9	4.18	
Raichur	Maski	9	4.18	
Raichur	Devadurga	9	4.18	
Total			**29.54**	

The technical bid is opened on 21.08.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 15th Technical Scrutiny Committee meeting held on 18.09.2024. The TSC has verified the bid evaluation report and confirmed that the evaluation report is in compliance with KTPP norms and tender conditions of the bid. Hence TSC approved the bid evaluation report. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 15th TSC
1	Package -10	22.46	Call-4	2 bids received. 1. M/s Annapurna Constructions 2. M/s Nandi Constructions	M/s Annapurna Constructions has not submitted the original EMD BG as per KPP Portal. EMD is not accepted in KPP Portal. Hence bid is rejected. The committee opined that the technical bid of M/s Nandi Constructions is "Technically Responsive".

					The Committee recommends the Technical Bid Evaluation report of Package-10 FSTP tender for approval by the SLTC/SHPC.

It was informed that in continuation to the TSC recommendations, the subject was placed before the 17th SLTC meeting Dated: 28.10.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package – 10 as approved by the TSC & recommended by MD-KUIDFC. The SLTC recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 16.11.2024 and Evaluation of Financial Bid is carried out.

During the evaluation of financial bid, it is found the bidders quoted is above 5% tender premium as per the Govt. Order No 576-Expl2/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model **- Package 10**
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT26
Amount put to tender Inclusive of GST	Rs. 22,46,02,644/-
Name of the Bidder	**L1:** M/s Nandi Constructions
Quoted by the Bidder Inclusive of GST	Rs. 23,60,75,396/-

Tender Premium for quoted amount with respect to Amount put to tender and CSR	5.11% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs. 23,56,04,696/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.90% above

As stated above, M/s Nandi Constructions is the L-1 bidder for Rs. 23,56,04,696/- (including GST) for the negotiated amount, which is **4.90% above** the amount put to tender and current schedule of rate.

Hence MD sought for the approval of SHPC for award of FSTP Package-10 for L-1 bid of M/s Nandi Constructions for negotiated amount of Rs. 23,56,04,696/- (Including GST), which is 4.90 % above the amount put to tender and above CSR.

Decision: ***The Committee after discussions and deliberations accorded approval for award of FSTP Package-10 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bidder M/s Nandi Constructions for negotiated amount of Rs.23,56,04,696/- (Including GST), which is 4.90 % above the amount put to tender and above CSR.***

Agenda No 14: Seeking approval for Financial Bid Evaluation for FSTP Package 12 (Call-4).

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for

construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation).

It was informed that during the 1st, 2nd and 3rd call, the tenders were nonresponse and hence the tender was rejected. Based on the approval of SHPC, 4th call tender was invited.

Call-4 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/07, dated:03.08.2024. The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 06.08.2024. The last date for bid submission was 20.08.2024. The detail of the package – 12 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Ballary	Kudatini	6	3.50	Rs. 24,86,53,230/-
Ballary	Kurugodu	9	4.18	
Ballary	Kurekuppa	9	4.18	
Kalburgi	Kalagi	3	3.00	
Kalburgi	Yadrami	3	3.00	
Kalburgi	Kamalapura	3	3.00	
Yadgir	Kembavi	9	4.18	
Yadgir	Hunasagi	6	3.50	
Yadgir	Kakkera	9	4.18	
Total			**32.72**	

The technical bid is opened on 21.08.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 15th Technical Scrutiny Committee meeting held on 18.09.2024. The TSC has verified the bid evaluation report and confirmed that the evaluation report is in compliance with KTPP norms and tender conditions of the bid. Hence TSC approved the bid evaluation report. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 15th TSC
1	Package-12	24.86	Call-4	2 bids received. 1. M/s Annapurna Constructions 2. M/s Nandi Constructions	M/s Annapurna Constructions has not submitted the original EMD BG as per KPP Portal. EMD is not accepted in KPP Portal. Hence bid is rejected. The committee opined that the technical bid of M/s Nandi Constructions is "Technically Responsive". **The Committee recommends the Technical Bid Evaluation report of Package-12 FSTP tender for approval by the SLTC/SHPC.**

It was informed that in continuation to the TSC recommendations, the subject was placed before the 17th SLTC meeting Dated: 28.10.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package – 12 as approved by the TSC & recommended by MD-KUIDFC. The SLTC recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 16.11.2024 and Evaluation of Financial Bid is carried out.

As the single bidder is participated in the tender, Bidder is called for negotiation through KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD /

	12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model **- Package 12**
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT27
Amount put to tender Inclusive of GST	Rs. 24,86,53,230/-
Name of the Bidder	**L1:** M/s Nandi Constructions
Quoted by the Bidder Inclusive of GST	Rs. 26,09,60,885/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.95% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs 26,08,55,885/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.91% above

As stated above, M/s Nandi Constructions is the L-1 bidder for Rs. 26,08,55,885/- (including GST) for the negotiated amount, which is **4.91% above** the amount put to tender and current schedule of rate.

Hence MD sought for the approval of SHPC for award of FSTP Package-12 for L-1 bid of M/s Nandi Constructions for negotiated amount of Rs.26,08,55,885/- (Including GST), which is 4.91% above the amount put to tender and above CSR.

Decision: ***The Committee after discussions and deliberations accorded approval for award of FSTP Package-12 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bid of M/s***

Nandi Constructions *for negotiated amount of* ***Rs.26,08,55,885/-*** *(Including GST), which is 4.91% above the amount put to tender and above CSR.*

Agenda No 15: Seeking approval for Financial Bid Evaluation for FSTP Package 7 (Call-4).

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation). The detail of the package – 7 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Bagalkot	Lokapura	6	3.50	
Bagalkot	Ameengada	6	3.50	
Bagalkot	Kamatagi	6	3.50	
Bagalkot	Shiruru	6	3.50	
Bagalkot	Belagali	6	3.50	
Bagalkot	Bilgi	6	3.50	
Bagalkot	Hungund	9	4.18	
Uttar Kannada	Siddapur	6	3.50	**Rs.30,73,63,782/-**
Uttar Kannada	Yellapur	6	3.50	
Uttara Kannada	Manki	6	3.50	
Uttar Kannada	Ankola	9	4.18	
Total			**39.86**	

It was informed that during the 1st call no bids were received, during 2nd and 3rd call, the tenders were nonresponse and hence the tender was rejected. Based on the approval of SHPC, 4th call tender was invited.

Call-4 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/07, dated:03.08.2024. The details of tender notification is as follows:

Tender Publish date	03.08.2024

Prebid meeting date & time	13.08.2024 time 11.30 am
Last date & time for bid submission	20.08.2024 time 04.30 pm
Date & time of opening of Technical bid	21.08.2024 time 05.00 pm
Date & time of opening of Financial bid	28.08.2024 time 11.30 am

The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 06.08.2024.

The technical bid is opened on 21.08.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 15th Technical Scrutiny Committee meeting held on 18.09.2024. The TSC has verified the bid evaluation report and confirmed that the evaluation report is in compliance with KTPP norms and tender conditions of the bid. Hence TSC approved the bid evaluation report. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 15th TSC
1	Package-7	30.74	Call-4	Single bid received. Mr.Bharath Gowda (M/s Poorna Infrastructure formely known as Poorna Enterprises)	The committee opined that the technical bid of Mr.Bharath Gowda (M/s Poorna Infrastructure formely known as Poorna Enterprises) is "Technically Responsive". **The Committee recommends the Technical Bid Evaluation report of Package-7 FSTP tender for approval by the SLTC/SHPC.**

It was informed that in continuation to the TSC recommendations, the subject was placed before the 17th SLTC meeting Dated: 28.10.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package –7 as approved by the TSC & recommended by MD-KUIDFC. The SLTC recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 16.11.2024 and Evaluation of Financial Bid is carried out. Alone bidder has participated in the financial bid. Hence, Bidder is called for negotiation through KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 11 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model. **Package-7**
KPPP Indent Number	KUIDFC/2024-25/OW/WORK_INDENT25/CALL-4
Amount put to tender Inclusive of GST	Rs. 30,73,63,782/-
Name of the Bidder	**L1:** Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises)
Quoted by the Bidder Inclusive of GST	Rs. 32,26,88,881/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.99% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs. 32,26,88,881/-

Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.99% above

As stated above, Mr.Bharath Gowda (M/s Poorna Infrastructure formely known as Poorna Enterprises) is the L-1 bidder for Rs. 32,26,88,881/- (including GST) for the negotiated amount, which is **4.99% above** the amount put to tender and current schedule of rate.

Hence MD sought for the approval of SHPC for award of FSTP Package-7 for L-1 bid of Mr.Bharath Gowda (M/s Poorna Infrastructure formely known as Poorna Enterprises) is the L-1 bidder for Rs. 32,26,88,881/- (including GST) for the negotiated amount, which is **4.99% above** the amount put to tender and CSR.

Decision: ***The Committee after discussions and deliberations accorded approval for award of FSTP Package-7 Contract:*** **Construction of Faecal Sludge Treatment Plants (FSTP) in 11 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1** ***bidder of Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises) for negotiated amount of Rs. 32,26,88,881/- Including GST), which is 4.99 % above the amount put to tender and above CSR.***

The meeting ended with vote of thanks.

Additional Chief Secretary
Government of Karnataka &
Chairman, SHPC, SBM(U)







Govt. of India

PROCEEDINGS FOR
16th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING ON
SWACHH BHARAT MISSION (U)- 2.0 & NGT
ENVIRONMENTAL COMPENSATION FUND

Date: 15-02-2025, Time:11.30 AM
Venue: Room No. 331, Vidhana Soudha, Bengaluru

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Proceedings for 16th SHPC meeting dated 15-02-2025 regarding Swachh Bharat Mission (Urban)- 2.0 and NGT Environmental Compensation Fund

Agenda No.1: Confirmation of Proceedings of 15th SHPC Meeting held on 28-11-2024.

The proceedings of the 15th meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 09-09-2024 was sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

Agenda No.2: Action taken report on of 15th SHPC of Swachh Bharat Mission(U) meeting held on 28-11-2024.

The 15th State High Powered Committee (SHPC) meeting was held on 28-11-2024. The action taken for the agenda and decision taken are as follows:

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No. 3: Seeking Approval for Financial Bid Evaluation Report Submitted by Bellary City Corporation for Processing and Disposal of Legacy Waste.	The Committee after discussions and deliberations, approved the financial bid amount INR 19,07,96,904.87/-(excluding GST) submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT which is 4.98% above the amount put to tender, for the said legacy waste management tender of Bellary City Corporation.	LoI has been issued to Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT vide letter dated 31.12.2024. Work Order is yet to be issued.
2.	Agenda No. 4: Seeking Approval for Financial	The Committee after discussions and deliberations, approved the	Work Order issued on 10.01.2024.

	Bid Evaluation Report Submitted by Belagavi City Corporation for Processing and Disposal of Legacy Waste	financial bid of the amount INR 1383.78 lakh (excluding GST) submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT, which is 4.64% above the amount put to tender for the said legacy waste management tender of Belagavi City Corporation.	
3.	Agenda No. 5: Seeking Administrative Approval for Detailed Project Reports for Legacy Waste Management of 4 ULBs of Dakshina Kannada District.	The Committee after discussions and deliberations accorded approval for the Detailed Project Reports of Legacy Waste Management submitted by ULBs of Dakshina Kannada District for the total project cost of Rs.223.59/-lakhs under SBM(U)-2.0.	The proposal has been submitted to MoHUA for NARC approval vide letter no. 1390020/DMA/SWM/SWN2/14/2024 dated 23.12.2024.
4.	Agenda No. 6: Seeking Administrative Approval for Hiring of PDMC for support in implementation of Intersection & Diversion of Drain Component of Used Water Management under SBM (U)- 2.0.	The Committee after discussions and deliberations accorded administrative approval for hiring of new PDMC under DMA to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)- 2.0., by adopting the RFP and approved rate norms of KUIDFC used for hiring PDMCs for UWM and to invite tender for new PDMC under DMA.	GO is issued vide no. UDD 229 CSS 2021(P1), Bengaluru dated 30.12.2024.

5.	Agenda No. 7: Seeking Administrative Approval for procurement of 73no's Sewer Cleaning Machine and inviting Centralised tender under 4 packages (division wise) approved under Used Water Management Component of SBM (U)-2.0	The Committee after discussions and deliberations accorded administrative approval for procurement of 73 no's Sewer Cleaning Machines and invite centralised tender under 4 packages (division wise) for a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0.	Submission of revised unit/data rate from Rs.35 lakhs (approved by MoHUA) to Rs.47.95lakhs (as per the EOIs) for NARC approval is under process.
6.	Agenda No. 8: Administrative approval of DPR of Construction/Upgradation of Sewerage system for Robertson pet City Under NGT Compensation Fund.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for Robertson pet City" for the total cost of Rs.21.74 Cr. (CAPEX for Rs.20.0 Cr. and OPEX for further 5 years is Rs.1.74 Cr.) under NGT Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Tender invited. The last date for submission of bids is 11.02.2025. 2 Bids received and Evaluation underway.
7.	Agenda No. 9: Administrative approval of DPR for Construction/Upgradati	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/	Tender invited. The last date for submission of bids is 11.02.2025.

	on of Sewerage system for Shivamogga City Under NGT Compensation Fund.	Upgradation of Sewerage system for "Construction/ Upgradation of Sewerage system for Shivamogga City" for the Total Cost of Rs.43.11 Cr. (CAPEX for Rs.40.0 Cr. and OPEX for further 5 years are Rs.3.11 Cr.) under NGT Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Single Bid received and proposed for re-tendering as it is a first call tender.
8.	Agenda No. 10: Administrative approval of DPR for Construction/Upgradation of Sewerage system for Kolar City Under NGT Compensation Fund	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for Kolar City" for the Total Cost of Rs.66.59 Cr. (CAPEX for Rs.60.0 Cr. and OPEX for further 5 years are Rs.6.59 Cr.) under NGT 31 Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & on-file approval of Chairman, SLTC and to invite tenders.	Tender invited. The last date for submission of bids is 11.02.2025. Single Bid received and proposed for re-tendering as it is a first call tender.
9.	Agenda No. 11: Approval for inviting packaged tender for the	The Committee after discussions and deliberations accorded approval for inviting single	Individual tenders invited for Kolar and Robertsonpet.

	sewerage works in Kolar district.	package tender for Kolar district comprising ULBs of Kolar and Robertson pet at a cost of Rs.88.33 Crore including O&M, if necessary.	
10.	Agenda No. 12: Seeking approval for Financial Bid Evaluation for FSTP Package 05 (Call-3).	The Committee after discussions and deliberations accorded approval for award of FSTP Package-5 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bidder M/s Infracon Structures for negotiated amount of Rs.23,69,72,784/- (Including GST), which is 4.99% above the amount put to tender and above CSR	LoA issued.
11.	Agenda No. 13: Seeking approval for Financial Bid Evaluation for FSTP Package 10 (Call-4).	The Committee after discussions and deliberations accorded approval for award of FSTP Package-10 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities	LoA issued.

		of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bidder M/s Nandi Constructions for negotiated amount of Rs.23,56,04,696/- (Including GST), which is 4.90 % above the amount put to tender and above CSR.	
12.	Agenda No. 14: Seeking approval for Financial Bid Evaluation for FSTP Package 12 (Call-4).	The Committee after discussions and deliberations accorded approval for award of FSTP Package-12 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bid of M/s 42 Nandi Constructions for negotiated amount of Rs.26,08,55,885/- (Including GST), which is 4.91%	LoA issued.

		above the amount put to tender and above CSR	
13.	Agenda No. 15: Seeking approval for Financial Bid Evaluation for FSTP Package 7 (Call-4).	The Committee after discussions and deliberations accorded approval for award of FSTP Package-7 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 11 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bidder of Mr. Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises) for negotiated amount of Rs. 32,26,88,881/- Including GST), which is 4.99 % above the amount put to tender and above CSR.	LoA issued.

Agenda No.3: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Kolar District for Processing and Disposal of Legacy Waste (Indent no: DMA/2023-24/OW/ WORK_INDENT3318/CALL-4).

Project: Processing and Disposal of Legacy waste at Kolar, Robertsonpet, Mulbagal, Bangarpet and Malur ULBs landfill sites at Kolar district.

For the above said project the following approval/ recommendations of the competent authorities have been obtained, the details are as follows:

1. DPR Approval:

State Mission Director (SMD), SBM(U) briefed the committee that the ULBs of Kolar district including **Kolar, KGF, Mulbagilu, Bangarpete and Malur** has prepared DPR for Legacy Waste Management for the work related to "Processing and Disposal of Legacy waste at Kolar, Robertsonpet, Mulbagal, Bangarpet and Malur ULBs landfill sites at Kolar district." The total quantity of legacy waste to be remediated under the project is 181429 MT. The DPR prepared by Kolar District was scrutinized at Directorate of Municipal Administration and the same was approved in SLAC meeting held on 22.05.2023 and further ratified in 4th SLTC meeting dated 28.07. 2023.SLTC deliberated on various aspects of DPR and was approved in 4th SLTC meeting dated 28.07.2023. The committee also recommended the project to SHPC to seek Administrative approval.

2. Administrative Approval:

Based on the recommendation of SLTC, the DPR of the legacy waste management for Kolar district for a total quantity of 181429 MT at a cost of Rs.1308.31 lakhs was placed in 9th SHPC meeting held on 22.05.2023 for seeking Administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded administrative approval for the detailed project report of legacy waste management in Kolar District for the amount of **Rs. 1308.31 lakhs** (excluding GST).

3. Technical Sanction Approval:

Based on technical approval in 4th SLTC held on 28.07.2023 and administrative approval accorded in 9th SHPC held on 22.05.2023, estimates and technical components were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for legacy waste management tender for Kolar district for the amount of Rs.1308.31 lakhs was accorded by the Executive Engineer DUDC Kolar District and Superintendent Engineer of Directorate of Municipal Administration.

4. Tender Details:

Following the receipt of technical sanction, tender was invited for the legacy waste management project in Kolar district. The total quantity for remediation of legacy waste under the tender is 181429 MT and amount put to tender is **Rs.1118.24 lakhs(including GST)**

The 1st Call Tender was published on 04.11.2023 wherein 01 bid was received wherein after technical evaluation (pre-qualification) the bidder was found technically in-eligible.

Also, Kolar district re-invited the cluster model tender for 2nd time on 19.02.2024 and single bid was received, wherein after technical evaluation (pre-qualification) bidder was again found technically ineligible.

Subsequently, Kolar district re-invited the cluster model tender for 3rd time on 06.07.2024 and single bid was received, wherein after technical evaluation (pre-qualification) bidder was again found technically ineligible.

Further, the District Level Committee of Kolar District in letter no: DUDC/SWM/CR/50/2023-24, dated: 03/09/2024 stated that 4 calls (3 cluster model and one individual) are already invited, and no eligible bidders were received. Further, as per the orders of Hon'ble NGT in OA 606/2018 all ULBs should remediate the legacy waste and reclaim land in a time bound manner (by March 2025).

In view of the above aspect, the District Level Committee, Kolar district has sought permission to carry out remediation of dumpsite in all ULBs of Kolar district through

Inhouse model which was placed in 17th SLTC dated 28-10-2024.After detailed discussions and deliberations the committee approved.

a) ***Rejection of technical bid of cluster model legacy waste management tender with INDENT No.: DMA/2023-24/OW/ WORK_INDENT3318/CALL3 of Kolar district and***
b) ***To carry out Inhouse model of remediation of legacy waste in all ULBs of Kolar District.***

Meanwhile, The Project Director, Kolar had already invited the **4th Call** for disposal of legacy waste and reclamation of existing dumpsite as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 25/09/2024.

The technical bid of the Call-4 tender was opened on 06-11-2024 and 01 bidder **SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT.LTD)** participated and uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 1.***

5. Kolar District TSC Recommendations on Technical bid:

Post evaluation of the technical bid, the subject was placed before the District Level Tender Scrutiny Committee, Kolar District. The Kolar District Level Tender Scrutiny Committee (KDLTSC) evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It also verified bidder qualifications, examined bid documents, and further recommended for approval for **SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT.LTD)** from the State level TSC. The District level Committee, Kolar District in letter no: DUDC/SWM/CR/50(2)/2023-24 dated 13-11-2024 stated that since the bidder has technically qualified, it is decided to go ahead with hire model of Legacy Waste Management and to drop out Inhouse model of legacy waste management. Also, the recommendations made by District Level TSC were submitted to the office of State Mission Director vide letter No. DUDC/SWM/CR/50(2)/2023-24 dated 11-11-2024.

6. State level TSC recommendations on technical bid:

The subject was discussed during 13th State Level Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 14.11.2024. The State Level Tender Scrutiny Committee (SLTSC) reviewed and evaluated the proposals received from Kolar DLTSC. The State Level TSC as recommended by District Level TSC approved **SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT.LTD).**

The State level TSC has provided specific reasons for approving the single bid for the legacy waste management tender. This tender marks the fourth call, following previous unsuccessful attempt. Also, The Karnataka State Pollution Control Board (KSPCB) has issued a notice for non-compliance with waste processing and disposal regulations, warning of a penalty of ₹5.00 lakhs per month. Additionally, the Hon'ble National Green Tribunal (NGT), in O.A. No. 606/2018 dated 13th October 2023, imposed environmental compensation for delays in remediating legacy waste as per SWM Rules 2016. Given the urgency to protect public health and the environment, immediate action is imperative and also recommended to place the subject before SLTC.

7. SLTC approval for Technical Bid:

In continuation to the State Level TSC recommendations, the subject was placed before the 18th SLTC meeting dated: 04.01.2025. The Committee after discussions and deliberations, approved the single technical bid submitted by SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT.LTD) for the said legacy waste management tender of Kolar District bearing INDENT No.: DMA/2023-24/OW/ WORK_INDENT3318/CALL-4 and to continue with the Hire Model of Legacy Waste Management. The committee also directed to open the Financial Bid of the said legacy waste tender and place the subject before SHPC for tender approval.

8. District Level Tender Scrutiny Committee recommendations w.r.t Bid Capacity:

The technical bid capacity of the said proposal submitted by SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT.LTD) is opened on 10.01.2025 by the District Level Committee, Kolar District. The 8. District Level Tender Scrutiny

Committee, Kolar district stated that post-facto approval from the District Level Technical Committee would be obtained for evaluating the bid capacity of the technical bid related to INDENT No.: DMA/2023-24/OW/WORK_INDENT3318/CALL-4. The DC also sought approval for the bid capacity of the single bidder, SRI UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT. LTD), which stands at Rs 5187.49 lakhs, significantly exceeding the required bid capacity of Rs.1118.24 lakhs. The Technical wing of the Directorate of Municipal Administration has reviewed the technical bid capacity of the bidder and observed that bid capacity of the single bidder, SRI UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT. LTD) is Rs 5187.49 lakhs, significantly exceeds the required bid capacity of Rs.1118.24 lakhs. The details of technical bid capacity is provided in **Annexure 1.**

9. State level SBM Tender Scrutiny committee recommendations w.r.t Bid Capacity:

The recommendations on the Bid capacity from the Kolar District were submitted to State Mission Directorate, SBM (U) and the same were accepted in the 15th State level SBM TSC meeting under the chairmanship of State Mission Director, SBM(U) held on 27.01.2025. The documents submitted by Kolar District were evaluated by State Level SBM Tender Scrutiny Committee. Based on evaluation, State Level Tender Scrutiny Committee recommended for opening of Financial Bid of the said tender of Kolar district.

10. Kolar District Recommendations w.r.t Financial Bid:

Based on the approval from State level TSC, Kolar DUDC opened the financial bid for legacy waste management tender on 29-01-2025, and District Level Tender Scrutiny Committee, Kolar District has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)
Sri UTKARSH BALASAHEB PATIL(M/s VISTACORE INFRA PROJECTS PVT LTD)	1118.24(including GST)	1151.93 (3.01% above the amount put to tender)

As stated, Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) is the single bidder for **Rs. 1151.93 lakhs**, which is **3.01% above** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 11,51,93,177/- which is 3.01 % above the amount put to tender, submitted by the Kolar district for the said legacy waste management tender.

Decision: As recommended by Kolar Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) (amount INR 11,51,93,177/- which is 3.01% above the amount put to tender), for the said legacy waste management tender of Kolar district. The Committee also directed State Mission Directorate, Swachh Bharat Mission to issue circular w.r.t. the scientific management of legacy waste remediation by products including usage of RDF & plastics for co-processing in cement industries, in road construction and other suitable areas.

Agenda No.4: Seeking Approval for Financial Bid Evaluation Report for the Cluster Model Tender Submitted by Kodagu District for Processing and Disposal of Legacy Waste. (DMA/2023-24/OW/WORK_INDENT5182 /CALL-3).

PROJECT: Bioremediation of Legacy Waste in Madikeri CMC at survey no 471/1, Karnangeri village, Madikeri, kushalnagar TMC at survey no 10/1, 11/2, 11/4, Bhuvanagiri Village and Virajpet at survey no 315/4, Arji village, Virajpet of Kodagu district.

For the above said project the following approval/ recommendations of the competent authorities have been obtained, the details are as follows:

1. DPR Approval:

State Mission Director (SMD), SBM(U) briefed the committee that the ULBs of Kodagu district including **Virajpete, Kushalnagara and Madikeri** has prepared DPR for Legacy Waste Management for the work related to "Bioremediation of legacy waste in CMC Madikeri at survey no 471/1, Karnangeri village Madikeri, TMC Kushalnagar at survey no 10/1, 11/2, 11/4, Bhuvanagiri village and TMC Virajpet at survey no 315/4, Arji village, Virajpet of Kodagu district." The total quantity of legacy waste to be remediated under the project is 1,52,454MT. The DPR prepared by Kodagu District was scrutinized at Directorate of Municipal Administration and the same was approved SLAC meeting held on 22.05.2023 and further ratified in 4th SLTC meeting dated 28.07.2023. SLTC deliberated on various aspects of DPR and was ratified in 4th SLTC meeting dated 28.07. 2023.The committee also recommended the project to SHPC to seek Administrative approval.

2. Administrative Approval:

Based on the recommendation of SLTC, the DPR of the legacy waste management for Kodagu district for a total quantity of 152454MT at a cost of Rs.1239.35 lakhs was placed in 4th SHPC meeting held on 28.08.2023 for seeking Administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded administrative approval for the detailed project report of legacy waste management in Kodagu District for the amount of **Rs. 1239.35 lakhs**.

3. Technical Sanction Approval:

Based on technical approval in 4th SLTC held on 28.07.2023 and administrative approval accorded in 4th SHPC held on 28.08.2023, estimates and technical components were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for legacy waste management tender for Kodagu district for the amount of Rs.1239.35 lakhs was accorded by the Superintendent Engineer, Directorate of Municipal Administration and Executive Engineer DUDC Kodagu district.

4. Tender Details:

Following the receipt of technical sanction, tender was invited for the legacy waste management project in Kodagu district. The total quantity for remediation of legacy waste under the tender is 1,52,454 MT and amount put to tender is **Rs.1050.29 lakhs (excluding GST).**

The 1st Call Tender was published on 02.09,2023 wherein no bids were received. Also, Kodagu District re-invited cluster model tender for 2nd call on 03-02-2024 and no bids were received in the Call-2 tender. Further, post approval from the SLTC for reinviting the tender, the Kodagu district re-invited the **Call-3** tender on 24.09.2024, wherein 01 bid was received.

The technical bid of the **Call-3** tender was opened on 19-08-2024 and 01 bidder **Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD)** participated and uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 2.***

5. Kodagu District TSC Recommendations on Technical bid:

Post evaluation of the technical bid, the subject was placed before the District Level Tender Scrutiny Committee, Kodagu District. The Kodagu District Level Tender Scrutiny Committee (KDLTSC) evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It also verified bidder qualifications, examined bid documents, and further recommended for approval for **Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD** from the State level TSC, which was submitted to the office of State Mission Director vide letter no: DUDC/KOD/HS/CR/2024-25 dated 27-11-2024.

6. State Level Technical Committee decision on Technical bid:

Post recommendations from Kodagu District level TSC, the proposal was placed in 18th SLTC meeting dated 04-01-2025. The SLTC deliberated on various aspects and approved the single qualified technical bid submitted by Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD) for the said legacy waste management tender of Kodagu District bearing INDENT No.: DMA/2023-

24/OW/WORK_INDENT5182/CALL-3. The committee also directed to open the Financial Bid of the said legacy waste tender and place the subject before SHPC for tender approval.

7. District Level Tender Scrutiny Committee recommendations on Technical Bid Capacity:

The technical bid capacity of the said proposal submitted by SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRA PROJECTS PVT.LTD) is opened on 20.11.2024. The District Level Tender Scrutiny Committee has reviewed the technical bid capacity of the bidder and observed that the technical bid capacity provided by SRI UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT. LTD), which stands at Rs 4732.06 lakhs, significantly exceeded the required bid capacity of Rs. 1239.35 lakhs. The details of Technical bid capacity is provided in **Annexure 2**.

8. State level SBM Tender Scrutiny committee recommendations w.r.t Bid Capacity:

The recommendations on the Bid capacity from the Kodagu District were submitted to State Mission Directorate, SBM (U) and the same were accepted in the 15th State level SBM TSC meeting under the chairmanship of State Mission Director, SBM(U) held on 27.01.2025. The documents submitted by Kodagu District were evaluated by State Level SBM Tender Scrutiny Committee. Based on evaluation, State Level Tender Scrutiny Committee recommended for opening of Financial Bid of the said tender of Kolar district.

10. Kodagu District Recommendations w.r.t Financial Bid:

Based on the approval from State level TSC, Kodagu DUDC opened the financial bid for legacy waste management tender on 30-01-2025, and District Level Tender Scrutiny Committee, Kodagu District has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)	Negotiated Amount Lakhs

			(excluding GST)
Sri UTKARSH BALASAHEB PATIL(M/s VISTACORE INFRA PROJECTS PVT LTD)	1050.29(excluding GST)	1083.94 (3.2%) above the amount put to tender)	1083.94 (3.2%) above the amount put to tender)

As stated, Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) is the single bidder for Rs. 1083.94 lakhs, which is **3.2% above** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 10,83,94,794/- which is 3.2% above the amount put to tender, submitted by the Kodagu district for the said legacy waste management tender.

Decision: As recommended by Kodagu Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) (amount INR 10,83,94,794/- which is 3.2% above the amount put to tender), for the said legacy waste management tender of Kodagu district. The Committee also directed State Mission Directorate, Swachh Bharat Mission to issue circular w.r.t. the scientific management of legacy waste remediation by products including usage of RDF & plastics for co-processing in cement industries, in road construction and other suitable areas.

Agenda No.5: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Uttara Kannada District for Processing and Disposal of Legacy Waste. (INDENT No.: DMA/2023-24/OW/WORK_INDENT8841/CALL-2).

Project: Bioremediation of Legacy Waste in Sirsi, Bhatkala and Yellapura of Uttara Kannada district.

For the above said project the following approval/ recommendations of the competent authorities have been obtained, the details are as follows:

1. DPR Approval:

State Mission Director (SMD), SBM(U) briefed the committee that the ULBs of Uttara Kannada district including **Sirsi CMC, Bhatkal TMC and Yellapura TP** has prepared DPR for Legacy Waste Management for the work related to Bioremediation of legacy waste. The total quantity of legacy waste to be remediated under the project is **1,47,144MT**. The DPR prepared by Uttara Kannada District was scrutinized at Directorate of Municipal Administration and the same was approved SLAC meeting held on 22.05.2023 and further ratified in 4th SLTC meeting dated 28.07.2023. SLTC deliberated on various aspects of DPR and approved the DPR. The committee also recommended to place the project for SHPC to seek Administrative approval.

2. Administrative Approval:

Based on the recommendation of SLTC, the DPR of the legacy waste management for Uttara Kannada district for a total quantity of 1,47,144MT at a cost of **Rs.1104.00 lakhs** was placed in 4th SHPC meeting held on 28.08.2025 for seeking Administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded administrative approval for the detailed project report of legacy waste management in Uttara Kannada District for the amount of **Rs. 1104.00 lakhs**.

3. Technical Sanction Approval:

Based on technical approval in 4th SLTC held on 28.07.2023 and administrative approval accorded in 4h SHPC held on 28.08.2023, estimates and technical components were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for legacy waste management tender for Uttara Kannada district for the amount of Rs.1167.18 lakhs was accorded by the Chief Engineer, Directorate of Municipal Administration and Executive Engineer DUDC Uttara Kannada district.

4. Tender Details:

Following the receipt of technical sanction, tender was invited for the legacy waste management project in Uttara Kannada district. The total quantity for remediation of legacy waste under the tender is 1,47,144 MT and amount put to tender is **Rs.943.35** lakhs (excluding GST).

The 1st Call Tender was published on 05-09-2024 wherein no bids were received. Also, Uttara Kannada District re-invited cluster model tender for 2nd call on 04-10-2024 where one bidder participated.

The technical bid of the **Call-2** tender was opened on 07-11-2024 and 01 bidder **Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD)** participated and uploaded bid documents through KPP portal. The tender details and recommendations are attached as **Annexure 3.**

5. Uttara Kannada District TSC Recommendations on Technical bid:

Post evaluation of the technical bid, the subject was placed before the District Level Tender Scrutiny Committee, Uttara Kannada District. The Uttara Kannada District Level Tender Scrutiny Committee (UDLTSC) evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It also verified bidder qualifications, examined bid documents, and further recommended for approval for **Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD** from the State level TSC, which was submitted to the office of State Mission Director vide letter no: DUDC/UK/A2024-25/2019 dated 27-11-2024.

6. State Level Technical Committee decision on Technical bid:

Post recommendations from Uttara Kannada District level TSC, the proposal was placed in 18th SLTC meeting dated 04-01-2025. The SLTC deliberated on various aspects and approved the single qualified technical bid submitted by Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD) for the said legacy waste management tender of Uttara Kannada District bearing INDENT No.: DMA/2023-24/OW/WORK_INDENT8841/CALL-2. The committee also directed to open the Financial

Bid of the said legacy waste tender and place the subject before SHPC for tender approval.

7. District Level Tender Scrutiny Committee recommendations on Technical Bid Capacity:

The technical bid capacity of the said proposal submitted by SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRA PROJECTS PVT.LTD) was opened on 17-01-2025. The District level tender scrutiny committee has reviewed the technical bid capacity of the bidder and observed that the technical bid capacity provided by SRI UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT. LTD), which stands at Rs 6553.07 lakhs, significantly exceeded the required bid capacity of Rs. 1104.00 lakhs. The details of Technical bid capacity is provided in **Annexure 3**.

8. State level SBM Tender Scrutiny committee recommendations w.r.t Bid Capacity:

The recommendations on the Bid capacity from the Uttara Kannada District were submitted to State Mission Directorate, SBM (U) and the same were accepted in the 16th State level SBM TSC meeting under the chairmanship of State Mission Director, SBM(U) held on 10.02.2025. The documents submitted by Uttara Kannada District were evaluated by State Level SBM Tender Scrutiny Committee. Based on evaluation, State Level Tender Scrutiny Committee recommended for opening of Financial Bid of the said tender of Uttara Kannada district.

9. Uttara Kannada District Recommendations w.r.t Financial Bid:

Based on the approval from State level TSC, Uttara Kannada District opened the financial bid for legacy waste management tender on 12-02-2025, and District Level Tender Scrutiny Committee, Uttara Kannada District has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)
Sri UTKARSH BALASAHEB PATIL(M/s VISTACORE INFRA PROJECTS PVT LTD)	943.35(excluding GST)	971.75 (3.01%) above the amount put to tender)

As stated, Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) is the single bidder for **Rs. 971.75 lakhs**, which is **3.01% above** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 9,71,74,608/- which is 3.01% above the amount put to tender, submitted by the Uttara Kannada district for the said legacy waste management tender.

Decision: As recommended by Uttara Kannada Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) (amount INR 9,71,74,608/- which is 3.01 % above the amount put to tender), for the said legacy waste management tender of Uttara Kannada district. The Committee also directed State Mission Directorate, Swachh Bharat Mission to issue circular w.r.t. the scientific management of legacy waste remediation by products including usage of RDF & plastics for co-processing in cement industries, in road construction and other suitable areas

Agenda No.6: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Gadag District for Processing and Disposal of Legacy Waste. (INDENT No.: DMA/2023-24/OW/ WORK_INDENT6824/CALL-2)

Project: Selection of Agency for Undertaking/ biomining, Bioremediation, Processing, Disposal of Legacy waste and Reclamation of land in Gadag Betageri CMC, Naragund TMC and Gajendragad TMC of Gadag District.

For the above said project the following approval/ recommendations of the competent authorities have been obtained, the details are as follows:

1. DPR Approval:

State Mission Director (SMD), SBM(U) briefed the committee that the ULBs of Gadag district including **Gadag Batageri, Gajendragad and Nargund** has prepared DPR for Legacy Waste Management for the work related to "Selection of Agency for Undertaking/ biomining, Bioremediation, Processing, Disposal of Legacy waste and Reclamation of land in Gadag Betageri CMC, Naragund TMC and Gajendragad TMC of Gadag District as per Central Pollution Board Guideline and national green tribunal direction.

The total quantity of legacy waste to be remediated under the project is 1,38,544 MT. The DPR prepared by Gadag District was scrutinized at Directorate of Municipal Administration and the same was placed in 4th SLTC meeting dated 28.07.2023 for approval. SLTC deliberated on various aspects of DPR and was approved in 4th SLTC meeting dated 28.07.2023. The committee also recommended the project to SHPC to seek Administrative approval.

2. Administrative Approval:

Based on the recommendation of SLTC, the DPR of the legacy waste management for Gadag district for a total quantity of 1,38,544 MT at a cost of Rs.890.00 lakhs was placed in 9th SHPC meeting held on 22.05.2023 for seeking Administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded administrative approval for the detailed project report of legacy waste management in Gadag District for the amount of **Rs. 890.00 lakhs** (including GST).

3. Technical Sanction Approval:

Based on technical approval in 4th SLTC held on 28.07.2023 and administrative approval accorded in 9th SHPC held on 22.05.2023, estimates and technical components were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for legacy waste management tender for Gadag district for the amount of Rs.890.00 lakhs was accorded by the Executive Engineer DUDC Gadag District and Superintendent Engineer of HDMC Corporation.

4. Tender Details:

Following the receipt of technical sanction, tender was invited for the legacy waste management project in Gadag district. The total quantity for remediation of legacy waste under the tender is 1,38,544 MT and amount put to tender is Rs.**758.33 lakhs (excluding GST).**

The 1st Call Tender was published on 12.01.2024 wherein no bids were received. Further, post approval from the SLTC for reinviting the tender, the Gadag district re-invited the Call-2 tender on 11.07.2024, wherein single bid were received.

The technical bid of the **Call-2** tender was opened on 12-08-2024 and 1 bidder **Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT**) participated and uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 4.***

5. Gadag District TSC Recommendations on Technical bid:

Post evaluation of the technical bid, the subject was placed before the District Level Tender Scrutiny Committee, Gadag District. The Gadag District level Tender Scrutiny Committee (GDLTSC) evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It also verified bidder qualifications, examined bid documents, and further recommended for approval from the State level TSC, which was submitted to the office of State Mission Director vide letter no: DUDC/DEV/SBM2.0/CORR18/2023-24 dated 28-10-2024.

6. State level TSC recommendations on technical bid:

The subject was discussed during 13th State Level Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 14.11.2024. The State Level Tender Scrutiny Committee (SLTSC) reviewed and evaluated the proposals received from Gadag DLTSC.

The State level TSC has provided specific reasons for approving the single bid for the legacy waste management tender. This tender marks the second call, following previous unsuccessful attempt. Also, The Karnataka State Pollution Control Board (KSPCB) has issued a notice for non-compliance with waste processing and disposal regulations, warning of a penalty of ₹5.00 lakhs per month. Additionally, the Hon'ble National Green Tribunal (NGT), in O.A. No. 606/2018 dated 13th October 2023, imposed environmental compensation for delays in remediating legacy waste as per SWM Rules 2016. Given the urgency to protect public health and the environment, immediate action is imperative and also recommended to place the subject before SLTC.

6. State Level Technical Committee decision on Technical bid:

Post recommendations from Gadag District level TSC, the proposal was placed in 18th SLTC meeting dated 04-01-2025. The SLTC deliberated on various aspects and approved the single qualified technical bid submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD, GUJARAT) for the said legacy waste management tender of Gadag District bearing INDENT No.: DMA/2023-24/OW/ WORK_INDENT6824/CALL-2). The committee also directed to open the Financial Bid of the said legacy waste tender and place the subject before SHPC for tender approval.

7. Gadag District Recommendations w.r.t Financial Bid:

Based on the approval from State level TSC, Gadag District opened the financial bid for legacy waste management tender on 16-01-2025, and District Level Tender Scrutiny Committee, Gadag District has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)	Negotiated Amount Lakhs (excluding GST)
Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD, GUJARAT)	758.33(excluding GST)	1022.46 (34.83%) above the amount put to tender)	796.17 (4.99%) above the amount put to tender)

As stated, Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD, GUJARAT) is the single bidder for **Rs. 796.17 lakhs**, which is **4.99 % above** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 7,96,17,289/- which is 4.99% above the amount put to tender, submitted by the Gadag district for the said legacy waste management tender.

Decision: As recommended by Gadag Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD, GUJARAT) (amount INR 7,96,17,289/- which is 4.99 % above the amount put to tender), for the said legacy waste management tender of Gadag district. The Committee also directed State Mission Directorate, Swachh Bharat Mission to issue circular w.r.t. the scientific management of legacy waste remediation by products including usage of RDF & plastics for co-processing in cement industries, in road construction and other suitable areas.

Agenda No.7: Seeking Approval for Financial Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Bellary City Corporation (Indent no: DMA/2024-25/BD/ WORK_INDENT20423-CALL-1)

Project: Construction of MRF Centre Material Recovery Facility) of 91 TPD for Bellary (DMA/2024-25/BD/ WORK_INDENT20423- CALL 1)

For the above said project the following approval/ recommendations of the competent authorities have been obtained, the details are as follows:

1. DPR Approval:

State Mission Director (SMD), SBM(U) briefed the committee that under the Swachh Bharat Mission(U)-2.0 scheme, 97 TPD capacity Material Recovery Facility has been approved during 6th NARC meeting of MoHUA dated 17.10.2022 for Bellary CC. Thereafter, the ULB has already prepared DPR for 97 TPD MRF Plant, for the total DPR cost of Rs 1111.00 lakhs (including GST), including Rs. 855 lakhs as the Civil Cost and Rs.256.00 lakhs for machinery. The Technical approval has been accorded during 14th SLTC meeting dated 27.05. 2024.The committee also recommended the project to SHPC to seek Administrative approval.

2. Administrative Approval:

Based on the recommendation of SLTC, the DPR of the Material Recovery Facility for Bellary CC for the total DPR cost of **Rs 11.11 Cr** was placed in 12th SHPC meeting dated 27.05.2024 for seeking administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded administrative approval for the detailed project report of Material Recovery Facility in Bellary CC for the amount of **Rs. Rs 11.11 Cr.**

3. Technical Sanction Approval:

Based on technical approval in 14th SLTC held on 27.05.2024 and administrative approval accorded in 12th SHPC meeting held on 27.05.2024, estimates and technical components were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for Material Recovery Facility tender for Bellary CC for the amount of **Rs 855 lakhs** was accorded by the Chief Engineer, Directorate of Municipal Administration (DMA).

4. Tender Details:

Following the receipt of technical sanction, **1st Call** tender was invited for the MRF Project in Bellary CC. The amount put to tender is **Rs.715.49 lakhs (excluding GST)**. The Tender was published on 06.09.2024. The technical bid for the said tender was opened on 22-10-2024 and 7 no of bidders participated **(M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU), Sri DILIP KUMAR SAKLECHA, M/s USHA KIRAN CONSTRUCTIONS (MIKKILINENI VENKAT KIRAN), M/s Sri SRINIVASA INFRA PROJECTS PRIVATE LIMITED (YARLAGADDA VENKATASHIVA RAMAKRISHNA), M/s STAR INFRATECH FORMERLY KNOWN AS STAR BUILDERS AND DEVELOPERS (K KUSUMA), M/s GVK CONSTRUCTIONS FORMERLY KNOWN AS G VISWESWARAIAH CIVIL CONTRACTORS) and M/s G MAHESH REDDY AND COMPANY (G MAHESH KUMAR))** and uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 5.***

5. Corporation level TSC Recommendations on Technical bid:

Post evaluation of the technical bid, the subject was placed before the Corporation Level Tender Scrutiny Committee chaired by Commissioner, Bellary CC. The Corporation Level Tender Scrutiny Committee (CLTSC) evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It also verified bidder qualifications, examined bid documents and recommended for approval of technical bids received from 2 bidders (M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU) and M/s STAR INFRATECH FORMERLY KNOWN AS STAR BUILDERS AND DEVELOPERS (K KUSUMA) as the bidders were found technically eligible, whereas rejection of remaining 5 bidders since the bidders were found technically ineligible. The same was submitted to the office of State Mission Director vide letter no: MNPB/TECH/SBM-2.0/MRF/01/2024-25 dated 15-01-2025.

6. State level SBM TSC recommendations on technical bid:

The subject was discussed during 15th State Level SBM Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 27.01.2025.The Technical wing of the Directorate of Municipal Administration has

reviewed the technical bids submitted by the 7 bidders and observed that the technical bids submitted by M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU) and M/s STAR INFRATECH FORMERLY KNOWN AS STAR BUILDERS AND DEVELOPERS (K KUSUMA) are found to be technically responsive and whereas the remaining 5 bidders are found to be technically non-responsive. The details of Technical bid evaluation is provided in **Annexure 5**.

6. State Level Technical Committee decision on Technical bid:

Post recommendations from Bellary Corporation level TSC, the proposal was placed in 19th SLTC meeting dated 07-02-2025. The SLTC deliberated on various aspects and approved the Technical bids submitted by M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU) and M/s STAR INFRATECH FORMERLY KNOWN AS STAR BUILDERS AND DEVELOPERS (K KUSUMA) for the Construction of Material Recovery Facility (MRF) at Bellary City Corporation (DMA/2024-25/BD/ WORK_INDENT20423(CALL-1). The committee also directed to open the financial bid for the said MRF tender and submit the proposal for final approval.

7. Bellary City Corporation Recommendations w.r.t Financial Bid:

Based on the approval from State level technical Committee, Bellary City Corporation opened the financial bid for MRF tender on 13-02-2025, and Corporation Level Tender Scrutiny Committee under chairmanship of Commissioner, Bellary City Corporation has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)	Remarks
M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU)	715.49(excluding GST)	714.21 (0.1797%) below the amount put to tender)	L1
M/s STAR INFRATECH FORMERLY KNOWN AS STAR BUILDERS AND		747.68 (4.499% above the amount put to tender)	L2

DEVELOPERS (K KUSUMA)-			

As stated, M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU) is the L1 bidder for **Rs. 714.21 lakhs**, which is **0.179 % below** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 7,14,20,961/- which is 0.179% below the amount put to tender, submitted by the Bellary City Corporation for the said Material Recovery Facility tender.

Decision: As recommended by Bellary Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU) (amount INR 7,14,20,961/- which is 0.179 % below the amount put to tender), for the said Material Recovery Facility tender of Bellary City Corporation.

Agenda No 08: Seeking Administrative Approval for Detailed Project Reports for Legacy Waste Management of Molakalmuru and Holalkere ULBs of Chitradurga District.

The details of Solid Waste Management projects taken up under SBM (U)-2.0 and the details of the project are as given below:

1. Action Plan approvals under SBM (U)- 2.0 from MoHUA:

State Mission Director (SMD), SBM(U) briefed the committee that the total central allocation for Solid Waste Management Components under SBM(U)-2.0 for the state is 709.30 Cr. Out of this, the SWM projects including Legacy Waste Management, ISWM, MRF, Bio-methanation, Transfer Station, Sanitary landfill, Waste to energy and Mechanical Sweeping for Rs. 661.50 Cr as a central share has been approved so far by MoHUA. Therefore, Central balance amount of Rs.47.8 Cr is yet to be claimed from the state.

Under SBM(U)-2.0, the action plan for 193 ULBs has been approved for Legacy Waste Management in the 11th NARC meeting dated 5th January 2024 with the total cost of Rs 954.87Cr. Subsequently, 192 ULBs excluding BBMP have prepared the DPRs and accorded administrative approvals.

2. Proposal from ULBs:

The ULBs of Chitradurga district i.e **Holalkere TMC and Molakalmuru TP** have identified dumpsites and submitted proposal for dumpsite remediation seeking funds under SBM (U)-2.0 and Environmental Compensation fund.

3. Recommendations of State Mission Director, SBM (U):

The said proposal is verified at DMA office, and it is found that ULBs have prepared their DPR for **In house remediation** of legacy waste following CPCB guidelines. The ULBs has conducted volume estimation through Drone Survey, Physical analysis and chemical analysis of the legacy waste at the dumpsite. The details of the DPR are provided under:

Details of Legacy Waste Management of 2 ULBs									
Sl no	**District**	**Name of the ULB**	**Population of 2011**	**Actual quantity of Legacy Waste (MT)**	**Project Cost in Lakh**	**GOI share as per SBM (U)-2.0**	**GOK Share as per SBM(U)-2.0**	**Total GoI+ GoK share**	**ULB Share (In Lakhs)**
1	Chitradurga	Holalkere	15,783	7151.28	51.41	19.67	12.98	32.65	18.76
2		Molakalmuru	15,971	7625.35	57.09	20.97	13.84	34.81	22.28
	Total			**14776.63**	**108.5**	**40.64**	**26.82**	**67.46**	**41.04**

Post approval from the SHPC, the proposal may be sent to MoHUA for seeking funds under GOI and GoK share under SBM(U)-2.0.

4. SLTC Approval:

It was further informed that the DPR prepared by the ULBs of Chitradurga was scrutinized at Directorate of Municipal Administration and the subject was placed before the 19th SLTC meeting dated: 07.02. 2024.The SLTC deliberated on various aspects of DPR and accorded technical approval for Detailed Project Reports of Legacy Waste

Management submitted by Holalkere and Molakalmuru ULBs of Chitradurga District for total project cost of Rs.108.5 lakhs under SBM(U)-2.0 and directed to place the subject for SHPC to seek Administrative Approval.

Thus, SMD has sought approval from the SHPC for the Detailed Project Reports of Legacy Waste Management submitted by Holalkere and Molakalmuru ULBs of Chitradurga District for the total project cost of Rs.108.5/-lakhs under SBM(U)-2.0.

Decision: After detailed discussions and deliberations, the SHPC accorded approval for the Detailed Project Reports of Legacy Waste Management submitted by Holalkere and Molakalmuru ULBs of Chitradurga District for the total project cost of Rs.108.5/-lakhs under SBM(U)-2.0 and directed to send the proposal to NARC for necessary approval.

Agenda No 09: Seeking Approval for Termination of Contract for the development of Processing and Disposal Facility for Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation (Indent No:97503).

Project: Development of Processing and Disposal Facility for Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation.

1. DPR Approval:

State Mission Director (SMD), SBM(U) briefed the committee that under the Swachh Bharat Mission-1.0 scheme, **Bellary City Corporation** prepared an Integrated Solid Waste Management Detailed Project Report (DPR) with a capital cost of **Rs 2829.10 lakhs**. The scope of work included the construction of the Windrow compost yard, Pre-sorting and post-sorting yards, Sanitary landfill cell, Leachate Pond and plumbing system, Electrical system, including an express feeder line, Pre-fabricated structures, Internal roads and Dry waste collection centre. The said DPR was approved by the

Government of Karnataka (GoK) via Government Order No. UDD 27 CSS 2019, dated 19-02-2019.

2. Technical Sanction Approval:

For the said proposal, The Technical sanction for the civil works, amounting to **Rs 1383.82 lakhs**, was granted by the Chief Engineer, Directorate of Municipal Administration (DMA), through letter No. 28744 DMA 15 TMISC 2019-20, dated 16-01-2020.

3. Tender Details:

Following the receipt of technical sanction, Ballary City Corporation invited Call-1 tender on 03-03-2020 for the development of the processing and disposal facility at the Hariginadoni Waste Management Site (Indent No. 97503) following the Karnataka Transparency in Public Procurement (KTPP) Act. The technical bid for the said tender was opened on 16-04-2020.

The contract was awarded to the lowest bidder, **M/S Guru Constructions**, for **Rs. 1156.92 lakhs plus GST of Rs 138.83 lakhs**. An agreement between Bellary City Corporation and M/S Guru Constructions was signed on 21-01-2021.The project duration was set at 12 months, commencing from the date of signing the agreement, i.e., from 21-01-2021 to 20-01-2022.

The site for executing the works was handed over to the contractor on 21-10-2021 after clearing all obstructions. Several notices were issued to the contractor for failing to execute the work as per the agreed milestones. Upon the request of Bellary City Corporation, an extension of time was granted from 20-01-2022 to 21-12-2022 (a total of 335 days) via DMA Letter No. 28744 DMA 15 TMISC 2019-20, dated 03-11-2022.

The Contractor did not complete the works even after providing extension of time. Bellary City Corporation issued an Intent to Terminate the Contract via Letter No. BCC/TEC/01/TERMN/2024-25, dated 14-06-2024, citing poor, negligent, and sluggish progress during the contract period (12 months and the extended time). Against the target of 100%, the contractor achieved only 60% physical progress and 60% financial progress by 21-12-2022.

Sl no	Works	Completed/ Partially Completed	Bills paid (Rs)
1	Windrow compost yard	Completed	3,27,39,743/-
2	Pre-sorting yard	Completed	41,42,591/-
3	post-sorting yards	Completed	71,80,412/-
4	Sanitary landfill cell	Partially Completed	1,02,38,373/-
5	Leachate pond	Partially Completed	21,32,523/-
6	Electrical system, including an express feeder line	Not Started	-
7	Pre-fabricated structures	Partially Completed	5,23,395/-
8	Internal roads	Partially Completed	1,08,21,139/-
9	Dry waste collection centre	Partially Completed	24,28,955/-
10	plumbing system	Partially Completed	2,02,918/-
Total Amount (Adding GST)			7,88,59,255/-

Subsequently, Bellary City Corporation submitted a proposal to the SMD on 11-07-2024, seeking approval to terminate the contract. The proposal was forwarded to the Secretary, Urban Development Department (UDD), which advised placing the matter before the Swachh Bharat Mission (SBM) State-Level Technical Committee (SLTC), as the project was sanctioned under the SBM scheme.

The subject was discussed during 15th State Level SBM Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 27.01.2025 and recommended for Termination of Contract for the development of Processing and Disposal Facility for Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation (Indent No:97503) subject to the termination clauses specified in the agreement (viz 49, 50 and other conditions).

Also, the 19th SLTC in its meeting dated 07-02-2025 accorded approval for the Termination of Contract for the development of Processing and Disposal Facility for Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary

City Corporation (Indent No:97503) in accordance with the termination clauses specified in the agreement (clause 49, 50 and other relevant risk and cost conditions).Also, the committee opined that the cost of the balance work has to be estimated and if the cost escalates beyond the forfeited amount (including EMD and Bank Guarantee), the exceeding cost should be recovered from the contractor and responsible officials.

Hence, State Mission Director, SBM(U) has sought approval from the SHPC for the Termination of Contract for the development of Processing and Disposal Facility for Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation (Indent No:97503).

Decision: As recommended by the Bellary Deputy Commissioner Level Tender Scrutiny Committee, State Level SBM Tender Scrutiny Committee and State Level Technical Committee, The SHPC after detailed discussions and deliberations, accorded approval for the following:

a) ***Termination of Contract for the development of Processing and Disposal Facility for Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation (Indent No:97503) in accordance with the termination clauses specified in the agreement (clause 49, 50 and other relevant risk and cost conditions).***
b) ***The cost of the balance work has to be estimated and if the cost escalates beyond the forfeited amount (including EMD and Bank Guarantee), the exceeding cost should be recovered from the contractor and responsible officials.***

Agenda No: 10– Seeking Approval for Micro Plan of State level Workshop and Exposure visit of State level Officials under Capacity building Action Plan components under the SBM(U)- 2.0.

Background:

State Mission Director (SMD), SBM(U) briefed the committee that in the 13th NARC meeting dated 29th October 2024, the revised Capacity Building Action Plan for

Karnataka State under the SBM(U)- 2.0 was approved amounting to Rs 184.53Cr. The Revised Capacity Building Action Plan of Karnataka envisions institutionalizing a streamlined and targeted approach towards capacity building and skill development interventions under SBM(U)- 2.0. It also adopts a holistic vision for strategically enhancing the capacities of all the stakeholders to achieve sustained outcomes and realize the vision of a Garbage-Free urban India.

The revised action plan of the state has 3 different segments i.e., State level activities, District level activities and ULB level activities. The activities aligned under the State level activities are as follow:

S. No.	Parameters	Allocation Per Year (In Lakhs)	Allocation for 3 Years (In Lakhs)
1	Formation of Coordination Committee for monitoring and implementation of CBAP including IISC/ Other Institutes and SKPs	6.00	18.00
2	State Level Workshops on Capacity Building	85.90	2,57.71
3	Trainings of State Officials and Exposure Visits as per MoHUA invitation/directions	66.66	2,00.00
4	Hiring of State Level Experts	1,50.00	4,50.00
5	Digital Capacity Building Activities and Trainings	3,33.33	10,00.00
6	Project Management Unit	2,58.00	7,74.00
7	Miscellaneous / Admin Expenses / MoHUA initiatives +additional 20,84,161 for round off	1,08.00	3,44.84
	Total	**10,07.90**	**30,44.55**

Areas taken up under State level Activities:

In order to achieve the targeted outcome of the Capacity Building action plan within the current financial year (2024-25) the State is focusing on State level workshops and Exposure visits of State officials and the details of the budget allocated are mentioned as below:

S. No.	Parameters	Allocation Per Year (In Lakhs)	Allocation for 3 Years (In Lakhs)
1	State Level Workshops on Capacity Building	85.90	2,57.71
2	State Officials Exposure Visits	66.66	2,00.00
Total		**1,52.56**	**4,57.71**

The brief details of the tentative training plan are given as below:

Training	Topic	Month	Estimated Budget (INR)	Venue
Plan 1	Swachh Survekshan 2024	February 2025	14,52,000	Vikasa Soudha/Vidhana Soudha/Private Convention Centres/ Hotel Conference rooms
Plan 2	Sustainable Sanitation & Used Water Management	March 2025	14,30,000	Vikasa Soudha/Vidhana Soudha/Private Convention Centres/ Hotel Conference rooms
Plan 3	C&D Waste Management and CBG Implementation	April 2025	15,73,400	Kalburgi Division Belgaum Division Mysuru Division Bengaluru Division- (Vikasa

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				Soudha/Vidhana Soudha/Private Convention Centers/ Hotel Conference rooms)

The detailed micro plan is annexed as **Annexure 6.**

Similarly, a tentative plan for State Level Official's Exposure Visits within the State and National level has been identified based on the best performance in different areas of SBM-(U) 2.0. The Micro plan detailed out the key importance of Exposure Visits, list of cities with best practices at State and National Level, reason for selecting the mentioned ULBs, Tentative List of Attendees with Batch and Estimated Budget has been annexed as **Annexure 6.**

The 19th SLTC in its meeting dated 07-02-2025, accorded approval for the Micro Plan for the State level Workshop and Exposure visit of State level officials under Capacity building Action Plan component of SBM(U)- 2.0. The committee also directed to involve all the stakeholders including SWM, FSTP, STP and I&D Contractors to the said training programs.

Hence, State Mission Director, SBM(U) has sought approval from the SHPC for the Micro Plan of State level Workshop and Exposure visit of State level officials under Capacity building Action Plan components of SBM(U)- 2.0.

Decision: After detailed discussions and deliberations, the SHPC accorded approval for the Micro Plan of State level Workshop and Exposure visit of State level officials under Capacity building Action Plan components of SBM(U)- 2.0.

Agenda No: 11 –Seeking Approval for Ratification in the IEC Action Plan of Interpersonal Communication and Social media Components under SBM(U)-2.0.

State Mission Director (SMD), SBM(U) briefed the committee that the IEC action plan under SBM(U)- 2.0 amounting to **Rs. 367.46 Cr** was approved in the 13th NARC meeting held on 29-10-2024. A GO is issued vide letter no: UDD 229 CSS 2021(1), Bengaluru, dated: 06-12-2024 which accorded approval for the action plan of IEC component under SBM(U)-2.0 scheme. In continuation to this the Government had issued G.O for implementation of the IEC action plan in Karnataka.

In 11th SHPC proceedings dated 09.05.2024, Agenda No.3: Seeking approval for revised IEC & Behavioural Change action plan for 312 ULBs in Karnataka as per SBM(U)-2.0 Operational Guidelines, under the sub head I: The components under Interpersonal Communication in Table A : Consideration of Community Mobilizer's salary for employment in ULBs, Salary as per consolidated remuneration per month, the term **'Salary'** has been used in place of **"Consolidated Remuneration per month"** for the Community Mobilizers, which is fixed as detailed below: The same has been reflected in the Government order No: UDD 229 CSS 2021(1) Bengaluru, dated 06-12-2024 in the Table 1A: Activities taken under Interpersonal Communication. Hence, modification in the Government Order is required as **"Consolidated Remuneration per month"** instead of the term 'salary' for the Community Mobilizers, which is fixed as detailed below till the SBM(U)-2.0 mission period:

Position Name	**ULB Category**	**Consolidated Remuneration/month (INR)**
Community Mobilizer (SSLC/ 10th std PASSED)	City Corporations	18787.62
	City Municipal Councils	18339.92
	Town Municipal Councils	17952.72
	Town Panchayats	17420.32

This remuneration includes all benefits, travel allowances (TA), and other applicable components for the entire mission period.

Also, in 11th SHPC proceedings dated 09.05.2024, Agenda No.3: Seeking approval for revised IEC & Behavioural Change action plan for 312 ULBs in Karnataka as per SBM(U)-2.0 Operational Guidelines, under the sub head I: The components under Interpersonal Communication and in Table B: Standard considered for recruitment of Community Mobilizers in ULBs, due to a typographical error, the requirement of Community Mobilizers was mistakenly mentioned as 2 Community Mobilizers per 15,000 population at the City Corporation (CC) level in place of 1 Community Mobilizer per 15,000 population. The same is reflected in the Government order No: UDD 229 CSS 2021(1) Bengaluru, dated 06-12-2024 in Table 1A: Activities taken under Interpersonal Communication. Hence, modification in the Government Order is required which is given below:

ULB Category	**No. of Community Mobilizers**	**Total No. of Community Mobilizers**
City Corporation	1 Community Mobilizers per 15,000 Population	909
City Municipal Council	2 Community Mobilizers per 12,000 Population	847
Town Municipal Council	1 Community Mobilizers per 5 Wards	601
Town Panchayat	1 Community Mobilizers per 10 Wards	248

Also, in Sl no 4 of Table No 3A, activities under the social media was initially planned to take up by both the State as well as ULBs. Whereas in Government order No: UDD 229 CSS 2021(1) Bengaluru, dated 06-12-2024 in Table no 1D under Activities taken for Social media: Development and Dissemination of Bulk SMS/Whatsapp/Local Apps on

SBM(U) components and Social media campaign on awareness creation on SBM(U) components is mentioned to be taken up by Urban Local Bodies only.

Given the limited allocation of funds for the development and dissemination of Bulk SMS, WhatsApp, local apps, and social media campaigns related to the SBM(U) components, Urban Local Bodies may face challenges in implementing these initiatives. Hence Urban Local Bodies shall take up only the Social media campaigns on awareness creation on SBM(U), taking into account ULBs with minimal or limited funds which is mentioned in below table:

Activities	Implemented by	Fund Allocation	Way Forward
Publicity on reputed digital channels on the various activities & achievement done by the state and ULBs under SBM (U)	**State**	**10.00 Cr**	**IEC Agencies shall be empanelled/ engaged for handling the following activities:** • Publicity on reputed digital channels • Digital Competitions • Development and Dissemination of Bulk SMS/ Social media platforms, etc., • Social media campaigns, etc.,
Digital competition- Songs/ Reels/ Videos/ Selfie on SBM(U), Sanitation, Solid Waste Management, Used Water Management, etc.,			
Development and Dissemination of Bulk SMS/WhatsApp/Local Apps on awareness creation on SBM(U), Sanitation, Solid Waste Management, Used Water Management, etc.,			
Social Media Campaigns on awareness creation on SBM(U), Sanitation, Solid			

Waste Management, Used Water Management, etc.,			
Social Media Campaigns on awareness creation on SBM(U), Sanitation, Solid Waste Management, Used Water Management, etc.,	**ULB**	**26.45 Cr**	• Social media campaigns, etc.,

The 19th SLTC in its meeting dated 07-02-2025 accorded approval for issuing an addendum for the G.O UDD 229 CSS 2021(1), Bengaluru, Dated: 06-12-2024 in IEC Action Plan of Interpersonal Communication and Social Media Components under SBM(U)-2.0.

Hence, State Mission Director, SBM(U) has sought approval from the SHPC for issuing an addendum for the G.O UDD 229 CSS 2021(1), Bengaluru, Dated: 06-12-2024 in IEC Action Plan of Interpersonal Communication and Social media Components under SBM(U)-2.0.

Decision: After detailed discussions and deliberations, the SHPC accorded approval for issuing an addendum for the G.O UDD 229 CSS 2021(1), Bengaluru, Dated: 06-12-2024 in IEC Action Plan of Interpersonal Communication and Social media Components under SBM(U)-2.0.

Agenda No: 12 –Seeking approval for conducting IEC Activities at State level under SBM(U)-2.0

State Mission Director (SMD), SBM(U) briefed the committee that the IEC action plan under SBM U 2.0 amounting to Rs. 367.46 Cr was approved in the 13th NARC meeting held on 29/10/2024. A GO is issued vide letter no: UDD 229 CSS 2021(1), Bengaluru, Dated: 06-12-2024 accorded approval for the action plan of IEC component under SBM scheme. The said action plan was initially proposed in SLTC and SHPC and was later submitted. In continuation to this the Government had issued G.O for implementation of the IEC action plan in Karnataka.

The total approved fund for IEC for the three-year period for the State of Karnataka from 2023 to 2026 is **₹367.49 crore**, out of which **₹31.94 crore** is for conducting activities at the State Level. The details of the activities as per the approved components at State Level is provided as under:

Sl. No	Components	Total Amount for 3 Years in Crores	Total Amount for 1 Year in Crores
1	Mass Media	11.94	3.98
2	Social Media	10.00	3.33
3	Mid Media	10.00	3.33
Total		**31.94**	**10.64**

The activities under Mass media includes:

- Development of videos/jingles
- Dissemination of Jingle and Digital Messages
- Radio and TV bytes and Printing IEC Materials/Pamphlets- The printing of IEC Collaterals (Calendar, Coffee Table Books, Wall mount Calendar, Dairies, Tabletop calenders, Booklet etc.) are proposed to be procured through Karnataka State Marketing Communication and Advertising Agency (MCA)/through tendering process for a total cost of Rs.79.60 lakh for the current year.

Activities under Social-Media includes:

- Publicity on reputed digital channels on the various activities & achievement done by the state and ULBs under SBM(U).
- Digital competition- Songs/ Reels/ Videos/ Selfie on SBM(U), Sanitation, Solid Waste Management, Used Water Management, etc.
- Social Media Campaigns on awareness creation on SBM(U), Sanitation, Solid Waste Management, Used Water Management, etc.

Activities under Mid Media includes:

- State Level Felicitation Ceremony for Best performing ULBs, Officials, Sanitary Workers, etc
- Conduct Advocacy/ Sensitization workshop, MoU, Swachh Connect, etc.

A micro plan has been developed up to March 2025 for making expenditure for each of the above components with the total approved amount of **10.64 Crores** at the State Level. The details of micro plan and cost incurred for each component is mentioned as **Annexure 7.**

The 19th SLTC in its meeting dated 07-02-2025 accorded approval for conducting IEC Activities at State level under SBM(U)-2.0 for the total amount of Rs.10.64 Cr for 1 year.

Hence, State Mission Director, SBM(U) has sought approval from the SHPC for conducting IEC Activities at State level under SBM(U)-2.0 for the total amount of Rs.10.64 Cr for 1 year.

Decision: After detailed discussions and deliberations, the SHPC accorded approval for conducting IEC Activities at State level under SBM(U)-2.0 for the total amount of Rs.10.64 Cr for 1 year.

Agenda No. 13: Seeking Approval for the Terms of Reference for engagement of Self-Help Groups members as Community Mobilizers for carrying out IEC Activities under Swachh Bharat Mission- (U) 2.0.

Information, Education, and Communication (IEC) under Swachh Bharat Mission-Urban 2.0 (SBM-U 2.0) focuses on promoting behavioural change and community participation in sanitation and waste management.

1. **Action Plan approval for IEC:**

State Mission Director (SMD), SBM(U) briefed the committee that the Action plan for IEC amounting to Rs. 367.46 Cr was approved under the 13th SLTC meeting held on 09.05.2024 and in the 11th SHPC meeting held on 09.05.2024. The same was placed

and approved in the 13th NARC meeting held on 29.10.2024. The details of the approved IEC action plan are as follows:

Sl. No	Parameters	Total Amount in Cr
1	Interpersonal Communication	171.79
2	Mass Media	11.94
3	Mid Media	147.28
4	Social & Digital Media	36.45
	Total	**367.46**

2. Government Orders:

In continuation to the above, Government had issued a GO: UDD 229 CSS 2021 dated: 06.12.2024 for carrying out the IEC activities under SBM U 2.0. One of the major components under the approved IEC action plans in Interpersonal Communication (IPC) component is the engagement of Self-Help Groups as Community mobilizers for carrying out IEC activities under SBM U 2.0 with a total fund allocation of Rs.367.46 Cr.

The Self-Help Groups play a very crucial role in promoting the objectives of Swachh Bharat Mission. They work in direct contact with the people. Keeping the city clean is everyone's duty and to ensure that people are made aware of this civic duty, the SHGs play a very crucial role. Karnataka already has an extensive network of Self-Help Groups working hand in hand with ULBs in achieving objectives of various National and State Level Schemes. Directorate of Municipal Administration (DMA) intends to leverage this vast network of SHG members to be inducted as Community Mobilizers in the ULBs.

3. Components of the ToR

A Terms of Reference for the engagement of SHGs through DAY NULM is developed as a guiding document for the ULBs & Districts, outlining the following:

a) Eligibility criteria for SHG members,
b) Standard of estimation of Community Mobilisers,
c) Scope of Work of the Community mobilizers,
d) Proposed Renumeration, Onboarding and Selection process.

The Terms of Reference of the same is attached as ***Annexure 8.***

The 18th SLTC in its meeting dated 04-01-2025 recommended the Terms of Reference for engagement of Self-Help Groups members as Community Mobilizers for carrying out IEC Activities under Swachh Bharat Mission- (U) 2.0 and place the subject before SHPC for approval.

In view of above, approval is sought from the SHPC for the Terms of Reference for engagement of Self-Help Groups members as Community Mobilizers for carrying out IEC Activities under Swachh Bharat Mission- (U) 2.0.

Decision: After detailed discussions and deliberations, the SHPC accorded approval for the Terms of Reference for engagement of Self-Help Groups members as Community Mobilizers for carrying out IEC Activities under Swachh Bharat Mission- (U) 2.0.

Agenda No: 14 –Seeking approval for selection of reputed consultancy firm/agency for setting up of Project Management Unit at State level for implementation of SBM (U)-2.0

State Mission Director (SMD), SBM(U) briefed the committee that the Project Management Unit (PMU) contract will conclude in June 2025. Therefore, a fresh tender need to be invited to select a new PMU for the term of 1 year as per SBM 2.0 mission period (2021-2026). Approval is sought for the below mentioned points. According to the SBM(U)- 2.0 guidelines, provisions exist for various experts, as outlined below:

Sr. No.	Expert /Specialist	Nos.
1.	SWM expert	01

2.	UWM expert	01
3.	Procurement Specialist	01
4.	Capacity Building Specialist	01
5.	IEC Specialist	01
6	M&E specialist	01
7	IT Specialist	01
8	Documentation Specialist	01
9	Additional Specialist as per requirement	01+03
Total		**09+03**

Wages of the Experts

The approved tender rate under SBM(U)-2.0 are mentioned below.

a) Approved PMU Wages as per 13th SHPC SBM(U) and 1st SHPC SBM(U)-2.0.

Sl no	Resource	Years of experience	Estimated Average cost per month in INR
1	Team leader	12	2,97,400.00
2	SWM Specialist-1	05	2,35,000.00
3	SWM Specialist-2	07	2,61,200.00
4	Swachh Survekshan Specialist	03	2,25,000.00
5	CB and KM Specialist	03	2,25,000.00
6	MIS Specialist-1	03	2,25,000.00
7	MIS Specialist-2	03	2,25,000.00
8	MIS Specialist-3	03	2,25,000.00

The 18th SLTC in its meeting dated 04-01-2025 has recommended for inviting tender for recruitment of new Project Management Unit considering the existing PMU Expert wages, under Swachh Bharat Mission- (U) 2.0 and place the subject before SHPC for approval.

Hence in view of the above, administrative approval is sought from the SHPC for selection of reputed consultancy firm/agency for setting up of PMU at State level for implementation of SBM (U)-2.0 and the wages to be considered for preparing the estimates and the Terms of Reference in the RFP document.

Decision: After detailed discussions and deliberations, the SHPC accorded administrative approval for preparation of tender considering the wages for preparing the estimates and the Terms of Reference in the RFP document.

Agenda No: 15 – Seeking Administrative Approval for the proposal of biomining of legacy waste at SWM landfill site, Subbarayanapalya, Bengaluru

The Executive Engineer, BSWML briefed the committee that the action plan approved for Bruhat Bengaluru Mahanagara Palike for Legacy Waste component by SLTC and MoHUA (NARC) is provided as under:

Sl. No.	Name of the ULB	Population as per 2011 census	Approved Capacity in Lakh Tonnes	Cost of Legacy Waste Processing & disposal	Central share (Rs. in Cr)	State share (Rs. in Cr)	ULB share (Rs. in Cr)
1	BBMP	84,43,675	97.82	538.01	134.50	86.08	317.43

The proposal of biomining of legacy waste at SWM landfill site, Subbarayanapalya, Bengaluru. The details of the same are mentioned below:

Sl. No.	Name of the ULB	Total cost proposed biomining of legacy waste at SWM landfill site, Subbarayanapalya, Bengaluru (Rs. in lakhs)	Central share (Rs. in lakhs)	State share (Rs. in lakhs)	ULB share (Rs. in lakhs)
1	BBMP	754.33	89.07	57.00	608.25

Salient feature of the Legacy Waste at Subbarayanapalya is explained below:

Quantity and Quality Parameters:

Sl. No	Particular	Details
1	Total Qty of legacy waste in volume	75,327 Cum
2	Density of legacy waste as per analysis	0.86 Tone/Cum
3	Qty. of Legacy waste as on survey date	64781 Tons
A	**Physical Analysis Result**	
1	RDF(HVP, LVP, MLPs, cloths, paper, cardboard, wood etc and other items which are combustible fractions which are non-recyclable and soiled out)	30% (19,434 Tons)
2	Bio earth / Bio soil	53% (34334 Tons)
3	Recyclables	1% (648 Tons)
4	Inerts (stones, glass, etc)	16% (10365 Tons)
5	Distance from SWM site to nearest Cement Plant/W2E plant.	15 KM

Overall Project Estimation:

Sl.No	Particular	Estimate Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	12.98
2	Processing and Equipment hire Charges	58.70
3	Power Charges	25.94
4	Vehicle hire charges	179.05
5	Bio culture and Leachate management system	14
6	Labour Cost	62.39
7	Other Costs	11.92
8	Revenue from recyclables	-18.14
	Total	**346.85**
	Add GST 18% for item No 1,2,3,4,5 and 7	54.47
	Total Operational Cost:	**401.32**
B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest WTE Plant located at Bidadi)	**13.82**

2	Inert Transportation Cost (Distance to Mittaganahalli Landfill Site)	**67.69**
3	Bio soil Transportation Cost (Distance to Mittaganahalli Landfill Site)	**217.66**
	Total	**299.17**
	Add GST 18%	53.85
	Total Operational Cost:	**353.02**
C	**Total Project Cost Rs. In Lakhs**	**754.34**
D	**Quantity of Legacy Waste**	**64,781.00**
E	**Total Cost / Ton**	**1164.45**
F	**Breakup of Cost/Ton**	
1	Total Project Cost Rs. In Lakhs for 64781 Tonnes	754.34
2	Onsite Processing cost per tonne with GST	619.50
3	Transportation cost of RDF per tonne with GST	25.18
4	Transportation cost of Inert per tonne with GST	123.29
5	Transportation cost of Bio earth per tonne with GST	396.47
6	**Total cost of remediation per Tonne**	**1164.45****

***The cost of Shifting the Bio Earth to the Mitaganahalli Landfill site (rather landfilling at the same site) is considered as the land at the site has to be recovered, which is proposed to be used for MRF centre under SBM 2.0 grants.*

The 19th SLTC in its meeting dated 07-02-2025 accorded approval for the proposal of biomining of 64,781 Tons legacy waste at SWM landfill site, Subbarayanapalya, Bengaluru at an estimated cost of Rs. 754.33 lakhs with a Central Share of Rs. 89.07 lakhs and State Share of Rs.57.00 lakhs (total Rs. 146.08 lakhs for both GoI & GoK Share) subject to transportation of Inerts and Biosoil to Mittaganahalli site and RDF to Bidadi Waste to Energy Plant. The committee recommended to place the subject before SHPC for administrative approval.

Hence Executive Engineer, BSWML has sought approval from the SHPC for the proposal of biomining of 64,781 Tons legacy waste at SWM landfill site, Subbarayanapalya, Bengaluru at an estimated cost of Rs. 754.33 lakhs with a Central Share of 89.07 lakhs and State Share of 57.00lakhs (total Rs. 146.08 lakhs for both GoI & GoK Share).

***Decision**: After detailed discussions and deliberations, the SHPC accorded approval for the proposal of biomining of 64,781 Tons legacy waste at SWM landfill site, Subbarayanapalya, Bengaluru at an estimated cost of Rs. 754.33 lakhs with a Central Share of 89.07 lakhs and State Share of 57.00lakhs (total Rs. 146.08 lakhs for both GoI & GoK Share).*

Agenda No: 16 – Seeking Administrative Approval for the proposal of biomining of legacy waste at SWM landfill site, Doddabidarakallu, Bengaluru

The Executive Engineer, BSWML briefed the committee that the proposal of biomining of legacy waste at SWM landfill site, Doddabidarakallu, Bengaluru. The details of the same are mentioned below:

Sl. No.	Name of the ULB	Total cost proposed biomining of legacy waste at SWM landfill site, Doddabidarakallu, Bengaluru (Rs. in lakhs)	Central share (Rs. in lakhs)	State share (Rs. in lakhs)	ULB share (Rs. in lakhs)
1	BBMP	222.14	30.25	19.36	172.53

Salient feature of the Legacy Waste at Doddabidarakallu is explained below:

Quantity and Quality Parameters:

Sl. No	Particular	Details
1	Total Qty of legacy waste in volume	24,447.48 Cum
2	Density of legacy waste as per analysis	0.9 Tone/Cum
3	Qty. of Legacy waste as on survey date	22,003 Tons
A	**Physical Analysis Result**	
1	RDF (HVP, LVP, MLPs, cloths, paper, cardboard, wood etc and other items which	28% (6,161Tons)

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	are combustible fractions which are non-recyclable and soiled out)	
2	Bio earth / Bio soil	51% (11,222Tons)
3	Recyclables	1% (220 Tons)
4	Inerts (stones, glass, etc)	20% (4401Tons)
5	Distance from SWM site to nearest Cement Plant/WTE plant	33km

Overall Project Estimation:

Sl.No	Particular	Estimate Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	6.60
2	Processing and Equipment hire Charges	19.94
3	Power Charges	8.81
4	Vehicle hire charges	60.82
5	Bio culture and Leachate management system	5.57
6	Labour Cost	21.19
7	Other Costs	9.67
8	Revenue from recyclables	-6.16
	Total	126.44
	Add GST 18% for item No 1,2,3,4,5 and 7	20.05
	Total Operational Cost:	146.49
B	Transportation Cost	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest WTE Plant located at Bidadi)	9.64
2	Inert Transportation Cost (Distance to Mittaganahalli Landfill Site)	16.28

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3	Bio soil Transportation Cost (Distance considered to Mittaganahalli landfill site)	38.20
	Total	64.12
	Add GST 18%	11.54
	Total Operational Cost:	75.66
C	**Total Project Cost Rs. In Lakhs**	**222.15**
D	**Quantity of Legacy Waste**	22,003.00
E	**Total Cost / Ton**	1,009.64
F	Breakup of Cost/Ton	
1	Total Project Cost Rs. In Lakhs for 22,003 Tonnes	222.15
2	Onsite Processing cost per tonne with GST	665.77
3	Transportation cost of RDF per tonne with GST	51.72
4	Transportation cost of Inert per tonne with GST	87.26
5	Transportation cost of Bio earth per tonne with GST	204.88
6	**Total cost of remediation per Tonne**	**1009.63****

***The cost of Shifting the Bio Earth to the Mitaganahalli Landfill site (rather landfilling at the same site) is considered as the land at the site has to be recovered, which is proposed to be used for MRF centre under SBM 2.0 grants.*

The 19th SLTC in its meeting dated 07-02-2025 committee accorded approval for the proposal of biomining of 22,003 Tons legacy waste at SWM landfill site, Doddabiderekallu, Bengaluru at an estimated cost of Rs. 222.14 lakhs with a Central Share of Rs. 30.25 lakhs and State Share of Rs. 19.36 lakhs (total of Rs. 49.61 lakhs for both GoI & GoK Share) subject to transportation of Inerts and Biosoil to Mittaganahalli site and RDF to Bidadi Waste to Energy Plant. The committee recommended to place the subject before SHPC for administrative approval.

Hence Executive Engineer, BSWML has sought approval for the proposal of biomining of 22,003 Tons legacy waste at SWM landfill site, Doddabiderekallu, Bengaluru at an estimated cost of Rs. 222.14 lakhs with a Central Share of Rs. 30.25 lakhs and State Share of Rs. 19.36 lakhs (total of Rs. 49.61 lakhs for both GoI & GoK Share).

Decision: After detailed discussions and deliberations, the SHPC accorded approval for the proposal of biomining of 22,003 Tons legacy waste at SWM landfill site, Doddabiderekallu, Bengaluru at an estimated cost of Rs. 222.14 lakhs with a Central Share of Rs. 30.25 lakhs and State Share of Rs. 19.36 lakhs (total of Rs. 49.61 lakhs for both GoI & GoK Share).

Agenda No 17: Administrative approval for the DPR of "Construction/ Upgradation of sewerage system in Tiptur City"

MD, KUIDFC informed the committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs.10.00 Cr under NGT compensation fund and Rs.5.55 Cr under SBM(U) 2.0 for the Construction / Upgradation of sewerage system for the **Tiptur City.** The details were explained as follows:

GAPS IN EXISTING SEWERAGE SYSTEM:

No.	Components	Total	Existing	Proposed	Gap
1	Sewer Network (km)	135	124.5	2.6	8.9
2	HSC (Nos)	12304	8304	4000	00
3	STP (MLD)	13.94	6.0	3.0	4.94

The key issues identified in the city's Drainage and Sewage System includes non-functional Underground Drainage System, disconnected sewer network, choked sewers & manholes and stromwater and sewage mixing.

Land Availability

Sl. No.	STP	Description	Land Available

1	STP at Huchagondanahalli	Near 6.00 MLD existing STP	10.0 Acres

Accordingly, the PDMC in Co-ordination with the ULB has submitted the DPR for approval after assessing the gap in existing infrastructure. The details are as follows:

S.No.	Description of Components	Amount in (Rs)	NGT Amount in (Rs)	SBM 2.0 Amount in (Rs)
1	Estimate for Providing and laying of sewer lines of 2638.00 mtrs length ,160 mm PVC Pipe and construction of machine hole of 90 Nos. for diversion of sewer line from Halepalya circle to govt. school (385 mtrs.) and missing links from LIC office to old taluk panchayat Road (687 mtrs.), Aralikatte to Kodi circle (568 mtrs) & Kodi circle to NH line. (998 mtrs.), including Road restoration.	1,57,10,000.00	1,57,10,000.00	
2	Providing and laying of sewer line of 180.00 mtrs length in Gandhinagar ward no.29 Stretch, SN8 Double Wall Corrugated HDPE pipe of 250 mm dia. (30 mtrs.), RCC NP3 350 mm. (150 mtrs.)	6,90,000.00	6,90,000.00	
3	Clearance of blockages & Raising of Manholes in existing 1000mm dia Trunk main of length 980 mtrs. from Kodi circle to Wet Well.	20,10,000.00	20,10,000.00	
4	Construction of 3 MLD capacity SBR Type STP	4,88,14,270.00		4,88,14,270.00
5	Providing House Service Connections - 4000 Nos.	3,35,18,020.00	3,35,18,020.00	
6	Providing pipeline and saucer drains for achieving connectivity to existing UGD network for Gandhinagar slum area (conservancy) which was designed	2,86,30,000.00	2,86,30,000.00	

	earlier&left out in zone, 5, 6, 7a ,8 - 8, 926 Mtrs.			
7	Refurbishment of existing STP 6 MLD SBR technology.	1,03,19,500.95	1,03,19,500.95	
	Basic cost	**13,96,91,790.95**	**9,08,77,520.95**	**4,88,14,270.00**
	Add: 18% GST	2,51,44,522.00	1,63,57,954.00	87,86,569.00
	Sub Total Cost Rs.	**16,48,36,312.95**	**10,72,35,474.95**	**5,76,00,839.00**
	Tender Premium @ 5%	82,41,816.00	53,61,774.00	28,80,042.00
	PDMC Charges @ 2%	32,96,727.00	21,44,710.00	11,52,017.00
	PMU Charges @ 1.5%	24,72,545.00	16,08,533.00	8,64,013.00
	Contingencies@ 3%	49,45,090.00	32,17,065.00	17,28,026.00
	Escom Charges @ 0.5%	8,24,182.00	5,36,178.00	2,88,005.00
8	O&M for 1st year for 3MLD Proposed + 6MLD Existing SBR Type STP.	52,52,658.00	-	52,52,658.00
	Roundoff	9,339.00	6,265.00	3,074.00
Grand total (Rs.)		**18,98,78,670.00**	**12,01,10,000.00**	**6,97,68,674.00**
Grand total (Crores)		**18.99**	**12.01**	**6.98**
Allotted Budget (Crores)		**15.56**	**10.00**	**5.56**
Budget exceeding (Crores)		**3.43**	**2.01**	**1.42**
Operation & Maintenance Cost by ULBs for 4 yrs including 18% GST(Rs.)		**4,28,48,131.00**		

It was further informed that the subject was discussed in the 19th Technical Scrutiny Committee meeting held on 18.12.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The State Level Technical Committee (SLTC) in its 18th meeting has recommended the DPR for according administrative approval by SHPC.

Hence, MD, KUIDFC has sought administrative approval from SHPC for the DPR of "Construction / Upgradation of Sewerage System in Tiptur city under Jalashuddhi Mission at a cost of Rs. 23.27 Cr. (CAPEX cost: NGT Rs.10.00 Cr + SBM Rs.5.56 Cr + Additional ULB Fund Rs.3.43 Cr, with Total: Rs.18.99 Cr and OPEX cost of Rs.4.28 Cr, will be borne by ULB) and to invite tenders.

Decision: ***The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Tiptur city under Jalashuddhi Mission at a total cost of Rs. 23.27 Cr. (CAPEX cost: NGT Rs.10.00 Cr + SBM Rs.5.56 Cr + Additional ULB Fund Rs. 3.43 Cr, with Total: Rs.18.99 Cr and OPEX cost of Rs.4.28 Cr, will be borne by ULB), as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.***

Agenda 18: Administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Davanagere City under NGT Environmental Compensation Fund

MD, KUIDFC informed the committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of **Rs. 25.00 Cr under NGT compensation fund** for the Construction/ Upgradation of sewerage system in **Davanagere** City under Jalashudhi Mission. Accordingly, the PDMC in co-ordination with ULB has submitted the DPR with the following project details.

Salient Features of Existing System

- There are two wetwells and three sewage treatment plants operational within these districts. The existing capacity of the sewage treatment plants totalling to 59.80 MLD.
- The sewage contribution from district 1 is received to wet well and then pumped to 40 MLD capacity SBR type STP at Sivanagar.
- The sewage contribution from district 2 is received to inlet chamber by gravity to STP WSP technology at Kundawada village.
- The sewage contribution from district 3 is received to wet well and then pumped to 5 MLD capacity SBR type STP at Avaragere.

District wise Sewage Contribution

District	Ward Nos.	Population 2011	Population 2025	Sewage Demand 2025	Population 2040	Sewage Demand 2040	Population 2055	Sewage Demand 2055
District 1	1 to 14, 16 to 22, 24 to 29, 34 to 37 & 45	3,13,476	3,76,421	41.41	4,88,714	53.76	6,35,730	69.93
District 2	15,23,38 39,40,41 42,43 & 44	83,065	1,40,000	15.40	2,01,159	22.13	2,81,250	30.94
District 3	30,31,32 & 33	38,430	66,779	7.35	95,127	10.46	1,39,820	15.38
Total	**45**	**4,34,971**	**5,83,200**	**64.15**	**7,85,000**	**86.35**	**10,56,800**	**116.25**

Accordingly, the PDMC in Co-ordination with the ULB has submitted the DPR for approval after assessing the gap in existing infrastructure. The details are as follows:

Sl. No.	Components	Amount (in Rs.)
1	Construction of civil structures for PTU, Biotower feed sump, Flash mixer feed tank, Flash mixer tank, Biotower, Clariflocculator, Chlorine Contact Tank, Partition wall, Sludge Drying Bed and Guard Room	**2,91,70,000.00**
2	Supply, laying, testing and commissioning of electromechanical items for mechanical screen, grit removal unit, biotower feed pumps, biotower media, rotating arm for biotower, flash mixer pump, dosing pump for flash mixer, chlorination system and oxystar aerators including layout piping, filter media and control panels	**5,62,70,000.00**
3	Rehabilitation of existing STP in District 2 with Jungle clearance and resetting of revetment and repair of pipeline for existing ponds	**13,97,000.00**
4	Drawing, stinging, testing and commissioning of 11 KV express feeder line from 66/11 KV MUSS at Yaragunta to WSP STP (5 km) with 500 KVA Transformer.	**2,49,65,000.00**

Sl. No.	Components	Amount (in Rs.)
5	Providing, laying, jointing, testing & commissioning of 450/350 dia RCC and 250 mm dia UPVC pipeline and Construction of RCC machinehole chambers including road restoration at Shivaparvathi layout to Shamanuru Bridge (1.77 Km Sewer line with 64 Machine holes) & in district 2 Replacement of damaged existing trunk sewer line 60 m, 900 mm dia RCC NP3 near existing STP in district 2	**1,93,36,000.00**
6	Providing, laying, jointing, testing & commissioning of Laterals of 200 mm dia UPVC pipeline and Construction of RCC machinehole chambers including road restoration at Shivaparvathi layout (0.31 Km Sewer line with 11 Machine holes)	**22,28,000.00**
7	Providing, laying, jointing, testing & commissioning of Laterals of 200 mm dia UPVC pipeline/ 300 mm dia RCC NP3 and Construction of RCC machinehole chambers including road restoration at Tirumala Restaurant Road Stretch (0.77 Km Sewer line with 25 Machine holes) in district 2	**38,32,000.00**
8	Providing, laying, jointing, testing & commissioning of 300 mm dia RCC pipeline and Construction of RCC machinehole chambers at S.S Hospital to Avaragere under pass and Jain college to Avaragere under pass (1.2 Km sewer line with 43 Machine holes) in district 3	**92,51,000.00**
9	Crossing of National Highway & Railway by Trenchless technology a) NH-48 near Avaragere under pass - 60 mtrs b) Railway crossing near Avaragere under pass – 45m	**1,27,70,000.00**
10	Providing, laying, jointing, testing & commissioning of 900 mm dia RCC NP3 lead off line from outlet of STP unit to drain-1022m	**1,99,60,000.00**
11	New House Service Connections 175 Nos.	**15,00,000.00**
12	Construction of Waste Weir for Bathikere near Tailend of Leadoff Line	**7,41,000.00**
13	Rehabilitation of existing sewerline 60 m, 800 mm dia RCC NP3 in Udayshivakumar Layout in district 2	**10,41,000.00**
	Sub Total -1	**18,24,61,000.00**
	GST 18%	3,28,42,980.00
	Tender Premium charges @ 5%	1,07,65,199.00

Sl. No.	Components	Amount (in Rs.)
	Sub Total -2	**22,60,69,179.00**
	1st yr O&M Cost During DLP (Excld. Electrical Charges)	56,09,178.00
	GST 18 %	10,09,652.04
	First year O & M Cost During DLP (Excluding Electrical Charges & Including GST)	**66,18,830.04**
	PDMC charges @ 2%	43,06,079.60
	PMU charges @ 1.5%	32,29,559.70
	Contigencies @ 3%	64,59,119.40
	Statutory deposits towards crossing charges for NHAI & Railway.	20,00,000.00
	Statutory deposits towards ESCOM charges	10,00,000.00
	Shifting of utilities	3,00,000.00
	Add miscellaneous works and rounding off etc	17,232.00
	TOTAL Rs.	**25,00,00,000.00**
	Operation and Maintenance cost for 4 years including 18% GST	**3,65,62,250.50**

It was further informed that the subject was discussed in the 18th Technical Scrutiny Committee meeting held on 04.12.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SHPC. The State Level Technical Committee (SLTC) in its 18th meeting has recommended the DPR for according administrative approval by SHPC.

Hence, MD, KUIDFC has sought administrative approval from SHPC for the DPR of "Construction/ Upgradation of Sewerage System in Davanagere City under Jalashuddi Mission under NGT Environment Compensation Fund at a cost of Rs. 28.66 Crore (Capex Cost of Rs.25.00 Crore and Opex Cost of Rs.3.66 Crore) and to invite tenders.

Decision: ***The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Davanagere City under Jalashuddi Mission under NGT Environment Compensation Fund at a cost of Rs. 28.66 Cr (Capex Cost of***

Rs.25.00 Cr and Opex Cost of Rs.3.66 Cr), as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.

Agenda 19: Administrative approval for the DPR of "Construction/Upgradation of Sewerage system for Udupi City" under NGT Compensation Fund

MD, KUIDFC informed the committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of ***Rs.30.00 Cr*** Construction / Upgradation of sewerage system for ***the Udupi City under the NGT compensation fund.*** Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details.

GAPS IN EXISTING SYSTEM

Existing Road Network	Existing network	Gap in network
690 km	107 km	583 km

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2025	**19.30**	**12 MLD**	**7.3**
Intermediate year 2040	24.00	12 MLD	12
Ultimate year 2055	26.16	12 MLD	14.16

Gap for the year	No. of House holds	Existing HSC	Gap in No. of HSC
Base year 2025	29,876	8,478	21,398

Accordingly, the PDMC in Co-ordination with the ULB has submitted the DPR for approval after assessing the gap in existing infrastructure. The details are as follows:

No.	DESCRIPTION OF COMPONENTS	AMOUNT (in Rs.)
I)	**CAPEX and First Year O&M**	
1	Providing 2 Nos of 35 HP, 2 Nos of 120 HP & 2 Nos of 180 HP Nonclog Submersible Sewage Pumping and machinaries for pumping Sewage from Existing Wetwell 2, 3 and 3A	1,30,04,000
2	Construction of transformer yard for wetwell No.3	7,57,000
3	Construction of transformer yard for wetwell No.3A	9,70,000
4	Refurbishment of existing 12MLD STP at Nittur	
A	Civil Works (Horizontal Baffle walls)	72,14,000
B	Electro-mechanical Works	5,35,40,000
5	Construction of 8 MLD capacity SBR type STP at Nittur and PTU, Clorination & Sludge treatment units for 20 MLD	
A	Civil Works for STP	6,67,78,123
B	Electro-Mechanical Works	7,16,50,000
C	Other Works (STP Internal road and Compound wall)	78,06,680
	Basic cost Rs.	22,17,19,803
	GST @ 18% Rs.	3,99,09,565
	Sub total Rs.	26,16,29,368
	TP @ 5 % Rs.	1,30,81,468
	PDMC charges @ 2% Rs.	52,32,587
	PMU Charges @ 1.5%	39,24,441
	ESCOM charges @ 0.5%	13,08,147
	Contingency charges @ 3%	78,48,881
	Rounding off	49,570
	Total CAPEX Cost	**29,30,74,462**
	OPEX Cost for 1st year (Excl.18% GST)	58,69,100
	18% GST for OPEX for 1st year	10,56,438
	OPEX Cost for 1st year (Incl.18% GST)	**69,25,538**
	Total CAPEX Cost & OPEX for 1st year	**30,00,00,000**

No.	DESCRIPTION OF COMPONENTS	AMOUNT (in Rs.)
	Operation and Maintenance cost for 4 years including 18% GST	**4,61,56,748**
	Total project cost	**34,61,56,748**

It was further informed that the subject was discussed in the 19th Technical Scrutiny Committee meeting held on 18.12.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SHPC. The State Level Technical Committee (SLTC) in its 18th meeting has recommended the DPR for according administrative approval by SHPC.

Hence, MD, KUIDFC has sought administrative approval from SHPC for the DPR of "Construction/Upgradation of Sewerage system for Udupi City" for the total Cost of Rs.34.61 Cr. (CAPEX cost of Rs.30.00 Cr. under NGT Environmental Compensation Fund and OPEX cost of Rs. 4.61 Cr. through ULB fund) and to invite tenders.

Decision: ***The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Construction/Upgradation of Sewerage system for Udupi City" for the total Cost of Rs.34.61 Cr. (CAPEX cost of Rs.30.00 Cr. under NGT Environmental Compensation Fund and OPEX cost of Rs. 4.61 Cr. through ULB fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.***

Agenda 20: Administrative approval for the DPR of "Construction/Upgradation of Sewerage system for Mangaluru City" under NGT Compensation Fund

MD, KUIDFC informed the committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of ***Rs.40.00 Cr*** for

Construction / Upgradation of sewerage system for ***Mangaluru City under the NGT compensation fund.*** Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details.

GAP analysis

No	Parameter	Unit		Required	Existing	Gap	Remarks
1	Population	Nos.	2011	4,88,968	-	-	
			2025	6,56,404	-	-	
			2040	8,99,905	-	-	
			2055	12,33,735	-	-	
2	LPCD		135	-	-	-	
3	House Holds	Nos.		1,15,036	-	-	
4	Storm Infiltration		10%	-	-	-	
5	Total sewer Network length	Km		1134	855	279	Some trunk Mains need to be replaced in priority
6	Zone wise Gap Analysis						
a	STP Dist-1 at Suratkal	MLD	2055	26.03	16.50	9.53	Current flow: 10.29 MLD. Ammonical Nitrogen do not meet NGT effluent standards.
b	STP Dist-2 at Kavoor		2055	64.07	43.5	20.57	Current flow: 27.29 MLD. Meets NGT effluent standards.
c	STP Dist-3 at Pachanady		2055	22.14	8.75	13.39	Current flow: 6.99 MLD. Ammonical Nitrogen, BOD, COD & TSS do not meet NGT effluent standards.
d	STP Dist-4 at Bajal		2055	37.24	20	17.24	Current flow: 13.85 MLD. Ammonical Nitrogen do not meet NGT effluent standards.
				149.48	**88.75**	**60.73**	

Out of 60 wards, there is no UGD system in 05 wards namely., Baikampady, Panambur, Panjimogaru, Kunjathbail north and Bengre.

The sewage which is presently flowing into Kapila river to be diverted is the priority. Hence, Attavara wet well is proposed, Refurbishment of STP at Pachanady & Bajal is proposed in order to comply to NGT standards along with replacement of sewerlines in few reaches of district 3 & district 4. These provisions are made in the DPR within the available fund.

Accordingly, the PDMC in Co-ordination with the ULB has submitted the DPR for approval after assessing the gap in existing infrastructure. The details are as follows:

No.	DESCRIPTION OF COMPONENTS	AMOUNT (in Rs)
I) CAPEX and First Year O&M		
1	Providing and laying of 8.17 km sewer lines and Construction of 274 Nos machineholes.	12,01,90,000.00
2	Upgradation of existing 8.75 MLD capacity ASP technology STP to SBR type STP at Pachnady	6,87,74,393.00
3	Refurbishment of existing 20 MLD capacity ASP technology STP by proposing additional bubble diffuser, air blower & Control Panels at Bajal	3,22,09,718.00
4	Construction of 10 m Dia Wet Well at Attavara	2,56,74,139.00
5	Providing and Laying of 600 mm dia DI-K9Rising Main from Proposed 10.0 m dia Wetwell Attavara to Existing Wet well Pandeshwara Zone-5 (1.1 km)	2,72,00,000.00
6	Providing and Laying of 600 mm dia DI-K9 Pumping Main from Existing Wetwell Pandeshwara to Existing Wetwell Kandathpalli Zone-4 (650 m)	1,40,00,000.00
7	Supply, erection electrification and commissioning submersible Sewage Pumping Machineries other allied accessories at proposed Attavara Wet well – 3 Nos of 55 HP	81,40,000.00
	Basic cost	**29,61,88,250.00**
	GST @ 18%	5,33,13,885.00
	Sub Total	34,95,02,135.00
	Tender Premium @ 5%	1,74,75,107.00
	PDMC Charges @ 2%	69,90,043.00
	PMU Charges @ 1.5%	52,42,533.00
	Contingencies@ 3%	1,04,85,065.00
	ESCOM Charges @ 0.5%	17,47,511.00

No.	DESCRIPTION OF COMPONENTS	AMOUNT (in Rs)
	OPEX Cost for 1st year (Excl.18% GST)	72,36,358.00
	18% GST for OPEX for 1st year	13,02,544.00
	OPEX Cost for 1st year (Incl.18% GST)	85,38,902.00
	Rounding off	18,704.00
	Total CAPEX cost & OPEX for first year	**40,00,00,000.00**
	Operation and Maintenance cost for 4 years including 18% GST	**5,00,00,000.00**
	Total project cost	**45,00,00,000.00**

It was further informed that the subject was discussed in the 20th Technical Scrutiny Committee meeting held on 26.12.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SHPC. The State Level Technical Committee (SLTC) in its 18th meeting has recommended the DPR for according administrative approval by SHPC.

Hence, MD, KUIDFC has sought administrative approval from SHPC for the DPR of **"Construction/Upgradation of Sewerage system for Mangaluru City" for the total Cost of Rs.45.00 Cr. (CAPEX cost of Rs. 40.00 Cr. under NGT Environmental Compensation Fund and OPEX cost of Rs.5.00 Cr. through ULB funds) and to invite tenders.**

***Decision:* The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for Mangaluru City" for the total Cost of Rs.45.00 Cr. (CAPEX cost of Rs. 40.00 Cr. under NGT and OPEX cost of Rs.5.00 Cr. through ULB fund), as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.**

Agenda 21: Administrative approval for the DPR of "Construction/Upgradation of Sewerage System in Sindhanur" under NGT Compensation Fund

MD, KUIDFC informed the committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of ***Rs.20.00 Cr under NGT compensation fund for the Construction/Upgradation of sewerage system in Sindhanur City.*** Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details.

Gap Analysis:

Existing Road Network	Existing network	Gap in network
280 km	122 km	158 km

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2025	11.62	12 MLD	0.38
Intermediate year 2040	**16.09**	**12 MLD**	**4.09**
Ultimate year 2055	22.36	12 MLD	10.36

Gap for the year	No. of House holds	Existing HSC	Gap in No. of HSC
Base year 2025	21,120	3,387	17,733

Accordingly, the PDMC in Co-ordination with the ULB has submitted the DPR for approval after assessing the gap in existing infrastructure. The details are as follows:

No.	Description of Components	Amount in Rs
Providing of Sewer network, machine holes, House Service Connections, Chain link fencing, Desilting of Sewer lines and repairs of Machineholes etc.		
1	Providing & laying of 5.10 km sewer network and construction of 192 No's RCC machine holes chambers (160mm dia - uPVC SN-8 - 4.41 km, 200mm dia uPVC SN-8 - 0.69 km)	3,76,41,252.00
2	Providing & laying of 1.91 km missing links in existing network	96,21,184.00

No.	Description of Components	Amount in Rs
	(160mm dia - uPVC -1.64 km, 200mm dia uPVC-0.06km, 250mm dia uPVC - 0.03 km, 300mm dia RCC - 0.045km, 450mm dia RCC - 0.14 km	
3	Providing 11,520 No's House Service Connections	9,83,88,864.00
4	Chain Link Fencing for existing 3 Nos wetwells	10,45,536.00
5	Desilting of sewer lines by mechanical (Jetting, Sucking, Grabber, Scrapper etc.) means of length 7.15 km and Repairs to 279 No's Machinehole for different depths.	45,68,027.00
	Sub Total	**15,12,64,863.00**
	Add GST 18%	2,72,27,675.00
	Total	**17,84,92,538.00**
	Tender Premium @ 5%	89,24,627.00
	PDMC Charges @ 2%	35,69,851.00
	PMU Charges @ 1.5%	26,77,388.00
	Contingencies@ 3%	53,54,776.00
	Statutory Deposit @ 0.5%	8,92,463.00
	Rounding off and other Misc charges	88,357.00
	Grand Total	***20,00,00,000***

It was further informed that the subject was discussed in the 19th Technical Scrutiny Committee meeting held on 18.12.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SHPC. The State Level Technical Committee (SLTC) in its 18th meeting has recommended the DPR for according to administrative approval by SHPC.

Hence, MD, KUIDFC has sought administrative approval from SHPC for the DPR of "Construction / Upgradation of Sewerage System in Sindhanur" for the total CAPEX cost of Rs.20.00 Cr. under NGT Environmental Compensation Fund and to invite tenders.

Decision: ***The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Construction / Upgradation of Sewerage System in Sindhanur" for the total CAPEX cost of Rs.20.00 Cr. under NGT Environmental Compensation Fund, as per the recommendation of***

Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.

Agenda 22: Administrative approval for the DPR of "Construction/Upgradation of sewerage system in Gadag-Betageri City under Jalashudhi Mission".

MD, KUIDFC informed the committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of **Rs. 30.00 Cr under NGT compensation fund** for theConstruction / Upgradation of sewerage system in **Gadag-Betageri** City under Jalashudhi Mission. Accordingly, the PDMC in co-ordination with ULB has submitted the DPR with the following project details:

Gap Analysis:

Existing Road Network(km)	**Existing network in km**		**Gap in network (km)**
388 KM	241.77 KM		146.23 KM
Gap for the year	**Sewage generation in MLD**	**Existing STP Capacity in MLD**	**Gap for STP capacity in MLD**
Base year 2025	21.73	24.68	-
Intermediate year 2040	25.32	24.68	0.64
Ultimate year 2055	29.27	24.68	4.59

Gap for the year	**No of House holds**	**Existing HSC**	**Gap in No of HSC**
Base year 2025	40,241	28,048	12,193
Intermediate year 2040	46,895	28,048	18,847
Ultimate year 2055	54,201	28,048	26,153

Accordingly, the PDMC in Co-ordination with the ULB has submitted the DPR for approval after assessing the gap in existing infrastructure. The details are as follows:

No	**Components**	**Amount in Rs.**

I	**Sewer network with machine holes under upgradation of used water network**	
A	Providing & laying of 160 to 315 mm Dia 'U'PVC SN-8 class A and construction of RCC machine holes chambers in **Bhisma Lake Dambal Naka, Kashivishvanath Nagar, Balaji Nagar, D C Mill Road Near Nala, Radhakrishna Nagar, Surya Nagar, Nalwad Plot, DC Compound, Judge Quarters** in **Gadag-Betageri city** (L- **5047.00** meters). UPVC Pipe (160 mm – 315 mm) – 4160.20 m RCC NP3 (600 mm – 750 mm) – 446m trenchless Technology – 120 m. New MH – 164 No's	3,40,11,088.79
B	Upgradation of existing WSP type STP of Capacity **13.88 MLD** to Natural Endogenous Bio Reactor (**NEBR) 16.25 MLD** of capacity At Nagsamudra Including provision of allied works (As per site conditions, etc.).	19,29,33,210.63
A	**Sub Total - I Rs:**	**22,69,44,299.00**
B	**Add GST 18% on A**	4,08,49,194.00
C	**Sub Total -I (Base cost)**	**26,77,94,273.00**
D	Add Tender Premium 5% on (C)	1,23,89,714.00
E	ADD PDMC fee 2% on (C)	53,55,885.00
F	ADD PMU fee 1.5% on (C)	40,16,914.00
G	ADD Contingency 3% on (C)	80,33,828.00
H	ADD Statutory Deposits 0.5% on (C)	13,38,971.00
I	Rounding off	70,415.00
	Total CAPEX cost Rs. (C+D+E+F+G+H+I)	**30,00,00,000.00**
J	**Total CAPEX cost Rs.**	30,00,00,000.00
K	For **STP O&M for 5 years (Extendable to another 5 years)** inclusive of Manpower and consumable (exclusive of energy charges) but ***NEBR Technology*** provider is taking care of this O&M Expenditure. (including 1-year DLP)	(11,43,72,573.00)
	Total OPEX cost for 10 years borne by the vendor inlieu of Bye-products	

It was further informed that the subject was discussed in the 18th Technical Scrutiny Committee meeting held on 04.12.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SHPC. The State Level Technical Committee (SLTC) in its 18th meeting has recommended the DPR for according administrative approval by SHPC.

Hence, MD, KUIDFC has sought administrative approval from SHPC for the DPR of "Construction/ Upgradation of Sewerage System in Gadag-Betageri City under Jalashuddi Mission" at a cost of Rs. 30.00 Crore (CAPEX cost) with O&M of 5 years (Extendable to another 5 Years) at no cost to ULB, under NGT Environmental Compensation Fund and to invite tenders.

Decision: ***The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Gadag-Betageri City under Jalashuddi Mission" at a cost of Rs.30.00 Cr (CAPEX cost) with with O&M of 5 years (Extendable to another 5 Years) at no cost to ULB, under NGT Environmental Compensation Fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.***

Agenda 23: Administrative approval for the DPR of "Construction/Upgradation of Sewerage System in Raichur City" under NGT Compensation Fund

MD, KUIDFC informed the committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of ***Rs.40.00 Cr under NGT compensation fund for the Construction / Upgradation of sewerage system in Raichur City Municipal Council.*** Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details.

Gap Analysis:

Existing Road Network	Existing network	Gap in network
650 km	424 km	226 km

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2025	31.47	33.5	-
Intermediate year 2040	**38.85**	**33.5**	**5.35**

Ultimate year 2055	47.32	33.5	13.82

Gap for the year	Existing No. of House holds	Existing HSCs	Gap in No. of HSC
Base year 2025	58,288	32,000	26,288

Accordingly, the PDMC in Co-ordination with the ULB has submitted the DPR for approval after assessing the gap in existing infrastructure. The details are as follows:

No.	Description of Components	Amount in Rs
A) Sewer network and Machineholes		
1	Providing & laying of 10.40 km sewer network and construction of 253 No's RCC machine hole. **(Total Length 10.40km - 160mm dia – uPVC - SN8-4.75km 150mm dia DI-K7 - 5.65 km)**	63,979,816.00
2	Construction of **1.2mX0.9X2.5m** Rectangular Receiving Chamber **(Total -286 Nos)**	78,71,292.00
3	Construction of **1.2mX0.9X4m** Rectangular Receiving Chamber **(Total -6 Nos)**	2,56,242.00
4	Providing House service connection **Total - 22,940 Nos.**	19,59,23,658.00
B) Wet well		
5	Providing laying and commission of **3.8km** of 300mm dia DI-K-9 Raising main from Housing Board Ashkihal Existing wet well to Receiving MH No.11653	2,80,70,362.00
6	Supply, Erection, Electrification and Commissioning of 1 ***Nos of 55 HP(1W)*** submersible pumps etc complete at Ashkihal wet well.	5,40,000.00
7	Supply, Erection, Electrification and Commissioning of 2 ***Nos of 12.5 HP(1W+1S)*** submersible pumps etc complete at Ashkihal wet well.	7,70,000.00
8	Supply, Erection, Electrification and Commissioning of 2 ***Nos of 5 HP(1W+1S)*** submersible pumps etc complete at Ashkihal WW	5,40,000.00
9	Supply, delivery and installation of floor mounting type vermin, weather and dust proof factory made Sub main panel board fabricated with suitable rated aluminum bus bar with PVC sleeved with the following accessories complete with incomes and outgoing feeders complete with MCCB, selector	8,43,000.00

No.	Description of Components	Amount in Rs
	switch, energy meter, fuses including cost for **LT cubical panel board** with bus bar, and all requisite accessories with standard specifications as per IE rules	
10	Providing Chain link fencing for Ahaskihal Wetwell (35mX35m)	2,19,618.00
C) Electrical Works		
11	Estimate for Providing, Stringing and Commissioning of 11 KV Express Feeder line, Substation, Yard Lighting works with allied accessories to complete etc.	24,20,500.00
12	Supply, Erection and Testing ***11kV/433V, 100 kVA, 3 Phase 50 Cys Distribution Transformer BEE - 5 Star Rated with Oil B. CABLE ENTRY TYPE,*** Poles, Metering cubicle, HT Line Materials for Sub Station Chain link fencing with allied accessories etc. complete.	2,23,811.00
13	Supply, erection and commissioning of 50Kvar 10steped APFC control panel made out of 2mm thick CRCA sheet modular compartmentalized free-standing floor mounting front hinged doors for indoor used removable bottom gland plates for incoming cable dust and vermin proof (IP-55 Protection) with TP Al. Bus bar connection internal wiring name plates painting etc; complete	9,60,991.00
	Sub Total	**30,26,19,290.00**
	Add GST 18%	5,44,71,472.00
	Total	**35,70,90,762.00**
	Tender Premium @ 5%	1,78,54,538.00
	PDMC Charges @ 2%	71,41,815.00
	PMU Charges @ 1.5%	53,56,361.00
	Contingencies@ 3%	1,07,12,723.00
	Statutory Deposit @ 0.5%	17,85,454.00
	Rounding off and other Misc charges	58,347.00
	Grand Total	***40,00,00,000***

It was further informed that the subject was discussed in the 20th Technical Scrutiny Committee meeting held on 26.12.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has

recommended the DPR for the approval of SLTC and SHPC. The State Level Technical Committee (SLTC) in its 18th meeting has recommended the DPR for according administrative approval by SHPC.

Hence, MD, KUIDFC has sought administrative approval from SHPC for the DPR of "Construction/Upgradation of Sewerage System in Raichur" at a total CAPEX Cost of Rs.40.00 Cr. under NGT Environmental Compensation Fund and to invite tenders.

Decision: ***The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Raichur" at a total CAPEX Cost of Rs.40.00 Cr. under NGT Environmental Compensation fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.***

Agenda 24: Administrative approval for the DPR of "Upgradation of existing sewerage system (STPs) in Vijayapura City under Jalashudhi Mission".

MD, KUIDFC informed the committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of **Rs. 35.00 Cr under NGT compensation fund** for the Provision and Upgradation of sewerage system in **Vijayapura City** under Jalashudhi Mission. Accordingly, the PDMC in co-ordination with ULB has submitted the DPR with the following project details.

Gap Analysis:

Existing Road Network(km)	Existing network in km	Gap in network (km)
862.5	600	262.5

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2025	42.99	32.00	10.99
Intermediate year 2040	55.60	32.00	23.60

Ultimate year 2055	69.31	32.00	37.31

Gap for the year	No of House holds	Existing HSCs	Gap in No of HSC
Base year 2025	79628	57000	22,628
Intermediate year 2040	101096	57000	44,096
Ultimate year 2055	128353	57000	71,353

Sewage treatment Plant (STP) Components considered:

- ✓ Upgrade the existing 31 MLD FAL-type STP located at Indi Road to a CAMUS-type STP to ensure the treated water effluent meets National Green Tribunal (NGT) norms.
- ✓ Upgrade the existing 1 MLD ASP-type STP located at Indi Road to a CAMUS-type STP to ensure the treated water effluent meets National Green Tribunal (NGT) norms.

Upgradation of existing sewerage system (STP's-**31 MLD STP-FAL Type to CAMUS Type STP and 1 MLD ASP to CAMUS type STP**) in **Vijayapura City** under Jalashudhi Mission

Accordingly, the PDMC in Co-ordination with the ULB has submitted the DPR for approval after assessing the gap in existing infrastructure. The details are as follows:

No.	Components	NGT Amount in Rs	Total Amount in Rs
A	Up-gradation, design, supply, construction, installation, testing, and commissioning of a **31 MLD STP** from **FAL** type **to CAMUS** type **STP** for inlet sewage parameters, inclusive of civil work, electromechanical work, and advanced SCADA process-controlled instrumentation system, will be conducted. This includes the establishment of an advanced CAMUS SCADA control room, **bulk flow meter,** and **OCEMS units**	25,04,38,838.00	25,04,38,838.00

	system for inlet and outlet, along with all necessary civil works and allied accessories, to be completed at Vijayapura Town. **Note:** Operation and Maintenance **(O&M)** for **10 years**, including manpower and consumables, will be borne by the CAMUS Technology provider. Energy/Electricity charges will be borne by the Vijayapura City Corporation.		
B	Repair of existing Capacity, Upgradation, design, supply, construction, installation, testing, and commissioning of **1 MLD STP-ASP to CAMUS type STP for inlet sewage parameters** located at KHB Colony, etc complete as per the specification and as directed by engineer in charge. **Bulk flow meter, and OCEMS units** system for inlet and outlet, along with all necessary civil works and allied accessories, to be completed at Vijayapura City. **Note**: Operation and Maintenance (O&M) for 10 years, including manpower and consumables, will be borne by the CAMUS Technology provider. Energy/Electricity charges will be borne by the VCC.	1,72,88,190.00	1,72,88,190.00
C	Construction of Existing House service connection nearby STP Area **HSC-222 Nos**	18,96,035.00	18,96,035.00
A	**Sub Total - I Rs:**	**26,96,23,063.00**	
B	**Add GST 18% on A**	4,85,32,151.00	
C	**Sub Total -I (Base cost) (A+B)**	**31,81,55,214.00**	
D	Add Tender Premium 5% on (C)	1,59,07,761.00	
E	ADD PDMC fee 2% on (C)	63,63,104.00	
F	ADD PMU fee 1.5% on (C)	47,72,328.00	

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G	ADD Contingency 1% on (C)	31,81,552.00	
H	ADD Statutory Deposits 0.5% on (C)	15,90,776.00	
I	Rounding off	29,265.00	
	Total CAPEX cost Rs(C+D+E+F+G+H+I)	**35,00,00,000.00**	
J	**Total CAPEX cost Rs.**	**35,00,00,000.00**	
L	For STP O&M for 5 years (Extendable to another 5 years) inclusive of Manpower and consumable (exclusive of energy charges) but CAMUS Technology provider is taking care of this O&M Expenditures. (including 1year DLP)		
M	**OPEX cost- for 31 MLD STP**	**6,30,00,000.00**	
N	**OPEX cost- for 1 MLD STP**	**1,77,39,196.00**	
OPEX cost - for 10 years borne by the vendor inlieu of Bye-products			

It was further informed that the subject was discussed in the 19th Technical Scrutiny Committee meeting held on 18.12.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SHPC. The State Level Technical Committee (SLTC) in its 18th meeting has recommended the DPR for according administrative approval by SHPC.

Hence, MD, KUIDFC has sought administrative approval from SHPC for the DPR of "Upgradation of sewerage system (STPs) in Vijayapura City under Jalashudhi Mission at a CAPEX cost of Rs. 35.00 Crore with O&M of 05 years (Extendable to another 5 years) at no cost to ULB under NGT Environmental Compensation fund and to invite tenders.

Decision: ***The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Upgradation of Sewerage system (STPs) in Vijayapura City under Jalashudhi Mission" at a CAPEX cost of Rs. 35.00 Cr with O&M of 05 years (Extendable to another 5 years) at no cost to ULB under NGT Environmental Compensation fund, as per the recommendation of***

Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.

Agenda 25: Approval for Financial Bid Evaluation for "Upgradation of sewerage system for Saundatti city.

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated:30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs. 30.00 Cr and Rs. 11.32 Cr is allocated for Saundatti City under NGT compensation fund and SBM (U)-2.0.

Based on the administrative approval accorded in 14th SHPC and tenders were invited vide Tender Notification No: KUIDFC/UWM/37/NTFN/2024-25 dated: 24/10/2024. The tender was published on KUIDFC official website and in All India English edition of 'The Hindu & Indian Express' and Karnataka- Kannada edition of 'Prajavani & Kannada Prabha' on 26/10/2024.

District	Name of the ULB	Fund allocated (Rs. in cr)		Amt. put to tender in Rs. (exclusive of GST)
		NGT	SBM	
Belagavi	Saundatti	30.00	11.32	328347227.00

In response to tender notification, two bidders have participated.

i) M/s Suprada Constructions Private Limited (Single entity)

ii) M/s CVK Constructions Private Limited (Single entity)

It was informed that the TSC in its 20th meeting recommended both the bids as "Technically Responsive" and recommended for the consideration of SLTC/ SHPC.

It was further informed that in continuation to the TSC recommendations, the subject was placed before the 18th SLTC meeting Dated: 04.01.2025 and the Committee after discussions and deliberations, approved the Technical Bids of M/s Suprada Constructions Private Limited (Single entity) and M/s CVK Constructions

Private Limited (Single entity) as they were "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 16.01.2024 and Evaluation of Financial Bids are carried out. Considering the quoted rates comparative statement is prepared. The details are as follows.

Name of Work	Construction of upgradation of sewerage system for the Saundatti city under NGT environmental compensation fund, SBM–2.0 (U) fund and ULB fund with 5 yrs Operation & maintenance in DBOT model	
KPPP Indent Number	KUIDFC/2024-25/WT/WORK_INDENT 38	
Amount put to tender Exclusive of GST	Rs. 32,83,47,227/-	
Name of the Bidders	**L1: CHANDRASEKHAR KOMMI (M/s CVK CONSTRUCTIONS PRIVATE LIMITED)**	**L2: NARAYAN MADDAYYA SHETTY (M/s SUPRADA CONSTRUCTIONS PRIVATE LIMITED)**
Quoted by the Bidder Exclusive of GST	Rs. 34,47,31,754.02/-	Rs. 39,40,16,672.40/-
Tender Premium for quoted amt. with respect to Amt. put to tender and CSR	4.99% above	20.00% above

As stated above, Mr. CHANDRASEKHAR KOMMI (M/s CVK CONSTRUCTIONS PRIVATE LIMITED) is the L-1 bidder with a quote of Rs. 34,47,31,754.02/- (Excluding GST) and Rs. 40,67,83,469.74/- (including GST), which is **4.99% above** the amount put to tender and current schedule of rates.

Hence, MD, KUIDFC has sought approval for the financial bid and award of work of Upgradation of sewerage system in Saundatti city under NGT Environmental Compensation fund, Swachh Bharat Mission (U)- 2.0 fund and ULB fund with 5 years Operation and maintenance in DBOT model to L-1 bid of Mr. CHANDRASEKHAR KOMMI (M/s CVK CONSTRUCTIONS PRIVATE LIMITED) for an amount of Rs. 34,47,31,754.02/- (Excluding GST), which is 4.99 % above the amount put to tender and CSR.

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Decision: ***The Committee after discussion and delibrations has accorded approval for the financial bid and award of work of Upgradation of sewerage system in Saundatti city under NGT Environmental Compensation fund, Swachh Bharat Mission (U)- 2.0 fund and ULB fund with 5 years Operation and maintenance in DBOT model to L-1 bid of Mr. CHANDRASEKHAR KOMMI (M/s CVK Constructions Pvt. Ltd.) for an amount of Rs. 34,47,31,754.02/- (Excluding GST), which is 4.99% above the amount put to tender and CSR.***

Agenda 26: Approval for Financial Bid Evaluation for the work of "Construction /Upgradation of Sewerage System in Belagavi city."

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/ Upgradation of Under Ground Sewerage System, Upgradation/ Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs. 45.00 Cr is allocated for Belagavi City under NGT compensation fund.

Based on the administrative approval accorded in 14th SHPC, tenders were invited vide Tender Notification No: KUIDFC/UWM/37/NTFN/2024-25 dated: 24/10/2024. The tender was published on KUIDFC official website and in All India English edition of 'The Hindu & Indian Express' and Karnataka- Kannada edition of 'Prajavani & Kannada Prabha' on 26/10/2024.

District	Name of the ULB	Fund allocated (Rs. in cr)		Amount put to tender in Rs. (exclusive of GST)
		NGT	SBM	
Belagavi	Belagavi	45.00	0.00	36,25,90,177.1

In response to tender notification, three bidders have participated.

i. M/s Suprada Constructions Private Limited (Single entity)
ii. M/s CVK Constructions Private Limited (Single entity)
iii. Mr. Suresh S Kanamuchanal (Single entity)

It was informed that the TSC in its 20th meeting as recommended two technical bids of M/s Suprada Constructions Private Limited (Single entity) and M/s CVK Constructions Private Limited (Prime contractor) in JV with M/s HARICONS Engineers & Contractors as "Technically Responsive", whereas the other bidder Mr. Suresh S Kanamuchanal (Single entity) as Technically Non-Responsive. The TSC has recommended the "Technically Responsive" two bids for the consideration of SLTC/ SHPC.

It was further informed that the SLTC in its 18th meeting dated 04.01.2025 approved the Technical Bids of M/s Suprada Constructions Private Limited (Single entity) and M/s CVK Constructions Private Limited (Prime contractor) in JV with M/s HARICONS Engineers & Contractors as they were "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, the financial bids of two technically responsive bidders were opened on 16.01.2024 and Evaluation of Financial Bids were carried out. Two bidders have participated in the financial bid. The details are as follows.

Name of Work	Construction of upgradation of sewerage system for the Belagavi city under NGT environmental compensation fund and ULB fund with 5 years Operation and maintenance in DBOT model	
KPPP Indent 3806Number	KUIDFC/2024-25/WT/WORK_INDENT 37	
Amount put to tender Exclusive of GST	Rs. 36,25,90,178.06/-	
Name of the Bidders	**L1: CHANDRASEKHAR KOMMI (M/s CVK CONSTRUCTIONS PRIVATE LIMITED)**	**L2: NARAYAN MADDAYYA SHETTY (M/s SUPRADA CONSTRUCTIONS PRIVATE LIMITED)**

Quoted by the Bidder Exclusive of GST	Rs. 38,06,83,427.95/-	Rs. 43,51,08,213.67/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.99% above	20.00% above

As stated above, Mr. CHANDRASEKHAR KOMMI (M/s CVK CONSTRUCTIONS PRIVATE LIMITED) is the L-1 bidder with quote of Rs. 38,06,83,427.95/-(Excluding GST) and Rs. 44,92,06,445.00/- (including GST), which is **4.99% above** the amount put to tender and current schedule of rates.

Hence, MD, KUIDFC has sought approval for the financial bid and award of work of Construction/upgradation of sewerage system in Belagavi city under NGT Environmental Compensation fund and ULB fund with 5 years Operation and maintenance in DBOT model to L-1 bid of Mr. CHANDRASEKHAR KOMMI (M/s CVK CONSTRUCTIONS PRIVATE LIMITED) for an amount of Rs. 38,06,83,427.95/-(Excluding GST), which is 4.99 % above the amount put to tender and CSR.

***Decision:* The Committee after discussion and delibrations has approved the financial bid and award of work of Construction/upgradation of sewerage system in Belagavi city under NGT Environmental Compensation fund and ULB fund with 5 years Operation and Maintenance in DBOT model to L-1 bid of Mr. CHANDRASEKHAR KOMMI (M/s CVK CONSTRUCTIONS PRIVATE LIMITED) for an amount of Rs. 38,06,83,427.95/- (Excluding GST), which is 4.99 % above the amount put to tender and CSR.**

Agenda 27: Approval for Financial Bid Evaluation for "Providing and laying of Underground drainage (UGD) network along with restoration, rehabilitation and connecting missing links of sewer network in Kalaburagi city" (Call-3)

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated:30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs. 40.00 Cr is allocated for Kalaburagi City under NGT compensation fund.

Based on the administrative approval accorded in 12th SHPC, Call 3 tender was invited vide tender notification No. KUIDFC/UWM/37/NTFN/2024-25/10 dated:24.10.2024. The tender was published on KUIDFC official website and in All India English edition of 'The Hindu', 'The Indian Express' and Karnataka state Kannada edition of 'Prajavani' and Kannada Prabha' on 26.10.2024.

District	Name of the ULB	Fund allocated (Rs. in Cr)	Amount put to tender in Rs.(Exclusive of GST)
		NGT	
Kalaburagi	Kalaburagi	40.00	30,54,44,912.00

It was informed that the in response to tender notification, one bidder, M/s. STI Engineers Private Limited (STI -ACPL Joint Venture) has participated. The TSC in its 18th meeting as recommended the single bid for the consideration of SLTC/SHPC, as it is "Technically Responsive".

It was further informed that the SLTC in its 18th meeting dated 01.04.2025 has approved the Technical Bid of M/s. STI Engineers Private Limited (STI -ACPL Joint Venture) as they were "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bid was opened on 17.01.2025 and Evaluation of Financial Bid is carried out. The details are as follows.

Name of Work	"Providing and laying of Underground drainage (UGD) network along with restoration, rehabilitation and connecting missing links of sewer network in Kalaburagi city under NGT environment compensation fund on DBOT model" (Call-3)
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT 34
Amount put to tender Exclusive of GST	Rs. 30,54,44,912/-

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Name of the Bidders	**L1:Mr.NAGESH M (M/s. STI Engineers Private Limited)(STI -ACPL Joint Venture)**
Quoted by the Bidder Exclusive of GST	Rs. 31,91,89,925/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.50% above

As stated above, Mr.NAGESH M (M/s. STI Engineers Private Limited) (STI-ACPL Joint Venture) is the L-1 bidder with a quote of Rs. 31,91,89,925/- (Excluding GST), which is **4.50% above** the amount put to tender and current schedule of rates.

Hence, MD, KUIDFC has sought approval for the financial bid and award of work of "Providing and laying of Underground drainage (UGD) network along with restoration, rehabilitation and connecting missing links of sewer network in Kalaburagi city" under NGT Environmental Compensation fund, in DBOT model to L-1 bid of Mr.NAGESH M (M/s. STI Engineers Private Limited) (STI-ACPL Joint Venture) for an amount of Rs.31,91,89,925/- (Excluding GST), which is 4.50% above the amount put to tender and CSR.

***Decision:* The Committee after discussion and delibrations has approved the the financial bid and award of work of "Providing and laying of Underground drainage (UGD) network along with restoration, rehabilitation and connecting missing links of sewer network in Kalaburagi city" under NGT Environmental Compensation fund, in DBOT model to L-1 bid of Mr.NAGESH M (M/s. STI Engineers Private Limited) (STI-ACPL Joint Venture) for an amount of Rs.31,91,89,925/- (Excluding GST), which is 4.50% above the amount put to tender and CSR.**

Agenda 28: Approval of Financial Bid Evaluation of "Construction of trunk sewer line in D Cross road in Doddaballapura City"

MD, KUIDFC informed the committee that the Government vide G.O. No: UDD/5/CSS/2023 (P-3) dated: 30.11.2023 has accorded approval for Construction/

Upgradation of Under Ground Sewerage System, Upgradation/ Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs.3.00 Cr is allocated for Doddaballapura City under NGT compensation fund.

Based on the administrative approval accorded in 14th SHPC, tenders were invited vide Tender Notification No: KUIDFC/UWM/37/NTFN/2024-25/10 dated: 24/10/2024. The tender was published on KUIDFC official website and in All India English edition of 'The Hindu & Indian Express' and Karnataka - Kannada edition of 'Prajavani & Kannada Prabha' on 26/10/2024.

District	Name of the ULB	Fund allocated under NGT (Rs. in cr)	Amount put to tender in Rs. (exclusive of GST)
Bengaluru Rural	Doddaballapura	3.00	4,86,10,000.00

In response to tender notification, seven bidders have participated.

i. Mr. B. N. Chandra Shekar (Single entity)
ii. Mr. K M Ashwath Narayana (Single entity)
iii. M/s. Sathya Constructions (JV With M/s. Eesha Constructions and Holdings) (Joint venture)
iv. M/s. Gorur Infra Projects Private Limited (Single entity)
v. M/s. SHR Enterprises (Single entity)
vi. M/s. Nakshatra Infrastructure Development Corporation (Single entity)
vii. M/s. Sudhanva Engineers and Builders (Single entity)

It was informed that the TSC in its 20th meeting as recommended the bids of B.N. Chandra Shekar, K.M. Ashwath Narayan, M/s. Sathya Constructions (Jv with M/s Eesha

Constructions & Holdings) and M/s. Sudhanva Engineers and Builders for the consideration of SLTC/ SHPC as they are "Technically Responsive."

It was further informed that the SLTC in its 18th meeting dated 04.01.2025 approved the Technical Bids of B.N. Chandra Shekar, K M Ashwath Narayan, M/s. Sathya Constructions (JV with M/s Eesha Constructions & Holdings) and M/s. Sudhanva Engineers and Builders as they were "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 16.01.2024 and Evaluation of Financial Bids were carried out. The details are as follows.

Name of Work	Construction of trunk sewer line in D Cross road in Doddaballapura City under NGT Compensation Fund in DBOT Model			
KPPP Indent Number	KUIDFC/2024-25/WT/WORK_INDENT 39			
Amount put to tender Exclusive of GST	Rs. 4,86,10,000.00			
Name of the Bidders	**L1: M/s. Sudhanva Engineers and Builders Subbegowda**	**L2: M/S, Sathya Constructions (Jv with M/s Eesha Constructions & Holdings)**	**L3: K M Ashwath Narayan**	**L4: B.N. Chandra Shekar**
Quoted by the Bidder Exclusive of GST	Rs.4,59,59,301/-	Rs.5,10,40,500/-	Rs.5,13,07,855/-	Rs.5,20,12,700/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	5.45% below	5.00% above	5.55% above	7.00% above

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As stated above, Mr. Subbegowda (M/s. Sudhanva Engineers and Builders) is the L-1 bidder with a quote of Rs. 4,59,59,301/- (Excluding GST) and Rs.5,73,59,800/- (including GST), which is 5.45% below the amount put to tender and current schedule of rates.

Hence, MD, KUIDFC has sought approval for the financial bid and award of work of "Construction of trunk sewer line in D Cross road in Doddaballapura City" under NGT Environment Compensation fund and ULB fund in DBOT model to L-1 bid of Mr. Subbegowda (M/s. Sudhanva Engineers and Builders) for an amount of Rs. 4,59,59,301/- (Excluding GST), which is 5.45 % below the amount put to tender and CSR.

***Decision:* The Committee after discussion and delibrations has approved the financial bid and award of work of "Construction of trunk sewer line in D Cross road in Doddaballapura City" under NGT Environment Compensation fund and ULB fund in DBOT model to L-1 bid of Mr. Subbegowda (M/s. Sudhanva Engineers and Builders) for an amount of Rs. 4,59,59,301/- (Excluding GST), which is 5.45 % below the amount put to tender and CSR.**

Agenda 29: Approval of Financial Bid Evaluation of "Providing and laying balance 10.63 km UGD System in Sagara CMC Limits and Construction of 0.62 MLD capacity SBR Technology STP under NGT Environment Compensation Fund on DBOT model" (Call-4)

Managing Director, KUIDFC informed the Committee that the Government vide G.O. No: UDD/5/CSS/2023 (P-3), dated: 30.11.2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs.20.00 Cr is allocated for Sagara City under NGT compensation fund.

Based on the administrative approval accorded in 12th SHPC, tenders were invited vide Tender Notification No: KUIDFC/UWM/37/NTFN/2024-25/11 dated: 23/12/2024 (Call-4). The tender was published on KUIDFC official website and in All India English

edition of 'The Hindu & Indian Express' and Karnataka - Kannada edition of 'Prajavani & Kannada Prabha' on 26/12/2024.

District	Name of the ULB	Fund allocated under NGT (Rs. in cr)	Amount put to tender in Cr. (exclusive of GST)
Shivamogga	Sagara	20.00	16.64

In response to tender notification, two bidders have participated.

i. Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) (Single entity)
ii. Javaranahalli Rajappa Gowreesha (M/s. Eesha Constructions and Holdings) (Single entity)

It was informed that the TSC in its 21st meeting as recommended the bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) (Single entity) for the consideration of SLTC/SHPC as it is a "Technically Responsive" bid. Javaranahalli Rajappa Gowreesha (M/s. Eesha Constructions and Holdings) (Single entity) is technically non-responsive.

It was further informed that the SLTC in its 19th meeting dated 07.02.2025 approved the Technical Bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) (Single entity) as it was "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bid was opened on 13.02.2025 and evaluation of Financial Bid was carried out. The details are as follows.

Name of Work	"Providing and Laying balance 10.63 km. UGD System in Sagara CMC Limits and construction of 0.62 MLD capacity SBR Technology STP under NGT Environment

	Compensation Fund on Design-Build-Operate-Transfer (DBOT) model"
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT 36/ Call-2
Amount put to tender Exclusive of GST	Rs. 16.64 Cr.
Name of the Bidder	**Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) (Single entity)**
Quoted by the Bidder Exclusive of GST	Rs.17,02,08,459.00
Tender Premium for quoted amount with respect to Amount put to tender and CSR	2.30% above the amount put to tender and CSR

As stated above, Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) (Single entity) is the L-1 bidder with a quote of Rs. 17,02,08,459.00 (Excluding GST) and Rs. 20,08,45,982.00/- (including GST), which is 2.30% above the amount put to tender and current schedule of rates.

Hence, MD, KUIDFC has sought approval for the financial bid and award of work of "Providing and Laying balance 10.63 km UGD System in Sagara CMC Limits and Construction of 0.62 MLD capacity SBR Technology STP under National Green Tribunal Environment Compensation Fund on Design-Build-Operate-Transfer (DBOT) model" (Call-4) to L-1 bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) (Single entity) for an amount of Rs. 17,02,08,459/- (Excluding GST), which is 2.30% above the amount put to tender and CSR.

Decision: ***The Committee after discussion and delibrations has approved the financial bid and award of work of "Providing and Laying balance 10.63 km UGD System in Sagara CMC Limits and Construction of 0.62 MLD capacity SBR Technology STP under National Green Tribunal Environment Compensation Fund on Design-Build-Operate-Transfer (DBOT) model" (Call-4) to L-1 bid of Selvi***

Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) (Single entity) for an amount of Rs.17,02,08,459/- (Excluding GST), which is 2.30% above the amount put to tender and CSR.

Agenda 30: Approval of Financial Bid Evaluation of "UGD System in Navalgund town under SBM(U)-2.0 and NGT Environment Compensation Fund on DBOT model" (Call-3)

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs. 30.00 Cr and Rs. 4.88 Cr are allocated for Navalgund town under NGT Compensation fund and SBM (U)-2.0.

Based on the administrative approval accorded in 12th SHPC, tenders were invited vide Tender Notification No: KUIDFC/2024-25/WS/WORK_INDENT 41 dated: 25/12/2024 (Call-3). The tender was published on KUIDFC official website and in All India English edition of 'Deccan Herald' and Karnataka - Kannada edition of 'Vijaya Karnataka' on 25.12.2024.

District	Name of the ULB	Fund allocated (Rs. in cr)			Amount put to tender in Rs. (exclusive of GST)
		NGT	SBM	O&M (ULB Fund)	
Dharwad	Navalgund	30.00	4.88	2.39	27,73,04,372.00

In response to tender notification, two bidders have participated.

1. Mr. K Gopal Raju (Prime contractor) in JV with M/s. M R Pro Tech Pvt. Ltd.
2. M/s. Vraj Constructions (Single entity)

It was informed that the TSC in its 21st meeting as recommended the bid of Mr. K Gopal Raju (Prime contractor) in JV with M/s. M R Pro Tech Pvt. Ltd. for the

consideration of SLTC/SHPC as it is a "Technically Responsive" bid. M/s. Vraj Constructions (Single entity) is technically non-responsive.

It was further informed that the SLTC in its 19th meeting dated 07.02.2025 approved the Technical Bid of Mr. K Gopal Raju (Prime contractor) in JV with M/s. M R Pro Tech Pvt. Ltd. as it was "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bid was opened on 13.02.2025 and evaluation of Financial Bid was carried out. The details are as follows.

Name of Work	Providing UGD system in Navalgund town under Swachh Bharat Mission (Urban)-2.0 and NGT Environmental Compensation funds on DBOT model (5 years Operation and maintenance including 1 year DLP) **CALL-3**
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT 41
Amount put to tender Exclusive of GST	Rs. 27,73,04,372/-
Name of the Bidder	**Sri. Gopal Raju K (KONDUR GOPAL RAJU) in JV with M/s. M R Pro Tech Pvt. Ltd.**
Quoted by the Bidder Exclusive of GST	Rs. 28,83,68,816/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	3.99% above

As stated above, Mr. K Gopal Raju (Prime contractor) in JV with M/s. M R Pro Tech Pvt. Ltd. is the L-1 bidder with a quote of Rs. 28,83,68,816/-Excluding GST) and

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for Rs. 34,02,75,202.88/- (including GST), which is **3.99% above** the amount put to tender and current schedule of rate.

Hence, MD, KUIDFC has sought approval for the financial bid and award of work of "Providing UGD system in Navalgund town under Swachh Bharat Mission (U)-2.0 and NGT Environmental Compensation fund on DBOT model" (Call-3) to L-1 bidder Mr. K Gopal Raju (Prime contractor) in JV with M/s. M R Pro Tech Pvt Ltd for an amount of Rs. Rs. 28,83,68,816/- (Excluding GST), which is 3.99 % above the amount put to tender and CSR.

Decision: ***The Committee after discussion and delibrations approved the financial bid and award of work of "Providing UGD system in Navalgund town under Swachh Bharat Mission (U)-2.0 and NGT Environmental Compensation fund on DBOT model" (Call-3) to L-1 bidder Mr. K Gopal Raju (Prime contractor) in JV with M/s. M R Pro Tech Pvt. Ltd. for an amount of Rs.28,83,68,816/- (Excluding GST), which is 3.99 % above the amount put to tender and CSR.***

Agenda 31: Approval of Financial Bid Evaluation of "Upgradation of sewerage system for Mandya city under NGT Environment Compensation Fund on DBOT model" (Call-2)

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated:30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs. 30.00 Cr is allocated for Mandya City under NGT compensation fund.

Based on the administrative approval accorded in 13th SHPC, tenders were invited vide Tender Notification No: KUIDFC/UWM/37/NTFN/2024-25/11 dated: 23/12/2024 (Call-2). The tender notification was issued in KUIDFC official website and in All India English edition of "Deccan Herald", 'The Indian Express' and Karnataka state Kannada edition of 'Prajavani' and "Vijaya Karnataka" on 25.12.2024.

District	Name of the ULB	Fund allocated under NGT (Rs. in cr)	Amount put to tender (exclusive of GST)
Mandya	Mandya	30.00	22,69,97,141/-

In response to tender notification, two bidders have participated.

BIDDERS NAME
1) R. Satheesh (Sathya Constructions) 2) Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation)

The Bidder R. Satheesh (Sathya Constructions) has submitted EMD amount of Rs.1.00 lakh through KPP Portal but as the bid status was in draft stage the bid was rejected in KPP Portal. Hence the bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) is considered for further process.

It was informed that the TSC in its 21st meeting as recommended the bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) for the consideration of SLTC/SHPC as it is a "Technically Responsive" bid.

It was further informed that the SLTC in its 19th meeting dated 07.02.2025 approved the Technical Bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) as it was "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bid was opened on 14.02.2025 and evaluation of Financial Bid was carried out. The details are as follows.

Name of Work	"Up-gradation of sewerage system for Mandya city with existing sewerage system with five (05) years zero cost O&M under NGT Environmental Compensation fund in DBOT model" (Call-2)
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT44

Amount put to tender Exclusive of GST	Rs. 22,69,97,141/-
Name of the Bidder	**L1: Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation)**
Quoted by the Bidder Exclusive of GST (After negotiation)	Rs. 23,82,33,499.48/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.95% above
Negotiated amount with L1 bidder (Exclusive of GST)	Rs. 23,82,33,499.48/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.95% above

As stated above, Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) is the L-1 bidder for negotiated amount of Rs.23,82,33,499.48/- (Excluding GST), which is 4.95% above the amount put to tender and current schedule of rates.

Hence, MD, KUIDFC has sought approval for the financial bid and award of work of "Up-gradation of sewerage system for Mandya city under NGT Environmental Compensation fund in DBOT model" (Call-2) for L-1 bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) for negotiated amount of Rs.23,82,33,499.48/- (Excluding GST), which is 4.95% above the amount put to tender and CSR.

Decision: ***The Committee after discussion and delibrations approved the financial bid and award of work of "Up-gradation of sewerage system for Mandya city under NGT Environmental Compensation fund in DBOT model" (Call-2) for L-1 bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure***

Development Corporation) for negotiated amount of Rs.23,82,33,499.48/- (Excluding GST), which is 4.95% above the amount put to tender and CSR.

Agenda 32: Approval of Financial Bid Evaluation of "Construction/Upgradation of Sewerage System for Ranebennur city under NGT Environment Compensation Fund on DBOT model" (Call-2)

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs. 15.00 Cr is allocated for **Ranebennur** City under NGT compensation fund.

Based on the administrative approval accorded in 13th SHPC, tenders were invited vide Tender Notification No: KUIDFC/2024-25/WS/WORK_INDENT 41 dated: 25/12/2024 (Call-3). The tender was published on KUIDFC official website and in All India English edition of 'Deccan Herald' and Karnataka - Kannada edition of 'Vijaya Karnataka' on 25.12.2024.

District	Name of the ULB	Fund allocated (Rs. in cr)			Amount put to tender in Rs.(exclusive of GST)
		NGT	SBM	O&M (Borne by ULB)	
Haveri	Ranebennur	15.00	0.00	1.82	12,88,42,474.00

In response to tender notification, following bidders participated.

I. M/s. Sri Sai Constructions (Single entity)
II. M/s Viraj Constructions (Single entity)
III. M/s Nakshatra Infrastructure Development Corporation (Single entity)

It was informed that the TSC in its 22st meeting has recommended the bid of M/s Nakshatra Infrastructure Development Corporation (Single entity) for the consideration of SLTC/SHPC as it is a "Technically Responsive" bid, M/s. Vraj Constructions (Single entity) and M/s. Sri Sai Constructions (Single entity) are technically non-responsive.

It was further informed that on-file approval for technical bid evaluation was obtained from the Chairman-SLTC and ACS-UDD on 14.02.2025 in anticipation of ratifying the action taken in the upcoming SLTC.

Accordingly, financial bid was opened on 14.02.2025 and evaluation of Financial Bid was carried out. The details are as follows.

Name of Work	Construction/Upgradation of Sewerage System for Ranebennur city under NGT environmental compensation fund and ULB fund with 5 years Operation & maintenance in DBOT model (Call-2)
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT 42
Amount put to tender Exclusive of GST	Rs. 12,88,42,474/-
Name of the Bidders	**M/s Nakshatra Infrastructure Development Corporation (Single entity)**
Quoted by the Bidder Exclusive of GST	Rs. 13,12,90,481.02
Tender Premium for quoted amount with respect to Amount put to tender and CSR	1.99% above

As stated above, **M/s Nakshatra Infrastructure Development Corporation (Single entity)** is the L-1 bidder with a quote of Rs. 13,12,90,481.02/- (Excluding GST) and for Rs. 15,49,22,767.60/- (including GST), which is 1.99% above the amount put to tender and current schedule of rate.

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Hence, MD, KUIDFC has sought approval for the financial bid and award of work of "Construction/Upgradation of Sewerage System for Ranebennur city under NGT environmental compensation fund and ULB fund in DBOT model" (Call-2) for L-1 bid of M/s Nakshatra Infrastructure Development Corporation (Single entity) for an amount of Rs. 13,12,90,481.02/- (Excluding GST), which is 1.99 % above the amount put to tender and CSR.

Decision: ***The Committee after discussion and delibrations approved the financial bid and award of work of "Construction/Upgradation of Sewerage System for Ranebennur city under NGT environmental compensation fund and ULB fund in DBOT model" (Call-2) for L-1 bid of M/s Nakshatra Infrastructure Development Corporation (Single entity) for an amount of Rs.13,12,90,481.02/- (Excluding GST), which is 1.99 % above the amount put to tender and CSR.***

Agenda 33: Approval of Financial Bid Evaluation of "Upgradation of Sewerage System for Naragunda town under NGT Environment Compensation Fund and SBM(U)-2.0 on DBOT model" (Call-2)

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritised ULBs. Rs. 15.00 Cr is allocated for **Naragund** City under NGT compensation fund and SBM (u)-2.0 fund.

Based on the administrative approval accorded in 13th SHPC, tenders were invited vide Tender Notification No: KUIDFC/2024-25/WS/WORK_INDENT 41 dated: 25/12/2024 (Call-3). The tender was published on KUIDFC official website and in All India English edition of 'Deccan Herald' and Karnataka - Kannada edition of 'Vijaya Karnataka' on 25.12.2024.

District		Fund allocated	

	Name of the ULB	(Rs. in cr)			Amount put to tender in Rs.(exclusive of GST)
		NGT	SBM	O&M (Borne by ULB)	
Gadag	Nargund	8.00	1.77	0.00	7,36,25,431.00

In response to tender notification, following bidders participated.

1. M/s Nakshatra Infrastructure Development Corporation (Single entity)
2. M/s. M M Mundewadagi Construction Company (Single entity)

It was informed that the TSC in its 22st meeting has recommended the bid of M/s Nakshatra Infrastructure Development Corporation (Single entity) and M/s. M M Mundewadagi Construction Company (Single entity) for the consideration of SLTC/SHPC as it is a "Technically Responsive" bid.

It was further informed that on-file approval for technical bid evaluation was obtained from the Chairman-SLTC and ACS-UDD on 14.02.2025 in anticipation of ratifying the action taken in the upcoming SLTC.

Accordingly, financial bid was opened on 13.02.2025 and evaluation of Financial Bid was carried out. The details are as follows.

Name of Work	Upgradation of Sewerage system for Naragunda town with existing sewerage System under NGT Environmental Compensation fund, Swachh Bharat Mission (U) 2.0 fund and zero Operation and Maintenance cost for 5 years in DBOT model (Call-2)	
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT 43	
Amount put to tender Exclusive of GST	Rs. 7,36,25,431/-	
Name of the Bidders	**M/s Nakshatra Infrastructure Development Corporation (Single entity)**	**M/s. M M Mundewadagi**

Quoted by the Bidder Exclusive of GST	Rs. 7,59,81,444.79	Rs. 7,58,02,470.00
Tender Premium for quoted amount with respect to Amount put to tender and CSR	3.20% above	2.96% above

As stated above, M/s. M M Mundewadagi Construction Company (Single entity) is the L-1 bidder with a quote of Rs. 7,58,02,470.00/-(Excluding GST) and Rs. 8,94,46,914.60/- (including GST), which is 2.96% above the amount put to tender and current schedule of rate.

Hence, MD, KUIDFC has sought approval for the financial bid and award of work of "Upgradation of Sewerage system for Naragunda town under NGT Environmental Compensation fund and Swachh Bharat Mission (U) - 2.0 fund on DBOT model" (Call-2) for L-1 bid of M/s. M M Mundewadagi Construction Company (Single entity) for an amount of Rs. Rs. 7,58,02,470.00/- (Excluding GST), which is 2.96 % above the amount put to tender and above CSR.

Decision: ***The Committee after discussion and delibrations approved the financial bid and award of work of "Upgradation of Sewerage system for Naragunda town under NGT Environmental Compensation fund and SBM(U)-2.0 fund on DBOT model" (Call-2) for L-1 bid of M/s. M M Mundewadagi Construction Company (Single entity) for an amount of Rs.7,58,02,470.00/- (Excluding GST), which is 2.96 % above the amount put to tender and CSR.***

The meeting ended with vote of thanks.

Additional Chief Secretary
Government of Karnataka &
Chairman, SHPC, SBM(U)

ANNEXURE – 1

Technical Bid (Prequalification Bid) Evaluation Report of cluster model tender for processing and disposal of legacy waste submitted by Kolar District.

Details of tenders invited:

Tender Invitation Call No.	**Status of Participation**
1st Call dated 04.11.2023	Single bidder participated wherein after technical evaluation (pre-qualification) the bidder was found technically in-eligible.
2nd Call dated 19.02.2024	Single bidder participated wherein after technical evaluation (pre-qualification) the bidder was found technically in-eligible.
3rd Call dated 06.07.2024	Single bidder participated wherein after technical evaluation (pre-qualification) the bidder was found technically in-eligible.

Details of the Call 4 tender are below:

The details of the Call-4 tender is provided below:

Sl.NO	Description	Details
1	Short term/ Long Term tender	Term tender (30 days)
2	Type of tender	3 cover type
3	Tender Publisher	The Project Director, DUDC Tender Published dated 25/09/2024
4	Last date to submit Tender in KPP portal	04/11/2024
5	Date of Tender Published in KPP portal	25/09/2024
6	Details on publications in Newspapers regarding Tender	1. Prajavani 2. Praja Pragati 3. The Indian Express

		(Published on date 26/09/2024)
7	Technical Bid opening Date	06/11/2024
8.	Corporation level Tender Technical scrutiny committee meeting details	11/11/2024

The technical bid was opened on 06-11-2024 and 01(Single) number of bidder participated and uploaded bid documents through KPP portal and details are submitted below.

- SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT.LTD)

The District level Tender scrutiny committee meeting of Kolar District was held on 11/11/2024 wherein the technical bids for INDENT No.: DMA/2023-24/OW/WORK_INDENT3318/CALL-4, dated 25/09/2024 were evaluated and the details of the same are given below. Also, the District Level Tender Scrutiny Committee, Kolar District in letter no: DUDC/SWM/CR/50(2)/2023-24 dated 13-11-2024 stated that since the bidder has technically qualified, it is decided to go ahead with hire model of Legacy Waste Management and to drop out Inhouse model of legacy waste management.

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Reasons
1.	SRI. UTKARSH BALASAHEB PATEL (M/s VISTACORE INFRAPROJECTS PVT.LTD)	Recommended for Approval	The bidder has also furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the technical standards laid down in the said technical bid

The technical bid capacity is given below:

Assessed available tender capacity = (A*N*1.50- B) =>1118.24 LAKHS	
A	Maximum value of waste management (Bio-mining) works executed in any one year during the last five years (updated to 2024-25 price level) taking into account the completed as well as works in progress.

N	Number of years prescribed for completion of the works for which tenders are invited(9.36/12)=0.78
B	Value, at 2024-25 price level, of existing commitments and on-going works to be completed during the next (9.36/12) year.(as per contractor submitted)

Sl.No	Turnover year	Amount (in Rs. Lakhs)	Updated to 2024-25	A	Maximum value (A)	N value	Constant	B (Sheet Enclosed)	Bid Capacity (in Lakhs)
1	2019-20	48.51	78.13	78.13	4600.27 (as per available UDIN no)	0.78	1.50	194.82	5187.49
2	2020-21	3.47	5.08	5.08					
3	2021-22	418.34	556.81	556.81					
4	2022-23	3229.43	3907.61	3907.61					
5	2023-24	4182.06	4600.27	4600.27					

ANNEXURE-2

Technical Bid (Prequalification Bid) Evaluation Report of cluster Model Tender for Processing and Disposal of Legacy Waste Submitted by Kodagu District.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 02.09.2023	No bids received
2nd Call dated 03.02.2024	No bids received.
3rd Call dated 24.09.2024	Single bid received

Details of Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	BIOREMEDIATION OF LEGACY WASTE IN CMC, MADIKERI AT SURVEY NO 471/1, KARNANGERI VILLAGE, MADIKERI, TMC KUSHALNAGAR AT SURVEY NO 10/1, 11/2, 11/4, BHUVANAGIRI VILLAGE AND TMC VIRAJPET AT SURVEY NO 315/4, ARJI VILLAGE, VIRAJPET OF KODAGU DISTRICT AS PER CENTRAL POLLUTION CONTROL BOARD GUIDELINES. **(INDENT NO: DMA/2023-24/OW/WORK_INDENT5182 /CALL-3).**	1239.35	1016.27	15.00

The technical bid was opened on 07/11/2024 and single bidder participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri UTKARSH BALASAHEB PATIL(M/s VISTACORE INFRA PROJECTS PVT.LTD)

The District level Tender scrutiny committee meeting of Kodagu District was held on 20/11/2024 wherein the technical bids for INDENT No: DMA/2023-24/OW/WORK_INDENT5182/CALL-3), dated 24/09/2024 were evaluated and the details of the same are given below:

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Reasons
1	Sri UTKARSH BALASAHEB PATIL(M/s VISTACORE INFRA PROJECTS PVT.LTD)	Recommended for approval.	The bidder has furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the technical standards laid down in the said technical bid.

Further, Project Director, Kodagu District, has assessed the technical bid capacity of the bidder Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD). The requisite bid capacity (as per tender condition) has been verified and submitted as mentioned in the table below.

Assessed available tender capacity = (A*N*1.50- B)=> 1239.35 **LAKHS**									
A	Maximum value of civil engineering (Bio-mining) works executed in any one year during the last five years (updated to 2023-24 price level) taking into account the completed as well as works in progress. Turnover of the Year 2019-20 considered								
N	Number of years prescribed for completion of the works for which tenders are invited (380 days equal to 12.67 Month) (12.67/12)=1.05								
B	Value, at 2023-24 price level of existing commitments and on-going works to be completed during the next (12.67/12) year. As uploaded in KPPP by the bidder (4600.266*0.714*1.5-194.82=4732.06 **Cr**)								
Sl.No	**Turnover year**	**Amount (in Rs. Lakhs)**	**Updated to 2024-25**	**A**	**Maximum value (A)**	**N value**	**Constant**	**B (Sheet Enclosed)**	**Bid Capacity (in Lakhs)**

1	2019-20	48.51	78.125	78.125	**5050.293 (as per availabl e UDIN no)**	0.174	1.50	194.82	4732.06
2	2020-21	3.47	5.0804	5.08					
3	2021-22	418.34	556.8105	556.81					
4	2022-23	3229.43	3907.61	3907.61					
5	2023-24	4182.06	4600.266	4600.26					

ANNEXURE – 3

Technical Bid (Prequalification Bid) Evaluation Report of Cluster Model Tender for Processing and Disposal of Legacy Waste Submitted by Uttara Kannada District.

Details of tenders invited:

Tender Invitation Call No.	**Status of Participation**
1st Call dated 05.09.2024	No bids received
2nd Call dated 04.10.2024	Single bidder participated

Details of the Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Selection of Agency for Undertaking/ biomining, Bioremediation, Processing, Disposal of Legacy waste and Reclamation of land in CMC Sirsi, TMC Bhatkal, TP Yellapura of Uttara Kannada District as per Central Pollution Board Guideline and national green tribunal direction. **(INDENT NO: DMA/2023-24/OW/WORK_INDENT8841/CALL-2)**	1104.00	943.35	13.36

The technical bid was opened on 07/11/2024 and single bidder participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri UTKARSH BALASAHEB PATIL(M/s VISTACORE INFRA PROJECTS PVT.LTD)

The District level Tender scrutiny committee meeting of Uttara Kannada District was held on 15/11/2024, wherein the technical bids for INDENT No: DMA/2023-24/OW/WORK_INDENT8841/CALL-2), dated 04/10/2024 were evaluated and the details of the same are given below:

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Reasons
1	Sri UTKARSH BALASAHEB PATIL(M/s VISTACORE INFRA PROJECTS PVT.LTD)	Recommended for approval.	The bidder has furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the technical standards laid down in the said technical bid. • Contract registration certificate submitted. • Financial turnover is satisfied 5 years turn over audit report and balance sheet submitted. • Submitted work done certificate and confirmation certificate from jalna city municipal corporation Maharashtra and it is satisfied. • Quantity of legacy processed is satisfied as per bid document. • RDF certificate issued by Shree Cement, Gurugram Haryana is satisfied. • Un conditional credit lines submitted by State Bank of India is satisfied. • Manpower capabilities submitted is satisfied. • Equipment capabilities satisfied as per bid document. • Assessed available tender capability is satisfied.

Technical bid capacity is given below:

Processing and Disposal of Legacy waste at CMC Sirsi,TMC Bhatkal, TP Yellapura oF Uttara Kannada District ULBs land fill site at Uttara kannada District as per Central Pollution Control Board guidelines					
Work Indent No:	**DMA/2023-24/OW/WORK_INDENT8841/CALL-2**		**Head of Account: Swachh Bharath Mission 2.0**		**Category: General**
Estimate Cost :1104.00 Lakhs	**EMD: 15.00 Lakhs**	**Amount Put to Tender:**	**1104.00 Lakhs**		
N.I.T Publication date (E-portal)		**10/4/2024**			
Last Date and Time for Receipt of Tenders:		**04.11.2024**			
Date and Time for Opening of Prequalification Bid:		**05.11.2024**			
Date and Time for Opening of Technical Bid:		**07.11.2024**			
Date and Time for Opening of Financial Bid:		**11.11.2024**			
Name of the News Paper and Publication date		**Deccan Herald,Udayakal,Samyukta karnataka Date:-5-10-2024**			
18th State level Technical Committee (SLTC) Proceedings		**As recommended by SLTC Cluster Model of Legacy waste management The Committee also directed to open the Financial Bid of Legacy waste Tender**			
Sl. No	**Description of Criteria**				
		UTKARSH BALASAHEB PATIL (VISTACORE INFRAPROJECTS PVT LTD)			
1	Required Average annual turnover: In case of Single Bidder: Tenderer must have an average annualturnover Rs.2208.32 Lakhs achieved in at least two financial	**Year**	**Amount in Rs. Lakhs**	**Updated to 2024-25level**	

	years among preceding Five financial years (2019-20 to 2023-24), related to all types of Solid Waste management works/civil works. In case of Joint Venture tenderers. The clause in KW-6 at 5.5 joint and several liability shall be met by the JV tenders in the ratio mentioned in clause 4.8 (a) i.e., prime contractor minimum 1308.31Lakhs (50% of value of the turnover) and another JV member should have more than 654.15 Lakhs (25% of the turnover), cumulatively it should make 2616.62Lakhs (100% of value of turn over).	**2019-20**	**48.51**	78.13	**satisfied**
		2020-21	**3.47**	5.08	
		2021-22	**418.34**	556.81	
		2022-23	**3229.43**	3907.61	
		2023-24	**4182.06**	4600.27	
2	**Assessed available tender capacity = (A*N*1.50- B) = > 1308.31LAKHS**	**A = Maximum value of waste management (Bio-mining) works executed in any one year during the last five years (updated to 2024-25 price level) taking into account the completed as well as works in progress.**		**4600.27**	**Satisfied**

		N = Number of years prescribed for completion of the works for which tenders are invited(11.7/12)=0.975	0.975	
		B=Value, at 2024-25 price level, of existing commitments and on-going works to be completed during the next (11.7/12) year.(as per contractor submitted)	194.82	
		4600.27*0.975*1.5-194.82=	6533.07	

ANNEXURE – 4

Technical Bid Evaluation Report of cluster Model Tender for Processing and Disposal of Legacy Waste Submitted by Gadag District.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 12.01.2024	No bids received
2nd Call dated 11.07.2024	Single bidder has participated

Details of Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Selection of Agency for Undertaking/ biomining, Bioremediation, Processing, Disposal of Legacy waste and Reclamation of land in Gadag Betageri CMC, Naragund TMC and Gajendragad TMC of Gadag District as per Central Pollution Board Guideline and national green tribunal direction. **INDENT No: DMA/2023-24/OW/WORK_INDENT6824/CALL-2.**	890.00	758.33	13.36

The technical bid was opened on 12-08-2024 and 1 bidder participated and uploaded bid documents through KPP portal and details are submitted below.

- **Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT**

The District level Tender scrutiny committee meeting of Gadag District was held on 24/10/2024 wherein the technical bids for INDENT No: DMA/2023-24/OW/WORK_INDENT6824/CALL-2, dated 11/07/2024 were evaluated and the details of the same are given below:

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Details
1	Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT	Recommended for approval.	The bidder has furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the technical standards laid down in the said technical bid.

ANNEXURE – 5

Technical Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Bellary City Corporation (Indent no: DMA/2024-25/BD/ WORK_INDENT20423-CALL-1)

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 06.09.2024	7 bids received

Details of the Call 1 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Construction of MRF Centre Material Recovery Facility) of 91 TPD for Ballari (DMA/2024-25/BD/ WORK_INDENT20423 CALL 1)	855.00	715.49	10.73

The technical bid was opened on 22-10-2024 and 07 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- **M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU),**
- **Sri DILIP KUMAR SAKLECHA,**
- **M/s USHA KIRAN CONSTRUCTIONS (MIKKILINENI VENKAT KIRAN),**
- **M/s Sri SRINIVASA INFRA PROJECTS PRIVATE LIMITED (YARLAGADDA VENKATASHIVA RAMAKRISHNA),**
- **M/s STAR INFRATECH FORMERLY KNOWN AS STAR BUILDERS AND DEVELOPERS (K KUSUMA)**

- **M/s GVK CONSTRUCTIONS FORMERLY KNOWN AS G VISWESWARAIAH CIVIL CONTRACTORS) and**
- **M/s G MAHESH REDDY AND COMPANY (G MAHESH KUMAR)**

The Corporation level Technical Review Committee meeting was held on 21-12-2024 under the chairmanship of the Commissioner, Ballari City Corporation, Ballari. wherein the technical bids for INDENT No. DMA/2024-25/BD/ WORK_INDENT20423 CALL- 1 were evaluated and submitted to the office of the State Mission Director vide letter No. DUDC/SWM/CR/50(2)/2023-24 dated 11-11-2024.The details of the same are given below in Table.

Sl. No.	Bidder Name	Comments of District level TSC	Reasons
1.	M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU)	Recommended for approval	M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU) has fulfilled all the criteria of technical eligibility.
2.	Sri DILIP KUMAR SAKLECHA	Recommended for rejection	The documents submitted by Sri DILIP KUMAR SAKLECHA regarding the technical qualification of Tipper, Batching Plant and Liquid Asset have not been submitted satisfactorily.
3.	M/s USHA KIRAN CONSTRUCTIONS (MIKKILINENI VENKAT KIRAN)	Recommended for rejection	The documents submitted by M/s USHA KIRAN CONSTRUCTIONS (MIKKILINENI VENKAT KIRAN) regarding the technical qualification of Tipper and Self loaded concrete mixer have not been submitted satisfactorily.
4.	M/s Sri SRINIVASA INFRA PROJECTS PRIVATE LIMITED (YARLAGADDA VENKATASHIVA RAMAKRISHNA)	Recommended for rejection	The documents submitted by M/s Sri SRINIVASA INFRA PROJECTS PRIVATE LIMITED (YARLAGADDA VENKATASHIVA RAMAKRISHNA) regarding the technical qualification of Self supported mechanical profiling galvalume sheet have not been submitted satisfactorily.
5.	M/s STAR INFRATECH FORMERLY KNOWN AS STAR BUILDERS	Recommended for acceptance	M/s STAR INFRATECH FORMERLY KNOWN AS STAR BUILDERS AND DEVELOPERS (K KUSUMA) has fulfilled all the criteria of

Sl. No.	Bidder Name	Comments of District level TSC	Reasons
	AND DEVELOPERS (K KUSUMA)		technical eligibility.
6.	M/s GVK CONSTRUCTIONS FORMERLY KNOWN AS G VISWESWARAIAH CIVIL CONTRACTORS)	Recommended for rejection	M/s GVK CONSTRUCTIONS FORMERLY KNOWN AS G VISWESWARAIAH CIVIL CONTRACTORS) has not submitted the documents related to technical qualification of Excavator, Tipper, Self-loaded concrete mixer and batching plant in a satisfactory manner.
7.	M/s G MAHESH REDDY AND COMPANY (G MAHESH KUMAR)	Recommended for rejection	The documents submitted by M/s G MAHESH REDDY AND COMPANY (G MAHESH KUMAR) regarding the technical qualification of Tipper, Self-loaded concrete mixer and batching plant have not been submitted satisfactorily.

Annexure 6

Tentative Training Plan 1:

Topic: Training of Karnataka Urban Local Bodies (ULB) Officials on Swachh Survekshan.

Description: Swachh Survekshan, launched under the Swachh Bharat Mission, is an annual survey conducted to assess urban cleanliness, sanitation, and hygiene across India. It fosters healthy competition among cities to improve their sanitation standards and overall urban management. Karnataka's urban local bodies (ULBs) play a pivotal role in achieving these goals. However, for consistent success and sustainability, it is imperative to equip ULB officials with the necessary knowledge, skills, and tools to effectively participate in and excel in the Swachh Survekshan rankings.

This training aims to enhance the capacity of Karnataka ULB officials to implement and monitor Swachh Bharat initiatives effectively, ensuring better citizen satisfaction and improved urban living standards.

Requirement of Swachh Survekshan Training

Despite Karnataka's progress in sanitation, several cities still face challenges in achieving higher rankings due to gaps in awareness, implementation, and documentation. This training will address these gaps by:

- Building the capacity of ULB officials to meet Swachh Survekshan standards.
- Promoting innovative and sustainable practices in urban sanitation.
- Ensuring active participation of citizens and stakeholders.
- Enhancing inter-city competitiveness within Karnataka, fostering a collective drive towards urban excellence.

Furthermore, the training will contribute to the following:

1. Enhanced Competitiveness: Better rankings in Swachh Survekshan enhance the reputation of cities and attract investments.

2. Sustainable Urban Management: Training promotes efficient waste management, public engagement, and the adoption of innovative practices.

3. Policy Compliance: Ensures that ULBs adhere to government policies and guidelines related to urban sanitation and to avail funds under the national scheme.

4. Behavioral Change: Encourages citizen participation and fosters a culture of cleanliness and accountability and citizen participation will lead to contrlbute for less garbage dumping.

Target Group: Project Directors / Commissioners / Municipal Commissioners / Chief Officers from Urban Local Bodies of Karnataka

Total number of expected attendees: 650 (DUDC, ULB and State Officials)

Expected Outcomes:

1. Enhanced Knowledge: Officials will gain a thorough understanding of Swachh Survekshan parameters, scoring methodology, and evaluation criteria.

2. Improved Implementation: Officials will be better equipped to design and execute strategies for sanitation, waste management, and citizen engagement.

3. Data Management: Improved capacity to manage data for Swachh Survekshan documentation and submission.

4. Increased Awareness: Foster awareness of best practices and successful case studies from top-ranking cities.

5. Improved Rankings: Better preparation and execution will lead to improved Swachh Survekshan rankings for Karnataka cities.

6. Improved Swachh Certification: Assistance in achieving better Swachh certification such as GFC and ODF will result in better ranking of state and makes it easier to avail further installments of funds under the SBM 2.0.

Tentative Training Schedule: One-Day Training Program on January 2025 at Bangaluru.

- Session 1 (9:30 AM - 11:00 AM): Introduction to Swachh Survekshan and its importance

- Session 2 (11:15 AM - 12:45 PM): Overview of evaluation parameters and scoring methodology

- Lunch Break (12:45 PM - 1:30 PM)

- Session 3 (1:30 PM - 3:00 PM): Successful case studies: Learning from top-performing cities

- Session 4 (3:15 PM - 4:45 PM): Strategies for data collection, management, and submission

- Session 5 (4:45 PM - 5:30 PM): Interactive Q&A and way forward

Estimated Budget:

a. No. of Attendees: 2 officials per ULB - No of ULBs 316*2 = 632 + 28 State Officials = **660 attendees**
b. Estimated price for **food** per person along with Morning & Evening Tea and Snacks = INR 1500*660 = **INR 9,90,000**
c. Estimated **Kit** price including reading material such as SBM guidelines/ National Best Practices/ State Best Practices, Pen Notepad, File-Cover, etc. – INR 700 * 660 = **INR 4,62,000**

Total estimated amount – 9,90,000 + 4,62,000 = **INR 14,52,000**

Tentative Training plan 2:

Topic: Training of Karnataka Urban Local Bodies (ULB) Officials on Sustainable Sanitation & Used Water Management

Description: Sustainable sanitation and effective used water management are critical components of urban planning, ensuring public health, environmental sustainability, and compliance with national and global sanitation goals. Karnataka's urban local bodies (ULBs) are at the forefront of implementing initiatives to manage sanitation and wastewater effectively. However, several cities face challenges due

to inadequate capacity and technicality. This training program aims to equip ULB officials with the necessary skills, knowledge, and tools to implement sustainable sanitation systems and manage used water efficiently. It will focus on building institutional capacity for sustainable waste and water management, driving behavioral change, and promoting innovative practices for long-term urban sustainability.

Requirement for Sustainable Sanitation & Used Water Management Training: The increasing urbanization of Karnataka necessitates a robust and sustainable approach to managing sanitation and used water. This training program will address key gaps in knowledge, implementation, and innovation by:

- Enhancing the capacity of ULB officials to adopt sustainable sanitation practices.
- Promoting effective used water treatment and reuse strategies.
- Strengthening inter-departmental and stakeholder collaboration.
- Supporting compliance with national sanitation guidelines and policies, including SBM 2.0.

The training will contribute to the following areas:

1. Environmental Sustainability: Promoting eco-friendly sanitation and wastewater management practices to reduce environmental degradation.

2. Improved Resource Efficiency: Encouraging wastewater recycling and resource recovery.

3. Policy Alignment: Ensuring ULB compliance with national and state policies on sanitation and water management.

4. Citizen Engagement: Driving community participation and awareness for sustainable sanitation initiatives.

5. Capacity Building: Empowering ULB officials to implement innovative and scalable solutions for used water management.

Target Group: Project Directors / Commissioners / Municipal Commissioners / Chief Officers from Urban Local Bodies of Karnataka

Total Number of Expected Attendees: 650 (DUDC, ULB, and State Officials)

Expected Outcomes:

1. Enhanced Knowledge: Increased understanding of sustainable sanitation systems and used water management.

2. Innovative Implementation: Officials will be better prepared to implement innovative solutions for sanitation and wastewater management.

3. Resource Optimization: Improved ability to design and execute wastewater recycling and reuse projects.

4. Data Management: Strengthened capacity for documentation and reporting of sanitation and wastewater projects.

5. Improved Environmental Impact: Implementation of strategies that lead to reduced environmental pollution.

6. Policy Compliance: Better alignment with SBM 2.0 and other related policies to secure funding and achieve targets.

Tentative Training Schedule: One-Day Training Program on February 2025 at Bengaluru

Session 1 (9:30 AM - 11:00 AM): Introduction to sustainable sanitation and its importance

Session 2 (11:15 AM - 12:45 PM): Overview of wastewater treatment and reuse strategies

Lunch Break (12:45 PM - 1:30 PM)

Session 3 (1:30 PM - 3:00 PM): Successful case studies: Learning from innovative urban projects

Session 4 (3:15 PM - 4:45 PM): Strategies for documentation, monitoring, and reporting

Session 5 (4:45 PM - 5:30 PM): Interactive Q&A and way forward

Estimated Budget:

a. No. of Attendees: 2 officials per ULB - No of ULBs 316*2 = 632 + 28 State Officials = **660 attendees**
b. Estimated price for **food** per person along with Morning & Evening Tea and Snacks = INR 1500*660 = **INR 9,90,000**
c. Estimated **Kit** price including reading material such as SBM guidelines/ National Best Practices/ State Best Practices, Pen Notepad, File-Cover, etc. – INR 700 * 660 = **INR 4,62,000**

Total estimated amount – 9,90,000 + 4,62,000 = **INR 14,52,000**

Tentative Plan 3:

Topic: Training of Karnataka Urban Local Bodies (ULB) Officials on C&D Waste Management and CBG Implementation

Description: Construction and Demolition (C&D) waste management and Compressed Biogas (CBG) implementation are critical aspects of sustainable urban development. Effective C&D waste management minimizes environmental degradation caused by improper disposal, while CBG generation transforms organic waste into a renewable energy source, promoting circular economy principles. Karnataka's ULBs are integral to addressing these challenges, but a lack of capacity and technical expertise often hinders progress. This training program aims to provide ULB officials with the knowledge, tools, and best practices to implement sustainable C&D waste management systems and facilitate CBG projects.

Requirement for C&D Waste Management and CBG Implementation Training: With rapid urbanization and increasing waste generation in Karnataka, ULBs must adopt sustainable practices to manage C&D waste and utilize organic waste efficiently. This training will address key challenges and build the capacity of ULB officials by:

- Strengthening their ability to plan, implement, and monitor C&D waste management systems.

- Promoting the establishment of CBG plants to convert organic waste into renewable energy.
- Supporting compliance with national policies such as the C&D Waste Management Rules, 2016, and guidelines for biogas adoption.
- Encouraging stakeholder participation and inter-departmental collaboration.

The training will contribute to the following areas:

1. Environmental Protection: Minimizing the adverse impacts of C&D waste on landfills and natural ecosystems.

2. Energy Sustainability: Facilitating renewable energy production through CBG, reducing dependency on fossil fuels.

3. Policy Compliance: Aligning ULB practices with government mandates to secure funding and incentives.

4. Resource Recovery: Promoting recycling and reuse of C&D waste materials.

5. Public Awareness: Driving behavioral change and community participation in waste segregation and energy recovery.

Target Group: Project Directors / Commissioners / Municipal Commissioners / Chief Officers from Urban Local Bodies of Karnataka

7. **Total Number of Expected Attendees:** 650 (DUDC, ULB, and State Officials)

Expected Outcomes:

1. Enhanced Knowledge: Increased understanding of C&D waste management principles and CBG implementation strategies.

2. Innovative Solutions: Officials will learn to plan and execute sustainable C&D waste recycling and biogas production projects.

3. Policy Adherence: Strengthened capacity to meet national regulations and utilize government funding effectively.

4. Data Management: Improved ability to document and report C&D waste and CBG projects for monitoring and evaluation.

5. Environmental and Economic Benefits: Reduced waste disposal costs, enhanced resource recovery, and increased renewable energy generation.

6. Stakeholder Engagement: Fostered collaboration among public, private, and community stakeholders.

Tentative Training Schedule: One-Day Training Program on March 2025 at Bengaluru

Session 1 (9:30 AM - 11:00 AM): Introduction to C&D waste management and CBG implementation

Session 2 (11:15 AM - 12:45 PM): Overview of C&D waste recycling and reuse strategies

Lunch Break (12:45 PM - 1:30 PM)

Session 3 (1:30 PM - 3:00 PM): Case studies on successful C&D waste management and CBG projects

Session 4 (3:15 PM - 4:45 PM): Strategies for planning, monitoring, and documentation of projects

Session 5 (4:45 PM - 5:30 PM): Interactive Q&A and way forward

Estimated Budget:

a. No. of Attendees: 2 officials per ULB
   i. No of ULBs in Kalburgi Division = 66*2 officials from each ULB = 132 + 10 State Officials = **142 attendees**
   ii. No of ULBs in Belgaum Division = 108*2 officials from each ULB = 216 + 10 State Officials = **226 attendees**
   iii. No of ULBs in Mysuru Division = 69*2 officials from each ULB = 138 + 10 State Officials = **148 attendees**
   iv. No of ULBs in Bengaluru Division = 73*2 officials from each ULB = 146 + 10 State Officials = **156 attendees**

b. Estimated price for **food** per person along with Morning & Evening Tea and Snacks- **INR 1500**

i. Kalburgi Division - 1500*142 = **INR 2,13,000**

ii. Belgaum Division - 1500*226 = **INR 3,39,000**

iii. Mysuru Division - 1500*148 = **INR 2,22,000**

iv. Bengaluru Division - 1500*156 = **INR 2,34,000**

Total - 2,13,000 + 3,39,000 + 2,22,000 + 2,34,000 = INR 10,08,000

c. Estimated **Kit** price including reading material such as SBM guidelines/ National Best Practices/ State Best Practices, Pen Notepad, File-Cover, etc. – **INR 700**

i. Kalburgi Division - 700*142 = **INR 99,400**

ii. Belgaum Division - 700*226 = **INR 1,58,200**

iii. Mysuru Division - 700*148 = **INR 1,23,600**

iv. Bengaluru Division - 700*156 = **INR 1,09,200**

Total - 99,400 + 1,58,200 + 1,23,600 + 1,09,200 = INR 4,90,400

d. Estimated State level officials travel expense 3 cars at INR 10,000 each for 10 officials

i. Kalburgi Division – 10,000*3 = **INR 30,000**

ii. Belgaum Division – 10,000*3 = **INR 30,000**

iii. Mysuru Division – 5,000*3 = **INR 15,000**

Total – 30,000 + 30,000 + 15,000 = INR 75,000

Total estimated amount – (b) 10,08,000 + (c) 4,90,400 + (d) 75,000 = **INR 15,73,400**

Key Importance of Exposure Visits:

1. Capacity Building: By interacting with peers and stakeholders in other regions, officials enhance their technical knowledge and managerial skills. This strengthens their ability to plan, execute, and sustain SBM 2.0 initiatives in Karnataka.

2. Inspiring Innovation: Seeing real-world examples of cutting-edge technologies or novel community engagement strategies can inspire officials to think creatively and adapt solutions tailored to Karnataka's needs.

3. Problem-Solving Insights: Exposure visits provide opportunities to understand how other regions have addressed challenges such as waste segregation, treatment of legacy waste, and funding mechanisms, offering actionable insights for Karnataka.

4. Improved Policy Design and Implementation: Observing practical examples helps officials refine policies and implementation strategies, ensuring they are practical, community-centered, and effective.

5. Boosting Motivation and Commitment: First-hand exposure to successful projects reinforces the importance of SBM 2.0 goals, instilling a sense of purpose and urgency in achieving these objectives within Karnataka.

6. Facilitating Partnerships: Exposure visits often lead to partnerships with other states or organizations, opening avenues for resource sharing, funding opportunities, and collaborative projects.

7. Replicating Success Stories: Practical insights from exposure visits help in replicating scalable and sustainable solutions in urban and rural areas of Karnataka.

Within Karnataka Exposure Visit Plan

List of Cities with best practices in Karnataka

S. No.	ULB	District	Division	Best Practice
1	Sandur	Bellary	Kalburgi	Beautification of Public Places with waste
2	Holalkere	Chitradurga	Bengaluru	Waste to Art
3	Naragund	Gadag	Belgaum	One Biogas – Many Benefits
4	Arsikere	Hassan	Mysuru	Feeding Cows with Vegetable Waste
5	Badagi	Haveri	Belgaum	Beautification of Public Places with waste

6	Ramanagara	Ramanagara	Bengaluru	Transformation of 27 garbage black spots
7	Ramdurga	Belgavi	Belgaum	Cleanliness Drive in Historical Place
8	Hagaribommanahalli	Vijayanagara	Belgaum	Waste to Wonder Park
9	Chikkaballapura	Chikkaballapura	Mysuru	Legacy Waste Remediation
10	Belgavi	Belgavi	Belgaum	Incense sticks (Agarbatti) making from flower waste
11	HDMC	Dharwad	Belgaum	Citizen engagement in eradication of Garbage Vulnerable Points and City Beautification

Reason for Selecting the above mentioned ULBs:

The Above-mentioned cities are selected based on inputs provided by the ULBs and their respective district offices. These activities will help other officers to learn and assist in implementing such activities at other ULB as these are easy to adapt and comes with a more practical approach. The rational for selecting the cities for exposure visit is based on providing motivation and boost to the Local Urban Bodies and to provide a more comfortable environment as it will be easy for officers to be more open in asking questions and to understand it better as they might have similar difficulties.

Estimated Budget:

a. Estimated State level officials **travel expense** of 3 cars at INR 5,000- 10,000 each for 8-10 officials for all four divisions respectively-

iv. Kalburgi Division – 10,000(Car rent) *3(No. of Cars) *1(ULB) *4(Batch) = **INR 1,20,000**

v. Belgaum Division – 10,000(Car rent) *3(No. of Cars) *6(ULB) *4(Batch)

= **INR 7,20,000**

vi. Mysuru Division – 5,000(Car rent) *3(No. of Cars) *2(ULB) *4(Batch)
= **INR 2,40,000**

vii. Bengaluru Division – 5,000 (Car rent) *3(No. of Cars) *2(ULB) *4(Batch)
= **INR 2,40,000**

Total – 1,20,000 + 7,20,000 + 2,40,000 + 2,40,000 **= INR 13,20,000**

b. Estimated price for **Meals** per officer-

2000 (Meal Allowance per day) * 11 (ULBs) * 38 (Officials) **= INR 8,36,000**

Total Estimated budget: 13,20,000 + 8,36,000 = INR 21,56,000

Tentative List of Attendees- Batch wise:

S. No.	Name of the Official	Designation	Batch No.	Additional staff if, any
1	Smt. Deepa Cholan I.A.S.	Principal Secretary UDD	1	+2 (1 PS/PA & 1 support staff)
2	Dr. Selvamani R, I.A.S.	State Mission Director	1	+2 (1 PS/PA & 1 support staff)
3	Sri. Venkataravana Reddy	Joint Director	1	+1 (support staff)
4	Sri. Basavaraj	Executive Engineer (SWM)	2	+1 (support staff)
5	Smt. Vidya M Kale	Assistant Director	3	+1 (support staff)
6	Sri. Nandish TM	Task Manager – KUIDFC	1	+1 (support staff)

7	Smt. Bhanumathi	Assistant Executive Engineer	4	+1 (support staff)
8	Smt. Ramya	Executive Engineer–KUIDFC	1	+1 (support staff)
9	Sri. Ananth Kumar	Executive Engineer–KUIDFC	2	+1 (support staff)
10	Smt. Asha	Executive Engineer–KUIDFC	3	+1 (support staff)
11	Sri. Karthik	Assistant Executive Engineer- KUIDFC	4	+1 (support staff)
12	Smt Navyashree	Environment Engineer	3	-
13	Sri Kiran Chandra Muthu	Environment Engineer	4	-
14	Smt Sushma	Environment Engineer	3	-
15	Smt Netra	Environment Engineer	4	-
16	Smt Archana	Environment Engineer	2	-
17	Smt Komala	Junior Engineer (Civil)	4	-
18	Smt Shobha	Manager	3	-
19	Sri Sudarshan	Manager	2	-
20	Nagendra I K	Procurement Expert	3	-

21	Sri Madhusudhan	IEC Expert	1	-
22	Smt Vijayalakshmi	Training Coordinator	2	-
23	Sri Prashnath	DEO	3	-
24	Sri Vikas R	DEO	2	-
25	Sri Shivanand	DEO	4	-
26	Kum Bhoomika	DEO	3	-
27	Sri Gautam Talukdar	Team Leader	1	-
28	Smt Shruti Gupta	SWM Expert	2	-
29	Sri Kovidh Dhyani	Capacity Building Specialist	4	-
30	Sri Harsha Vardhan	M&E Specialist	3	-
31	Smt Geetha	MIS Expert	2	-
32	Smt Twinkle Khanna	MIS Expert	4	-
33	Sri Rohit Panday	MIS Expert	3	-
34	Sri. Vignesh Bhat	PWM Specialist	4	-
35	Sri. Gowthaam S K	Team Leader	1	-
36	Smt. Shamala. S	UWM Expert	2	-
37	Kum. Anusha Nag. S	Policy & Urban Reforms Specialist	4	
38	Kum. Yuvasri. A	IEC & CE Expert	2	

S. No.	No. of Batch	No. of Participants
1	Batch - 1	8
2	Batch - 2	10
3	Batch - 3	10
4	Batch - 4	10

B. **Within Country Exposure Visit Plan:**

List of Best Performing Cities in SWM and LWM as per Swachh Survekshan 2023 result & Swachhata Certification (ODF & GFC):

Sr No	State Name	District	ULB	Population	GFC / ODF 2023 Status
1	CHHATTISGARH	Durg	Patan (NP)	10,133	5 Star/ODF++
2	MADHYA PARDESH	Sehore	Budni	16,808	3 Star/Water +
3	MAHARASHTRA	Pune	Sasvad	31,821	3 Star/Water +
4	MAHARASHTRA	Pune	Lonavala	54,119	3 Star/Water +
5	MAHARASHTRA	Satara	Karhad	53,879	3 Star/Water +
6	CHHATTISGARH	Durg	Kumhari	35,044	3 Star/ODF++

7	DELHI	New Delhi	NDMC	2,57,803	5 Star/Water +
8	MAHARASHTRA	Thane	Navi Mumbai	11,20,547	7 Star/Water +
9	ANDHRA PRADESH	Visakhapatnam	Visakhapatnam	17,28,128	5 Star/Water +
10	GUJARAT	Surat	Surat	44,67,797	7 Star/Water +

Reason for Selecting the above mentioned ULBs:

The cities selected for the exposure visit of Karnataka state officials have been identified based on their outstanding achievements in urban development and Swachh Bharat Mission (SBM) implementation. Patan and Kumhari in Chhattisgarh have demonstrated innovative approaches to solid waste management and community participation in cleanliness drives and Patan is the smallest city in India with 5-star GFC rating. Budni in Madhya Pradesh has shown significant success in integrating sustainable practices into urban infrastructure and it is the smallest town with Water+ certification. Sasvad and Karhad in Maharashtra have implemented effective strategies for waste segregation and decentralized waste treatment systems, while Lonavala and Navi Mumbai stand out for their advancements in urban sanitation and public space beautification. NDMC in Delhi is a pioneer in smart city solutions and sustainable urban management, aligning with SBM goals. Visakhapatnam in Andhra Pradesh is recognized for its comprehensive waste-to-energy initiatives and public awareness campaigns. Surat in Gujarat, known for its model of efficient urban governance, has achieved exceptional results in sanitation, cleanliness, and flood management along with being at #1 in the country as per Swachh Survekshan 2023. Learning from these cities will equip Karnataka officials

with actionable insights for enhancing SBM implementation and urban development in the state.

Estimated Budget:

a. Airfare for per official

25,000(round trip flight price) *38(no. of officials) *3(no. of ULBs) = **INR 28,50,000**

b. Estimated State level officials **travel expense** of 3 cars at INR 5,000 each for 8-10 officials for all four batch-

5,000(Car rent) *3(No. of Cars) *3(ULB) *4(Batch) *3(Days) = **INR 5,40,000**

c. Estimated price for **Meals** per officer-

2000 (Meal Allowance per day) *3 (ULBs) *38 (Officials) *3 (Days) **= INR 6,84,000**

d. Average **Stay** at 3-star hotel

5000(per day hotel rent) *3 (ULBs) *38 (Officials) *3 (Days) **= INR 17,10,000**

Total Estimated budget: 28,50,000 + 5,40,000 + 6,84,000 + 17,10,000 = INR 57,84,000

Annexure 7

Summary of Fund Availability for State Level Activities under IEC (Year Wise)

The total approved fund for IEC for the three-year period for the State of Karnataka from 2023 to 2026 is **₹367.49 crore**, out of which **₹31.94 crore** is for conducting activities at the State Level. The details of the activities as per the approved components at State Level is provided as under:

Sl. No	Components	Total Amount for 3 Years in Crores	Total Amount for 1 Year in Crores
1	Mass Media	11.94	3.98
2	Social Media	10.00	3.33
3	Mid Media	10.00	3.33
	Total	**31.94**	**10.64**

A micro plan has been developed for the period December 2024 to March 2025 for making expenditure for the approved amount of **10.64 Crores** at the State Level which includes conducting State Level activities mentioned in the below chapters.

1. Activities under Mass Media

Activities	Implemented by	Fund Allocation	Way Forward
Development of Videos/Jingles This shall include development of videos and Jingles in the area of source segregation, composting, liquid waste management, sanitation, compliances, etc., either through engagement of celebrities or through general film making.	State	11.94 Cr	IEC Agencies shall be empanelled/ engaged for the following: Development of IEC Collaterals, Dissemination of IEC Collaterals,
Dissemination of Jingle and Digital Messages This includes dissemination of important messages on Solid Waste			

Activities	Implemented by	Fund Allocation	Way Forward
Management, Sanitation, Used Water Management by head departments, brand ambassadors, political leaders, sportsperson, senior citizens etc., through Jingles/ digital messages.			Printing of IEC Collaterals Draft RFP is prepared.
Radio and TV Bytes Making short bytes of 2-3 minutes on SWM, Sanitation, UWM, etc., and dissemination of messages through radio and television.			
Printing IEC Materials/Pamphlets Printing of various IEC materials with messages on various components of SBM.			

Activities under Social Media:

Activities	Implemented by	Fund Allocation	Way Forward
Publicity on reputed digital channels on the various activities & achievement done by the state and ULBs under SBM U	State	10.00 Cr	IEC Agencies shall be empanelled/ engaged for handling the following activities: Publicity on reputed digital channels
Digital competition- Songs/ Reels/ Videos/ Selfie on SBM U, Sanitation, Solid Waste Management, Used Water Management, etc.,			

Activities	Implemented by	Fund Allocation	Way Forward
Development and Dissemination of Bulk SMS/WhatsApp/Local Apps on awareness creation on SBM U, Sanitation, Solid Waste Management, Used Water Management, etc.,			Digital Competitions Development and Dissemination of Bulk SMS/ Social media platforms, etc., Social media campaigns, etc., Model Draft RFP is prepared.
Social Media Campaigns on awareness creation on SBM U, Sanitation, Solid Waste Management, Used Water Management, etc.,			

Activities under Mid Media:

Activities	Implemented by	Fund Allocation	Way Forward
State Level Felicitation Ceremony	State	10.00 cr	State level felicitation shall be done at State level for Best performing ULBs, Officials, Sanitary Workers, etc.,
Conduct Advocacy/ Sensitization workshop, MoU, Swachh Connect, etc.,			State level workshop on IEC shall be conducted focusing on IPC, Private sector engagement, etc., Micro Level Plan has to be prepared for 3 Years.

Micro Plan for Mass Media for State Level Activities

Total Allocation for 3 Years (in crores)	**11.94**
Allocation for 1 year (in crores)	**3.98**

Proposed Plan and Cost Estimates:

Sl. No	Activity	Costing in Lakh	Approach	Cost Reference
1.	**Design and Development**			
1a	Design & Development of Videos	135.80	Empanelling individual Video & Jingle production agencies through Tendering/ DIPR/ MCA	Karnataka State Marketing, Communication & Advertising Limited
1b	Design & Development of Jingles	19.00		DIPR Rates
2. Dissemination through Radio				
2	Dissemination through Reputed Radio Channels for 90 Days	143.00	Empaneling Radio Channels through tendering/ Collaboration with DIPR	Lumpsum
3.	**Printing**			
3	Lumpsum amount for Printing of IEC Collaterals(Calendar, Coffee Table Books, Booklet on Best Practices, etc.,) (20 % of the approved	79.60	Through tendering process/ In house pre-approved agencies/ MCA	RDPR
	Total	**377.40**		

Design and Development

A. Design & development of Videos & Jingles

Context:

Videos and Jingles are powerful tools in IEC campaigns, blending simplicity and engagement to convey complex messages effectively. Jingles use catchy tunes and repetition to enhance recall, reaching diverse audiences.

Impact Estimated: Major Population of Urban Areas through dissemination in TVs, Social Media, Public Places through digital interventions, through dissemination in Radios and Vehicles for Door-to-Door Waste Collection and other government vehicles. The detail calculations are annexed as Annexure – 1 & 2.

Approach of Engagement:

The approaches for developing videos under SBM 2.0 are as follows:

Design and Development of Videos & Jingles	**Empanelling Professional Video Production Agencies** **(or)** **Collaborating with the Department of Information and Public Relations (DIPR)** **(or)** **Through Karnataka State MCA**

Dissemination:

Dissemination through Reputed Radio Channels for 90 Days

Dissemination through reputed radio channels is important because radio is a widely consumed medium that ensures extensive reach across urban and semi-urban populations. It provides a cost-effective platform for delivering consistent messaging in local languages, enhancing understanding and cultural relevance. Radio campaigns can be strategically scheduled for peak listening times to maximize audience engagement.

Impact Estimated: Major Population of Urban Areas through dissemination in Radios

Approach of Engagement

Dissemination through Reputed Radio Channels for 90 Days	**Empanelment of Radio Channels** **(or)** **Collaborating with the Department of Information and Public Relations (DIPR)**

Printing of IEC Collaterals

Printing and Preparation of Calendar, Coffee Table Book, Booklet on Best Practices:

Calendars and coffee table books are impactful tools for IEC campaigns, combining structure and artistry to enhance awareness and engagement. Calendars provide a visual timeline of key dates and activities, ensuring timely promotion and consistent messaging. Coffee table books showcase achievements and milestones with compelling visuals and narratives, creating lasting impressions on stakeholders and the public.

Impact Estimated: Major Population of Urban Areas with a target of 5000.

Approach of Engagement:

Printing and Preparation of Calendar	**Engagement through Request for Proposal (RFP) and Tendering Process** **(or)** **Through in-house Pre-approved Agencies** **(or)** **Through Karnataka State MCA**

Calendar of Activities

Activities	December 2024	January 2025	February 2025	March 2025
Development of Videos		8	2	1 (Documentary)

Development of Jingles		**15**	**15**	**15**
Dissemination through Reputed Radio Channels for 90 Days		**2160 Spots per Month**	**2160 Spots per Month**	**2160 Spots per Month**
Printing and Preparation of Calendar		**5000**		
Printing and Preparation of Coffee Table Book			**1000**	
Printing of Booklet on Best Practices			**1500**	

Micro Plan for Social Media for State Level Activities

Total Allocation for 3 Years (in crores)	**10**
Allocation for 1 Year (in crores)	**3.33**

Proposed Plan and Cost Estimates

Sl. No	Activity	Costing in Lakhs	Approach	Cost Reference
1	Engagement of Creative & Social Media Agency for Design and Development	47.50	Engagement of agency through Tendering / Collaboration with DIPR for engagement of an Agency.	DMA Rates for Management/Functional Profile

2	Celebrity Engagement	60.00	Creative & Social Media Agency engaged will be responsible for carrying out these activities.	Lumpsum
3	Social Media Campaign for Marathon planned under Mid Media	20.00		Lumpsum
4	Social Media Campaign for Roadshow planned under Mid Media	20.00		Lumpsum
5	Social Media Campaign for State Tableu planned under Mid Media	20.00		Lumpsum
3	Influencer Partnerships-Social Media Campaign + Digital Competitions	80.00		Lumpsum
4	Development and Dissemination through Bulk SMS	40.00	Through engagement of National Informatics Centre Services Inc (NICSI)	0.20 INR Per SMS Outreach for 2 crore population/ 90 days
	Total	**287.50**		

Assumptions

Engagement of Creative & Social Media Agency:

Creative and social media agencies are essential for effective information dissemination under IEC campaigns. Creative agencies specialize in producing engaging content such as videos, graphics, and jingles, which are key for capturing attention and conveying messages in an impactful way. Social media agencies, on the other hand, ensure these

messages reach a broad audience through targeted campaigns on platforms like Facebook, Instagram, and Twitter. They enhance outreach by using tools like paid promotions, influencer partnerships, and analytics to optimize engagement, ensuring that the right message reaches the right audience in a timely and compelling manner.

At present, there are limited resources with respect to designing and development of high-quality IEC content in the Department. With the action plan approved and the quantum of work to be implemented under several components of IEC action plan, there is a critical need for engagement of resources w.r.t content development, capturing stories in terms of documentation and photograph, dissemination of information to ULBs on State Initiatives and also percolation of messages from Centre to the ULB Level.

The Creative & Social media agency will handle and support the IEC activities such as Design, Development, dissemination of IEC collaterals and other activities as part of the IEC action plan.

Impact Estimated: Increased operational efficiency of State Team in conducting and implementing IEC activities.

Approach of Engagement:

Engagement of Creative & Social Media Agency	**Engagement through Request for Proposal (RFP) and Tendering Process** **(or)** **Collaborating with the Department of Information and Public Relations (DIPR)**

Celebrity Engagement

Celebrity engagement plays a crucial role in the Swachh Bharat Mission (SBM) 2.0 by leveraging their influence to drive awareness and inspire action. Celebrities resonate with diverse audiences, making campaign messages relatable and impactful. Their involvement enhances the visibility of SBM 2.0 initiatives, fostering a sense of aspiration and urgency around cleanliness and hygiene. By endorsing key behaviours, they encourage widespread public adoption and participation, turning essential practices into widely embraced trends. This strategic engagement significantly amplifies the mission's reach and effectiveness, fostering stronger community participation and sustained impact.

Impact Estimated: Major Population of Urban Areas

Financials:

Engaging famous celebrities under SBM 2.0 with fund of ₹60 Lakhs aims to maximize outreach and inspire public participation. The cost is a lumpsum cost as the price vary from celebrity to celebrity. **The tentative costing is taken as 15 Lakhs/ Celebrity for endorsement purpose.**

Social Media Campaign for Marathon planned under Mid Media

Social media campaigns for marathons boost participation, build excitement, and enhance event visibility. They engage audiences with dynamic content like countdowns, testimonials, and updates while fostering community spirit. These campaigns also amplify sponsor visibility and ensure the marathon's success and lasting impact.

Impact Estimated: Major Population of Urban Areas especially youth.

Financials:

Considered a Lumpsum cost of **20 Lakhs** w.r.t Social Media Campaigns, SEO Enhancement, Enhancement of Posts through platform fee for Instagram, Facebook, and YouTube.

Approach of Engagement:

1	**Execution by Creative & Social Media Agency**	The campaign will be executed by the Creative & Social Media Agency hired under Mass Media. They will develop content, manage media placements, and handle digital outreach.

Social Media Campaign for Roadshow planned under Mid Media

Social media campaigns for roadshows amplify their reach, attract large audiences, and generate excitement. They provide real-time updates, share engaging visuals, and highlight key moments, creating buzz. These campaigns also help showcase sponsors, drive participation, and ensure the roadshow's message resonates widely.

Impact Estimated: Major Population of Urban Areas especially youth.

Financials:

Considered a Lumpsum cost of **20 Lakhs** w.r.t Social Media Campaigns, SEO Enhancement, Enhancement of Posts through platform fee for Instagram, Facebook, and YouTube.

Approach of Engagement:

1	**Execution by Creative & Social Media Agency**	The campaign will be executed by the Creative & Social Media Agency hired under Mass Media. They will develop content, manage media placements, and handle digital outreach.

Social Media Campaign for Tableau planned under Mid Media

Social media campaigns for state-wide tableaux under SBM aim to amplify awareness of cleanliness and sanitation themes showcased through the tableaux. By leveraging creative content, live updates, and interactive posts, these campaigns engage citizens, promote the mission's objectives, and inspire action.

Impact Estimated: Major Population of Urban Areas especially youth

Financials:

Considered a Lumpsum cost of **20 Lakhs** w.r.t Social Media Campaigns, SEO Enhancement, Enhancement of Posts through platform fee for Instagram, Facebook, and YouTube.

Approach of Engagement:

1	**Execution by Creative & Social Media Agency**	The campaign will be executed by the Creative & Social Media Agency hired under Mass Media. They will develop content, manage media placements, and handle digital outreach.

Influencer Partnerships- Social Media Campaigns+ Digital Competitions

Influencer partnerships, social media campaigns, and digital competitions are essential for promoting initiatives as they harness the power of digital platforms to maximize engagement and reach. Influencers connect with specific audiences through their established trust and credibility, delivering targeted messages effectively. Social media campaigns further amplify these messages, ensuring broad visibility and encouraging

interaction. Digital competitions create excitement and engagement, motivating participants to actively share content and spread awareness.

Impact Estimated: Major Population of Urban Areas especially youth.

Approach of Engagement:

1	**Execution by Creative & Social Media Agency**	The campaign execution and influencer engagement will be managed by the Creative & Social Media Agency appointed under Mass Media.

Development & Dissemination through Bulk SMS

Development and dissemination through bulk SMS are essential for effective communication and outreach. This method ensures real-time delivery of concise and impactful messages on the topics of Swachhata to a wide audience, regardless of age or technological accessibility.

Impact Estimated: Major Population of Urban Areas with target 2 crore.

Approach of Engagement:

1	**Through Engagement of NICSI**	The process of engaging with NICSI for bulk SMS dissemination begins with submitting a detailed proposal outlining the target audience, message content, and campaign objectives. After approval, NICSI provides cost estimation, followed by the agreement, message scheduling, and monitoring.

Calendar of Activities

Activities	December 2024	January 2025	February 2025	March 2025
Engagement of Creative & Social Media Agency	**1**			
Celebrity Engagement		**2**	**1**	**1**
Social Media Campaign for Marathon planned under Mid Media		**Minimum 3 posts per week before the event and 5 testimonial videos after the event**		
Social Media Campaign for Roadshow planned under Mid Media				**Minimum 3 posts per week before the event and 5 testimonial videos after the event**
Social Media Campaign for State Tableau planned under Mid Media		**Minimum 3 posts every week before the event and 5 testimonial videos after the event**	**Minimum 3 posts every week before the event and 5 testimonial videos after the event**	**Minimum 3 posts every week before the event and 5 testimonial videos after the event**
Influencer Partnerships- Social Media Campaigns+ Digital Competitions		**1 Digital Campaign involving 5 Influencers**	**1 Digital Campaign involving 5 Influencers**	**1 Digital Campaign involving 5 Influencers**

Development & Dissemination through Bulk SMS		**30 Lakhs Outreach**	**30 Lakhs Outreach**	**30 Lakhs Outreach**

Micro Plan for Mid Media for State Level Activities

Total Allocation for 3 Years (in crores)	**10**
Allocation for 1 Year (in crores)	**3.33**

Proposed Plan and Cost Estimates

Sl. No	Activity	Numbers	Unit Cost in Lakhs	Total Cost In Lakhs	Approach
1	Recognition Awards for Best Performing ULBs/ Initiatives	4	12.00	48.00	Will be organized by the Creative & Social Media Agency with support from SBM U/ Organized through an event management agency from MCA.
2	Event 1. Conducting a Marathon of 350 Participants with the theme of clean and green Karnataka	4	15.00	60.00	
3	Event 2. Conducting a Roadshow on the Theme of Swachh Karnataka at the State	4	10.00	40.00	
4	Dissemination of Swachhta Message Tableau across the State	1	150.00	150.00	Shall be organized through MCA.
6	Workshop on IEC Action Plan and Dissemination Strategy	4	6.00	24.00	Will be Conducted by State team with support from SIUD
	Total			**322.00**	

Note: All planned events will be coordinated by the Creative & Social Media Agency engaged under Mass Media.

Recognition Awards for Best Performing ULBs/ Initiatives:

Context:

Recognition awards for the best-performing Urban Local Bodies (ULBs) under the Swachh Bharat Mission (SBM) serve as a crucial incentive to promote excellence in sanitation and solid waste management practices. These awards acknowledge and celebrate the dedication and innovation demonstrated by ULBs, motivating them to sustain and enhance their efforts toward cleanliness and hygiene.

By showcasing successful models and best practices, these recognitions also encourage healthy competition among ULBs and foster a culture of continuous improvement. Additionally, they generate public awareness and community participation, reinforcing the importance of achieving the mission's goals and ensuring that SBM remains a priority for local governance.

Impact: It is proposed to identify 5 best city corporations and 10 ULBs in each category of CMC/TMC/TP which are best in terms of implementation. Apart from that 15 Awards shall be on various areas including GFC cities/Implementation of reforms/Data Management etc.,

Financials and Approach:

Estimate Cost	**48 Lakhs**
Approach	Though engagement of an Event Management Agency through MCA

Event 1. Conducting a Marathon of 350 Participants with the theme of clean and green Karnataka
Context:

Organizing a marathon is an effective way to create widespread awareness about a cause, as it brings together diverse groups of people in a highly visible and engaging manner. Marathons symbolize determination, endurance, and collective action, aligning well with community-oriented goals like health, sanitation, or environmental protection. They attract media attention, promote public participation, and encourage conversations around the cause they support. Additionally, the involvement of local stakeholders, volunteers, and sponsors fosters a sense of unity and community pride. The event's broad outreach and the enthusiasm it generates help amplify the message, making a marathon a powerful tool for awareness and advocacy.

Participants:1500 Participants including representatives of ULBs and citizens after enrollment.

Financials and Approach:

Estimate Cost	**60.00 lakhs**
Approach	Though engagement of an Event Management Agency through MCA

Event 2. Conducting a Roadshow on the Theme of Swachh Karnataka at the State

Context:

A roadshow is an effective tool for creating awareness under Information, Education, and Communication (IEC) activities because it engages communities directly in their own settings. By taking key messages to different locations, roadshows offer a dynamic and interactive way to educate people, especially in areas where conventional outreach may not be as effective. Through live demonstrations, visual displays, performances, and interactive discussions, roadshows simplify complex information and make it relatable. This method fosters face-to-face engagement, helping to dispel myths, promote behavior change, and reinforce key messages. Additionally, roadshows can generate excitement, increase visibility, and ensure widespread dissemination of information, making them an excellent choice for IEC campaigns related to public initiatives like health, sanitation, or environmental awareness.

Financials and Approach:

Estimate Cost	**40.00 Lakhs**
Approach	Though engagement of an Event Management Agency through MCA

Dissemination of Swachhta Message Tableau across the State

Context:

A tableau is a powerful way to create awareness under Information, Education, and Communication (IEC) activities as it uses visually striking and culturally relevant displays to capture public attention. By showcasing messages through creatively designed floats and scenes that travel across the state, tableaus can effectively convey

important information on key initiatives such as sanitation, health, and environmental sustainability. Their eye-catching and artistic nature makes complex messages more accessible and memorable for diverse audiences, including those with low literacy levels. Tableaus can foster community pride, generate curiosity, and stimulate dialogue, making them an engaging medium for promoting behavior change and spreading awareness widely. This makes tableaus a valuable and impactful tool in IEC campaigns.

Financials and Approach:

Estimate Cost	**150 Lakhs**
Approach	**Through MCA**

Workshop on IEC Action Plan and Dissemination Strategy

Context:

A workshop on updating Urban Local Bodies (ULBs) about the approved action plan under IEC is essential for ensuring effective implementation of awareness initiatives. Such workshops provide a platform to clarify objectives, strategies, and timelines, ensuring all stakeholders have a uniform understanding of the plan. They help in identifying potential challenges, sharing best practices, and fostering collaboration among different ULBs. Additionally, these workshops offer training on innovative IEC methods and tools, equipping ULB officials with the necessary skills to execute campaigns effectively. Regular updates and discussions through workshops ensure accountability, improve coordination, and maximize the impact of IEC activities, ultimately leading to more informed and engaged communities.

Financials and Approach:

Estimate Cost	**24.00 Lakhs**
Approach	**In house**

Calendar of Activities

Activities	December 2024	January 2025	February 2025	March 2025
Recognition Awards for Best Performing ULBs/ Initiatives			1	

Event 1. Conducting a Marathon of 350 Participants with the theme of clean and green Karnataka			2	2
Event 2. Conducting a Roadshow on the Theme of Swachh Karnataka at the State			2	2
Dissemination of Swachhta Message Tableau across the State		1	1	1
Workshop on IEC Action Plan and Dissemination Strategy			2	2

Development of Videos					
Sl.no	**Duration**	**Nos (per month)**	**Tentative Costing (Rs)**	**Cost Reference**	**Theme**
1	30 – 60 seconds	3	33,60,000	Karnataka State Marketing Communication & Advertising Limited	Sanitation UWM and SWM
2	3 minutes	3	45,00,000		Sanitation UWM and SWM
3	5 – 10 minutes (Documentary)	2	36,80,000		Sanitation UWM and SWM
4	20 minutes (Documentary)	1	20,18,000		Sanitation UWM and SWM
Total Costing (Rs)			**1,35,58,000**		

Development of Jingles					
Sl. No	**Themes**	**Duration**	**No of Jingles**	**Unit rates**	**Total Cost**
1	Solid Waste Management	Upto 60 Seconds	8	30,000	240000
2	Used Water Management	Upto 60 Seconds	8	30,000	240000
3	Sanitation	Upto 60 Seconds	8	30,000	240000
4	Swachh Survekshan	Upto 60 Seconds	10	30,000	300000
5	State Initiatives & Messages from Ministers	Upto 60 Seconds	10	30,000	300000
6	As per requirement	Upto 60 Seconds	10	30,000	300000
Sub Total					**1620000**
GST@18%					**291600**
Total					**1911600**

RADIO CHANNELS COSTING AS PER DIPR RATE FOR 30 Secs											
SL NO	**Channels**	**Station**	**Time band**	**Price /10 Sec**	**1 Spot Duration in secs**	**Rate For 1 spot**	**Spots per Day**	**Rate For 1 Day**	**No of Days**	**Total Spots**	**Cost in Rs**
1	BIG FM 92.7	Bangalore	7AM to 11AM	1,159	30	3,477	4	13,908	90	360	12,51,720
2	BIG FM 92.7	Bangalore	06PM to 11PM	1,034	30	3,102	4	12,408	90	360	11,16,720

Development of Jingles											
Sl. No	Themes		Duration		No of Jingles		Unit rates		Total Cost		
3	Fever FM	Bangalore	7AM to 11AM	570	30	1,710	4	6,840	90	360	6,15,600
4	Fever FM	Bangalore	06PM to 11PM	412	30	1,236	5	6,180	90	450	5,56,200
5	RADIO CITY 91.1	Bangalore	7AM to 11AM	822	30	2,466	4	9,864	90	360	8,87,760
6	RADIO CITY 91.1	Bangalore	06PM to 11PM	677	30	2,031	5	10,155	90	450	9,13,950
7	RADIO MIRCHI 98.3	Bangalore	7AM to 11AM	838	30	2,514	4	10,056	90	360	9,05,040
8	RADIO MIRCHI 98.3	Bangalore	06PM to 11PM	674	30	2,022	5	10,110	90	450	9,09,900
9	Red Fm	Bangalore	7AM to 11AM	698	30	2,094	4	8,376	90	360	7,53,840
10	Red Fm	Bangalore	06PM to 11PM	541	30	1,623	5	8,115	90	450	7,30,350
11	FM Rainbow	Bangalore	7AM to 11AM	770	30	2,310	4	9,240	90	360	8,31,600
12	Radio One	Bangalore	7AM to 11AM	583	30	1,749	4	6,996	90	360	6,29,640
13	Mirchi 95	Bangalore	7AM to 11AM	429	30	1,287	4	5,148	90	360	4,63,320
14	Mirchi 95	Bangalore	06PM to 11PM	429	30	1,287	4	5,148	90	360	4,63,320
15	Vividha Bharathi	Bangalore	7AM to 11AM	500	30	1,500	4	6,000	90	360	5,40,000

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Development of Jingles											
Sl. No	Themes		Duration	No of Jingles		Unit rates				Total Cost	
16	Vivida Bharathi	Dharawad	7AM to 11AM	280	30	840	4	3,360	90	360	3,02,400
17	Vivida Bharathi	Kalaburagi	7AM to 11AM	280	30	840	4	3,360	90	360	3,02,400
AMOUNT											**1,21,73,760**
GST @ 18%											**21,91,277**
TOTAL AMOUNT											**1,43,65,037**

Engagement of Creative & Social Media Agency					
S. No	**Position**	**Years of Experience**	**Monthly Remuneration in Rs as per KEONICS**	**Months of Engagement**	**Total Remuneration in Rs. without GST**
1	Media planner/ Manager	Minimum 5 Years	82500	12	990000
2	Content Writer	Minimum 3 years	66000	12	792000
3	Video & Photo editor	Minimum 5 Years	66000	12	792000
4	Graphic Designer	Minimum 3 years	66000	12	792000
5	Photographer/ Videographer	Minimum 3 years	50000	12	600000
6	Social Media Expert	Minimum 3 years	66000	12	792000
	Total				**4758000**

Sl. No	Item	Cost (Rs)

1	Tier-1 Influencers (15 influencers)	60,00,000
2	Campaign Management & Coordination	20,00,000
	Total	**80,00,000**

S. No	Item	Unit Cost per SMS	Target Audience	Duration (in days)	Cost (Rs)
1	SMS	0.20	20000000	90	40,00,000

ANNEXURE – 08

Terms of Reference for engagement of Self-Help Groups members as Community Mobilizers for carrying out IEC Activities under Swachh Bharat Mission- (U) 2.0.

1. Introduction

The Self-Help Groups play a very crucial role in promoting the objectives of Swachh Bharat Mission. They work in direct contact with the people. Keeping the city clean is everyone's duty and to ensure that people are made aware of this civic duty, the SHGs play a very crucial role. Karnataka already has an extensive network of Self-Help Groups working hand in hand with ULBs in achieving objectives of various National and State Level Schemes. Directorate of Municipal Administration (DMA) intends to leverage this vast network of SHG members to be inducted as Community Mobilizers in the ULBs.

Why engaging SHG Network for IEC activities in Karnataka under SBM 2.0:

The rationale for engaging SHG network for IEC activities in Karnataka under SBM 2.0 is provided as under:

1. National Behaviour Change Communication Framework issued by Ministry of Housing and Urban Affairs focusses largely on interpersonal communication- exchanging information between two or more persons and involves intensive levels of interaction and reciprocal dialogue. Door to door communication and triggering activities through SHGs/NGOs and frontline workers is selected as a preferred mode of communication and dissemination.
2. Continued and deep relationship with the citizens gives an added advantage to SHG members for effective dissemination of messages under Swachh Bharat Mission
3. Already existing system of engagement of resources that would help save time and also ensure right selection of resources for the job.
4. Already many ULBs are working directly with SHGs for IEC activities in Karnataka.

As such State Mission Directorate has included engagement of SHG members as community mobilizers for carrying out IEC activities under interpersonal communication component of IEC action plan. The same is approved in 13th SLTC meeting held on 9th April 2024 and 11th SHPC meeting held on 9th April 2024 and sent to MoHUA for approval. The action plan was approved by NARC on 29.10.2024.

2. Eligibility Criteria

The eligibility criteria for selection of SHG members are provided as under:

Position Name	ULB Category	Educational Qualification
Community Mobilizer	City Corporation City Municipal Council Town Municipal Council Town Panchayat	SSLC/ 10th Pass, Working knowledge in Kannada in mandatory.

Apart from the above criteria's, it is desirable that below mentioned criteria's can also be considered by the ULBs.

1. The applicant should have valid document for SHG memberships from NULM/ Government of Karnataka or Government of India.
2. The applicant should have computer literacy of MS Office and MS Excel in Kannada or English
3. Preference may be given to experience applicants in the area of IEC or communication engagement experience with municipalities or gram panchayats in Karnataka.

3. Standards for Estimation of Community Mobilizers to be Hired

As per the approved IEC action plan, the below mentioned standards are considered for estimation of numbers of community mobilizers for each ULB:

Standard for estimation of Community Mobilizer:

ULB Category	No. of Community Mobilizers
City Corporation	1 Community Mobilizers per 15,000 Population
City Municipal Council	2 Community Mobilizers per 12,000 Population
Town Municipal Council	1 Community Mobilizers per 5 Wards
Town Panchayat	1 Community Mobilizers per 10 Wards

Note: The approved numbers of community mobilizers to be hired by each ULB is provided under **Annexure-1.** In case of any discrepancies, the approved list shall be considered as final and no change shall be made.

The engagement of the SHG members to be done for a period of 3 Years or till culmination of the mission period, whichever is less.

4. Scope of Work for Community Mobilizers

1. Conducting IEC Activities

- The community mobilizers shall be engaged with the door-to-door collection vehicles for dissemination of IEC messages and ensure segregation of waste from Households. Community Mobilizers shall have to play a crucial role in improving the segregation status of their wards. Progress of community mobilizers shall be evaluated based on the improvement of segregation in their allocated wards.
- Conducting baseline survey of the ULB by conducting survey of ward level details and infrastructure. The same is required for planning of IEC activities and impact assessment.
- Assistance in identification & registration of stakeholders with the Municipality for carrying out IEC activities.
- Assisting ULB in carrying out awareness activities w.r.t Sanitation, Personal Hygiene, Source Segregation, Bulk Waste generator Compliance, Processing of Dry and Wet Waste, Sensitization for collection of user fees, elimination of garbage vulnerable points, welfare of pourakarmikas and any other areas as decided by ULB/District or DMA.
- To undertake thematic cleanliness drives as per the guidelines of Swachh Bharat Mission (Urban) in all slums and residential areas, schools, main markets, bus stations, railway stations, parks, hospitals, restaurants, and religious places of ULBs.
- Assistance to social media teams at ULB/District or State Level in content development for social media post.
- Identify best practices within the ULB and document it as per directions issued by District/ DMA.

2. Assistance in Swachh Survekshan and Swachh Certification

- Assistance to ULBs for achievement of ODF+/ODF++/ Water + certifications through providing inputs on gaps in the field.
- Assistance to ULBs for achievement of GFC 1 Star/3 Star certifications through providing inputs on gaps in the field.
- Assistance to ULBs for maximum citizen outreach for participation and positive feedback on Swachh Survekshan Leagues.

3. Monitoring Activities

- Assistance in monitoring Garbage Vulnerable Points (GVPs), Cleanliness target Units (CTUs) and Secondary Collection Points.

- Assistance in monitoring of Open Defecation Points (OD), Open Urination (OU) and provide feedback to ULB.
- Assistance to Door-to-Door Collection for Segregation at Source.
- Monitoring of Swachhta App and assistance to ULBs in resolution of complaints within SLAs.

4. Reporting to DUDC/State Mission Directorate, SBM

- Submission of Monthly activity report to ULBs/DUDC/State Mission Directorate, SBM in prescribed format issued by District/State Mission Directorate, SBM.

5. Onboarding and Selection Process

Step 1.	Issuance of Advertisement by ULB/DUDC at District Level in Local Dailies/Newspaper	*Reference 1. Template of Advertisement to be Issued by Districts*
Step 2.	SHGs/ SHG Members to express their Interest of Participation to the NULM-Day for the available positions	*Reference 2. Template of Expression of Interest to be filled by SHG Group/ SHG Member*
Step 3.	The Expression of the Interest of SHG/Candidate shall be endorsed by NULM-Day and to be submitted to the District Level	*Reference 3. Endorsement form to be submitted by the SHGs/ SHG Members*
Step 4.	Interview to be taken up at the District Level and Finalization of the Candidate	*Interview to be taken in collaboration with NULM*
Step 5.	Release of Offer to the SHGs/Candidates	*Reference 4. Offer Letter template for the SHG/Candidates*

6. Proposed Remuneration

As per the approved IEC action plan, the following remuneration to be paid to the community mobilizers on a monthly basis:

Position Name	ULB Category	Total Consolidated Remuneration/ month (INR)
Community Mobilizer	City Corporations	18787.62
	City Municipal Councils	18339.92
	Town Municipal Councils	17952.72
	Town Panchayats	17420.32

Urban Local Bodies shall utilize IEC funds under Swachh Bharat Mission 2.0 for disbursement of salaries for Community Mobilizers. This is also to be noted that the above mentioned remuneration is only the salary components of Community Mobilizers. Other entitlements

related to their transportation within the ULBs and IEC tools to be borne from other components of IEC approved for the ULB.

7. Other Entitlements:

Leaves as per ULB Holidays.

8. Remarks:

This ToR is only an indicative document. Any necessary changes in the ToR as per the local requirement can be done by the ULBs subjected to the approval from Deputy Commissioner of the district concerned and also from the Managing Director, DAY NULM.

9. Annexure-I- No of Community Mobilizers to be Hired:

S NO	District	ULB	Type	No. of Community Mobilizers	Unit Rate per month in Rs.	Total Consolidated Monthly Remuneration in Rs.
1	Ballary	Bellary	CC	27	18,787.62	5,14,085.65
2	Belagavi	Belgaum	CC	33	18,787.62	6,13,785.28
3	Davanagere	Davanagere	CC	29	18,787.62	5,44,804.66
4	Dakshina Kannada	Mangalore	CC	33	18,787.62	6,12,436.33
5	Kalaburgi	Gulbarga	CC	36	18,787.62	6,80,295.96
6	Shivamogga	Shimoga	CC	22	18,787.62	4,04,121.71
7	Tumkur	Tumkur	CC	20	18,787.62	3,78,436.52
8	Vijayapura	Bijapur	CC	22	18,787.62	4,10,104.94
9	Dharwad	Hubli-Dharwad	CC	63	18,787.62	11,82,102.02
10	Mysore	Mysore	CC	61	18,787.62	11,52,996.24
11	Bengaluru	BBMP	CC	563	18,787.62	1,05,75,770.49
12	Bagalkot	Rabkavi Banhatti	CMC	13	18339.92	2,35,374.53
13	Bagalkot	Jamkhandi	CMC	11	18339.92	2,10,719.57
14	Bagalkot	Ilkal	CMC	10	18339.92	1,84,138.91
15	Bagalkot	Mudhol	CMC	9	18339.92	1,59,554.25
16	Ballary	Siruguppa	CMC	9	18339.92	1,60,449.85
17	Belagavi	Gokak	CMC	13	18339.92	2,41,845.47
18	Belagavi	Nipani	CMC	10	18339.92	1,92,156.51
19	Bengaluru Rural	Hosakote	CMC	9	18339.92	1,74,168.11
20	Bidar	Basavakalyan	CMC	12	18339.92	2,13,100.70
21	Chamarajanagar	Chamarajanagar	CMC	12	18339.92	2,13,583.65
22	Chamarajanagar	Kollegal	CMC	10	18339.92	1,74,684.68
23	Chikballapur	Chintamani	CMC	13	18339.92	2,32,513.51
24	Chikballapur	Chikkaballapura	CMC	11	18339.92	1,94,562.10
25	Chikballapur	Sidlaghatta	CMC	9	18339.92	1,56,375.33
26	Chikballapur	Gauribidanur	CMC	6	18339.92	1,15,990.82
27	Chitradurga	Hiriyur	CMC	9	18339.92	1,72,444.15
28	Chitradurga	Challakere	CMC	9	18339.92	1,68,708.92
29	Davanagere	Harihar	CMC	14	18339.92	2,54,371.63
30	Dakshina Kannada	Ullal	CMC	9	18339.92	1,64,365.42
31	Dakshina Kannada	Puttur	CMC	9	18339.92	1,62,189.08
32	Hassan	Arsikere	CMC	9	18339.92	1,62,662.86
33	Haveri	Haveri	CMC	11	18339.92	2,05,107.55
34	Kalaburgi	Shahabad	CMC	8	18339.92	1,45,441.68
35	Kodagu	Madikeri	CMC	6	18339.92	1,02,034.14
36	Kolar	Mulbagal	CMC	10	18339.92	1,75,072.88
37	Koppal	Koppal	CMC	12	18339.92	2,16,099.28

S NO	District	ULB	Type	No. of Community Mobilizers	Unit Rate per month in Rs.	Total Consolidated Monthly Remuneration in Rs.
38	Mysuru	Hunsur	CMC	8	18339.92	1,55,476.67
39	Mysuru	Nanjangud	CMC	8	18339.92	1,54,660.55
40	Raichur	Sindhnur	CMC	13	18339.92	2,31,807.42
41	Ramanagara	Channapatna	CMC	12	18339.92	2,19,901.75
42	Ramanagara	Kanakapura	CMC	9	18339.92	1,65,102.07
43	Shivamogga	Sagar	CMC	9	18339.92	1,66,740.44
44	Tumkur	Tiptur	CMC	10	18339.92	1,82,002.31
45	Tumkur	Sira	CMC	10	18339.92	1,75,922.63
46	Uttar Kannada	Karwar	CMC	13	18339.92	2,35,787.18
47	Uttar Kannada	Sirsi	CMC	10	18339.92	1,92,208.47
48	Uttar Kannada	Dandeli	CMC	9	18339.92	1,59,156.88
49	Yadgir	Yadgir	CMC	12	18339.92	2,27,091.00
50	Yadgir	Shahpur	CMC	9	18339.92	1,63,121.36
51	Yadgir	Shorapur	CMC	9	18339.92	1,57,105.87
52	Bengaluru Rural	Dod Ballapur	CMC	16	18339.92	2,84,589.71
53	Ramanagara	Ramanagara	CMC	16	18339.92	2,90,892.53
54	Bengaluru Urban	Hebbugodi	CMC	13	18339.92	2,47,008.16
55	Bengaluru Urban	Madanayakanahalli	CMC	5	18339.92	94,071.56
56	Mysuru	Hootagalli	CMC	9	18339.92	1,73,822.71
57	Bagalkot	Bagalkot	CMC	19	18339.92	3,42,140.38
58	Vijayanagara	Hospet	CMC	34	18339.92	6,30,181.05
59	Bidar	Bidar	CMC	36	18339.92	6,60,298.25
60	Chikmagalur	Chikmagalur	CMC	20	18339.92	3,61,910.81
61	Chitradurga	Chitradurga	CMC	24	18339.92	4,45,822.06
62	Gadag	Gadag-Betigeri	CMC	29	18339.92	5,27,615.05
63	Hassan	Hassan	CMC	26	18339.92	4,73,799.61
64	Haveri	Ranebennur	CMC	18	18339.92	3,25,246.25
65	Kolar	Robertson Pet	CMC	27	18339.92	4,95,880.87
66	Kolar	Kolar	CMC	23	18339.92	4,23,230.33
67	Koppal	Gangawati	CMC	19	18339.92	3,50,420.85
68	Mandya	Mandya	CMC	23	18339.92	4,19,855.79
69	Raichur	Raichur	CMC	39	18339.92	7,15,480.02
70	Shivamogga	Bhadravati	CMC	25	18339.92	4,61,866.43
71	Udupi	Udupi	CMC	24	18339.92	4,43,092.47
72	Bagalkot	Mahalingpur	TMC	5	17952.72	89,763.60
73	Bagalkot	Guledgudda	TMC	5	17953	89,763.60
74	Bagalkot	Badami	TMC	5	17953	89,763.60
75	Bagalkot	Terdal	TMC	5	17953	89,763.60
76	Bagalkot	Hungund	TMC	5	17953	89,763.60
77	Ballary	Kampli	TMC	5	17953	89,763.60

S NO	District	ULB	Type	No. of Community Mobilizers	Unit Rate per month in Rs.	Total Consolidated Monthly Remuneration in Rs.
78	Ballary	Sandur	TMC	5	17953	89,763.60
79	Vijayanagara	Hoovina Hadagalli	TMC	5	17953	89,763.60
80	Belagavi	Bail Hongal	TMC	6	17953	1,07,716.32
81	Belagavi	Athni	TMC	6	17953	1,07,716.32
82	Belagavi	Saundatti-Yellamma	TMC	6	17953	1,07,716.32
83	Belagavi	Chikodi	TMC	5	17953	89,763.60
84	Belagavi	Sankeshwar	TMC	5	17953	89,763.60
85	Belagavi	Ramdurg	TMC	6	17953	1,07,716.32
86	Belagavi	Mudalgi	TMC	5	17953	89,763.60
87	Belagavi	Sadalgi	TMC	5	17953	89,763.60
88	Belagavi	Kudchi	TMC	5	17953	89,763.60
89	Belagavi	Hukeri	TMC	5	17953	89,763.60
90	Belagavi	Konnur	TMC	5	17953	89,763.60
91	Bengaluru Rural	Nelamangala	TMC	7	17953	1,25,669.04
92	Bengaluru Rural	Vijayapura	TMC	5	17953	89,763.60
93	Bengaluru Rural	Devanahalli	TMC	5	17953	89,763.60
94	Bengaluru Urban	Anekal	TMC	6	17953	1,07,716.32
95	Bidar	Homnabad	TMC	6	17953	1,07,716.32
96	Bidar	Bhalki	TMC	6	17953	1,07,716.32
97	Bidar	Chitgoppa	TMC	5	17953	89,763.60
98	Chamarajanagar	Gundlupet	TMC	5	17953	89,763.60
99	Chikballapur	Bagepalli	TMC	5	17953	89,763.60
100	Chikmagalur	Tarikere	TMC	5	17953	89,763.60
101	Chikmagalur	Kadur	TMC	5	17953	89,763.60
102	Chikmagalur	Birur	TMC	5	17953	89,763.60
103	Chitradurga	Hosdurga	TMC	5	17953	89,763.60
104	Vijayanagara	Harapanahalli	TMC	6	17953	1,07,716.32
105	Davanagere	Channagiri	TMC	5	17953	89,763.60
106	Dharwad	Annigeri	TMC	5	17953	89,763.60
107	Dharwad	Navalgund	TMC	5	17953	89,763.60
108	Dakshina Kannada	Bantval	TMC	6	17953	1,07,716.32
109	Dakshina Kannada	Mudbidri	TMC	5	17953	89,763.60
110	Gadag	Lakshmeshwar	TMC	5	17953	89,763.60
111	Gadag	Nargund	TMC	5	17953	89,763.60
112	Gadag	Gajendragarh	TMC	5	17953	89,763.60
113	Gadag	Mundargi	TMC	5	17953	89,763.60
114	Gadag	Ron	TMC	5	17953	89,763.60
115	Hassan	Channarayapatna	TMC	5	17953	89,763.60
116	Hassan	Hole Narsipur	TMC	5	17953	89,763.60
117	Hassan	Sakleshpur	TMC	5	17953	89,763.60

S NO	District	ULB	Type	No. of Community Mobilizers	Unit Rate per month in Rs.	Total Consolidated Monthly Remuneration in Rs.
118	Hassan	Belur	TMC	5	17953	89,763.60
119	Haveri	Savanur	TMC	6	17953	1,07,716.32
120	Haveri	Byadgi	TMC	5	17953	89,763.60
121	Haveri	Shiggaon	TMC	5	17953	89,763.60
122	Haveri	Hangal	TMC	5	17953	89,763.60
123	Haveri	Bankapura	TMC	5	17953	89,763.60
124	Kalaburgi	Aland	TMC	6	17953	1,07,716.32
125	Kalaburgi	Sedam	TMC	5	17953	89,763.60
126	Kalaburgi	Wadi	TMC	5	17953	89,763.60
127	Kalaburgi	Chitapur	TMC	5	17953	89,763.60
128	Kalaburgi	Afzalpur	TMC	5	17953	89,763.60
129	Kalaburgi	Jevargi	TMC	5	17953	89,763.60
130	Kalaburgi	Chincholi	TMC	5	17953	89,763.60
131	Kolar	Bangarapet	TMC	6	17953	1,07,716.32
132	Kolar	Malur	TMC	6	17953	1,07,716.32
133	Kolar	Srinivaspur	TMC	5	17953	89,763.60
134	Koppal	Kushtagi	TMC	5	17953	89,763.60
135	Mandya	Malavalli	TMC	5	17953	89,763.60
136	Mandya	Maddur	TMC	5	17953	89,763.60
137	Mandya	Krishnarajpet	TMC	5	17953	89,763.60
138	Mandya	Shrirangapattana	TMC	5	17953	89,763.60
139	Mandya	Pandavapura	TMC	5	17953	89,763.60
140	Mandya	Nagamangala	TMC	5	17953	89,763.60
141	Mysuru	Krishnarajanagara	TMC	5	17953	89,763.60
142	Mysuru	Bannur	TMC	5	17953	89,763.60
143	Mysuru	Piriyapatna	TMC	5	17953	89,763.60
144	Mysuru	Heggadadevankote	TMC	5	17953	89,763.60
145	Mysuru	Tirumakudal Narsipur	TMC	5	17953	89,763.60
146	Raichur	Manvi	TMC	6	17953	1,07,716.32
147	Raichur	Lingsugur	TMC	5	17953	89,763.60
148	Raichur	Devadurga	TMC	5	17953	89,763.60
149	Raichur	Mudgal	TMC	5	17953	89,763.60
150	Ramanagara	Magadi	TMC	5	17953	89,763.60
151	Shivamogga	Shikarpur	TMC	5	17953	89,763.60
152	Tumkur	Kunigal	TMC	5	17953	89,763.60
153	Tumkur	Madhugiri	TMC	5	17953	89,763.60
154	Tumkur	Pavagada	TMC	5	17953	89,763.60
155	Tumkur	Chiknayakanhalli	TMC	5	17953	89,763.60
156	Udupi	Kundapura	TMC	5	17953	89,763.60

S NO	District	ULB	Type	No. of Community Mobilizers	Unit Rate per month in Rs.	Total Consolidated Monthly Remuneration in Rs.
157	Udupi	Karkal	TMC	5	17953	89,763.60
158	Udupi	Kaapu	TMC	5	17953	89,763.60
159	Uttar Kannada	Bhatkal	TMC	5	17953	89,763.60
160	Uttar Kannada	Kumta	TMC	5	17953	89,763.60
161	Uttar Kannada	Haliyal	TMC	5	17953	89,763.60
162	Uttar Kannada	Ankola	TMC	5	17953	89,763.60
163	Vijayapura	Indi	TMC	5	17953	89,763.60
164	Vijayapura	Sindgi	TMC	5	17953	89,763.60
165	Vijayapura	Muddebihal	TMC	5	17953	89,763.60
166	Vijayapura	Basavana Bagevadi	TMC	5	17953	89,763.60
167	Vijayapura	Talikota	TMC	5	17953	89,763.60
168	Yadgir	Gurmatkal	TMC	5	17953	89,763.60
169	Yadgir	Kakkera	TMC	5	17953	89,763.60
170	Yadgir	Kembavi	TMC	5	17953	89,763.60
171	Vijayanagara	Hagaribommanahalli	TMC	5	17953	89,763.60
172	Belagavi	Mallapura / Ghataprabha	TMC	5	17953	89,763.60
173	Belagavi	Manuvalli	TMC	5	17953	89,763.60
174	Belagavi	Mugalakoda	TMC	5	17953	89,763.60
175	Belagavi	Ugar Khurda	TMC	5	17953	89,763.60
176	Belagavi	Harogeri	TMC	5	17953	89,763.60
177	Bengaluru Urban	Attibele	TMC	5	17953	89,763.60
178	Bengaluru Urban	Bommasandra	TMC	5	17953	89,763.60
179	Bengaluru Urban	Chandapura	TMC	5	17953	89,763.60
180	Bengaluru Urban	Jigani	TMC	5	17953	89,763.60
181	Bengaluru Urban	Hunasamaranahalli	TMC	5	17953	89,763.60
182	Bengaluru Urban	Chikkabanavara	TMC	5	17953	89,763.60
183	Bidar	Hallikheda	TMC	5	17953	89,763.60
184	Dakshina Kannada	Someswara	TMC	5	17953	89,763.60
185	Koppal	Kaaratagi	TMC	5	17953	89,763.60
186	Raichur	Maski	TMC	5	17953	89,763.60
187	Ramanagar	Bidadi	TMC	5	17953	89,763.60
188	Bangalore Urban	Konnapanagrahara	TMC	5	17953	89,763.60
189	Bagalkot	Kerur	TP	2	17420.32	34,840.64
190	Bagalkot	Bilgi	TP	2	17420.32	34,840.64
191	Vijayanagara	Kudligi	TP	2	17420.32	34,840.64
192	Vijayanagara	Kotturu	TP	2	17420.32	34,840.64
193	Ballary	Tekkalakote	TP	2	17420.32	34,840.64
194	Vijayanagara	Kamalapuram	TP	2	17420.32	34,840.64
195	Belagavi	Khanapur	TP	2	17420.32	34,840.64

S NO	District	ULB	Type	No. of Community Mobilizers	Unit Rate per month in Rs.	Total Consolidated Monthly Remuneration in Rs.
196	Belagavi	Raybag	TP	2	17420.32	34,840.64
197	Bidar	Aurad	TP	2	17420.32	34,840.64
198	Chamarajanagar	Hanur	TP	2	17420.32	34,840.64
199	Chikballapur	Gudibanda	TP	2	17420.32	34,840.64
200	Chikmagalur	Mudigere	TP	2	17420.32	34,840.64
201	Chikmagalur	Narasimharajapura	TP	2	17420.32	34,840.64
202	Chikmagalur	Koppa	TP	2	17420.32	34,840.64
203	Chikmagalur	Sringeri	TP	2	17420.32	34,840.64
204	Chitradurga	Molakalmuru	TP	2	17420.32	34,840.64
205	Chitradurga	Holalkere	TP	2	17420.32	34,840.64
206	Davanagere	Honnali	TP	2	17420.32	34,840.64
207	Davanagere	Jagalur	TP	2	17420.32	34,840.64
208	Dharwad	Kundgol	TP	2	17420.32	34,840.64
209	Dharwad	Alnavar	TP	2	17420.32	34,840.64
210	Dharwad	Kalghatgi	TP	2	17420.32	34,840.64
211	Dakshina Kannada	Sulya	TP	2	17420.32	34,840.64
212	Dakshina Kannada	Mulki	TP	2	17420.32	34,840.64
213	Dakshina Kannada	Beltangadi	TP	2	17420.32	34,840.64
214	Dakshina Kannada	Vitla	TP	2	17420.32	34,840.64
215	Dakshina Kannada	Kotekaaru	TP	2	17420.32	34,840.64
216	Gadag	Mulgund	TP	2	17420.32	34,840.64
217	Gadag	Shirhatti	TP	2	17420.32	34,840.64
218	Gadag	Naregal	TP	2	17420.32	34,840.64
219	Hassan	Arkalgud	TP	2	17420.32	34,840.64
220	Hassan	Alur	TP	2	17420.32	34,840.64
221	Haveri	Hirekerur	TP	2	17420.32	34,840.64
222	Kodagu	Virajpet	TP	2	17420.32	34,840.64
223	Kodagu	Kushalnagar	TP	2	17420.32	34,840.64
224	Kodagu	Somvarpet	TP	2	17420.32	34,840.64
225	Koppal	Yelbarga	TP	2	17420.32	34,840.64
226	Mysuru	Saragur	TP	2	17420.32	34,840.64
227	Shivamogga	Siralkoppa	TP	2	17420.32	34,840.64
228	Shivamogga	Tirthahalli	TP	2	17420.32	34,840.64
229	Shivamogga	Sorab	TP	2	17420.32	34,840.64
230	Shivamogga	Jog Kargal	TP	2	17420.32	34,840.64
231	Shivamogga	Hosanagara	TP	2	17420.32	34,840.64
232	Tumkur	Gubbi	TP	2	17420.32	34,840.64
233	Tumkur	Koratagere	TP	2	17420.32	34,840.64
234	Tumkur	Turuvekere	TP	2	17420.32	34,840.64
235	Udupi	Saligram	TP	2	17420.32	34,840.64

S NO	District	ULB	Type	No. of Community Mobilizers	Unit Rate per month in Rs.	Total Consolidated Monthly Remuneration in Rs.
236	Uttar Kannada	Yellapur	TP	2	17420.32	34,840.64
237	Uttar Kannada	Honavar	TP	2	17420.32	34,840.64
238	Uttar Kannada	Mundgod	TP	2	17420.32	34,840.64
239	Uttar Kannada	Siddapur	TP	2	17420.32	34,840.64
240	Uttar Kannada	Jaali	TP	2	17420.32	34,840.64
241	Bagalkot	Kamatagi	TP	2	17420.32	34,840.64
242	Bagalkot	Ameengada	TP	2	17420.32	34,840.64
243	Bagalkot	Belagali	TP	2	17420.32	34,840.64
244	Bagalkot	Lokapura	TP	2	17420.32	34,840.64
245	Bagalkot	Shiruru	TP	2	17420.32	34,840.64
246	Ballary	Kudatini	TP	2	17420.32	34,840.64
247	Ballary	Kurekuppa	TP	2	17420.32	34,840.64
248	Ballary	Kurugodu	TP	2	17420.32	34,840.64
249	Vijayanagara	Mariyammanahalli	TP	2	17420.32	34,840.64
250	Belagavi	Arabhavi	TP	2	17420.32	34,840.64
251	Belagavi	Boragaon	TP	2	17420.32	34,840.64
252	Belagavi	Channamma Kitturu	TP	2	17420.32	34,840.64
253	Belagavi	Chinchali	TP	2	17420.32	34,840.64
254	Belagavi	Examba	TP	2	17420.32	34,840.64
255	Belagavi	Inaapura	TP	2	17420.32	34,840.64
256	Belagavi	Kalloli	TP	2	17420.32	34,840.64
257	Belagavi	Kankanavadi	TP	2	17420.32	34,840.64
258	Belagavi	M.K Hubballi	TP	2	17420.32	34,840.64
259	Belagavi	Naaganura	TP	2	17420.32	34,840.64
260	Belagavi	Shedbaala	TP	2	17420.32	34,840.64
261	Belagavi	Kabbura	TP	2	17420.32	34,840.64
262	Belagavi	Yaragatti	TP	2	17420.32	34,840.64
263	Belagavi	Kaagavaada	TP	2	17420.32	34,840.64
264	Belagavi	Macche	TP	2	17420.32	34,840.64
265	Belagavi	Peeranavaadi	TP	2	17420.32	34,840.64
266	Belagavi	Ankalagi-Akkatangerahaala	TP	2	17420.32	34,840.64
267	Bengaluru Rural	Basettihalli	TP	2	17420.32	34,840.64
268	Chamarajanagar	Yelandur	TP	2	17420.32	34,840.64
269	Chikmagalur	Ajampur	TP	2	17420.32	34,840.64
270	Chitradurga	Nayakanahatti	TP	2	17420.32	34,840.64
271	Davanagere	Malebennur	TP	2	17420.32	34,840.64
272	Davanagere	Niymathi	TP	2	17420.32	34,840.64
273	Dakshina Kannada	Kadaba	TP	2	17420.32	34,840.64
274	Dakshina Kannada	Bajape	TP	2	17420.32	34,840.64

S NO	District	ULB	Type	No. of Community Mobilizers	Unit Rate per month in Rs.	Total Consolidated Monthly Remuneration in Rs.
275	Dakshina Kannada	Kinnigola	TP	2	17420.32	34,840.64
276	Haveri	Guttala	TP	2	17420.32	34,840.64
277	Haveri	Rattehalli	TP	2	17420.32	34,840.64
278	Kolar	Memagal Kurugal	TP	2	17420.32	34,840.64
279	Kalburgi	Kalagi	TP	2	17420.32	34,840.64
280	Kalburgi	Kamalapura	TP	2	17420.32	34,840.64
281	Kalburgi	Yadrami	TP	2	17420.32	34,840.64
282	Koppal	Bhagyanagar	TP	2	17420.32	34,840.64
283	Koppal	Kanakagiri	TP	2	17420.32	34,840.64
284	Koppal	Kukanooru	TP	2	17420.32	34,840.64
285	Koppal	Tavaragera	TP	2	17420.32	34,840.64
286	Mandya	Bellur	TP	2	17420.32	34,840.64
287	Mysuru	Rammanahalli	TP	2	17420.32	34,840.64
288	Mysuru	Kadakola	TP	2	17420.32	34,840.64
289	Mysuru	Sri Rampura	TP	2	17420.32	34,840.64
290	Mysuru	Bogadi	TP	2	17420.32	34,840.64
291	Raichur	Turavihaala	TP	2	17420.32	34,840.64
292	Raichur	Kavithal	TP	2	17420.32	34,840.64
293	Raichur	Balaganur	TP	2	17420.32	34,840.64
294	Raichur	Siravara	TP	2	17420.32	34,840.64
295	Raichur	Hatti	TP	2	17420.32	34,840.64
296	Ramanagar	Harohalli	TP	2	17420.32	34,840.64
297	Shivamogga	Anavatthi	TP	2	17420.32	34,840.64
298	Shivamogga	Hollehunuru	TP	2	17420.32	34,840.64
299	Tumkur	Huliyaru	TP	2	17420.32	34,840.64
300	Udupi	Bynduru	TP	2	17420.32	34,840.64
301	Vijayapura	Alamela	TP	2	17420.32	34,840.64
302	Vijayapura	Chadchan	TP	2	17420.32	34,840.64
303	Vijayapura	Devarahipparagi	TP	2	17420.32	34,840.64
304	Vijayapura	Kolhara	TP	2	17420.32	34,840.64
305	Vijayapura	Managuli	TP	2	17420.32	34,840.64
306	Vijayapura	Nalatavada	TP	2	17420.32	34,840.64
307	Vijayapura	Nidagundi	TP	2	17420.32	34,840.64
308	Vijayapura	Thalikota	TP	2	17420.32	34,840.64
309	Vijayapura	Babaleshwar	TP	2	17420.32	34,840.64
310	Yadgiri	Hunasagi	TP	2	17420.32	34,840.64
311	Uttara Kannada	Manki	TP	2	17420.32	34,840.64
312	Bangalore Urban	Doddathoguru	TP	2	17420.32	34,840.64
				2605	**55,50,226.62**	**4,76,84,948.31**

10. Template of Advertisement

Invitation for Expression of Interest for Appointment of Self-Help Group (SHG) Members for carrying out IEC Activities under Swachh Bharat Mission 2.0 for [Inert District/Municipality Name]

[Inert District/Municipality Name] thus invites "Expression of Interest" from registered SHG members under NULM-Day to showcase their interest for carrying out IEC activities under full time role for [Inert Municipality/ Municipalities Name] for a period of XX Years. The details w.r.t ToR, selection process and remunerationn is available in the below mentioned website:

[Inert Website Name]

Interested SHG members registered with NULM-Day may send their "Expression of Interest" along with endorsement from NULM Day in the prescribed form available in the above mentioned webiste on or before [Inert Date] before 5:00 PM to [Inert Official Email ID]

Interested SHG members are also required to attach- 1. Proof of Identity 2. Address Proof 3. Empaneled Documents 4. Educational Qualification 5. Endorsement Form from NULM Day. Selected candidates shall be called for an interview on [Inert Date] to assess their understanding on the subject.

Commissioner/Chief Officer

[Inert District/Municipality Name]

11. Template for Submission of EoI by SHG Members

To,
The Commissioner/Chief Officer/Project Officer
[Enter District/Municipality Name]

Subject: Expression of Interest for Appointment of Self-Help Group (SHG) Members for carrying out IEC Activities under Swachh Bharat Mission 2.0 for [Inert District/Municipality Name]

Dear Sir,

Having examined the advertisement and ToR, we/I undersigned, would like to offer my professional services as required and outlined in the ToR for carrying out IEC activities under Swachh Bharat Mission 2.0 for [Inert District/Municipality Name], I/we hereby submit our expression of interest along with the below mentioned requisite documents:

1. Proof of Identity
2. Address Proof
3. Empanelled Document from NULM- Day
4. Endorsement Document from NULM- Day
5. Educational Certificates matching the Criteria

I/We have carefully read and understood the terms of reference. We do hereby undertake to provision as per the ToR. In case of selection, I/we do hereby undertake to commence services for the entire contract period as stipulated in the ToR

We understand that the [Inert District/Municipality Name] may cancel the hiring process at any time and that [Inert District/Municipality Name] is not bound to accept any submission that it may receive without incurring any liability towards the applicant.

We fully understand and agree to comply that on verification, if any of the information provided in our submission is found to be misleading the selection process, we are liable to be dismissed from the selection process or termination of the contract during the project, if selected to do so.

Name and Signature of Applicant

12. Endorsement Form (To be signed by NULM-Day)

Endorsement Form

(Only for Expression of Interest for Appointment of Self-Help Group (SHG) Members for carrying out IEC Activities under Swachh Bharat Mission 2.0)

With reference to the Expression of Interest for Appointment of Self-Help Group (SHG) Members for carrying out IEC Activities under Swachh Bharat Mission 2.0, this to be endorsed that:

Mr/Ms/Mrs..... Son/Daughter of ..... with registartion number..... has been working as a SHG Member under NULM Day for..... [Insert District/ULB Name] for ..... years. He/She has been working in below mentioned areas in various schemes.

1. Awareness Generation
2. Community Mobilization
3. Education of Citizens
4. Conducting Activities

The services provided by Him/Her is found satisfactory and is recommended for Interview for the above mentioned Appointment.

Project Officer/ Director
NULM-Day







Govt. of India

PROCEEDINGS FOR
17th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING ON
SWACHH BHARAT MISSION (U)- 2.0 & NGT
ENVIRONMENTAL COMPENSATION FUND

Date: 25-03-2025, Time:12.30PM
Venue: Room No.313,3rd floor, Vidhana Soudha

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Proceedings for 17th SHPC meeting dated 25-03-2025 regarding Swachh Bharat Mission (Urban)- 2.0 and NGT Environmental Compensation Fund

Agenda No.1: Confirmation of Proceedings of 16th SHPC Meeting held on 15-02-2025.

The proceedings of the 16th meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 15-02-2025 was sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

Agenda No.2: Action taken report on of 16th SHPC of Swachh Bharat Mission(U) meeting held on 15-02-2025.

The 16th State High Powered Committee (SHPC) meeting was held on 15-02-2025. The action taken for the agenda and decision taken are as follows:

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No 3: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Kolar District for Processing and Disposal of Legacy Waste (Indent no: DMA/2023-24/OW/ WORK_INDENT3318/CALL-4).	As recommended by Kolar Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) (amount INR 11,51,93,177/- which is 3.01% above the amount put to tender), for the said legacy waste management tender of Kolar district. The Committee	LoA issued on 28-02-2025.

		also directed State Mission Directorate, Swachh Bharat Mission to issue circular w.r.t. the scientific management of legacy waste remediation by products including usage of RDF & plastics for co-processing in cement industries, in road construction and other suitable areas.	
2.	Agenda No 4: Seeking Approval for Financial Bid Evaluation Report for the Cluster Model Tender Submitted by Kodagu District for Processing and Disposal of Legacy Waste. (DMA/2023-24/OW/WORK_INDENT 5182 /CALL-3).	As recommended by Kodagu Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) (amount INR 10,83,94,794/- which is 3.2% above the amount put to tender), for the said legacy waste management tender of Kodagu district. The Committee also directed State Mission Directorate, Swachh Bharat Mission to issue circular w.r.t. the scientific management of legacy waste remediation by products including usage of RDF & plastics for co-processing in cement industries, in road	Work order issued on 20-03-2025.

		construction and other suitable areas.	
3.	Agenda No 5: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Uttara Kannada District for Processing and Disposal of Legacy Waste. (INDENT No.: DMA/2023-24/OW/WORK_INDENT 8841/CALL-2).	As recommended by Uttara Kannada Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD) (amount INR 9,71,74,608/- which is 3.01 % above the amount put to tender), for the said legacy waste management tender of Uttara Kannada district. The Committee also directed State Mission Directorate, Swachh Bharat Mission to issue circular w.r.t. the scientific management of legacy waste remediation by products including usage of RDF & plastics for co-processing in cement industries, in road construction and other suitable areas.	LoA issued on 24-02-2025.
4.	Agenda No 6: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Gadag	As recommended by Gadag Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the	LoA issued on 21-02-2025.

	District for Processing and Disposal of Legacy Waste. (INDENT No.: DMA/2023-24/OW/ WORK_INDENT6824/CALL-2)	financial bid submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD, GUJARAT) (amount INR 7,96,17,289/- which is 4.99 % above the amount put to tender), for the said legacy waste management tender of Gadag district. The Committee also directed State Mission Directorate, Swachh Bharat Mission to issue circular w.r.t. the scientific management of legacy waste remediation by products including usage of RDF & plastics for co-processing in cement industries, in road construction and other suitable areas.	
5.	Agenda No 7: Seeking Approval for Financial Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Bellary City Corporation (Indent no: DMA/2024-25/BD/ WORK_INDENT20423-CALL-1).	As recommended by Bellary Deputy Commissioner Level Tender Scrutiny Committee, The SLHPC after detailed discussions and deliberations, approved the financial bid submitted by M/s BSR INFRATECH LIMITED (SRINIVASA RAO BALUSU) (amount INR 7,14,20,961/- which is 0.179 % below the amount put to tender), for the said Material Recovery Facility	LoI issued on 25-02-2025.

		tender of Bellary City Corporation.	
6.	Agenda No 8: Seeking Administrative Approval for Detailed Project Reports for Legacy Waste Management of Molakalmuru and Holalkere ULBs of Chitradurga District.	After detailed discussions and deliberations, the SHPC accorded approval for the Detailed Project Reports of Legacy Waste Management submitted by Holalkere and Molakalmuru ULBs of Chitradurga District for the total project cost of Rs.108.5/- lakhs under SBM(U)-2.0 and directed to send the proposal to NARC for necessary approval.	Letter is sent to NARC on 28-02-2025.
7.	Agenda No 9: Seeking Approval for Termination of Contract for the development of Processing and Disposal Facility for Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation (Indent No:97503).	As recommended by the Bellary Deputy Commissioner Level Tender Scrutiny Committee, State Level SBM Tender Scrutiny Committee and State Level Technical Committee, The SHPC after detailed discussions and deliberations, accorded approval for the following: a) Termination of Contract for the development of Processing and Disposal Facility for Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation (Indent No:97503) in accordance with the termination clauses specified in the agreement (clause 49, 50	Letter correspondence is sent to Bellary CC on 27-02-2025.

		and other relevant risk and cost conditions). b) The cost of the balance work has to be estimated and if the cost escalates beyond the forfeited amount (including EMD and Bank Guarantee), the exceeding cost should be recovered from the contractor and responsible officials.	
8.	Agenda No 10: Seeking Approval for Micro Plan of State level Workshop and Exposure visit of State level Officials under Capacity building Action Plan components under the SBM(U)- 2.0.	After detailed discussions and deliberations, the SHPC accorded approval for the Micro Plan of State level Workshop and Exposure visit of State level officials under Capacity building Action Plan components of SBM(U)- 2.0	GO is issued 07-03-2025.
9.	Agenda No 11: Seeking Approval for Ratification in the IEC Action Plan of Interpersonal Communication and Social media Components under SBM(U)-2.0.	After detailed discussions and deliberations, the SHPC accorded approval for issuing an addendum for the G.O UDD 229 CSS 2021(1), Bengaluru, Dated: 06-12-2024 in IEC Action Plan of Interpersonal Communication and Social media Components under SBM(U)-2.0.	GO is issued 07-03-2025.
10	Agenda No 12: Seeking approval for conducting IEC Activities at State level under SBM(U)-2.0.	After detailed discussions and deliberations, the SHPC accorded approval for conducting IEC Activities at State level under	GO is issued 07-03-2025.

		SBM(U)-2.0 for the total amount of Rs.10.64 Cr for 1 year.	
11.	Agenda No 13: Seeking Approval for the Terms of Reference for engagement of Self-Help Groups members as Community Mobilizers for carrying out IEC Activities under Swachh Bharat Mission-(U) 2.0.	After detailed discussions and deliberations, the SHPC accorded approval for the Terms of Reference for engagement of Self-Help Groups members as Community Mobilizers for carrying out IEC Activities under Swachh Bharat Mission- (U) 2.0.	GO is issued 07-03-2025.
12	Agenda No 14: Seeking approval for selection of reputed consultancy firm/agency for setting up of Project Management Unit at State level for implementation of SBM (U)-2.0	After detailed discussions and deliberations, the SHPC accorded administrative approval for preparation of tender considering the wages for preparing the estimates and the Terms of Reference in the RFP document.	GO is issued on 12.03.2025.
13	Agenda No 15: Seeking Administrative Approval for the proposal of biomining of legacy waste at SWM landfill site, Subbarayanapalya, Bengaluru	After detailed discussions and deliberations, the SHPC accorded approval for the proposal of biomining of 64,781 Tons legacy waste at SWM landfill site, Subbarayanapalya, Bengaluru at an estimated cost of Rs. 754.33 lakhs with a Central Share of 89.07 lakhs and State Share of 57.00lakhs (total Rs. 146.08 lakhs for both GoI & GoK Share).	Yet to Call tender

14	Agenda No 16: Seeking Administrative Approval for the proposal of biomining of legacy waste at SWM landfill site, Doddabidarakallu, Bengaluru	After detailed discussions and deliberations, the SHPC accorded approval for the proposal of biomining of 22,003 Tons legacy waste at SWM landfill site, Doddabiderekallu, Bengaluru at an estimated cost of Rs. 222.14 lakhs with a Central Share of Rs. 30.25 lakhs and State Share of Rs. 19.36 lakhs (total of Rs. 49.61 lakhs for both GoI & GoK Share).	Yet to Call tender
15	Agenda No 17: Administrative approval for the DPR of "Construction/ Upgradation of sewerage system in Tiptur City"	The Committee after discussion and delibrations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Tiptur city under Jalashuddhi Mission at a total cost of Rs. 23.27 Cr. (CAPEX cost: NGT Rs.10.00 Cr + SBM Rs.5.56 Cr + Additional ULB Fund Rs. 3.43 Cr, with Total: Rs.18.99 Cr and OPEX cost of Rs.4.28 Cr, will be borne by ULB), as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Tenders invited. Last date of submission of bid is 09-04-2025

16	Agenda No 18: Administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Davanagere City under NGT Environmental Compensation Fund	The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Davanagere City under Jalashuddi Mission under NGT Environment Compensation Fund at a cost of Rs. 28.66 Cr (Capex Cost of Rs.25.00 Cr and Opex Cost of Rs.3.66 Cr), as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Tenders invited. Last date of submission of bid is 09-04-2025
17	Agenda No 19: Administrative approval for the DPR of "Construction/Upgradation of Sewerage system for Udupi City" under NGT Compensation Fund.	The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction/Upgradation of Sewerage system for Udupi City" for the total Cost of Rs.34.61 Cr. (CAPEX cost of Rs.30.00 Cr. under NGT Environmental Compensation Fund and OPEX cost of Rs. 4.61 Cr. through ULB fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also	Tenders invited. Last date of submission of bid is 09-04-2025

		accorded approval to invite tenders.	
18	Agenda No 20: Administrative approval for the DPR of "Construction/Upgradation of Sewerage system for Mangaluru City" under NGT Compensation Fund	The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for Mangaluru City" for the total Cost of Rs.45.00 Cr. (CAPEX cost of Rs. 40.00 Cr. under NGT and OPEX cost of Rs.5.00 Cr. through ULB fund), as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Tenders invited. Last date of submission of bid is 09-04-2025
19	Agenda No 21: Administrative approval for the DPR of "Construction/Upgradation of Sewerage System in Sindhanur" under NGT Compensation Fund	The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction / Upgradation of Sewerage System in Sindhanur" for the total CAPEX cost of Rs.20.00 Cr. under NGT Environmental Compensation Fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Tenders invited. Last date of submission of bid is 09-04-2025

20	Agenda No 22: Administrative approval for the DPR of "Construction/Upgradation of sewerage system in Gadag-Betageri City under Jalashudhi Mission".	The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Gadag-Betageri City under Jalashuddi Mission" at a cost of Rs.30.00 Cr (CAPEX cost) with with O&M of 5 years (Extendable to another 5 Years) at no cost to ULB, under NGT Environmental Compensation Fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Tenders invited. Last date of submission of bid is 09-04-2025
21	Agenda No 23: Administrative approval for the DPR of "Construction/Upgradation of Sewerage System in Raichur City" under NGT Compensation Fund	The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Raichur" at a total CAPEX Cost of Rs.40.00 Cr. under NGT Environmental Compensation fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Tenders invited. Last date of submission of bid is 09-04-2025

22	Agenda No 24: Administrative approval for the DPR of "Upgradation of existing sewerage system (STPs) in Vijayapura City under Jalashudhi Mission".	The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Upgradation of Sewerage system (STPs) in Vijayapura City under Jalashudhi Mission" at a CAPEX cost of Rs. 35.00 Cr with O&M of 05 years (Extendable to another 5 years) at no cost to ULB under NGT Environmental Compensation fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.	Tenders invited. Last date of submission of bid is 09-04-2025
23	Agenda No 25: Approval for Financial Bid Evaluation for "Upgradation of sewerage system for Saundatti city.	The Committee after discussion and deliberations has accorded approval for the financial bid and award of work of Upgradation of sewerage system in Saundatti city under NGT Environmental Compensation fund, Swachh Bharat Mission (U)- 2.0 fund and ULB fund with 5 years Operation and maintenance in DBOT model to L-1 bid of Mr. CHANDRASEKHAR KOMMI (M/s CVK Constructions Pvt. Ltd.) for an amount of Rs. 34,47,31,754.02/- (Excluding	LoA issued.

		GST), which is 4.99% above the amount put to tender and CSR.	
24	Agenda No 26: Approval for Financial Bid Evaluation for the work of "Construction /Upgradation of Sewerage System in Belagavi city."	The Committee after discussion and deliberations has approved the financial bid and award of work of Construction/upgradation of sewerage system in Belagavi city under NGT Environmental Compensation fund and ULB fund with 5 years Operation and Maintenance in DBOT model to L-1 bid of Mr. CHANDRASEKHAR KOMMI (M/s CVK CONSTRUCTIONS PRIVATE LIMITED) for an amount of Rs. 38,06,83,427.95/- (Excluding GST), which is 4.99 % above the amount put to tender and CSR.	LoA issued.
25	Agenda No 27: Approval for Financial Bid Evaluation for "Providing and laying of Underground drainage (UGD) network along with restoration, rehabilitation and connecting missing links of sewer network in Kalaburagi city" (Call-3)	The Committee after discussion and deliberations has approved the financial bid and award of work of "Providing and laying of Underground drainage (UGD) network along with restoration, rehabilitation and connecting missing links of sewer network in Kalaburagi city" under NGT Environmental Compensation fund, in DBOT model to L-1 bid of Mr.NAGESH M (M/s. STI Engineers Private Limited) (STI-	LoA issued.

		ACPL Joint Venture) for an amount of Rs.31,91,89,925/- (Excluding GST), which is 4.50% above the amount put to tender and CSR.	
26	Agenda No 28: Approval of Financial Bid Evaluation of "Construction of trunk sewer line in D Cross road in Doddaballapura City"	The Committee after discussion and deliberations has approved the financial bid and award of work of "Construction of trunk sewer line in D Cross road in Doddaballapura City" under NGT Environment Compensation fund and ULB fund in DBOT model to L-1 bid of Mr. Subbegowda (M/s. Sudhanva Engineers and Builders) for an amount of Rs. 4,59,59,301/- (Excluding GST), which is 5.45 % below the amount put to tender and CSR.	LoA issued.
27	Agenda No 29: Approval of Financial Bid Evaluation of "Providing and laying balance 10.63 km UGD System in Sagara CMC Limits and Construction of 0.62 MLD capacity SBR Technology STP under NGT Environment Compensation Fund on DBOT model" (Call-4)	The Committee after discussion and deliberations has approved the financial bid and award of work of "Providing and Laying balance 10.63 km UGD System in Sagara CMC Limits and Construction of 0.62 MLD capacity SBR Technology STP under National Green Tribunal Environment Compensation Fund on Design-Build-Operate-Transfer (DBOT) model" (Call-4) to L-1 bid of Selvi Shanmuga	LoA issued.

		(M/s. Nakshatra Infrastructure Development Corporation) (Single entity) for an amount of Rs.17,02,08,459/- (Excluding GST), which is 2.30% above the amount put to tender and CSR.	
28	Agenda No 30: Approval of Financial Bid Evaluation of "UGD System in Navalgund town under SBM(U)-2.0 and NGT Environment Compensation Fund on DBOT model" (Call-3)	The Committee after discussion and deliberations approved the financial bid and award of work of "Providing UGD system in Navalgund town under Swachh Bharat Mission (U)-2.0 and NGT Environmental Compensation fund on DBOT model" (Call-3) to L-1 bidder Mr. K Gopal Raju (Prime contractor) in JV with M/s. M R Pro Tech Pvt. Ltd. for an amount of Rs.28,83,68,816/- (Excluding GST), which is 3.99 % above the amount put to tender and CSR.	LoA issued.
29	Agenda No 31: Approval of Financial Bid Evaluation of "Upgradation of sewerage system for Mandya city under NGT Environment Compensation Fund on DBOT model" (Call-2)	The Committee after discussion and deliberations approved the financial bid and award of work of "Up-gradation of sewerage system for Mandya city under NGT Environmental Compensation fund in DBOT model" (Call-2) for L-1 bid of Selvi Shanmuga (M/s. Nakshatra Infrastructure Development Corporation) for negotiated	LoA issued.

		amount of Rs.23,82,33,499.48/- (Excluding GST), which is 4.95% above the amount put to tender and CSR.	
30	Agenda No 32: Approval of Financial Bid Evaluation of "Construction/Upgradation of Sewerage System for Ranebennur city under NGT Environment Compensation Fund on DBOT model" (Call-2)	The Committee after discussion and deliberations approved the financial bid and award of work of "Construction/Upgradation of Sewerage System for Ranebennur city under NGT environmental compensation fund and ULB fund in DBOT model" (Call-2) for L-1 bid of M/s Nakshatra Infrastructure Development Corporation (Single entity) for an amount of Rs.13,12,90,481.02/- (Excluding GST), which is 1.99 % above the amount put to tender and CSR.	LoA issued.
31	Agenda No 33: Approval of Financial Bid Evaluation of "Upgradation of Sewerage System for Naragunda town under NGT Environment Compensation Fund and SBM(U)-2.O on DBOT model" (Call-2).	The Committee after discussion and deliberations approved the financial bid and award of work of "Upgradation of Sewerage system for Naragunda town under NGT Environmental Compensation fund and SBM(U)-2.0 fund on DBOT model" (Call-2) for L-1 bid of M/s. M M Mundewadagi Construction Company (Single entity) for an amount of Rs.7,58,02,470.00/- (Excluding GST), which is 2.96 %	LoA issued.

		above the amount put to tender and CSR.	

Agenda No.3: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Shivamogga District for Processing and Disposal of Legacy Waste. (INDENT No.: DMA/2023-24/OW/WORK_INDENT4032/CALL-2)

State Mission Director, SBM(U) briefed the committee that **Shivamogga district** has initiated a project for the processing and disposal of 1,23,547 MT of legacy waste at two locations in **Bhadravathi** (Survey No. 36 & 37, Hiriyur Village Kasaba Hobali) and **Sagara** (Survey No. 93, Sangala Village Kasaba Hobali).

The project commenced with the preparation of the Detailed Project Report for legacy waste management, which was reviewed and approved by the Directorate of Municipal Administration (DMA) and the State Level Technical Committee (SLTC) on 28.07.2023. Subsequently, administrative approval for the DPR amounting to **Rs. 1074.45 lakhs** was granted by the State High Power Committee on 28.08.2023.

The technical sanction for the project was granted by the Chief Engineer of the DMA, with approvals for both Bhadravathi and Sagara Municipal Councils issued in June 2023.

The tender was floated for the project with an amount put to tender of **Rs. 909.59 lakhs**. The first call tender, published on 23.11.2023, received two bids, both of which were deemed technically ineligible. Following SLTC approval, the **Call-2** tender was issued on 26.09.2024, with only **one bid** received from **SRI MILIND HARISHCHANDRA PAWAR (ADARSH BHARAT ENVIRO PRIVATE LIMITED**) on 04-11-2024.

The Shivamogga District Level Tender Scrutiny Committee (SDLTSC) evaluated the technical bid, confirming that the **bidder was technically compliant**. The State Level SBM Tender Scrutiny Committee (SBM TSC) further reviewed and approved the technical bid. Additionally, the **technical bid capacity was found to exceed the**

required limit, indicating the bidder's capability to handle the project. The details of the tender are attached as **Annexure 1.**

The **financial bid** was opened on 17-02-2025, where the bidder quoted Rs. 1105.74 lakhs (21.56% above the tender amount). After negotiations, the bid was reduced to Rs. **950.36 lakhs, which is 4.48% above** the initial tender value. The SDLTSC has recommended approval of this negotiated amount.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 9,50,36,058.81/-(excluding GST) which is 4.48 % above the amount put to tender, submitted by the Shivamogga district for the said legacy waste management tender bearing Indent No. DMA/2023- 24/OW/WORK_INDENT4032/CALL-2.

Decision**: As recommended by Shivamogga Deputy Commissioner Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by* **SRI MILIND HARISHCHANDRA PAWAR (ADARSH BHARAT ENVIRO PRIVATE LIMITED)** ***(amount INR 9,50,36,058.81/-(excluding GST) which is 4.48 % above the amount put to tender), for the said legacy waste management tender of Shivamogga district.

Agenda No. 4: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Chikkaballapura District for Processing and Disposal of Legacy Waste. (Indent No: DMA/2023-24/OW/WORK_INDENT4795/CALL-2).

State Mission Director, SBM(U) briefed the committee that **Chikkballapura district** has initiated a project for "Processing and Disposal of Legacy Waste" across various SWM sites in Chikkaballapura, including Puttatimmana Halli (CMC Chikkaballapur), Hittalahalli (CMC Shidlaghatta), Kanishettyhalli (CMC Chintamani), Idaguru (CMC Gouribidanuru), and Kashapura (TMC Bagepalli).

The project commenced with the preparation of the **Detailed Project Report** for legacy waste management, which was reviewed and approved by the Directorate of Municipal Administration (DMA) and the State Level Technical Committee (SLTC) on 28.07.2023.

Subsequently, **administrative approval** for the DPR amounting to **Rs. 1167.18 lakhs** was granted by the State High Power Committee on 22.05.2023.

The **technical sanction** for the project was granted by the Chief Engineer of the DMA and Executive Engineer, DUDC Chikkaballapura.

The tender was floated for the project with an amount put to tender of **Rs. 997.61 lakhs**. The first call tender, published on 14.12.2023, received two bids, both of which were deemed technically ineligible. Following SLTC approval, the **Call-2** tender was issued on 06.07.2024, with **two bids** received and the bid from **Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD)** was deemed technically eligible.

The Chikkaballapura District Level Tender Scrutiny Committee (CDLTSC) evaluated the technical bid, confirming that the **bidder was technically compliant**. The State Level SBM Tender Scrutiny Committee (SBM TSC) further reviewed and approved the technical bid. Additionally, the **technical bid capacity was found to exceed the required limit**, indicating the bidder's capability to handle the project. The details of the tender are attached as **Annexure 2.**

The **financial bid** was opened on 17-02-2025, where the bidder quoted Rs. 1251.90 lakhs (25.24% above the tender amount). After negotiations, the bid was reduced to Rs. **1047.40 lakhs, which is 4.99% above** the initial tender value. The CDLTSC has recommended approval of this negotiated amount

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 10,47,40,122.13/-(excluding GST) which is 4.99 % above the amount put to tender, submitted by the Chikkaballapura district for the said legacy waste management tender. (Indent No: DMA/2023-24/OW/WORK_INDENT4795/CALL-2).

Decision: ***As recommended by Chikkaballapura Deputy Commissioner Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) (amount INR***

10,47,40,122.13/-(excluding GST) which is 4.99 % above the amount put to tender), for the said legacy waste management tender of Chikkaballapura district.

Agenda No. 5: Seeking administrative approval for revised action plan for Bruhath Bengaluru Mahanagara Palike (BBMP) approved under SBM 2.0

State Mission Director, SBM(U) briefed the committee that the action plan for Solid Waste Management of BBMP under Swachh Bharat Mission (Urban)- 2.0 is approved on 6th NARC meeting dated 15th September 2022 for a total cost of Rs.1238.85 Cr in which GoI share is Rs.310.21 Cr, GoK share is 198.59 Cr and ULB Share is Rs.730.05 Cr and the details of the action plan approved are as follows.

SL NO	Component	Approved Capacity	Total Cost	Central Share	State Share	ULB share
1	Wet Waste Processing Plants: Compost plants (TPD)	1357.46	156.11	39.03	24.98	92.10
2	Biomethanation plants (TPD)	600.00	108.00	27.00	17.28	63.72
3	Dry Waste Processing Plants: MRF (TPD)	1686.11	143.31	35.83	22.93	84.55
4	Transfer Stations (TPD)	2612.69	117.57	29.89	19.18	68.50
5	Sanitary Landfills (TPD)	406.35	26.41	6.60	4.23	15.58
6	Waste to Energy (TPD)	460.00	82.80	20.70	13.25	48.85
7	Legacy Waste (Tonnes)	9782000.00	538.01	134.50	86.08	317.43
8	C & D Waste Processing (Tonness)	891.00	53.44	13.36	8.55	31.53
9	Mechanical Sweepers	24.00	13.20	3.30	2.11	7.79
Total			**1238.85**	**310.21**	**198.59**	**730.05**

BBMP's revised Integrated Solid Waste Management (ISWM) plan under the PPP model focuses on efficient waste management. Key actions include establishing transfer stations, expanding Material Recovery Facilities (MRF), and enhancing sanitary landfill (SLF) capacities. The private sector will handle waste processing infrastructure, while BBMP covers operational costs via tipping fees. The plan integrates waste collection, sorting, recycling, bio-methanization, and disposal into a seamless system. It also includes robust monitoring, public awareness campaigns, and community engagement to encourage waste segregation. This comprehensive approach ensures sustainable, efficient, and environmentally compliant waste management for the city.

Revised SWM Action Plan proposed by BBMP (Cost in Cr.)						
Sl no	**Component**	**Capacity**	**Total Cost**	**GoI Share**	**GoK Share**	**ULB Share**
1	Transfer Station	6081.74TPD	273.68	64.82	43.79	161.47
2	Dry Waste -MRF Facilities	1226.11TPD	104.21	26.05	16.67	61.48
3	Waste to Energy	460TPD	82.8	20.70	13.25	48.85
4	Legacy Waste Management	9782000T	538.01	134.50	86.08	317.43
5	Sanitary Landfill	800TPD	52	13.00	8.32	30.68
6	Mechanical Sweepers	24 No	13.2	3.30	2.11	7.79
	Total		**1063.90**	**265.98**	**170.22**	**627.70**

The 20th SLTC in its meeting dated 19.03.2025 had accorded approval for the revised action plan of Solid Waste Component of BBMP under SBM(U)-2.0 for a total cost of Rs. 1063.90 Cr with GoI share of Rs. 265.98 Cr, GoK Share of Rs. 170.22 Cr and ULB share of Rs. 627.70 Cr. The committee also directed to place the subject before SHPC to seek administrative approval and send the proposal to MoHUA.

Therefore, administrative approval is sought from the SHPC for the revised action plan of Solid Waste Component of BBMP under SBM(U)-2.0 for a total

cost of Rs. 1063.90 Cr with GoI share of Rs. 265.98 Cr, GoK Share of Rs. 170.22 Cr and ULB share of Rs. 627.70 Cr.

<u>Decision:</u> After detailed discussions and deliberations, the committee accorded approval for the revised action plan of Solid Waste Component of BBMP under SBM(U)-2.0 for a total cost of Rs. 1063.90 Cr with GoI share of Rs. 265.98 Cr, GoK Share of Rs. 170.22 Cr and ULB share of Rs. 627.70 Cr. The committee also directed to send the proposal to MoHUA for approval.

Agenda No. 6: Seeking administrative approval for Detailed Project Reports for Legacy Waste Management submitted by 24 Urban Local Bodies.

The details of Solid Waste Management projects taken up under SBM (U)-2.0 and the details of the project are as given below:

1. Action Plan approvals under SBM (U)- 2.0 from MoHUA:

State Mission Director, SBM(U) briefed the committee that the total central allocation for Solid Waste Management Components under SBM(U)-2.0 for the state is Rs.709.30 Cr. Out of this, the SWM projects including Legacy Waste Management, ISWM, MRF, Bio-methanation, Transfer Station, Sanitary landfill, Waste to energy and Mechanical Sweeping for Rs. 661.50 Cr as a central share has been approved so far by MoHUA. Therefore, Central balance amount of Rs.47.8 Cr is yet to be claimed from the state.

Under SBM(U)-2.0, the action plan for 193 ULBs has been approved for Legacy Waste Management in the 11th NARC meeting dated 5th January 2024 with the total cost of Rs 954.87Cr. Subsequently, 192 ULBs excluding BBMP have prepared the DPRs and accorded administrative approvals.

2. Proposal from ULBs:

The 24 ULBs have identified dumpsites and carried out drone surveys and submitted proposal for dumpsite remediation seeking funds under SBM (U)-2.0 and Environmental Compensation fund.

3. Recommendations of State Mission Director, SBM (U):

The proposal has been reviewed at the DMA office, and it was found that the ULBs have developed their DPRs for in-house remediation of legacy waste in accordance with CPCB guidelines. However, the ULBs of Karwar, Kundapura, and Hosakote are adopting a hire model for legacy waste management instead. The ULBs has conducted volume estimation through Drone Survey, Physical analysis and chemical analysis of the legacy waste at the dumpsite. The details of the DPR are provided under:

Sl. No.	District	ULB	Population of 2011	Quantity in Tons	Project Cost in Lakhs	MoHUA approved cost @550Rs/ton in lakhs	GOI Share @50% in lakhs	GOK Share @33% in lakhs	Total cost (GOI and GOK Share) in lakhs	ULB Share in lakhs
1	Bagalkote	Hungund	20877	3150	17.84	17.33	8.66	5.72	14.38	3.46
2	Ballary	Kurugodu	21958	5226	37.89	28.74	14.37	9.49	23.86	14.03
3	Ballary	Sandoor	37431	9297	83.86	51.13	25.57	16.87	42.44	41.42
4	Belagavi	Chennamman-kittur	17562	2300	15.04	12.65	6.33	4.17	10.50	4.54
5	Belagavi	Raibagh	18736	2210	24.06	12.16	6.08	4.01	10.09	13.97
6	Bengaluru Rural	Hosakote	16990	15208	118.86	83.64	41.82	27.60	69.42	49.44
7	Bidar	Halikheda	20163	793.42	6.06	4.36	2.18	1.44	3.62	2.44
8	Dakshina kannada	Kinnigoli	16990	9284	82.81	51.06	25.53	16.85	42.38	40.43
9	Davangere	Niymathi	9288	1942.4	15.15	10.68	5.34	3.53	8.87	6.28
10	Gadaga	Mulagunda	18781	15847	117.85	87.16	43.58	28.76	72.34	45.51
11	Gadaga	Mundargi	24919	12096	81.51	66.53	33.26	21.95	55.22	26.29
12	Mysuru	H.D. Kote	14313	7981.7	101.97	43.90	21.95	14.49	36.44	65.53
13	Mysuru	Periyapatna	16685	5085.41	40.91	27.97	13.98	9.23	23.21	17.70
14	Mysuru	T Narsipura	31498	11111	98.54	61.11	30.56	20.17	50.72	47.82
15	Shivamogga	Holehonnuru	15401	1092.6	9.49	6.01	3.00	1.98	4.99	4.50
16	Tumakuru	Chikkanayaka nahalli	23206	22279	212.68	122.53	61.27	40.44	101.70	110.98
17	Udupi	Bainduru	24957	1640.38	21.01	9.02	4.51	2.98	7.49	13.52
18	Udupi	Kaup	21887	6503.32	112.56	35.77	17.88	11.80	29.69	82.87
19	Udupi	Kundapur	30444	23189	319.37	127.54	63.77	42.09	105.86	213.51
20	Uttara Kannada	Ankola	22249	4480	30.00	24.64	12.32	8.13	20.45	9.55

Sl. No.	District	ULB	Population of 2011	Quantity in Tons	Project Cost in Lakhs	MoHUA approved cost @550Rs/ton in lakhs	GOI Share @50% in lakhs	GOK Share @33% in lakhs	Total cost (GOI and GOK Share) in lakhs	ULB Share in lakhs
21	Uttara Kannada	Dandeli	52069	6109.8	30.31	33.60	16.80	11.09	27.89	2.42
22	Uttara Kannada	Haliyala	24238	5577	45.01	30.67	15.34	10.12	25.46	19.55
23	Uttara Kannada	Honavara	19109	21760	176.23	119.68	59.84	39.49	99.33	76.90
24	Uttara Kannada	Karwar	63755	73500	650.85	404.25	202.13	133.40	335.53	315.32
	Total			**267663.03**	**2449.86**	**1472.15**	**736.07**	**485.81**	**1221.88**	**1227.98**

The details pertaining to the vehicle requirement, Bio culture requirement, legacy waste processing, power consumption details, manpower requirement details, RDF and Inert waste transportation cost details are given in **Annexure 3**. Post approval from the SHPC, the proposal may be sent to MoHUA for seeking funds under GOI and GoK share under SBM(U)-2.0.

The 20th SLTC meeting in its dated 19-03-2025 had accorded approval for the Detailed Project Reports of Legacy Waste Management submitted by 29 ULBs for the total project cost of Rs.108.5/-lakhs, GoI share of Rs.736.07/- lakhs, GoK share of Rs. 485.81/- lakhs and ULB share of Rs.1227.98/- lakhs under SBM(U)-2.0. The committee also directed to place the subject in SHPC for administrative approval.

Thus, SMD has sought approval from the SHPC for the Detailed Project Reports of Legacy Waste Management submitted by 24 ULBs for the total project cost of Rs.108.5/-lakhs, GoI share of Rs.736.07/- lakhs, GoK share of Rs. 485.81/- lakhs and ULB share of Rs.1227.98/- lakhs under SBM(U)-2.0.

Decision: After detailed discussions and deliberations, the committee accorded approval for the Detailed Project Reports of Legacy Waste Management submitted by 24 ULBs for the total project cost of Rs.108.5/-lakhs, GoI share of Rs.736.07/- lakhs, GoK share of Rs. 485.81/- lakhs and ULB share of

Rs.1227.98/- lakhs under SBM(U)-2.0. The committee also directed to send the proposal to MoHUA for necessary approval.

Agenda No. 7: Seeking administrative approval for allocation of NGT Compensation Fund in order to meet the ULB share for Legacy Waste Management Component under Swachh Bharat Mission (U)-2.0

The issues of solid and liquid waste management in all States are dealt in National Green Tribunal OA no 606/2018. NGT has levied environmental Compensation of Rs. 540.00 Crores for the gap in remediation of legacy waste and an environmental Compensation of Rs. 2854.80 Crores for the gap in treatment of used water. Thus, the total environmental compensation imposed on Karnataka for these gaps amounts to Rs 3400.00 Crores. The State Government has allocated the funds of Rs 3400.00 Crores in the NGT review meeting held on 23-06-2023. Details are mentioned below:

- Chandapura Lake restoration-Rs 500 Crores
- Legacy waste management-Rs 540 Crores (BBMP-293 crores & other ULBs -247 crores
- Used water management-Rs 2360 Crores (Other Ulbs: Rs.1919 Crores & BWSSB: Rs.441 Crores)

To expedite the legacy waste remediation works, Rs 238.69 crores of the NGT compensation amount (out of Rs 247cr) has been allocated to 192 ULBs, excluding BBMP, which will be utilized as part of the ULB share. 90% of ULB share is covered for City Corporations and 100% of ULB share is considered for other 182 ULBs. There is a balance 8 crores.

Meanwhile, 30 ULBs have reported a total of 2,38,054.31 tonnes of legacy waste and have prepared DPRs with a total project cost of Rs. 27.81 crores under SBM(U)- 2.0. The MoHUA has approved bio-mining and bioremediation costs at Rs. 550 per tonne. Based on this rate and the SBM(U)- 2.0 cost-sharing guidelines, the corresponding Central and State shares have been determined, amounting to Rs. 13.74 crores. The remaining Rs. 14.08 crores is to be borne by the ULBs from their own funds.

The unallocated Rs. 8 crores from the environmental compensation fund can be utilized to support these 30 ULBs as part of their share, facilitating the effective implementation of legacy waste management projects. The details are mentioned below.

Sl. No.	District	ULB	Quantity disclosed in Tons	Project Cost in Lakhs	MoHUA approved cost @550Rs/ton in lakhs	GOI Share @50 % in lakhs	GOK Share @33 % in lakhs	Total cost(GOI and GOK Share) in lakhs	ULB Share @17% in lakhs	Environmental Compensation fund in lakhs	ULB Share after deducting EC fund
1	Bagalkote	Hungund	3150	17.84	17.33	8.66	5.72	14.38	3.46	3.46	0.00
2	Ballary	Kurugodu	5226	37.89	28.74	14.37	9.49	23.86	14.03	12.80	1.23
3	Ballary	Sandoor	9297	83.86	51.13	25.57	16.87	42.44	41.42	22.78	18.64
4	Belagavi	Chennamman-kittur	2300	15.04	12.65	6.33	4.17	10.50	4.54	4.54	0.00
5	Belagavi	Raibagh	2210	24.06	12.16	6.08	4.01	10.09	13.97	5.41	8.56
6	Bengaluru Rural	Hosakote	15208	118.86	83.64	41.82	27.60	69.42	49.44	37.26	12.18
7	Bidar	Halikheda	793.42	6.06	4.36	2.18	1.44	3.62	2.44	1.94	0.49
8	Dakshina kannada	Kinnigoli	9284	82.81	51.06	25.53	16.85	42.38	40.43	22.75	17.68
9	Davangere	Niymathi	1942.4	15.15	10.68	5.34	3.53	8.87	6.28	4.76	1.52
10	Gadaga	Mulagunda	15847	117.85	87.16	43.58	28.76	72.34	45.51	38.83	6.68
11	Gadaga	Mundargi	12096	81.51	66.53	33.26	21.95	55.22	26.29	26.29	0.00
12	Mysuru	H.D. Kote	7981.7	101.97	43.90	21.95	14.49	36.44	65.53	19.56	45.98
13	Mysuru	Periyapatna	5085.41	40.91	27.97	13.98	9.23	23.21	17.70	12.46	5.24
14	Mysuru	T Narsipura	11111	98.54	61.11	30.56	20.17	50.72	47.82	27.22	20.60
15	Shivamogga	Holehonnuru	1092.6	9.49	6.01	3.00	1.98	4.99	4.50	2.68	1.83
16	Tumakuru	Chikkanayakanahalli	22279	212.68	122.53	61.27	40.44	101.70	110.98	54.58	56.39
17	Udupi	Bainduru	1640.38	21.01	9.02	4.51	2.98	7.49	13.52	4.02	9.50
18	Udupi	Kaup	6503.32	112.56	35.77	17.88	11.80	29.69	82.87	15.93	66.94
19	Udupi	Kundapur	23189	319.37	127.54	63.77	42.09	105.86	213.51	56.81	156.70
20	Uttara Kannada	Ankola	4480	30.00	24.64	12.32	8.13	20.45	9.55	9.55	0.00
21	Uttara Kannada	Dandeli	6109.8	30.31	33.60	16.80	11.09	27.89	2.42	2.42	0.00

Sl. No.	District	ULB	Quantity disclosed in Tons	Project Cost in Lakhs	MoHUA approved cost @550Rs/ton in lakhs	GOI Share @50% in lakhs	GOK Share @33% in lakhs	Total cost(GOI and GOK Share) in lakhs	ULB Share @17% in lakhs	Environmental Compensation fund in lakhs	ULB Share after deducting EC fund
22	Uttara Kannada	Haliyala	5577	45.01	30.67	15.34	10.12	25.46	19.55	13.66	5.89
23	Uttara Kannada	Honavara	21760	176.23	119.68	59.84	39.49	99.33	76.90	53.31	23.58
24	Uttara Kannada	Karwar	73500	650.85	404.25	202.13	133.40	335.53	315.32	180.08	135.25
25	Dakshina kannada	Bantwal	9102	70.96	50.06	25.03	16.52	41.55	29.41	22.30	7.11
26	Dakshina kannada	Belthangady	2664	51.32	14.65	7.33	4.84	12.16	39.16	6.53	32.63
27	Dakshina kannada	Mulki	2047	48.39	11.26	5.63	3.72	9.34	39.05	5.02	34.03
28	Dakshina kannada	Sulya	4672	52.92	25.70	12.85	8.48	21.33	31.59	11.45	20.15
29	Chitradurga	Molakalmuru	7625.35	57.09	41.94	20.97	13.84	34.81	22.28	18.68	3.60
30	Chitradurga	Holalkere	7151.28	51.41	39.33	19.67	12.98	32.65	18.76	17.52	1.24
Total			**300924.66**	**2781.95**	**1655.09**	**827.54**	**546.18**	**1373.72**	**1408.23**	**714.59**	**693.64**

The 20th SLTC in its meeting dated 19.03.2025 had accorded approval for the allocation of Rs. 7.14 crores of NGT Compensation Funds, as a part of ULB share for 30 Urban Local Bodies for Legacy Waste Management projects under SBM(U)-2.0. The committee also directed to place the subject before SHPC for approval.

Hence, SMD has sought approval from the SHPC for the allocation of Rs. 7.14 crores of NGT Compensation Funds, as a part of ULB share for 30 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0.

Decision: After detailed discussions and deliberations, the committee accorded approval for the allocation of Rs. 7.14 crores of NGT Compensation Funds, as a part of ULB share for 30 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0.

Agenda No. 08: Seeking Approval for Financial Bid Evaluation Report of Civil Works for setting up of Material Recovery Facilities (MRF) in Hubballi-Dharwad City Corporation.

Agenda No.8 a: Regarding approval of financial bid evaluation report of civil works for setting up of 100 TPD capacity Material Recovery Facilities (MRF) required at Dharwad City. (INDENT No.: DMA/2024-25/BD/WORK_INDENT26191/CALL-2)

State Mission Director, SBM(U) briefed the committee that the **Dharwad City** Material Recovery Facility (MRF) project aims to establish a 100 TPD (Tons Per Day) MRF under the Swachh Bharat Mission (U)-2.0 scheme. The project involves the setting up of two plants: one in Dharwad City (100 TPD capacity) and another in Hubballi City (110 TPD capacity). The **Detailed Project Report** for both plants, costing a total of Rs. 22.23 crore (Rs. 17.10 crore for civil works and Rs. 5.13 crore for machinery), was approved during the 6th NARC meeting of MoHUA on 17.10.2022.

Subsequently, the **Technical Approval** was granted during the 14th SLTC meeting on 27.05.2024, with a recommendation to seek Administrative Approval. On 27.05.2024, the 12th SHPC meeting accorded **Administrative Approval** for the total DPR cost of Rs. 22.23 crore for both the Dharwad and Hubballi MRF projects. Following this, the Chief Engineer, Directorate of Municipal Administration (DMA), provided **Technical Sanction** for the Dharwad MRF tender, valuing Rs. 8.55 crore.

The first call for tender for the Dharwad City MRF was issued on 05.09.2024, but it was rejected due to only one bidder participating. On 17.01.2025, the **second call for tender (Call-2)** was issued, with the technical bid opened on 04.02.2025. Again, only **one bidder, SRI. VENKATARAMI REDDY (M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED),** submitted their bid.

The Corporation Level Tender Scrutiny Committee (CLTSC) evaluated the technical bid and recommended its approval. The State Level SBM Tender Scrutiny Committee (SBM TSC) reviewed the bid on 10.03.2025 and confirmed its technical compliance. The **20th SLTC meeting, held on 19.03.2025**, approved the technical bid evaluation report and instructed the opening of the financial bid.

On 20.03.2025, Dharwad City opened the financial bid, which was reviewed by the CLTSC. The bid amount quoted by **M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED was Rs. 7.05 crore (1.32% below the CSR with issue rate dated 04.11.2024).** The financial bid was found to be below the expected rate, and the CLTSC recommended approval.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 7,05,04,432.25/- (excluding GST) **which is 1.32% below when compared CSR with issue rate dated 04.11.2024,** ***submitted for Dharwad City for the said MRF tender. (Indent No:*** **DMA/2024-25/BD/WORK_INDENT26191/CALL-2).**

Decision: ***As recommended by HDMC Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by*** **SRI. VENKATARAMI REDDY (*M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED) (amount INR 7,05,04,432.25/- (excluding GST) which is* 1.32% below when compared CSR with issue rate dated 04.11.2024),** ***for the said Material Recovery Facility tender of Dharwad City bearing Indent No:*** **DMA/2024-25/BD/WORK_INDENT26191/CALL-2.**

Agenda No. 8b: Regarding approval of financial bid evaluation report of civil works for setting up of 110 TPD capacity Material Recovery Facilities (MRF) required at Hubballi City. (*Indent No:* DMA/2024-25/BD/WORK_INDENT26193/CALL-2)

State Mission Director, SBM(U) briefed the committee that the **Hubballi City** Material Recovery Facility (MRF) project aims to establish a **110 TPD** (Tons Per Day) MRF under the Swachh Bharat Mission (U)-2.0 scheme. The project involves the setting up of two plants: one in Dharwad City (100 TPD capacity) and another in Hubballi City (110 TPD capacity). The **Detailed Project Report** for both plants, costing a total of **Rs. 22.23 crore** (Rs. 17.10 crore for civil works and Rs. 5.13 crore for machinery), was approved during the 6th NARC meeting of MoHUA on 17.10.2022.

Subsequently, the **Technical Approval** was granted during the 14th SLTC meeting on 27.05.2024, with a recommendation to seek Administrative Approval. On

27.05.2024, the 12th SHPC meeting accorded **Administrative Approval** for the total DPR cost of **Rs. 22.23 crore** for both the Dharwad and Hubballi MRF projects. Following this, the Chief Engineer, Directorate of Municipal Administration (DMA), provided Technical Sanction for the Dharwad MRF tender, valuing Rs. 8.55 crore.

The first call for tender for the Hubballi City MRF was issued on 05.09.2024, but it was rejected due to only one bidder participating. On 17.01.2025, the **second call for tender (Call-2)** was issued, with the technical bid opened on 04.02.2025. Again, only one bidder, **SRI. VENKATARAMI REDDY (M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED)** submitted their bid.

The Corporation Level Tender Scrutiny Committee (CLTSC) evaluated the technical bid and recommended its approval. The State Level SBM Tender Scrutiny Committee (SBM TSC) reviewed the bid on 10.03.2025 and confirmed its **technical compliance**. The **20th SLTC meeting, held on 19.03.2025, approved the technical bid evaluation report and instructed the opening of the financial bid.**

On 20.03.2025, Hubballi City opened the financial bid, which was reviewed by the CLTSC. The bid amount quoted by **M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED was Rs. 7.05 crore (1.32% below the CSR with issue rate dated 04.11.2024)**. The financial bid was found to be below the expected rate, and the CLTSC recommended approval.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 7,05,04,437/- (excluding GST) **which is 1.32% below when compared CSR with issue rate dated 04.11.2024,** ***submitted for Hubballi City for the said MRF tender. (Indent No:*** **DMA/2024-25/BD/WORK_INDENT26193/CALL-2).**

Decision: ***As recommended by HDMC Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by*** **SRI. VENKATARAMI REDDY** ***(M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED) (amount INR 7,05,04,437/- (excluding GST) which is*** **1.32% below when compared CSR with issue rate**

dated 04.11.2024), ***for the said Material Recovery Facility tender of Hubballi City bearing Indent No:*** **DMA/2024-25/BD/WORK_INDENT26193/CALL-2.**

Agenda No. 9: Seeking Approval for Financial Bid Evaluation Report for Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactor for HDMC (Indent no: DMA/2024-25/IND2945 CALL-1).

State Mission Director, SBM(U) briefed the committee that the project involves the Supply, Installation, Commissioning, and Successful Trial Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactors for Hubli-Dharwad Municipal Corporation (HDMC) under the Swachh Bharat Mission (Urban)-2.0 scheme.

The project was approved in the 6th NARC meeting of MoHUA on 17.10.2022. A **Detailed Project Report** was prepared with a total cost of **Rs. 1076.00 lakhs**, including Rs. 876.00 lakhs for machinery and Rs. 200.00 lakhs for civil work. **Technical approval** was given in the 14th SLTC meeting on 27.05.2024, and subsequently in the 12th SHPC meeting on 27.05.2024 granted **administrative approval** for the project at a total cost of Rs. 10.76 Cr, including civil and infrastructure work for refuse compactor stations.

Following the SLTC and SHPC approvals, the Chief Engineer, DMA verified and granted the **technical sanction** for the machinery procurement at **Rs. 876.00 lakhs**.

The **1st Call tender** was floated with amount put to tender of **Rs. 875.98 lakhs**. The technical bid was opened on 12.09.2024, with **7 bidders participating**.

The Corporation Level Tender Scrutiny Committee (CLTSC) reviewed the technical bids and recommended approval for two technically responsive bidders, submitting the evaluation report to the State Mission Director, SBM (U). The State SBM TSC, after reviewing the bids on 10.03.2025, approved the evaluation report for the **two responsive bidders** and recommended submitting the proposal for SLTC approval.

The **20th SLTC meeting on 19.03.2025**, the committee approved the technical bid evaluation and directed the opening of financial bids.

Subsequently, the financial bid was opened on 24.03.2025. The Corporation Level Tender Scrutiny Committee recommended the following:

- **Edison Thomas Kallarakkal (Antony Motors Pvt. Ltd): L2 bidder with a bid of Rs. 776.16 lakhs but rejected due to ineligibility for MSME preference (out-of-state).**

- **Tippanna Somashekar Nagaraj (Sadhana Enviro Engineering Services): L1 bidder with a bid of Rs. 842.66 lakhs, eligible for MSME preference (3.81% lower than the tendered amount).**

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 8,42,66,000/- (excluding GST) which is 3.81 % below the amount put to tender, submitted by the Dharwad district for the said tender bearing Indent No: DMA/2024-25/IND2945 CALL-1.

Decision: ***The SHPC after detailed discussions and deliberations, deferred the subject with the direction to the commissioner HDMC to review and resubmit the same for the necessary approval in the next SHPC.***

Agenda No. 10: Seeking Approval for Financial Bid Evaluation Report of Civil Work for setting up Material Recovery Facilities (MRF) of 109 TPD capacity at Belagavi Municipal Corporation (Indent No: DMA/2024-25/BD/WORK_INDENT16863/CALL-2).

The project involves the construction of a 109 TPD Material Recovery Facility Shed at the Integrated Solid Waste Management plant in **Belagavi City Corporation**, under the Swachh Bharat Mission (U)-2.0 scheme.

The **Detailed Project Report** for the 109 TPD MRF was approved during the 6th NARC meeting of MoHUA on 17th October 2022. The total project cost was **Rs. 11.19 Cr**, including Rs. 8.63 Cr for civil works and Rs. 2.56 Cr for machinery and equipment. The DPR was then **technically approved** at the 14th SLTC meeting on 27th May 2024.

Also, the DPR was presented at the 12th SHPC meeting held on 27th May 2024, where **administrative approval** for the total project cost of Rs. 11.19 Cr was granted.

The Chief Engineer of the Directorate of Municipal Administration sanctioned the **technical sanction** for the project on 17th September 2024, approving the technical estimates for Rs. 8.55 Cr. This sanction was formalized through Order No. 1317070 DMA SWM SWMR 6 2024.

Following to this the tender for the project was issued on 5th October 2024 with a amount put to tender of **Rs. 719.46 lakhs**. However, the technical bid of the first call tender was rejected due to the bidder's non-responsiveness. Consequently, the first call was cancelled, and a **second call** for the tender was issued on 30th January 2025. The technical bids were opened on 1st February 2025, with **two bidders**: **M/S PROUD INDIA PROMOTERS and SUPRADA CONSTRUCTIONS PRIVATE LIMITED** participated. After evaluating the technical bids, the Corporation Level Tender Scrutiny Committee recommended both bidders for acceptance, confirming they met the required technical, financial, and procedural standards.

The technical bids were reviewed by the 18th State Level SBM Tender Scrutiny Committee on 24th February 2025, which confirmed that both bidders met the technical criteria and recommended approval to the SLTC.

Also,the 20th SLTC meeting held on 19th March 2025 approved the technical evaluation report and authorized the opening of the financial bids.

The financial bids were opened on 21st March 2025. **M/S PROUD INDIA PROMOTERS quoted Rs. 755.05 lakhs, which was 4.95% above the CSR issue rate, making them the L1 bidder** where in SUPRADA CONSTRUCTIONS PRIVATE LIMITED quoted Rs. 771.41 lakhs, 7.22% above the CSR rate, placing them as the L2 bidder.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 7,55,05,577/-(excluding GST) **which is 4.95% above when compared CSR with issue rate dated 04.11.2024,** ***submitted for Belagavi CC for the said MRF tender. (Indent No:*** **DMA/2024-25/BD/WORK_INDENT16863/CALL-2).**

Decision: ***As recommended by Belagavi Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by Prasanna Shivarama Shetty (*****M/S PROUD INDIA PROMOTERS*** ***(amount INR 7,55,05,577/-(excluding GST)*** **which is 4.95% above when compared CSR with issue rate dated 04.11.2024),** ***submitted for Belagavi CC for the said MRF tender bearing Indent No:*** **DMA/2024-25/BD/WORK_INDENT16863/CALL-2).**

Agenda No. 11: Seeking Approval for Financial Bid Evaluation Report of "Construction of Shed for Pre-sorting of Waste" approved under Swachh Bharat Mission-1.0 for Solid Waste Management in Belagavi City Corporation. (Indent No.: DMA/2024-25/BD/WORK_INDENT16862/CALL-2.)

The project involves "Construction of Shed for Pre-Sorting of Waste" under the Swachh Bharat Mission (SBM) 1.0 for Solid Waste Management in **Belagavi City Corporation**.

The **Detailed Project Report** for the Belagavi City Corporation's waste management project was prepared under SBM (U) 1.0. It was approved with a total capital cost of **Rs. 42.87 Cr**, where the Government of India (GoI) and Government of Karnataka (GoK) contributed Rs. 25.01 Cr, while the Urban Local Body (ULB) contributed Rs. 17.86 Cr. The DPR included procurement of vehicles, machinery, and civil works such as compound walls, roads, sump tanks, vehicle washing facilities, and toilets. The revised estimation for the construction of a shed, RDF storage unit, compost storage unit, and partial truss work for the windrow platform was approved in the 8th State Level Technical Committee (SLTC) meeting on 29th January 2025.

During the 8th SLTC meeting, the construction works were discussed and recommended for approval. Subsequently, the project received **administrative approval** from the 6th State Level High Powered Committee (SHPC) on 31st January 2024.

After receiving technical approval in the 8th SLTC and administrative approval from SHPC, the Chief Engineer, Directorate of Municipal Administration (DMA), verified and approved the estimates and technical components for the project.

The first tender call for the project was issued on 4th October 2024. However, only one bid was received, which was technically non-responsive, leading to the cancellation of the first call. The **second call tender** was issued on 10th January 2025, and technical bids were opened on 1st February 2025. **Two bidders, SRI PRASANNA SHIVARAMA SHETTY (M/S PROUD INDIA PROMOTERS) and Sri NARAYAN MADDAYYA SHETTY (SUPRADA CONSTRUCTIONS PRIVATE LIMITED),** participated.

After reviewing the technical bids, the Corporation's TSC recommended the acceptance of both bids. This recommendation was forwarded to the State Level TSC on 19th February 2025.

The State level SBM TSC reviewed the bids and recommended approval on 24th February 2025, confirming that all technical requirements were met.

On 19th March 2025, the 20th SLTC meeting approved the technical bid evaluation report, leading to the opening of financial bids.

The financial bid for the project was opened on 21st March 2025. The Corporation's TSC recommended **approving the bid from SRI PRASANNA SHIVARAMA SHETTY (M/S PROUD INDIA PROMOTERS) at Rs. 583.72 lakhs (4.94% above the CSR issue rate), making them the lowest bidder (L1) and Sri NARAYAN MADDAYYA SHETTY (SUPRADA CONSTRUCTIONS PRIVATE LIMITED) was the second bidder (L2).**

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 5,83,72,764/- (excluding GST) **which is 4.94% above when compared CSR with issue rate dated 04.11.2024,**

submitted for Belagavi CC for the said tender bearing Indent No: **DMA/2024-25/BD/WORK_INDENT16862/CALL-2.**

Decision: ***As recommended by Belagavi Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by*** **SRI PRASANNA SHIVARAMA SHETTY (M/S PROUD INDIA PROMOTERS** ***(amount INR 5,83,72,764/- (excluding GST)*** **which is 4.94% above when compared CSR with issue rate dated 04.11.2024),** ***submitted for Belagavi CC for the said tender bearing Indent No:*** **DMA/2024-25/BD/WORK_INDENT16862/CALL-2.**

Agenda No. 12: Seeking Approval for Financial Bid Evaluation Report of Construction of RDF Storage Unit, Compost Storage Unit & Partial Truss Work for Existing Windrow Platform" approved under Swachh Bharat Mission-1.0 for Solid Waste Management in Belagavi City Corporation. (INDENT NO: DMA/2024 25/BD/WORK_INDENT16861/CALL-2).

The project involves "Construction of RDF Storage Unit, Compost Storage Unit & Partial Truss Work for Existing Windrow Platform" under Swachh Bharat Mission-1.0 for Solid Waste Management

The **Belagavi City Corporation** prepared a Detailed Project Report under SBM(U)-1.0 with an estimated capital cost of Rs. 42.87 crore, with the Government of India (GoI) and Government of Karnataka (GoK) contributing Rs. 25.01 crore, and the Urban Local Body (ULB) contributing Rs. 17.86 crore. This DPR included procurement of vehicles, machinery, and civil works like roads, compound walls, vehicle washing facilities, and toilets. A revised estimation for the specific works—RDF Storage Unit, Compost Storage Unit, and Partial Truss Work—was approved during the 8th State Level Technical Committee (SLTC) meeting on January 29, 2024.

The 8th SLTC meeting discussed and recommended the works for approval by the State High Powered Committee (SHPC), which granted **administrative approval** on January 31, 2024.

Following approvals from SLTC and SHPC, the Chief Engineer of the Directorate of Municipal Administration (DMA) verified and approved the technical components and estimates, granting technical sanction for the work.

After receiving technical sanction, the 1st Call tender for Rs. 721.77 lakhs were invited. However, the tender was cancelled as it received only one bid, and the other was non-responsive. A **second call** for tenders was issued on January 10, 2025. The technical bids were opened on February 1, 2025, with **two bidders participating: SRI PRASANNA SHIVARAMA SHETTY (M/s PROUD INDIA PROMOTERS) and SRI BALAKRISHNA G GODSE** participated.

The Belagavi City Corporation's Tender Scrutiny Committee (TSC) reviewed and recommended the technical bids for approval. The State SBM TSC also approved the technical evaluation on February 24, 2025.

The 20th SLTC meeting, held on March 19, 2025, discussed the technical bid evaluations and granted approval for the evaluation report, directing the opening of financial bids.

The financial bids were opened on 21st March 2025. **SRI PRASANNA SHIVARAMA SHETTY quoted Rs. 781.52 lakhs, while SRI BALAKRISHNA G GODSE quoted Rs. 742.67 lakhs, with a negotiated amount of Rs. 741.98 lakhs. The latter bidder is identified as the L1 bidder.**

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 7,41,97,893/- (excluding GST) **which is 4.40% above when compared CSR with issue rate dated 04.11.2024,** ***submitted for Belagavi CC for the said tender bearing Indent No:*** **DMA/2024-25/BD/WORK_INDENT16861/CALL-2.**

Decision: ***As recommended by Belagavi Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by*** **SRI BALAKRISHNA G GODSE** ***(INR 7,41,97,893/- (excluding GST)*** **which is 4.40% above when compared CSR with issue rate dated 04.11.2024),** ***submitted for Belagavi CC for the said tender bearing Indent No:*** **DMA/2024-25/BD/WORK_INDENT16861/CALL-2.**

Agenda No. 13: Administrative Approval for the DPR of "Construction/ Upgradation of Sewerage system for Sidlaghatta town"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O. No. UDD/05/CSS/2023 (Part-3), dated 30/11/2023 has accorded administrative approval for Rs 30 crore to Sidlaghatta town for Construction/Upgradation of Sewerage system under National Green Tribunal Environmental Compensation fund. Also, SBM(U)-2.0 fund of Rs.8.47 Cr is allocated for Sidlaghatta for STP Construction/ Upgradation.

The Construction of sewer lines in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24. The details are as follows:

Sl No.	Description	Amount (in Rupees)		
		NGT FUND	SBM FUND	TOTAL
I	**Repair and Replacement of existing Sewer network**			
1	Repair (3400 m) and Replacement (2000 m) of Existing Sewer lines	79,80,000.00		**79,80,000.00**
II	**Providing and laying additional sewer lines in existing wards and newly developed wards**			
2	Providing Laying, Jointing, testing & commissioning of 160/200/250 dia UPVC and 300 to 800 dia RCC Pipeline and Construction of RCC machine hole chambers including road restoration. (22.905 Km Sewer line with 827 Machine holes)	17,19,70,000.00		**17,19,70,000.00**

3	Providing House Service Connections (HSC) – 2560 Nos.	2,14,50,000.00		**2,14,50,000.00**
III	**Construction of 6.5 MLD wet well**			
4	Construction of Primary Treatment Unit (PTU), 8.0 mtr dia Wetwell at STP Location. Along with 11 KV Express Feeder main 250 Kva Transformer	1,30,57,000.00		**1,30,57,000.00**
5	Providing and Laying of 400 mm dia DI K-9 Class Raising Main from Proposed 8.0 mtr dia Wetwell Near STP to STP - 50 mtr	6,80,000.00		**6,80,000.00**
6	Supply, erection electrification and commissioning **submersible Sewage Pumping Machineries** along with DG set and other allied accessories - 3 **Nos of 35 HP 2W+1S (18.64 LPS & 16 Mtr Head)**	51,20,000.00		**51,20,000.00**
IV	**Upgradation of 6 MLD NEBR STP**			
7	Upgradation of 3.10 MLD WSP type STP to 6.0 MLD NEBR type STP at Belluti.		6,80,43,000.00	**6,80,43,000.00**
	Basic Cost	**22,02,57,000.00**	**6,80,43,000.00**	**28,83,00,000.00**
	Add: 18% GST	3,96,46,260.00	1,22,47,740.00	5,18,94,000.00
	Sub Total Cost Rs.	**25,99,03,260.00**	**8,02,90,740.00**	**34,01,94,000.00**
	Tender Premium @ 5%	1,29,95,163.00	40,14,537.00	1,70,09,700.00
	PDMC Charges @ 2%	51,98,065.20	16,05,814.80	68,03,880.00
	PMU Charges @ 1.5%	38,98,548.90	12,04,361.10	51,02,910.00
	Contingencies @ 3%	77,97,097.80	24,08,722.20	1,02,05,820.00
	Escom Charges @ 0.5%	12,99,516.30	4,01,453.70	17,00,970.00
	Rounding off	97,459.00		97,459.00

	Total CAPEX Cost	**29,11,89,110.20**	**8,99,25,628.80**	**38,11,14,739.00**
	OPEX Cost for 1st year (wet well)	21,28,261.00		21,28,261.00
	Statutory deposits towards crossing charges for NHAI & Railway.	15,00,000.00		15,00,000.00
	Total CAPEX Cost & OPEX for 1st year	**29,48,17,372.00**	**8,99,25,629.00**	**38,47,43,000.00**
	Allocated amount Rs.	**30,00,00,000.00**	**8,47,43,000.00**	**38,47,43,000.00**
V	**O&M Cost for further four (04) years (Wet well)**			**1,07,01,158.00**
VI	**O&M Cost for NEBR STP**			**(-) 59,68,903**
	Total project cost			**39,54,44,158.00**

It was informed that the Technical Scrutiny Committee in its 23rd meeting held on 01.03.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 20th meeting dated 19.03.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD sought administrative approval for the DPR of Sidlaghatta city for a total cost of Rs. 39.54 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund & Rs. 8.47 Cr under SBM(U)-2.0 fund and OPEX: no-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and Rs. 1.07 Cr for O&M of Wetwell under ULB fund) and to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of Sidlaghatta city for a total cost of Rs. 39.54 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund & Rs. 8.47 Cr under SBM(U)-2.0 fund and OPEX: no-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and Rs. 1.07 Cr for O&M of Wetwell under ULB fund) and to invite tenders.

Agenda No. 14: Administrative Approval for the DPR of "Construction and Upgradation of Sewerage System in Hospete Town"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023, has allocated grant of Rs. 30.00 Cr under NGT compensation fund for the Construction and Upgradation of sewerage system in Hospete Town, Vijayanagara District.

Considering the above components, the DPR is prepared and the rates considered in the estimate is as per KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation rates are considered. Accordingly, the abstract is prepared and the details as below:

It No	Description	NGT Amount in Rs
	PART-A: Network and HSCs	
1	Providing & laying of 160mm to 200mm dia 'U'PVC SN-8 class and 300mm to 400mm dia RCC NP-3 pipe and construction of RCC machine holes along with Road restoration work **(Length - 9.83 Km)** **(Total No of MH-366 Nos.)**	6,44,42,106
2	Providing & laying of Missing sewer pipeline of 160mm dia to 250mm dia 'U'PVC SN-8 class and 300mm dia RCC NP-3 pipe, construction of RCC machine holes chambers. **(Total Length 10.64 Km)**	4,53,21,005
3	Providing & laying of sewer line, crossing the Nala of 250mm dia 'U'PVC SN-8 class and 300mm, to 400 mm dia RCC NP-3 pipe, and construction of RCC machine holes chambers, in Hospete Town. **(Total Length 1.21Km),** **(Machine holes 31 Nos.)**	1,57,33,696
4	Providing House service connection for Hospet **(Total - 8,070 Nos.)**	6,89,23,449
	PART-B: Wet well -1 no	
5	Construction of 7m dia 4.37m depth RCC Wet well with P.T. Units along with internal electrical works etc., complete	67,20,458

It No	Description	NGT Amount in Rs
6	Providing laying and commission of **1.7 km** of **200mm dia DI-K-9** from Ward 13 wet well to Nishani Camp wet well, 3.45**km of 150mm dia DI-K-9** from Nishani Camp wet well to Chittavadagi wet well at Hospet Town.	1,99,92,612
7	Supply, Erection, Electrification and Commissioning of 3 **Nos of 16 HP (2 W +1SB)** with Control Panel etc., complete at Proposed wet well (Ward 13)	17,49,390
	PART-C: Electrical Works	
8	Supply, Erection and Testing **11kV/433V, 63 kVA, 3 Phase 50 Cys Distribution Transformer BEE - 5 Star Rated with Oil B. CABLE ENTRY TYPE**, Poles, Metering cubicle, HT Line Materials for Sub Station with allied accessories etc. complete.	23,60,564
9	Supply, Erection and testing of LT Panel and APFC Panel, Supply and Laying of LT Cables & YARD LIGHTING:(Solar Street Lighting)	12,17,684
	Sub Total	**22,64,60,965**
	Add GST 18%	4,07,62,974
	Net Total	**26,72,23,939**
10	**First year O&M charge including 1 year DLP**	**6,55,398**
11	Add Tender Premium 5%	1,33,61,197
12	ADD PDMC fee 2%	53,44,479
13	ADD PMU fee 1.5%	40,08,359
14	ADD Contingency 3%	80,16,718
15	ADD Statutory Deposits 0.5%	13,36,120
16	Rounding off and other Misc charges	53,790
	Total Construction and installation cost Rs	**30,00,00,000**
	Total CAPEX cost Rs.	**30,00,00,000**
	Total OPEX cost for Wetwell (ULB Fund required)	**41,87,318**
	Grand Total (NGT)	**30,41,87,318**

It was informed that the Technical Scrutiny Committee in its 23rd meeting held on 01.03.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level

Technical Committee (SLTC) in its 20th meeting dated 19.03.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD has sought administrative approval for the DPR of Hosapete city for a total cost of Rs. 30.42 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund & OPEX: Rs. 0.42 Cr for Wetwell under ULB fund) and to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of Hosapete city for a total cost of Rs. 30.42 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund & OPEX: Rs. 0.42 Cr for Wetwell under ULB fund) and to invite tenders.

Agenda No. 15: Administrative Approval for the DPR of "Construction and Upgradation of Sewerage System in Chittapur Town"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023, has allocated grant of Rs. 30.00 Cr under NGT compensation fund for the Construction and Upgradation of sewerage system in Chittapur Town, Kalaburgi District.

Considering the above components, the DPR is prepared and the rates considered in the estimate as per KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered. Accordingly, the abstract is prepared and the details are as below:

No	Description	NGT Amount in Rs
1	**Providing & laying NEW NETWORK** of 160mm dia to 250mm dia 'U'PVC SN-8 class and construction of RCC machine hole chambers in left out area. **(Total Length 12.01 km), (Machine holes 427 Nos.)**	6,67,78,769

No	Description	NGT Amount in Rs
2	**Replacement of Blocked sewer network** of 160mm dia to 250mm dia 'U'PVC SN-8 class, 300mm dia RCC NP-3 pipes. **(About 0.844 km)**	34,53,369
3	Providing & laying of Missing links in sewer pipe line of 160mm dia to 250mm dia 'U'PVC SN-8 class and 300mm & 450mm dia RCC NP-3 pipes. **(Total Length 2.48 km)**	1,01,66,297
4	Providing House service connection **(Total - 6846Nos)**	5,84,69,632
5	Rehabilitation of Existing network about 15 Km & Repair of Existing Machine Holes about 1090 No's	2,44,37,588
B		
6	Rehabilitation of Anaerobic Ponds of existing STP	11,13,317
7	De-sludging in existing STP	16,44,342
8	Upgradation of existing WSP type STP of Capacity 5.1MLD to Natural Endogenous Bio Reactor (NEBR) of 5.5 MLD capacity, including provision of allied works with O& M by technology provider.	6,09,11,932
	Sub Total (PART-A+B+C+D)	**22,69,75,246**
	Add GST 18%	4,08,55,544
	Net Total	**26,78,30,790**
9	Add Tender Premium 5%	1,33,91,540
10	ADD PDMC fee 2%	53,56,616
11	ADD PMU fee 1.5%	40,17,462
12	ADD Contingency 3%	80,34,924
13	ADD Statutory Deposits 0.5%	13,39,154
14	Rounding off and other Misc charges	29,514
	Total CAPEX with 1 year O & M cost Rs.	**30,00,00,000**

	TOTAL AMOUNT FOR 5 YEAR O&M	**(-) 1,24,00,000**

It was informed that the Technical Scrutiny Committee in its 23rd meeting held on 01.03.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 20th meeting dated 19.03.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD has sought administrative approval for the DPR of Chittapura town for a total cost of Rs. 30.00 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund and No-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of Chittapura town for a total cost of Rs. 30.00 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund and No-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and to invite tenders.

Agenda No. 16: Administrative Approval for the DPR of "Construction/upgradation of sewerage system in Ramadurga town"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs. 15.00 Cr under NGT compensation fund and Rs. 2.35 Cr under SBM(U) 2.0 fund for the Construction/upgradation of sewerage system in Ramdurga ULB under Jalashuddhi Mission.

The Abstract Cost Estimate (Capital Cost) for the project submitted by Ramdurga Town for the following and this was prepared based on the latest SR rates of year 2023-24.

Abstract				
Sl. No	**Components**	**NGT Amount in Rs**	**SBM Amount in Rs**	**Total Amount in Rs**
I	**Upgradation of Sewerage system with machine holes under used water network**			
	Part-A			
a	Providing and laying of 160mm Dia UPVC pipe in Ramdurga Town - Total Length: **1.41 Km**, Total MH - 129 Nos to Shripati Nagar and Bagya Nagar (Wards 20, 22 & 23).	1,54,04,680.00		1,54,04,680.00
	Part-B			
b	Providing House service connection in Ramdurga Town - Total - **6000Nos**	5,12,44,200.00		5,12,44,200.00
II	**Rehabilitation of Existing 1 MLD MBBR STP at Ramdurga Town.**			
	Part-C			
c	OCEMS Unit at 1 MLD MBBR Existing Unit- 1 Unit	49,80,074.00		49,80,074.00
	Part-D			
d	Chain Link Fencing at 1 MLD MBBR Unit- 400 Sqmt	2,06,252.00		2,06,252.00
III	**Upgradation STP- WSP Technology, of capacity 3.3MLD to NEBR type 5.07 MLD NEBR Technology.**			-
	Part-E			
e	Existing WSP STP base bed protection	49,93,908.00		49,93,908.00
	Part-F			
f	Upgradation of existing STP of WSP type (3.3 MLD) to NEBR type (5.07 MLD) NEBR technology for inlet Sewage parameters at Halagatti Village Ramdurga Town.	3,58,17,440.00	1,78,14,500.00	5,36,31,940.00
IV	**Electrical Works**			

Abstract				
Sl. No	**Components**	**NGT Amount in Rs**	**SBM Amount in Rs**	**Total Amount in Rs**
	Part-G			
g	Supply, Erection and Commissioning 11KV express feeder main, substation, etc, complete to existing 3.3 MLD WSP with allied accessories works.	8,41,635.00		8,41,635.00
A	**Sub Total - I Rs:**	**1,34,88,189.00**	**1,78,14,500.00**	**13,13,02,689.00**
B	**Add GST 18% on A**	2,04,27,874.00	32,06,610.00	2,36,34,484.00
C	**Sub Total -I (Base cost) (A+B)**	**13,39,16,063.0**	**2,10,21,110.00**	**15,49,37,173.00**
D	Add Tender Premium 5% on (C)	66,95,803.00	10,51,056.00	77,46,859.00
E	ADD PDMC fee 2% on (C)	26,78,321.00	4,20,422.00	30,98,743.00
F	ADD PMU fee 1.5% on (C)	20,08,741.00	3,15,317.00	23,24,058.00
G	ADD Contingency 3% on (C)	40,17,482.00	6,30,633.00	46,48,115.00
H	ADD Statutory Deposits 0.5% on (C)	6,69,580.00	1,05,106.00	7,74,686.00
I	Rounding off	14,010.00	2,356.00	16,366.00
	Total CAPEX cost Rs (C+D+E+F+G+H+I)	15,00,00,000.00	2,35,46,000.00	17,35,46,000.00
J	**Total CAPEX cost Rs.**	**15,00,00,000.0**	**2,35,46,000.00**	**17,35,46,000.00**
K	**TOTAL AMOUNT FOR 5 YEARs O&M for NEBR type STP**	**2,06,58,472.24**		**(-)2,06,58,472.24**

It was informed that the 23rd Technical Scrutiny Committee meeting held on 01.03.2025 and the Committee recommended the DPR of "Construction/upgradation of sewerage system in Ramadurga ULB under Jalashuddhi Mission" at a cost of Rs. 17.35 Crore (CAPEX cost) with 5 years no cost O&M, under NGT Environmental Compensation Fund for the consideration of SLTC/SHPC. The State Level Technical Committee (SLTC) in its 20th meeting dated 19.03.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD has sought administrative approval for the DPR of "Construction/upgradation of sewerage system in Ramadurga ULB under Jalashuddhi Mission" at a cost of Rs. 17.35 Crore (CAPEX: Rs. 15.00 Cr. under NGT Environmental Compensation Fund & Rs. 2.35 Cr. under SBM (U)-2.0 and OPEX: no cost O&M for 5 years (extendable upto 10 years) and to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for DPR of "Construction/ upgradation of sewerage system in Ramadurga ULB under Jalashuddhi Mission" at a cost of Rs. 17.35 Crore (CAPEX: Rs. 15.00 Cr. under NGT Environmental Compensation Fund & Rs. 2.35 Cr. under SBM (U)-2.0 and OPEX: no cost O&M for 5 years (extendable upto 10 years) and to invite tenders.

Agenda No. 17: Administrative Approval for the DPR of "Construction/ upgradation of Sewerage System in Muddebihal Town"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs. 25.00 Cr under NGT compensation fund and Rs. 9.40 Crore under Swacch Bharath Mission (U)-2.0 fund for the Construction/ upgradation of Sewerage System in Muddebihal Town under Jalshuddi Mission.

The Abstract Cost Estimate (Capital Cost) for the project submitted by Muddebihal Town includes the following and this was prepared based on the latest SR rates of year 2023-24.

Abstract

Sl. No	Components	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
I	Sewer network with machine holes under upgradation of used water network			

Sl. No	Components	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
A	Providing, laying, and commissioning of sewer network of 160 mm dia 'U'PVC SN-8 class and construction of RCC manhole chambers in Muddebihal Town.	13,42,47,619.00		13,42,47,619.00
B	Providing House service connection in Muddebihal Town	5,38,06,410.00		5,38,06,410.00
	PART-B			
A	Construction of 4.0 m dia RCC wet well with P.T. units along with internal electrical works, including chain link fencing, etc., complete at New Asherya Colony for Muddebihal Town Raising Main and Electromechanical Works with allied works etc complete.		57,59,232.00	57,59,232.00
B	Construction of 4.2 m dia RCC Collection sump with allied works etc complete at Mudnal Village.		26,21,391.00	
C	Providing, laying, and commissioning of Raising Main of **200mm dia DI-K9** pipe from **Ashraya Colony Wet Well to Existing Ridge Machine Hole** and **150mm dia DI-K9** pipe from **Existing Bijapur Road wet well to Ambedkar Circle Ridge Machine Hole** at Muddebihal Town.		1,48,48,018.00	
	PART-C			
III	**Upgradation of Existing 5.24MLD, SBT STP to CAMUS STP and**			

Sl. No	Components	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
	Construction/ upgradation of 7MLD CAMUS Type STP.			
A	Design, supply, construction, upgradation, installation, testing & commissioning of 7 MLD STP with CAMUS Type STP for inlet sewage parameters along with electromechanical work with allied accessories, etc., complete in Muddnahal village, Muddebihal Town. Note: O&M for 10 years inclusive of manpower and consumable exclusive of energy charges will be borne by CAMUS technology provider and energy charges to be borne by ULB.		4,78,89,957.00	4,78,89,957.00
A	**Sub Total - I Rs:**	**18,80,54,029.00**	**7,11,18,598.00**	**25,91,72,627.00**
B	**Add GST 18% on A**	3,38,49,725.00	1,28,01,348.00	4,66,51,073.00
C	**Sub Total -I (Base cost)**	**22,19,03,754.00**	**8,39,19,946.00**	**30,58,23,700.00**
D	**1st Year O&M including DLP**	**14,06,695.00**		
E	Add Tender Premium 5% on (C)	1,10,95,188.00	41,95,997.00	1,52,91,185.00
F	ADD PDMC fee 2% on (C)	44,38,075.00	16,78,399.00	61,16,474.00
G	ADD PMU fee 1.5% on (C)	33,28,556.00	12,58,799.00	45,87,355.00
H	ADD Contingency 3% on (C)	66,57,113.00	25,17,598.00	91,74,711.00
I	ADD Statutory Deposits 0.5% on (C)	11,09,519.00	4,19,600.00	15,29,119.00
J	Rounding off	61,100.00	9,661.00	70,761.00

Sl. No	Components	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
K	**Total CAPEX cost Rs(C+D+E+F+G+H+I+J)**	250000000.00	94000000.00	**34,40,00,000.00**
	Total CAPEX cost, Rs.	**25,00,00,000.00**	**9,40,00,000.00**	**34,40,00,000.00**
	OPEX Cost for Wetwell			
A	For Second Year	15,58,523.00		15,58,523.00
B	For Third Year	16,36,449.00		16,36,449.00
C	For Fourth Year	17,18,271.00		17,18,271.00
D	For Fifth Year	18,04,185.00		18,04,185.00
L	**Total OPEX cost**	**67,17,428.00**		**67,17,428.00**
	OPEX Cost for CAMUS TYPE STP	**1,44,06,191.00**		**(-)1,44,06,191**
	Grand Total			**34,40,00,000.00**

It was informed that the 23rd Technical Scrutiny Committee meeting held on 01.03.2025 and the Committee recommended the DPR of "Construction/ upgradation of Sewerage System in Muddebihal Town under Jalshuddi Mission" at a cost of Rs. 34.40 Crore (CAPEX cost) with no O& M cost for CAMUS type STP for 5 years which extendable for another 5 years, under NGT Environmental Compensation Fund for the consideration of SLTC/SHPC. The State Level Technical Committee (SLTC) in its 20th meeting dated 19.03.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD has sought administrative approval for the DPR of "Construction/ upgradation of Sewerage System in Muddebihal Town under Jalshuddi Mission" at a cost of Rs. 34.40 Crore (CAPEX: Rs. 25.00 Cr. under NGT Environmental Compensation Fund& Rs. 9.40 Cr. under SBM(U)-2.0 fund and OPEX: Rs. 0.67 Crore for O&M of Wetwell and No cost O&M for CAMUS type STP for 5 years (extendable upto 10 years under ULB fund) and to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ upgradation of Sewerage System in Muddebihal Town under Jalshuddi Mission" at a cost of Rs. 35.07 Crore (CAPEX: Rs. 25.00 Cr. under NGT Environmental Compensation Fund & Rs.

9.40 Cr. under SBM(U)-2.0 fund and OPEX: Rs. 0.67 Crore for O&M of Wetwells from ULB fund and No cost O&M for CAMUS type STP for 5 years (extendable upto 10 years) and to invite tenders.

Agenda No. 18: Administrative Approval of DPR for "Construction/ upgradation of sewerage system in Kunigal town"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs.35.00 Cr under NGT compensation fund and Rs.3.52 Cr under SBM(U) 2.0 for the Construction / Upgradation of sewerage system for the Kunigal Town.

Construction of sewer lines in specific areas and upgradation of STPs is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24.

ABSTRACT				
No	**Description**	**Amount (in Rupees)**		
		NGT FUND	**SBM FUND**	**TOTAL**
1	Estimate for construction of 5 mtr dia **wetwell Cum Pumphouse and PTU** units and laying of 300 mm Dia DI pipe Rising Main , including pump and machinery& DG room including 11 KV express feeder main at Zone 1 Near Railway Office **Wetwell 1**	2,46,64,700.00		2,46,64,700.00

2	Estimate for construction of **6 mtr dia wetwell Cum Pumphouse and PTU** units and laying of 300 mm Dia DI pipe Rising Main , including pump and machinery& DG room at Zone 1 Near Maddur Road **Wetwell 2**	1,82,44,700.00		1,82,44,700.00
3	Estimate for construction **5 mtr dia wetwell cum pump house and PTU** units and laying of 200 mm Dia DI pipe Rising Main , including pump and machinery& DG room including 11 KV express feeder main at Zone 4 KHB Colony **Wetwell 3**	2,27,27,300.00		2,27,27,300.00
4	Estimate for construction of **9 mtr dia wetwell cum pump house and PTU** units and laying of 350 mm Dia DI pipe Rising Main , including pump and machinery & DG room including 11 KV express feeder main at Zone 5 Mahaveeranagara **Wetwell 4**	3,81,31,900.00		3,81,31,900.00
5	Estimate for construction of **10 mtr dia wetwell Cum Pumphouse and PTU** units and laying of 500 mm Dia DI pipe Rising	2,34,48,000.00		2,34,48,000.00

	Main , including pump and machinery at STP Location Near Stud Farm **Wetwell 5**			
6	Construction of **2m dia 7.70 m depth Machinehole** cum pumping Station & Providing and laying of 100 mm DI Pipe including 2 HP non-clog sewage pumpset along with allied accessories **MHPS**	33,64,508.00		33,64,508.00
7	Estimate for construction of **compound wall** Two sides of STP Location	34,60,000.00		34,60,000.00
8	Estimate for drawing stringing and commissioning of **11 KV** express feeder main to STP	39,10,000.00		39,10,000.00
9	NH/SH Highway crossing by **Trenchless Technology** at two Locations	20,73,805.09		20,73,805.09
10	Estimation for providing a **FLOW TEST** for an existing network	39,05,000.00		
11	Providing **landscaping** for the STP	8,47,000.00		
12	Estimate for Providing & Laying of **Missing Links** and Construction of Machineholes for zone 1 & 4.	62,50,000.00		

13	Supply, Installation, Testing, Commissioning of OCEMS along with Transmission of Quality Parameters Index of KSPCB and CPCB Portal for STP and Bulk Flow meter for 0.3 MLD STP	41,74,734.00		
14	Providing **House Service Connections** - 3733Nos	3,12,75,148.66		3,12,75,148.66
15	Repair & Replacement for Existing sewer Line at Kunigal Town	27,70,000.00		
16	Construction of **4 MLD capacity CAMUS** Technology STP	6,77,00,000.09		6,77,00,000.09
17	**Layout Lighting** for 4 MLD STP and **Borewell**	12,10,000.00		
18	Providing and laying the **internal road** for the STP	21,80,000.00		
19	Construction of **0.3 MLD capacity SBR** Type STP in Bidanagere Area (Zone-2)	65,000.00	2,66,67,881.00	2,67,32,881.00
	Basic Cost	**26,04,01,795.84**	**2,66,67,881.00**	**28,70,69,676.84**
	Add: 18% GST	4,68,72,323.25	48,00,218.58	5,16,72,541.83
	Sub Total Cost Rs.	**30,72,74,119.09**	**3,14,68,099.58**	**33,87,42,218.67**
	Tender Premium @ 5%	**1,53,63,705.95**	**15,73,404.98**	**1,69,37,110.93**
	PDMC Charges @ 2%	**61,45,482.38**	**6,29,361.99**	**67,74,844.37**
	PMU Charges @ 1.5%	**46,09,111.79**	**4,72,021.49**	**50,81,133.28**
	Contigencies@ 3%	**81,80,368.62**	**8,99,771.46**	**90,80,140.08**
	Escom Charges @ 0.5%	**15,36,370.60**	**1,57,340.50**	**16,93,711.09**

	Operation & Maintenance of STPs and Wetwells for 1 year	**68,90,841.00**		**68,90,841.00**
	Total Rs.	**35,00,00,000.00**	**3,52,00,000.00**	**38,52,00,000.00**
	Grand Total Rs.	**35,00,00,000.00**	**3,52,00,000.00**	**38,52,00,000.00**
	Allocated amount Rs.	**35,00,00,000.00**	**3,52,00,000.00**	**38,52,00,000.00**

	Total Amount for 4 years O&M of STPs and wetwells	**3,91,76,323.00**

It was informed that the Technical Scrutiny Committee in its 24th meeting held on 11.03.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 20th meeting dated 19.03.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD has sought administrative approval for the DPR of Kunigal town for a total cost of Rs. 42.44 crore (CAPEX: 38.52 Cr with NGT Environmental Compensation fund of Rs. 35.00 Cr & Rs. 3.52 Cr under SBM(U)-2.0 fund and OPEX: Rs.3.92 Cr for 2 STPs & Wetwells under ULB fund) and to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of Kunigal town for a total cost of Rs. 42.44 crore (CAPEX: 38.52 Cr with NGT Environmental Compensation fund of Rs. 35.00 Cr & Rs. 3.52 Cr under SBM(U)-2.0 fund and OPEX: Rs.3.92 Cr for 2 STPs & Wetwells under ULB fund) and to invite tenders.

Agenda No. 19: Administrative Approval of DPR for "Construction/ upgradation of sewerage system in Chintamani City"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs.40.00 Cr under NGT compensation fund and Rs.10.98 Cr under SBM(U) 2.0 for the Construction / Upgradation of sewerage system for the Chintamani City.

Construction of sewer lines in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24 continued for the year 2024-25.

Sl. No.	Components	Amount (in Rs.)
Part A – Network		
I	**New UGD Network**	
1	Providing, laying, jointing, testing & commissioning of 160 to 250 mm dia UPVC pipeline, 300 to 700 mm dia RCC NP3 and Construction of BBM & RCC machinehole chambers including road restoration at **Zone-1, 2 & 3. (Ward 2, 4, 7, 8, 9, 14, 16 and 21)** (33.45 Km)	15,50,40,000.00
II	**Replacement of Existing UGD Network**	
2	Providing, laying, jointing, testing & commissioning of 200 mm dia UPVC, 450 mm dia RCC NP3 & 150 mm dia SWG pipeline and Construction of BBM & RCC machinehole chambers including road restoration at **Zone 1 and 2** (7.46 Km)	5,09,30,000.00
3	Rehabilitation of existing outfall sewer line from Railway crossing to Outfall in **Zone 2**	45,70,000.00
III	**Crossing of National Highway / Railway by Trenchless Technology**	
4	National Highway 69 Crossing - 1 No. (Ward 14 near Gopasandra Kere) at **Zone 1** Railway Crossing - 1 No. (Ward 21 near Vikram PU College) at **Zone 2**	55,07,995.00
IV	**House Service Connections**	
5	Providing new HSC's 2,950 Nos.	2,47,20,000.00
6	Reconnection of HSC's in Existing System 800 Nos.	18,88,000.00

Sl. No.	Components	Amount (in Rs.)
Part B - Wetwell and STP		
V	**Wetwell**	
7	Construction of 10 m dia wet well with PTU at **Zone-2**	1,69,46,000.00
8	Providing and laying of 400 mm dia DI K-9 class Pumping main to Proposed STP 50 meter at **Zone 2**	15,00,000.00
9	Supply, erection, electrification and commissioning of suitable Non clog sewage pumps 45 HP, 3 Nos. (2W+1S) at **Zone 2**	21,70,000.00
VI	**Sewage Treatment Plant**	
10	11kV Express feeder main for proposed Wetwell& STP at **Zone 2** from nearest tapping point Gopalapura Agri Feeder (1 km line and 160 KVA Transformer)	16,13,000.00
11	Construction and commissioning of 7 MLD NEBR STP including allied works at **Zone 2** in Amanikilakuntekere Village.	11,65,92,000.00
	Sub Total -1	**38,14,76,995.00**
	GST 18%	6,86,65,859.00
	Tender Premium charges @ 5%	2,25,07,143.00
	Sub Total -2	**47,26,49,997.00**
12	First year O & M Cost During DLP of Proposed Wetwell and STP (civil) in Zone 2 (Excluding Electrical Charges)	21,81,398.00
	GST 18 %	3,92,652.00
	First year O & M Cost During DLP of Proposed Wetwell and STP (civil) in Zone 2 (Excluding Electrical Charges & Including GST)	**25,74,050.00**
	PDMC charges @ 2%	90,02,857.00
	PMU charges @ 1.5%	67,52,143.00
	Contingencies @ 3%	1,35,04,286.00
	ESCOM charges @ 0.5%	22,50,714.00
	Statutory deposits towards crossing charges for NHAI & Railway.	16,00,000.00
	Shifting of utilities	14,50,000.00
	Add miscellaneous works and rounding off etc	15,953.00
	GRAND TOTAL Rs.	**50,97,68,000.00**
Part C - Operation and Maintenance		

Sl. No.	Components	Amount (in Rs.)
VII	Total O & M Cost for 4 Years of Proposed Wetwell in Zone 2 (Excluding Electricity & Including GST)	1,43,75,789.00
VIII	O&M Cost for NEBR STP	(-)81,93,271.00
	Total	

It was informed that the Technical Scrutiny Committee in its 24th meeting held on 11.03.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 20th meeting dated 19.03.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD has sought administrative approval for the DPR of Chintamani city for a total cost of Rs. 52.41 crore (CAPEX: 40.00 Cr under the NGT Environmental Compensation fund & Rs. 10.98 Cr under SBM(U)-2.0 fund and OPEX: Rs.1.43 cr for Wetwell under ULB fund) and to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of Chintamani city for a total cost of Rs. 52.41 crore (CAPEX: 40.00 Cr under the NGT Environmental Compensation fund & Rs. 10.98 Cr under SBM(U)-2.0 fund and OPEX: Rs.1.43 cr for Wetwell under ULB fund) and to invite tenders.

Agenda No. 20: Administrative Approval for the DPR of "Construction and Upgradation of Sewerage System in Humnabad Town"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs.20.00 Cr under NGT compensation fund and Rs.1.03 Cr under SBM (U)2.0 for the Construction and Upgradation of Sewerage System in Humnabad Town, Bidar District.

Considering the above components, the DPR is prepared and the rates considered in the estimate is as per KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation rates are considered. Accordingly, the abstract is prepared and the details as below:

It No	Description	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
A	**PART A: Network and HSC's**			
1	Providing, Laying and commissioning of sewer network of materials 'U'PVC SN-8 class, S&S RCC SPUN / VIBRATED CAST PIPES (REINFORCED) pipes NP-3 and construction of RCC machine holes chambers in Humnabad Town. (New network-9.1 Km & Missing links about 1 Km) **(Total Length –10.1 Km)**	6,28,71,852		6,28,71,852
2	Providing House service connection **(Total - 5,655Nos)**	4,82,97,659		4,82,97,659
3	Construction of Lab cum Office Room of size 6m X 4m, including lighting works for near Existing STP (1No)	7,69,072		7,69,072
B	**PART B: WET WELL**			
4	Construction of **6m dia RCC Wet well** with P.T. Units along with internal electrical works, etc.., complete	66,08,564		66,08,564
5	Providing, laying and commission of **DI-K9200mm dia, 1.22Km from Newly proposed Wet well to Ridge MH-840,** at Humnabad Town.	58,83,879		58,83,879
6	Supply, Erection, Electrification and Commissioning of 2**Nos** of 95 **HP(1W+1S)** with LT Panel, LT Cable, Solar Streat lighting with	73,87,926		73,87,926

It No	Description	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
	allied accessories etc complete at **Existing Main Wetwell (Zone-1)**			
7	Supply, Erection, Electrification and Commissioning of 2**Nos** of 70 **HP(1W+1S)** Starter with LT Panel, LT Cable, Solar Streat lighting with allied accessories etc complete at **Existing Shivpurgalli Wetwell (Zone-1A)**	47,64,958		47,64,958
8	Supply, Erection, Electrification and Commissioning of **2Nos** of (Lps-200 to 300m3/hrs, Head -30m) **30 HP (1W+1S)** starter with LT Panel, LT Cable, Solar Streat lighting with allied accessories etc, Complete at **Existing Dhummansuru wet well (Zone-1B)**.	24,83,492		24,83,492
9	Supply, Erection, Electrification and Commissioning of 3**Nos** of (Lps-200 to 300m3/hrs , Head -30m) **30 HP (2W+1S)** Starter with LT Panel, LT Cable, Solar Streat lighting with allied accessories etc,. Complete at **Proposed wet well (Zone-2)**	34,90,524		34,90,524
10	Dismantling of unused materials like damaged pumps, Cable, and Electrical materials and other accessories.	1,00,000		1,00,000
C	**PART C: Electrical Works**			
11	Supply, Erection and Commissioning 4.5**Km 11KVA** express feeder main from tapping point, ACSR Rabit conductor, Insulators with allied accessories set complete, proposed Wet well including internal electrical work with allied accessories works	11,91,016		11,91,016

It No	Description	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
	complete. **Proposed Wet Well Zone-2**			
12	Supply, Erection, Testing and Commission of **63KVA transformers**, Double structure poles with transformer platform, GOS, LT Metering cubicle, Lightening arrestor with allied accessories etc, Complete. **Proposed wet well (Zone-2)**	2,42,874		2,42,874
13	Rehabilitation of Existing network & Repair of Existing Machine Holes of about 3 km and 130 MH	29,40,759		29,40,759
D	**PART-D: Rehabilitation of Existing 6MLD WSP type STP**			
14	Rehabilitation of Anerobic Ponds, Polishing Pond and other allied works for existing 6 MLD WSP type STP		17,18,679	17,18,679
15	Supply, installation and commission of Electromagnetic Flow Meter (EMF) As Per ISO 4064-400mm, Motorized Knife gate valve -400mm dia with Bypass arrangements (Influent and Effluent EM flow Transmitters) in all Process flow Diagram etc. Complete.		13,14,416	13,14,416
16	Supply, Installation, Testing and Commissioning of Online Continuous Effluent Monitoring System (OCEMS) for Sewage Treatment Plant Self-Surveillance in Compliance with CPCB Standards Excluding Flow Meter and including device with all accessories complete in all respect for real time data transmission to CPCB & SPCB including Online Multichannel and Multiparameter		47,17,574	47,17,574

It No	Description	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
	Transmitter/Converter for Liquid Analysis Sensors			
17	**Sub Total(PART-A+B+C+D)**	**14,70,32,575**	**77,50,669**	**15,47,83,244**
E	**PART E-Upgradation of existing 6.0MLD WSP type STP to 8.0 MLD NEBR type STP**			
18	Upgradation of existing 6 MLD WSP type STP to Natural Endogenous Bio Reactor (NEBR) type STP of 8.0 MLD capacity, and with allied works. With O & M by technology provider	-	7,58,66,632	7,58,66,632
19	**Subtotal (PART-A+B+C+D+E)**	**14,70,32,575**	**8,36,17,302**	**23,06,49,876**
20	Add GST 18%	2,64,65,863	1,50,51,114	4,15,16,978
21	**Net Total**	**17,34,98,438**	**9,86,68,416**	**27,21,66,853**
22	**First year O& M charge including 1year DLP**	**56,26,782**	**-**	**56,26,782**
23	Add Tender Premium 5%	86,74,922	49,33,421	1,36,08,343
24	ADD PDMC fee 2%	34,69,969	19,73,368	54,43,337
25	ADD PMU fee 1.5%	26,02,477	14,80,026	40,82,503
26	ADD Contingency 3%	52,04,953	29,60,052	81,65,005
27	ADD Statutory Deposits 0.5%	8,67,492	4,93,342	13,60,834
28	Rounding off and other Misc charges	54,967	41,375	96,343
29	**Total CAPEX with 1 year O & M cost for Wetwell, Rs.**	**20,00,00,000**	**11,05,50,000**	**31,05,50,000**
F	**PART-F Annual Operation and Maintenance cost for remaining 4 years for Proposed (1No) and Existing (3No) Wet wells after one-year DLP (Excluding power charges) ULB Share**			
30	For Second Year	65,54,795	-	65,54,795
31	For Third Year	68,82,535	-	68,82,535

It No	Description	NGT Amount in Rs	SBM Amount in Rs	Total Amount in Rs
32	For Fourth Year	72,26,662	-	72,26,662
33	For Fifth Year	75,87,995	-	75,87,995
34	Rounding off and other Misc charges	90,012	-	90,012
35	**Total OPEX cost for remaining 4 years for Wetwell, Rs.**	**2,83,42,000**	-	**2,83,42,000**
36	**Grand Total**	**22,83,42,000**	**11,05,50,000**	**33,88,92,000**
36	**TOTAL AMOUNT FOR 5 YEAR O&M for NEBR type STP**			**(-) 1,33,31,276**

The TSC noted that the upgradation of the existing 6.0 MLD-WSP type STP to 8.0 MLD-NEBR type STP is considered in present proposal. For this, additional funds are required for an amount of Rs.10.03 crores over and above the allocated amount of Rs. 21.03 crores (NGT-20 Cr + SBM-1.03 Cr) for Humnabad Town. To cover this expenditure for upgradation, it was discussed to divert saving funds in Sedam ULB, where the works are already taken up by KUWS&DB.

For Sedam, an amount of Rs. 10.81 Cr is allocated under SBM 2.0 for construction or upgradation of STP. As per projection, for the intermediate year of 2040, 7.85 MLD capacity of STP is required. However, KUWS&DB has already taken up the works of construction of STP of capacity 9.0 MLD and the works are under progress. Therefore, the funds allocated for Sedam ULB will become unused. As per the requirement of the ULB, OCEMS and Flow meter are considered in the allocated fund which is amounting to Rs. 78.0 Lakhs. After the provision of these items, an amount of Rs. 10.03 Cr will be left as savings.

The savings amount of Rs. 10.03 Cr in Sedam ULB, will be diverted to Humnabad for upgradation of STP from WSP type to NEBR type in Humnabad.

It was informed that the Technical Scrutiny Committee in its 23rd meeting held on 01.03.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level

Technical Committee (SLTC) in its 20th meeting dated 19.03.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD has sought administrative approval for the DPR of Humnabad town for a total cost of Rs. 33.89 crore (CAPEX: Rs.31.06 Cr with NGT Environmental Compensation fund of Rs.20 cr, Rs.1.03 cr under SBM(U)-2.0 fund & Rs.10.03 cr by utilizing the savings of Rs.10.03 cr from Sedam SBM(U)-2.0 allocation, as KUWSDB is currently executing the UGD work and OPEX: no-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and Rs. 2.83 Cr for O&M of 4 Wetwells under ULB fund) and to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of Humnabad town for a total cost of Rs. 33.89 crore (CAPEX: Rs.31.06 Cr with NGT Environmental Compensation fund of Rs.20 cr, Rs.1.03 cr under SBM(U)-2.0 fund & Rs.10.03 cr by utilizing the savings from Sedam SBM(U)-2.0 allocation, as KUWSDB is currently executing the UGD work and OPEX: no-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and Rs. 2.83 Cr for O&M of 4 Wetwells under ULB fund) and to invite tenders.

Agenda No. 21: Approval for Re-allocation of SBM(U)-2.0 Fund where KUWSDB has already executed the UGD Works

Managing Director (MD) – KUIDFC informed the Committee that KUIDFC is designated as Nodal/ Implementing Agency for Used Water Management Project (UWM) in ULBs of Karnataka under Swachh Bharat Mission (Urban)–2.0 for implementation of 927.25 MLD capacity STP's in 268 towns in Karnataka with total amount allocated/ approved is Rs. 1318.78 Cr.

It was further informed that, KUIDFC has appointed 2 PDMCs, M/s EGIS India Consulting Engineers Private Ltd. as the Project Development & Management Consultant (PDMC) for Package 1 (Bengaluru & Mysore Revenue Division) and M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy for Package 2 (Belagavi & Kalburgi Revenue Division) for preparation of Detailed Project reports. The PDMC comprises of key technical personnel and support staff who support KUIDFC in implementing UWM Projects.

The status of Sewerage Treatment Plants (SBM fund): 4 STPs of 20.26 MLD at a cost of Rs.40.35 cr are under implementation, LoA issued for 4 STPs of 9.38 MLD at a cost of Rs.32.96 cr and one STP work is under tender process at a cost of Rs.5.56 cr. Other DPRs are under preparation for balance 259 towns.

Out of proposed 268 STPs, land is currently available for 153 STPs and land is not available for 115 STPs. During preparation of DPRs, PDMCs have analysed that for 28 cities/towns (Rs.156.75 cr allocation) STP construction is not required. In this regard opinion of KUWSDB was obtained. KUWS&DB have informed that in 11 towns (Rs.72.54 cr) STPs are not required. Further, in other 17 towns during visit by PDMCs, it is found that STPs are not required since the STP are newly constructed/ under construction/ under tendering stage. The list of 28 cities/towns is as follows:

Sl. No.	District	Town	STP capacity as per action plan	Fund in Lakh
1	Bagalkot	Rabkavi Banhatti	2.55 MLD	459.44
2	Belagavi	Hukkeri	3.51 MLD	456.10
3	Belagavi	Kudchi	3.53 MLD	459.39
4	Belagavi	Inaapura	3.02 MLD	302.40
5	Belagavi	Ugar Khurda	3.8 MLD	493.91
6	Uttara Kannada	Jaali	2.96 MLD	295.51
7	Vijayapura	Sindgi	5.68 MLD	1022.67
8	Uttara Kannada	Bhatkal	0.63 MLD	82.41
9	Uttara Kannada	Haliyal	3.7 MLD	480.90
10	Belagavi	Chikkodi	0.50 MLD	65.00
11	Uttara Kannada	Dandeli	8.33 MLD	1498.55
12	Vijayapura	Basavana Bagevadi	1.04 MLD	134.94
13	Vijayapura	Kolhara	2.65 MLD	264.90

Sl. No.	District	Town	STP capacity as per action plan	Fund in Lakh
14	Kalburgi	Jevargi	0.67 MLD	87.13
15	Belagavi	Chinchali	3.04MLD	304.00
16	Bengaluru Urban	Bommasandra	4.53 MLD	589.33
17	Bengaluru Urban	Chandapura	3.88 MLD	504.05
18	Bengaluru Urban	Hebbugodi	12.92 MLD	2325.72
19	Bengaluru Urban	Jigani	3.43 MLD	445.60
20	Davanagere	Channagiri	3.25 MLD	422.87
21	Davanagere	Nyamathi	1.49 MLD	148.51
22	Hassan	Channarayapatna	1.57 MLD	203.91
23	Hassan	Holenarsipura	1.57 MLD	204.71
24	Ramanagara	Channapatna	11.5 MLD	2070.49
25	Chitradurga	Hosadurga	4.33 MLD	562.88
26	Mysuru	Periyapatna	3.16 MLD	410.00
27	Chikkamagalur	Kudremukha	2.99 MLD	299.00
28	Kalburgi	Sedam	6.00 MLD	1003.00
				15597.32

Sedam has the SBM allocation of 1080.77 lakh. KUWSDB has already taken up the construction of STP in Sedam TMC. The amount of Rs.77.77 lakh is reserved towards OCEMS. Hence the savings of Rs. 1003.00 lakh, which is currently proposed for re-appropriation.

It was informed that during the survey of towns/ cities, it is found that some of the fund allocations are very less to comply with the NGT norms. Hence re-appropriation is requested wherever fund is not required, as above.

The subject was discussed in 20th State Level Technical Committee meeting dated 19.03.2025 under the Chairmanship of ACS-UDD and has recommended the proposal of re-appropriation for the consideration of SHPC. SLTC also directed to obtain individual town re-allocation of SBM (U)-2.0 fund from SLTC and SHPC while preparing the DPR based on the needs of the individual city / towns to comply with NGT norms.

Hence, MD has sought administrative approval for the DPR for re-appropriation of SBM (U)-2.0 fund is sought wherever STP is already existing/ under construction/ under tendering to where fund is required for technical completeness, in order to furnish compliance to Hon'ble NGT.

Decision: The Committee after discussions and deliberations accorded approval for re-appropriation of funds and further it was directed that the approval for individual town re-allocation of SBM(U)-2.O fund needs to be obtained from the SLTC and SHPC on preparing the DPRs based on the needs of the individual towns/cities to comply with NGT norms.

Additional Chief Secretary
Government of Karnataka &
Chairman, SHPC, SBM(U)

ANNEXURE – 1

Technical Bid Technical Bid (Prequalification Bid) Evaluation Report for Processing and Disposal of Legacy Waste Submitted by Shivamogga District.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 23.11.2023	2 bids received
2nd Call dated 26.09.2024	Single bidder has participated

The technical bid was opened on 06-11-2024 and 1 bidder participated and uploaded bid documents through KPP portal and details are submitted below.

- **SRI MILIND HARISHCHANDRA PAWAR(ADARSH BHARAT ENVIRO PRIVATE LIMITED).**

The District level Tender scrutiny committee meeting was held on 31/12/2024 under the chairmanship of the Deputy Commissioner, Shivamogga district wherein the technical bids for INDENT No: DMA/2023-24/OW/WORK_INDENT4032/CALL-2, dated 26/09/2024 were evaluated and the details of the same are given below:

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Details
1.	SRI MILIND HARISHCHANDRA PAWAR(ADARSH	Recommended for Approval	The bidder has also furnished all the required documents as per bid document, the technical bid may be approved due

	BHARAT ENVIRO PRIVATE LIMITED).		to fulfilment of the technical standards laid down in the said technical bid.

The technical bid capacity is provided below:

Processing and Disposal of Legacy waste at Survey No 36 & 37 of Hiriyur Village Kasaba Hobali Of City municipal council Bhadravathi & at Survey No 93 of Sangala Village Kasaba Hobali Of City municipal council Sagara as per Central Pollution Board Guidelines.			
Work Indent No:	DMA/2023-24/OW/WORK_INDENT4032/CALL-2	**Head of Account: Swachh Bharath Mission 2.0**	Category: General
Estimate Cost :Rs.1065.42 Lakhs	EMD: 9.095 Lakhs	Amount Put to Tender: 909.59 Lakhs	
N.I.T Publication date (E-portal)		26.09.2024	
Last Date and Time for Receipt of Tenders:		30.10.2024	
Date and Time for Opening of Prequalification Bid:		04/11/2024	
Date and Time for Opening of Technical Bid:		06/11/2024	
Date and Time for Opening of Financial Bid::			
Name of the News Paper and Publication date		Prajavani, Kannada Prabha, The New Indian Express Dated: 28.09.2024	
18th State level Technical Committee (SLTC) Proceedings		As recommended by SLTC Cluster Model of Legacy waste management The Committee also directed to open the Financial Bid of Legacy waste Tender	
Sl. No	**Description of Criteria**		

		MILIND HARISHCHANDRA PAWAR(M/S AADARSH BHARAT ENVIRO PRIVATE LIMITED)			
1	Tenderer must have an average annual turnover Rs.2130.84 Lakhs achieved in at least two financial years among preceding five financial years (2019-20 to 2023-24), related to all types of Solid Waste management works/ Civil works. The clause in KW-6 at 5.5 joint and several liability shall be met by the JV tenders in the ratio mentioned in clause 4.8 (a). i,e prime contractor minimum 50% of value of the turnover and another JV member should have more than 25% of the turnover, cumulatively it should make 100% of value of turn over The financial turnover of tenderers shall be attached with last five financial year audit balance sheet certified by CA..	**MILIND HARISHCHANDRA PAWAR(M/S AADARSH BHARAT ENVIRO PRIVATE LIMITED)**	**Amount in Rs. Lakhs**	**Updated to 2024-25 level**	
		2019-20	217585146	350423053.48	**Satisfied**
		2020-21	280941508.00	411326461.86	
		2021-22	265951660.00	353981659.46	

ANNEXURE – 2

Technical Bid (Prequalification Bid) Evaluation Report of cluster model tender for processing and disposal of legacy waste submitted by Chikkaballapura District.

Details of tenders invited:

Tender Invitation Call No.	**Status of Participation**
1st Call dated 14.12.2023	2 bidder participated wherein after technical evaluation (pre-qualification) the bidder was found technically in-eligible.
2nd Call dated 16.08.2024	2 bidders participated

Details of the Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy waste at SWM site located at Puttatimmana halli village CMC Chikkaballapur, Hittalahalli of CMC Shidlaghatta, Kanishettyhalli village of CMC Chintamani, Idaguru village of CMC Gouribidaanuru limits, Kashapura village of TMC Bagepalli as per central pollution Board guidelines. **(INDENT NO: DMA/2023-24/OW/WORK_INDENT4795/CALL-2).**	1167.18	1148.58 (Excluding GST)	15.00 Lakhs

The details of the Call 2 tender is provided below:

Sl.NO	Description	Details
1	Short term/ Long Term tender	Term tender (30 days)
2	Type of tender	3 cover type
3	Tender Publisher	The Project Director, District Urban Development Cell, Tender Published date 06/07/2024
4	Last date to submit Tender in KPP portal	16/08/2024
5	Date of Tender Published in KPP portal	06/07/2024
6	Details on publications in Newspapers regarding Tender	1. Samyukta Karnataka 2. Hosa Diganta 3. The Hindu (Published on date 13/07/2024)
7	Technical Bid opening Date	19/08/2024
8.	Corporation level Tender Technical scrutiny committee meeting details	18/10/2024

The technical bid was opened on 19/08/2024 and 2 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri SHAILA CHETAN (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT
- Sri DHANARAJ BHARATI NARASIMHA(HORAIZEN VENTURES)

The District level Tender scrutiny committee meeting was held on 18/10/2024 under the chairmanship of the Deputy Commissioner, Chikkaballapura wherein the technical bids for INDENT No: DMA/2023-24/OW/WORK_INDENT4795/CALL-2, dated 06/07/2024 were evaluated and the details of the same are given below:

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Details
1.	Sri DHANARAJ BHARATI NARASIMHA(HORAIZEN VENTURES)	Recommended for Rejection	Bidder - Sri DHANARAJ BHARATI NARASIMHA (HORAIZEN VENTURES) has

			not been technically qualified since: • Fake certificate regarding work certification, biomining quantity and RDF Co-Processing processing and distribution has been submitted by the bidder. • Fake line of credit has been submitted. Transactions for the last 5 years are less than the prescribed amount. • There is a requirement of 8 Front End Backhoe Loader Equipment Capabilities of Sl.no 7 and the said bidder has not submitted any details for the same. Therefore, since the bidder has submitted the fake documents, it was decided to forfeit the EMD amount and also the technical bid may be rejected due to non-fulfilment of the technical standards laid down in the said technical bid.
2	Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT	Recommended for approval.	Bidder - SHAILA CHETAN CONTRACTOR has been technically qualified since for the requirement of 8 Front End Backhoe Loader as per Equipment Capabilities of Sl.no 7, the said bidder has submitted the sale agreement document w.r.t. vehicle ownership for 4 No. of Front-End Backhoe Loaders.

			Further, since bidder has also furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the technical standards laid down in the said technical bid.

ANNEXURE –3

Details of Legacy Waste Management DPRs submitted by 24 ULBs:

Sl. No	Particular	Hungund TMC	Kurugodu TMC	Sandoor TMC	Chennamman - kittur TP	Raibagh TP
I	**Qty of Legacy Waste to be remediated (MT)**	**3150**	**5226**	**9297**	**2300**	**2210**
II	**Total time required for clearance (Months)**	**3.79**	**5.02**	**8.94**	**2.29**	**2.82**
A	**Operation Cost**					
1	Cost of Infrastructure including civil works	0	0	0	0	0
2	Processing and Equipment Cost	0	0	10.16	4.5	12
3	Power Charges	1.67	2.55	3.85	0.98	0.57
4	Vehicle hire charges	0	0	0	0	0
5	Bioculture and Leachate management system	0.79	1.05	1.18	0.62	0.67
6	Labour Cost	3.18	5.37	19.04	2.31	2.37
7	Environmental Monitoring, Personal Protection Equipment, diesel and Other Costs	6.28	7.78	13.38	4.46	4.24
8	Revenue from recyclables	0	0	0	0	0
	Total	**11.93**	**16.76**	**47.61**	**12.88**	**19.85**
	Add GST 18% for item No 1,2,3,4,5 and 7	0	0	0	0	0
	Total Operational Cost:	11.93	16.76	47.61	12.88	19.85

B	**Transportational Cost**					
1	RDF Transportaion Cost (as per the actual distance from SWM site to nearest Cement Factory)	5.01	17.91	30.72	1.83	3.57
2	Inert Transportation Cost (with in the landfill site)	0	0	0	0	0
Sl. No	**Particular**	**Hungund TMC**	**Kurugodu TMC**	**Sandoor TMC**	**Chennamman - kittur TP**	**Raibagh TP**
3	Bio soil Transportation Cost (within the landfill site)	0	0	0	0	0
	Total	**5.01**	**17.91**	**30.72**	**1.83**	**3.57**
	Add GST 18%	0.9	3.22	5.53	0.33	0.64
	Total Transportation Cost:	5.91	21.13	36.25	2.16	4.21
C	**Total Project Cost(deducting revenues) Rs. In Lakhs**	**17.84**	**37.89**	**83.86**	**15.04**	**24.06**
	Total Project cost with GST	17.84	37.89	83.86	15.04	24.06
	Processing cost	378.73	320.71	512.10	674.70	902.27
	Per tonne of Transportation cost of RDF with GST	187.62	404.33	389.91	113.15	47.84
	Per tonne Transportation cost of Inert with GST	0.00	0.00	0.00	0.00	0.00

	Per tonne Transportation cost of Bio earth with GST	0.00	0.00	0.00	0.00	0.00
	Total cost of remediation per Tonne =	**566.35**	**725.04**	**902.01**	**787.85**	**950.11**
	Amount that ULB will get as grants @ 83% of Rs.550/- in lakhs	**14.38**	**23.86**	**42.44**	**10.50**	**10.09**
	Amount that ULB will get as compensation grants @ 245 per tonne in lakhs	**0.00**	**13.27**	23.61	4.54	7.62
	Total Amount grants ULB will get as grants in Lakhs	**14.38**	37.13	66.06	15.04	17.71
	ULB share in lakhs	3.46	0.76	17.80	0.00	6.35
Sl. No	**Particular**	**Hosakote CMC**	**Hallikhed TMC**	**Kinnigoli TP**	**Nyamathi TP**	**Mulagunda TP**
I	**Qty of Legacy Waste to be remediated (MT)**	**15208**	**793**	**9284**	**1942**	**15847**
II	**Total time required for clearance (Months)**	**2.44**	**0.76**	**11.98**	**1.87**	**15.24**
A	**Operation Cost**					
1	Cost of Infrastructure including civil works	0.99	0.00	0.00	0.00	0.00
2	Processing and Equipment Cost	13.80	0.00	0.00	0.00	12.00
3	Power Charges	5.86	0.34	3.18	0.83	10.78
4	Vehicle hire charges	29.55	0.00	0.00	0.00	0.00

5	Bioculture and Leachate management system	4.88	0.49	1.62	0.64	2.40
6	Labour Cost	9.88	0.78	15.00	1.89	31.55
7	Environmental Monitoring, Personal Protection Equipment, diesel and Other Costs	1.83	3.31	13.03	5.70	21.04
8	Revenue from recyclables	-4.26	0.00	0.00	0.00	0.00
	Total	**62.53**	**4.93**	**32.83**	**9.06**	**77.77**
	Add GST 18% for item No 1,2,3,4,5 and 7	10.24	0.00	5.91	0.00	0.00
	Total Operational Cost:	72.77	4.93	38.74	9.06	77.77
B	**Transportation Cost**					
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory)	37.15	0.96	37.35	5.16	33.97
2	Inert Transportation Cost (with in the landfill site)	1.15	0.00	0.00	0.00	0.00
3	Bio soil Transportation Cost (within the landfill site)	0.76	0.00	0.00	0.00	0.00
	Total	**39.06**	**0.96**	**37.35**	**5.16**	**33.97**
	Add GST 18%	7.03	0.17	6.72	0.93	6.11
	Total Transportation Cost:	46.09	1.13	44.07	6.09	40.08
C	**Total Project Cost(deducting revenues) Rs. In Lakhs**	**118.86**	**6.06**	**82.81**	**15.15**	**117.85**

	Total project cost	**118.86**	**6.06**	**82.81**	**15.15**	**117.85**
	Total Project cost with GST	118.86	6.06	82.81	15.15	117.85
	Processing cost	478.50	621.36	414.63	466.44	490.77
	Per tonne of Transportation cost of RDF with GST	288.27	142.42	500.74	313.54	252.92
	Per tonne Transportation cost of Inert with GST	8.94	0.00	0.00	0.00	0.00
	Per tonne Transportation cost of Bio earth with GST	5.92	0.00	0.00	0.00	0.00
	Total cost of remediation per Tonne =	**781.63**	**763.78**	**915.37**	**779.98**	**743.69**
	Amount that ULB will get as grants @ 83% of Rs.550/- in lakhs	**69.42**	**3.62**	**42.38**	**8.87**	**72.34**
	Amount that ULB will get as compensation grants @ 245 per tonne in lakhs	37.26	0.00	22.75	0.00	38.82
	Total Amount grants ULB will get as grants in Lakhs	106.68	3.62	65.13	8.87	111.16
	ULB share in lakhs	12.18	2.44	17.68	6.28	6.69
Sl. No	**Particular**	**Mundargi TMC**	**H D Kote TMC**	**Periyapatna TMC**	**T Narsipura TMC**	**Holehonnuru TP**
I	**Qty of Legacy Waste to be remediated (MT)**	**12096**	**7982**	**5085**	**11111**	**1093**

II	**Total time required for clearance(Months)**	**11.63**	**4.8**	**3.06**	**6.68**	**1.31**
A	**Operational Cost**					
1	Cost of Infrastructure including civil works	1.41	0.00	0.00	0.00	0.00
2	Processing and Equipment Cost	12.00	30.00	0.00	0.00	0.00
3	Power Charges	8.23	2.12	1.27	2.78	0.58
4	Vehicle hire charges	0.00	0.00	0.00	0.00	0.00
5	Bioculture and Lecheat management system	1.93	1.40	1.04	1.80	0.53
6	Labour Cost	24.07	7.25	4.62	10.09	1.35
7	Environmental Monitoring, Personal Protection Equipment, diesal and Other Costs	16.65	7.93	5.81	10.22	3.61
8	Revenue from recyclables	0.00	0.00	0.00	0.00	0.00
	Total	**64.29**	**48.69**	**12.74**	**24.88**	**6.07**
	Add GST 18% for item No 1,2,3,4,5 and 7	0.00	0.00	0.00	0.00	0.00
	Total Operational Cost:	64.29	48.69	12.74	24.88	6.07
B	**Transportational Cost**					
1	RDF Transportaion Cost (as per the actual distance from SWM site to nearest Cement Factory)	14.59	45.15	23.87	62.42	2.90
2	Inert Transportation Cost (with in the landfill site)	0.00	0.00	0.00	0.00	0.00
3	Bio soil Transportation Cost (within the landfill site)	0.00	0.00	0.00	0.00	0.00
	Total	**14.59**	**45.15**	**23.87**	**62.42**	**2.90**
	Add GST 18%	2.63	8.13	4.30	11.24	0.52
	Total Transportation Cost:	17.22	53.28	28.17	73.66	3.42
Sl. No	**Particular**	**Mundargi TMC**	**H D Kote TMC**	**Periyapatna TMC**	**T Narsipura TMC**	**Holehonnuru TP**

C	**Total Project Cost(deducting revenues) Rs. In Lakhs**	**81.51**	**101.97**	**40.91**	**98.54**	**9.49**
	Total project cost.	**81.51**	**101.97**	**40.91**	**98.54**	**9.49**
	Total Project cost with GST	81.51	101.97	40.91	98.54	9.49
	Processing cost	531.50	610.02	250.52	223.93	555.56
	Per tonne of Transportation cost of RDF with GST	142.36	667.53	553.94	662.98	313.01
	Per tonne Transportation cost of Inert with GST	0.00	0.00	0.00	0.00	0.00
	Per ton Transportation cost of Bio earth with GST	0.00	0.00	0.00	0.00	0.00
	Total cost of remediation per Tonne =	**673.86**	**1277.55**	**804.46**	**886.91**	**868.57**
	Amount that ULB will get as grants @ 83% of Rs.550/- in lakhs	**55.22**	**36.44**	**23.21**	**50.72**	**4.99**
	Total Amount grants ULB will get as grants in Lakhs	84.85	55.99	38.47	84.05	4.99
	ULB share in lakhs	-3.34	45.98	2.44	14.49	4.50

Sl. No	Particular	Chikkanayakanhalli TMC	Bainduru TP	Kaup TMC	Kundpura TMC	Ankola TMC
I	**Qty of Legacy Waste to be remediated (MT)**	**22279**	**1640**	**6503**	**23189**	**4480**
II	**Total time required for clearance(Months)**	**3.57**	**2.63**	**6.25**	**3.72**	**5.74**
A	**Opertational Cost**					
1	Cost of Infrastructure including civil works	2.40	0.00	0.00	2.40	0
2	Processing and Equipment Cost	20.19	0.00	0.00	21.03	0

3	Power Charges	9.13	1.17	2.73	8.94	1.52
4	Vehicle hire charges	51.41	0.00	0.00	53.57	0
5	Bioculture and Lecheat management system	5.78	0.60	1.22	5.90	0.96
6	Labour Cost	14.92	2.71	9.69	15.07	8.38
7	Environmental Monitoring, Personal Protection Equipment, diesal and Other Costs	2.05	4.87	9.70	2.08	6.45
8	Revenue from recyclables	-9.36	0.00	0.00	-6.49	0
	Total	**96.53**	**9.35**	**23.33**	**102.50**	**17.31**
	Add GST 18% for item No 1,2,3,4,5 and 7	16.37	0.00	0.00	16.91	0
	Total Operational Cost:	112.90	9.35	23.33	119.41	17.31
B	**Transportation Cost**					
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory)	81.77	9.88	75.62	167.00	10.75
2	Inert Transportation Cost (with in the landfill site)	1.57	0.00	0.00	1.80	0
Sl. No	**Particular**	**Chikkanayakanhalli TMC**	**Bainduru TP**	**Kaup TMC**	**Kundpura TMC**	**Ankola TMC**
3	Bio soil Transportation Cost (within the landfill site)	1.22	0.00	0.00	0.66	0
	Total	**84.56**	**9.88**	**75.62**	**169.46**	**10.75**
	Add GST 18%	15.22	1.78	13.61	30.50	1.94
	Total Transportation Cost:	99.78	11.66	89.23	199.96	12.69

C	**Total Project Cost(deducting revenues) Rs. In Lakhs**	**212.68**	**21.01**	**112.56**	**319.37**	**30**
	Total project cost .	**212.68**	**21.01**	**112.56**	**319.37**	**30**
	Total Project cost with GST	212.68	21.01	112.56	319.37	30
	Processing cost	506.76	569.99	358.74	514.94	386.38
	Per tonne of Transportation cost of RDF with GST	433.10	710.81	1372.07	849.80	144.19
	Per tonne Transportation cost of Inert with GST	8.35	0.00	0.00	9.19	0.00
	Per tonne Transportation cost of Bio earth with GST	6.46	0.00	0.00	3.36	0.00
	Total cost of remediatation per Tonne =	**954.67**	**1280.80**	**1730.81**	**1377.29**	**530.57**
	Amount that ULB will get as grants @ 83% of Rs.550/- in lakhs	**101.70**	**7.49**	**29.69**		**20.45**
	Total Amount grants ULB will get as grants in Lakhs	156.29	7.49	29.69		**33.89**
	ULB share in lakhs	56.39	13.52	82.87		**11.22**

ANNEXURE-4a

Regarding approval of technical bid evaluation report of civil works for setting up of 100 TPD capacity Material Recovery Facilities (MRF) required at Dharwad City. (INDENT No.: DMA/2024-25/BD/WORK_INDENT26191/CALL-2)

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 05.09.2024	1 bid received (Rejected the bidder as it was single bid)
2nd Call dated 17.1.2025	1 bid received.

Details of Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Construction of 100 TPD capacity MRF (material Recovery Facility) plant in HDMC Dharwad Garbage Yard at Dharwad (INDENT No.: DMA/2024-25/BD/WORK_INDENT26191/CALL-2)	855.00	715.41	10.70

The technical bid was opened on 04.02.2025 and 1 bidder participated and uploaded bid documents through KPP portal and details are submitted below.

- **SRI. VENKATARAMI REDDY KANALA (M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED)**

The Corporation Level Tender Scrutiny Committee meeting was held on 21.02.2025 under the chairmanship of the Commissioner, HDMC wherein the technical bid for (INDENT No.: DMA/2024-25/BD/WORK_INDENT26191/CALL-2), dated 17.01.2025 were evaluated and the same was submitted to the office of State Mission Director, SBM (U)

vide letter no.: HDMC/100/01/SBM2/TB/26191-2/2024-25 dated 07.03.2025 and the details of the same are given below:

Sl. No.	Name of the Bidder	Recommendations by Corporation Level Tender Scrutiny Committee meeting	Reason
1.	SRI. VENKATARAMI REDDY KANALA (M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED)	Recommended for acceptance	The bidder has satisfied in all the qualifying criteria hence the technical bid may be accepted.

ANNEXURE-4b

Regarding approval of technical bid evaluation report of civil works for setting up of 100 TPD capacity Material Recovery Facilities (MRF) required at Dharwad City. (INDENT No.: DMA/2024-25/BD/WORK_INDENT26191/CALL-2)

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 05.09.2024	1 bid received (Rejected the bidder as it was single bid)
2nd Call dated 17.1.2025	1 bid received.

Details of Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Construction of 100 TPD capacity MRF (material Recovery Facility) plant in HDMC Dharwad Garbage Yard at Dharwad (INDENT No.: DMA/2024-25/BD/WORK_INDENT26191/CALL-2)	855.00	715.41	10.70

The technical bid was opened on 04.02.2025 and 1 bidder participated and uploaded bid documents through KPP portal and details are submitted below.

- **SRI. VENKATARAMI REDDY KANALA (M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED)**

The Corporation Level Tender Scrutiny Committee meeting was held on 21.02.2025 under the chairmanship of the Commissioner, HDMC wherein the technical bid for (INDENT No.: DMA/2024-25/BD/WORK_INDENT26191/CALL-2),

dated 17.01.2025 were evaluated and the same was submitted to the office of State Mission Director, SBM (U) vide letter no.: HDMC/100/01/SBM2/TB/26191-2/2024-25 dated 07.03.2025 and the details of the same are given below:

Sl. No.	Name of the Bidder	Recommendations by Corporation Level Tender Scrutiny Committee meeting	Reason
1.	SRI. VENKATARAMI REDDY KANALA (M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED)	Recommended for acceptance	The bidder has satisfied in all the qualifying criteria hence the technical bid may be accepted.

ANNEXURE-05

Technical Bid Evaluation Report for Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactor for HDMC. (Indent no: DMA/2024-25/IND2945)

Details of Call 1 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactor for HDMC.	876.00	875.98	13.12

The technical bid was opened on 12.09.2024 and 7 bidders participated and uploaded bid documents through KPP portal and details are submitted below.

1. EDISON THOMAS KALLARAKKAL (ANTONY MOTORS PVT. LTD),

2. TIPPANNA SOMASHEKAR NAGARAJ (SADHANA ENVIRO ENGINEERING SERVICES)

3. PREETESH CHOUDHARI (IENVIROTECH SOLUTIONS),

4. ASHWANI SRIVASTAVA(QUALITY ENVIRO ENGINEERS PRIVATE LIMITED)

5. GADDAMPALLI SAI PUNEETH REDDY (RASHA INFRASTRUCTURE).

6.ARUN SHARMA (ENSOL MULTICLEAN EQUIPMENTS PVT LTD),

7. AMAN ULLAH KHAN (AMAN CLEANING EQUIPMENT PVT LTD)

The Corporation Level Tender Scrutiny Committee meeting was held on 18.02.2025 under the chairmanship of the Commissioner, HDMC wherein the technical bids for

INDENT No: **Indent no: DMA/2024-25/IND2945,** were evaluated and the same was submitted to the office of State Mission Director, SBM (U) vide letter no.: HDMC/SWM/01/2024-25 DATED 21.02.2025. and the details of the same are given below:

Sl. No.	Name of the Bidder	Recommendations by Corporation Level Tender Scrutiny Committee meeting	Reason
1.	**EDISON THOMAS KALLARAKKAL (ANTONY MOTORS PVT. LTD)**	**Recommended for acceptance**	**M/s ANTONY MOTORS PVT. LTD bid has accepted**
2.	**TIPPANNA SOMASHEKAR NAGARAJ (SADHANA ENVIRO ENGINEERING SERVICES)**	**Recommended for acceptance**	**M/s SADHANA ENVIRO ENGINEERING SERVICES has accepted**
3.	PREETESH CHOUDHARI (IENVIROTECH SOLUTIONS)	Recommended for rejection	M/s IENVIROTECH SOLUTIONS has not satisfied in work done criteria, submitted Conditional Banker Certificate, hence rejected.
4	ASHWANI SRIVASTAVA(QUALITY ENVIRO ENGINEERS PRIVATE LIMITED)	Recommended for rejection	M/s QUALITY ENVIRO ENGINEERS PRIVATE LIMITED has not satisfied in work done criteria, submitted Conditional Banker Certificate, hence rejected.
5	GADDAMPALLI SAI PUNEETH REDDY (RASHA INFRASTRUCTURE)	Recommended for rejection	M/sRASHA INFRASTRUCTURE has submitted conditional Banker Certificate, Section XVII Service Support Form enclosed

			is conditional hence rejected
6	ARUN SHARMA (ENSOL MULTICLEAN EQUIPMENTS PVT LTD)	Recommended for rejection	M/s.ENSOL MULTICLEAN EQUIPMENTS PVT LTD has submitted conditional Banker Certificate, Manufacture Authorization not as per Section-XIII, Service Support Form not as per Section XVII Hence rejected
7	AMAN ULLAH KHAN (AMAN CLEANING EQUIPMENT PVT LTD)	Recommended for rejection	M/s.AMAN CLEANING EQUIPMENT PVT LTD has not satisfied in work done criteria, Hence rejected

ANNEXURE – 6

Technical bid of Civil Work for setting up Material Recovery Facilities (MRF) of 109 TPD capacity at Belagavi Municipal Corporation.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 05.10.2024	Single bid received
2nd Call dated 30.01.2025	2 nos. of bids received

Details of the Call 2 tender are below:

S.No.	**Name of the work**	**Estimated Amount (Lakhs)**	**Amount awarded for the tender (Lakhs)**	**EMD Amount (Lakhs)**
1.	Construction of 109TPD capacity Material Recovery Facilities (MRF) Shed at ISWM plant, Turumuri in Belagavi City Corporation. (Indent No: DMA/2024-25/BD/WORK_INDENT16863/CALL-2)	855.00	719.46	10.80

The technical bid was opened on 01.02.2025 and 02 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

1. SRI PRASANNA SHIVARAMA SHETTY (M/S PROUD INDIA PROMOTERS)
2. Sri NARAYAN MADDAYYA SHETTY (SUPRADA CONSTRUCTIONS PRIVATE LIMITED)

The Corporation Level Technical Review Meeting was held under the Chairmanship of Commissioner, Belagavi City Corporation on 19.02.2025

wherein the technical bids for INDENT No.: DMA/2024-25/BD/WORK_INDENT16863, dated 30.01.2025 was evaluated and the details of the same are given below:

S.No.	Name of the Contractor	Recommendation of Corporation level technical review committee meeting	Reason
1.	Sri Prasanna Shivarama Shetty (M/s Proud India Promoters)	Recommended for acceptance	Sri PRASANNA SHIVARAMA SHETTY (PROUD INDIA PROMOTERS) has satisfied in all the qualifying criteria. Hence the technical bid may be accepted.
2.	Sri Narayan Maddayya Shetty (Suprada Constructions Private Limited)	Recommended for acceptance	Sri NARAYAN MADDAYYA SHETTY (SUPRADA CONSTRUCTIONS PRIVATE LIMITED) has satisfied in all the qualifying criteria. Hence the technical bid may be accepted.

ANNEXURE-7

Technical bid for the "Construction of Shed with Truss Work for Pre-Sorting of Waste" approved under Swachh Bharat Mission-1.0 scheme for solid waste management in Belagavi City Corporation.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 04-10-2024	02 bids received
2nd Call dated 10.01.2025	02 bids received

Details of the Call 2 tender are below:

Sl. No.	**Name of the work**	**Estimated Amount in Lakhs**	**Amount awarded for the tender in Lakhs**	**EMD in Lakhs**
1	Construction of "Construction of Shed with Truss Work for Pre-sorting of Waste" approved under Swachh Bharat Mission-1.0 scheme for solid waste management within Belagavi Corporation limits (Indent number: DMA/2024-25/BD/WORK_INDENT16862).	668.32	566.37	8.50

The technical bid was opened on 01.02.2025 and 02 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- SRI. PRASANNA SHIVARAMA SHETTY (M/s PROUD INDIA PROMOTERS)

- Sri NARAYAN MADDAYYA SHETTY (SUPRADA CONSTRUCTIONS PRIVATE LIMITED)

The Corporation level Tender scrutiny committee meeting was held on 19.02.2025 under the chairmanship of the Commissioner, Belagavi district wherein the technical bids for INDENT No.: DMA/2024-25/BD/WORK_INDENT16862), dated 10.01.2025 were evaluated and the details of the same are given below.

S. No.	Name of the Contractor	Recommendation of Corporation level technical review Committee	Reasons
1	Sri Prasanna Shivarama Shetty (M/s Proud India Promoters)	Recommended for acceptance	Sri PRASANNA SHIVARAMA SHETTY (PROUD INDIA PROMOTERS) has satisfied in all the qualifying criteria. Hence the technical bid may be accepted.
2	Sri NARAYAN MADDAYYA SHETTY (SUPRADA CONSTRUCTIONS PRIVATE LIMITED)	Recommended for acceptance	Sri NARAYAN MADDAYYA SHETTY (SUPRADA CONSTRUCTIONS PRIVATE LIMITED) has satisfied in all the qualifying criteria. Hence the technical bid may be accepted.

ANNEXURE – 8

Technical bid for the "Construction of RDF Storage Unit, Compost Storage Unit & Partial Truss Work for Existing Windrow Platform" approved under Swachh Bharat Mission-1.0 for Solid Waste Management in Belagavi City Corporation.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 04-10-2024	02 bids received
2nd Call dated 10.01.2025	02 bids received

Details of the Call 2 tender are below:

Sl. No	Name of Work	Estimated Amount in Lakhs	Amount Put to tender in Lakhs	EMD in Lakhs
1	Construction work of "Construction RDF Storage Unit, Compost Storage Unit & Partial Truss Work for Existing Windrow Platform" approved under Swachh Bharat Mission-1.0 scheme for solid waste management within Belagavi municipal corporation limits (indent number: **INDENT NO: DMA/2024 25/BD/WORK_INDENT16861/CALL-2).**	851.61	721.77	10.83

The technical bid was opened on 01.02.2025 and 02 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- SRI. PRASANNA SHIVARAMA SHETTY (M/s PROUD INDIA PROMOTERS)
- SRI BALAKRQISHNA G GODSE

The Corporation level Tender scrutiny committee meeting was held on 19.02.2025 under the chairmanship of the Commissioner, Belagavi district wherein the technical bids for INDENT No.: DMA/2024-25/BD/WORK_INDENT16861/CALL-2)., dated 10.01.2025 were evaluated and the details of the same are given below.

Sl. No	Name of Contractor	Recommendation of district level technical review committee meeting	Reasons
1	Sri Prasanna Shivarama Shetty (M/s Proud India Promoters)	Recommended for Approval	Sri PRASANNA SHIVARAMA SHETTY (PROUD INDIA PROMOTERS) has satisfied in all the qualifying criteria. Hence the technical bid may be accepted.
2	Shri Balakrishna G. Godse	Recommended for Approval	Shri Balakrishna G. Godse has satisfied in all the qualifying criteria. Hence the technical bid may be accepted.

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Govt. of India

PROCEEDINGS FOR
18th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING ON
SWACHH BHARAT MISSION (U)- 2.0 & NGT
ENVIRONMENTAL COMPENSATION FUND

Date: 08.05.2025, Time:04.00PM
Venue: Room No. 317, Vikasa Soudha, Bengaluru

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Proceedings for 18th SHPC meeting dated 08.05.2025 regarding Swachh Bharat Mission (Urban)- 2.0 and NGT Environmental Compensation Fund

Agenda No.1: Confirmation of Proceedings of 17th SHPC Meeting held on 25-03-2025.

The proceedings of the 17th meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 25-03-2025 was sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

Agenda No.2: Action taken report on of 17th SHPC of Swachh Bharat Mission(U) meeting held on 25-03-2025.

The 17th State High Powered Committee (SHPC) meeting was held on 25-03-2025. The action taken for the agenda and decision taken are as follows:

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda 3: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Shivamogga District for Processing and Disposal of Legacy Waste. (INDENT No.: DMA/2023-24/OW/WORK_INDENT 4032/CALL-2)	As recommended by Shivamogga Deputy Commissioner Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by SRI MILIND HARISHCHANDRA PAWAR (ADARSH BHARAT ENVIRO PRIVATE LIMITED) (amount INR 9,50,36,058.81/- (excluding GST) which is 4.48 % above the amount put to tender), for the said legacy waste	LoA issued on 02-04-2025.

		management tender of Shivamogga district.	
2.	Agenda 4: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Chikkaballapura District for Processing and Disposal of Legacy Waste. (Indent No: DMA/2023-24/OW/WORK_INDENT 4795/CALL-2).	As recommended by Chikkaballapura Deputy Commissioner Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) (amount INR 10,47,40,122.13/-(excluding GST) which is 4.99 % above the amount put to tender), for the said legacy waste management tender of Chikkaballapura district.	Work order issued on 25-04-2025.
3.	Agenda 5: Seeking administrative approval for revised action plan for Bruhath Bengaluru Mahanagara Palike (BBMP) approved under SBM 2.0	After detailed discussions and deliberations, the committee accorded approval for the revised action plan of Solid Waste Component of BBMP under SBM(U)-2.0 for a total cost of Rs. 1063.90 Cr with GoI share of Rs. 265.98 Cr, GoK Share of Rs. 170.22 Cr and ULB share of Rs. 627.70 Cr. The committee also directed to send the proposal to MoHUA for approval.	Proposal has been put up in 14th NARC meeting held on 28-03-2025. Approval is awaited.
4.	Agenda 6: Seeking administrative approval for Detailed Project	After detailed discussions and deliberations, the committee accorded approval for the	Proposal has been put up in 14th NARC meeting

	Reports for Legacy Waste Management submitted by 24 Urban Local Bodies.	Detailed Project Reports of Legacy Waste Management submitted by 24 ULBs for the total project cost of Rs.108.5/- lakhs, GoI share of Rs.736.07/- lakhs, GoK share of Rs. 485.81/- lakhs and ULB share of Rs.1227.98/- lakhs under SBM(U)-2.0. The committee also directed to send the proposal to MoHUA for necessary approval.	held on 28-03-2025. Approval is awaited.
5.	Agenda 7: Seeking administrative approval for allocation of NGT Compensation Fund in order to meet the ULB share for Legacy Waste Management Component under Swachh Bharat Mission (U)-2.0	After detailed discussions and deliberations, the committee accorded approval for the allocation of Rs. 7.14 crores of NGT Compensation Funds, as a part of ULB share for 30 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0.	Post approval in 17th SHPC, the information is communicated to the ULBs.
6.	Agenda 8a: Regarding approval of financial bid evaluation report of civil works for setting up of 100 TPD capacity Material Recovery Facilities (MRF) required at Dharwad City. (INDENT No.: DMA/2024-25/BD/WORK_INDENT26191/CALL-2)	As recommended by HDMC Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by SRI. VENKATARAMI REDDY (M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED) (amount INR 7,05,04,432.25/- (excluding GST) which is 1.32% below when compared CSR with issue rate	Work Order issued on 11.04.2025

		dated 04.11.2024), for the said Material Recovery Facility tender of Dharwad City bearing Indent No: DMA/2024-25/BD/WORK_INDENT26191/CALL-2.	
	Agenda 8b: Regarding approval of financial bid evaluation report of civil works for setting up of 110 TPD capacity Material Recovery Facilities (MRF) required at Hubballi City. (Indent No: DMA/2024-25/BD/WORK_INDENT26193/CALL-2)	As recommended by HDMC Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by SRI. VENKATARAMI REDDY (M/S KVR CONSTRUCTION HEIGHTS PRIVATE LIMITED) (amount INR 7,05,04,437/- (excluding GST) which is 1.32% below when compared CSR with issue rate dated 04.11.2024), for the said Material Recovery Facility tender of Hubballi City bearing Indent No: DMA/2024-25/BD/WORK_INDENT26193/CALL-2.	Work Order issued on 11.04.2025
7.	Agenda 9: Seeking Approval for Financial Bid Evaluation Report for Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic	The SHPC after detailed discussions and deliberations, deferred the subject with the direction to the commissioner HDMC to review and resubmit the same for the necessary approval in the next SHPC.	The proposal is placed in 18th SHPC.

	Refuse Compactor for HDMC (Indent no: DMA/2024-25/IND2945 CALL-1).		
8.	Agenda 10: Seeking Approval for Financial Bid Evaluation Report of Civil Work for setting up Material Recovery Facilities (MRF) of 109 TPD capacity at Belagavi Municipal Corporation (Indent No: DMA/2024-25/BD/WORK_INDENT16863/CALL-2).	As recommended by Belagavi Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by Prasanna Shivarama Shetty (M/S PROUD INDIA PROMOTERS (amount INR 7,55,05,577/- (excluding GST) which is 4.95% above when compared CSR with issue rate dated 04.11.2024), submitted for Belagavi CC for the said MRF tender bearing Indent No: DMA/2024-25/BD/WORK_INDENT16863/CALL-2).	Work Order issued on 29.03.2025.
9.	Agenda 11: Seeking Approval for Financial Bid Evaluation Report of "Construction of Shed for Pre-sorting of Waste" approved under Swachh Bharat Mission-1.0 for Solid Waste Management in Belagavi City Corporation. (Indent No.: DMA/2024-	As recommended by Belagavi Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by SRI PRASANNA SHIVARAMA SHETTY (M/S PROUD INDIA PROMOTERS (amount INR 5,83,72,764/- (excluding GST) which is 4.94% above when compared CSR with issue rate dated 04.11.2024),	Work Order issued on 17.04.2025.

	25/BD/WORK_INDENT16862/CALL-2.)	submitted for Belagavi CC for the said tender bearing Indent No: DMA/2024-25/BD/WORK_INDENT16862/CALL-2.	
10	Agenda 12: Seeking Approval for Financial Bid Evaluation Report of Construction of RDF Storage Unit, Compost Storage Unit & Partial Truss Work for Existing Windrow Platform" approved under Swachh Bharat Mission-1.0 for Solid Waste Management in Belagavi City Corporation. (INDENT NO: DMA/2024 25/BD/WORK_INDENT16861/CALL-2).	As recommended by Belagavi Corporation Level Tender Scrutiny Committee, The SHPC after detailed discussions and deliberations, approved the financial bid submitted by SRI BALAKRISHNA G GODSE (INR 7,41,97,893/- (excluding GST) which is 4.40% above when compared CSR with issue rate dated 04.11.2024), submitted for Belagavi CC for the said tender bearing Indent No: DMA/2024-25/BD/WORK_INDENT16861/CALL-2.	Work Order issued on 29.03.2025.
11	Agenda 13: Administrative Approval for the DPR of "Construction/ Upgradation of Sewerage system for Sidlaghatta town"	The Committee after discussions and deliberations accorded administrative approval for the DPR of Sidlaghatta city for a total cost of Rs. 39.54 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund & Rs. 8.47 Cr under SBM(U)-2.0 fund and OPEX: no-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and Rs. 1.07 Cr for O&M	Tender invited. Last date for submission of tender is 09.05.2025.

		of Wetwell under ULB fund) and to invite tenders.	
12	Agenda 14: Administrative Approval for the DPR of "Construction and Upgradation of Sewerage System in Hospete Town"	The Committee after discussions and deliberations accorded administrative approval for the DPR of Hosapete city for a total cost of Rs. 30.42 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund & OPEX: Rs. 0.42 Cr for Wetwell under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 09.05.2025.
13	Agenda 15: Administrative Approval for the DPR of "Construction and Upgradation of Sewerage System in Chittapur Town"	The Committee after discussions and deliberations accorded administrative approval for the DPR of Chittapura town for a total cost of Rs. 30.00 crore (CAPEX: 30.00 Cr under the NGT Environmental Compensation fund and No-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and to invite tenders.	Tender invited. Last date for submission of tender is 09.05.2025.
14	Agenda 16: Administrative Approval for the DPR of "Construction/upgradation of sewerage system in Ramadurga town"	The Committee after discussions and deliberations accorded administrative approval for DPR of "Construction/ upgradation of sewerage system in Ramadurga ULB under Jalashuddhi Mission" at a cost of Rs. 17.35 Crore (CAPEX: Rs. 15.00 Cr. under NGT Environmental Compensation Fund & Rs. 2.35	Tender invited. Last date for submission of tender is 09.05.2025.

		Cr. under SBM (U)-2.0 and OPEX: no cost O&M for 5 years (extendable upto 10 years) and to invite tenders.	
15	Agenda 17: Administrative Approval for the DPR of "Construction/ upgradation of Sewerage System in Muddebihal Town"	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ upgradation of Sewerage System in Muddebihal Town under Jalshuddi Mission" at a cost of Rs. 35.07 Crore (CAPEX: Rs. 25.00 Cr. under NGT Environmental Compensation Fund & Rs. 9.40 Cr. under SBM(U)-2.0 fund and OPEX: Rs. 0.67 Crore for O&M of Wetwells from ULB fund and No cost O&M for CAMUS type STP for 5 years (extendable upto 10 years) and to invite tenders.	Tender invited. Last date for submission of tender is 09.05.2025.
16	Agenda 18: Administrative Approval of DPR for "Construction/ upgradation of sewerage system in Kunigal town"	The Committee after discussions and deliberations accorded administrative approval for the DPR of Kunigal town for a total cost of Rs. 42.44 crore (CAPEX: 38.52 Cr with NGT Environmental Compensation fund of Rs. 35.00 Cr & Rs. 3.52 Cr under SBM(U)-2.0 fund and OPEX: Rs.3.92 Cr for 2 STPs & Wetwells under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 09.05.2025.

17	Agenda 19: Administrative Approval of DPR for "Construction/ upgradation of sewerage system in Chintamani City"	The Committee after discussions and deliberations accorded administrative approval for the DPR of Chintamani city for a total cost of Rs. 52.41 crore (CAPEX: 40.00 Cr under the NGT Environmental Compensation fund & Rs. 10.98 Cr under SBM(U)-2.0 fund and OPEX: Rs.1.43 Cr for Wetwell under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 09.05.2025.
18	Agenda 20: Administrative Approval for the DPR of "Construction and Upgradation of Sewerage System in Humnabad Town"	The Committee after discussions and deliberations accorded administrative approval for the DPR of Humnabad town for a total cost of Rs. 33.89 crore (CAPEX: Rs.31.06 Cr with NGT Environmental Compensation fund of Rs.20 cr, Rs.1.03 cr under SBM(U)-2.0 fund & Rs.10.03 cr by utilizing the savings from Sedam SBM(U)-2.0 allocation, as KUWSDB is currently executing the UGD work and OPEX: no-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and Rs. 2.83 Cr for O&M of 4 Wetwells under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 09.05.2025.
19	Agenda 21: Approval for Re-allocation of SBM(U)-2.0 Fund where	The Committee after discussions and deliberations accorded approval for re-appropriation of	SHPC decision is noted. Approval for additional funding for each town on

	KUWSDB has already executed the UGD Works	funds and further it was directed that the approval for individual town re-allocation of SBM(U)-2.O fund needs to be obtained from the SLTC and SHPC on preparing the DPRs based on the needs of the individual towns/cities to comply with NGT norms.	case to case basis will be obtained.

Agenda No.3: Seeking Approval for Financial Bid Evaluation Report of Processing and Disposal of Legacy Waste Tender Submitted by Mandya CMC (Indent No: DMA / 2023-24/OW/WORK_ INDENT152/CALL-4.)

Project: Processing and Disposal of Legacy waste at Survey No 69/1, 55/P1, 69/2, 70, 70/B, 71/10, 76/B, 55/P1-P2, 69/3, 75/14, 71/11,71/12,71/13 of Kalenahalli village, Mandya CMC, Mandya District.

State Mission Director, SBM(U) briefed the committee that the Legacy Waste Management Project for **Mandya CMC** aims to remediate **84,562 MT** of legacy waste across several survey numbers in Kalenahalli Village. The project follows a detailed approval process involving multiple authorities.

The Detailed Project Report for the project, prepared by Mandya CMC, was approved after scrutiny by the Directorate of Municipal Administration (DMA) and the 4th SLTC meeting held on 28.07.2023. The project was recommended to the SHPC for administrative approval.

Based on SLTC recommendations, the DPR, with an estimated cost of **Rs. 614.23 lakhs** was presented at the 4th SHPC meeting held on 28.08.2023. After deliberation, SHPC accorded administrative approval for the project.

Following administrative approval, the Chief Engineer at DMA issued the technical sanction for the project on 02.06.2023, confirming the project's technical components.

Tendering faced multiple rounds. The first two tenders, published in June and August 2023, received single bids, both of which were disqualified due to technical non-responsiveness. The third round, held in March 2024, saw two bidders, but one was disqualified. In the **4th Call**, four bids were received, with M/s SLN Cleaning and Services being evaluated as technically responsive.

The Mandya District Level Tender Scrutiny Committee (MDLTSC), chaired by the Deputy Commissioner, recommended M/s SLN Cleaning and Services as the technically qualified bidder. The remaining three bidders were rejected based on non-compliance at the state level.

The 19th State Level SBM Tender Scrutiny Committee meeting held on 10.03.2025 reviewed the bids and confirmed the technical compliance of M/s SLN Cleaning and Services, subject to the condition that the bidder hire or own a trommel screen with a 240 MT capacity. The other three bidders were rejected.

The Mandya CMC opened the financial bid on 17.02.2025. The MDLTSC recommended approval for M/s SLN Cleaning and Services, with a quoted amount of Rs. 606.31 lakhs, but the bidder agreed to execute the project for the original tendered amount of **Rs. 519.38 lakhs** (excluding GST).

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 5,19,38,826.02/-(excluding GST) which is equivalent to the SR amount/tender invited amount, submitted by the Mandya district for the said legacy waste management tender bearing Indent No. DMA / 2023-24/OW/WORK_ INDENT152/CALL-4.

***Decision**: As recommended by Mandya Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by M/s SLN Cleaning and Services (amount INR 5,19,38,826.02/- (excluding GST)) which is equivalent to the SR amount/tender invited amount, for the said legacy waste management tender of Mandya district.*

Agenda No: 4 – Seeking Approval for Financial Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Vijayapura City Corporation (Indent no: DMA/2024-25/BD/ WORK_INDENT30011/CALL-1.)

Project: Construction of Proposed 73 TPD MRF Centre (Material Recovery Facility) in Vijayapura (DMA/2024-25/OW/WORK_INDENT30011)

State Mission Director, SBM(U) briefed the committee that the project for a 73 TPD MRF in **Vijayapura CC** was approved at the 6th NARC meeting of MoHUA on 17.10.2022. The Detailed Project Report was prepared by Vijayapura CC, costing **Rs. 7.74 Cr**, with Rs. 5.37 Cr for civil works and Rs. 2.37 Cr for machinery. The DPR was technically approved at the 14th SLTC meeting on 27.05.2024.

On 27.05.2024, based on SLTC's recommendation, the 12th SHPC meeting approved the DPR for Rs. 7.74 Cr, enabling the project to move forward.

The Chief Engineer of DMA sanctioned Rs. 5.37 Cr for civil works, confirming the project's technical components.

The first-call tender for the MRF was published on 25.10.2024, with an amount of Rs. 4.51 Cr. Three bidders participated, and after evaluation, two were found technically eligible: Sri Thimmarayi Gowda and M/s Appaji Builders. The bid from M/s B S Biradar was rejected for missing key documents.

The Corporation Level Tender Scrutiny Committee (CLTSC), chaired by the Vijayapura CC Commissioner, reviewed the bids and approved the technical eligibility of Sri Thimmarayi Gowda and M/s Appaji Builders, rejecting M/s B S Biradar. The recommendations were submitted to the State Mission Director on 15.02.2025.

The 20th SBM TSC meeting on 17.03.2025 approved the technical bids of Sri Thimmarayi Gowda and M/s Appaji Builders, allowing the project to move forward to the SLTC for further consideration.

The 20th SLTC meeting on 19.03.2025 approved the technical bids of the two bidders and authorized opening the financial bids.

Post the SLTC's approval, Vijayapura CC opened the financial bids on 20.03.2025. Sri Thimmarayi Gowda was declared the L1 bidder with a quoted amount of **Rs. 4.62 Cr** (excluding GST), **4.41% above the CSR issue rate**, while M/s Appaji Builders was the L2 bidder with Rs. 4.92 Cr (excluding GST).

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 4,62,16,041.76/-(excluding GST) which is 4.41% above when compared with CSR issue rate dated 04.11.2024, submitted by Vijayapura CC for the said MRF tender bearing Indent No: DMA/2024-25/BD/ WORK_INDENT30011(CALL-1).

<u>Decision:</u> As recommended by Vijayapura Corporation Level Tender Scrutiny Committee, The committee after detailed discussions and deliberations, approved the financial bid submitted by Sri Thimmarayi Gowda (amount INR

4,62,16,041.76/- (excluding GST) which is 4.41% above when compared with CSR issue rate dated 04.11.2024, submitted by Vijayapura CC for the said MRF tender bearing Indent No: DMA/2024-25/BD/ WORK_INDENT30011(CALL-1).

Agenda No.05: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Chitradurga District for Processing and Disposal of Legacy Waste. (Indent No: DMA/2023-24/OW/WORK_INDENT7729/CALL-2)

Project: Selection of agency for undertaking Biomining, Bioremediation processing disposal of legacy waste and reclamation of land in Chitradurga CMC, Challakere CMC and Hiriyur CMC of Chitradurga District

State Mission Director, SBM(U) briefed the committee that the Urban Local Bodies of **Chitradurga, Challakere, and Hiriyur** prepared a Detailed Project Report for the scientific remediation of legacy waste, including biomining, bioremediation, disposal, and land reclamation activities. The total waste to be remediated under this initiative is 1,47,063 MT. The DPR was reviewed by the Directorate of Municipal Administration and approved during the State Level Advisory Committee (SLAC) meeting held on 22.05.2023. It was further ratified in the 4th State Level Technical Committee (SLTC) meeting on 28.07.2023, where the project was recommended for submission to the State High-Powered Committee (SHPC) for administrative approval.

Following this, the DPR was presented in the 04th SHPC meeting on 28.08.2023. Taking into account the SLTC's recommendations and project viability, the SHPC accorded administrative approval for an amount of Rs. 1259.61 lakhs.

Subsequently, the project estimates and technical components were reviewed and sanctioned by the Chief Engineer of the Directorate of Municipal Administration and the Superintendent Engineer of Davanagere City Corporation. The Technical Sanction was granted for Rs. 1259.61 lakhs.

With technical sanction in place, the tender for the legacy waste remediation project (covering 1,47,063 MT) was floated, with an estimated tender value of **Rs. 1075.42 lakhs** (excluding GST). The first tender call, published on 05.01.2024, received two bids, both of which were found technically non-responsive.

A **Call-2** was issued on 01.02.2025. On opening the technical bids on 19.02.2024, **four bidders participated: M/s Vistacore Infra Projects Pvt Ltd, M/s Saurashtra Enviro Projects Pvt Ltd, M/s M S Jathin Infra Pvt Ltd, and M/s Jhaneswara Engineering Pvt Ltd.**

The bids were evaluated by the District Level Tender Scrutiny Committee (DLTSC), chaired by the Deputy Commissioner of Chitradurga. After thorough scrutiny, the DLTSC recommended approval of bids submitted by Vistacore Infra and Saurashtra Enviro, while rejecting the other two. These findings were submitted to the State Mission Director via letter dated 20.03.2025.

At the state level, the Directorate's technical team reaffirmed the DLTSC's evaluation, endorsing the technical responsiveness of Vistacore and Saurashtra Enviro. The proposal has been recommended for final approval in the SLTC meeting, with detailed evaluation enclosed in **Annexure 3**.

The 21st SLTC meeting on 22.04.2025 approved the technical bids of the two bidders and authorized opening the financial bids.

Post the SLTC's approval, Chitradurga opened the financial bids on 06.05.2025. Sri Utkarsh Balasaheb Patil (M/s Vistacore Infra Projects Pvt Ltd) was declared the L1 bidder with a quoted amount of **Rs. 111.91 lakhs** (excluding GST), **4.06% above the CSR issue rate**, while Pushpak Shah (M/s Saurashtra Enviro Projects Pvt Ltd) is the L2 bidder with Rs. 136.03 lakhs (excluding GST).

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 11,19,12,691.00/-(excluding GST) which is* 4.06% above amount put to tender*, submitted by the Chitradurga district for the said legacy waste management tender bearing Indent No. DMA/2023-24/OW/WORK_INDENT7729/CALL-2.

Decision*: *As recommended by Chitradurga Deputy Commissioner Level Tender Scrutiny Committee, The committee after detailed discussions and deliberations, approved the financial bid submitted by Utkarsh Balasaheb Patil (M/s Vistacore Infra Projects Pvt Ltd (amount INR 11,19,12,691.00/-(excluding GST)) which is* 4.06% above amount put to tender*, for the said

legacy waste management tender of Chitradurga district bearing Indent No DMA/2023-24/OW/WORK_INDENT7729/CALL-2.

Agenda No.6: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Vijayanagara District for Processing and Disposal of Legacy Waste. (Indent No.: DMA/2023-24/OW/WORK_INDENT8279/CALL-3)

Project: Selection of agency for undertaking bio-mining, bioremediation, processing, disposal of legacy waste and reclamation of land in Hosapete, Hadagali, Harpnahalli, Kamalapura, Hagaribommanhalli, Kudaligi & Kottur ULBs of Vijayanagara district.

State Mission Director, SBM(U) briefed the committee that the Urban Local Bodies of Vijayanagara district—**Hospet, Hoovina Hadagali, Harappanahalli, Kamalapura, Hagaribommanahalli, Kudligi, and Kottur**—have jointly prepared a Detailed Project Report for legacy waste management. The project focuses on bio-mining, bioremediation, processing, and disposal of legacy waste, along with land reclamation. The total quantity of waste identified for remediation is **1,71,231 MT**.

The DPR was reviewed and scrutinized by the Directorate of Municipal Administration and was approved in the State-Level Advisory Committee (SLAC) meeting on 22.05.2023. It was subsequently ratified during the 4th State Level Technical Committee (SLTC) meeting held on 28.07.2023. After detailed deliberations, SLTC recommended the DPR for administrative approval through the State High-Powered Committee (SHPC).

Following this, the DPR amounting to **Rs. 1250.98 lakhs** was placed before the 4th SHPC meeting on 23.08.2023. Based on SLTC's recommendations and further discussions, administrative approval was accorded for the project.

Post administrative approval, the project estimates and technical components were reviewed and verified. Technical sanction, amounting to Rs. 1224.05 lakhs was granted by the Superintendent Engineer, Bellary City Corporation.

Subsequently, a tender was invited for the remediation of 1,71,231 MT of legacy waste with an estimated cost of **Rs. 1045.15 lakhs**. The first call for tenders, published on 26.12.2023, attracted no bidders. Upon SLTC's consent, the second call was issued on 23.02.2024, but the sole bid received was deemed technically non-responsive.

The **3rd Call** tender was floated on 14.02.2025. **Two bidders (M/s JATHIN INFRA PRIVATE LIMITED (M. Sudarshan Raju) and M/s VISTACORE INFRA PROJECTS PVT LTD (Utkarsh Balasaheb Patil)**—submitted bids via the KPP portal. The technical bid evaluation was placed before the District Level Tender Scrutiny Committee (DLTSC), chaired by the Deputy Commissioner, Vijayanagara. After review, the committee found the bid by M/s JATHIN INFRA to be non-responsive, while M/s VISTACORE INFRA met the technical requirements. This recommendation was submitted to the State Mission Director on 28.03.2025.

The State-level SBM TSC also reviewed the submissions and reaffirmed the DLTSC's findings. The bid by M/s VISTACORE was found technically responsive and recommended for approval in the SLTC. Bid evaluation details are attached in **Annexure 4**.

The 21st SLTC meeting on 22.04.2025 approved the technical bid submitted by M/s VISTACORE INFRA PVT LTD and authorized opening the financial bids.

Post the SLTC's approval, Vijayanagara district opened the financial bid on 07.05.2025. The VDLTSC recommended approval of M/s VISTACORE INFRA PVT LTD with a quoted amount of **Rs. 1078.75 lakhs**, ***which is* 3.22% above the amount put to tender.**

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 10,78,75,530/-(excluding GST) which is* 3.22% above the amount put to tender*, submitted by the Vijayanagara district for the said legacy waste management tender bearing Indent No. DMA/2023-24/OW/WORK_INDENT8279/CALL-3.

***Decision*: As recommended by Vijayanagara Deputy Commissioner Level Tender Scrutiny Committee, The committee after detailed discussions and deliberations, approved the financial bid submitted by Utkarsh Balasaheb**

Patil (M/s Vistacore Infra Projects Pvt Ltd) (amount INR 10,78,75,530/- (excluding GST)) which is* 3.22% above the amount put to tender*, for the said legacy waste management tender of Vijayanagara district bearing Indent No. DMA/2023-24/OW/WORK_INDENT8279/CALL-3.

Agenda No.07: Seeking Approval for Financial Bid Evaluation Report for Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactor for HDMC (Indent no: DMA/2024-25/IND2945 CALL-1).

Project: Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactor for HDMC (Indent no: DMA/2024-25/IND2945).

State Mission Director, SBM(U) briefed the committee that the project involves the Supply, Installation, Commissioning, and Successful Trial Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactors for Hubli-Dharwad Municipal Corporation (HDMC) under the Swachh Bharat Mission (Urban)-2.0 scheme.

The project was approved in the 6th NARC meeting of MoHUA on 17.10.2022. A **Detailed Project Report** was prepared with a total cost of **Rs. 1076.00 lakhs**, including Rs. 876.00 lakhs for machinery and Rs. 200.00 lakhs for civil work. **Technical approval** was given in the 14th SLTC meeting on 27.05.2024, and subsequently in the 12th SHPC meeting on 27.05.2024 granted **administrative approval** for the project at a total cost of Rs. 10.76 Cr, including civil and infrastructure work for refuse compactor stations.

Following the SLTC and SHPC approvals, the Chief Engineer, DMA verified and granted the **technical sanction** for the machinery procurement at **Rs. 876.00 lakhs**.

The **1st Call tender** was floated with amount put to tender of **Rs. 875.98 lakhs**. The technical bid was opened on 12.09.2024, with **7 bidders participating**.

The Corporation Level Tender Scrutiny Committee (CLTSC) reviewed the technical bids and recommended approval for two technically responsive bidders, submitting the evaluation report to the State Mission Director, SBM (U). The State SBM TSC, after

reviewing the bids on 10.03.2025, approved the evaluation report for the **two responsive bidders** and recommended submitting the proposal for SLTC approval.

The **20th SLTC meeting on 19.03.2025**, the committee approved the technical bid evaluation and directed the opening of financial bids.

Subsequently, the financial bid was opened on 24.03.2025. The Corporation Level Tender Scrutiny Committee recommended the following:

- **Edison Thomas Kallarakkal (Antony Motors Pvt. Ltd): L2 bidder with a bid of Rs. 776.16 lakhs but rejected due to ineligibility for MSME preference (out-of-state).**

- **Tippanna Somashekar Nagaraj (Sadhana Enviro Engineering Services): L1 bidder with a bid of Rs. 842.66 lakhs, eligible for MSME preference (3.81% lower than the tendered amount).**

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 8,42,66,000/- (including GST) which is 3.81 % below the amount put to tender, submitted by the Dharwad district for the said tender bearing Indent No: DMA/2024-25/IND2945 CALL-1.

Decision: ***As recommended by Hubli-Dharwad Corporation Level Tender Scrutiny Committee, The committee after detailed discussions and deliberations, approved the financial bid submitted by Tippanna Somashekar Nagaraj (M/s Sadhana Enviro Engineering Services) (amount INR 8,42,66,000/- (including GST)) which is 3.81 % below the amount put to tender submitted by HDMC for the said tender bearing Indent No: DMA/2024-25/IND2945 (CALL-1).***

Agenda No.8: Seeking administrative approval for unutilised fund under Solid Waste Component of SBM(U)-2.0.

State Mission Director, SBM(U) briefed the committee that under the Swachh Bharat Mission (Urban) 2.0, the Ministry of Housing and Urban Affairs (MoHUA) has allocated **Rs. 709 Crores** to Karnataka under the Central Share for Solid Waste Management

(SWM). This includes subcomponents such as Wet and Dry Waste Management, Sanitary Landfills, Dumpsite Remediation, C&D Waste Management, Transfer Stations, and Mechanical Sweeping. Out of this allocation, **Rs. 660.99 Crores** have already been approved by MoHUA for Karnataka in the City Solid Waste Action Plan (CSWAP) during the National Advisory Review Committee (NARC) meeting. Additionally, a proposal for Legacy Waste Management across 30 ULBs, with a DPR cost of ₹27.82 Cr and a GoI share of ₹8.28 Cr, has been placed before the 14th NARC for approval, leaving a **balance of ₹40.03 Crores** as the remaining Central Share.

Based on Urban Local Bodies' needs, a new proposal has been prepared for the utilization of **₹33.86 Crores** (of the remaining ₹40.03 Cr), covering two main components—**Construction and Demolition (C&D) Waste Management Plants and Division-Level Refuse Derived Fuel (RDF) Aggregation Centres** with a total project cost of ₹90.59 Cr. The remaining project cost is to be co-financed by the State (₹22.49 Cr) and ULBs (₹34.23 Cr).

C&D Waste Management Plants are proposed in 21 ULBs with a total project cost of ₹38.82 Cr. This includes 6 standalone plants for City Corporations with a 2011 population of over 3 lakh and 15 cluster-based facilities for City Municipal Councils with a population over 1 lakh. These clusters are designed to cater to multiple ULBs within a 50 km radius. Although earlier submitted to MoHUA, the proposal was rejected due to non-compliance with SBM(U) 2.0 guidelines, which restrict C&D plant funding to cities with over 5 lakh population or NCAP cities. However, due to the increasing C&D waste volumes, environmental degradation, and lack of disposal infrastructure, Karnataka seeks an exemption from these criteria and recommends the resubmission of the ₹**38.82 Cr** proposal.

The second component, **Division-Level RDF Aggregation Centres**, addresses the challenge of transporting small quantities of RDF from ULBs to cement plants. A total of 309 ULBs generate approximately 3045 TPD of dry waste, out of which 609 TPD (20%) is RDF. The proposal includes setting up four RDF centers—one per division (Bangalore, Mysuru, Belagavi, Kalaburagi)—with a total project cost of ₹**51.77 Cr**. Of this, ₹21.05 Cr is proposed as the Central Share.

These proposals were reviewed and approved in the 11th State-Level Technical Committee (SLTC) and 9th State High-Powered Committee (SHPC) meetings held on 2nd March 2024. The proposals were subsequently submitted to MoHUA. The Government of Karnataka now seeks approval for the resubmission of the C&D plant proposal and funding for RDF centers under the remaining Central Share, citing the urgent need for infrastructure to manage growing urban waste sustainably. The ULB wise details are attached as **Annexure 5.**

The 21st SLTC in its meeting dated 22-04-2025 has accorded approval for the unutilised fund for the total project cost of Rs.90.50 Cr with the GoI share of Rs.33.86 Cr under Solid Waste Component of SBM(U)-2.0. The committee also directed to place the subject before SHPC for approval.

In view of the above, SMD has sought administrative approval from the SHPC for the unutilised fund for the total project cost of Rs.90.50 Cr with the GoI share of Rs.33.86 Cr under Solid Waste Component of SBM(U)-2.0.

During the discussion, the Chair advised the State Mission Directorate (SMD) to thoroughly examine the Construction & Demolition (C&D) waste management proposal to ensure proper establishment and long-term sustainability of the unit. Additionally, the SMD was asked to assess the viability of implementing the C&D proposal under a Public-Private Partnership (PPP) model.

Decision: The committee after detailed discussions and deliberations directed to review and resubmit the proposal of the C&D plant and further approved the proposal of Division-Level RDF Aggregation Centres for the total cost of Rs.51.77 Cr with GoI share of Rs.21.05 Cr. The committee also directed to send the proposal of Division-Level RDF Aggregation Centres to MoHUA for further necessary action.

Agenda No. 09: Seeking Administrative Approval for Detailed Project Reports of Material Recovery Facilities at Doddathogaru TP and Konappana Agrahara TMC of Bengaluru Urban district.

State Mission Director, SBM(U) briefed the committee that under SBM(U)- 2.0 an action plan was prepared for establishing semi-automated MRF units in **310 ULBs for the 4731**

TPD quantity of dry waste with the capital cost of **Rs 402 Crores considering Rs 8.5 lakhs per TPD** as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.

Konappana Agrahara TMC and Doddthogaru TP of Bengaluru Urban has recently been upgraded from a Gram Panchayat to a full-fledged Town Municipal Council and TP and are in the process of enhancing the infrastructure to meet the growing demands for development.

As per the SBM(U)-2.0 guidelines, the City Sanitation Action Plan (CSWAP) is prepared and submitted as below:

CSWAP Action Plan								
Sl no	**ULB Name**	**Type**	**Population 2011**	**Projected Population 2026**	**Total Quantity of waste in Tons**	**Total Wet Waste in Tons**	**Total Dry Waste in Tons**	**Total Inert waste in Tons**
1	Konappana Agrahara	TMC	25635	36055	10.81	5.94	3.78	1.08
2	Doddathogaru	TP	16777	23597	7.07	3.89	2.47	0.70
Total					**17.88**	**9.83**	**6.25**	**1.78**

However, the city is adjacent to Bangalore the standard of living is in par with the Bangalore city, hence the city has considered the per capita waste generation as 400g/d.Hence the waste projection details are mentioned below:

CSWAP Action Plan								
Sl no	**ULB Name**	**Type**	**Population 2011**	**Projected Population 2026**	**Total Quantity of waste in Tons**	**Total Wet Waste in Tons**	**Total Dry Waste in Tons**	**Total Inert waste in Tons**
1	Konappana Agrahara	TMC	25635	36055	14.42	7.93	5.04	1.44
2	Doddathogaru	TP	16777	23597	9.43	5.19	3.3	0.943
Total					**23.85**	**13.12**	**8.34**	**2.383**

Funding Plan				
Sl no	**ULB**	**Composting @11.5 lakhs/ton**	**MRF @8.5 lakhs/ton**	**SLF @4.5 lakhs/ton**
1	Konappana Agrahara	91.195	42.84	6.48
2	Doddathogaru	59.685	8.151	4.2435
Total in lakhs		**150.9**	**50.99**	**10.72**

Since there is constraint in land in both the ULBs, the ULB has stated that the available land shall be utilized for setting up of Material Recovery Facilities. The wet waste shall be transported to BBMP. Hence Proposal for MRF is submitted to SMDs office for approval.

Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.

- Standard civil designs and equipment specifications have been arrived at for various TPD capacities of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation.
- Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 5TPD standard design, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD `	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in Sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
5	1000	327	600	438	965	1370	4,700

- The standard equipment for 5TPD Material Recovery Facility design provided below:
  i. PVC Flat Belt Conveyor 45ft (Mezzanine floor) for Secondary Sorting
  ii. PVC Inclined Belt Conveyor 15ft
  iii. Vertical Single box baler - 50 MT Capacity
  iv. Pallet Truck - 2500 Kg
  v. Weighing Scale
  vi. Semi Electric Stacker
- The overall capacity and costing details of these 2 ULBs are provided as under:

Name of the ULB	Type	Design Capacity (TPD)	Civil Cost (in lakhs)	Machinery Cost (in lakhs)	Total Cost (in lakhs)	GoI + GoK Share as per SBM 2.0 (in Crores)	ULB Share (in Crores)
Konappana Agrahara	TMC	6	78.50	21.19	99.69	42.33	57.36
Doddathogaru	TP	4	78.50	17.06	95.56	28.22	67.36
Total			**157.00**	**38.25**	**195.25**	**70.55**	**124.72**

The 21st SLTC in its meeting dated 22-04-2025 has recommended the subject to SHPC for the approval of the Material Recovery Facility (MRF) DPRs submitted by 2 ULBs (Doddathogaru TP and Konappana Agrahara TMC) with Total DPR Cost of Rs.157.00

lakhs with GoI and GoK Share of 70.55 lakhs under Swachh Bharat Mission 2.0 subjected to certain conditions.

Hence, administrative approval is sought for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 2 ULBs with total DPR Cost of Rs.157.00 lakhs with GoI and GoK Share of Rs. 70.55 lakhs under Swachh Bharat Mission(U)- 2.0.

Decision: ***The committee after detailed discussions and deliberations accorded administrative approval for the Material Recovery Facility (MRF) DPRs submitted by 2 ULBs (Doddathogaru TP and Konappana Agrahara TMC) with Total DPR Cost of Rs.157.00 lakhs with GoI and GoK Share of Rs. 70.55 lakhs under Swachh Bharat Mission(U)- 2.0, subject to following conditions:***

1. ***After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.***
2. ***The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part-1) Dated 30-11-2016.***
3. ***Administrative approval should be obtained from the District Committee chaired by DC for the project cost upto Rs 5 crores.***
4. ***If the DPR cost is revised based on the site condition the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to 5 crores as per GO UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.***

Agenda No. 10: Seeking administrative approval for providing Travelling Allowances for SWM Experts in Districts

State Mission Director, SBM(U) briefed the committee that as per the directions issued in the 2nd State High Powered Committee meeting held on 10.11.2022, provisions were made for hiring Solid Waste Management (SWM) Experts on an outsourced basis to support effective implementation of the Swachh Bharat Mission (Urban) in Urban Local

Bodies. These experts have been hired across various districts and City Corporations. As part of capacity-building efforts, regular training programs are being organized for SWM Experts, Environmental Engineers, Executive Engineers, Commissioners, and Project Directors. In addition, periodic review meetings are conducted to monitor the progress of SBM(U) works. SWM Experts have been instructed to visit all SWM sites within their jurisdiction and report on the status of waste processing and disposal.

However, they have raised concerns about the lack of available vehicles for field visits and have requested provision of Travel Allowance (TA) to support these site inspections. In view of the above, the matter is placed before the Committee for consideration and necessary decision.

Approval has been granted for the hiring of 42 Solid Waste Management (SWM) Experts to be positioned across 31 District Urban Development Cells (DUDCs) and 10 City Corporations (CCs).

Each expert is expected to conduct regular site visits, with an estimated average expenditure of Rs. 5,000 per person per month. Accordingly, the total cost per expert for site visits is projected to be approximately Rs. 90,000 per month for the duration of the mission period, ending in October 2026.

The 21st SLTC in its meeting dated 22-04-2025 has approved the provision of Travelling Allowance (TA) to Solid Waste Management (SWM) Experts working in the districts. The TA shall be admissible as per the entitlement applicable to FDA cadre employees under the Karnataka State Civil Services Rules (KSCSR). The expenditure for this purpose will be met from the Capacity Building component under the Swachh Bharat Mission (Urban) -2.0. The committee also directed to place the subject before SHPC for approval.

Hence SMD has sought administrative approval from the SHPC for providing Travelling Allowances for SWM Experts in Districts to support site inspections under SBM(U).

<u>Decision</u>: The committee after detailed discussions and deliberations, accorded administrative approval for providing Travelling Allowance (TA) to the Solid Waste Management (SWM) Experts working in the districts. The approved amount approximately is Rs. 5,000/- per person per month, with the total projected expenditure for all 42 SWM Experts is approximately Rs. 90,000/-

per month, continuing until the mission's completion period (October 2nd, 2026). The TA shall be admissible as per the entitlement applicable to State Government "Group C" employees under the Karnataka State Civil Services Rules (KSCSR). The expenditure for this purpose will be met from the Capacity Building component under the Swachh Bharat Mission (Urban) -2.0.

Agenda No.11	**Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Gangavathi, Nanajanagudu, Shikaripura, Bankapura, Guttala, Hangal, Hirekerur, Rattihalli and Pandavapura Towns"**

11.1	**GANGAVATHI TOWN**

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023, has allocated grant of **Rs. 30.00 Cr under NGT Environment Compensation fund** for the Construction/Upgradation of Sewerage system in **Gangavathi Town**, **Koppal District.**

1. Background

1. Gangavathi is a city, municipality and taluk in the Koppal district of the Indian state of Karnataka.
2. It is one of the main commercial hubs in the Kalyana-Karnataka region. It is also the largest city, in terms of area and population, in the Koppal district. Gangavathi lies at an average elevation of 406 metres (1,332 ft), and is situated close to the Tungabhadra Dam.
3. It is a taluka (administrative division) of Koppal, a district that was previously part of Raichur. Within Gangavathi Taluk are thirty-eight gram panchayats, or self-governing villages. Gangavathi is a commercial centre and a major focal point for the Rice Milling industry, with its rural areas being important for Paddy cultivation. Gangavathi has Asia's first Rice Technology Park.

2. Existing scenario of water supply in Gangavathi Town:

- The primary source of water supply to the Gangavathi town is from Tungabhadra River and Tungabhadra low level canal (TBLC) and Borewells.
- The existing Water Treatment Plant (WTP) has a capacity of 30.35 MLD and total water supplied to the town is 16.20 MLD.

3. Existing UGD System in Gangavathi Town:

Sl No.	Particulars	Quantity	Remarks
1	Total road length in the Town	240 km	
2	Sewerage Network length	109 km	131 km is additionally required in newly developed area.
3	No of Households (as per present population)	25,000	In the existing 109 kms of UGD network about 15,069 households are covered out of which only 1,171 house service connections are made. Balance of about 13,898 HSCs are to be provided.
3	House Service Connections	1,171	
4	Wet Wells	4 No's	Non-operational
5	STP location Lat- 15.411078 N Long - 76.55129 E	14 MLD	At present there is no flow to the STP due to lack of HSCs and repair work in wet well 1 & 2.

Wet wells	Location	Diameter in m	Remarks
Wet well-1	Julai Nagar, Bypass Road Durgamma Halla	10.0	There is no existing transformer
Wet well-2	Jantkal (Ward-32)	10.0	The design life of the pumping machinery is expired.
Wet well-3	Hosalli Road (Ward-28)	5.0	Cables are burnt (ULB agreed to take up repair works)
Wet well-4	Behind Lalith Mahal Hotel Anegundi Road	5.0	Cables are burnt (ULB agreed to take up repair works)

Gap Analysis: Network

Existing Road Network	Existing sewer network length	Gap as per road length
240 km	109 km	About 131 km (as per road length)

House service connection

Gap for the year	No. of Households	Existing HSC	Gap in No of HSC
Base year 2025	25,000	1,171	23,829

STP

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2025	13.28	14.0	-
Project year 2026	13.39	14.0	-
Intermediate year 2040	14.80	14.0	0.80
Ultimate year 2055	15.85	14.0	1.85

Sewage Generation & Capacity of S.T.P.

Sewage generation & its capacity in MLD for base year, intermediate year & Ultimate year is given in the below table:

Sr No.	Particulars	Base Year	Intermediate Year	Ultimate Year
1.	Year	**2025**	**2040**	**2055**
2.	Population	**1,22,945**	1,36,994	1,46,774
3.	Sewage generation 80% of water supply rate as 135LPCD.	108	108	108
4.	Sewage Generation (MLD)	**13.28**	14.80	15.85
5.	**Capacity of Sewage Treatment Plant required for the Year 2040 (Intermediate year)**	**14.80 MLD**		
6.	**Capacity of the Existing STP**	**14 MLD FAL type**		
7.	**Adequacy of the STP capacity**	➢ There is an STP of 14 MLD Capacity at Kampli Road. ➢ The requirement of STP will be 14.80 MLD. (for 2040 population). ➢ On implementation of 16,070 HSCs under UWM project in addition with the existing 1,171 HSCs, about 8.0-9.0 MLD of inflow is expected. ➢ As per the present scenario of sewage generation the existing 14 MLD STP is sufficient. As and when the STP reaches its design capacity, enhancement of the STP capacity can be considered in the future grants.		

4. Present proposals: -

- Providing and laying of the new sewer network of (160mm dia, UPVC SN-8 Class) **4.9 km** in newly developed areas (Near Madivala camp).
- Providing and laying of Blocked/damaged/missing sewer network of (160mm dia, UPVC SN-8 Class) **3.01 km.**
- Providing new House Service Connections (**16,070 Households**) to the UGD Connections.
- Conducting ground penetrating RADAR SURVEY for about **30 km** to identify the buried machine holes, and repair of the same for about **1,000 Nos**.
- Dismantling of cement concrete pavement, Repairs to existing machine hole for different depths and restoration of damage road etc., for **870 Nos.**
- Providing and supplying of Machine Holes Covers of **800 Nos** for existing machine holes**.**
- Desilting of sewer lines by mechanical means for different dia of pipes (Jetting, Sucking, Grabber, Scrap per etc.) **– 4.00 km**.
- Replacement of **63 kVA Transformer** at Wet Well-1 (Julai Nagar, Bypass Road Durgamma Halla).
- Replacement of submersible Pumps, panel board and starters at wet well-2 (Jantkal ward-32).

5. Cost Estimate:

Construction of New sewer network, choked up/collapsed sewer network, providing HSCs, De-silting of sewer lines, RADAR Survey, Electro-mechanical works with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Sl No.	Description	NGT Amount in Rs
	Sewer network with machine holes under used water network	
1	**Providing & laying NEW NETWORK** of 160mm dia 'U'PVC SN-8 class and construction of RCC machine holes chambers including restoration work with allied accessories in Gangavathi Town. – 4.9 Km	3,24,31,841.00
2	Providing & laying of Blocked/Damaged/Missing sewer pipeline of 160mm dia 'U'PVC SN-8 class and construction of RCC machine holes chambers in Gangavathi Town. - 3.01 Km	1,94,57,805.00
3	Providing House service connection for Gangavathi Town. **(Total - 16,070 Nos)**	13,72,49,049.00

Sl No.	Description	NGT Amount in Rs
4	Conducting ground penetrating RADAR SURVEY, Dismantling of cement concrete pavement, Repairs to manhole for different depths and restoration of damage road etc., complete – **1,870 Nos**	1,97,79,742.00
5	Providing and supplying MH Covers **800 Nos**	21,53,760.00
6	Desilting of sewer lines by mechanical of different dia of pipe (Jetting, Sucking, Grabber, Scrapper etc.,) - **4.0 Km**	4,59,900.00
7	Providing, Stringing and Commissioning of **63kVA** Transformer for Wet Well-1 in Gangavathi town.	2,38,243.00
9	Electro-Mechanical Equipment to Wet-Well-2 for Gangavathi town	98,45,339.00
10	OCEMS - supply, installation, testing & commissioning of OCEMS along with other connected accessories to monitor inlet and Outlet Sewage parameters namely PH, BOD, COD, TSS, Total phosphorous, Total Nitrogen, communication interface enable with RS-485/RS-232/RJ45 ethernet port protocol should be modbus. vendor should provide modbus register for SCADA integration and Bulk flow meter etc, along with Civil work complete.	53,67,574.00
11	***Sub Total***	**22,69,83,253.00**
12	**Add GST 18%**	4,08,56,986.00
13	**Net Total**	**26,78,40,239.00**
14	Add Tender Premium 5%	1,33,92,012.00
15	ADD PDMC fee 2%	53,56,805.00
16	ADD PMU fee 1.5%	40,17,604.00
17	ADD Contingency 3%	80,35,207.00
18	ADD Statutory Deposits 0.5%	13,39,201.00
19	Rounding off and other Misc charges	18,932.00
20	**Total Construction and installation cost Rs**	**30,00,00,000.00**
21	***Grand Total (NGT)***	***30,00,00,000.00***

The ULB vide their letter dated 08.04.2025 have agreed to maintain wetwell-3 (Hosahalli road) and Wetwell-4 (Anegundi road) under ULB grants.

It was informed that the Technical Scrutiny Committee in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the gap in

sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC. Hence SHPC approval sought.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of*** **"Construction/upgradation of Sewerage system in Gangavathi town" for a total CAPEX cost Rs. 30.00 Cr under NGT Environment Compensation fund and to invite tenders.**

11.2	NANJANAGUDU CITY

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of ***Rs.20.00 Cr and Rs. 1.96 Cr*** is allocated under SBM (U) - 2.0 for **"Construction/Upgradation of sewerage system for Nanjangudu City" under NGT Compensation Fund and SBM(U)-2.0.** Accordingly, DPR is submitted with following details.

1. Introduction:

- Nanjangudu town is situated in Mysore District, and it is at 24 km from the Mysore City. The city is located on the banks of river Kabini and Gundlu, which is also one of the important Industrial Centre. A well-known pilgrim Centre of South India i.e. Sri Shrikanteswara temple, is situated here. During Jatras and on other auspicious days, procession of famous chariot runs around the temple and during these days lakhs of pilgrims visits the temple.
- It is located at 656 m above MSL having longitude and latitude 76°-68" E and 12°-12"N respectively.
- The River Kabini and Gundlu flows around the town. As per the 2011 census town is having population of 50,598 & the present population is about 56,913. Nanjangudu CMC has an area of 11.8 sq km & has 31 Wards. The average rainfall is 730 mm, and Temperature varies from 17℃ to 30℃

2. Existing UGD System Details in Nanjangud

- The existing Underground Drainage (UGD) system in Nanjangud was implemented in two phases by KUWSDB. Phase 1 was commissioned in 2017, while Phase 2 was commissioned in 2024, for expanding the sewer network. The details of each phase are as follows.

PHASE 1:

Sewer Network - 90 km, Wet wells - 03 Nos, STP (WSP) - 7.00 MLD, Rising Main - 4.00 km, Manholes - 3114 Nos. The Wet wells are as follows:

No.	WW Location	Diameter (m)	Depth (m)	Rising main dia	Length
1	Shankarapura	6.0	8.0	250 mm	560 m
2	Temple road	8.0	11.0	450 mm	2900 m
3	Chamalapura	6.0	8.0	150 mm	150 m

PHASE 2:

STP Upgradation: An 8.0 MLD capacity SBT type STP was constructed to replace the existing 7.00 MLD maturation pond of the WSP type STP for Zones 1, 2, 3, and 4. In addition to the existing UGD scheme, Nanjangud has a Mini STP with a capacity of 0.3 MLD to treat sewage before it enters the river, and the details are as below:

Component	Zone-3 & 4	Zone-1 & 2
Sewage system	Underground drainage system is proposed for newly formed areas like Deevirammanahalli, Vidya Nagara, Balaji Nagara & Wet well for Zone-4	Wet well and allied works is proposed for existing UGD system in Zone 2 & Sewage is pumped to ridge manhole of Zone-1
STP	Upgradation of 7.00 MLD WSP type Sewage treatment plant and 8.0 MLD SBT type STP taken up. Mini STPs are proposed at Military Campus & Shankarapura to treat sewage entering the river.	

Note: The proposed Zone 4 work has not been completed, and the current proposal is included for Zone 4.

3. GAP Analysis for Nanjangudu Town

a) Sewer Network

Total Road length in km	Sewer network in km		
	EXISTING	PROPOSED	BALANCE
120	105	10.10	4.90

b) House Service Connection

No. OF HOUSEHOLDS	Households		
	EXISTING	PROPOSED	BALANCE
14,831	10,300	4531	-

c) Sewerage Treatment Plant

STP CAPACITY IN MLD			
EXISTING (2025)	**PROPOSED (2056)**	**BALANCE**	**REMARKS**
8.0 & 0.3	0.25	0	As existing 8 MLD & 0.3 MLD meets the ultimate year, additional 0.25 MLD STP is proposed at zone-6 Kallahalli, as it is an isolated area.

4. Necessity of the Project and Proposed Augmentation

As per the 2011 census, the city's population was 50,598, and it has now grown to approximately 57,468, leading to the establishment of institutions like schools, offices, hotels, and hospitals, which have increased sewage output, making the implementation of an underground drainage system in newly developed areas such as Deevirammanahalli, Deevi Nagara, Vidya Nagara, and Balaji Nagara crucial for maintaining hygiene, as residents in these and other unserved areas have been connecting sewage to soak pits or stormwater drains, causing unsanitary conditions. Therefore, it is necessary to complete the construction of wet wells, extend the sewerage system, and provide house service connections across the Town, and the proposal of one new mini STP for Zone 6, along with sewage generated from Zone 4 and Zone 5 being collected at a proposed wet well near Deevirammanahalli and pumped to a ridge manhole.

5. Proposed Components

a) Sewer Network: 160mm dia UPVC pipeline and machine holes are being constructed in zone 4, 5 & 6.

Zone 4 & 5: Sewage of zone 4 & 5 flows by gravity to Proposed Wet Well Near Gomala, from where it is pumped to Ridge Manhole MH-4869 of Zone 3. From this point, the sewage flows through gravity to Wet Well 2 located near Shankarapura.

Zone 6: Sewage of Zone 6 Kallahali flows by gravity to Proposed STP

Repair Works For 450 mm, 200 mm Trunk Main

b) Missing Links: Providing & Laying of Missing Links and Construction of Machine holes.

c) Wet Well.

Sl. No	Wet Well No.	Dia. of Wet Well	Depth
1	Wet Well 1@ Gomala	5.0 m	7.7 m

- Pump Repair works for wet-well 1 & 2
- The provision of mechanical screens for the existing Shankarapura wet-well and the Near Temple Road wet-well has been considered.

d) Rising main & Pumping machineries details.

Sl. No	Area/Location	Total Length in m	Pipe Dia in mm	P/M Details
1	WW 1@ Gomala	300	200 DI-K9	5HP (2W+1S)

e) House Service Connections – 4531 No's

f) OCEMS: Supply, Installation, Testing, Commissioning of OCEMS along with Transmission of Quality Parameters Index of KSPCB for STP and Bulk Flow meter for 8.0 MLD, 0.3 MLD and 0.25 MLD STP

6. Cost Estimate Abstract:

The Specifications for various construction materials and works confirm to the "Book of Specification" as issued by KPWD UNISR 2023-24, for items not available in the UNI SR but available in other state SRs i.e., Rajastan and Tamilnadu (TWAD) SR are considered.

Sl No	Description	Amount		
		NGT FUND	SBM FUND	TOTAL
I	***PART - A Network***			
1	Providing Laying, Jointing, testing & commissioning of **uPVC Pipes**, Construction of **RCC machine hole chambers, Road Restoration.** Sewer line with Machine holes	**7,77,25,936.00**		**7,77,25,936.00**
2	Providing House Service Connections **(HSC) - 4531 Nos.**	**3,79,60,809.00**		**3,79,60,809.00**
II	***PART - B Wetwell***			**-**
3	Construction of Primary Treatment Unit (PTU) for **Wetwell**	**80,73,292.50**		**80,73,292.50**
4	Providing and Laying of **DI K-9 Class Rising Main**	**16,91,287.00**		**16,91,287.00**
5	Supply, erection, electrification and commissioning submersible Sewage **Pumping Machineries** and other allied accessories - **3 Nos 2W+1S**	**25,96,251.00**		**25,96,251.00**

Sl No	Description	Amount		
		NGT FUND	SBM FUND	TOTAL
III	***PART - C STP Civil & Electromechanical Works***			-
6	Design, supply, construction, installation, testing & commissioning of **0.25 MLD CAMUS or any other nature-based technology STP** along with electromechanical work with allied accessories etc, and supply, installation, testing & commissioning of **OCEMS** to monitor inlet and Outlet Sewage parameters along with Civil work complete.		**1,37,27,725.01**	**1,37,27,725.01**
7	Supply, installation, testing & commissioning of OCEMS to monitor inlet and Outlet Sewage parameters for existing STP	**98,02,562.00**		**98,02,562.00**
8	Construction of compound wall, Construction of internal road for proposed STP.	**2,26,118**	**11,18,673.512**	**13,44,791.51**
9	Providing installation of Electromagnetic Flow Meter for existing STP's, Providing Anchor Pedestal blocks, Replacement of damaged NP3 pipes for existing pipe network, Providing and installation of mechanically operated screen chamber for Existing Wet-wells, Refurbishment/repair of pumping machinery for existing wet-wells, Providing Landscaping for Proposed STP	**59,84,611.06**		**59,84,611.06**
IV	***PART - D Electrical Works***			
10	Supply, Erection and Commissioning **11 KVA express feeder main** from tapping point, substation, metering cubical, etc, complete to proposed Wet well and STP including internal electrical work with allied accessories works	**35,56,605.65**		**35,56,605.65**

Sl No	Description	Amount		
		NGT FUND	SBM FUND	TOTAL
	complete, Yard lighting for Proposed STP			
	PART - E Operation & Maintenance			
11	OPEX Cost for 1st year works complete.	**37,07,599.12**		**37,07,599.12**
	Basic Cost	15,13,25,071.30	1,48,46,398.53	1,66,17,1469.90
	Add: 18% GST	2,72,38,512.84	26,72,351.73	2,99,10,864.57
	Sub Total Cost Rs.	17,85,63,584.20	1,75,18,750.26	19,60,82,334.40
	Tender Premium @ 5%	89,28,179.20	8,75,937.51	98,04,116.72
	PDMC Charges @ 2%	35,71,271.68	3,50,375.00	39,21,646.68
	PMU Charges @ 1.5%	26,78,453.76	2,62,781.25	2,94,1235.01
	Contingencies@ 3%	53,56,907.52	5,25,562.50	58,82,470.03
	Escom Charges @ 0.5%	8,92,817.92	87,593.75	9,80,411.67
	Rounding off	8,786		8786
	Total CAPEX Cost	20,00,00,000.00	1,96,21,000.00	21,96,21,000.00
	Total CAPEX Cost & OPEX for 1st year	**20,00,00,000.00**	**1,96,21,000.00**	**21,96,21,000.00**
	Allocated amount Rs.	**20,00,00,000.00**	**1,96,21,000.00**	**21,96,21,000.00**
V	**O&M Cost for further four (04) years incl of GST ***			
	For 2nd year			50,08,786.00
	For 3rd year			52,59,225.00
	For 4th year			55,22,186.00
	For 5th year			57,98,295.00
	Total			**2,15,88,492.00**
	Total project cost			**24,12,09,492.00**

** 0.25 MLD STP at Kallahalli and 1.40 MLD wet-well both civil & electromechanical components considered for O&M.*

It was informed that the Technical Scrutiny Committee in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT/ SBM guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC. Hence approval of SHPC sought.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system in Nanjangudu city" for a total cost of Rs. 24.12 Crore (CAPEX: Rs.20.00 Cr under the NGT Environmental Compensation fund & Rs.1.96 Cr under SBM(U)-2.0

fund and OPEX: Rs. 2.16 Cr for O&M of STP under ULB fund) and to invite tenders.

11.3	SHIKARIPURA TOWN

1. Shikaripura Town Background

- Shikaripura is a town and taluk headquarters in Shivamogga district in the state of Karnataka and is located at 52 km from Shivamogga city and 329 km from Bengaluru.
- NGT has allocated Rs. 30 Cr and 0.645 Cr from SBM for Shikaripura town, as per directive GO: UDD 5 CSS 2023 (P3), Bengaluru, dated 30.11.2023.
- Shikarpur is located at 14.27° N, 75.35°E. It has an average elevation of 662 meters above Mean Sea Level.
- The average rainfall in Shikaripura is around 800 mm and Temperature ranges between 20°C to 37°C.
- The present DPR is for providing sewer network for left out areas, Machine Holes, HSCs, Wet well, OCEMS, Flow Meters, Repair of Existing Machine holes and Compound Wall.

2. Shikaripura Town Profile

No.	Name of the ULB	Shikaripura Town Municipal Council
1	Taluk	Shikaripura
2	District	Shivamogga
3	Latitude and Longitude	14.27° N, 75.35° E
4	No. of Wards	23 Nos
5	Area of town (Sq.km.)	19.04
6	Total No. of Household	12000
7	Total road network of the ULB	99 km
8	Details of Sewer network executed	85.9 km
9	No. of wet wells	3
10	No. of STP and Type	1 (5 MLD SBR Technology)
11	Commission Year	2019
12	Gap in existing network	13.1km

Design Details of Existing Scheme

Sr No	Base Year	Population
1	2008	35146
2	2023	45480
3	2038	57175
Execution Agency		
Sewer and Salur Wet Well		KHB
STP, Gabburu and Ambaragoppa Wetwell		KUWS&DB

3. Existing Sewage Disposal Scenario

- Entire ULB is divided in to 7 Drainage Districts (DD) namely DD1, DD2A, DD2B, DD2C, DD3, DD4 & DD5.
- Sewage from drainage district 2A, 2B &2C is collected in Wetwell no. 01 (Saluru Road WW).
- Sewage from drainage district 4 is collected in Wetwell no. 02 (Gabburu WW).
- The sewage from Wetwell 1 and Wetwell 2 is pumped to Ridge Manhole numbers 1692 and 816/a at Drainage district 3.
- Sewage from drainage district 1 & 3 is flowing to Wet Well No 3 (Ambaragoppa Wet well) by gravity
- From Ambargoppa Wet well Sewage is pumped to STP.

4. Necessity of the Project and Proposed Augmentation

- The population of Shikaripura town has grown from 36015 (2011 census) to approximately 43679 (2025 projected population), leading to increased sewage generation. The 2055 population of the town has been projected as 63170 and corresponding total sewage generation is about 7.60 MLD based on 118.8 (135*80%+(10%)) LPCD. The town has a sewer Network of 85.9 km for used water management.

Projected Sewage generation

Year	2025	2040	2055
Average Projected Population	43679	52789	63170
Water Demand (135 LPCD) in L/D	5896620	7126560	8527995
Sewage Quantity Generated (80%) (MLD)	4.717	5.701	6.822

Storm Water Infiltration (10%)	0.472	0.570	0.682
Gross Sewage Quantity (MLD)	5.19	6.27	7.51
SAY	5.20	6.30	7.60

5. Salient features of the Proposed Project

5.1 Salient features of comprehensive design

- Entire Shikaripura town is divided into 7 zones based on elevation profile

ZONE	ZONE 1	ZONE 2A	ZONE 2B	ZONE 2C	ZONE 3	ZONE 4	ZONE 5	Total
Wards covered	14(75%),15, 18 (50%), 20 (50%),16 (50%), 17 (80%), 19 (10%)	21 (90%), 20 (50%)	21 (10%), 19 (90%)	22 (10%), 23 (50%), 13 (70%)	1,2,3,4,5,6,7, 8,9,10,11,12, 13,14(25%),16(50%),17(20%),(30%),23(50%)	22 (90%)	18 (50%)	23
Area covered (Ha)	399.67	547.15	90.00	97.58	433.04	158.95	177.25	1903.64
Population (2025)	7866	5284	2329	2014	23807	2363	16	43679
Population (2040)	9533	6467	2920	2500	28459	2891	19	52789
Population (2055)	11431	7813	3593	3054	33763	3493	23	63170
Sewage (MLD) (2025)	0.93	0.63	0.28	0.24	2.83	0.28	0.0018	5.20

ZONE	ZONE 1	ZONE 2A	ZONE 2B	ZONE 2C	ZONE 3	ZONE 4	ZONE 5	Total
Sewage (MLD) (2040)	1.13	0.77	0.35	0.30	3.38	0.34	0.0023	6.27X
Sewage (MLD) (2055)	1.36	0.93	0.43	0.36	4.01	0.41	0.0027	7.50

5.2 Proposed Components

A. Provision/laying 160 mm dia UPVC pipe for 15.1 Kms along with machine holes

B. Replacement of pipe line for the length of 0.962 km

- As per the preference provided by the ULB, the proposal of sewer network for left out area of Drainage District 1,2A,2B,2C,3&4 are considered.

6. Providing House Service Connections - 7000 Nos

Pumping Main

- Providing 150 mm dia DI K9 pumping main of 1200 m from proposed wet well to proposed ridge MH NO. 100 at DD1

Construction of 4.5 m dia, 4.9 m depth Wet well with Screen and Grit Chamber

- As per the information collected from KHB officials, the KHB layout which lies in Drainage District 5 has 1050 Plots which will be expected fully constructed by 2055. Accordingly, the Sewage generation for the DD5 has been calculated assuming 5 persons per house hold.

Pumping machinery for pumping Sewage from Proposed Wet well to MH 100 @ DD1

- Considering intermediate flow of DD5, 3HP (2W+1S) pumps are proposed.
- Repairs of existing Manholes
- Providing OCEMS, Flow meters, Internal Road, Yard Lightning, Necessary Laboratory equipment for Existing STP.

Cost Estimation

Construction of sewer lines in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24 continued for the FY 2024-25.

Sl No	Description	Amount		
		NGT FUND	SBM FUND	TOTAL
	PART - A Network			
1	Providing Laying, Jointing, testing & commissioning of 160/200/250/300 mm dia **UPVC Pipes & RCC NP-3 pipes**, Construction of RCC machine hole chambers, Road Restoration including Trenchless Crossings.15.18 Km Sewer line with 500 Machine holes. Cleaning of existing pipeline wherever necessary. 160mm dia u-PVC - 14.55km 200 mm dia u-PVC - 0.34 km 250 mm Dia u-PVC- 0.21 km 300 mm Dia RCC- 0.07 km	8,49,83,602.00		8,49,83,602.00
2	**Providing Laying, Jointing, testing & commissioning of UPVC Pipes for** connecting from existing machine hole at the end point to proposed wetwell-120m	3,65,780.45		3,65,780.45
3	Providing House Service Connections **(HSC) - 7000 Nos.**	5,86,46,140.00		5,86,46,140.00
4	Estimate for repair of existing Machine holes **- 500 Nos.**	1,42,18,120.00		1,42,18,120.00
	PART - B Wetwell			-
5	Construction of Primary Treatment Unit (PTU), **4.5 Mtr dia Wetwell**	70,01,672.50		70,01,672.50
6	Providing and laying of **150 mm dia DI K-9 Class Rising Main** from proposed wet well at KHB Colony to ridge MH 100 in drainage district 1 – 1.2Km	54,50,277.00		54,50,277.00
7	Supply, erection, electrification and	25,78,826.00		25,78,826.00

Sl No	Description	Amount		
		NGT FUND	SBM FUND	TOTAL
	commissioning of 25 m3/hr, 17 m Head, 3HP, 3Nos (2W+1S) **Submersible non Clog Sewage Pumps** at Proposed WW KHB Colony			
	PART - C STP Civil & Electromechanical Works			
8	Providing **Internal roads** inside existing STP Premises, approach road to Gabburu and Saluru Wet well, Cleaning Grubing and Providing stone pitching for Ambaragoppa Wetwell, Painting for Saluru and Ambragaoppa Wet Well – 570m	46,68,715.00		46,68,715.00
9	Supply, Providing, Installation and Commissioning of **OCEMS system, Electromagnetic flow meters, providing necessary laboratory equipment.**	27,80,918.00	48,85,744.00	76,66,662.00
10	Construction of **Compound wall** Saluru and Gabbbur Wet wells	8,74,535.96		8,74,535.96
11	Providing **landscape** development for the existing STP	8,09,950.80		8,09,950.80
12	Providing T**reated effluent pipe** 500dia to nearest nala for the length upto 175m	6,96,994.00		6,96,994.00
13	Supply, installation and commission of **Yard lighting** to Existing STP, proposed Wetwell and Existing Wet wells	12,81,456.91		12,81,456.91
	PART - D Electrical Works			

Sl No	Description	Amount		
		NGT FUND	SBM FUND	TOTAL
14	Supply, Erection and Commissioning **11KVA express feeder main** from tapping point, substation, metering cubical, etc, complete to proposed Wet well and STP including internal electrical work with allied accessories works complete.	28,07,293.00		28,07,293.00
	PART - E Operation & Maintenance			
15	OPEX Cost for 1st year works complete.	49,73,665.75		49,73,665.75
	Basic Cost	**19,21,37,947.36**	**48,85,744.00**	**19,70,23,691.36**
	Add: 18% GST	3,45,84,830.53	8,79,433.92	3,54,64,264.45
	Sub Total Cost Rs.	**22,67,22,777.89**	**57,65,177.92**	**23,24,87,955.81**
	Tender Premium @ 5%	1,13,36,138.89	2,88,258.90	1,16,24,397.79
	PDMC Charges @ 2%	45,34,455.56	1,15,303.56	46,49,759.12
	PMU Charges @ 1.5%	34,00,841.67	86,477.67	34,87,319.34
	Contingencies @ 3%	68,01,683.34	1,72,955.34	69,74,638.67
	ESCOM Charges @ 0.5%	11,33,613.89	28,825.89	11,62,439.78
	Rounding off	-		
	Total CAPEX Cost	**25,39,29,511.24**	**64,56,999.27**	**26,03,86,510.51**
	Statutory deposits towards crossing charges for NHAI & Railway.	15,00,000.00		15,00,000.00
	Total CAPEX Cost & OPEX for 1st year	**25,54,29,512.00**	**64,57,000.00**	**26,18,86,511.00**
	Allocated amount Rs.	**30,00,00,000.00**	**64,57,000.00**	**30,64,57,000.00**
V	**O&M Cost for further four (04) years incl. of GST**			
	For 2nd year			63,88,582.00
	For 3rd year			67,08,011.00
	For 4th year			70,43,412.00
	For 5th year			73,95,583.00
	Total			**2,75,35,588.00**

7. Land Availability

For Proposed Wet Well at KHB Colony (Drainage District 5)

Total land available is 0.6 acres, of which built up area is 0.2 acres

Existing STP:

The 5 MLD Sewage Treatment Plant (STP) is constructed on a 2-acre site. Of this, approximately 1.25 acres have been utilized for civil structures and internal road development. The remaining 0.75 acres of land remain unutilized and are available for future expansion, providing flexibility for capacity augmentation or additional infrastructure as needed.

It was informed that the TSC in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system/ STP and verified that the DPR is prepared as per NGT/SBM(U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC and SLHPC. The SLTC in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC.

Decision: The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/upgradation of sewerage system in Shikaripura Town under NGT & SBM (U)-2.0 fund" for a total cost Rs 28.94 Cr (CAPEX: Rs. 25.54 Cr under NGT Environmental Compensation fund and Rs. 0.65 Cr under SBM(U)-2.0 fund and OPEX: Rs 2.75 Cr for existing SBR type STP and 4 Wetwells under ULB fund) and to invite tenders.

11.4	BANKAPURA TOWN

1. Background

- Bankapura is a town in Haveri district in the state of Karnataka, India. It is in Shiggaon taluk, is just 2.5 km from the Pune-Bangalore National Highway NH-4, 22 km from Haveri town. Bankapura is about 45 km from Hubli-Dharwad.
- Bankapura is famous for the Nagareshwara temple, Bankapura fort, The Bankapura Peacock Sanctuary. Baada, the birthplace of Kanakadasa is near to Bankapura.

2. Existing scenario of water supply in Bankapura Town:

- The main source of water supply for Bankapura Town is from Varada River and 8.20 MLD WTP is located Tavaramellihalli.
- The rate of water supply considered for design is 135 LPCD.

3. Existing UGD System in Bankapura Town:

No.	Particulars	Quantity	Remarks
1	Total road length in the Town	47.50 km	

No.	Particulars	Quantity	Remarks
2	Sewerage Network length	Nil	Required network is 47.50 km (as per road length)
3	No. of Households	5,397	
3	House Service Connections	Nil	
4	Wet Wells	Nil	
5	STP	Nil	

Network

Existing Road Network	Existing sewer network length	Gap as per road length
47.50km	0 km	About 47.50km (as per road length)

House service connection

Gap for the year	No. of House holds	Existing HSC	Gap in No of HSC
Base year 2026	5,397	Nil	5,397

STP

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2026	3.05	0	3.05
Intermediate year 2040	3.74	0	3.74
Ultimate year 2055	4.67	0	4.67

4. I&D WORK:

- The total average flow of used water in nala (DoddaHalla) is about 1.15 MLD.
- There are three major nalas namely Hallikere, Basaveshwara temple nala, Bankapura main road and Rajiv Gandhi Housing Board nala.
- These three nalas combine and join into the Doddahalla nala near NH4.
- The sewage flowing through the nala is to be intercepted from the Dodda Halla and used water is proposed to be conveyed to STP through Interception & Diversion (I&D), which is about 100m (Drain end point to STP Land). The I&D work will be carried out by DMA.
- The allocated fund for I&D Work is Rs.350 Lakh and 7 km length.

- The elevation of drain end point is about 590m and elevation of proposed STP land is about 589m.
- The difference in elevation between drain end point and identified STP location is about 1m.
- The treated used water is discharged into downstream of Doddahalla, nearby STP Land.

5. STP Land Details: -

- **Land Ownership details:** Government land (Chief officer, Bankapura)
- **Survey Number-** 58/1 (Situated near NH, Masanapatta).
- **Total land availability:** 1.33 Acres.
- **Lattitude:** 14.93063N, **Longitude:** 75.26790E.
- Land utilized for **3.44 MLD CAMUS Technology STP is 0.67 acres**.
- KSPCB has given consent for construction of STP in the identified Land.

6.Site Information Basic Details: -

1	Land shall be nearby nala/drain to do I&D works & to treat the grey/black water	Yes, 100m Drain End point
2	Land shall have approach road & accessibility	Yes, Asphalt Road
3	Land should be able to tap electricity from nearby substation/feeder main	Presence of LT 11Kva Within 100 Mtrs outside the land. [TC Available at Site]
4	Land should be preferably on a flat terrain than on hilly/slopy terrain	Flat Sloppy Irrigated Land
5	Land should be minimum 100 m away from the habitation	Yes

7. Sewage Generation & Capacity of S.T.P. for Bankapura Town: -

Sewage generation & its capacity in MLD for base year, intermediate year & Ultimate year is given in the below table: -

Sr. No.	Particulars	Base Year	Intermediate Year	Ultimate Year
1.	Year	**2026**	**2040**	**2055**
2.	Population	28,224	34,680	43,403
3.	Sewage generation 80% of water supply rate as 135 LPCD.	108	108	108
4.	Sewage Generation (MLD)	3.05	3.74	4.67
5.	**Capacity of Sewage Treatment Plant required for the Year 2026 (Base year)**	**3.05 MLD**		
6.	**Capacity as per action plan**	**3.44 MLD**		

8.STP TECHNOLOGY SELECTION

Considering the factors like availability of fund, land of 1.33 Acres in Bankapura, the **CAMUS technology** is proposed.

CAMUS DESCRIPTION: -

PRIMARY TREATMENT: Parabolic Fine Screen: Removes large particles from raw sewage to prevent clogging.
Equalization Tank (EQT): Balances flow and pumps water to the next stage.
SECONDARY TREATMENT: Tube Settler (TS): Separates solids using inclined HDPE tube settlers. Removes 60% organic solids and 30% COD/BOD.
Bio Mound (BM1): Reduces nitrogen, TSS and oxidized organic matter (nitrification).
Collection Tank: Treated water from BM1 is collected in CT and it is pumped to BM1 for further treatment process.
Bio Mound (BM2): Reduces nitrogen further (denitrification) along with reduction of BOD, COD TSS, phosphates and nitrates.
Vermicomposting Bed (VCB): Converts sludge into compost using earthworms.
TERTIARY TREATMENT:
Chlorine Contact Tank (CCT): Disinfects treated water with chlorine which will be stored in treated water tank for having contact time and is disposed complying to the regulatory norms through treated water outlet.

9. Cost Estimate: -

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Abstract		
No.	**Description of work**	**Amount (Rs.)**
1	**Construction of 3.44 MLD Capacity STP with CAMUS Technology for Bankapura Town, Haveri District. (CAPEX cost Excluding GST)**	**3,38,00,652.00**
2	Add GST 18%	60,84,117.00
3	**Net Total**	**3,98,84,769.00**
4	Add Tender Premium 5%	19,94,238.00
5	ADD PDMC fee 2%	7,97,695.00
6	ADD PMU fee 1.5%	5,98,272.00
7	ADD Contingency 1%	11,96,543.00
8	ADD Statutory Deposits 0.5%	1,99,424.00
9	Rounding off and other Misc charges	28,059.00
10	**Total Construction and installation cost Rs**	**4,46,99,000.00**
	Total CAPEX cost in Rs.	**4,46,99,000.00**

II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	11,55,250.00
3	For Third Year	12,13,013.00
4	For Fourth Year	12,73,664.00
5	For Fifth Year	13,37,347.00
6	**Total OPEX cost for remaining 5 years**	**58,15,762.00**
7	**Grand Total**	**5,05,14,762.00**

It was informed that the Technical Scrutiny Committee in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the necessity of STP and verified that the DPR is prepared as per SBM(U)-2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD has sought administrative approval for the DPR of "Construction of Sewage treatment plant in Bankapura Town" at a cost of Rs. 5.05 Cr (CAPEX: Rs. 4.47 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.58 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Bankapura Town" at a cost of Rs. 5.05 Cr (CAPEX: Rs. 4.47 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.58 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.***

11.5	**GUTTALA TOWN**

1. Background

- Guttala is located in the Haveri district, near the city of Ranebennur (26 km away). The village is close to the Tungabhadra River (5 km away). The land is flat and fertile.
- The name Guttala derived from 'Guttivolalu' which was the capital city of Guttas. The Guttas belonged to the Karnataka State who had a close relationship with Gupta dynasty. 'Guttas' assumed the title "Guptavanshatrinetra".

2. Existing scenario of water supply in Guttala Town:

- The main source of water supply for Guttal Town is Tungabhadra River and 2.0 MLD WTP is located near Havanur Dwarabagala.
- The rate of water supply considered for design is 135LPCD.

3. Existing UGD System in Guttala Town:

No.	Particulars	Quantity	Remarks
1	Total road length in the Town	22.20 km	
2	Sewerage Network length	Nil	Required network is 22.20km (as per road length)
3	No of Households	3,750	
3	House Service Connections	Nil	
4	Wet Wells	Nil	
5	STP	Nil	

Network

Existing Road Network	Existing sewer network length	Gap as per road length
22.20 km	0 km	About 22.20 km (as per road length)

House service connection

Gap for the year	No. of Households	Existing HSC	Gap in No of HSC
Base year 2026	3,750	Nil	3,750

STP

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2026	2.04	0	2.04
Intermediate year 2040	2.51	0	2.51
Ultimate year 2055	3.14	0	3.14

4. I&D WORK:

- The total average flow of used water in nala (Sannahonda) is about 1.14 MLD.
- The sewage flowing through the nala is to be intercepted from the Sannahonda and used water is to be conveyed to STP through Interception & Diversion (I&D), which is about 4 km (Drain end point to STP Land). The I&D work will be carried out by DMA.

- The allocated fund for I&D Work is Rs.200 Lakh and length is 4 km.
- The elevation of drain end point is about 553m and elevation of proposed STP land is about 538m.
- The difference in elevation between drain end point and identified STP location is about 15m.
- The treated used water is discharged into agricultural lands.

5.STP Land Details: -

- **Land Ownership details:** Government land (Forest land, Guttala)
- **Survey Number-** 411 (Situated near Havanur village road).
- **Total land availability:** 4 Acres.
- **Lattitude:** 14.848290N, **Longitude:** 75.661660E.
- Land utilized for **2.80 MLD CAMUS Technology STP is 0.6 acres**.
- KSPCB has given consent for construction of STP in the identified Land.

6.Site Information Basic Details: -

1	Land shall be nearby nala/drain to do I&D works & to treat the grey/black water	Yes, 4Km Drain End point
2	Land shall have approach road & accessibility	Yes, Asphalt Road
3	Land should be able to tap electricity from nearby substation/feeder main	Presence of LT 11Kva Within 1000 Mtrs outside the land.
4	Land should be preferably on a flat terrain than on hilly/slopy terrain	sloppy terrain
5	Land should be minimum 100 m away from the habitation	Yes

7. Sewage Generation & Capacity of S.T.P. for Guttala Town: -

Sewage generation & its capacity in MLD for base year, intermediate year & Ultimate year is given in the below table: -

Sr. No.	Particulars	Base Year	Intermediate Year	Ultimate Year
1.	Year	**2026**	**2040**	**2055**
2.	Population	18,910	23,235	29,079
3.	Sewage generation 80% of water supply rate as 135LPCD.	80	108	108
4.	Sewage Generation (MLD)	2.04	2.51	3.14
5.	**Capacity of Sewage Treatment Plant required for the Year 2026(Base year)**	**2.04 MLD**		
6.	**Capacity as per action plan**	**2.8 MLD**		

8.STP TECHNOLOGY SELECTION

Considering the factors like availability of fund, land of 4 Acres in Guttala, the **CAMUS technology** is proposed.

CAMUS DESCRIPTION: -

PRIMARY TREATMENT: Parabolic Fine Screen: Removes large particles from raw sewage to prevent clogging.
Equalization Tank (EQT): Balances flow and pumps water to the next stage.
SECONDARY TREATMENT: Tube Settler (TS): Separates solids using inclined HDPE tube settlers. Removes 60% organic solids and 30% COD/BOD.
Bio Mound (BM1): Reduces nitrogen, TSS and oxidized organic matter (nitrification).
Collection Tank: Treated water from BM1 is collected in CT and it is pumped to BM1 for further treatment process.
Bio Mound (BM2): Reduces nitrogen further (denitrification) along with reduction of BOD, COD TSS, phosphates and nitrates.
Vermicomposting Bed (VCB): Converts sludge into compost using earthworms.

TERTIARY TREATMENT:
Chlorine Contact Tank (CCT): Disinfects treated water with chlorine which will be stored in treated water tank for having contact time and is disposed complying to the regulatory norms through treated water outlet.

9. Cost Estimate: -

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Abstract		
No.	**Description of work**	**Amount (Rs.)**
1	**Construction of 2.8 MLD Capacity STP with CAMUS Technology for Guttala Town, Haveri District. (CAPEX cost Excluding GST)**	**2,15,71,123.00**
2	Add GST 18%	38,82,802.00
3	**Net Total**	2,54,53,925.00
4	Add Tender Premium 5%	12,72,696.00
5	ADD PDMC fee 2%	5,09,079.00
6	ADD PMU fee 1.5%	3,81,809.00
7	ADD Contingency 1%	2,54,539.00
8	ADD Statutory Deposits 0.5%	1,27,270.00
9	Rounding off and other Misc charges	21,682.00
10	**Total Construction and installation cost Rs**	**2,80,21,000.00**

	Total CAPEX cost in Rs.	**2,80,21,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	10,59,174.00
3	For Third Year	11,12,133.00
4	For Fourth Year	11,67,740.00
5	For Fifth Year	12,26,127.00
6	**Total OPEX cost for remaining 5 years**	**54,01,662.00**
7	**Grand Total**	**3,34,22,662.00**

It was informed that the Technical Scrutiny Committee in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the necessity of STP and verified that the DPR is prepared as per SBM(U)-2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD sought administrative approval for the DPR of "Construction of Sewage treatment plant in Guttala Town" at a cost of Rs. 3.34 Cr (CAPEX: Rs. 2.80 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.54 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Guttala Town" at a cost of Rs. 3.34 Cr (CAPEX: Rs. 2.80 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.54 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.***

11.6	**HANGAL TOWN**

1. Background

Hangal, formerly known as 'Viratanagara', is a historic town in Karnataka. A nearby body of water is the Anakere lake. The town is on level terrain in an agricultural district. Hangal has many historic temples related to the Chalukyas and the Hoysalas viz Tarakeshwara Temple, Jain temple at the fort and Billeshwara Temple.

2. Existing scenario of water supply in Hangal Town:

- The main source of water supply for Hangal town is Dharam River (Malagi Dam) and Anekere Lake

- 4.56 MLD capacity of WTP is located Navanagar.
- The rate of water supply is considered for design 135 LPCD.

3. Existing UGD System in Hangal Town:

Sl. No	Particulars	Quantity	Remarks
1	Total road length in the Town	39.50 km	
2	Sewerage Network length	Nil	Required network is 39.50 km (as per road length)
3	No of Households	6,850	
3	House Service Connections	Nil	
4	Wet Wells	Nil	
5	STP	Nil	

Network

Existing Road Network	Existing sewer network length	Gap as per road length
39.50 km	0 km	About 39.50 km (as per road length)

House service connection

Gap for the year	No. of House holds	Existing HSC	Gap in No of HSC
Base year 2026	6,850	Nil	6,850

STP

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2026	3.70	0	3.70
Intermediate year 2040	4.35	0	4.35
Ultimate year 2055	5.13	0	5.13

4. I&D WORK:

- The total average flow of used water in nala (Anekere lake) is about 0.92 MLD.
- The sewage flowing through the nala is to be intercepted from the Anekere lake and used water is to be conveyed to STP through Interception & Diversion (I&D), which is about 2km (Drain end point to STP Land). The I&D work will be carried out by DMA.
- The allocated fund for I&D Work is Rs.350 Lakh and 7 km length.

- The elevation of drain end point is about 570m and elevation of proposed STP land is about 569m.
- The difference in elevation between drain end point and identified STP location is about 1m.
- The treated used water is discharged into agricultural lands.

5. STP Land Details: -

- **Land Ownership details:** Government land (KEB).
- **Survey Number-** 2/1+2/3b (Situated near Halekote grama, playground).
- **Total land availability:** 1 Acres 5 guntas.
- **Latitude:** 14.75768N, **Longitude:** 75.12638E.
- Land utilized for **4.30 MLD CAMUS Technology STP is 1.20 acres**.
- KSPCB has given consent for construction of STP in the identified Land.

6.Site Information Basic Details: -

1	Land shall be nearby nala/drain to do I&D works & to treat the grey/black water	Yes, 2 Kms from Drain End point
2	Land shall have approach road & accessibility	Yes, Mud Road
3	Land should be able to tap electricity from nearby substation/feeder main	Presence of LT 11Kva Within 500 Mtrs outside the land.
4	Land should be preferably on a flat terrain than on hilly/slopy terrain	Flat Sloppy Irrigated Land
5	Land should be minimum 100 m away from the habitation	Yes

7. Sewage Generation & Capacity of S.T.P. for Hangal Town: -

Sewage generation & its capacity in MLD for base year, intermediate year & Ultimate year is given in the below table:

Sl. No.	Particulars	Base Year	Intermediate Year	Ultimate Year
1	Year	**2026**	**2040**	**2055**
2	Population	**34,236**	40,326	47,485
3	Actual rate of water supply in LPCD	135	135	135
4	Rate of Sewage generation (80% of 135LPCD)	108	108	108
5	Sewage generation (MLD)	**3.70**	4.35	5.13

Sl. No.	Particulars	Base Year	Intermediate Year	Ultimate Year
6	**Capacity of Sewage Treatment Plant required for the Year 2026 considering 135 LPCD of Water Supply**	**3.70 MLD**		
7	**STP Capacity finalized for the year 2026 (as per action plan)**	**4.30 MLD**		

8. STP TECHNOLOGY SELECTION

Considering the factors like availability of fund, land of 1Acres 5guntas in Hangal, the **CAMUS technology** is proposed.

CAMUS DESCRIPTION: -

PRIMARY TREATMENT: Parabolic Fine Screen: Removes large particles from raw sewage to prevent clogging.
Equalization Tank (EQT): Balances flow and pumps water to the next stage.
SECONDARY TREATMENT: Tube Settler (TS): Separates solids using inclined HDPE tube settlers. Removes 60% organic solids and 30% COD/BOD.
Bio Mound (BM1): Reduces nitrogen, TSS and oxidized organic matter (nitrification).
Collection Tank: Treated water from BM1 is collected in CT and it is pumped to BM1 for further treatment process.
Bio Mound (BM2): Reduces nitrogen further (denitrification) along with reduction of BOD, COD TSS, phosphates and nitrates.
Vermicomposting Bed (VCB): Converts sludge into compost using earthworms.
TERTIARY TREATMENT:
Chlorine Contact Tank (CCT): Disinfects treated water with chlorine which will be stored in treated water tank for having contact time and is disposed complying to the regulatory norms through treated water outlet.

9. Cost Estimate: -

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.)**
1	**Construction of 4.3 MLD Capacity STP with CAMUS Technology for Hangal Town, Haveri District. (CAPEX cost Excluding GST)**	**4,22,27,396.00**

2	Add GST 18%	76,00,931.00
3	**Net Total**	**4,98,28,327.00**
4	Add Tender Premium 5%	24,91,416.00
5	ADD PDMC fee 2%	9,96,567.00
6	ADD PMU fee 1.5%	7,47,425.00
7	ADD Contingency 1%	14,94,850.00
8	ADD Statutory Deposits 0.5%	2,49,142.00
9	Rounding off and other Misc charges	62,273.00
10	**Total Construction and installation cost Rs**	**5,58,70,000.00**
	Total CAPEX cost in Rs.	**5,58,70,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	12,33,365.00
3	For Third Year	12,95,033.00
4	For Fourth Year	13,59,785.00
5	For Fifth Year	14,27,774.00
6	**Total OPEX cost for remaining 5 years**	**61,52,445.00**
7	**Grand Total**	**6,20,22,445.00**

It was informed that the Technical Scrutiny Committee in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the necessity of STP and verified that the DPR is prepared as per SBM(U)-2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD sought administrative approval for the DPR of "Construction of Sewage treatment plant in Hangal Town" at a cost of Rs. 6.20 Cr (CAPEX: Rs. 5.59 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.62 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Hangal Town" at a cost of Rs. 6.20 Cr (CAPEX: Rs. 5.59 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.62 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.***

11.7	**HIREKERUR TOWN**

1.Background

- Hirekeruru is a town in Haveri district and exerts administrative control over more than 130 villages, making it the largest taluk (in terms of number of settlements covered) in Karnataka state.
- Attractions in the region include the site of Madag Masur (Kenchamm Devi), which includes a lake with waterfalls; Byadagi city at 29 km distance; the seed and cotton marketplace 38 km from the town at Ranebennur, and the Jog Falls 80 km from town.

2.Existing scenario of water supply in Hirekerur Town:

- The main source of water supply for Hirekerur Town is from Tungabhadra River and 5.20 MLD WTP is located near B G Bankar Badavane.
- The rate of water supply considered for design is 135 LPCD.

3.Existing UGD System in Hirekerur Town:

Sl. No	Particulars	Quantity	Remarks
1	Total road length in the Town	68.0 km	
2	Sewerage Network length	27.88km	Required network is 40.12 km (as per road length)
3	No of House holds	6,580	
3	House Service Connections	Nil	
4	Wet Wells	Nil	
5	STP	Nil	

Gap Analysis:

Network

Existing Road Network	Existing sewer network length	Gap as per road length
68.0km	27.88km	About 40.12km (as per road length)

House service connection

Gap for the year	No. of Households	Existing HSC	Gap in No of HSC
Base year 2026	6,580	Nil	6,580

STP

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2026	2.60	0	2.60
Intermediate year 2040	3.19	0	3.19
Ultimate year 2055	3.99	0	3.99

4.I&D WORK:

- The total average flow of used water in nala (Sunnada kaluve) is about 0.82 MLD.
- The sewage flowing through the nala is to be intercepted from the Sunnada kaluve and used water is to be conveyed to STP through Interception & Diversion (I&D), which is about 4km (Drain end point to STP Land). The I&D work will be carried out by DMA.
- The allocated fund for I&D Work is Rs.200 Lakh and 4 km length.
- The elevation of drain end point is about 626m and elevation of proposed STP land is about 549m.
- The difference in elevation between drain end point and identified STP location is about 77m.
- The treated used water is discharged into agricultural lands.

5.STP Land Details: -

- **Land Ownership details:** Government land (Chief officer, Hirekerur).
- **Survey Number-** 70 (Balambeed village, Hirekerur-Chikkerur road).
- **Total land availability:** 3 Acres
- **Latitude:** 14.47710N, **Longitude:** 75.36768E.
- Land utilized for **2.93 MLD CAMUS Technology STP is 0.6acres**.
- KSPCB has given consent for construction of STP in the identified Land**6.Site Information Basic Details: -**

1	Land shall be nearby nala/drain to do I&D works & to treat the grey/black water	Yes, 4Kms from Drain End point
2	Land shall have approach road & accessibility	Yes, Asphalt Road
3	Land should be able to tap electricity from nearby substation/feeder main	Presence of LT 11Kva Within 500 Mtrs outside the land.

4	Land should be preferably on a flat terrain than on hilly/slopy terrain	Sloppy terrain
5	Land should be minimum 100 m away from the habitation	Yes

7. Sewage Generation & Capacity of S.T.P. for Hirekerur Town:

Sewage generation & its capacity in MLD for base year, intermediate year & Ultimate year is given in the below table: -

Sr. No.	Particulars	Base Year	Intermediate Year	Ultimate Year
1.	Year	**2026**	**2040**	**2055**
2.	Population	24,042	29,542	36,972
3.	Sewage generation 80% of water supply rate as 135LPCD.	108	108	108
4.	Sewage Generation (MLD)	2.60	3.19	3.99
5.	**Capacity of Sewage Treatment Plant required for the Year 2026(Base year)**	**2.60 MLD**		
6.	**Capacity as per action plan**	**2.93 MLD**		

8. STP TECHNOLOGY SELECTION

Considering the factors like availability of fund, land of 3Acres in Hirekerur, the **CAMUS technology** is proposed.

CAMUS DESCRIPTION: -

PRIMARY TREATMENT: Parabolic Fine Screen: Removes large particles from raw sewage to prevent clogging.
Equalization Tank (EQT): Balances flow and pumps water to the next stage.
SECONDARY TREATMENT: Tube Settler (TS): Separates solids using inclined HDPE tube settlers. Removes 60% organic solids and 30% COD/BOD.
Bio Mound (BM1): Reduces nitrogen, TSS and oxidized organic matter (nitrification).
Collection Tank: Treated water from BM1 is collected in CT and it is pumped to BM1 for further treatment process.
Bio Mound (BM2): Reduces nitrogen further (denitrification) along with reduction of BOD, COD TSS, phosphates and nitrates.
Vermicomposting Bed (VCB): Converts sludge into compost using earthworms.
TERTIARY TREATMENT:
Chlorine Contact Tank (CCT): Disinfects treated water with chlorine which will be stored in treated water tank for having contact time and is disposed complying to the regulatory norms through treated water outlet.

9. Cost Estimate: -

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.)**
1	**Construction of 2.93 MLD Capacity STP with CAMUS Technology for Hirekerur Town, Haveri District. (CAPEX cost Excluding GST)**	2,25,61,999.00
2	Add GST 18%	40,61,160.00
3	**Net Total**	2,66,23,159.00
4	Add Tender Premium 5%	13,31,158.00
5	ADD PDMC fee 2%	5,32,463.00
6	ADD PMU fee 1.5%	3,99,347.00
7	ADD Contingency 1%	2,66,232.00
8	ADD Statutory Deposits 0.5%	1,33,116.00
9	Rounding off and other Misc charges	4,525.00
10	**Total Construction and installation cost Rs**	**2,92,90,000.00**
	Total CAPEX cost in Rs.	**2,92,90,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	10,77,955.00
3	For Third Year	11,31,853.00
4	For Fourth Year	11,88,446.00
5	For Fifth Year	12,47,868.00
6	**Total OPEX cost for remaining 5 years**	**54,82,610.00**
7	**Grand Total**	**3,47,72,610.00**

It was informed that the Technical Scrutiny Committee in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the necessity of STP and verified that the DPR is prepared as per SBM(U)-2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD sought administrative approval for the DPR of "Construction of Sewage treatment plant in Hirekerur Town" at a cost of Rs. 3.47 Cr (CAPEX: Rs. 2.93

Cr under SBM(U)-2.0 fund and OPEX: Rs.0.54 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Hirekerur Town" at a cost of Rs. 3.47 Cr (CAPEX: Rs. 2.93 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.54 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.***

11.8	RATTIHALLI TOWN

1. Background

- Rattihalli is located in the Haveri district. The Veerabhadreshwara Car festival is very famous in Rattihalli.
- It is around 26 km from Ranebennur and around 16km from Hirekerur.
- Rattihalli was popular during the rule of Kadambas of Banavasi and Rashtrakuta. Earlier Rattihalli was called as Rashtrapalli by Rashtrakuta.
- In the 18th century, Haidar Ali (Mysore) captured Rattihalli with the help of Fazallula. The town was later captured for the Maratha Confederacy by Peshwa Madhav Rao during the Maratha-Mysore wars.

2. Existing scenario of water supply in Rattihalli Town:

- The main source of drinking water to Rattihalli Town is from Tungabhadra River & 2.0MLD WTP is located at Kadur.
- The rate of water supply considered for design is 135LPCD.

3.**Existing UGD System in Rattihalli Town:**

Sl. No	Particulars	Quantity	Remarks
1	Total road length in the Town	16km	
2	Sewerage Network length	Nil	Required network is 16km (as per road length)
3	No of House holds	3,599	
3	House Service Connections	Nil	
4	Wet Wells	Nil	
5	STP	Nil	

Gap Analysis:

Network

Existing Road Network	Existing sewer network length	Gap as per road length
16km	0 km	About 16km(as per road length)

House service connection

Gap for the year	No. of Households	Existing HSC	Gap in No of HSC
Base year 2026	3,599	Nil	3,599

STP

Gap for the year	Sewage generation in MLD	Existing STP Capacity in MLD	Gap for STP capacity in MLD
Base year 2026	1.85	0	1.85
Intermediate year 2040	2.27	0	2.27
Ultimate year 2055	2.85	0	2.85

4.I&D WORK:

- The total average flow of used water in nala (Malagi road nala) is about 1.02 MLD.
- The sewage flowing through the nala is to be intercepted from the Malagi road nala and used water is to be conveyed to STP through Interception & Diversion (I&D), which is about 2.3km (Drain end point to STP Land). The I&D work will be carried out by DMA.
- The allocated fund for I&D Work is Rs.200 Lakh and 4 km length.
- The elevation of drain end point is about 579m and elevation of proposed STP land is about 570m.
- The difference in elevation between drain end point and identified STP location is about 9m.
- The treated used water is discharged into agricultural lands.

5.STP Land Details: -

- **Land Ownership details:** Government land (Mufat Gayarana).
- **Survey Number-** 28 (Near Totaganti area).
- **Total land availability:** 3 Acres
- **Lattitude:** 14.415106N**, Longitude:** 75.529186E.
- Land utilized for **2.28 MLD CAMUS Technology STP is 0.6 acres**.
- KSPCB has given consent for construction of STP in the identified Land.

6.Site Information Basic Details: -

1	Land shall be nearby nala/drain to do I&D works & to treat the grey/black water	Yes, Drain End point :2.3Km
2	Land shall have approach road & accessibility	Yes, Mud Road
3	Land should be able to tap electricity from nearby substation/feeder main	Presence of LT 11Kva Within 1600 Mtrs outside the land.
4	Land should be preferably on a flat terrain than on hilly/slopy terrain	sloppy terrain, Irrigated Land
5	Land should be minimum 100 m away from the habitation	Yes

7. Sewage Generation & Capacity of S.T.P. for Rattihalli Town

Sewage generation & its capacity in MLD for base year, intermediate year & Ultimate year is given in the below table: -

Sr. No.	Particulars	Base Year	Intermediate Year	Ultimate Year
1.	Year	**2026**	**2040**	**2055**
2.	Population	17,131	21,049	26,343
3.	Sewage generation 80% of water supply rate as 135LPCD.	108	108	108
4.	Sewage Generation (MLD)	**1.85**	2.27	2.85
5.	**Capacity of Sewage Treatment Plant required for the Year 2026(Base year)**	**1.85 MLD**		
6.	**Capacity as per action plan**	**2.28 MLD**		

8. STP TECHNOLOGY SELECTION

Considering the factors like availability of fund, land of 3Acres in Rattihalli, the **CAMUS technology** is proposed.

CAMUS DESCRIPTION: -

PRIMARY TREATMENT: Parabolic Fine Screen: Removes large particles from raw sewage to prevent clogging.
Equalization Tank (EQT): Balances flow and pumps water to the next stage.
SECONDARY TREATMENT: Tube Settler (TS): Separates solids using inclined HDPE tube settlers. Removes 60% organic solids and 30% COD/BOD.
Bio Mound (BM1): Reduces nitrogen, TSS and oxidized organic matter (nitrification).
Collection Tank: Treated water from BM1 is collected in CT and it is pumped to BM1 for further treatment process.

Bio Mound (BM2): Reduces nitrogen further (denitrification) along with reduction of BOD, COD TSS, phosphates and nitrates.
Vermicomposting Bed (VCB): Converts sludge into compost using earthworms.
TERTIARY TREATMENT:
Chlorine Contact Tank (CCT): Disinfects treated water with chlorine which will be stored in treated water tank for having contact time and is disposed complying to the regulatory norms through treated water outlet.

9. Cost Estimate: -

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.)**
1	**Construction of 2.28 MLD Capacity STP with CAMUS Technology for Rattehalli Town, Haveri District. (CAPEX cost Excluding GST)**	1,75,44,312.00
2	Add GST 18%	31,57,976.00
3	**Net Total**	2,07,02,288.00
4	Add Tender Premium 5%	10,35,114.00
5	ADD PDMC fee 2%	4,14,046.00
6	ADD PMU fee 1.5%	3,10,534.00
7	ADD Contingency 1%	2,07,023.00
8	ADD Statutory Deposits 0.5%	1,03,511.00
9	Rounding off and other Misc charges	51,484.00
10	**Total Construction and installation cost Rs**	**2,28,24,000.00**
	Total CAPEX cost in Rs.	**2,28,24,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB share**	
1	For First Year	8,36,488.00
2	For Second Year	11,08,288.00
3	For Third Year	11,63,702.00
4	For Fourth Year	12,21,887.00
5	For Fifth Year	12,82,981.00
6	**Total OPEX cost for remaining 5 years**	**56,13,346.00**
7	**Grand Total**	**2,84,37,346.00**

It was informed that the Technical Scrutiny Committee in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the necessity of STP and verified that the DPR is prepared as per SBM(U)-2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD sought administrative approval for the DPR of "Construction of Sewage treatment plant in Rattihalli Town" at a cost of Rs. 2.84 Cr (CAPEX: Rs. 2.28 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.56 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Rattihalli Town" at a cost of Rs. 2.84 Cr (CAPEX: Rs. 2.28 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.56 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.***

11.9	PANDAVAPURA TOWN

The Pandavapura Town is allocated a grant of *Rs.404.73 Lakh* for Construction of Sewage Treatment Plant under SBM-2.0 (U) Fund. *The details are as follows;*

1. Introduction:

- Pandavapura is in Mandya district in the Karnataka state, India, and is located at 36 km from Mandya city and 135 km from Bengaluru city.
- Pandavapura town is located at 12.29°N latitude and 76.40°E longitude. It has an average elevation of 709 m.
- Average rainfall of the town is 700 mm and average min temperature is around 22.9°C and max temperature is around 35°C.
- The Pandavapura town has a 20,399 population as per 2011 census.
- The Pandavapura Town Municipal Council (TMC) administers an area of 4.83 sq. kms divided into 23 wards. It has 5,500 households and road network of approximately 55 km.

2. Existing UGD System Details in Pandavapura Town

- Total existing sewerage network length is approximately 48 km in town.
- There are two wet wells in Shantinagara and Krishnanagara without pumping machinery.
- There is no STP in the town and the waste water is discharged to nalas.
- There are 5,500 households in the town and are not connected to the network.

3. Sewage generation

Year	2011	2026	2041	2056
Projected Population	20,399	24,266	28,215	32,360
Water Supply @ 135 LPCD (MLD)	-	3.27	3.81	4.37

Sewage Contribution @ 80% (80 LPCD) of water demand + 10% infiltration (MLD)	-	2.88	3.35	3.84

The current sewage generation in Pandavapura town is 2.88 MLD, approximately 3 MLD. However, as per SBM (U) 2.0 approved action plan, the capacity of STP is 3.11 MLD. Therefore, a 3.11 MLD capacity STP has been considered.

4. GAP Analysis for Pandavapura Town

No.	Parameter	Unit		Required	Existing	Gap
1	Population	Nos.	2011	20,399	-	-
			2026	24,266	-	-
			2041	28,215	-	-
			2056	32,360	-	-
2	Water supply LPCD		135	-	-	-
3	House Holds	Nos.		5,500	0	5,500
4	Sewage Generation	MLD	2026	2.88	0	2.88
5	Total sewer Network length	km		55	48	7

The sewage which is presently flowing in to nalas in the town. Hence, the wet well is proposed with STP in the same premises to comply to NGT effluent standards. The land of 5 acres 20 guntas has been acquired for the construction of the STP and the survey numbers are 70/1, 70/3, 71/1, 71/2, 71/3, 72/1, 72/2 and 72/3 and the land is under ULB possession.

I&D WORK:

- The used water flows into the existing nala from outfall sewer.
- Laying of Out fall sewer for about 300 m and pumping machinery for existing wet wells situated at Shantinagara and Krishnanagara needs to be considered under Interception and Diversion drain works, taken up by DMA.
- The allocated fund for I&D Work is Rs.350 Lakh and 7 km length.
- The used water treated will be used for agricultural purposes.

STP Land Details: -

- **Land Ownership details:** Government land (Pandavapura TMC).
- **Survey Number-** 70/1, 70/3, 71/1, 71/2, 71/3, 72/1, 72/2 and 72/3
- **Total land availability:** 5 Acres 20 guntas.
- **Latitude:** 12.493197N, **Longitude:** 76.67839E.

5. Proposed Components

- Construction and commissioning of 3.11 MLD CAMUS technology STP including allied works.
- Construction of 7 m dia wet well with PTU at STP premises.
- Providing and laying of 300 mm dia DI K-9 class Pumping main to Proposed STP.
- Supply, erection, electrification and commissioning of suitable Non clog sewage pumps 25 HP, 3 Nos. (2W+1S)
- 11kV Express feeder main for proposed Wet well & STP from nearest substation (2 km line and 250 KVA Transformer).

STP TECHNOLOGY SELECTION

Considering the factors like availability of fund, the **CAMUS technology** is proposed.

CAMUS DESCRIPTION: -

PRIMARY TREATMENT: Parabolic Fine Screen: Removes large particles from raw sewage to prevent clogging.

Equalization Tank (EQT): Balances flow and pumps water to the next stage.

SECONDARY TREATMENT: Tube Settler (TS): Separates solids using inclined HDPE tube settlers. Removes 60% organic solids and 30% COD/BOD.

Bio Mound (BM1): Reduces nitrogen, TSS and oxidized organic matter (nitrification).

Collection Tank: Treated water from BM1 is collected in CT and it is pumped to BM1 for further treatment process.

Bio Mound (BM2): Reduces nitrogen further (denitrification) along with reduction of BOD, COD TSS, phosphates and nitrates.

Vermicomposting Bed (VCB): Converts sludge into compost using earthworms.

TERTIARY TREATMENT:

Chlorine Contact Tank (CCT): Disinfects treated water with chlorine which will be stored in treated water tank for having contact time and is disposed complying to the regulatory norms through treated water outlet.

6. Cost Estimate Abstract:

Construction of STP and Wet well in Pandavapura town is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24 continued for the year 2024-25 and Rajasthan SoR.

No.	Description	Amount
1	Design, supply, construction, installation, testing & commissioning of 3.11 MLD STP CAMUS technology or any other nature-based technology STP along with electromechanical and allied accessories etc. Supply, installation, testing & commissioning of OCEMS including Internal and approach roads, compound wall, landscape works, Admin room and Guard room etc. Civil works complete. Construction of Primary Treatment Unit (PTU), 7.0 m dia. Wet well Providing and Laying of 300 mm dia. DI K-9 Class Pumping Main. Supply, erection, electrification and commissioning submersible Sewage Pumping Machineries and other allied accessories - 3 Nos 2W+1S 25 HP. Supply, Erection and Commissioning 11KV express feeder main complete to proposed STP including allied works complete.	7,20,52,000.00
	Basic Cost	**7,20,52,000.00**
	Add: 18% GST	1,29,69,360.00
	Sub Total Cost Rs.	8,50,21,360.00
	Tender Premium @ 5%	42,51,068.00
	PDMC Charges @ 2%	17,00,427.00
	PMU Charges @ 1.5%	12,75,320.00
	Contingencies@ 3%	25,50,641.00
	ESCOM Charges @ 0.5%	4,25,107.00
	Rounding off	6,077.00
	Total CAPEX Cost	**9,52,30,000.00**
2	O&M Cost for Five (05) years incl. of GST	
	For 1st year	37,60,219.00
	For 2nd year	44,93,349.00
	For 3rd year	47,18,016.00
	For 4th year	49,53,917.00
	For 5th year	52,01,613.00
	Total	**2,31,27,114.00**
	Total project cost	**11,83,57,114.00**

During detailed deliberations in Technical Scrutiny Committee, the components were presented highlighting a shortfall of Rs.548.30 lakh. It is proposed to utilise the savings of Rs. 410.25 lakh from Periyapatna town, which is in-principally approved by SHPC in its 17th meeting.

Also, KUWSDB have already constructed and commissioned the Sewerage system in Hunsur town. It is proposed to meet the short fall amount of Rs.138.05 Lakh from Hunsur town allocation of Rs. 695.36 Lakh under SBM(U)-2.0.

It was informed that the Technical Scrutiny Committee in its 26th meeting held on 17.04.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system/ STP and verified the DPR as per SBM(U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 21st meeting dated 22.04.2025 has recommended the DPR for according administrative approval by SHPC.

Hence, MD sought administrative approval for the DPR of "Construction/upgradation of Sewerage Treatment Plant in Pandavapura town for a total cost of Rs. 11.84 crore (CAPEX: Rs.9.53 Cr under the SBM(U)-2.0 fund and OPEX: Rs.2.31 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/upgradation of Sewerage Treatment Plant in Pandavapura town for a total cost of Rs. 11.84 crore (CAPEX: Rs.9.53 Cr under the SBM(U)-2.0 fund and OPEX: Rs.2.31 Cr for CAMUS type STP for 5 years under ULB fund) & to invite tenders and to meet the shortfall of Rs. 548.30 lakh from the savings of Rs.410.25 lakh from Periyapatna town and Rs. 138.05 lakh from Hunsur town, as the STP works are already completed in both these towns.***

Agenda No.12	**Approval for inviting packaged tender for Sewerage works including STPs**

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Rehabilitation/ Construction of sewerage system for 54 towns/ cities. PDMC are appointed for preparation of Detailed Project Reports (DPRs) and accordingly the process is underway.

The implementation of the project has several challenges. The tenders are being invited in convergence with the NGT Environmental Compensation fund and SBM(U)-2.0 fund, in any city/ town, where there is allocation approved in both these funds.

In this regard, in order to attract prospective bidders, enhance large bidder participation and contract management, it is proposed to invite tenders in a single package. The proposal is based on the factors like limited fund, land availability,

possession of land, purchase of private land, transfer of land from concerned departments, buffer available, KSPCB consent, nearby water bodies/ rivers, clearances etc. DPRs are prepared based on these positive factors on ground and necessary DPR approvals are obtained.

As such, the tender invitation depends on the possession of feasible land by respective towns. It may be all towns within a district, cluster of few towns or even a single town, during a particular period of time.

Hence, MD sought administrative approval for inviting single package tender comprising ULBs of within a district/ cluster of few towns or even a single town in order to attract prospective bidders.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for*** **inviting single package tender comprising ULBs of within a district/ cluster of few towns or even a single town in order to attract prospective bidders.**

Agenda No.13 — Approval of Technical bid evaluation for "Construction/ upgradation of sewerage system in Shivamogga City"

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 24-12-2024 has accorded administrative approval for "*Construction/upgradation of sewerage system in Shivamogga City*", (Call-2) of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) through KPP portal. Accordingly, the tender was invited vide Tender Notification No:*KUIDFC/UWM/37/NTFN/2024-25/14*, dated: 17.02.2025.

In response to the tender notification (Call-3), three bidders, M/s. Athreya Constructions (Somashekara S N) in JV with M/s. VSAGA Infra Projects LLP (M Venkatachalapathi) & M/s. Mahesh Haveri & Co. (Mahesh C Haveri) have participated, and the technical bids were opened on 23.01.2025. The tender evaluation details are as follows:

Sl. No	Bidder	Responsive/non-responsive	Remarks
1	M/s. Athreya Constructions (Somashekara S N) in JV with M/s. VSAGA Infra Projects LLP (M Venkatachalapathi)	Responsive	-

Sl. No	Bidder	Responsive/non-responsive	Remarks
2	M/s. Mahesh Haveri & Co. (Mahesh C Haveri)	Non-Responsive	3.2 (a), 3.2 (b), 3.2(c), 3.2(d), 3.2(e)

It was informed that the Technical Scrutiny Committee is its 26th meeting held on 17.04.2025 have noted that the technical bid of M/s. Athreya Constructions (Somashekara S N) in JV with M/s. VSAGA Infra Projects LLP (M Venkatachalapathi) is "Technically Responsive" whereas M/s. Mahesh Haveri & Co. (Mahesh C Haveri) is Technically Non-responsive and recommended for the consideration of SLTC/ SHPC.

It was further informed that the 21st SLTC after discussion and deliberations has approved the technical bid of M/s. Athreya Constructions (Somashekara S N) in JV with M/s. VSAGA Infra Projects LLP (M Venkatachalapathi) for the work of "Construction/upgradation of sewerage system in Shivamogga City (Call-2)" under NGT environmental compensation fund and ULB fund with 5 years Operation and maintenance in DBOT model and recommended to open the financial bid. It was directed to obtain tender approval from SHPC, based on recommendations of Technical Scrutiny Committee. Accordingly, financial bid for (call-2) were opened on 02.05.2025 and the details are as follows:

Sl. No	***Amount Put to Tender As per KPP Portal***	***Amount quoted by the bidder S.N Somashekara (Athreya Constructions)***	***Percentage against CSR***
1	Rs.32,61,98,510/- Exclusive of GST	Rs.34,20,51,450/- (L1)	4.86% above CSR

As stated above, the Bidder S.N Somashekara (Athreya Constructions) has quoted Rs.34,20,51,450/- (L1) exclusive of GST which is 4.86% above CSR.

Hence, MD, KUIDFC has sought approval for approval for the work of "Construction/upgradation of sewerage system in Shivamogga City (Call-2)" under NGT environmental compensation fund and ULB fund with 5 years Operation and maintenance in DBOT model, for the L-1 bidder M/s S.N Somashekara (Athreya Constructions) for the quoted amount of Rs.34,20,51,450/- (L1) exclusive of GST which is 4.86% above CSR and to award the work.

Decision: The Committee after discussion and deliberations has approved the financial bid **for the work of "Construction/upgradation of sewerage**

system in Shivamogga City (Call-2)" under NGT environmental compensation fund and ULB fund with 5 years Operation and maintenance in DBOT model, for the L-1 bidder, Sri. S.N Somashekara (M/s Athreya Constructions) for the quoted amount of Rs.34,20,51,450/- (L1) exclusive of GST which is 4.86% above CSR and to award the work.

Agenda No.14	**Approval for inclusion District Executive Engineer of KUWSDB in Project Implementation Units (PIUs) of UWM project**

Managing Director, KUIDFC informed the Committee that the Government vide G.O. No. UDD 5 CSS 2023, dated:19-07-2023 has designated KUIDFC as the Nodal/Implementing Agency for Used Water Management Project (UWM) in ULBs of Karnataka under Swachh Bharat Mission (Urban) – 2.0 and National Green Tribunal (NGT) Environment Compensation Fund.

The establishment of Project Implementation Unit (PIU) in all the 31 districts of the State to implement the UWM project under SBM(U)-2.0 and the NGT Environment Compensation funds under the Deputy Commissioner of the District was approved in the 4th SHPC meeting. In this regard, Government vide G.O No. UDD 5 CSS 2023 (P-1) dated 27-11-2023, has ordered that considering the nascent stage of UWM project, the Project Director, DUDC and DUDC team, in co-ordination with the respective ULBS will act as PIUs initially, under the Chairmanship of Deputy Commissioner of the concerned Districts.

1	The Deputy Commissioner of concerned District	Chairman
2	The Project Director, DUDC of concerned District	Member
3	The Commissioner /Chief Officer of Project ULBs	Member
4	The Environmental Officer, KSPCB of concerned District	Member
5	The Executive Engineer, DUDC of concerned District	Member Convenor
6	The Assistant Executive Engineer, DUDC of concerned District	Member
7	The Assistant Engineer/Junior Engineer of concerned ULB	Member
8	The Accounts Officer/ Accountant of concerned ULB	Member
9	The FDA, DUDC of concerned District	Member

The roles and responsibilities of the PIU includes the following:

a) Oversee activities of PDMC/ Works execution, submission of monthly report on the performance of PDMC/Contractors & certification of work bills/A&OE bills.
b) PIU Shall be responsible for (in Coordination with PDMC);

i) DPR preparation, technical clearance from KUIDFC-Technical scrutiny Committee and Technical Sanction to the DPRs by the Chief Engineer, KUIDFC.
ii) Bid document preparation and approval to Draft Tender Schedule by the Chief Engineer, KUIDFC for execution of works.
iii) Tender evaluation and its approval by competent authorities.
iv) Daily Supervision and monitoring of works executed by the contractors, ensure Quality assurance, protocol adherence and prescribed Quality Control tests.
v) Record of the work measurements and Certification of the Bills for payment by the competent authorities, along with the Recommendation by PDMC.
vi) Record and recommendation of PDMC bills/A&OE bills through competent authority for payments.
vii) Submission of monthly progress reports to respective Deputy Commissioner, KUIDFC-State Nodal Agency, Project Director, DUDC and the concerned ULBs.
viii) Coordination with State Nodal Agency-KUIDFC, KUIDFC-Technical scrutiny Committee, District level Co-ordination Committee, respective ULBs, District administration & other stakeholder departments for effective project implementation in the respective Districts /Cities/Towns.

KUIDFC has appointed M/s EGIS Consulting Engineers India Pvt. Ltd. & M/s MaRs Planning and Engineering services Pvt. Ltd. in Joint Venture with Shree Hari Construction & Consultancy, for Bengaluru & Mysuru revenue divisions and Belagavi & Kalaburagi revenue divisions respectively as Project Development & Management Consultants (PDMC) including preparation of Detailed Project Reports (DPR). Both PDMCs were supposed to submit all the DPRs by Aug-24. But they have failed to submit the DPRs within agreed timelines.

During the review meeting held under the Chairmanship of Hon'ble Chief Secretary, expressed concern about the progress of the project. The periodic progress reports are to be submitted to the NGT for compliance. During the meeting it was further directed to expedite the implementation of the works on ground. Due to the slow progress of work, by both the PDMCs, a decision was taken to prepare DPRs through respective district Executive Engineers of KUWSDB. Hence, preparation of DPRs for 137 ULBs from M/s. Egis and M/s MaRs are Descoped from their respective scope of work. As such, it is necessary to include KUWSDB Executive Engineers of Districts involved in preparation of DPRs, to the Project Implementation Units (PIU) of respective Districts.

Hence, MD, KUIDFC has sought administrative approval from SHPC for inclusion of District Executive Engineer/ Asst. Executive Engineer of KUWSDB in Project Implementation Units (PIUs) of UWM project.

Decision: ***The Committee after discussions and deliberations accorded approval for inclusion of District Executive Engineer/ Asst. Executive Engineer of KUWSDB in Project Implementation Units (PIUs) of UWM project.***

Additional Chief Secretary
Government of Karnataka &
Chairman, SHPC, SBM(U)

ANNEXURE-1

Project: Processing and Disposal of Legacy waste at Survey No 69/1, 55/P1, 69/2, 70, 70/B, 71/10, 76/B, 55/P1-P2, 69/3, 75/14, 71/11,71/12,71/13 of Kalenahalli village, Mandya CMC, Mandya District.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 21.06.2023	1 bid received. Bidder was technically non-responsive.
2nd Call dated 17.08.2023	1 bid received. Bidder was technically qualified at District level TSC and disqualified at State level SBM TSC.
3rd Call dated 01.03.2024	2 bids received.1 bidder qualified in district level TSC and disqualified at State level SBM TSC.
4th Call dated 07.11.2024	04 bidders participated.

Details of the Call 4 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy waste at Survey No 69/1,55/P1,69/2,70,70/B, 71/10, 76/B, 55/P1-P2, 69/3, 75/14, 71/11,71/12,71/13 of Kalenahalli village, Mandya CMC, Mandya district as per Central Pollution Control Board Guidelines.	614.23	607.05	9.11

The technical bid was opened on 16/12/2024 and four bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- M/s Vistacore Infra Projects Private Limited
- M/s Shree Bommu Industries Coimbatore Tamil Nadu

- M/s Jainum Food & Waste Projects Pvt Limited
- M/s SLN Cleaning and services Kaamakshi palya, Bengaluru.

The District level Tender scrutiny committee meeting was held on 17/02/2024 under the chairmanship of the Deputy Commissioner, Mandya District wherein the technical bids for INDENT No: DMA / 2023-24/OW/WORK_ INDENT152/CALL-4.), dated 07/11/2024 were evaluated and the details of the same are given below:

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Reasons
1	M/s Vistacore Infra Projects Private Limited	Recommended for Rejection.	The bidder has not furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the standards laid down in the said technical bid
2	M/s Shree Bommu Industries Coimbatore Tamil Nadu	Recommended for Rejection.	The bidder has not furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the standards laid down in the said technical bid
3	M/s Jainum Food & Waste Projects Pvt Limited	Recommended for Rejection.	The bidder has not furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the standards laid down in the said technical bid
4	M/s SLN Cleaning and services Kaamakshi palya, Bengaluru	Recommended for Approval.	The bidder has furnished all the required documents as per bid document, the technical bid may be approved due to fulfilment of the standards laid down in the said technical bid

ANNEXURE –2

Technical bid of Civil Work for setting up Material Recovery Facilities (MRF) of 109 TPD capacity at Vijayapura Municipal Corporation.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 25.10.2024	03 bids received

Details of the Call 1 tender are below:

S.No.	Name of the work	Estimated Amount (Lakhs)	Amount awarded for the tender (Lakhs)	EMD Amount (Lakhs)
1.	CONSTRUCTION OF PROPOSED 73 TPD MRF CENTRE (MATERIAL RECOVERY FACILITY) IN VIJAYAPUR (DMA/2024-25/OW/WORK_INDENT30011)	537.00	451.87	06.80

The technical bid was opened on 09.12.2025 and 03 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

1. Sri Thimmarayi Gowda
2. M/s Appaji Builders (Shankar Gowda N Hosamani)
3. M/s B S Biradar (Bhimashi Siddappa Biradar)

The Corporation Level Technical Review Meeting was held under the Chairmanship of Commissioner, Vijayapur City Corporation on 07.03.2025 wherein the technical bids for INDENT No.: DMA/2024-25/OW/WORK_INDENT30011, dated 25.10.2025 was evaluated and the details of the same are given below:

S.No.	**Name of the Contractor**	**Recommendation of Corporation level technical**	**Reason**

		review committee meeting	
1.	Sri Thimmarayi Gowda	Recommended for acceptance	Sri Thimmarayi Gowda has satisfied in all the qualifying criteria. Hence the technical bid may be accepted.
2.	M/s Appaji Builders (Shankar Gowda N Hosamani)	Recommended for acceptance	M/s Appaji Builders (Shankar Gowda N Hosamani) has satisfied in all the qualifying criteria. Hence the technical bid may be accepted.
3.	M/s B S Biradar (Bhimashi Siddappa Biradar)	Recommended for rejection	M/s B S Biradar (Bhimashi Siddappa Biradar) has not extended the bid validity period and the submitted a letter requesting bid cancellation.

ANNEXURE – 3

Technical Bid (Prequalification Bid) Evaluation Report of cluster model tender for processing and disposal of legacy waste submitted by Chitradurga District.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 12.02.2024	02 bidders received
2nd Call dated 01.02.2025	04 bidders received

Details of the Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Selection of agency for undertaking Biomining, Bioremediation processing disposal of legacy waste and reclamation of land in Chitradurga CMC, Challakere CMC and Hiriyur CMC of Chitradurga District as per CPCB Guidelines and NGT direction (Indent No. DMA/2023-24/OW/WORK_ INDENT 7729/CALL-2).	1259.61	1075.42	15.00

The technical bid was opened on 15/02/2025 and 2 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- **M/s Vistacore Infra projects Pvt**
- **M/s Saurashtra Enviro Projects Pvt**

- **M/s MS JATHIN Infra Pvt.**
- **M/s Jhanaeswara Engineering**

The District level Tender scrutiny committee meeting was held on 11/06/2024 under the chairmanship of the Deputy Commissioner, Chitradurga District where in the technical bids for INDENT No: DMA/2023-24/OW/WORK_ INDENT 7729/CALL-2, dated 05/01/2024 were evaluated and the details of the same are given below:

Sl.No	**Name of Bidder**	**Recommendations by District level Tender scrutiny committee meeting**	**Reasons**
1.	M/s Vistacore Infraprojects Pvt. Ltd. Flat. No 1, Plot	Recommended for Approval	As per the technical Evaluation statement, the contractor is Technically Qualified.
2	M/s Saurashtra Enviro Projects Pvt. Ltd. 3rd Floor, Detox House, Opp. Gujarat Samachar Press, Udhana Darwaja, Ring Road, Surat-395002	Recommended for Approval	As per the technical Evaluation statement, the contractor is Technically Qualified.
3	M/s MS JATHIN Infra Pvt. Ltd 63 Chengama Raju Layout, Behind Brigade Millenium, JP Nagar 7th Phase Banglore-560078	Recommended for Rejection	As per the Technical Evaluation Statement, the contractor fails to satisfy requirements in SI no 6 and 7. Hence Not Qualified
4	M/s Jhanaeswara Engineering, Pvt Ltd Guntur Auto Nagar.	Recommended for Rejection	As per the Technical Evaluation Statement, the contractor fails to

	Plot No.31, 31, Phase 3, Guntur Andrapradesh-522001		satisfy the requirements in SI no 1,3,4,7,8,9, & 10 hence

ANNEXURE – 4

Technical Bid (Prequalification Bid) Evaluation Report of Cluster model tender for processing and disposal of legacy waste submitted by Vijayanagara District.

Details of tenders invited:

Tender Invitation Call No.	**Status of Participation**
1st Call dated 26.12.2023	No bids received
2nd Call dated 23.02.2024	Single bid received
3rd Call dated 14.02.2025	2 bids received

Details of the Call 2 tender are below:

Sl. NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Selection of agency for undertaking bio-mining, bioremediation, processing, disposal of legacy waste and reclamation of land in Hosapete, Hadagali, Harpnahalli, Kamalapura, Hagaribommanhalli, Kudaligi & Kottur ULBs of Vijayanagara district as per Central Pollution Board Guidelines and National Green Tribunal directions **(Indent no: (DMA/2023-24/OW/WORK_INDENT8279/CALL-3).**	1224.05	1045.15 (Excluding GST)	15.00

The technical bid was opened on 19-03-2025 and 2 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- **M SUDARSHAN RAJU (M/s JATHIN INFRA PRIVATE LIMITED) and**
- **UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD)**

The District level Tender scrutiny committee meeting was held on 26/03/2025 under the chairmanship of the Deputy Commissioner, Vijayanagar District wherein the technical bids for INDENT No.: DMA/2023-24/OW/WORK_INDENT8279/CALL-3), were evaluated and the details of the same are given below.

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Details
1.	M SUDARSHAN RAJU (M/s JATHIN INFRA PRIVATE LIMITED)	Recommended for Rejection	In the prequalification of tender criteria documents, vehicle and machinery criteria related to front end loader & tippers are technically ineligible as they have not submitted their own vehicle documents.
2	UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT LTD)	Recommended for Approval	The bidder is substantially responsive in regard to the vehicles and machineries as per the tender document.

ANNEXURE-5

Technical Bid Evaluation Report for Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactor for HDMC. (Indent no: DMA/2024-25/IND2945)

Details of Call 1 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactor for HDMC.	876.00	875.98	13.12

The technical bid was opened on 12.09.2024 and 7 bidders participated and uploaded bid documents through KPP portal and details are submitted below.

1. EDISON THOMAS KALLARAKKAL (ANTONY MOTORS PVT. LTD),

2. TIPPANNA SOMASHEKAR NAGARAJ (SADHANA ENVIRO ENGINEERING SERVICES)

3. PREETESH CHOUDHARI (IENVIROTECH SOLUTIONS),

4. ASHWANI SRIVASTAVA(QUALITY ENVIRO ENGINEERS PRIVATE LIMITED)

5. GADDAMPALLI SAI PUNEETH REDDY (RASHA INFRASTRUCTURE).

6.ARUN SHARMA (ENSOL MULTICLEAN EQUIPMENTS PVT LTD),

7. AMAN ULLAH KHAN (AMAN CLEANING EQUIPMENT PVT LTD)

The Corporation Level Tender Scrutiny Committee meeting was held on 18.02.2025 under the chairmanship of the Commissioner, HDMC wherein the technical bids for INDENT No: **Indent no: DMA/2024-25/IND2945,** were evaluated and the same

was submitted to the office of State Mission Director, SBM (U) vide letter no.: HDMC/SWM/01/2024-25 DATED 21.02.2025. and the details of the same are given below:

Sl. No.	Name of the Bidder	Recommendations by Corporation Level Tender Scrutiny Committee meeting	Reason
1.	**EDISON THOMAS KALLARAKKAL (ANTONY MOTORS PVT. LTD)**	**Recommended for acceptance**	**M/s ANTONY MOTORS PVT. LTD bid has accepted**
2.	**TIPPANNA SOMASHEKAR NAGARAJ (SADHANA ENVIRO ENGINEERING SERVICES)**	**Recommended for acceptance**	**M/s SADHANA ENVIRO ENGINEERING SERVICES has accepted**
3.	PREETESH CHOUDHARI (IENVIROTECH SOLUTIONS)	Recommended for rejection	M/s IENVIROTECH SOLUTIONS has not satisfied in work done criteria, submitted Conditional Banker Certificate, hence rejected.
4	ASHWANI SRIVASTAVA(QUALITY ENVIRO ENGINEERS PRIVATE LIMITED)	Recommended for rejection	M/s QUALITY ENVIRO ENGINEERS PRIVATE LIMITED has not satisfied in work done criteria, submitted Conditional Banker Certificate, hence rejected.
5	GADDAMPALLI SAI PUNEETH REDDY (RASHA INFRASTRUCTURE)	Recommended for rejection	M/sRASHA INFRASTRUCTURE has submitted conditional Banker Certificate, Section XVII Service Support Form enclosed is conditional hence rejected

6	ARUN SHARMA (ENSOL MULTICLEAN EQUIPMENTS PVT LTD)	Recommended for rejection	M/s.ENSOL MULTICLEAN EQUIPMENTS PVT LTD has submitted conditional Banker Certificate, Manufacture Authorization not as per Section-XIII, Service Support Form not as per Section XVII Hence rejected
7	AMAN ULLAH KHAN (AMAN CLEANING EQUIPMENT PVT LTD)	Recommended for rejection	M/s.AMAN CLEANING EQUIPMENT PVT LTD has not satisfied in work done criteria, Hence rejected

The price preference is given below:

A 15% price preference to MSMEs (Micro, Small, and Medium Enterprises) in tenders refers to a policy where MSME bidders are allowed to quote up to 15% higher than the lowest bid (L1) submitted by a non-MSME, and still be considered for award of the contract, provided they agree to match the L1 price.

This is a part of the Public Procurement Policy for Micro and Small Enterprises (MSMEs), 2012, notified under the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, and amended from time to time by the Ministry of MSME, Government of India.

Bidders Name	**Amount put to tender including GST**	**Quoted Price in lakhs**	**15% price preference to quoted price in lakhs**	**Total price after considering 15% price preference**	**Eligibility after considering 15% price preference**
Sadhana Enviro Engineering Services)	875.98	842.66	-	842.66	L1 Bidder
Antony Motors Pvt Ltd		776.16	116.424	892.584	L2 Bidder

ANNEXURE 6

A) ULB wise details for RDF Aggregation center are as follows:

a. Bangalore Division

S. No.	Division	District	ULB	RDF Aggregation Centers				
				Dry Waste Quantity (TPD)	RDF Quantity (TPD)	Total Cost (Cr.)	GOI Share (Cr.)	GOK Share (Cr.)
1	Bengaluru	Bengaluru Rural	Bashettihalli	3	1	0.05	0.03	0.02
2	Bengaluru	Bengaluru Rural	Devanahalli	5	1	0.09	0.04	0.03
3	Bengaluru	Bengaluru Rural	Doddaballapur	21	4	0.36	0.18	0.12
4	Bengaluru	Bengaluru Rural	Hosakote	9	2	0.15	0.08	0.05
5	Bengaluru	Bengaluru Rural	Nelamangala	6	1	0.10	0.05	0.03
6	Bengaluru	Bengaluru Rural	Vijayapura	6	1	0.10	0.05	0.03
7	Bengaluru	Bengaluru Urban	Anekal	7	1	0.12	0.06	0.04
8	Bengaluru	Bengaluru Urban	Attibele	4	1	0.07	0.03	0.02
9	Bengaluru	Bengaluru Urban	Bommasandra	5	1	0.09	0.04	0.03
10	Bengaluru	Bengaluru Urban	Chandapura	4	1	0.07	0.03	0.02
11	Bengaluru	Bengaluru Urban	Chikkabanavara	4	1	0.07	0.03	0.02
12	Bengaluru	Bengaluru Urban	Hebbagodi	12	2	0.20	0.10	0.07
13	Bengaluru	Bengaluru Urban	Hunasamaranahalli	4	1	0.07	0.03	0.02
14	Bengaluru	Bengaluru Urban	Jigani	4	1	0.07	0.03	0.02
15	Bengaluru	Bengaluru Urban	Madanayakanahalli	5	1	0.09	0.04	0.03
16	Bengaluru	Chikkaballapura	Bagepalli	4	1	0.07	0.03	0.02
17	Bengaluru	Chikkaballapura	Chikkaballapura	10	2	0.17	0.09	0.06
18	Bengaluru	Chikkaballapura	Chintamani	12	2	0.20	0.10	0.07
19	Bengaluru	Chikkaballapura	Gowribidanur	6	1	0.10	0.05	0.03
20	Bengaluru	Chikkaballapura	Gudibande	2	0	0.03	0.02	0.01
21	Bengaluru	Chikkaballapura	Sidlaghatta	8	2	0.14	0.07	0.04
22	Bengaluru	Chitradurga	Challkere	9	2	0.15	0.08	0.05
23	Bengaluru	Chitradurga	Chitradurga	33	7	0.56	0.19	0.12
24	Bengaluru	Chitradurga	Hiriyur	9	2	0.15	0.08	0.05
25	Bengaluru	Chitradurga	Holalkere	3	1	0.05	0.03	0.02
26	Bengaluru	Chitradurga	Hosadurga	5	1	0.09	0.04	0.03

27	Bengaluru	Chitradurga	Molakalmuru	3	1	0.05	0.03	0.02
28	Bengaluru	Chitradurga	Nayakanahatti	3	1	0.05	0.03	0.02
29	Bengaluru	Davangere	Channagiri	4	1	0.07	0.03	0.02
30	Bengaluru	Davangere	Davanagere	97	19	1.65	0.54	0.36
31	Bengaluru	Davangere	Harihar	13	3	0.22	0.11	0.07
32	Bengaluru	Davangere	Honnali	3	1	0.05	0.03	0.02
33	Bengaluru	Davangere	Jagalur	3	1	0.05	0.03	0.02
34	Bengaluru	Davangere	Malebennur	4	1	0.07	0.03	0.02
35	Bengaluru	Davangere	Niymathi	2	0	0.03	0.02	0.01
36	Bengaluru	Kolar	Bangarapet	7	1	0.12	0.06	0.04
37	Bengaluru	Kolar	Kolar	31	6	0.53	0.17	0.12
38	Bengaluru	Kolar	Malur	6	1	0.10	0.05	0.03
39	Bengaluru	Kolar	Mulabagal	9	2	0.15	0.08	0.05
40	Bengaluru	Kolar	Robertsonpet	36	7	0.61	0.20	0.13
41	Bengaluru	Kolar	Srinivaspura	4	1	0.07	0.03	0.02
42	Bengaluru	Kolar	Vemgal kurgal	4	1	0.07	0.03	0.02
43	Bengaluru	Ramanagara	Bidadi	5	1	0.09	0.04	0.03
44	Bengaluru	Ramanagara	Channapatna	11	2	0.19	0.09	0.06
45	Bengaluru	Ramanagara	Harohalli	4	1	0.07	0.03	0.02
46	Bengaluru	Ramanagara	Kanakapura	8	2	0.14	0.07	0.04
47	Bengaluru	Ramanagara	Magadi	5	1	0.09	0.04	0.03
48	Bengaluru	Ramanagara	Ramanagara	22	4	0.37	0.19	0.12
49	Bengaluru	Shivamogga	Anavatti	3	1	0.05	0.03	0.02
50	Bengaluru	Shivamogga	Bhadravathi	34	7	0.58	0.19	0.13
51	Bengaluru	Shivamogga	Holehonnuru	3	1	0.05	0.03	0.02
52	Bengaluru	Shivamogga	Hosanagara	1	0	0.02	0.01	0.01
53	Bengaluru	Shivamogga	Jog Kargal	2	0	0.03	0.02	0.01
54	Bengaluru	Shivamogga	Sagar	9	2	0.15	0.08	0.05
55	Bengaluru	Shivamogga	Shikaripura	6	1	0.10	0.05	0.03
56	Bengaluru	Shivamogga	Shiralakoppa	3	1	0.05	0.03	0.02
57	Bengaluru	Shivamogga	Shivamogga	72	14	1.22	0.40	0.27
58	Bengaluru	Shivamogga	Soraba	2	0	0.03	0.02	0.01
59	Bengaluru	Shivamogga	Thirthahalli	3	1	0.05	0.03	0.02
60	Bengaluru	Tumakuru	Chikkanayakanahalli	4	1	0.07	0.03	0.02
61	Bengaluru	Tumakuru	Gubbi	3	1	0.05	0.03	0.02
62	Bengaluru	Tumakuru	Huliyaru	3	1	0.05	0.03	0.02

63	Bengaluru	Tumakuru	Koratagere	3	1	0.05	0.03	0.02
64	Bengaluru	Tumakuru	Kunigal	6	1	0.10	0.05	0.03
65	Bengaluru	Tumakuru	Madhugiri	5	1	0.09	0.04	0.03
66	Bengaluru	Tumakuru	Pavagada	5	1	0.09	0.04	0.03
67	Bengaluru	Tumakuru	Sira	9	2	0.15	0.08	0.05
68	Bengaluru	Tumakuru	Tiptur	9	2	0.15	0.08	0.05
69	Bengaluru	Tumakuru	Tumakuru	67	13	1.14	0.38	0.25
70	Bengaluru	Tumakuru	Turuvekere	3	1	0.05	0.03	0.02
Total				**739**	**148**	**12.56**	**5.21**	**3.45**

b. Mysuru Division

S. No.	Division	District	ULB	RDF Aggregation Centres				
				Dry Waste Quantity (TPD)	RDF Quantity (TPD)	Total Cost (Cr.)	GOI Share (Cr.)	GOK Share (Cr.)
1	Mysuru	Chamarajanagara	Chamarajanagara	11	2	0.19	0.09	0.06
2	Mysuru	Chamarajanagara	Gundlupete	5	1	0.09	0.04	0.03
3	Mysuru	Chamarajanagara	Hanur	2	0	0.03	0.02	0.01
4	Mysuru	Chamarajanagara	Kollegal	9	2	0.15	0.08	0.05
5	Mysuru	Chamarajanagara	Yelandur	2	0	0.03	0.02	0.01
6	Mysuru	Chikkamagaluru	Ajjampura	2	0	0.03	0.02	0.01
7	Mysuru	Chikkamagaluru	Birur	4	1	0.07	0.03	0.02
8	Mysuru	Chikkamagaluru	Chikkamagaluru	27	5	0.46	0.15	0.10
9	Mysuru	Chikkamagaluru	Kadur	6	1	0.10	0.05	0.03
10	Mysuru	Chikkamagaluru	Koppa	1	0	0.02	0.01	0.01
11	Mysuru	Chikkamagaluru	Mudigere	2	0	0.03	0.02	0.01
12	Mysuru	Chikkamagaluru	Narasimharajapura	2	0	0.03	0.02	0.01
13	Mysuru	Chikkamagaluru	Shringeri	1	0	0.02	0.01	0.01
14	Mysuru	Chikkamagaluru	Tarikere	6	1	0.10	0.05	0.03
15	Mysuru	Dakshina kannada	Bajape	4	1	0.07	0.03	0.02
16	Mysuru	Dakshina kannada	Bantwal	6	1	0.10	0.05	0.03
17	Mysuru	Dakshina kannada	Belthangadi	2	0	0.03	0.02	0.01
18	Mysuru	Dakshina kannada	Kadaba	2	0	0.03	0.02	0.01
19	Mysuru	Dakshina kannada	Kinnigoli	3	1	0.05	0.03	0.02

20	Mysuru	Dakshina kannada	Kotekar	3	1	0.05	0.03	0.02
21	Mysuru	Dakshina kannada	Mangaluru	109	22	1.85	0.61	0.41
22	Mysuru	Dakshina kannada	Moodabidare	5	1	0.09	0.04	0.03
23	Mysuru	Dakshina kannada	Mulki	3	1	0.05	0.03	0.02
24	Mysuru	Dakshina kannada	Puttur	8	2	0.14	0.07	0.04
25	Mysuru	Dakshina kannada	Someshwara	4	1	0.07	0.03	0.02
26	Mysuru	Dakshina kannada	Sullia	3	1	0.05	0.03	0.02
27	Mysuru	Dakshina kannada	Ullala	8	2	0.14	0.07	0.04
28	Mysuru	Dakshina kannada	Vitla	3	1	0.05	0.03	0.02
29	Mysuru	Hassan	Alur	1	0	0.02	0.01	0.01
30	Mysuru	Hassan	Arasikere	8	2	0.14	0.07	0.04
31	Mysuru	Hassan	Arkalgudu	3	1	0.05	0.03	0.02
32	Mysuru	Hassan	Belur	4	1	0.07	0.03	0.02
33	Mysuru	Hassan	Channarayapatna	6	1	0.10	0.05	0.03
34	Mysuru	Hassan	Hassan	35	7	0.60	0.20	0.13
35	Mysuru	Hassan	Holenarsipura	5	1	0.09	0.04	0.03
36	Mysuru	Hassan	Sakaleshpura	4	1	0.07	0.03	0.02
37	Mysuru	Kodagu	Kushalnagara	3	1	0.05	0.03	0.02
38	Mysuru	Kodagu	Madikeri	5	1	0.09	0.04	0.03
39	Mysuru	Kodagu	Somvarpet	1	0	0.02	0.01	0.01
40	Mysuru	Kodagu	Virajpet	3	1	0.05	0.03	0.02
41	Mysuru	Mandya	Bellur	3	1	0.05	0.03	0.02
42	Mysuru	Mandya	K.R. Pet	4	1	0.07	0.03	0.02
43	Mysuru	Mandya	Maddur	5	1	0.09	0.04	0.03
44	Mysuru	Mandya	Malavalli	6	1	0.10	0.05	0.03
45	Mysuru	Mandya	Mandya	31	6	0.53	0.17	0.12
46	Mysuru	Mandya	Nagamangala	3	1	0.05	0.03	0.02
47	Mysuru	Mandya	Pandavapura	4	1	0.07	0.03	0.02
48	Mysuru	Mandya	Shrirangapattana	4	1	0.07	0.03	0.02
49	Mysuru	Mysuru	Bannur	4	1	0.07	0.03	0.02
50	Mysuru	Mysuru	Bogadi	3	1	0.05	0.03	0.02
51	Mysuru	Mysuru	H.D. Kote	3	1	0.05	0.03	0.02
52	Mysuru	Mysuru	Hootagalli	9	2	0.15	0.08	0.05
53	Mysuru	Mysuru	Hunsur	8	2	0.14	0.07	0.04
54	Mysuru	Mysuru	K.R.Nagar	6	1	0.10	0.05	0.03
55	Mysuru	Mysuru	Kadakola	3	1	0.05	0.03	0.02

56	Mysuru	Mysuru	Mysuru	204	41	3.47	1.14	0.76
57	Mysuru	Mysuru	Nanjangudu	8	2	0.14	0.07	0.04
58	Mysuru	Mysuru	Periyapatna	3	1	0.05	0.03	0.02
59	Mysuru	Mysuru	Rammanahalli	5	1	0.09	0.04	0.03
60	Mysuru	Mysuru	Sargur	2	0	0.03	0.02	0.01
61	Mysuru	Mysuru	Srirampura	2	0	0.03	0.02	0.01
62	Mysuru	Mysuru	T Narsipura	2	0	0.03	0.02	0.01
63	Mysuru	Udupi	Bainduru	4	1	0.07	0.03	0.02
64	Mysuru	Udupi	Karkala	4	1	0.07	0.03	0.02
65	Mysuru	Udupi	Kaup	4	1	0.07	0.03	0.02
66	Mysuru	Udupi	Kundapur	5	1	0.09	0.04	0.03
67	Mysuru	Udupi	Saligram	3	1	0.05	0.03	0.02
68	Mysuru	Udupi	Udupi	33	7	0.56	0.19	0.12
Total				**696**	**139.2**	**11.83**	**4.65**	**3.08**

c. Belagavi Division

S. No.	Division	District	ULB	RDF Aggregation Centres				
				Dry Waste Quantity (TPD)	RDF Quantity (TPD)	Total Cost (Cr.)	GOI Share (Cr.)	GOK Share (Cr.)
1	Belagavi	Bagalkote	Aminagad	3	1	0.05	0.03	0.02
2	Belagavi	Bagalkote	Badami	5	1	0.09	0.04	0.03
3	Belagavi	Bagalkote	Bagalkote	25	5	0.43	0.14	0.09
4	Belagavi	Bagalkote	Belagali	3	1	0.05	0.03	0.02
5	Belagavi	Bagalkote	Bilagi	3	1	0.05	0.03	0.02
6	Belagavi	Bagalkote	Guledagudda	5	1	0.09	0.04	0.03
7	Belagavi	Bagalkote	Hungund	4	1	0.07	0.03	0.02
8	Belagavi	Bagalkote	Ilkal	9	2	0.15	0.08	0.05
9	Belagavi	Bagalkote	Jamakhandi	11	2	0.19	0.09	0.06
10	Belagavi	Bagalkote	Kamatagi	3	1	0.05	0.03	0.02
11	Belagavi	Bagalkote	Kerur	3	1	0.05	0.03	0.02
12	Belagavi	Bagalkote	Lokapura	3	1	0.05	0.03	0.02
13	Belagavi	Bagalkote	Mahalingapura	6	1	0.10	0.05	0.03
14	Belagavi	Bagalkote	Mudhol	8	2	0.14	0.07	0.04
15	Belagavi	Bagalkote	Rabkavi Banahatti	12	2	0.20	0.10	0.07

16	Belagavi	Bagalkote	Shiruru	3	1	0.05	0.03	0.02
17	Belagavi	Bagalkote	Terdal	4	1	0.07	0.03	0.02
18	Belagavi	Belagavi	Ainapur/ Inaapura	3	1	0.05	0.03	0.02
19	Belagavi	Belagavi	Ankalagi-Akkatangerahaala	4	1	0.07	0.03	0.02
20	Belagavi	Belagavi	Arabhavi	3	1	0.05	0.03	0.02
21	Belagavi	Belagavi	Athani	8	2	0.14	0.07	0.04
22	Belagavi	Belagavi	Bailahongal	8	2	0.14	0.07	0.04
23	Belagavi	Belagavi	Belgaum	109	22	1.85	0.61	0.41
24	Belagavi	Belagavi	Boragaon	3	1	0.05	0.03	0.02
25	Belagavi	Belagavi	Chennamman-kittur	3	1	0.05	0.03	0.02
26	Belagavi	Belagavi	Chikkodi	6	1	0.10	0.05	0.03
27	Belagavi	Belagavi	Chinchali	3	1	0.05	0.03	0.02
28	Belagavi	Belagavi	Examba	3	1	0.05	0.03	0.02
29	Belagavi	Belagavi	Gokak	12	2	0.20	0.10	0.07
30	Belagavi	Belagavi	Harogeri	5	1	0.09	0.04	0.03
31	Belagavi	Belagavi	Hukkeri	4	1	0.07	0.03	0.02
32	Belagavi	Belagavi	Kaagavaada	3	1	0.05	0.03	0.02
33	Belagavi	Belagavi	Kabbura	3	1	0.05	0.03	0.02
34	Belagavi	Belagavi	Kalloli	3	1	0.05	0.03	0.02
35	Belagavi	Belagavi	Kankanavadi	3	1	0.05	0.03	0.02
36	Belagavi	Belagavi	Khanapur	3	1	0.05	0.03	0.02
37	Belagavi	Belagavi	Konnur	3	1	0.05	0.03	0.02
38	Belagavi	Belagavi	Kudachi	4	1	0.07	0.03	0.02
39	Belagavi	Belagavi	M.K Hubballi	2	0	0.03	0.02	0.01
40	Belagavi	Belagavi	Macche	3	1	0.05	0.03	0.02
41	Belagavi	Belagavi	Mallapura / Ghataprabha	4	1	0.07	0.03	0.02
42	Belagavi	Belagavi	Manuvalli	4	1	0.07	0.03	0.02
43	Belagavi	Belagavi	Mudalagi	5	1	0.09	0.04	0.03
44	Belagavi	Belagavi	Mugalakoda	5	1	0.09	0.04	0.03
45	Belagavi	Belagavi	Naaganura	3	1	0.05	0.03	0.02
46	Belagavi	Belagavi	Nippani	10	2	0.17	0.09	0.06
47	Belagavi	Belagavi	Peeranavaadi	3	1	0.05	0.03	0.02
48	Belagavi	Belagavi	Raibagh	3	1	0.05	0.03	0.02
49	Belagavi	Belagavi	Ramdurga	6	1	0.10	0.05	0.03
50	Belagavi	Belagavi	Sadalga	4	1	0.07	0.03	0.02

51	Belagavi	Belagavi	Sankeshwar	6	1	0.10	0.05	0.03
52	Belagavi	Belagavi	Saundatti	7	1	0.12	0.06	0.04
53	Belagavi	Belagavi	Shedbaala	3	1	0.05	0.03	0.02
54	Belagavi	Belagavi	Ugar Khurda	4	1	0.07	0.03	0.02
55	Belagavi	Belagavi	Yaragatti	2	0	0.03	0.02	0.01
56	Belagavi	Dharwada	Alnavara	3	1	0.05	0.03	0.02
57	Belagavi	Dharwada	Annigeri	5	1	0.09	0.04	0.03
58	Belagavi	Dharwada	Hubli-Dharwad	210	42	3.57	1.18	0.79
59	Belagavi	Dharwada	Kalaghatagi	3	1	0.05	0.03	0.02
60	Belagavi	Dharwada	Kundgol	3	1	0.05	0.03	0.02
61	Belagavi	Dharwada	Navalgund	4	1	0.07	0.03	0.02
62	Belagavi	Gadaga	Gadag-Betageri	39	8	0.66	0.22	0.15
63	Belagavi	Gadaga	Gajendragad	5	1	0.09	0.04	0.03
64	Belagavi	Gadaga	Lakshmeshwara	6	1	0.10	0.05	0.03
65	Belagavi	Gadaga	Mulagunda	3	1	0.05	0.03	0.02
66	Belagavi	Gadaga	Mundargi	4	1	0.07	0.03	0.02
67	Belagavi	Gadaga	Naragunda	6	1	0.10	0.05	0.03
68	Belagavi	Gadaga	Naregal	3	1	0.05	0.03	0.02
69	Belagavi	Gadaga	Rona	4	1	0.07	0.03	0.02
70	Belagavi	Gadaga	Shirahatti	3	1	0.05	0.03	0.02
71	Belagavi	Haveri	Bankapur	4	1	0.07	0.03	0.02
72	Belagavi	Haveri	Byadagi	5	1	0.09	0.04	0.03
73	Belagavi	Haveri	Guttal	3	1	0.05	0.03	0.02
74	Belagavi	Haveri	Hanagal	5	1	0.09	0.04	0.03
75	Belagavi	Haveri	Haveri	10	2	0.17	0.09	0.06
76	Belagavi	Haveri	Hirekerur	3	1	0.05	0.03	0.02
77	Belagavi	Haveri	Ranebennur	24	5	0.41	0.13	0.09
78	Belagavi	Haveri	Rattihalli	3	1	0.05	0.03	0.02
79	Belagavi	Haveri	Savanur	6	1	0.10	0.05	0.03
80	Belagavi	Haveri	Shiggaon	5	1	0.09	0.04	0.03
81	Belagavi	Uttara Kannada	Ankola	4	1	0.07	0.03	0.02
82	Belagavi	Uttara Kannada	Bhatkal	5	1	0.09	0.04	0.03
83	Belagavi	Uttara Kannada	Dandeli	8	2	0.14	0.07	0.04
84	Belagavi	Uttara Kannada	Haliyala	4	1	0.07	0.03	0.02

85	Belagavi	Uttara Kannada	Honavara	3	1	0.05	0.03	0.02
86	Belagavi	Uttara Kannada	Jali	3	1	0.05	0.03	0.02
87	Belagavi	Uttara Kannada	Karwar	12	2	0.20	0.10	0.07
88	Belagavi	Uttara Kannada	Kumta	6	1	0.10	0.05	0.03
89	Belagavi	Uttara Kannada	Manki	3	1	0.05	0.03	0.02
90	Belagavi	Uttara Kannada	Mundgod	3	1	0.05	0.03	0.02
91	Belagavi	Uttara Kannada	Siddapura	3	1	0.05	0.03	0.02
92	Belagavi	Uttara Kannada	Sirsi	10	2	0.17	0.09	0.06
93	Belagavi	Uttara Kannada	Yellapura	4	1	0.07	0.03	0.02
94	Belagavi	Vijayapura	Almel	3	1	0.05	0.03	0.02
95	Belagavi	Vijayapura	Babaleshwara	2	0	0.03	0.02	0.01
96	Belagavi	Vijayapura	Basavana Bagevadi	5	1	0.09	0.04	0.03
97	Belagavi	Vijayapura	Chadchana	3	1	0.05	0.03	0.02
98	Belagavi	Vijayapura	Devarahipparagi	3	1	0.05	0.03	0.02
99	Belagavi	Vijayapura	Indi	6	1	0.10	0.05	0.03
100	Belagavi	Vijayapura	Kolhar	3	1	0.05	0.03	0.02
101	Belagavi	Vijayapura	Managuli	3	1	0.05	0.03	0.02
102	Belagavi	Vijayapura	Muddebihal	6	1	0.10	0.05	0.03
103	Belagavi	Vijayapura	Nalatawada	3	1	0.05	0.03	0.02
104	Belagavi	Vijayapura	Nidagundi	3	1	0.05	0.03	0.02
105	Belagavi	Vijayapura	Sindhagi	6	1	0.10	0.05	0.03
106	Belagavi	Vijayapura	Talikote	5	1	0.09	0.04	0.03
107	Belagavi	Vijayapura	Tikota	2	0	0.03	0.02	0.01
108	Belagavi	Vijayapura	Vijayapura	73	15	1.24	0.41	0.27
Total				**943**	**189**	**16.03**	**6.63**	**4.39**

d. Kalaburagi Division

S. No.	Division	District	ULB	RDF Aggregation Centres				
				Dry Waste Quantity (TPD)	RDF Quantity (TPD)	Total Cost (Cr.)	GOI Share (Cr.)	GOK Share (Cr.)
1	Kalaburagi	Ballary	Ballari	91	18	1.55	0.51	0.34
2	Kalaburagi	Ballary	Kampli	6	1	0.10	0.05	0.03

3	Kalaburagi	Ballary	Kudathini	3	1	0.05	0.03	0.02
4	Kalaburagi	Ballary	Kurekuppa	4	1	0.07	0.03	0.02
5	Kalaburagi	Ballary	Kurugodu	4	1	0.07	0.03	0.02
6	Kalaburagi	Ballary	Sandoor	6	1	0.10	0.05	0.03
7	Kalaburagi	Ballary	Shiraguppa	8	2	0.14	0.07	0.04
8	Kalaburagi	Ballary	Tekkalakote	4	1	0.07	0.03	0.02
9	Kalaburagi	Bidar	Aurad	3	1	0.05	0.03	0.02
10	Kalaburagi	Bidar	Basavakalyan	11	2	0.19	0.09	0.06
11	Kalaburagi	Bidar	Bhalki	6	1	0.10	0.05	0.03
12	Kalaburagi	Bidar	Bidar	48	10	0.82	0.27	0.18
13	Kalaburagi	Bidar	Chittaguppa	4	1	0.07	0.03	0.02
14	Kalaburagi	Bidar	Halikheda	4	1	0.07	0.03	0.02
15	Kalaburagi	Bidar	Humnabad	7	1	0.12	0.06	0.04
16	Kalaburagi	Kalaburagi	Afzalpur	5	1	0.09	0.04	0.03
17	Kalaburagi	Kalaburagi	Alanda	7	1	0.12	0.06	0.04
18	Kalaburagi	Kalaburagi	Chincholi	4	1	0.07	0.03	0.02
19	Kalaburagi	Kalaburagi	Chittapura	5	1	0.09	0.04	0.03
20	Kalaburagi	Kalaburagi	Jewargi	4	1	0.07	0.03	0.02
21	Kalaburagi	Kalaburagi	Kalaburagi	121	24	2.06	0.68	0.45
22	Kalaburagi	Kalaburagi	Kalagi	2	0	0.03	0.02	0.01
23	Kalaburagi	Kalaburagi	Kamalapura	2	0	0.03	0.02	0.01
24	Kalaburagi	Kalaburagi	Sedam	6	1	0.10	0.05	0.03
25	Kalaburagi	Kalaburagi	Shahabad	8	2	0.14	0.07	0.04
26	Kalaburagi	Kalaburagi	Wadi	6	1	0.10	0.05	0.03
27	Kalaburagi	Kalaburagi	Yadrami	2	0	0.03	0.02	0.01
28	Kalaburagi	Koppala	Bhagyanagar	3	1	0.05	0.03	0.02
29	Kalaburagi	Koppala	Gangavathi	26	5	0.44	0.15	0.10
30	Kalaburagi	Koppala	Kanakagiri	3	1	0.05	0.03	0.02
31	Kalaburagi	Koppala	Karatagi	5	1	0.09	0.04	0.03
32	Kalaburagi	Koppala	Koppala	11	2	0.19	0.09	0.06
33	Kalaburagi	Koppala	Kukanur	3	1	0.05	0.03	0.02
34	Kalaburagi	Koppala	Kushtagi	4	1	0.07	0.03	0.02
35	Kalaburagi	Koppala	Tavaragera	3	1	0.05	0.03	0.02
36	Kalaburagi	Koppala	Yelburga	3	1	0.05	0.03	0.02
37	Kalaburagi	Raichuru	Balaganur	2	0	0.03	0.02	0.01
38	Kalaburagi	Raichuru	Devadurga	5	1	0.09	0.04	0.03

39	Kalaburagi	Raichuru	Hatti	3	1	0.05	0.03	0.02
40	Kalaburagi	Raichuru	Kavitala	3	1	0.05	0.03	0.02
41	Kalaburagi	Raichuru	Lingasugur	6	1	0.10	0.05	0.03
42	Kalaburagi	Raichuru	Manvi	7	1	0.12	0.06	0.04
43	Kalaburagi	Raichuru	Maski	4	1	0.07	0.03	0.02
44	Kalaburagi	Raichuru	Mudgal	4	1	0.07	0.03	0.02
45	Kalaburagi	Raichuru	Raichuru	52	10	0.88	0.29	0.19
46	Kalaburagi	Raichuru	Sindhanoor	12	2	0.20	0.10	0.07
47	Kalaburagi	Raichuru	Sirawar	3	1	0.05	0.03	0.02
48	Kalaburagi	Raichuru	Turvihal	2	0	0.03	0.02	0.01
49	Kalaburagi	Vijayanagara	Hagaribommanahalli	7	1	0.12	0.06	0.04
50	Kalaburagi	Vijayanagara	Harapanahalli	7	1	0.12	0.06	0.04
51	Kalaburagi	Vijayanagara	Hoovina Hadagalli	5	1	0.09	0.04	0.03
52	Kalaburagi	Vijayanagara	Hospet	46	9	0.78	0.26	0.17
53	Kalaburagi	Vijayanagara	Kamalapuram	4	1	0.07	0.03	0.02
54	Kalaburagi	Vijayanagara	Kottur	4	1	0.07	0.03	0.02
55	Kalaburagi	Vijayanagara	Kudalagi	4	1	0.07	0.03	0.02
56	Kalaburagi	Vijayanagara	Mariyammanahalli	3	1	0.05	0.03	0.02
57	Kalaburagi	Yadagiri	Gurumitkal	4	1	0.07	0.03	0.02
58	Kalaburagi	Yadagiri	Hunasagi	3	1	0.05	0.03	0.02
59	Kalaburagi	Yadagiri	Kakkera	4	1	0.07	0.03	0.02
60	Kalaburagi	Yadagiri	Kembhavi	4	1	0.07	0.03	0.02
61	Kalaburagi	Yadagiri	Shahapur	8	2	0.14	0.07	0.04
62	Kalaburagi	Yadagiri	Shorapura	8	2	0.14	0.07	0.04
63	Kalaburagi	Yadagiri	Yadgiri	11	2	0.19	0.09	0.06
Total				**667**	**133**	**11.34**	**4.56**	**3.02**







Govt. of India

PROCEEDINGS FOR
19th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING ON
SWACHH BHARAT MISSION (U)- 2.0 & NGT
ENVIRONMENTAL COMPENSATION FUND

Date: 12.06.2025, Time:11.00AM
Venue: Room No.318, 3rd Floor, Vikas Soudha
Bengaluru

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Proceedings for 19th SHPC meeting dated 12.06.2025 regarding Swachh Bharat Mission (Urban)- 2.0 and NGT Environmental Compensation Fund

Agenda No.1: Confirmation of Proceedings of 18th SHPC Meeting held on 08-05-2025.

The proceedings of the 18th meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 08-05-2025 was sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

Agenda No.2: Action taken report on of 18th SHPC of Swachh Bharat Mission(U) meeting held on 08-05-2025.

The 18th State High Powered Committee (SHPC) meeting was held on 08-05-2025. The action taken for the agenda and decision taken are as follows:

Sl.no	Agenda	Decision taken	Action Taken Report
1.	Agenda 3: Seeking Approval for Financial Bid Evaluation Report of Processing and Disposal of Legacy Waste Tender Submitted by Mandya CMC (Indent No: DMA / 2023-24/OW/WORK_ INDENT152/CALL-4.)	As recommended by Mandya Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by M/s SLN Cleaning and Services (amount INR 5,19,38,826.02/- (excluding GST)) which is equivalent to the SR amount/tender invited amount, for the said legacy waste management tender of Mandya district.	LoI issued on 31.05.2025
2.	Agenda 4: Seeking Approval for Financial	As recommended by Vijayapura Corporation Level Tender	LoA issued on 11.06.2025.

	Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Vijayapura City Corporation (Indent no: DMA/2024-25/BD/ WORK_INDENT30011/CALL-1.)	Scrutiny Committee, The committee after detailed discussions and deliberations, approved the financial bid submitted by Sri Thimmarayi Gowda (amount INR 4,62,16,041.76/- (excluding GST) which is 4.41% above when compared with CSR issue rate dated 04.11.2024, submitted by Vijayapura CC for the said MRF tender bearing Indent No: DMA/2024-25/BD/ WORK_INDENT30011(CALL-1).	
3.	Agenda 5: Seeking Approval for Financial Bid Evaluation Report for Cluster Model Tender Submitted by Chitradurga District for Processing and Disposal of Legacy Waste. (Indent No: DMA/2023-24/OW/WORK_INDENT 7729/CALL-2)	As recommended by Chitradurga Deputy Commissioner Level Tender Scrutiny Committee, The committee after detailed discussions and deliberations, approved the financial bid submitted by Utkarsh Balasaheb Patil (M/s Vistacore Infra Projects Pvt Ltd (amount INR 11,19,12,691.00/-(excluding GST)) which is 4.06% above amount put to tender, for the said legacy waste management tender of Chitradurga district bearing Indent No DMA/2023-24/OW/WORK_INDENT7729/CALL-2.	LoA issued on 22-05-2025.
4.	Agenda 6: Seeking Approval for Financial Bid Evaluation Report	As recommended by Vijayanagara Deputy Commissioner Level Tender	LoA issued on 21-05-2025.

	for Cluster Model Tender Submitted by Vijayanagara District for Processing and Disposal of Legacy Waste. (Indent No.: DMA/2023-24/OW/WORK_INDENT 8279/CALL-3)	Scrutiny Committee, The committee after detailed discussions and deliberations, approved the financial bid submitted by Utkarsh Balasaheb Patil (M/s Vistacore Infra Projects Pvt Ltd) (amount INR 10,78,75,530/-(excluding GST)) which is 3.22% above the amount put to tender, for the said legacy waste management tender of Vijayanagara district bearing Indent No. DMA/2023-24/OW/WORK_INDENT8279/CALL-3.	
5.	Agenda 7: Seeking Approval for Financial Bid Evaluation Report for Supply, Installation, Commissioning and Successful Trail Run of 14 Nos. 16 Cum Capacity Truck Chassis Mounted Hydraulic Refuse Compactor for HDMC (Indent no: DMA/2024-25/IND2945 CALL-1).	As recommended by Hubli-Dharwad Corporation Level Tender Scrutiny Committee, The committee after detailed discussions and deliberations, approved the financial bid submitted by Tippanna Somashekar Nagaraj (M/s Sadhana Enviro Engineering Services) (amount INR 8,42,66,000/- (including GST)) which is 3.81 % below the amount put to tender submitted by HDMC for the said tender bearing Indent No: DMA/2024-25/IND2945 (CALL-1).	LoA issued on 31.05.2025.
6.	Agenda 8: Seeking administrative approval for unutilised fund under	The committee after detailed discussions and deliberations directed to review and resubmit	The proposal of Division-Level RDF Aggregation

	Solid Waste Component of SBM(U)-2.0.	the proposal of the C&D plant and further approved the proposal of Division-Level RDF Aggregation Centres for the total cost of Rs.51.77 Cr with GoI share of Rs.21.05 Cr. The committee also directed to send the proposal of Division-Level RDF Aggregation Centres to MoHUA for further necessary action.	Centres is sent to MoHUA for approval.
7.	Agenda 9: Seeking Administrative Approval for Detailed Project Reports of Material Recovery Facilities at Doddathogaru TP and Konappana Agrahara TMC of Bengaluru Urban district.	The committee after detailed discussions and deliberations accorded administrative approval for the Material Recovery Facility (MRF) DPRs submitted by 2 ULBs (Doddathogaru TP and Konappana Agrahara TMC) with Total DPR Cost of Rs.157.00 lakhs with GoI and GoK Share of Rs. 70.55 lakhs under Swachh Bharat Mission(U)- 2.0	Proposal is sent to MoHUA for approval.
8.	Agenda 10: Seeking administrative approval for providing Travelling Allowances for SWM Experts in Districts	The committee after detailed discussions and deliberations, accorded administrative approval for providing Travelling Allowance (TA) to the Solid Waste Management (SWM) Experts working in the districts. The approved amount approximately is Rs. 5,000/- per person per month, with the total projected expenditure for all 42	GO issued.

		SWM Experts is approximately Rs. 90,000/- per month, continuing until the mission's completion period (October 2nd, 2026). The TA shall be admissible as per the entitlement applicable to State Government "Group C" employees under the Karnataka State Civil Services Rules (KSCSR). The expenditure for this purpose will be met from the Capacity Building component under the Swachh Bharat Mission (Urban) -2.0.	
9.	Agenda 11.1: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Gangavathi.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Gangavati Town" at a cost of Rs. 30.00 Cr and to invite tenders.	Tender invited. Last date for submission of tender is 30.06.2025.
10	Agenda 11.2: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Nanjangud.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Nanjangud Town" for Rs. 24.12 Crore (CAPEX: Rs.20.00 Cr under the NGT Environmental Compensation fund & Rs.1.96 Cr under SBM(U)-2.0 fund and OPEX: Rs. 2.16 Cr for O&M of STP under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 30.06.2025.

11	Agenda 11.3: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Shikaripura	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Shikaripura Town" for a total cost Rs 28.94 Cr (CAPEX: Rs. 25.54 Cr under NGT Environmental Compensation fund and Rs. 0.65 Cr under SBM(U)-2.0 fund and OPEX: Rs 2.75 Cr for existing SBR type STP and 4 Wetwells under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 30.06.2025.
12	Agenda 11.4: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Bankapura.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Bankapura Town" at a cost of Rs. 5.05 Cr (CAPEX: Rs. 4.47 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.58 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 17.06.2025.
13	Agenda 11.5: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Guttala.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Guttala Town" at a cost of Rs. 3.34 Cr (CAPEX: Rs. 2.80 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.54 Cr for CAMUS type STP for 5 years	Tender invited. Last date for submission of tender is 17.06.2025.

		under ULB fund) and to invite tenders.	
14	Agenda 11.6: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Hangal.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Hangal Town" at a cost of Rs. 6.20 Cr (CAPEX: Rs. 5.59 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.62 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 17.06.2025.
15	Agenda 11.7: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Hirekurur.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Hirekerur Town" at a cost of Rs. 3.47 Cr (CAPEX: Rs. 2.93 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.54 Cr for CAMUS type STP for 5 years under ULB fund) and to invite tenders.	Tender invited. Last date for submission of tender is 17.06.2025.
16	Agenda 11.8: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Rattehalli.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction of Sewage treatment plant in Rattihalli Town" at a cost of Rs. 2.84 Cr (CAPEX: Rs. 2.28 Cr under SBM(U)-2.0 fund and OPEX: Rs.0.56 Cr for CAMUS type STP	Tender invited. Last date for submission of tender is 17.06.2025.

		for 5 years under ULB fund) and to invite tenders.	
17	Agenda 11.9: Administrative Approval for the DPRs of "Construction/upgradation of sewerage system in Pandavapura.	The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/upgradation of Sewerage Treatment Plant in Pandavapura town for a total cost of Rs. 11.84 crore (CAPEX: Rs.9.53 Cr under the SBM(U)-2.0 fund and OPEX: Rs.2.31 Cr for CAMUS type STP for 5 years under ULB fund) & to invite tenders and to meet the shortfall of Rs. 548.30 lakh from the savings of Rs.410.25 lakh from Periyapatna town and Rs. 138.05 lakh from Hunsur town, as the STP works are already completed in both these towns.	Tender invited. Last date for submission of tender is 30.06.2025.
18	Agenda 12: Approval for inviting packaged tender for Sewerage works including STPs.	The Committee after discussions and deliberations accorded administrative approval for inviting single package tender comprising ULBs of within a district/ cluster of few towns or even a single town in order to attract prospective bidders.	Action is being initiated as approved.
19	Agenda 13: Approval of Technical bid evaluation for "Construction/ upgradation of	The Committee after discussion and deliberations has approved the financial bid for the work of "Construction/upgradation of	LoA issued.

	sewerage system in Shivamogga City"	sewerage system in Shivamogga City (Call-2)" under NGT environmental compensation fund and ULB fund with 5 years Operation and maintenance in DBOT model, for the L-1 bidder, Sri. S.N Somashekara (M/s Athreya Constructions) for the quoted amount of Rs.34,20,51,450/- (L1) exclusive of GST which is 4.86% above CSR and to award the work.	
20	Agenda 14: Approval for inclusion District Executive Engineer of KUWSDB in Project Implementation Units (PIUs) of UWM project.	The Committee after discussions and deliberations accorded approval for inclusion of District Executive Engineer/ Asst. Executive Engineer of KUWSDB in Project Implementation Units (PIUs) of UWM project.	Action taken accordingly.

Agenda No.03: Seeking Approval for Financial Bid Evaluation Report for Processing and Disposal of Legacy Waste by Udupi CMC (Indent No: DMA/2023-24/OW/WORK_INDENT8339/CALL-1)

Project: Selection of agency for undertaking Biomining, Bioremediation, Material Recovery Processing, Disposal of Legacy waste and Reclamation of land at landfill site of Udupi CMC at Alevoor village (Survey No 21) as per CPCB guidelines and NGT Directions

State Mission Director, SBM(U) briefed the committee that the Legacy Waste Management project for Udupi CMC involves the remediation of **1,34,067 MT** of legacy waste at the Alevoor village landfill site, following the guidelines set by the CPCB and NGT directions. The project process has been a multi-step approval and evaluation procedure.

The Udupi CMC prepared the Detailed Project Report for managing the legacy waste. The DPR was scrutinized and approved by the State Level Approval Committee (SLAC) on 22.05.2023 and ratified in the 4th State Level Technical Committee (SLTC) meeting on 28.07.2023. After extensive deliberations, the project was forwarded to the State High Power Committee (SHPC) for administrative approval.

The DPR, with an estimated cost of Rs. **1275.20 lakhs** was presented to the SHPC during its 4th meeting on 28.08.2023. After reviewing the recommendations from SLTC, the SHPC granted the administrative approval for the project, which will address the remediation of the legacy waste.

Following the administrative approval, the project's technical aspects were reviewed and verified by the Chief Engineer at the Directorate of Municipal Administration. On 23.11.2023, the Chief Engineer issued the Technical Sanction for the project, approving the budget of Rs. 1275.20 lakhs.

After obtaining the Technical Sanction, the tender for the project was announced, with a total remediation quantity of 1,34,067 MT and a tender amount of **Rs. 1106.56 lakhs** (excluding GST). The first call for the tender was made on 17.02.2025, and the technical bids were opened on 07.03.2025. Five bidders participated in the process, uploading their documents via the KPP portal.

The Udupi District Level Tender Scrutiny Committee (ULTSC) reviewed the technical bids and recommended the approval of the bids from **M/s Aadarsh Bharat Enviro Pvt Ltd and M/s Vistacore Infra Projects Pvt Ltd**, deeming them technically responsive. The bids from the other three bidders were rejected for being non-responsive. This recommendation was submitted to the State Mission Director on 09.04.2025.

The Directorate of Municipal Administration's technical team evaluated the bids and confirmed the Udupi District TSC's recommendations. On 21.04.2025, the 22nd State Level SBM TSC meeting approved the technical bids from M/s Aadarsh Bharat Enviro Pvt Ltd and M/s Vistacore Infra Projects Pvt Ltd, rejecting the other bidders. The subject was forwarded for SLTC approval.

The 21st SLTC meeting on 22.04.2025 approved the technical bids of the two bidders and authorized opening the financial bids.

Post the SLTC's approval, Sri Miland Harischandra Pawar (M/s Aadarsh Bharat Enviro Pvt Ltd) was declared the L1 bidder with a quoted amount of **Rs. 1150.29 lakhs** (excluding GST), **3.95% above the amount put to tender**, while Sri Utkarsh Balasaheb Patil (M/s Vistacore Infra Projects Pvt Ltd) was the L2 bidder with Rs. 1156.99 lakhs (excluding GST).

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 11,50,29,486.00/-(excluding GST) which is* 3.95% above the amount put to tender *submitted by Udupi district for the said legacy waste management tender bearing Indent No. DMA/2023-24/OW/WORK_INDENT8339/CALL-1.

***Decision*: As recommended by Udupi Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by Sri Miland Harischandra Pawar (M/s Aadarsh Bharat Enviro Pvt Ltd) (amount INR 11,50,29,486.00/-(excluding GST)) which is 3.95% above the amount put to tender submitted by Udupi district for the said legacy waste management tender bearing Indent No. DMA/2023-24/OW/WORK_INDENT8339/CALL-1.**

Agenda No.4: Seeking Approval for Financial Bid Evaluation Report of Civil Works for the Construction of Material Recovery Facility (MRF) at Bidar CMC (DMA/2024-25/OW/ WORK_INDENT26236/CALL-2).

Project: Construction of Proposed 48 TPD MRF Centre (Material Recovery Facility) of PEB Structure, Primary and Secondary Shed at Bidar (DMA/2024-25/OW/ WORK_INDENT26236/CALL-2)

State Mission Director, SBM(U) briefed the committee that the Material Recovery Facility (MRF) project in Bidar CMC under the Swachh Bharat Mission (U)-2.0 scheme has gone through several approval and tendering stages. Initially, the Detailed Project Report (DPR) for the 48 TPD MRF was approved during the 6th NARC meeting of the Ministry of Housing and Urban Affairs (MoHUA) on 17th October 2022. The total project cost is Rs. 784.66 lakhs, which includes Rs. 537.00 lakhs for civil works and Rs. 247.66 lakhs for machinery. The DPR was further reviewed and received technical approval at the 10th SLTC meeting on 14th February 2024. Subsequently, the project was recommended to the State High Power Committee (SHPC) for administrative approval.

On 14th February 2024, the 8th SHPC meeting deliberated on the project and, based on SLTC's recommendations, granted administrative approval for the DPR at the full project cost of Rs. 784.66 lakhs. Following this, the estimates and technical components were verified by the Chief Engineer at the Directorate of Municipal Administration (DMA), leading to the approval of the technical sanction for the civil works amounting to Rs. 537.00 lakhs.

Tendering for the MRF project began with the first Call-1 tender, which was issued on 10th September 2024. However, all bids were found technically non-responsive. Subsequently, a second short-term tender (Call-2) was issued on 14th February 2025, with the amount set at Rs. 452.86 lakhs. Two bidders, M/s KOLLUR GURUNATH CONSTRUCTIONS INFRA PVT LTD and M/s SMC PROJECTS, submitted their bids, and their technical proposals were opened on 18th March 2025.

After evaluation, the District Level Tender Scrutiny Committee (DLTSC), chaired by the Deputy Commissioner of Bidar, reviewed the bids to ensure compliance with technical, financial, and procedural requirements. The committee recommended that M/s KOLLUR GURUNATH CONSTRUCTIONS INFRA PVT LTD's bid be approved as technically responsive, while M/s SMC PROJECTS was rejected due to technical ineligibility. This

recommendation was forwarded to the office of the State Mission Director on 4th April 2025.

On 21st April 2025, the 22nd State level SBM TSC reviewed the bids and confirmed that M/s KOLLUR GURUNATH CONSTRUCTIONS INFRA PVT LTD met all technical requirements. The committee then directed that the matter be placed before the SLTC for final approval.

The 21st SLTC meeting on 22.04.2025 approved the technical bid of the above said bidder and authorized opening the financial bid.

Post the SLTC's approval, the financial bid of the said tender was opened and the bidder M/s KOLLUR GURUNATH CONSTRUCTIONS INFRA PVT LTD quoted amount of **Rs. 470.97 lakhs (excluding GST), which is 4.00% above when compared with CSR issue rate dated 04.11.2024**

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 4,70,97,223.71/-(excluding GST) **which is 4.00% above when compared with CSR issue rate dated 04.11.2024,** ***submitted by Bidar CMC for the said MRF tender bearing Indent No: DMA/2024-25/OW/ WORK_INDENT26236/CALL-2.***

Decision: ***As recommended by Bidar Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by M/s KOLLUR GURUNATH CONSTRUCTIONS INFRA PVT LTD (amount INR 4,70,97,223.71/-(excluding GST)) which is 4.00% above when compared with CSR issue rate dated 04.11.2024 submitted by Bidar CMC for the said MRF tender bearing Indent No: DMA/2024-25/OW/ WORK_INDENT26236/CALL-2.***

Agenda No 5: Seeking Approval for Financial Bid of Civil Works for setting up of Material Recovery Facilities (MRF) in Tumkur City Corporation (DMA/2024-25/BD/WORK_INDENT 26240/Call-2).

Project: Construction of Shed for Proposed 50TPD capacity of MRF Centre (Material Recovery Facility) at Tumkur city corporation under SBM 2.0 (INDENT No.: DMA/2024-25/BD/WORK_INDENT 26240/Call-2)

State Mission Director, SBM(U) briefed the committee that under the Swachh Bharat Mission (SBM) 2.0, the 50 TPD MRF project was approved during the 6th NARC meeting of MoHUA on 17.10.2022. The DPR, amounting to ₹7.84 Cr (₹5.37 Cr for civil works and ₹2.48 Cr for machinery), was technically approved during the 10th SLTC meeting held on 14.02.2024 and recommended for administrative approval by the SHPC.

Based on SLTC's recommendation, the DPR was placed before the 8th SHPC meeting on 14.02.2024. After due deliberation, administrative approval was accorded for the DPR amounting to ₹7.84 Cr. Following technical and administrative approvals, the Chief Engineer, Directorate of Municipal Administration, granted Technical Sanction for ₹523.00 Lakhs on 10.08.2024.

After technical sanction, the 1st call tender issued on 05.10.2024 saw six bids, which were rejected due to technical non-responsiveness. The 2nd call tender was published on 21.03.2025 with an estimated cost of ₹442.37 Lakhs. The technical bid opened on 05.04.2025 received submissions from two bidders: Sri Kola Venkata Krishna Reddy and Sri Byadarahally Halagegowda Revani Prasad. Details are annexed **(Annexure 3).**

The Corporation Level Tender Scrutiny Committee (CLTSC) chaired by the Commissioner evaluated the bids and found both bidders are technically responsive. Recommendations were submitted to the State Mission Director on 22.05.2025.

The DMA's Technical Wing and the 25th State SBM Technical Scrutiny Committee (TSC), in its meeting on 03.06.2025, also found both bidders technically responsive and approved the Technical Bid Evaluation Report, directing the matter to SLTC for further approvals.

The 23rd SLTC meeting on 04.06.2025 approved the technical bids submitted by both the bidders of the above said bidder and authorized opening the financial bids.

Post the SLTC's approval, SRI BYADARAHALLY HALAGEGOWDA REVANI PRASAD was declared the L1 bidder with a quoted amount of Rs. 418.04 lakhs (excluding GST), 5.50% less when compared with CSR issue rate dated 04.11.2024, while SRI KOLA VENKATA KRISHNA REDDY was the L2 bidder with Rs. 462.93 lakhs (excluding GST).

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 4,18,04,908/-(excluding GST) which is* 5.50 % less when compared with CSR issue rate dated 04.11.2024 *at

Tumkur City Corporation bearing INDENT No.: DMA/2024-25/BD/WORK_INDENT26240/Call-2.

Decision*: As recommended by Tumkur Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by SRI BYADARAHALLY HALAGEGOWDA REVANI PRASAD (amount INR 4,18,04,908/-(excluding GST) which is 5.50 % less when compared with CSR issue rate dated 04.11.2024 by Tumkur City Corporation bearing INDENT No.: DMA/2024-25/BD/WORK_INDENT26240/Call-2.

Agenda No 6: Seeking approval for Financial Bid Evaluation Report of Cluster Model Tender for Processing and Disposal of Legacy Waste submitted by Raichur District (INDENT No.: DMA/2023-24/OW/WORK_INDENT7179/CALL-4).

Project: Selection of agency for undertaking biomining, bioremediation, processing disposal of legacy waste and reclamation of land in Raichur CMC and Sindhanur CMC as per Central Pollution Control Board.

State Mission Director, SBM(U) briefed the committee that the Raichur and Sindhanur CMCs prepared a DPR for legacy waste management. The DPR was scrutinized by the Directorate of Municipal Administration (DMA), approved in the SLAC meeting on 22.05.2023, and ratified in the 4th SLTC on 28.07.2023. The DPR was recommended for administrative approval through SHPC.

The DPR with a total cost of ₹765.43 lakhs for managing 1,21,570 MT of waste was placed before the 4th SHPC on 28.08.2023, which granted administrative approval based on SLTC's recommendation.

Post-approval, the DPR was technically sanctioned by the Superintending Engineer, Bellary City Corporation — ₹395.78 lakhs for Raichur CMC and ₹369.65 lakhs for Sindhanur CMC following verification of estimates.

The Call-1 tender (23.01.2024): No bids received, Call-2 (16.03.2024): Re-invited as a cluster tender — No bids received, Call-3 (04.07.2024): Two bids received, but both were technically non-responsive. **Call-4 (08.03.2025):** Tender invited for ₹673.57 lakhs; **four bidders** participated:

* M/s Saurashtra Enviro Projects Pvt. Ltd.

* M/s Vistacore Infra Projects Pvt. Ltd.
* M/s MS Jathin Infra Pvt. Ltd.
* National Federation of Farmers Cooperatives of India Ltd.

The Raichur District Tender Scrutiny Committee (RDLTSC), chaired by the Deputy Commissioner, met on 22.05.2025 and evaluated technical bids. Only **M/s Saurashtra Enviro Projects Pvt. Ltd** was found technically responsive; other bids were rejected.

The Technical Wing of the DMA evaluated the technical bids received and found that the bid submitted by M/s Saurashtra met all the specified technical requirements. Given that this is the fourth call of the tender and in compliance with the Hon'ble NGT's directive in OA No. 606/2018—which requires all ULBs to remediate legacy waste and reclaim land within a stipulated timeline (by March 2025), the 25th meeting of the State SBM-TSC, held on 03.06.2025, approved the single technically qualified bid submitted by Raichur District. The Committee recommended forwarding the proposal to the SLTC for final approval.

The 23rd SLTC meeting on 04.06.2025 approved the technical bid submitted by above qualified bidder of the above said bidder and authorized opening the financial bid.

Post the SLTC's approval, **M/s Saurashtra Enviro Projects Pvt. Ltd** was declared the L1 bidder with a quoted amount of **Rs. 678.99 lakhs** (excluding GST), **4.90% above the amount put to tender.**

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 6,78,99,578.88/-(excluding GST) which is 4.90% above the amount put to tender of Raichur district bearing Indent No: DMA/2023- 24/OW/WORK_INDENT7179/CALL-4.

Decision: ***As recommended by Raichur Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by*** **M/s Saurashtra Enviro Projects Pvt. Ltd** ***(amount INR 6,78,99,578.88/-(excluding GST)) which is 4.90% above the amount put to tender by Raichur district bearing Indent No: DMA/2023- 24/OW/WORK_INDENT7179/CALL-4.***

Agenda No 7: Seeking approval for financial bid evaluation report for hiring of Project Development and Management Consultancy (PDMC) for implementation of interception and diversion works, procurement of sewer cleaning machines and cesspool vehicles under Used Water Management (UWM) component under Swachh Bharat Mission (Urban) 2.0.(Indent No: DMA/2024-25/SE4778 (Call-1))

Project: Providing Project Development & Management Consultancy (PDMC) services for Design, DPR preparation, Bid Process Management, Construction Supervision and Monitoring services for Construction of interception and diversion works, procurement of sewer cleaning machines and cesspool vehicles under Used Water Management (UWM) project under Swachh Bharat Mission (Urban) 2.0.

The project involves providing Project Development & Management Consultancy (PDMC) services for the Used Water Management (UWM) component under Swachh Bharat Mission (Urban) 2.0. This includes designing, preparing DPRs, managing the bidding process, supervising construction, and monitoring the interception and diversion works, along with the procurement of sewer cleaning machines and cesspool vehicles.

The Used Water Management Action Plan was approved under SBM(U) 2.0 for a total cost of Rs. 2252.87 crore in the 9th and 12th NARC meetings (08.06.2023 and 14.10.2024).

The plan includes the procurement of 147 cesspool vehicles, 73 sewer cleaning vehicles, and the construction of I&D works across 275 ULBs.

The project is funded with 50% central share, 33% state share, and 17% ULB share. The Government of Karnataka approved the hiring of PDMC services for the project under (19.07.2023).

A total of Rs. 17.88 crore (2% of the project cost **G.O: UDD 5 CSS 2023**) was allocated for PDMC services to support the implementation of cesspool vehicles, sewer cleaning machines, and I&D works.

The 17th SLTC (28.10.2024) and 15th SHPC (28.11.2024) approved the PDMC hiring, with G.O: UDD 229 CSS 2021(P1) issued on 30.12.2024 for the same.

On 19.02.2025, the Chief Engineer, DMA issued technical sanction for the hiring of PDMC services, with a budget of Rs. 17.88 crore.

The Call-1 tender for PDMC was issued on 28.02.2025 with a tender amount of **Rs.14.23 crore (excluding GST).** The final submission date for bids was 11.04.2025, and the technical bids were opened on 16.04. 2025.Two bidders participated: M/s Green Design & Engineering Services Pvt Ltd and M/s Shah Technical Consultants.

The Technical wing of DMA reviewed the technical bids, and both bidders were found technically qualified.

- Green Design & Engineering Services Pvt Ltd scored 84.37 marks.
- Shah Technical Consultants scored 88.75 marks.

Both bidders exceeded the minimum required score of 75 marks, qualifying them for further evaluation.

The 22nd SLTC meeting on 17.05.2025 approved the technical bids submitted by both the qualified bidders and authorized opening the financial bid.

Accordingly, the financial bid for the said tender was opened on 03.06.2025. The 25th SBM TSC in its meeting dated 03.06.2025 directed that a negotiation meeting be held with the L1 bidder (M/s Green design & Engineering Services Pvt Ltd).

Post negotiation M/s Green design & Engineering Services Pvt Ltd was declared the L1 bidder with a negotiated amount of **Rs. 1495.00 lakhs** (excluding GST), **3.62% above the amount put to tender.**

In view of the above, SMD SBM(U) has sought approval from the SHPC for the negotiated financial bid proposal of INR 14,95,00,000.00/-(excluding GST) **which is 3.62%** ***above the amount put to tender for hiring of Project Development and Management Consultancy (PDMC) for implementation of interception and diversion works, procurement of sewer cleaning machines and cesspool vehicles under Used Water Management (UWM) component under Swachh Bharat Mission (Urban) 2.0. (Indent No:*** **DMA/2024-25/SE4778 (Call-1).**

Decision**: *The committee after detailed discussions and deliberations, approved the financial bid submitted by*** **M/s Green design & Engineering**

Services Pvt Ltd ***for the negotiated amount of INR 14,95,00,000.00/- (excluding GST)*** **which is 3.62%** ***above the amount put to tender for hiring of Project Development and Management Consultancy (PDMC) for implementation of interception and diversion works, procurement of sewer cleaning machines and cesspool vehicles under Used Water Management (UWM) component under Swachh Bharat Mission (Urban) 2.0. (Indent No:*** **DMA/2024-25/SE4778 (Call-1).**

Agenda No.08: Seeking Administrative Approval for descoping of approved action plan of Bio-methanation component for 10 City Corporations having total cost of Rs.75.60Cr approved under SBM(U)-2.0.

State Mission Director, SBM(U) briefed the committee that the action plan has been approved for provision of Bio-methanation plants for 10 City Corporations for the total cost of Rs. 75.60 Cr and the same has been approved in the 11th SLTC meeting held on 02.03.2024 and subsequently in 9th SHPC meeting held on 02.03.2024. The details of the approved Bio-methanation plants are mentioned as under:

Sl. No	ULB Name	Considered capacity for Bio-methanization plant	Approved Cost as per MoHUA INR/Tonne	Total Cost in lakhs /ton	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	30.00	1800000	540.00	178.20	118.80	243.00
2	Belgaum	30.00	1800000	540.00	178.20	118.80	243.00
3	Davanagere	30.00	1800000	540.00	178.20	118.80	243.00
4	Mangalore	40.00	1800000	720.00	237.60	158.40	324.00
5	Shimoga	30.00	1800000	540.00	178.20	118.80	243.00
6	Tumkur	30.00	1800000	540.00	178.20	118.80	243.00
7	Bijapur	30.00	1800000	540.00	178.20	118.80	243.00
8	Gulbarga	40.00	1800000	720.00	237.60	158.40	324.00
9	Hubli-Dharwad	80.00	1800000	1440.00	475.20	316.80	648.00
10	Mysore	80.00	1800000	1440.00	475.20	316.80	648.00
Total		**420.00**		**7560.00**	**2494.80**	**1663.20**	**3402.00**

Out of 10 CCs, Mysuru and Hubli-Dharwad Municipal Corporations are being taken up by BPCL for setting up of CBG Plants. BPCL has submitted the Detailed Feasibility

Report (DFR) for Mysore City Corporation on 09.12.2024 and for HDMC on 11.12.2024.

A Task Force for setting up of CBG plants is **constituted vide Government Order No. IDD 24 ITS 2023, dated 04.10.2024** under the Chairpersonship of Hon'ble Chief Secretary, Government of Karnataka. First Task Force Meeting for setting up of Compressed Biogas (CBG) Plants in the State was held on 11.11.2024 under the chairpersonship of Chief Secretary, Government of Karnataka wherein M/s. GAIL's proposal for setting up of CBG Plants across Karnataka of 100 TPD capacity each in 15 districts was discussed.

These CBG plants are based on the Municipal Solid Waste (organic wet waste, Agricultural residue etc., which will be **set up and run by GAIL at their own cost (at about Rs 450 Crores). The municipality shall provide land, Municipal Solid Waste (MSW) & Agricultural waste etc., for the CBG Plants. Also, since the O&M expenses shall be also taken by GAIL, these projects make a better proposition for the ULBs.**

As per the directions of SMD, GAIL has already conducted feedstock assessment study in said 15 districts and submitted a final report on 29.01.2025. GAIL has found **7 potential districts** i.e., Belagavi, Tumkur, Mandya, Vijayanagara, Bengaluru Rural, Kalaburagi, and Kolar for setting up of CBG Plants. **Belagavi, Tumkur, and Gulbarga City Corporations** overlap with the SBM(U)-2.0 approved action plan.

Further, during the meeting chaired by SMD, SBM held on 05.02.2025, it was directed that apart from Mysuru and HDMC CCs, all the remaining 8 City Corporations are to be taken up by GAIL for setting up of CBG plants .Thereafter, the action plan approved under SBM 2.0 for Bio-methanation plants was put up for cancellation in the SLTC, however has been put on hold.

The above matter has been discussed with MoHUA w.r.t. cancellation of Bio-methanation action plan approved under SBM 2.0 and to explore the possibility of utilization of the said funds for other SWM components under SBM 2.0. The response of MoHUA is awaited.

Another meeting chaired by SMD, SBM was held on 12.03.2025 wherein the Commissioners of 6 City Corporations including Bellary, Belgaum, Davangere, Tumkur, Gulbarga and Bijapur agreed to provide 10 acres of land following due procedures and 100 Tons of segregated wet waste for setting up of CBG plant. Therefore, SMD opined that GAIL can initiate the preparation of Detailed Feasibility

Report (DFR) for the said 6 City Corporations and submit them to SMD office at the earliest.

Further, during the meeting chaired by SMD, SBM held on 02.04.2025, SMD, SBM gave following directions:

i. GAIL to proceed with the DPR preparation for Bengaluru Rural, Mandya, Vijayanagara and Kolar.
ii. GAIL to submit the DFR of 5 cities (Bellary, Belgaum, Tumkur, Gulbarga and Bijapur) as per the time commitment during the meeting.
iii. JD, SBM to conduct separate meetings with Mandya CMC & Ramanagara CMC.
iv. PD, Shivamogga to submit the evaluation report of newly identified land within 3 days to State Mission Directorate by Monday 07.04.2025.
v. GAIL to conduct feasibility of newly identified land of Chitradurga as per information furnished by PD, Chitradurga and State Mission Directorate, SBM.

Further, during the meeting chaired by SMD, SBM held on 25.04.2025, SMD, SBM informed GAIL to submit the final DFRs of Bellary, Belagavi, Tumkur, Davangere, Gulbarga and Vijayapura and DPRs of Bengaluru Rural, Vijayanagara and Kolar within one week. SMD, SBM instructed officials of State Mission Directorate, SBM to hold a separate discussion with BPCL for exploring the possibility of implementation of smaller capacity CBG plants for Ramnagara, Mandya, Udupi and Uttar Kanada. SMD directed GAIL to provide a formal letter mentioning the districts and city corporations to be taken up by GAIL. Following to this GAIL in its letter no: GAIL/NOIDA/CBG/UDD-BLR/2025/02 dated 28.04.2025 has agreed to implement the project in Tumkur, Shivamogga, Belagavi, Kalaburgi, Bellary,Vijayapura and Davanagere.

The 22nd SLTC in its meeting dated 17.05.2025 had accorded approval for descoping of approved action plan of Bio-methanation component for 10 City Corporations with the total cost of Rs.75.60 Cr approved under SBM(U)-2.0. The committee also directed to place the subject before SHPC for approval.

Hence SMD has sought administrative approval from the State High Powered Committee for the descoping of approved action plan of Bio-methanation component for 10 City Corporations with the total cost of Rs.75.60Cr approved under SBM(U)-2.0.

Decision: The committee after detailed discussions and deliberations accorded administrative approval for the descoping of approved action plan

of Bio-methanation component for 10 City Corporations with the total cost of Rs.75.60Cr approved under SBM(U)-2.0 and instructed the SMD for submission of additional action plan for Rs.75.60 Cr under SWM component according to the SBM guidelines. Further, the committee instructed the SMD to send the proposal to MoHUA for necessary action.

Agenda No 09: Seeking administrative approval for revised estimate for development of Processing and Disposal Facility of Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation.

State Mission Director, SBM(U) briefed the committee that the Bellary City Corporation initiated an Integrated Solid Waste Management (ISWM) project under the Swachh Bharat Mission(U)- 1.0, with a capital cost of Rs 2,829.10 lakhs. The project encompassed the procurement of vehicles, machineries, construction of facilities such as windrow compost yards, sorting yards, a sanitary landfill cell, a leachate pond, electrical systems, prefabricated structures, internal roads, and a dry waste collection centre for effective municipal solid waste management.

The project progressed through several key stages, starting with the approval of the DPR via Government Order No. UDD 27 CSS 2019 on February 19, 2019. Subsequently, the Chief Engineer of the Directorate of Municipal Administration granted technical sanction for civil works amounting to Rs 1,383.82 lakhs through letter No. 28744 DMA 15 TMISC 2019-20, dated January 16, 2020. A tender was floated on March 3, 2020, and M/S Guru Constructions was awarded the contract for Rs 1,156.92 lakhs plus GST. The agreement was signed on January 21, 2021, with a project duration of 12 months. Despite an extension granted until December 21, 2022, the contractor achieved only 60% physical and financial progress. Consequently, an intent to terminate the contract was issued on June 14, 2024, citing inadequate progress. The proposal for contract termination was discussed and approved in the 15th State Level Technical Committee meeting held on January 27, 2025, and the 16th SHPC meeting held on February 15, 2025.

Further Bellary City Corporation has submitted a proposal, via letter dated 18.03.2025, seeking approval for the revised estimates of balance works following

the termination of a contract. In the SHPC meeting held on 15.02.2025, it was recommended that post-termination, the cost of the remaining works should be estimated. If the revised cost exceeds the forfeited amounts (including Earnest Money Deposit [EMD] and Bank Guarantee [BG]), the excess should be recovered from the contractor and the responsible officials. Accordingly, BCC was directed to submit a compliance report in line with these recommendations, the corporation has submitted the same on 16.05. 2025.The compliance report is given below:

Sl. No.	Particulars	Amount in INR
1	Work order issued amount	12,95,75,694.00
2	Amount already paid to the Contractor for the works executed	7,88,24,609.00
3	Amount of pending balance works	5,07,51,085.00
4	Estimated cost for balance works as per CSR 2024-25	5,77,40,000.00
5	Difference in amount for balance works (4-3)	69,88,915.00
6	Payment withheld from the contractor's bill	58,06,663.00
7	Performance security deposit amount	34,70,000.00
8	Amount recovered from Contractor	92,76,663.00

Accordingly, the total value of the work order issued to contractor was Rs 12.96 crore, out of which Rs 7.88 crore has already been paid to the contractor for the work completed.

This leaves a pending balance of Rs 5.07 crore worth of work. However, the estimated cost to complete the remaining work, based on the latest CSR (Common Schedule of Rates) for 2024–25, is Rs 5.77 crore. This indicates a projected cost overrun of approximately Rs 69.89 lakh.

Further amount of Rs 58.07 lakh has been withheld from the contractor's bill, and an additional performance security deposit of Rs 34.70 lakh was held as standard contractual practice. Altogether, Rs 92.77 lakh has been recovered or retained from

the contractor, which may help offset the additional cost anticipated for completing the project.

The 23rd State level SBM TSC in its meeting dated 07-05-2025 has recommended approval for revised estimated amount for balance work i.e construction of DWCC, SLF, pre-fabricated structures. The committee also directed to place the subject before SLTC for approval.

The 22nd SLTC in its meeting dated 17.05.2025 had accorded approval for of the balance work estimate amounting to Rs. 577.40/- lakhs. Additionally, the committee has instructed that disciplinary action be taken against the responsible officers in the Bellary City Corporation. Further, the committee has directed that the matter be placed in SHPC for final approval.

Since the said work is under SBM 1.0 and works is to be expedited as early as possible, the subject of administrative approval of revised estimated cost for balance works is placed before SHPC for an amount of Rs.577.40/- lakhs.

Decision: The committee after detailed discussions and deliberations accorded administrative approval for the revised estimate amounting to Rs. 577.40/- lakhs.

Agenda No 10: Seeking Administrative Approval to pay revised monthly minimum wages for outsourced personnel (Data Entry Operators, Drivers, and D-Group employees) as per the updated minimum wage notification of labour department.

State Mission Director, SBM(U) briefed the committee that the approval for outsourcing the required human resources (Data Entry Operators and D-Group Attenders) for the State Mission Director's Office under the Swachh Bharat Mission (U) was obtained in the 6th SLTC meeting held on 02.01.2014 and the 5th SHPC Committee meeting held on 03.01.2024.

Although the committee proceedings did not include the outsourcing of vehicle drivers, the State Mission Director, Swachh Bharat Mission, later directed that vehicle drivers

be outsourced alongside the other approved posts. Technical approval for this was granted on 13.02.2024.

As per the current arrangement, the following outsourced posts are being filled:

Serial No.	Outsourcing Post Details	Number of posts sanctioned	Number of people working
1	Data Entry Operators	8	5
2	Driver	1	1
3	D-Group	7	2

An agreement with M/s Hindustan Security Services, Bangalore, was signed on 12.09.2024 to provide personnel for these outsourced positions. In accordance with Notification No. KAE/106/LWA/2021 dated 28.07.2022 (Minimum Wages VDA from 01.04.2024 to 31.03.2025), the wages of the outsourced personnel have already been paid upto March 2025 which is outlined below.

SL. No.	Name of Post	No.s	Salary Per Person
1	Data entry Operators	1	18,787.62
2	Driver	1	17,335.62
3	D-Group	1	16,198.22

Note: GST and a service charge of 1.25% will be added to the above amounts as per applicable rules.)

Furthermore, the Labour Department issued a revised minimum wage notification: KAE/411/LWA/2023 dated 11.04.2025 which outlines the following updated monthly wages:

Sl. No.	Name of Post	Revised Wages per month (Amount in Rs.)
1	Data Entry Operator	28,285.47
2	Driver	28,285.47

3	D-Group (Attender)	23,276.43

Note: GST and a service charge of 1.25% will be added to the above amounts as per applicable rules.)

In addition, Data Entry Operators and D-Group employees working in the Solid Waste Management wing of the Directorate of Municipal Administration submitted a formal proposal on 22.04.2025, requesting that their wages be adjusted in accordance with the revised minimum wages by the Labour Department. They also requested overtime payment for Data Entry Operators as per the contractual agreement with M/s Hindustan Security Services, dated 12.09.2024.

Also, as per the agreement, Data Entry Operators are entitled to an overtime pay of Rs. 150 per hour for work exceeding 8 hours a day.

The 22nd SLTC in its meeting dated 17.05.2025 had accorded approval for to pay the revised monthly minimum wages for outsourced personnel engaged in SBM/SWM section (Data Entry Operators, Drivers, and D-Group employees), as per the new minimum wage notification no: KAE/411/LWA/2023 dated 11.04.2025 of labour department. Further, the committee rejected the proposal of overtime pay of Rs. 150 per hour for work exceeding 8 hours a day to the Data Entry Operators. And directed to place the subject before SHPC for approval.

Hence, approval is sought from the SHPC to provide the revised monthly wages for outsourced personnel engaged in SBM/SWM section (Data Entry Operators, Drivers, and D-Group employees), as per the new minimum wage notification no: KAE/411/LWA/2023 dated 11.04.2025 of labour department.

During the discussion, the chair enquired about the implementation of the revised monthly wages for outsourced personnel in other departments across Karnataka. SMD informed that the status of implementation will be cross checked with the other departments and the subject will be bought in the next SHPC meeting.

Decision: The committee after detailed discussions and deliberations directed to review and resubmit the proposal for necessary action.

Agenda No.11: Seeking administrative approval for Development & Dissemination of Jingles and Development of Video spots under Information, Education & Communication Mass Media component of SBM (U) 2.0.

State Mission Director, SBM(U) briefed the committee that the under the Swachh Bharat Mission (Urban) 2.0, the State Mission Directorate has developed a comprehensive IEC (Information, Education & Communication) micro action plan for State activities in order to have a streamlined implementation. The IEC activities have been classified into four categories—Interpersonal Communication (IPC), Mass Media, Mid Media, and Digital/Social Media.

This subject was placed before the 13th National Advisory Review Committee (NARC) meeting held on 29.10.2024, State Level Technical Committee (SLTC) and State High Power Committee (SHPC) meetings on 09.05.2024. Based on the proceedings of these meetings, Government Order has been issued vide No. UDD 229 CSS 2021 (1), dated 06.12.2024.

Further the Micro plan is placed in State Level Technical Committee (SLTC) meeting on 07.02.2025 and State High Power Committee (SHPC) meeting on 15.02.2025, following which the final GO for the micro action plan was issued on 07.03.2025.

A. Approval for Development & Broadcasting of Jingles under IEC Mass Media Component of SBM 2.0

As part of the Mass Media component, provisions were made for the development and dissemination of Radio Jingles. This subject was also placed before the 22nd SLTC meeting dated 17.05.2025, focusing on only one specific component of **Solid Waste Management** for a total cost of **54.25 Lakhs**, and the same has been approved to place before SHPC for approval.

However, there are other 2 critical areas including Sanitation and Used Water Management which also needs to be covered for message dissemination under SBM(U)- 2.0. As per aforementioned approvals, the total allocated budget for development & broadcasting of jingles through reputed radio channels stands at **1.62 Crores** per year and **4.88 Crores** for 3 years under the mission period.

Thus, the remaining amount can be utilized for the component of sanitation and used waste management areas. Accordingly, we currently have the budget allocated for the entire year. The details are as follows:

Component	Description	Sub Component	Budget for 3 Years Based on Micro Plan (in Crore)	Budget for 1 Year as per Approved Micro Plan (in Crore)
Design, Development and Dissemination of Jingles through reputed Radio channels	This all include the development & dissemination of jingles on various components of SBM (U), such as Solid Waste Management (SWM), Used Water Management (UWM), sanitation, Swachh Survekshan, state initiatives, ministerial messages, and other topics as required	1. Up to 60 Sec 8 on Solid Waste Management	4.88	1.62
		2. Up to 60 Sec 8 on Used Water Management.		
		3. Up to 60 Sec 8 on Sanitation		
		4. Up to 60 Sec 10 on Swachh Survekshan.		
		5. Up to 60 Sec 10 on State Incentives & Messages from Minister		
		6. Up to 60 Sec As per requirement		

The total budget of ₹1.62 crore comprises ₹19.11 lakh per year for the development of jingles and ₹1.43 crore per year for their dissemination over a 30-day period through reputed radio channels.

The cost of dissemination through reputed radio channels is in line with DIPR-approved rates. A commercial proposal for a 30-day campaign has been obtained from All India Radio, which

functions under the Ministry of Information and Broadcasting, Government of India, which does not have 4G exception under KTPP.

B. Approval for Development of Video spots under IEC Mass Media Component of SBM 2.0

As part of the Mass Media component, provisions were made for the development of video spots across various themes of SBM 2.0. This subject was also placed before the 22nd SLTC meeting dated 17.05.2025, focusing on only one specific component of Solid Waste Management for a total cost of 45.19 Lakhs, and the same has been approved to place before SHPC for approval.

However, there are other 2 critical areas including Sanitation and Used Water Management which also needs to be covered for message dissemination under SBM 2.0. The total allocated budget for development of videos stands at **1.35 Crores** per year and **4.07 Crores** for 3 years under the mission period.

Thus, the remaining amount can be utilized for the component of sanitation and used water management areas. Accordingly, we currently have the budget allocated for the entire year. The details are as follows,

Component	Description	Subcomponent	Budget for 3 Years Based on Micro Plan (in Crore)	Budget for 1 Year as per Approved Micro Plan (in Crore)
Development of Video spots	This shall include development of videos and Jingles in the area of source segregation, composting, Used water management, sanitation, compliances, etc., either through	1. 30 to 60 Sec 3 Videos on Sanitation, SWM & UWM.	4.07	1.35
		2. 3 Minutes 3 Videos on Sanitation, SWM & UWM.		
		3. 5 to 10 Minutes 2 Videos on		

	engagement of celebrities or through general film making.	Sanitation, SWM & UWM. 4. 20 Minutes one Documentary on any of the SBM (U) Component.		

The rates for these have also been approved in the aforementioned meeting, based on MCA reference rates.

The 23rd SLTC in its meeting dated 04.06.2025 had accorded approval for recommended the subject to SHPC for the approval:

a) To the development and dissemination of Radio jingles for all the components with a total budget of ₹1.62 crore per year.

b) To submit the proposal to Finance Department to seek exemption under section 4G of KTPP Act for entrusting the work of development and dissemination of Radio jingles to All India Radio, which operates under the Ministry of Information and Broadcasting, Government of India.

c) To invite tenders for development of video spots for all the components with a total budget of Rs.1.35 Cr per year.

Hence, State Mission Director, SBM(U) has sought administrative approval:

a) To the development and dissemination of Radio jingles for all the components with a total budget of ₹1.62 crore per year and entrusting the entire development and dissemination work to All India Radio, which operates under the Ministry of Information and Broadcasting, Government of India.

b) To submit the proposal to Finance Department to seek exemption under section 4G of KTPP Act for entrusting the work of development and dissemination of Radio jingles to All India Radio, which operates under the Ministry of Information and Broadcasting, Government of India.

c) ***To invite tenders for development of video spots for all the components with a total budget of Rs.1.35 Cr per year and inviting tenders.***

Decision: The committee after detailed discussions and deliberations accorded administrative approval:

a) ***To the development and dissemination of Radio jingles for all the components with a total budget of ₹1.62 crore per year and entrusting the entire development and dissemination work to All India Radio, which operates under the Ministry of Information and Broadcasting, Government of India.***
b) ***To submit the proposal to Finance Department to seek exemption under section 4G of KTPP Act for entrusting the work of development and dissemination of Radio jingles to All India Radio, which operates under the Ministry of Information and Broadcasting, Government of India.***
c) ***To invite tenders as per KTPP act for the development of video spots for all the sub-components under IEC with a total budget of Rs.1.35 Cr per year.***

Agenda No.12: Seeking administrative approval for additional toilet proposals of ULBs under Sanitation component of SBM(U).

State Mission Director, SBM(U) briefed the committee that under Swachh Bharat Mission(U) 2.0, Sustainable Sanitation is one of the major components with an objective "To sustain open defecation free status in all statutory towns." Under this, following components are eligible for funding:

I. Construction of Individual Household Latrines.
II. Construction of Community, Aspirational & Public toilets,
III. Construction of Urinals along with retrofitting of Insanitary Latrines.

Under SBM(U)-2.0, Central Assistance of Rs. 76.10 Cr has been allocated by Government of India under Sanitation Component for the State of Karnataka.

Components Proposed	Requirement based on ULB Data
Individual Household Latrines	16,968

Community Toilet Seats	2,766
Public Toilet Seats	3,081
Aspirational Public Toilets	1,223
Urinals	2,726

A total of Rs.177.91 Cr is proposed in the Karnataka State Sanitation Action Plan for Toilets. The component wise breakup for each category is given below:

Sl no	Component	Total Cost (in Cr)	GoI Share (in Cr)	GoK Share (in Cr)	ULB Share (in Cr)
1	Individual Household Latrines	50.90	6.79	4.53	39.59
2	Community Toilet Seats	41.49	18.47	12.18	10.84
3	Public Toilet Seats	46.22	19.51	12.85	13.85
4	Aspirational Public Toilets	30.58	13.98	9.25	7.35
5	Urinals	8.72	3.94	2.61	2.17
Total		**177.91**	**62.69**	**41.41**	**73.80**

Out of the Rs. 76.10 Cr allocated for the GoI Share, only Rs. 62.69 Cr has been utilized, leaving an unutilised amount of **Rs. 13.41 Cr**. To address this gap, the State Mission Directorate, in its letter no. 1068745/DMA/SWM/SBM/6/2023 dated 15.04.2025, has instructed the ULBs to submit additional proposals if there is any further requirement for toilets. In response, the following ULBs have submitted their additional toilet proposals.

To ensure data-driven approach in determining the requirement of toilets, a comprehensive Gap Assessment was carried out using MoHUA's Advisory on Public and Community Toilets as the reference. The assessment considered factors such as floating population, slum population without access to toilets and tourist hotspots across the city.

The consolidated proposal along with the calculation details is given below:

Sl. No	Proposals	No of Seats (PT)	No of Seats (CT)	No of Seats (AT)	Total Seats	Total Cost (in Cr)	GoI Share (in Cr)	GoK Share (In Cr)	ULB Share (In Cr)	Reference
1	Proposal Received from City Corporation	711	240	262	1213	20.82	6.87	4.58	9.37	**Annexure 6**
2	Proposal Received from Tourism Department	0	0	88	88	2.20	0.93	0.62	0.65	**Annexure 7**
3	Proposal Received from Other ULBs	545	0	0	545	8.175	3.87	2.55	1.76	**Annexure 8**
Total		**1256**	**240**	**350**	**1846**	**31.19**	**11.66**	**7.75**	**11.78**	

The 23rd SLTC in its meeting dated 04.06.2025 had accorded approval for additional toilet proposals of ULBs with GoI Share of Rs. 11.66 Cr under Sanitation component of SBM(U) and directed to place the subject before SHPC for necessary approval and onward submission to GoI.

Hence State Mission Director, SBM(U) has sought administrative approval from the SHPC for additional toilet proposals of ULBs with GoI Share of Rs. 11.66 Cr under Sanitation component of SBM(U).

Decision: The committee after detailed discussions and deliberations accorded administrative approval for additional toilet proposals of ULBs with GoI Share of Rs. 11.66 Cr under Sanitation component of SBM(U) and directed the SMD to send the proposal to MoHUA for further necessary action. Further, the committee instructed SMD to submit the action plan for the remaining unutilised amount of Rs.1.75 Cr under Sanitation component as per SBM(U)-2.0 guidelines.

Agenda No.13: Seeking administrative approval for conducting State Level Felicitation Ceremony under IEC Component of SBM(U)-2.0.

State Mission Director, SBM(U) briefed the committee that under Swachh Bharat Mission (Urban) 2.0, the State Mission Directorate has developed a comprehensive IEC

(Information, Education and Communication) micro action plan for streamlined implementation. The IEC activities have been classified into four categories- Interpersonal Communication, Mass Media, Mid Media and Digital/social media.

The subject was placed before the 13th NARC meeting held on 29.10.2024, State Level Technical Committee (SLTC) and State High Power Committee (SHPC) meetings on 09.05.2024. Based on the proceedings of these meetings, a Government Order (GO) has been issued, the GO No. UDD 229 CSS 2021 (1), dated 06.12.2024, was issued.

Further the Micro Plan is placed in SLTC meeting on 07.02.2025 and SHPC meeting on 15.02.2025, following which the final GO for the micro plan was issued on 07.03.2025

Under the Mid Media Component, State has proposed to conduct a State-level Recognition Event on 2nd October 2025 to recognize the performance of best performing ULBs in advancing the objectives of Swachh Bharat Mission – Urban 2.0.

This event is envisioned to acknowledge and incentivize the sustained efforts and innovative practices adopted by ULBs across 5 thematic areas, including Solid Waste Management, Legacy Waste Remediation, Sanitation Infrastructure, IEC and Behaviour Change and overall performance under SBM 2.0.

A framework and a toolkit **(attached as Annexure-9)** is being developed on various aspects of this state-level recognition event including coverage of ULBs, parameters of evaluation, evaluation and assessment framework, timelines, key procurement areas, draft estimates for the event and evaluation process. The competitive framework for selection of ULBs will encompass a structured process including the engagement of a third-party evaluation agency, systematic data collection and verification, field-level validation through site visits, and expenses towards organizing the large-scale award event.

As per the micro plan approved and G.O: UDD 229 CSS 2021 (1), dated 06.12.2024, The amount allocated for the State-level Recognition Event is **Rs 48 Lakhs** for 1 Year and **Rs 1.44 Crores** for the entire mission period.

Considering the latest framework that includes both event and assessment scope of all ULBs, the tentative budget estimation is made at **Rs. 35.93 Lakhs** including GST. The same budget shall be used for all necessary requirements for conducting of the state

level workshop including venue cost, hospitability arrangements, awards, ranking report preparation etc.

The 23rd SLTC in its meeting dated 04.06.2025 had recommended the subject to SHPC for the approval:

1. *To conduct State Level Felicitation Ceremony for ULBs on 02nd October 2025.*
2. *To incur a tentative estimated Budget of Rs. 35.93 Lakhs from Mid Media Component of IEC, for conducting the State Level Felicitation Ceremony.*

Thus, administrative approval is sought from SHPC:

1. ***To conduct State Level Felicitation Ceremony for ULBs on 02nd October 2025.***
2. ***To incur a tentative estimated Budget of Rs. 35.93 Lakhs from Mid Media Component of IEC, for conducting the State Level Felicitation Ceremony.***

Decision: The committee after detailed discussions and deliberations accorded administrative approval:

1. To conduct State Level Felicitation Ceremony for ULBs on 02nd October 2025.

2. To incur a tentative estimated Budget of Rs. 35.93 Lakhs from Mid Media Component of IEC, for conducting the State Level Felicitation Ceremony

Agenda No.14: Seeking administrative approval for the proposal of Scientific Capping of Legacy waste at Laxmipura landfill site of BBMP

Laxmipura village is located Jigani Taluk, Bengaluru Urban District in Karnataka. It is situated 21km away from sub-district headquarter Bangalore. The total geographical area of village is 4.86 Sq.km. Laxmipura has a total population of 2,051 peoples. There are about 533 houses in Laxmipura village. The Solid waste dump yard is 13 Acres.

Laxmipura Site Features:

Sl. No.	Features	Details

1	Latitude and Longitude	Latitude 12°49'37.02" North Longitude 77°35"21.68" East
2	Land area	8.42 Acres
3	Land use	Barren
4	Access Road	There is no proper road connection
5	Water bodies and dams	Laxmipura Lake
7	Socioeconomic	Agriculture based
8	Minor settlement	Laxmipura village within 1 km
9	Airport	Bangalore airport more than 54 km
10	Commercial area	Within 3 km

Landfill Details

Components	Details
Location	Laxmipura
Waste Dumped	7,00,000 MT
Ground water Table	850 ft
Average Depth	15 M

BBMP had submitted for scientific capping of Laxmipura SWM quarry site with the facility for extraction of methane gas and leachate. The same was discussed in the 22nd SLTC meeting held on 22.05.2025 and the Committee after detailed discussions and deliberations directed BSWML to resubmit the DPR including geophysical studies to determine the depth of waste, soil and rock layers, leachate characteristics, methane potential mapping. The DPR shall be submitted along with the recommendation note on scientific capping of Laxmipura landfill site, from Prof. Shivakumar Babu, IISC who has expertise in the sector. The committee also instructed that the DPR be submitted to the SMD office within 10 days without any further delay.

Accordingly, Prof. Shivakumar Babu, IISC has submitted the following recommendations to BBMP on Laxmipura Site, "*For the* Laxmipura *site sample seems*

to have been taken from place construction and demolition waste is dumped, but it is not certain how is the MSW In other locations. It is possible that these may have become reduced, but still biomining could be dangerous when waste stored in excavated ground is in active condition and hence bioremediation was suggested. The process involves removal of leachate and gas present with leachate circulation mechanism and a capping to void infiltration of rainwater to increase leachate and gaseous emission."

Based on the recommendations from the Prof. Shivakumar Babu, IISC, the revised estimate is prepared by BBMP and the overall Project Cost Estimation is given below:

Overall Project Cost Estimation:

Name of Work: BIO-REMEDIATION OF SCIENTIFIC LANDFILL SITE AT LAKSHMIPURA, BENGALURU		
Abstract		
Sl No	**Particulars**	**Amount in Rs**
1	Scientific Capping	11,95,77,842.14
2	Gas wells	52,51,314.32
3	Collection Tanks	720004.93
4	RCC Tank	9345470.86
5	Circulation Wells	3,59,726.40
6	Storm Water Drain	92,28,523.23
	Sub Total	14,44,82,881.88
	GST (18%)	2,60,06,918.74
	Miscellaneous	₹ 5,10,199.38
	Grand Total	**17,10,00,000.00**

The 23rd SLTC in its meeting dated 04.06.2025 recommended to place the subject for approval before SHPC subjected to following conditions:

1. *The proposal shall be sent to MoHUA for approval/concurrence.*

2. *BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.*

Hence Special Commissioner, Solid Waste Management, BBMP has sought approval from the SHPC for the DPR of Scientific Capping of Legacy waste at Laxmipura landfill site for Rs. 17.10 Crores.

During the discussion, State Mission Director, SBM(U) mentioned that under SBM(U)-2.0, ULBs are entitled to receive funding of Rs.550 per ton for bioremediation projects, with central and state contributions based on waste quantity. However, BBMP is proposing scientific capping with gas venting and leachate extraction and recirculation Laxmipura quarry site (700,000 MT) of legacy waste. Clarification may be obtained from MoHUA whether scientific capping qualifies as bioremediation under the scheme and whether these projects would be eligible for funding on par with bioremediation of legacy waste in other ULBs.

Decision: The committee after detailed discussions and deliberations accorded administrative approval for the DPR of Scientific Capping for Legacy waste at Laxmipura landfill site for Rs. 17.10 Crores subjected to following conditions:

1. ***BBMP should obtain approval for the technology from MoHUA and then invite tender as per KTPP norms.***
2. ***BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.***

Agenda No.15: Seeking administrative approval for the DPR of Scientific Capping of Legacy waste at Bingipura landfill site of BBMP

Bingipura village is located in Jigani Taluk, Bengaluru Urban District in Karnataka. It is situated 21km away from sub-district headquarter Bangalore. The total geographical area of village is 4.86 Sq.km. Bingipura has a total population of 2,051 peoples. There are about 533 houses in Bingipura village. The Solid waste dump yard is 25 Acres.

Bingipura Site Features

Sl. No.	Features	Details
1	Latitude and Longitude	Latitude 12°50"66' North Longitude 77°37"33' East

2	Land area	25Acres
3	Land use	Barren
4	Access Road	Approach road to the site is well developed
5	Water bodies and dams	Bingipura Lake
6	Reserve forests, Ecological zones, Monuments, railway station, major settlement	None within 10 km
7	Socio economic	Agriculture based
8	Minor settlement	Bingipura village within 3 km
9	Airport	Bangalore airport more than 32 km
10	Commercial area	Within 3 km

Landfill Details

Components	Details
Location	Bingipura
Waste Dumped	17,09,000 MT
Ground water Table	1000 ft
Average Depth	25 M

BBMP had submitted for scientific capping of Bingipura SWM quarry site with the facility for extraction of methane gas and leachate. The same was discussed in the 22nd SLTC meeting held on 22.05.2025 and the Committee after detailed discussions and deliberations directed BSWML to resubmit the DPR including geophysical studies to determine the depth of waste, soil and rock layers, leachate characteristics, methane potential mapping. The DPR shall be submitted along with the recommendation note on scientific capping of Bingipura landfill site, from Prof. Shivakumar Babu, IISC who has expertise in the sector. The committee also instructed that the DPR be submitted to the SMD office within 10 days without any further delay.

Accordingly, Prof. Shivakumar Babu, IISC has submitted the following recommendations to BBMP on Bingipura Site, *"It can be stated that Bingipura has*

composition characteristics which clearly indicate the possibility of methane generation and leachate generation at some scale which suggests that bioremediation is the approach whereas biomining could be challenging."

Based on the recommendations from the Prof. Shivakumar Babu, IISC, the revised estimate is prepared by BBMP and the overall Project Cost Estimation is given below:

Overall Project Cost Estimation:

Name of Work: BIO-REMEDIATION OF SCIENTIFIC LANDFILL SITE AT BINGIPURA, BENGALURU		
Abstract		
Sl No	**Particulars**	**Amount in Rs**
1	Scientific Capping	31,38,74,775.00
2	Gaswells	2,09,21,779.54
3	Collection Wells	1440009.86
4	RCC Tank	9345470.86
5	Circulation Wells	7,99,392.00
6	Storm Water Drain	1,33,63,381.04
Sub Total		35,97,44,808.30
GST (18%)		6,47,54,065.49
Miscellaneous		₹ 5,01,126.21
Grand Total		**42,50,00,000.00**

The 23rd SLTC in its meeting dated 04.06.2025 recommended to place the subject for approval before SHPC subjected to following conditions:

1. The proposal shall be sent to MoHUA for approval/concurrence.

2. BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.

Hence approval is sought from the SHPC for the DPR of Scientific Capping for Legacy waste at Bingipura landfill site for Rs. 42.50 Crores.

During the discussion, State Mission Director, SBM(U) mentioned that under SBM(U)-2.0, ULBs are entitled to receive funding of Rs.550 per ton for bioremediation projects, with central and state contributions based on waste quantity. However, BBMP is proposing scientific capping with gas venting and leachate extraction and recirculation

at the Bingipura quarry site (1,709,000 MT) of legacy waste. Clarification may be obtained from MoHUA whether scientific capping qualifies as bioremediation under the scheme and whether these projects would be eligible for funding on par with bioremediation of legacy waste in other ULBs.

***Decision*: The committee after detailed discussions and deliberations accorded administrative approval for the DPR of Scientific Capping of Legacy waste at Bingipura landfill site for Rs. 42.50 Crores subjected to following conditions:**

1. **BBMP should obtain approval for the technology from MoHUA and then invite tender as per KTPP norms.**
2. **BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.**

Agenda No.16: Seeking Administrative Approval of Detailed Project Reports of establishment of Material Recovery Facilities (MRF) for Bruhat Bengaluru Mahanagara Palike under Swachh Bharat Mission 2.0.

Bruhat Bengaluru Mahanagara Palike (BBMP) is spread over 714 Sq. Km Area with a total population of 1.33 Cr. Following Swachh Bharat Mission - Urban 2.0 Operational Guidelines, Municipal Solid Waste generation for Bengaluru is estimated to be 7367 Tons Per Day (TPD) for 2023. Additionally, 670 TPD is generated from street sweeping waste. The total waste generation equates to 8037 TPD. 55% is wet waste, 45% is dry waste, and of the total wet waste, 5% is inert and 25% is RDF. Further, with regard to dry waste, the city currently can process only 25 - 35% of dry waste, where 100 dry waste collection centres handle 5-10% and the informal handlers manage some portion of it & rest going to Landfills.

Project Components:

Recycle parks are planned at 3 locations at the periphery of the city, anchored around one proposed MRF centre in each site, with a total capacity of 1200 TPD (**expandable to 1800 TPD with working in one more additional shift**) with space for new facilities to support research and innovation as well as recycling and upcycling of waste.

Material Recovery Facility (MRF) - MRFs are large mechanised facilities where waste is sorted and stored. They can use technologies for sorting and bailing. Storage of sorted waste in large quantities is also an essential role of MRF so that waste materials can be sold at a premium price.

Operating model

It is envisaged to construct 200 TPD MRF plant in each of the 3 locations with two location having 200 TPD MRF plants and remaining one having a capacity of 800 TPD with four plants of 200 TPD each with a total capacity of 1200 TPD.

Each shed of MRF will have a capacity of processing / sorting of 200TPD and the facility to be constructed will be handed over to a private operator (to be chosen through tendering process) on revenue sharing basis or tipping fee basis based on the quality of the dry waste being transported to the plant.

The quality of the dry waste will be analysed, and the model of operations will be finalized. Whatever the recyclables or high value items the operator extracts the operator will have the right to sell the recyclables and whatever the RDF material which cannot be recycle will be get back into waste to energy plant.

The scope of the O&M operator will be utilizing the machinery and if required put up a new machinery and work accordingly and get the high value recyclables out of Dry waste which will be supplied by BBMP. The RDF as envisaged will go to the MRF plant, the private operator only will have a scope to send the RDF to Waste to Energy plant. Secondly the role of BBMP/BSWML be only the supplying the Dry waste especially containing high value of the waste if possible. Otherwise the Dry waste centre left out dry waste will sent to the MRF centre which will be further process by the operator.

Ministry of Housing and Urban Affairs (MoHUA), Government of India has released a model design for 100TPD Material Recovery Facilities. This model document addresses the needs of ULBs with a population in the range of 500,001 to 700,000. The approximate waste generation for such a population is between 200 - 300 TPD, with about 30% - 35% being dry waste, while the rest comprises wet waste and inerts. The document also provides a brief on the process requirements, area requirements, infrastructure requirements, and essential equipment/instruments, etc. This Guideline has been prepared considering the best suited/appropriate material and capacities for ideal

situation and the same is adopted for BBMP with small modifications in the design with additional machineries. Further to this based on availability of land a larger MRF facility of 800 TPD per 2 shift capacity is also envisaged on 100/200 TPD modular approach.

The area requirement for establishing a processing and storage building is about 4500 sq. meter(90mx50m) and the Standard design drawings and estimates are provided for the same. The project cost details of the various facilities for MRF facilities proposed are provided below:

Site 1 - Doddabiderakallu (land parcel: 9 acres)
Site 2 – Tharahunase Sy. No: 87 (land parcel: 19 acres)
Site 3 - - Subbarayanapalya (land parcel: 9 acres 34 guntas

Detail costing breakdown for infrastructure in Recycle Park		**Area / capacity**			**Cost (Cr)**
		Site 1 (1.88 acre) 200 TPD	**Site 2 (8 acre) 800 TPD**	**Site 3 (2.33 acre) 200 TPD**	
Material recovery center					
1	Building: Industrial grade shed with raised platform to mount machineries, storage partitions, washing area, amenities & utilities, Fire safety system	22.05	51.09	14.34	87.48
2	Machinery & equipment: feeding systems, screening unit, sizing unit, automatic optical sorters, magnetic sorters, eddy current sorter, conveyor belts, sorting platform, product bailers, RDF shredders, loading platforms	6.34	25.36	6.34	38.04
Total		**28.39**	**76.45**	**20.69**	**125.52**

The overall capacity and funding pattern is provided as under:

Name of ULB	Approved Capacity as per MoHUA (TPD)	Total Cost (Rs. In Crores)	GoI (25%) + GoK (16%) Share as per SBM 2.0 (Rs. In Crores)	ULB Share (59%) (Rs. In Crores)
BBMP	1226	126.00 (Grant consideration amount Rs.104.21 considering Rs. 8.5 lakhs per tonne)	26.05+16.67=42.72	61.48+21.08=83.28

The area statement as per the typical layout plan for 100TPD MRF is provided as under:

Sl no	Description	Area in Sq. m	Remarks
a	Tipping and vehicle movement area	1500	Includes area for wastes receiving tippers/collection vehicles, space for operation of handling units, Organic waste processing unit, maturation trays and storage space for broken furniture.
b	Processing & conveyors area	1500	Processing area includes sorting area, conveyor systems, trommels, and passages for vehicular and Material/personnel movement.
g.	Bales storage area	450	Area for keeping the bales before sending over to recyclers
d	Shredded RDF Storage and dispatched area	332	Area required for storing the shredded waste in the shredder.
e	Toilet area	20	-
f	Open Space	698	For material/personnel movement and other activities.
Total		**4500**	

The 800 TPD MRF Plant will be in line with the above 100/200 TPD MRF plant with 100/ 200TPD modular machinery setup or modifications to higher capacity machines as per actual site conditions & / or the shed dimensions.

The 23rd SLTC in its meeting dated 04.06.2025 recommended to place the subject for approval before SHPC for the Detailed Project Reports of Material Recycle Facility submitted by BBMP for total project cost of Rs 125.52 Cr with GoI Share of Rs. 26.05 Cr and GoK Share of Rs.16.67 Cr (total of Rs. 42.72Cr) under Swachh Bharat Mission 2.0, and the specifications of the machinery/equipment's considered in the DPR subjected to following conditions:

a) After the approval of SLTC and SHPC, BSWML shall prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority.

b) BSWML shall obtain approval from competent authority for non-SR items not specified in the PWD rate list.

c) Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.

d) Any variation in the capital cost shall be borne by ULB.

Thus, approval is sought from the SHPC for the Detailed Project Reports of Material Recycle Facility submitted by BBMP for total project cost of Rs 125.52 Cr with GoI Share of Rs. 26.05 Cr and GoK Share of Rs.16.67 Cr (total of Rs. 42.72Cr) under Swachh Bharat Mission 2.0.

Decision: The committee after detailed discussions and deliberations accorded administrative approval for the Detailed Project Reports of Material Recycle Facility submitted by BBMP with a total project cost of Rs 125.52 Cr with GoI Share of Rs. 26.05 Cr and GoK Share of Rs.16.67 Cr (total of Rs. 42.72Cr) under Swachh Bharat Mission 2.0, subject to the following conditions:

a) After the approval of SLTC and SHPC, BSWML shall prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority.

b) BSWML shall obtain approval from competent authority for non-SR items not specified in the PWD rate list.

c) Administrative approval and Technical sanction should be obtained from the competent authority.

d) Any variation in the capital cost shall be borne by ULB.

Agenda No.17: Seeking administrative approval for the DPR of setting up of Sanitary Landfill at Kadaagrahara quarry site of BBMP.

The Revised action plan approved for Bruhath Bengaluru Mahanagara Palike for sanitary landfill component which is approved by SHPC and MOHUA (NARC) is provided as under:

Sl. No.	Name of the ULB	Population as per 2011 census	Approved Quantity (TPD)	Total cost at Rs.	Central share (Rs. in Cr)	State share (Rs. in Cr)	ULB share (Rs. in Cr)
1	BBMP	84,43,675	800	52.00	13.00	8.32	30.68

BBMP has submitted proposal for establishment of scientific Landfill site at Kadaagrahara under SBM-2.0. The details of the cost of the project is provided below:

Sl. No.	Name of the ULB	Total cost in Cr	Central share (Rs. in Cr)	State share (Rs. in Cr)	ULB share (Rs. in Cr)
1	BBMP	67.60	13.00	8.32	46.28

The details of the project of Establishment and Development of new landfill site in available quarry pit at Kadaagrahara Quarry sites is as explained:

Details of Landfill site:

- Name of the Site: Kadaagrahara
- Sy No: 34
- Extent of Land:18 Acres 04 Guntas
- Type of land: Quarry area
- Purpose of land utilization: landfilling of Inert waste.

- Type of Landfill: Land fill below the Ground

Design & Drawings:

The landfill design for quarry sites is given by Indian Institute of Technology, Hyderabad. The primary design for landfill consists of bottom lining, side slope, Leachate collection, Capping layer and gas extraction.

The landfill site is divided into 5 parts on the availability of quarry pits based on the site condition.

Pit details	Length in meters	Width in meters	Height in metres	Volume in Cum	Garbage Capacity in Tonne
Pit 1	191.00	107.60	28.00	5,75,444.80	4,02,811.36
Pit2	152.00	212.00	28.00	9,02,272.00	6,31,590.40
Pit-3	200.00	180.00	30.00	10,80,000.00	7,56,000.00
Pit-4	274.00	201.00	22.00	12,11,628.00	8,48,139.60
Pit-5	250.00	185.00	28.00	12,95,000.00	9,06,500.00
Total				**50,64,344.80**	**35,45,041.36**

The project Cost estimates is given below:

ABSTRACT OF ESTIMATE		
Sl. No.	**Description**	**Amount in Rs.**
1	Establishment cost	54,11,10,431.50
2	Total Construction Cost	54,11,10,431.50
3	Tender Premium 5%	2,70,55,521.57
4	Sub Total	56,81,65,953.07
5	Add 18% GST Charges	10,22,69,871.55
6	Add PMC Charges 1%	54,11,104.31
	Sub Total	67,58,46,928.93

	Miscellaneous and rounding off.	1,53,071.00
	Grand Total	**67,60,00,000.00**

The 23rd SLTC in its meeting dated 04.06.2025 recommended to place the subject for approval before SHPC for the proposal of establishment and development of new landfill site in available quarry pit at Kadaagrahara for the total cost of Rs.67.60 Cr with GoI share of Rs. 13Cr and State Share of Rs. 8.32 Cr (total GoI and GoK Share of 21.32 Cr) subjected to following condition:

1. *BSWML should take consent for the said process, from the concerned Expert of IISC, Bengaluru.*
2. *BSWML shall obtain approval from competent authority for non-SR items not specified in the PWD rate list.*
3. *BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.*

Thus, approval is sought from the SHPC for the DPR of establishment and development of new landfill site in available quarry pit at Kadaagrahara for the total cost of Rs.67.60 Cr with GoI share of Rs. 13Cr and State Share of Rs. 8.32 Cr (total GoI and GoK Share of 21.32 Cr).

Decision: The committee after detailed discussions and deliberations accorded administrative approval for the DPR of establishment and development of new landfill site in available quarry pit at Kadaagrahara for the total cost of Rs.67.60 Cr with GoI share of Rs. 13Cr and State Share of Rs. 8.32 Cr (total GoI and GoK Share of 21.32 Cr) subjected to following conditions:

1. ***BSWML should take consent for the said process, from the concerned Expert of IISC, Bengaluru.***
2. ***After the approval of SLTC and SHPC, BSWML to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums,***

corrigendum and issue rates and obtain technical sanction from competent authority.

3. ***Administrative approval and Technical sanction should be obtained from the competent authority.***
4. ***BSWML shall obtain approval from competent authority for non-SR items not specified in the PWD rate list.***
5. ***BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.***

Agenda No 18: Seeking administrative approval for the DPR of setting up of Transfer Stations at BBMP limits.

The Revised action plan approved for Bruhath Bengaluru Mahanagara Palike for Transfer Station component by SHPC and MOHUA (NARC) is proved as under:

Sl. No.	Name of the ULB	Approved Quantity	Total cost at Rs. 4.5 Cr/100 TPD	Central share (Rs. in Cr)	State share (Rs. in Cr)	ULB share (Rs. in Cr)
1	BBMP	6081.74	273.68	68.42	43.79	161.47

BBMP has submitted proposal for establishing transfer stations under SBM-2.0. The details of the cost of the project is provided below:

Sl. No.	Proposed Quantity for Transfer station (TPD)	Total cost	Central share (Rs. in Cr)	State share (Rs. in Cr)	ULB share (Rs. in Cr)
1	5980-6181	316.52	68.42	43,79	204.31

The detailed cost of the project is mentioned below:

Sl. No	Description	Qty (No's)	Unit Price (In Rupees)	Total Amount (In Rupees)
	Transfer station equipment cost			
1	Providing Stationary Compactor with Hydraulic Lifting Beam for Container Guillotine Gate, Retractable Hydraulic container clamping arrangement, with 2 container change over mechanism.	46	1,35,00,000.00	62,10,00,000.00
2	Providing Hook Loader (20T Capacity) including Bottom Frame, Tipping Frame, Off-loading frame, Container Locking and Controls.	138	31,00,000.00	42,78,00,000.00
3	Providing 28 Ton GVW Truck Chassis (BS VI Make) for mounting the Hook Loader. (Ashok Leyland / Tata / Eicher or equivalent)	138	35,23,759.00	48,62,78,742.00
4	Providing 20 Cum Container: cylindrical shell with Guillotine Door, Leachate collection Tray, Ratchet Mechanism for closing and opening of container Doors, Drain Valves, Set of metallic Rollers, Sub Frame etc.	299	12,50,000.00	37,37,50,000.00
5	Civil works – PEB shed, Tipper Bay and Container change over Bay, Hook loader Bay, UG sump, Leachate collection tank, Weigh bridge, Electrical and Plumbing works.	23	2,80,76,196.00	64,57,52,508.00
Total				**2,55,45,81,250.00**
Tender premium @ 5%				12,77,29,062.00
Total E= (C+D)				268,23,10,313.00
Add 18% GST				48,28,15,856.00
Total for 23 transfer stations				316,51,26,169.00
Miscellaneous & Rounding Off				73,831.00

Total	**316,52,00,000.00**

The 22nd SLTC in its meeting dated 17.05.2025 recommended the subject to SHPC to establish 23 Transfer Stations at BBMP for Rs.316.52 Crores with the Central Share of Rs.68.42 Crores and State Share of Rs. 43.79 Crores (total of Rs.112.21 Crores including both GoI & GoK Share) subject to following conditions.

1. BSWML have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority.

2. If the DPR cost is revised based on the site condition, any variation in the capital cost shall be borne by BSWML and the funds allocated under SBM -2.0 scheme are fixed.

3. Final approval from SLTC and SHPC to be obtained before inviting the tender to establish 23 Transfer Stations at BBMP.

Thus, approval is sought from the SHPC for the DPR to establish 23 Transfer Stations at BBMP for Rs.316.52 Crores with the Central Share of Rs.68.42 Crores and State Share of Rs. 43.79 Crores (total of Rs.112.21 Crores including both GoI & GoK Share).

Decision: The committee after detailed discussions and deliberations accorded administrative approval for the DPR to establish 23 Transfer Stations at BBMP for Rs.316.52 Crores with the Central Share of Rs.68.42 Crores and State Share of Rs. 43.79 Crores (total of Rs.112.21 Crores including both GoI & GoK Share) subject to following conditions.

1. ***BSWML have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority.***
2. ***Administrative approval and Technical sanction should be obtained from the competent authority.***

3. ***If the DPR cost is revised based on the site condition, any variation in the capital cost shall be borne by BSWML and the funds allocated under SBM -2.0 scheme are fixed.***

Agenda No 19: Seeking administrative approval for release of funds for the establishment of Waste to Energy Plant at Bidadi.

The Action plan submitted by BSWML as approved under SBM(U)- 2.0 for Waste to Energy Component is as under

SL. No.	Component	Proposed Capacity	Total Cost in Crores	GOI Share (25%)	GOK Share (16%)	ULB Share (59%)
1	Waste to Energy	460 TPD	82.80 (Rs. 18.00 Lakhs/ TPD)	20.70	13.25	48.85

Karnataka Power Corporation Limited has evolved a project on design, Procure, Built and operate the power plant in the 63 acres of land owned by KPCL at Bidadi town in Ramanagara District. The Board of Directors of KPCL in meeting dated:25.10.2018 authorized Managing Director, KPCL, to initiate steps to implement a Waste to Energy plant at Bidadi site subject to BBMP commitment to supply 600 TPD RDF free of cost at site to generate 11.50 MW energy per day.

BBMP entered into an Memorandum of Understanding with Karnataka Power Corporation Ltd on 01.01.2019 Where in 50% of the cost of construction to be shared from the BBMP (Rs. 130 crs) and remaining 50% of share from KPCL (Rs.130 Cr) and BBMP to supply 600 MT of Refused Derived Fuel per day to energy plant. The plant was established and has begun trial run in the month of June-2024 and BSWML has started supplying RDF from 17th July-2024. As stated above, a proposal of Rs. 82.80 crores has been approved to establish a Waste to Energy plant of 460 TPD of RDF Capacity by Bruhat Bengaluru Mahanagara Palike. The establishment of Waste to energy plant has already been undertaken by the BBMP along with KPCL during the SBM(U)- 2.0 period, and it is intended to claim Rs. 82.80 crores which is already spent by the BBMP.

The 22nd SLTC in its meeting dated 17.05.2025 accorded approval for release of eligible GoI share of Rs. 20.70 Cr and GoK share of Rs.13.25 Cr under SBM 2.0, for the Waste to

Energy proposal of BBMP. This proposal can be sent for approval of SHPC and MoHUA, GoI.

Hence approval is sought from the SHPC release of eligible GoI share of Rs. 20.70 Cr and GoK share of Rs.13.25 Cr under SBM 2.0, for the Waste to Energy proposal of BBMP.

Decision: The committee after detailed discussions and deliberations accorded approval for the release of eligible GoI share of Rs. 20.70 Cr and GoK share of Rs.13.25 Cr under SBM 2.0, for the Waste to Energy proposal of BBMP subject to obtaining the approval of MoHUA for the said proposal.

Agenda No 20: Seeking administrative approval for the DPR of Treatment and Disposal of Legacy Leachate accumulated in Mittaganahalli and Kannuru Landfill Sites of BBMP.

The Revised action plan approved for Bruhath Bengaluru Mahanagara Palike for Legacy Leachate Treatment Plant by SHPC and MOHUA (NARC) is provided as under:

Sl. No.	Name of the ULB	Population as per 2011 census	Proposed Legacy Waste in lakhs tons	Total cost at Rs. 550.00 per ton	Central share (Rs. in Cr)	State share (Rs. in Cr)	ULB share (Rs. in Cr)
1	BBMP	84,43,675	97.82 in 9 sites	538.01	134.50	86.08	317.43

Out of 9 proposed sites, BBMP has taken up Legacy Waste Management at 3 sites i.e. Bagaluru, Manduru Phase-1 and Bellahalli before approval of the action plan under SBM -2.0. 4 Proposals is approved by SHPC and 2 proposals is submitted before SLTC Total approved/ to be approved details of legacy waste management is explained as below:

Sl. No.	Details	Total cost (Rs. in Cr)
1	4 Proposals approved by SHPC	82.38
2	2 Proposals placed before SLTC	61.07

TOTAL COST	**143.45**

The difference between the total approved cost for 9 sites i.e., Rs. 538.01 crores and cost for 6 projects as explained in the Table above is Rs. 394.56 crores. The difference amount includes the Legacy Waste Management at 3 sites, i.e. Bagaluru, Manduru Phase-1 and Bellahalli already taken by BBMP. Revised Action Plan was placed before the 14th NARC-SBM (U) requesting to consider the Treatment and Disposal of Legacy Leachate accumulated in Landfill Sites which is the part of legacy waste processing. The Committee has approved the revised action plan.

The total estimated During the last many years BBMP was largely dependent upon landfill site due to gap in the generation versus processing of Solid Waste. The Leachate is one of the prime factors that generated during this process needs to be addressed both in wet waste processing and in landfill sites. BBMP has taken serval measures towards Leachate management in the wet waste processing plant and landfill sites. BBMP was managing to dump the unprocessed solid waste in the landfill site since 2014-15 at Bellahalli, Mittaganahalli, Bagaluru and Kannuru landfill quarry pits and many landfill sites. Due to this dumping, there was huge quantity of leachate generated in these quarry pits over a period from 2014 and there is a huge gap between the processing plant of leachate and the available leachate quantity to be processed.

There is huge public outreach, NGT is monitoring to improve the ground water quality and also it is the prime responsibility of the ULB to improve the landfill dumpsites. Hence, BBMP & BSWML took the responsibility to establish the scientific treatment facility of Legacy leachate at the above said landfill dumpsites.

BSWML invited the Technical Committee of BSWML and obtained their opinion on the technology to be adopted to process the landfill legacy leachate. Based on the recommendations of the technical committee and based on the resolutions of the Board of BSWML the DPR preparation works has been entrusted to M/s. RITES Ltd to prepare a Project Report by duly calculating the leachate quantity by adopting the scientific mechanism.

M/s RITES Ltd taken up the preparation of the report work and considered various methods to arrive the quantification by reviewing the existing reports, hydrological assessment and other scientific methods.

Quantity of leachate of about **2878.13 ML** to be treated by establishing to treat with minimum 2.0 MLD per day shall fetch a span of 4 years.

Proposed technology with forced evaporation method to treat the rejects is about 5% to 6% of the total input quantity of leachate to meet the parameters Pollution Control Board Norms and Statutory Requirements.

The capital investment: The approximate capital investment to establish 2.0 MLD plant has been established based on the quotations received from market and least among the quotations towards the capital cost considered in the financial model and arrived the share of capital investment per ltr **Rs. 0.668/-.**

Rate assessment towards O&M: The following features as per the requirement have been considered and the rates have collected from various sources and prepared the lowest rate for each item and developed financial model and accordingly the rate per Litre towards O&M has been assessed which is Rs. **0.982** per Litre.

The abstract of the estimated rate per litre is as follows:

Item No	Item	Estimate Amount per Month (in Rs.)	Rate Per KLD in Rs	Rate Per Ltr in Rs
A. Share of Capital Investment				
1	Capital establishment recovery share	4,00,61,711.41	667.70	0.668
B. O&M of Treatment Plant				
2	Manpower deployment for plant operation & maintenance	29,44,073.90	49..07	0.049
3	Cost towards Chemicals for Primary Leachate treatment	6,70,000.00	11.17	0.11
4	Odour & Flies Control, fogging outside the plant	14,69,926.41	24.50	0.024
5	Electricity Charges	3,20,73,350.00	534.56	0.535
6	Cost towards testing of water & leachate and Lab testing	3,22,962.50	5.38	0.005
7	SCADA cloud storage and subscription charges	18,00,000.00	30.00	0.030
8	Repairs & Maintenance of plant and equipment	1,96,62,500.00	327.71	0.328
O&M Cost of Treatment Plant in Rs.		**5,89,42,812.22**	**982.38**	**0.982**
Total O&M Cost of 2 MLD Treatment Plant in Rs. (A+B)		**9,90,04,524.22**	**1650.08**	**0.668+0.982: Rs 1.65**

Total Leachate to be treated	**2878.13**
Total O&M Cost to treat leachate of 2878.13 ML	**2878.13 x 1.65 : 474.89 Crores**

The proposal was submitted to Government of Karnataka seeking approval of the project and allocation of grants. GOK has approved the proposal with the directions to bear the cost of Rs. 75.00 crores under 15th Finance Grants, Rs. 164.00 crores under NGT compensation amount in PD Account under ACS-UDD and the balance Rs. 236.00 crores in Swachh Bharath Mission-2.0.

Hence the proposal is submitted before SLTC to approve the proposal and release Rs. 236.00 crores for Treatment and Disposal of Legacy Leachate accumulated in Landfill Sites as approved by the Government of Karnataka.

The 22nd SLTC in its meeting dated 17.05.2025 opined that the legacy leachate is a part of legacy waste and need to be processed along with the legacy leachate in order to reclaim the land.

Taking the fact into consideration that BBMP has started Legacy waste management in Bellahalli, Bagaluru and Mandur phase-1 for approximately 51.38 Lakh tonnes of waste from its resources, committee opined that the sanctioned amount of Rs. 282.59 crores for Legacy waste management in those sites could be given to BBMP for the legacy leachate treatment.

Keeping in the view directions of the Government order vide no: UDD/8/MNY/2025 dated: 12-03-2025, the committee accorded approval for the proposal of treatment and disposal of legacy waste leachate accumulated from Bellahalli legacy waste quarry site in Mittaganahalli and Kannur pits for the total cost of Rs. 236.00 Crores.

The Committee also recommended to place the subject before SHPC for approval and take further approval from MoHUA, GOI.

Hence the administrative approval is sought from the SHPC for the DPR of Treatment and Disposal of Legacy Leachate for the total project cost of Rs. 236.00 crores accumulated in Mittaganahalli and Kannuru Landfill Sites of BBMP.

During the discussion informed that approval may be obtained from MoHUA whether treatment of leachate generated in legacy site is part of bioremediation under the

scheme of legacy waste management and whether these projects would be eligible for funding on par with bioremediation of legacy waste.

***Decision**: The committee after detailed discussions and deliberations accorded administrative approval for the DPR of Treatment and Disposal of Legacy Leachate for the total project cost of Rs. 236.00 crores accumulated in Mittaganahalli and Kannuru Landfill Sites of BBMP subjected to following conditions:*

a. ***BBMP should obtain approval for the proposal from MoHUA and then invite tender as per KTPP norms.***
b. ***BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.***

Agenda No 21: Seeking Administrative Approval for the DPR of Procurement of Mechanical sweeping machines under Swachh Bharat Mission (Urban 2.0).

Under the SBM-U 2.0, a budget of Rs. 13.20 crores has been allocated for procurement of Mechanical sweeping machines, with Rs. 0.55 crores earmarked for each of the total 24 vehicles. The Action plan approved under SBM-U 2.0 for procurement of Mechanical sweeping machines is as under:

Sl. No.	Name of the ULB	Population as per 2011 census	Length of road with 14m width and above (km)	Lane length of Road to be Swept (km)	No. of sweeping machine required lane (50km/ day)	Mechanical sweeping machines available	Proposal for mechanized sweeping machine)	Total cost @ Rs. 0.55 Crore/ machine	Central Share
1	BBMP	8443675	625	2500	50	26	24	13.20	3.30

The proposal for procurement of Mechanical sweepers and the detail of cost and technical specifications is as under:

Approved cost for 24 Mechanical sweeping machines @ Rs.0.55 crores/ machine	Estimated cost for 24 Mechanical sweeping machines @ Rs. 0.85 crores / machine	Approved Central share (25%) for 24 Mechanical sweeping machines @ Rs. 0.55 crores/ machine	Approved State share (16%) for 24 Mechanical sweeping machines @ Rs. 0.55 crores/ machine	Approved ULB's Share (59%) 24 Mechanical sweeping machines @ Rs. 0.55 crores/ machine	Add. Cost to be borne by ULB for 24 Mechanical sweeping machines
13.20	20.15	3.30	2.11	7.78	6.95

The technical specifications of the mechanical sweepers are as under:

Sl. No	Item Description	Minimum requirement
1	2	3
1.	Type	Truck Mounted Mechanical sweeper with 6 cylinders engine and with a minimum of 110kW Output, centre broom and two side brooms
2.	Minimum sweeping width (Centre broom, two side broom)	2400 mm
3.	Dust collection container effective Volume (means, container shall have the capacity of collecting dust alone. The space required for the filters may considered separately)	Not Less than 5cum
4.	Dust Control	By water sprinkling Nozzles.
5.	Dust collector container material	Stainless steel.
6.	Water tank capacity	Tank with minimum 1800 ltr capacity and have life time warranty.
7.	Material to be used in manufacturing of water tank	Stainless steel of minimum 3 mm thick sheet.
8.	Speed a) Sweeping speed b) Travel speed	 Minimum 10 km/Hr Minimum 50 Km/Hr
9.	Minimum Engine Rating	Industrial Engine of minimum 110kW Output
10.	Cab	Clear vision and Power steering
11.	Debris Pickup system	The Machine should have the provision mechanically pickup heavy debris preferably through a belt conveyor system along with suction turbine.

12.	Central Brooms	Prefab, disposable, polypropylene/nylon brush must be of minimum 1200 mm Length and control from the cabin.
13.	Side broom length in mm	Prefab, disposable, polypropylene/nylon broom must be on both side of the sweeper with minimum 600 mm diameter and control from the cabin.
14	Dumping Height	Front or rear dumping minimum 1100 mm.
15	Filtration Mechanism	The machine should have system to meet statutory PM10 pollution control norms with Combination of Cartridge filter +Inertial separator + Cyclone separator
16.	Suction hose length	5.0 m
17.	Water spray location	Front bar and sides.
18.	Gross Vehicle Weight	Minimum 14000 kg
20.	Vehicle emission compliance	BS VI or Latest
21.	Type of steering	Power operated
22.	GPS tracker device	Yes, as suggested by the BSWML
23.	Dust level sensors	Yes, must be installed the dust level sensors in the container and it shall be able to show the volume of the dust collected in the container, the details must be accessible to the command centre set up by the BSWML.
24.	Water level sensors	Yes, must be installed the water level sensors in the water tank and must be able to show quantity of the water in the tank, the details must be accessible to the command centre set up by the BSWML.
25.	Water spray gun	Must be attached to the water tank with minimum 15 m hose length.
26.	Accessories	Front and Rear view cameras to record the Sweeping Activities.

The 22nd SLTC in its meeting dated 17.05.2025 accorded approval for the procurement of 24 No's mechanical sweeping machines for total amount of Rs. 20.15

Crores (GoI Share of Rs. 3.30 Cr and GoK Share of 2.11 Cr) under SBM(U)-2.0 at BBMP, while the balance amount of Rs. 14.74 Cr. is to be borne from ULB funds. The Committee also directed to place the subject before SHPC for approval.

Hence, administrative approval is sought from the SHPC for the DPR of procurement of 24 No's mechanical sweeping machines for total amount of Rs. 20.15 Crores (central and state share of Rs. 3.30 crores and Rs. 2.11 Crores respectively) with above technical specifications under SBM-U 2.0.

Decision: The committee after detailed discussions and deliberations accorded administrative approval for the DPR of procurement of 24 No's mechanical sweeping machines for total amount of Rs. 20.15 Crores (central and state share of Rs. 3.30 crores and Rs. 2.11 Crores respectively) with above technical specifications under SBM-U 2.0 according to KTPP norms.

Agenda No 22: Seeking administrative approval of IEC Action Plan for BBMP under SBM-2.0

Amount allocated to BBMP (ULB allocation) under SBM-2.0 is **Rs.95.2 Crs.** for a period from 2024 -2026.

The bifurcation of the total amount allocated under IEC for 3 years and 1 year is as below:

Sl.No	Components	Total Amount for 3 Years (in Crores)	Total Amount for 1 Year (In Crores)
1	IEC-Interpersonal Communication	38.07	12.69
2	IEC-Social Media Outreach	9.23	3.07
3.	IEC-Mid Media Component	47.90	15.96
	Total	**95.2**	**31.72**

The action plan for the above 3 components for 3 years is as follows:

I. ACTION PLAN FOR IEC - INTERPERSONAL COMMUNICATION:

Engagement of **Community Mobilizers (Com Mob)** for 3 years – to Monitor Garbage Vulnerable Points/ black spots/ Cleanliness Target Units/ Secondary Collection Points and Open Defecation/Urination Points & Assist door-to-door collection teams in source segregation and coordinating for complaint resolution and eradication via the Swachhta App.

Total Allocation for 3 Years (in crores)	**38.07**
Allocation for 1 Year (in crores)	**12.69**

As per guidelines BBMP action plan for Interpersonal Communication:

It is planned to deploy Community Mobilizers as below:

- Population as per 2011 census = 84,86,000
- Present population approx. =1,37,00,000
- Requirement of Com Mobs considering one Com Mobs for every 23,500 population (appx.7000 households) =563 Nos
- Annual Expenditure considering monthly remuneration /person of Rs. 18787.62 amount per month= Rs. 12.69 crores.
- Expenditure for 3 years = Rs. 38.07 crores.

II. ACTION PLAN UNDER IEC - SOCIAL-MEDIA COMPONENT:

(Publicity on reputed digital channels, Digital competitions, Development and Dissemination of Bulk SMS/ What Sapp/ Local Apps & Social Media Campaigns)

Total Allocation for 3 Years (in crores)	9.23
Allocation for 1 Year (in crores)	3.07

Proposed Plan and Cost Estimates is below:

Proposed Activity	**Costing for 1 year in cr**	**For 3 years in cr**	**Description**

Celebrity Engagement- Engagement with celebrity for promoting of BBMPs initiatives	0.136	0.408	Continuous to be renewed annually for all events-for 3 years
Dissemination through Reputed Radio during the large events and Swachh Survekshan	1	3	Dissemination through Reputed Radio Channels for 90 days each year especially -3 years
Social Media Campaign for activities under Mid Media Component	0.5	1.5	Social Media Campaigns to promote all the events conducted under Mid Media so as to have maximum outreach - Continuous for 3 Years
Influencer Partnerships- Social Media Campaign + Digital Competitions	0.54	1.62	Collaborate with local influencers, You Tubers, and social media personalities to spread awareness on cleanliness, segregation, and sustainable waste practices. Continuous for 3 years
Digital Awareness Drive	0.55	1.65	Develop social media campaigns, short films, animation videos, and info graphics targeting youth and urban audiences on platforms like Facebook, Instagram, and YouTube. Continuous for 3 years
Behavioral Impact Survey	0.35	1.05	Conduct pre- and post-campaign behavioral surveys to assess the impact of IEC activities and refine strategies. Baseline (initial 6 months), mid-term (Year 2), and final survey (Year 3). Continuous for 3 years
Total in Crores	**3.07**	**9.23**	

ACTION PLAN UNDER MID-MEDIA COMPONENT

Total Allocation for 3 Years (in crores)	**47.90**
Allocation for 1 Year (in crores)	**15.96**

Eligible Components as per NARC Approval
• Printing and distribution of merchandise such as face masks, jute bags, umbrellas, caps, and wristbands with important messaging. • Exhibitions/ public melas on SBM related themes • Ministry/State Oriented Monthly activities: (Monthly)- Cyclothon/Marathon/Plogging Campaign/Swachhta Rally/Art Competitions/Wall paintings/Signature Campaign/Recognition Events

Proposed Plan and Cost Estimates:

Proposed Activity	**Description**	**Timeline**	**Estimated Budget in Crores**
Community Street Theatre	Organize street theatre performances focused on water, sanitation, and waste management messages in urban and rural areas. Involve local artists to ensure cultural relevance.	Every Quarter (8 Campaigns/Year) for 2 Years	3.5
School Engagement Programs	Conduct workshops, competitions, and clubs in schools on topics like water conservation, hygiene, and waste management.	Monthly programmes in 500+ schools in 2 Years	4.0

Cleanliness Festivals	Organize large-scale events and festivals celebrating Swachhata, with stalls, games, and performances focused on sanitation and hygiene	Quarterly Event for 2 Years	3.5
Women-Led Sanitation Drives	Form women's groups to lead awareness campaigns in wards on menstrual hygiene and sanitation practices.	Monthly workshops for 2 years.	2.0
Waste-to-Art Competitions	Organize contests for creating art from waste to encourage recycling and promote creativity.	Continuous for 2 years.	2.5
Sanitation Hackathons	Conduct hackathons for college students to come up with innovative sanitation and waste management solutions.	Annually for 2 years	2
Eco-Clubs and Swachh Champions	Establish eco-clubs in schools and communities and train volunteers as Swachh Champions to sustain awareness campaigns.	Recruitment and training (Year 1); continuous activities for 1.5 years.	3.4
Wall Murals and Graffiti	Commission local artists to create murals and graffiti in public spaces with messages about sanitation and waste segregation.	Continuous for 2 years	2.5

Swachh Local Heroes Awards	Recognize individuals and communities making exceptional contributions to sanitation and cleanliness efforts.	Biannual awards for 2 years.	1.5
Printing and Distribution of Merchandise for various events	Printing and Distribution of Merchandise for various events as listed above	Continuous for 2 Years	5.0
Large Scale Events including clubbed with workshops, marathon, plogging, signature campaigns.	Large Scale Events including clubbed with workshops, marathon, plogging, signature campaigns	Biannual awards for 2 years.	6.0
Ministry Based Programmes under SBM 2.0	Programmes and Events created by MoHUA which includes- World Toilet Day, Swachhta Pakhwada, Indian Swachhta League, 3R Promotion, Swachh Diwali, Swachhta hi Seva etc.,	Continuous for 2 Years	10.00
Event Management Agency for carrying out all events			2.00
		Total in Crores	**47.90**

Mode of Execution of IEC Activities:

1. **Community Mobilizers** to be selected locally through NGOs/RWAs under Interpersonal Communication by fixing selection criterion based on their qualification/ experience/ locality familiarity.
2. **Social Media Outreach**: By fixing rates for various activities or events/ MC&A or through Tender processing
3. **Mid Media Component**: By engaging MC&A or through tendering process

The 22nd SLTC in its meeting dated 17.05.2025 accorded approval accorded approval IEC action plan for Rs. 95.20 Crores (GoI Share of Rs.57.12 Cr and GoK Share of Rs.38.08 Cr) for BBMP. The committee also directed to place the subject before SHPC for approval. The Committee directed to follow the KTPP norms and other Government circulars for IEC related expenditures.

Hence administrative approval is sought from the SHPC for IEC Action Plan of BBMP for Rs.95.20Crores with a Central Share and State Share approved under SBM(U)-2.0.

Decision: The committee after detailed discussions and deliberations accorded administrative approval for IEC action plan for Rs. 95.20 Crores (GoI Share of Rs.57.12 Cr and GoK Share of Rs.38.08 Cr) for BBMP.

Agenda No 23: Seeking administrative approval for BBMP Action Plan of Capacity Building under SBM-2.0.

Amount allocated for Capacity Building to BBMP (ULB allocation) under SBM-2.0 is Rs. 47.04 crores Crs. for a period from 2024 -2026.

1. **FUND ALLOCATION UNDER CAPACITY BUILDING-BBMP**

(Training, Strengthening of Knowledge Management and Exposure Visits.)

Total Allocation for 3 years = 47.04 Crores

Sl. No.	Components	Total Amount in Crores
1	Training and Capacity Building	35.85
2	Institutional Strengthening	4.87
3	Exposure Visits	6.32

Total	**47.04**

The action plan for the above 3 components for 3 years is as follows:

Component 1: Training and Capacity Building

(To strengthen institutional capacity, enhance skills, and foster best practices)

Target Group:

Primary Audience

- Municipal staff at all levels, including Commissioners, Engineers, and supervisory staff.
- Field-level workers such as, SWM staff, and public health workers.
- Leadership personnel, including elected representatives and senior officials in Urban Governance.

Secondary Audience:

- NGOs, private service providers, and community leaders involved in urban services.

Training Themes:

The training programs will focus on key themes essential for Urban Governance and efficient service delivery. The major themes includes:

- Scientific waste segregation, collection, transportation, and disposal-for Deputy General Managers(DGM)/Assistant General Managers(AGMs)
- Waste Management and issues – for DGMs/ AGMs
- Waste processing technologies like composting, bio-methanization, web based mobile Application and RDF.- marshals and marshal supervisors
- Best practices in SWM from leading cities like Indore and Ambikapur.-Office staff/DGMs/AGMs/Assistant Managers(AMs)
- Conduct hands-on training for apartment dwellers, Educational Institutes, communities and Major waste Generators on segregating waste effectively
- Training for Waste Collectors – Educate Drivers, helpers and link

workers (waste collectors) on handling different types of waste and the benefits of segregation.

- Capacity Building Training for Pourakarmikas-Solid waste Management and Sanitation

Timelines and Budget Allocation

The training program will be implemented over 2.0 years, with distinct milestones for each thematic area.

Timeline	Activities	Targets	Budget in Rs. Crores.
Year 1 (Months 1-12 Months)			
Q1	Need Assessment for Capacity Building	Need Based Assessment Reports	0.20
	Development of Training Modules	Training Modules	0.50
	Development of Advanced Level Training Modules for Executive, Technical and Pourakarmika staffs	Advanced Level Training Modules based on need analysis	0.5
	Development of E-Training Modules through selection of agency	Web or Mobile Based E-Training Modules	1.00
	3 Large Scale Workshops on Swachh Survekshan, Solid Waste Management and implementation of effective waste Management	3 Workshops	1.00
Q2	Training and Capacity Building for **30% of the Staff** including Executive, Technical Executive, Technical, Supervisory and Pourakarmika, drivers and helpers staffs across themes of Solid Waste Management, Sanitation and Used Water Management	20Workshops (one day) (400person/worksh op) Considering 8,000 Participants @3,500 per person per day	2.80
Q3	Training and Capacity Building for **35% of the Staff** including Executive, Technical Executive, Technical, Supervisory and Pourakarmika, drivers and helpers Link workers staffs across themes of Solid Waste Management,	24 Workshops (one day) (400 person/workshop) Considering 10,000 Participants @3,500 per	3.50

	Sanitation and Used Water Management	person per day	
Q4	Training and Capacity Building for **35% of the Staff** including Executive, Technical and Pourakarmika staffs across themes of Solid Waste Management, Sanitation and Used Water Management	24 Workshops (one day) (400 person/workshop) Considering 10,000 Participants @3,500 per person per day	3.50
	National Level Workshop on institutionalizing Best Practices	1 Workshop	1.25
Total for 1st Year in Crores			**14.25**
Year 2 (Months 13-24 Months)			
Q1	**Advanced Level** Training for **50%** of the Staff including Executive, Technical, Supervisory and Pourakarmika, drivers and helpers staffs across themes of Solid Waste Management, Sanitation and Used Water Management	**15 Workshops (one day)** Considering 14,000 Participants @3,500 per person per day	4.90
Q2	**Advanced Level** Training for **50%** of the Staff including Executive and Technical staff	15 Workshops	4.90
	Executive, Technical, Supervisory and Pourakarmika, drivers and helpers across themes of Solid Waste Management, Sanitation and Used Water Management	Considering 14,000 Participants@3,500 per person per day	1.00
	Development of Refresher Training Modules for Executive, Technical and Pourakarmika staffs	1 Workshop	
Q3	**Refresher Training** for 50% of the Staff including Executive, Technical and Pourakarmika staffs across themes of Solid Waste Management, Sanitation and Used Water Management	15 Workshops Considering 14,000 Participants @3,500 per person per day	4.90
Q4	**Refresher Training** for 50% of the Staff including Executive, Technical and Pourakarmika staffs across themes of Solid Waste Management,	15 Workshops Considering 14,000 Participants	4.90

	Sanitation and Used Water Management	@3,500 per person per day	
	National Level Workshop on institutionalizing best practices	1 Workshops	1.0
Total for 2nd Year in Crores			**21.60**
Total for 2 years in Crores			**35.85**

Component 2: Institutional Strengthening

With respect to the efficient implementation of trainings and capacity building across various stakeholders of Swachh Bharat Mission, BBMP will have the following set of institutional strengthening initiatives, which includes:

i. Engaging of Swachh Knowledge Partners/ Institutes/ Agencies/Experts for conducting training need assessment, development of training modules and dissemination of trainings as mentioned in the earlier section.

ii. Setting up a Resource Centre with 6-8 Experts in various areas of Swachh Bharat Mission Components for coordination with the training agencies, review of the modules, identification of best practices, knowledge management, monitoring and evaluation etc.,

The costing and Action Plan for the above is mentioned as under:

Sl. No	Activities	Time Period	Total Cost in Cr
1	Engaging of Swachhta Knowledge Partners/ Institutes/ Agencies/ Experts for conducting training need assessment, development of training modules and dissemination of trainings as mentioned in the earlier section.	2 Years	4.87
2	Setting up a Resource Center with 6-8 Experts in various areas of Swachh Bharat Mission Components for coordination with the training agencies, review of the modules, identification of best practices, knowledge management, monitoring and evaluation etc., (SIUD/IIMB/Subject Experts)		

Component 3: Exposure Visits

BBMP has planned for Exposure Visits for the Executive Officials, Technical Officials and Selected Pourakarmikas (within Karnataka). Exposure visits under the Swachh Bharat

Mission (SBM) 2.0. These visits provide first-hand experience of are an effective tool for knowledge sharing, capacity building, and driving innovation in large-scale Successful practices and their implementation in different contexts, fostering a deeper understanding initiatives and better replication of effective strategies.

A. Within Country Exposure Visit Plan to Best performing city as per guidelines for Executive and Technical Officials: 1.42 Crore

50 persons Field technical staff *40000/-*6 places (3days visit) =1.2crs

10 Executive staff *60000/-*2 places (3 days visit) =0.12crs

5 senior Officials *100000/-*2 places (3 days) =0.10crs

B. within State Exposure Visit Plan for Office staff /Pourakarmikas:

Approx.:14000 PKs to Kalburgi, Mysuru, Belagavi and Bengaluru division ULBs **approx.:**3500 per visit per person (2 days visit)**: Rs. 4.90 Crores** (Including stay, transportation and food)

Mode of Execution of Capacity Building Activities: By identifying potential experts & fixing remuneration/Through MSIL or through Tender processing.

The 22nd SLTC in its meeting dated 17.05.2025 accorded approval Capacity Building action plan for Rs. 47.04 Crores (GoI Share of Rs. 28.23 Cr and GoK Share of Rs. 18.82 Cr) for BBMP. The committee also directed to place the subject before SHPC for approval. The Committee directed to follow the KTPP norms and other Government circulars for Capacity Building related expenditures.

Hence administrative approval sought for Capacity Building Action Plan of BBMP for Rs. 47.04 Crores (GoI Share of Rs. 28.23 Cr and GoK Share of Rs. 18.82 Cr) as approved under SBM(U)-2.0.

Decision: The committee after detailed discussions and deliberations accorded administrative approval for Capacity Building Action Plan of BBMP for Rs. 47.04 Crores (GoI Share of Rs. 28.23 Cr and GoK Share of Rs. 18.82 Cr) as approved under SBM(U)-2.0.

AGENDA NO.24	**Approvals for the DPRs of "Construction of Sewage Treatment Plant in 1. Bannur Town 2. Bidar City 3. Sedam Town 4. Badami Town 5. Gokak City 6. Thalikote Town7.Ilkal Town 8.Guledagudda Town 9. Indi Town 10. Annigeri City 11.M K Hubli Town 12. Examba Town 13. Mudalagi Town 14. Mundargi Town 15. Nippani City 16. Savanur Town 17. Shiggaon City 18. Sirsi City 19.Yellapur Town 20.Nidagundi Town 21.Mulgund Town 22.Yaragatti Town 23.Chadchan City 24.Yadgir City 25. Sandur Town 26. Tekkalakote Town 27. Kurugodu Town 28. Siruguppa Town 29. Basavakalyana Town 30. Aland Town 31. Shahabad Town 32. Manvi Town 33. Lingasugur Town 34. Kamalapuram Town 35. Kotturu Town 36. Gurumatkal Town 37. Kudatini Town 38.Kamalapura Town 39.Yadrami Town 40.Kukanur Town 41.Tavaragera town 42.Kavithal town 43. Mariyammanahalli town 44. Kampli Town 45. Devadurga Town 46. Mudgal Town 47. Bogadi Town 48.Kadakola Town 49. Rammanahalli Town 50. Srirampura Towns & 51Tumakuru City"**

1. Bannur Town

MD, KUIDFC informed the Committee that the Bannur Town is allocated a grant of Rs.141.93 Lakh for Construction of Sewage Treatment Plant under SBM-2.0 (U) Fund.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared. The details are as follows:

Sl. No	Components	Amount Rs.
1	Providing, supplying and installation of Flow Meters for 5 Existing STPs (For Inlet & Outlet)	22,60,000.00
2	Supply, Installation, Testing, Commissioning of OCEMS along with Transmission of Quality Parameters Index of KSPCB and CPCB Portal for STP at Bannur city (2 No's)	74,84,500.00
3	Providing valve chamber for flow meter- 10 No's	3,45,183.68
4	Construction of Precast Compound wall for 0.23 MLD STP	7,14,519.64
	Base Cost	**1,08,04,203.32**
	G.S.T @ 18%	19,44,756.60
	Sub Total-1	**1,27,48,959.92**
	Tender Premium @ 5 %	6,37,448.00
	PDMC Charges @ 2%	2,54,979.20
	PMU Charges @ 1.5%	1,91,234.40

Sl. No	Components	Amount Rs.
	Contingencies @ 2.75%	3,50,596.40
	Miscellaneous & rounding off	9,782.00
	Grand Total Rs.	**1,41,93,000.00**

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town and verified that the DPR is prepared as per SBM guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

***Decision:* The Committee after discussion and deliberations has approved the DPR of "Upgradation of Sewage Treatment Plant in Bannur Town" for a total cost of Rs. 1.42 crore under SBM(U)-2.0 fund and to invite tenders.**

2 Bidar City

MD, KUIDFC informed the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023, has allocated grant of Rs. 60.00 Cr under NGT compensation fund for the Upgradation of sewerage system in Bidar City, Bidar District.

Considering the priority works suggested by the ULB in letter dated 02.05.2025 following provisions are made in the DPR, viz., Provision of New sewer network, HSCs and electrical works with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Abstract		
No	**Components**	**NGT Amount in Rs**
	PART-A: Network and HSCs	
a	Providing, laying and commissioning of sewer network of materials 'U'PVC SN-8 class, S&S RCC SPUN/VIBRATED CAST PIPES (REINFORCED) pipes NP-3 and construction of RCC machine holes chambers in Bidar City **(Total Length - 37.26 km) (Manhole - 1421 Nos)**	22,24,19,925.00
b	Providing House service connection in Bidar Town Total **–25,046Nos**	21,39,10,372.00

Abstract		
No	**Components**	**NGT Amount in Rs**
	PART-B: Electromechanical works	
a	Supply, Erection and Commissioning ***11KVA express feeder* main** from tapping point, substation, metering cubical, etc., complete to existing STP including internal electrical work with allied accessories works complete.	4,31,419.00
b	Supply, Erection, Electrification and commissioning of **500kVA Distribution Transformer** (Additional) for 17.26 MLD Capacity SBR/FAL based STP at Goranalli along with other connected accessories under UGD scheme to Bidar town	10,73,945.10
	PART-C: Upgradation of Existing STPs	
a	Online Continuous Effluent Monitoring System (OCEMS) (3nos) - supply, installation, testing & commissioning of OCEMS along with other connected accessories to monitor inlet and Outlet Sewage parameters namely PH, BOD, COD,TSS,Total phosphorus, Total Nitrogen, communication interface enable with RS-485/RS-232/RJ45 ethernet port protocol should be modbus. vendor should provide modbus register for SCADA integration etc., along with Civil work complete.	1,61,09,306.00
A	**Sub-Total in Rs.**	**45,39,44,967.10**
B	**Add GST 18% on A**	8,17,10,094.00
C	**NetTotal (Base cost)**	**53,56,55,061.10**
D	Add Tender Premium 5% on (C)	2,67,82,753.00
E	ADD PDMC fee 2% on (C)	1,07,13,101.00
F	ADD PMU fee 1.5% on (C)	80,34,826.00
G	ADD Contingency 3% on (C)	1,60,69,652.00
H	ADD Statutory Deposits 0.5% on (C)	26,78,275.00
I	Rounding off	66,331.90
	Grand Total in Rs.	**60,00,00,000.00**

It was informed that the Technical Scrutiny Committee in its 28th Meeting held on 09.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT

guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Bidar City for a total cost of Rs.60.00 Cr under the NGT Environmental Compensation fund and to invite tenders.**

3. Sedam Town

MD, KUIDFC informed that under Swacch Bharat Mission (U) 2.0 an amount of **Rs.1080.77 Lakh** is allocated for the Upgradation of sewage Treatment Plant in Sedam Town, Kalaburgi District under SBM(U)-2.0 fund. An amount of **Rs. 77.77 Lakh** is utilized for upgradation of under construction STP.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared. The details are as follows:

Detailed estimate for Sedam town		
Abstract		
Sl No	**Description**	**Amount (Rs.)**
I	**Components**	
1	Flow Meter-Supply, installation and commissioning of Electromagnetic Induction Bulk Flow Meters	3,75,000.00
2	**OCEMS (Online continuous effluent monitoring system)** - Supply, Installation, Testing, and Commissioning of Online Continuous Effluent Monitoring System (OCEMS) for Sewage Treatment Plant Self-Surveillance in Compliance with CPCB Standards Excluding Flow Meter and including device with all accessories complete in all respect for real time data transmission to CPCB & SPCB. Land Scaping and allied works.	54,97,574.00
3	**Subtotal**	**58,72,574.00**
4	Add GST 18%	10,57,063.00
5	**Net Total**	**69,29,637.00**
6	Add Tender Premium 5%	3,46,482.00
7	ADD PDMC fee 2%	1,38,593.00
8	ADD PMU fee 1.5%	1,03,945.00
9	ADD Contingency 3%	2,07,889.00
10	ADD Statutory Deposits 0.5%	34,648.00

11	Rounding off and other Misc charges	15,806.00
12	**Total installation cost Rs.**	**77,77,000.00**
13	**Sedam total allocated cost Rs.**	**10,80,77,000.00**
14	**Amount Transfered to Humnabad Town Rs. (as approved in SHPC)**	**10,03,00,000.00**

Sedam town has an existing STP of 9.0 MLD Sequencing Batch Reactor (SBR) type which is currently under construction. The sewage generation estimated is by considering 80% of 135 LPCD of actual water supply in Sedam Town and accordingly the sewage generation will be 5.90 MLD. Hence the part of allocated fund Rs.10.03Cr is already reappropriated to Humnabad town and same is approved in 17th SHPC meeting held on 25-3-2025. However balance amount Rs.77.77 Lakh is being utilized for upgradation of STP with OCEMS & flow meter.

It was informed that the Technical Scrutiny Committee in its 28th Meeting held on 09.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Sedam Town for a total cost of Rs.77.77 lakh under the SBM (U) 2.0 fund and to invite tenders.**

4.Badami Town

MD, KUIDFC informed that under Swacch Bharath Mission (Urban)-2.0 allocated Rs.84.17 Lakhs for the Rehabilitation of Existing sewage Treatment Plant in **Badami Town, Bagalkot District** under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared. The details are as follows:

ABSTRACT		
No	**Description of work**	**Amount (Rs.)**
I	**Rehabilitation of existing 4.30 MLD-WSP type STP by providing surface aerators and other accessories in Badami Town including 5 years O&M**	**84,17,000**
II	Operation and Maintenance cost for 5 years and it shall be	

	covered by ULB	
	For First Year	8,36,488.00
	For Second Year	12,38,309.40
	For Third Year	13,00,224.87
	For Fourth Year	13,65,236.11
	For Fifth Year	14,33,497.92
	Total OPEX cost for remaining 5 years	**61,73,756.30**
	Grand Total	**1,45,90,756**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

During the discussion, MD KUIDFC informed the committee that the technical team of the PDMC is exploring alternative technology pertaining to the provision of aerators to the existing WSP STP.

Decision:After detailed discussion and deliberations the committee directed MD, KUIDFC to review and re-submit the DPR for **Rehabilitation of existing 4.30 MLD-WSP type STP in Badami town.**

5. Gokak City

MD, KUIDFC informed that under Swacch Bharath Mission (Urban)-2.0 allocated **Rs. 711.11 Lakh under SBM(U) 2.0 fund for the** Construction of sewage Treatment Plant in Gokak City, Belagavi District under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
No	**Description of work**	**Amount (Rs.)**

I	Construction of **3.95 MLD CAMUS Type STP** It involving Primary Treatment-Equalization tank, Secondary treatment-Bio mound 1 & 2 and collection tank, composting bed, Tertiary treatment-Chlorine contact tank) in Gokak town.	**7,11,11,000.00**
II	Operation and Maintenance cost for 5 years and it shall be covered by ULB	
	For First Year	8,36,488.00
	For Second Year	12,38,309.40
	For Third Year	13,00,224.87
	For Fourth Year	13,65,236.11
	For Fifth Year	14,33,497.92
	Total OPEX cost for remaining 5 years	**61,73,756.30**
	Grand Total	**7,72,84,756.00**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (u) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the*** **DPR of Gokak town for a total cost of Rs. 772.85 Lakh/- (CAPEX cost of Rs. 711.11 Lakh under SBM(U)-2.0 and OPEX cost of Rs. 61.74 Lakh for 5 years, borne by the ULB) and to invite tenders.**

6. Thalikote Town

MD, KUIDFC informed that under Swacch Bharat Mission (U) 2.0, an amount of **Rs. 191.61 Lakh** has been allocated for the Upgradation of sewage Treatment Plant in **Thalikote Town, Vijayapura District.**

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Sl No.	Description of work	Amount (Rs.)
1	Upgradation of Existing 4.24 MLD WSP type STP to 6.16 MLD STP by using Hybrid technology.	**1,91,61,000.00**
2	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share	
	For first year	6,36,704.00
	For second year	8,37,279.00
	For third year	8,79,143.00
	For fourth year	9,23,100.00
	For fifth year	9,69,255.00
	Total O&M cost	**42,45,481.00**
	Grand Total	**2,34,06,481.00**

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Thalikote town for a total cost of Rs. 234.06 Lakh (CAPEX of Rs. 191.61 Lakh under SBM(U) 2.0 fund and OPEX cost of Rs. 42.45 Lakh for 5 years which shall be borne by the ULB) and to invite tenders.**

7. Ilkal Town

MD, KUIDFC informed that under SBM (U) 2.0 has allocated grant of **Rs. 214.96 Lakh under SBM(U) 2.0 fund for the** Construction of sewage Treatment Plant in **Ilkal Town, Bagalkot District.**

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Cost Estimate Abstract:

Sl No.	Description of work	Amount (Rs.)
1	Upgradation of Existing 8 MLD STP plant to 9.19 NEBR	**2,14,96,000**

	type of Treatment Plant in Ilkal Town	
	For First Year	8,36,488.00
	For Second Year	11,41,202.00
	For Third Year	11,98,262.00
	For Fourth Year	12,58,175.00
	For Fifth Year	13,21,084.00
	Annual Operation and Maintenance cost for 5 years for proposed STP (Excluding power charges) shall be borne by ULB	57,55,211.00
	Grand Total	**2,72,51,211.00**

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (u) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Ilkal town for a total cost of Rs.272.51 Lakh (CAPEX: Rs. 214.96 Lakh under SBM(U) 2.0 fund and OPEX cost of Rs.57.55 Lakh for 5 years which shall be borne by the ULB) and to invite tenders.**

8. Guledagudda Town

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs. 2.00 Crore under NGT Environmental Compensation Fund and Rs. 142.33 Lakhs for Construction of Sewage Treatment Plant in Guledagudda Town, Bagalkot District, (Belagavi Division) under SBM(U) 2.0 fund total Grant allocated is Rs.342.33 Lakh. Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24.

Detailed Estimate of 3 MLD Capacity STP with CAMUS Technology for Guledgudda Town, Bagalkot District.				
ABSTRACT				
Sl No	**Description of work**	**Amount (Rs.)**		
I	**STP Components - Civil works**	**SBM**	**NGT**	**Total Amount**
	Total CAPEX cost in Rs.	**1,42,33,000.00**	**2,00,00,000.00**	**3,42,33,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power**			

	charges) additional ULB Share			
	For First Year			8,36,488.00
	For Second Year			11,30,936.00
	For Third Year			11,87,483.00
	For Fourth Year			12,46,857.00
	For Fifth Year			13,09,200.00
	Total OPEX cost for remaining 5 years			**57,10,964.00**
	Grand Total			**3,99,43,964.00**

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought. However, during the discussion, it was suggested to explore any other alternative technology.

***Decision: After detailed discussion and deliberations the committee directed MD, KUIDFC to review and re-submit the DPR for* 3 MLD Capacity CAMUS Technology STP for Guledgudda Town.**

9.Indi Town

MD, KUIDFC informed that the allocated grant of **Rs. 212.26 Lakhs under SBM(U) 2.0 fund for the** Upgradation of existing 4.20 MLD WSP Type STP to 5.83 MLD STP by using Hybrid Technology in **Indi Town, Vijayapura District.**

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Upgradation of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24and for non-SR items quotation approved rates are considered.

Sl No	Description of work	Amount (Rs.)
1	Upgradation of existing 4.20 MLD WSP type STP to 5.83 MLD STP by using Hybrid technology.	2,12,26,000.00
2	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share	

	FOR FIRST YEAR	6,36,704.00
	FOR SECOND YEAR	8,37,279.00
	FOR THIRD YEAR	8,79,143.00
	FOR FOURTH YEAR	9,23,100.00
	FOR FIFTH YEAR	9,69,255.00
	Total O&M Cost	**42,45,481.00**
	Grand Total	**2,54,71,481.00**

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Indi town for a total cost of Rs.254.71 Lakh (CAPEX of Rs. 212.26 Lakh under SBM(U)- 2.0 fund and OPEX cost of Rs. 42.45 Lakh for 5 years which shall be borne by the ULB) and to invite tenders.**

10.Annigeri City

MD, KUIDFC informed that under Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 378.84 Lakh** for the Construction of sewage Treatment Plant in **Annigeri City**, Dharwad District.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Cost Estimate Abstract:

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.) in Lakhs**
1	**Construction of 2.91 MLD CAMUS Type STP at Annigeri Town.**	**3,78,84,000.00**

II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	11,41,202.00
3	For Third Year	11,98,262.00
4	For Fourth Year	12,58,175.00
5	For Fifth Year	13,21,084.00
6	**Total OPEX cost for remaining 5 years**	**57,55,211.00**
7	**Grand Total**	**4,36,39,211.00**

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Annigeri town for a total cost of Rs. 436.39 Lakh (CAPEX: Rs.378.84 Lakh under SBM(U) 2.0 fund and OPEX cost of Rs. 57.55 Lakh for 5 years which shall be borne by the ULB) and to invite tenders.**

11. M K Hubli Town

MD, KUIDFC informed that under Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 214.04 Lakh** for the Construction of Sewage Treatment Plant in **M K Hubli Town, Belagavi District.**

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Cost Estimate abstract:

Sl.	Description	Amount in Rs.

1	**Construction of 1.5 MLD capacity – CAMUS technology STP in M K Hubli Town**	**2,14,00,000.00**
2	O&M for 5 years inclusive of Manpower and consumable exclusive of energy charges (shall be covered by ULB)	
A	For first year	8,36,488.00
B	For second year	10,91,103.00
C	For third year	11,45,658.00
D	For fourth year	12,02,941.00
E	For fifth year	12,63,088.00
3	**Total O&M cost**	**55,39,278.00**
4	**Grand Total**	**2,69,39,278.00**

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of M K Hubli town for a total cost of Rs. 269.39 Lakh (CAPEX of Rs. 214.00 lakh under SBM(U) 2.0 fund and OPEX cost of Rs.55.39 Lakh for 5 years which shall be borne by the ULB) and to invite tenders.**

12.Examba Town

MD, KUIDFC informed that under Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs.262.82 Lakh** for the Construction of sewage Treatment Plant in **Examba Town**, Belagavi District.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of

RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
Sl. No.	**Description of work**	**Amount (Rs. in Lakhs)**
1	**Construction of 1.2 MLD CAMUS Type STP at Examba Town**	**2,62,86,000.00**
2	**Annual Operation and Maintenance cost for 5 years for Proposed STP (Excluding power charges) additional ULB Share**	
	For First Year	8,36,488.00
	For Second Year	11,19,611.00
	For Third Year	11,75,592.00
	For Fourth Year	12,34,372.00
	For Fifth Year	12,96,091.00
3	**Total OPEX cost for remaining 5 years**	**56,62,154.00**
	Grand Total	**3,19,48,154.00**

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Examba town for a total cost of Rs.319.48 Lakh (CAPEX: Rs.262.86 Lakh under SBM(U) 2.0 fund and OPEX cost of Rs.56.62 Lakh for 5 years which shall be borne by the ULB) and to invite tenders.**

13. Mudalagi Town

MD, KUIDFC informed that under Swachh Bharath Mission (Urban)-2.0 allocated **Rs. 577.92 Lakh** under SBM(U) 2.0 fund for the Construction of sewage Treatment Plant in **Mudalagi** Town, Belagavi District under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and

Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.)**
I	Construction of **4.45 MLD CAMUS Type STP** It involving Primary treatment-Equalization tank, Secondary treatment-Bio mound 1 & 2 and collection tank, composting bed, Tertiary treatment-Chlorine contact tank) in **Mudalagi** town. Including 5 years of O&M	**5,77,92,000.00**
II	Operation and Maintenance cost for 5 years and it shall be covered by ULB	
	For First Year	8,36,488.00
	For Second Year	13,08,223.40
	For Third Year	13,73,634.57
	For Fourth Year	14,42,316.30
	For Fifth Year	15,14,432.11
	Total OPEX cost for remaining 5 years	64,75,094.38
	Grand Total	**6,42,67,094.00**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Mudalagi town for a total cost of Rs. 642.67 Lakh (CAPEX cost of Rs. 577.92 Lakh under SBM(U)-2.0 and OPEX cost of Rs.64.75 Lakh for 5 years, borne by the ULB) and to invite tenders.**

14.Mundargi Town

MD, KUIDFC informed that under Swachh Bharath Mission (Urban)-2.0 allocated **Rs. 494.41 Lakhs** under SBM(U) 2.0 fund for the Construction of Sewage Treatment Plant in **Mundargi Town**, Gadag District. under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.)**
I	Construction of **3.80 MLD CAMUS Type STP** involving Primary Treatment-Equalization tank, Secondary treatment-Bio mound 1 & 2 and collection tank, composting bed, Tertiary treatment-Chlorine contact tank) in **Mundargi** town.	**4,94,41,000.00**
II	Operation and Maintenance cost for 5 years and it shall be covered by ULB	
	For First Year	8,36,488.00
	For Second Year	12,30,948.40
	For Third Year	12,92,495.82
	For Fourth Year	13,57,120.61
	For Fifth Year	14,24,976.64
	Total OPEX cost for remaining 5 years	61,42,029.00
	Grand Total	**5,55,83,029.00**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Mundargi town for a total cost of Rs. 555.83 Lakh (CAPEX**

cost of Rs. 494.91 Lakh from SBM(U)-2.0 fund and OPEX cost of Rs.61.42 Lakh for 5 years, borne by the ULB) and to invite tenders.

15.Nippani City

MD, KUIDFC informed that under Swachh Bharath Mission (Urban)-2.0 allocated **Rs. 1727.02 Lakhs** under SBM(U) 2.0 fund for the Construction of sewage Treatment Plant in **Nippani Town**, Belagavi District. under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT	
Description of work	**Amount (Rs.)**
Construction of **9.59 MLD NEBR Type STP** It involving ANAMOX TANK & BAR SCREEN CHAMBER, BIO-FILTRATION, HYDROXIDATION & PHYTO REMEDATION TANKS, NEBR Bio media filter, floating raft and Hydroxidiser unit in **Nippani** town.	**17,27,02,000.00**
Operation and Maintenance cost for 5 years and it shall be covered by ULB	
For First Year	8,36,488.00
For Second Year	12,78,084.70
For Third Year	13,41,988.94
For Fourth Year	14,09,088.38
For Fifth Year	14,79,542.80
Total OPEX cost for remaining 5 years	63,45,193.00
Grand Total	**17,90,47,193.00**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR*** **of Nippani town for a total cost of Rs. 1790.47 Lakh (CAPEX cost of Rs. 1727.02 Lakh under SBM(U)-2.0 and OPEX cost of Rs. 63.45 Lakh for 5 years, borne by the ULB) and to invite tenders.**

16.Savanur Town

MD, KUIDFC informed that under Swachh Bharath Mission (Urban)-2.0 allocated **Rs. 1114.45 Lakhs** under SBM(U) 2.0 fund for the Construction of sewage Treatment Plant in **Savanur Town**, Haveri District under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
No	**Description of work**	**Amount (Rs.)**
I	Construction of **6.19 MLD NEBR Type STP** It involving ANAMOX TANK & BAR SCREEN CHAMBER, BIO-FILTRATION, HYDROXIDATION & PHYTO REMEDATION TANKS, NEBR Bio media filter, floating raft and Hydroxidiser unit in **Savanur** town.	**11,14,45,000.00**
II	Operation and Maintenance cost for 5 years and it shall be covered by ULB	
	For First Year	8,36,488.00
	For Second Year	12,78,084.70
	For Third Year	13,41,988.94
	For Fourth Year	14,09,088.38
	For Fifth Year	14,79,542.80
	Total OPEX cost for remaining 5 years	63,45,193.00
	Grand Total	**11,77,90,193.00**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town,

analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (u) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of*** **Savanur town for a total cost of Rs. 1177.90 Lakh (CAPEX: Rs.1114.45 Lakh and OPEX cost of Rs.63.45 Lakh for 5 years, borne by the ULB) and to invite tenders.**

17.Shiggaon City

MD, KUIDFC informed that under Swachh Bharath Mission (Urban)-2.0 allocated **Rs.559.65 Lakh** under SBM(U) 2.0 fund for the Construction of sewage Treatment Plant in **Shiggaon City, Haveri** District under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.)**
I	Construction of **4.30 MLD CAMUS Type STP** It involving Primary treatment-Equalization tank, Secondary treatment-Bio mound 1 & 2 and collection tank, composting bed, Tertiary treatment-Chlorine contact tank) in **Shiggaon town.**	**5,59,65,000.00**
II	Operation and Maintenance cost for 5 years and it shall be covered by ULB	
	For First Year	8,36,488.00
	For Second Year	12,44,071.40
	For Third Year	13,06,274.97
	For Fourth Year	13,71,588.72

	For Fifth Year	14,40,168.15
	Total OPEX cost for remaining 5 years	61,98,591.00
	Grand Total	**6,21,63,591.00**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of*** **Shiggaon town** **for a total cost of Rs. 621.64 Lakh (CAPEX: Rs.559.65 Lakh and OPEX cost of Rs. 61.99 Lakh for 5 years, borne by the ULB) and to invite tenders.**

18.Sirsi City

MD, KUIDFC informed that under Swacch Bharath Mission (Urban)-2.0 allocated **Rs. 1727.49 Lakh** under SBM(U) 2.0 fund for the Construction of sewage Treatment Plant in **Sirsi City, Uttara kannada** District under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
No	**Description of work**	**Amount (Rs.)**
I	Construction of **9.6 MLD NEBR Type** STP It involving ANAMOX TANK & BAR SCREEN CHAMBER, BIO-FILTRATION, HYDROXIDATION & PHYTO REMEDATION TANKS, NEBR Bio media filter, floating raft and Hydroxidiser unit in **Sirsi** town.	**17,27,49,000.00**

II	Operation and Maintenance cost for 5 years and it shall be covered by ULB	
	For First Year	8,36,488.00
	For Second Year	12,78,587.05
	For Third Year	13,42,516.40
	For Fourth Year	14,09,642.22
	For Fifth Year	14,80,124.33
	Total OPEX cost for remaining 5 years	63,47,358.00
	Grand Total	**17,90,96,358.00**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of*** **Sirsi town** **for a total cost of Rs. 1790.96 Lakh (CAPEX: Rs.1727.49 Lakh and OPEX cost of Rs. 63.47 Lakh for 5 years, borne by the ULB) and to invite tenders.**

19.Yellapur Town

MD, KUIDFC informed that under Swacch Bharath Mission (Urban)-2.0 allocated **Rs. 405.78 Lakhs** under SBM(U) 2.0 fund for the Construction of sewage Treatment Plant in **Yellapur City, Uttara kannada** District under Jalashuddhi Mission.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

ABSTRACT		
No	**Description of work**	**Amount (Rs.)**
I	Construction of **3.12 MLD CAMUS Type STP** It involving Primary treatment-Equalization tank, Secondary	**4,05,78,000.00**

	treatment-Bio mound 1 & 2 and collection tank, composting bed, Tertiary treatment-Chlorine contact tank) in **Yellapura** town.	
II	Operation and Maintenance cost for 5 years and it shall be covered by ULB	
	For First Year	8,36,488.00
	For Second Year	11,49,631.40
	For Third Year	12,07,112.97
	For Fourth Year	12,67,468.62
	For Fifth Year	13,30,842.05
	Total OPEX cost for remaining 5 years	57,91,543.00
	Grand Total	**4,63,69,543.00**

It was informed that the Technical Scrutiny Committee in its 27th meeting held on 28.04.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

***Decision:* The Committee after discussion and deliberations has approved the DPR of Yellapur town for a total cost of Rs. 463.70 Lakh (CAPEX cost of Rs.405.78 Lakh and OPEX cost of Rs.57.92 Lakh for 5 years, borne by the ULB) and to invite tenders.**

20.Nidagundi Town

MD, KUIDFC informed that under Swachh Bharath Mission (U) – 2.0, an amount of **Rs.244.49 Lakh** has been allocated for the Construction of Sewage Treatment Plant in Nidagundi Town, Vijayapura District. As per actual estimate, total construction cost of Rs.316.00 lakh is required with additional amount of Rs. 71.51 lakh, over and above the allocation. This additional cost of Rs.71.51 lakh will be borne from the savings of existing STP at Kolhara town with their approved cost of Rs.264.90 lakh.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.71.51 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.373.10 Lakh. The details are as follows;

CAPEX Cost – Rs.316.00 Lakh

OPEX Cost – Rs.57.10 Lakh

Total Cost – Rs.373.10 Lakh

The additional cost is proposed to be met out of the savings from Kolhara town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

No.	Description	Amount in Rs.
1	**Construction of 2.44 MLD capacity – CAMUS technology STP in Nidagundi Town**	**3,16,00,000.00**
2	**O&M for 5 years inclusive of Manpower and consumable exclusive of energy charges (shall be borne by ULB)**	
A	For first year	8,36,488.00
B	For second year	11,30,709.00
C	For third year	11,87,244.00
D	For fourth year	12,46,606.00
E	For fifth year	13,08,936.00
3	**Total O&M cost for 5 years**	**57,09,983.00**
4	**Grand Total**	**3,73,09,983.00**

Total Capex cost	316.00 lakhs
Grant Allocated	244.49 lakhs
Additional Grant Required	71.51 lakhs
Savings from Kolhara ULB	264.90 lakhs
Proposed Utilisation for Nidagundi ULB	71.51 lakhs

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines.

The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

MD KUIDFC also informed the committee that for constructing 2.44 MLD Camus type technology STP an amount of Rs.316.00 lakhs is required. The allocated fund for Nidagundi town is Rs. 244.49 lakhs. An additional amount of Rs.71.51 lakhs is required which has to be diverted from the savings amount of Kolhara town in Vijayapura district, as Sewerage system in Kolhara already exists.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Nidagundi town was approved in 4th SHPC meeting for the capacity of 2.44 MLD with the approved cost of Rs.244.49 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Kolhara town was approved for the total capacity of 2.65 MLD with the total cost of Rs.264.90 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Nidagundi	STP	2.44	244.49	122.24	80.68	41.55
Kolhara	STP	2.65	264.90	132.45	87.41	45.04

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Kolhara is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.71.51 Lakhs is being sought for the construction of STP in Nidagundi Town from the descoped Kolhara ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the

SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of Nidagundi town for a total cost of Rs. 373.10 Lakh (CAPEX cost Rs. 316.00 Lakh under SBM(U) 2.0 fund and OPEX cost of Rs. 57.10 Lakh for O&M for 5 years borne by the ULB) and invite tenders.***

The committee also accorded approval to the additional fund of Rs.71.51 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.71.51 lakhs shall be met from the allocation made to the Kolhara town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

21. Mulgund Town

MD, KUIDFC informed that under Swachh Bharat Mission (U) 2.0 allocated an amount of **Rs. 286.36 Lakhs** for the Construction of sewage Treatment Plant in **Mulgund Town**, Gadag District.

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.72.64 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.416.55 Lakh. The details are as follows;

CAPEX Cost – Rs.359.00 Lakh

OPEX Cost – Rs.57.55 Lakh

Total Cost – Rs.416.55 Lakh

The additional cost is proposed to be met out of the savings from Ugar Khurda town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

No.	Description of work	Amount (Rs.)
1	Construction of **2.86 MLD CAMUS type** Sewage Treatment Plant in Mulgund Town	**3,59,00,000.00**
2	Annual Operation and Maintenance cost for 5 years for proposed STP (Excluding power charges) shall be borne by ULB	
	For First Year	8,36,488.00
	For Second Year	11,41,202.00
	For Third Year	11,98,262.00
	For Fourth Year	12,58,175.00
	For Fifth Year	13,21,084.00
3	Total O & M cost for 5 Years	**57,55,211.00**
	Grand Total	**4,16,55,211.00**

Total Capex cost	359.00 lakhs
Grant Allocated	286.36 lakhs
Additional Grant Required	72.64 lakhs
Savings from Ughar Khurda ULB	493.91 lakhs
Proposed Utilisation for Ughar Khurda ULB	72.64 lakhs

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Mulgund town was approved in 4th SHPC meeting for the capacity of 2.86 MLD with the approved cost of Rs.286.36 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Ugar Khurda town was approved for the total capacity of 3.80 MLD with the total cost of Rs.493.91 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Mulgund	STP	2.86	286.36	143.18	94.49	48.68
Ugar Khurda	STP	3.80	493.91	246.95	162.99	83.96

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Ugar Khurda is one of the 28 towns which is being descoped. Thus, an additional amount of Rs.72.64 Lakhs is being sought for the construction of STP in Mulgund Town from the descoped Ugar Khurda ULB.

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: After detailed discussion and deliberations, the committee approved the DPR of Mulgund town for a total cost of Rs. 416.55 Lakh (CAPEX cost Rs. 359.00 Lakh under SBM(U) 2.0 fund and OPEX cost Rs. 57.55 Lakh for 5 years which shall be borne by the ULB) and to invite tenders.

The committee also accorded approval to the additional fund of Rs.72.64 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.72.64 lakhs shall be met from the allocation made to the Ugar Khurda town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

22.Yaragatti Town

MD, KUIDFC informed that under Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 154.93 Lakh** for the Construction of Sewage Treatment Plant in **Yaragatti Town, Belagavi District.**

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.74.07 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.284.35 Lakh. The details are as follows;

CAPEX Cost – Rs.229.00 Lakh

OPEX Cost – Rs.55.35 Lakh

Total Cost – Rs.284.35 Lakh

The additional cost is proposed to be met out of the savings from Ugar Khurda town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Sl. No.	Description	Amount in Rs.
1	**Construction of 1.55 MLD capacity – CAMUS technology STP in Yaragatti Town**	**2,29,00,000.00**
2	O&M for 5 years inclusive of Manpower and consumable	

	exclusive of energy charges (shall be covered by ULB)	
A	For first year	8,36,488.00
B	For second year	10,90,195.00
c	For third year	11,44,705.00
d	For fourth year	12,01,940.00
e	For fifth year	12,62,037.00
3	**Total O&M cost**	**55,35,365.00**
4	**Grand Total**	**2,84,35,365.00**

Total Capex cost	229.00 lakhs
Grant Allocated	154.93 lakhs
Additional Grant Required	74.07 lakhs
Savings from Ughar Khurda ULB	493.91 lakhs
Proposed Utilisation for Ughar Khurda ULB	74.07 lakhs

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Yaragattii town was approved in 4th SHPC meeting for the capacity of 1.55 MLD with the approved cost of Rs.154.93 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Ugar Khurda town was approved for the total capacity of 3.80 MLD with the total cost of Rs.493.91 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	***Component***	***Capacity (MLD)***	***Approved Amount (lakhs)***	***Central Share (lakhs)***	***State Share (lakhs)***	***ULB Share (lakhs)***
Yaragatti	*STP*	*1.55*	*154.93*	*77.47*	*51.11*	*26.33*

Ugar Khurda	*STP*	*3.80*	*493.91*	*246.95*	*162.99*	*83.96*

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Ugar Khurda is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.74.07 Lakhs is being sought for the construction of STP in Yaragatti Town from the descoped Ugar Khurda ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR "Construction of Sewage Treatment Plant in Yaragatti Town" for a total cost of Rs. 284.35 Lakh (CAPEX: Rs. 229.00 Lakh under SBM(U) 2.0 fund and OPEX cost of Rs. 55.35 Lakh for 5 years which shall be borne by the ULB) and* to invite tenders.**

The committee also accorded approval to the additional fund of Rs.74.07 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.74.07 lakhs shall be met from the allocation made to the Ugar Khurda town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

23. Chadchan City

MD, KUIDFC informed that under Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs.248.50 Lakh for the** Construction of sewage Treatment Plant in **Chadchan City**, Vijaypura District. An additional cost of Rs.69.5 lakh is required to construct required capacity STP and the additional cost will be borne from Kolhara ULB (Rs.264.90 lakhs), since Kolhara ULB is having STP for ultimate design.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB

2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.69.5 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.375.10 Lakh. The details are as follows;

CAPEX Cost – Rs.318.00 Lakh

OPEX Cost – Rs.57.10 Lakh

Total Cost – Rs.375.10 Lakh

The additional cost is proposed to be met out of the savings from Kolhara town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Cost Estimate Abstract:

ABSTRACT		
Sl. No	**Description of work**	**Amount (Rs. in Lakhs)**
1 (a)	Construction of 2.48 MLD CAMUS Type STP at Chadchan Town (as per Action Plan fund)	248.50
(b)	Additional Cost proposed from Kolhara town	69.50
	Total Capex (A)	318.00
2	Annual Operation and Maintenance cost for 5 years for Proposed STP (Excluding power charges) additional ULB Share	
	For First Year	8,36,488.00
	For Second Year	11,30,808.00
	For Third Year	11,87,348.00
	For Fourth Year	12,46,715.00
	For Fifth Year	13,09,051.00
3	**Total OPEX cost for remaining 5 years (B)**	**57,10,410.00**
4	**Grand Total (A+B)**	**3,75,10,410.00**

➢

Total Capex cost	318.00 lakhs

Grant Allocated	248.5 lakhs
Additional Grant Required	69.5 lakhs
Savings from Kolhara ULB	264.90
Proposed Utilisation for Kolhara ULB	69.5 lakhs

It was informed that the Technical Scrutiny Committee in its 28th meeting held on 09.05.2025 has verified the necessity of the project in the town, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Chadchan town was approved in 4th SHPC meeting for the capacity of 2.48 MLD with the approved cost of Rs.248.5 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Kolhara town was approved for the total capacity of 2.65 MLD with the total cost of Rs.264.90 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	***Component***	***Capacity (MLD)***	***Approved Amount (lakhs)***	***Central Share (lakhs)***	***State Share (lakhs)***	***ULB Share (lakhs)***
Chadchan	*STP*	*2.48*	*248.50*	*124.25*	*82.005*	*42.24*
Kolhara	*STP*	*2.65*	*264.90*	*132.45*	*87.41*	*45.04*

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Kolhara is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.69.5 Lakhs is being sought for the construction of STP in Chadchan Town from the descoped Kolhara ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and

reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of "Construction of Sewage Treatment Plant in Chadchan City" for a total cost of Rs. 375.10 Lakh (CAPEX: Rs. 318.00 Lakh under SBM(U) 2.0 fund and OPEX cost Rs. 57.10 Lakh for 5 years which shall be borne by the ULB) and*** **to invite tenders.**

The committee also accorded approval to the additional fund of Rs.69.50 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.69.50 lakhs shall be met from the allocation made to the Kolhara town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

24.Yadgir City

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023, has allocated grant of **Rs. 55.41 Cr under NGT and SBM compensation fund** for the Construction/Upgradation of sewerage system in **Yadgir City**, **Yadgir District.**

The existing scenario of water supply and UGD System in the Town/ City was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and accordingly the estimates are prepared.

Provision of New sewer network, HSCs and electrical works with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Abstract - Yadgir City (NGT and SBM)				
Sl No	**Components**	**NGT Amount in Rs**	**SBM Amount in Rs**	**Total Amount in Rs**
A	**Provision of Underground Sewage System** with HSCs, Wetwell -1, Raising main and other allied works & Electromechanical works including 11 KV express feeder line	**26,39,44,339.00**	**-**	**26,39,44,339.00**
B	**Construction of 11.64 MLD NEBR or any other nature based equivalent technology type STP:**	**-**	**15,44,17,503.00**	**15,44,17,503.00**

Abstract - Yadgir City (NGT and SBM)				
Sl No	**Components**	**NGT Amount in Rs**	**SBM Amount in Rs**	**Total Amount in Rs**
	Construction of Anamox Tank, Bar Screen Chamber, Bio-Filtration, Hydroxidation & Phyto Remediation Tanks, Admin Building, Approach Road, Barbed wire fencing etc., Complete. Providing and laying NEBR Bio media filter, floating raft and Hydroxidiser unit etc., complete. And all other allied works			
	Total	**26,39,44,339.00**	**15,44,17,503.00**	**41,83,61,842.00**
C	**Add GST 18% on A**	4,75,09,981.00	2,77,95,151.00	7,53,05,132.00
D	**Sub Total with 18% GST**	**31,14,54,320.00**	**18,22,12,654.00**	**49,36,66,974.00**
E	**1st Year O&M for Wet Well**	**11,56,263.00**		
F	Add Tender Premium 5% on (C)	1,55,72,716.00	91,10,633.00	2,46,83,349.00
G	ADD PDMC fee 2% on (C)	62,29,086.00	36,44,253.00	98,73,339.00
H	ADD PMU fee 1.5% on (C)	46,71,815.00	27,33,190.00	74,05,005.00
I	ADD Contingency 3% on (C)	93,43,630.00	54,66,380.00	1,48,10,010.00
J	ADD Statutory Deposits 0.5% on (C)	15,57,272.00	9,11,063.00	24,68,335.00
K	Rounding off	14,898.00	20,827.00	35,725.00
L	**Total CAPEX cost with one year O&M for wet well Rs (C+D+E+F+G+H+I+J+K)**	**35,00,00,000.0**	**20,40,99,000.00**	**55,40,99,000.00**
M	**OPEX Cost for Wet well**			
a	For Second Year	12,65,067.00		12,65,067.00
b	For Third Year	13,28,320.00		13,28,320.00
c	For Fourth Year	13,94,736.00		13,94,736.00
d	For Fifth Year	14,64,473.00		14,64,473.00
N	**Total OPEX cost**	**54,52,596.00**		**54,52,596.00**
	Total (L+N)	**35,54,52,596.00**		**35,54,52,596.00**

It was informed that the Technical Scrutiny Committee in its 28th Meeting held on 09.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per NGT guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC.

The State Level Technical Committee (SLTC) in its 22nd meeting dated 17.05.2025 has recommended the DPR for according administrative approval by SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of*** **Yadgir City** **for a total cost of Rs.5541.00 Lakh ((CAPEX: 3500 Lakh under the NGT Environmental Compensation fund & Rs. 2041 Lakh under SBM(U)-2.0 fund and OPEX: no-cost O&M for NEBR type STP for 5 years (extendable upto 10 years) and Rs. 54.52 Lakh for O&M of Wet well under ULB fund) and to invite tenders.**

25. Sandur Town

MD, KUIDFC informed that the Government of India under Swachh Bharat Mission(U) 2.0, has allocated an amount of Rs. 1028.30 Lakh for the Construction of 5.71 MLD Sewage Treatment Plant (STP) in Sandur Town, Bellary District.

The existing scenario of water supply and UGD System in Sandur Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items quotation approved rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 5.71 MLD NEBR Technology Sewage Treatment Plant which includes Anammox Tank, Hydroxidation Tank, Bio filtration Tank, Hydroxidation and Phyto remediation Pond with Floating Rafts & Vetiver, Disinfection system along with Electrical, Electro-mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works for Sandur Town	**7,84,55,870.00**
B	Add GST 18%	1,41,22,057.00
C	**Sub Total – Capex Including GST**	**9,25,77,927.00**
D	Add Tender Premium 5%	46,28,896.00
E	ADD PDMC fee 2%	18,51,559.00
F	ADD PMU fee 1.5%	13,88,669.00
G	ADD Contingency 2%	18,51,559.00
H	ADD Statutory Deposits 0.5%	4,62,890.00
I	Rounding off and other Misc charges	68,500.00
J	**Total Capex cost Rs.**	**10,28,30,000.00**

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
Annual Operation and Maintenance cost for 5 years for Proposed (1 No) STP (Excluding power charges) which shall be borne by the bidder		
1	For First Year	9,34,843.00
2	For Second Year	9,73,835.00
3	For Third Year	10,07,919.00
4	For Fourth Year	10,43,196.00
5	For Fifth Year	10,79,708.00
6	Rounding off and other Misc charges	60,499.00
K	**Total OPEX Cost**	**51,00,000.00**

Note: *O&M cost shown in the above table is only for calculation purposes, which shall be borne by the contractor. This amount shall not be counted for total cost.*

The Technical Scrutiny Committee, in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Sandur Town for a total cost of Rs.1028.30 Lakh (CAPEX: Rs. 1028.30 Lakh under SBM(U)-2.0 fund and OPEX: O&M cost shall be borne by the Bidder for NEBR type STP for 5 years) and to invite tenders.***

26.Tekkalakote Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0, has allocated an amount of Rs. 520.30 Lakh for the Construction of 4.00 MLD Sewage Treatment Plant in Tekkalakote Town, Bellary District.

The existing scenario of water supply and UGD System in Tekkalakote Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analyzed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 4 MLD STP with SBT (CAMUS) Technology in Tekkalkote town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works	**3,93,00,181.00**
B	Add GST 18%	70,74,033.00
C	**Subtotal CAPEX cost Including GST**	**4,63,74,214.00**
D	Add Tender Premium 5%	23,18,711.00
E	ADD PDMC fee 2%	9,27,484.00
F	ADD PMU fee 1.5%	6,95,613.00
G	ADD Contingency 3%	13,91,226.00
H	ADD Statutory Deposits 0.5%	2,31,871.00
I	Rounding off and other Misc charges	90,881.00
J	**Total Capex Cost**	**5,20,30,000.00**
III	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) -ULB fund**	
1	For First Year	8,36,488.00
2	For Second Year	12,40,353.00
3	For Third Year	13,02,371.00
4	For Fourth Year	13,67,490.00
5	For Fifth Year	14,35,865.00
6	Rounding off	17,433.00
K	**Total OPEX cost (ULB Fund)**	**62,00,000.00**

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	Grand Total (J +K)	**5,82,30,000.00**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Tekkalakote town for a total cost of Rs. 582.30 Lakh (CAPEX cost of Rs.520.30 Lakh under SBM (U) 2.0 Fund and OPEX cost of Rs.62.00 Lakh under ULB fund for 5 years) and to invite tenders.***

27. Kurugodu Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0, has allocated an amount of Rs. 456.41 Lakh for the Construction of 3.51 MLD sewage Treatment Plant in Kurugodu Town, Bellary District.

The existing scenario of water supply and UGD System in Kurugodu Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 3.51 MLD STP with SBT (CAMUS) Technology at Kurugodu Town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways,	**3,44,85,924.00**

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works	
B	Add GST 18%	62,07,466.00
C	**Subtotal CAPEX cost Including GST**	**4,06,93,390.00**
D	Add Tender Premium 5%	20,34,670.00
E	ADD PDMC fee 2%	8,13,868.00
F	ADD PMU fee 1.5%	6,10,401.00
G	ADD Contingency 3%	12,20,802.00
H	ADD Statutory Deposits 0.5%	2,03,467.00
I	Rounding off and other Misc charges	64,402.00
J	**Total CAPEX cost Rs**	**4,56,41,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Fund	
1	For First Year	8,36,488.00
2	For Second Year	11,82,792.00
3	For Third Year	12,41,932.00
4	For Fourth Year	13,04,029.00
5	For Fifth Year	13,69,230.00
6	Rounding off and other Misc charges	65,529.00
K	**Total OPEX cost**	**60,00,000.00**
	Grand Total (J +K)	**5,16,41,000.00**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The

TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Kurugodu town for a total cost of Rs. 516.41 Lakh (CAPEX cost of Rs.456.41 Lakh under SBM (U) 2.0 fund and OPEX cost of Rs.60.00 Lakh under ULB fund for 5 years) and to invite tenders.***

28. Siruguppa Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0, has allocated an amount of Rs. 1442.05 Lakh for the Construction of 8.01 MLD sewage Treatment Plant in Siruguppa Town, Bellary District.

The existing scenario of water supply and UGD System in Siruguppa Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 8.01 MLD STP with NEBR Technology Sewage Treatment Plant which includes Anammox Tank, Hydroxidation Tank, Bio filtration Tank, Hydroxidation and Phyto remediation Pond with Floating Rafts & Vetiver, Disinfection system along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works for Siruguppa Town	**11,00,52,884.00**
B	Add GST 18%	1,98,09,519.00
C	**Sub Total CAPEX cost including GST**	**12,98,62,403.00**
D	Add Tender Premium 5%	64,93,120.00
E	ADD PDMC fee 2%	25,97,248.00
F	ADD PMU fee 1.5%	19,47,936.00
G	ADD Contingency 3%	25,97,248.00
H	ADD Statutory Deposits 0.5%	6,49,312.00
I	Rounding off and other Misc charges	57,733.00
J	**Total Capex cost Rs**	**14,42,05,000.00**
	Annual Operation and Maintenance cost for 5 years for	

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	Proposed (1No) STP (Excluding power charges) borne by bidder	
1	For First Year	9,34,843.00
2	For Second Year	9,87,857.00
3	For Third Year	10,37,250.00
4	For Fourth Year	10,89,113.00
5	For Fifth Year	11,43,569.00
6	Rounding off and other Misc charges	7,368.00
K	**Total OPEX cost for remaining 5 years**	**52,00,000**

Note: *O &M cost shown in the above table is only for calculation purposes, which shall be borne by the contractor. This amount shall not be counted for total cost.*

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Siruguppa Town for a total cost of Rs.1442.05 Lakh (CAPEX: Rs. 1442.05 Lakh under SBM(U)-2.0 fund and OPEX: O&M cost shall be borne by the Bidder for NEBR type STP for 5 years) and to invite tenders.***

29. Basavakalyana Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0, has allocated an amount of Rs. 1915.26 Lakh for the Construction of sewage Treatment Plant in Basavakalyan, Bidar District.

The existing scenario of water supply and UGD System in Basavakalyan Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 10.64 MLD capacity STP with NEBR Technology Sewage Treatment Plant which includes Anammox Tank, Hydroxidation Tank, Bio filtration Tank, Hydroxidation and Phyto remediation Pond with Floating Rafts & Vetiver, Disinfection system along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works for Basava Kalyan City	**14,48,53,217.00**
B	Add GST 18%	2,60,73,579.00
C	**Subtotal CAPEX cost Including GST**	**17,09,26,796.00**
D	Add Tender Premium 5%	85,46,340.00
E	ADD PDMC fee 2%	34,18,536.00
F	ADD PMU fee 1.5%	25,63,902.00
G	ADD Contingency 3%	51,27,804.00
H	ADD Statutory Deposits 0.5%	8,54,634.00
I	Rounding off and other Misc charges	87,988.00
J	**Total CAPEX cost in Rs.**	**19,15,26,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) borne by bidder	
1	For First Year	9,34,843.00
2	For Second Year	11,79,707.00
3	For Third Year	12,38,692.00
4	For Fourth Year	13,00,627.00
5	For Fifth Year	13,65,658.00
6	Rounding off and other Misc charges	80,473.00
K	**Total OPEX cost**	**61,00,000.00**

Note: *O &M cost shown in the above table is only for calculation purposes, which shall be borne by the contractor. This amount shall not be counted for total cost.*

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Basavakalyan Town for a total cost of Rs.1915.26 Lakh (CAPEX: Rs. 1915.26 Lakh under SBM(U)-2.0 fund and OPEX: O&M cost shall be borne by the Bidder for NEBR type STP for 5 years) and to invite tenders.***

30. Aland Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0, has allocated an amount of Rs. 1164.01 Lakh for the Construction of 6.47MLD sewage Treatment Plant in Aland Town, Kalaburgi District.

The existing scenario of water supply and UGD System in Aland Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items quotation approved rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 6.47 MLD NEBR Technology Sewage Treatment Plant which includes Anammox Tank, Hydroxidation Tank, Bio filtration Tank, Hydroxidation and Phyto remediation Pond with Floating Rafts & Vetiver, Disinfection system along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works for Aland Town	**8,87,93,368.00**
B	Add GST 18%	1,59,82,806.00
C	**Sub Total – Capex Including GST**	**10,47,76,174.00**
D	Add Tender Premium 5%	52,38,809.00
E	Add PDMC fee 2%	20,95,523.00
F	Add PMU fee 1.5%	15,71,643.00
G	Add Contingency 2%	20,95,523.00
H	Add Statutory Deposits 0.5%	5,23,881.00
I	Rounding off and other Misc charges	99,447.00
J	**Total Capex cost Rs.**	**11,64,01,000.00**
Annual Operation and Maintenance cost for 5 years for Proposed (1 No) STP (Excluding power charges) which shall be borne by the bidder		
1	For First Year	8,36,488.00

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
2	For Second Year	10,76,434.00
3	For Third Year	11,30,256.00
4	For Fourth Year	11,86,769.00
5	For Fifth Year	12,46,107.00
6	Rounding off and other Misc charges	23,946.00
K	**Total OPEX Cost**	**(-)55,00,000.00**

Note: *O&M cost shown in the above table is only for calculation purposes, which shall be borne by the contractor. This amount shall not be counted for total cost.*

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Aland Town for a total cost of Rs.1164.01 Lakh (CAPEX: Rs. 1164.01 Lakh under SBM(U)-2.0 fund and OPEX: O&M cost shall be borne by the Bidder for NEBR type STP for 5 years) and to invite tenders.***

31. Shahabad Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0, has allocated an amount of Rs. 1307.17 Lakh for the Construction of sewage Treatment Plant in Shahabad City, Kalaburgi District.

The existing scenario of water supply and UGD System in Shahabad Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items approved quotation rates are considered.

Abstract		
Sl	**Description of work**	**Amount (Rs.)**

No		
A	Construction of 7.26 MLD NEBR Technology Sewage Treatment Plant which includes Anammox Tank, Hydroxidation Tank, Bio filtration Tank, Hydroxidation and Phyto remediation Pond with Floating Rafts & Vetiver, Disinfection system along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works for Shahabad city	**9,97,62,220.00**
B	Add GST 18%	1,79,57,200.00
C	**Sub Total – Capex Including GST**	**11,77,19,420.00**
D	Add Tender Premium 5%	58,85,971.00
E	Add PDMC fee 2%	23,54,388.00
F	Add PMU fee 1.5%	17,65,791.00
G	Add Contingency 3%	23,54,388.00
H	Add Statutory Deposits 0.5%	5,88,597.00
I	Rounding off and other Misc charges	48,445.00
J	**Total CAPEX cost in Rs.**	**13,07,17,000.00**
Annual Operation and Maintenance cost for 5 years for Proposed (1 No) STP (Excluding power charges) which shall be borne by the bidder		
1	For First Year	8,36,488.00
2	For Second Year	10,76,434.00
3	For Third Year	11,30,256.00
4	For Fourth Year	11,86,769.00
5	For Fifth Year	12,46,107.00
6	Rounding off and other Misc charges	23,946.00
K	**Total OPEX Cost**	**(-)55,00,000.00**

Note: *O &M cost shown in the above table is only for calculation purposes, which shall be borne by the contractor. This amount shall not be counted for total cost.*

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Shahbad Town for a total cost of Rs.1307.17 Lakh (CAPEX: Rs. 1307.17 Lakh under SBM(U)-2.0 fund and OPEX: O&M cost shall be borne by the Bidder for NEBR type STP for 5 years) and to invite tenders.***

32. Manvi Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0 has allocated an amount of Rs. 1276.48 Lakh for the Construction of 7.09 MLD Sewage Treatment Plant in Manvi Town, Raichur District.

The existing scenario of water supply and UGD System in Manvi Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 7.09 MLD NEBR Technology Sewage Treatment Plant which includes Anammox Tank, Hydroxidation Tank, Bio filtration Tank, Hydroxidation and Phyto remediation Pond with Floating Rafts & Vetiver, Disinfection system along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works for Manvi city	**9,74,29,818.00**
B	Add GST 18%	1,75,37,367.00
C	**Sub Total CAPEX cost Including GST**	**11,49,67,185.00**
D	Add Tender Premium 5%	57,48,359.00
E	Add PDMC fee 2%	22,99,344.00
F	Add PMU fee 1.5%	17,24,508.00
G	Add Contingency 3%	22,99,344.00
H	Add Statutory Deposits 0.5%	5,74,836.00
I	Rounding off and other Misc charges	34,424.00
J	**Total CAPEX cost in Rs.**	**12,76,48,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Contribution	
1	For First Year	8,36,488.00
2	For Second Year	10,76,434.00
3	For Third Year	11,30,256.00
4	For Fourth Year	11,86,769.00
5	For Fifth Year	12,46,107.00
	Roundoff	23,946.00

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
K	**Total OPEX cost**	**(-)55,00,000.00**

Note: *O &M cost shown in the above table is only for calculation purposes, which shall be borne by the contractor. This amount shall not be counted for total cost.*

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Manvi City for a total cost of Rs. 1276.48 Lakh (CAPEX: Rs. 1276.48 Lakh under SBM(U)-2.0 fund and OPEX: O&M cost shall be borne by the Bidder for NEBR type STP for 5 years) and to invite tenders.***

33.Lingasugur Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0 has allocated an amount of Rs. 972.81 Lakh for the Construction of 5.40 MLD Sewage Treatment Plant in Lingasugur Town, Raichur District.

The existing scenario of water supply and UGD System in Lingasugur Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 5.40 MLD with NEBR Technology Sewage Treatment Plant which includes Anammox Tank, Hydroxidation Tank, Bio filtration Tank, Hydroxidation and Phyto remediation Pond with Floating Rafts & Vetiver, Disinfection system along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with	7,45,61,467.00

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	net metering and other allied works for Lingasugur Town	
B	Add GST 18%	1,34,21,064.00
C	**Sub Total CAPEX cost Including GST**	8,79,82,531.00
D	Add Tender Premium 5%	43,99,127.00
E	Add PDMC fee 2%	17,59,651.00
F	Add PMU fee 1.5%	13,19,738.00
G	Add Contingency 2%	13,19,738.00
H	Add Statutory Deposits 0.5%	4,39,913.00
I	Rounding off and other Misc charges	60,302.00
J	**Total CAPEX cost in Rs.**	**9,72,81,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Contribution**	
1	For First Year	8,36,488.00
2	For Second Year	10,76,434.00
3	For Third Year	11,30,256.00
4	For Fourth Year	11,86,769.00
5	For Fifth Year	12,46,107.00
6	Rounding off and other Misc charges	23,946.00
K	**Total OPEX cost for remaining 5 years**	**(-) 55,00,000.00**

Note: *O &M cost shown in the above table is only for calculation purposes, which shall be borne by the contractor. This amount shall not be counted for total cost.*

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Lingasugur Town for a total cost of Rs. 972.81 Lakh (CAPEX: Rs. 972.81 Lakh under SBM(U)-2.0 fund and OPEX: O&M cost shall be borne by the Bidder for NEBR type STP for 5 years) and to invite tenders.***

34.Kamalapuram Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0 has allocated an amount of Rs. 506.97 Lakh for the Construction of 3.90 MLD Sewage Treatment Plant in Kamalapuram Town, Vijayanagar District.

The existing scenario of water supply and UGD System in Kamalapuram Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 3.9 MLD Capacity STP with SBT (CAMUS) Technology for Kamalapuram Town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works	**3,83,03,266.00**
B	Add GST 18%	68,94,588.00
C	**Subtotal CAPEX cost Including GST**	**4,51,97,854.00**
D	Add Tender Premium 5%	22,59,893.00
E	Add PDMC fee 2%	9,03,957.00
F	Add PMU fee 1.5%	6,77,968.00
G	Add Contingency 3%	13,55,936.00
H	Add Statutory Deposits 0.5%	2,25,989.00
I	Rounding off and other Misc charges	75,403.00
J	**Total CAPEX cost in Rs.**	**5,06,97,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Fund	
1	For First Year	8,36,488.00
2	For Second Year	12,11,338.00

ABSTRACT		
Sl No	**Description of work**	**Amount (Rs.)**
3	For Third Year	12,71,905.00
4	For Fourth Year	13,35,500.00
5	For Fifth Year	14,02,275.00
		42,494.00
K	**Total OPEX cost**	**61,00,000.00**
	Grand Total (J+K)	**5,67,97,000.00**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Kamalapuram town for a total cost of Rs. 567.97 Lakh (CAPEX cost of Rs.506.97 Lakh under SBM (U) 2.0 Fund and OPEX cost of Rs.61.00 Lakh Under ULB Fund for 5 year) and to invite tenders.***

35.Kotturu Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0 has allocated an amount of Rs. 521.59 Lakh for the Construction of 4.01 MLD SBT (CAMUS) type sewage Treatment Plant in Kotturu Town, Vijayanagar District.

The existing scenario of water supply and UGD System in Kotturu Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items approved quotation rates are considered.

abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 4.01 MLD STP with SBT (CAMUS)	**3,94,11,163.00**

abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	Technology in Kotturu town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works	
B	Add GST 18%	70,94,009.00
C	**Subtotal CAPEX cost Including GST**	**4,65,05,172.00**
D	Add Tender Premium 5%	23,25,259.00
E	Add PDMC fee 2%	9,30,103.00
F	Add PMU fee 1.5%	6,97,578.00
G	Add Contingency 3%	13,95,155.00
H	Add Statutory Deposits 0.5%	2,32,526.00
I	Rounding off and other Misc charges	73,207.00
J	**Total Capex Cost**	**5,21,59,000.00**
Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) - ULB fund		
1	For First Year	8,36,488.00
2	For Second Year	12,16,001.00
3	For Third Year	12,76,801.00
4	For Fourth Year	13,40,641.00
5	For Fifth Year	14,07,673.00
6	Rounding off	1,22,396.00
K	**Total OPEX cost (ULB Fund)**	**62,00,000.00**

abstract		
Sl No	Description of work	Amount (Rs.)
	Grand Total (J +K)	**5,83,59,000.00**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Kotturu town for a total cost of Rs. 583.59 Lakh (CAPEX cost of Rs.521.59 Lakh under SBM (U) 2.0 Fund and OPEX cost of Rs.62.00 Lakh Under ULB Fund for 5 years) and to invite tenders.***

36.Gurumatkal Town

MD, KUIDFC informed that the Government of India under Swachh Bharat Mission(U) 2.0 has allocated an amount of Rs. 65.00 Lakh for the Upgradation of existing sewage Treatment Plant in Gurumatkal Town, Yadgir District.

The existing scenario of water supply and UGD System in Gurumatkal Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.5.00 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.109.00 Lakh. The details are as follows;

CAPEX Cost – Rs.70.00 Lakh

OPEX Cost – Rs.39.00 Lakh

Total Cost – Rs.109.00 Lakh

The additional cost is proposed to be met out of the savings from Shahapur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

ABSTRACT		
Sr No.	**Description of work**	**Amount (Rs.)**
A	**STP Components**	
A	Replacement of electromechanical components	21,32,741.00
B	Jungle Clearance for 4 acres, Project information board	3,35,244.00
C	Providing Manual and mechanical screen at PTU Unit at Existing Wet well along with flow meter	23,83,810.00
D	Repairs to manhole for different depths, Replacement of damage pipeline and Service Road at existing STP	3,86,668.00
	Sub Total	**52,38,463.00**
	Add GST 18%	9,42,923.00
	Net Total	**61,81,386.00**
B	Add Tender Premium 5%	3,09,069.00
C	Add PDMC fee 2%	1,23,628.00
D	Add PMU fee 1.5%	92,721.00
E	Add Contingency 3%	1,85,442.00
F	Add Statutory Deposits 0.5%	30,907.00
G	Rounding off and other Misc charges	76,847.00
H	**Total Construction and installation cost Rs.**	**70,00,000.00**
I	**Total Allocated cost Rs.**	**65,00,000.00**
J	***Excess required***	***5,00,000.00***
	PART-D Annual Operation and Maintenance cost for the remaining 5 years to Wet well of 3.93 MLD capacity and Pumping Machineries after one year DLP *(Excluding power charges)* ULB Fund	

1	For First Year	**5,99,322.00**
2	For Second Year	**7,55,120.00**
3	For Third Year	**7,92,876.00**
4	For Fourth Year	**8,32,520.00**
5	For Fifth Year	**8,74,146.00**
6	Rounding off and other Misc charges	**46,016.00**
K	**Sub Total**	**39,00,000.00**
	Grand Total cost (H+K)	**1,09,00,000.00**

From the above, it is noted that CAPEX Cost is exceeding the allocated amount, hence considering the savings in the other city, provision is made to utilize as per the requirement. In Shahpur city Rs.1466.06 Lakh is under savings, as the work is taken up by KUWS&DB and tender is invited.

Total CAPEX cost for Gurmatkal Town	75.00 Lakh
Grant allocated for Gurmatkal Town	65.00 Lakh
Additional grant required for Gurmatkal Town	5.00 Lakh
Savings in another city (In Shahpur town, a tender is invited by KUWS&DB, hence proposed for dropping)	1466.06 Lakh
Utilization for Gurmatkal town from Shahpur town grants	**5.00 Lakh**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Gurumatkal town was approved in 4th SHPC meeting for the capacity of 0.5 MLD with the approved cost of Rs.65 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Shahpur town was approved for the total capacity of 8.14 MLD with the total cost of Rs.1466.06 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Gurumatkal	STP	0.5	65	32.5	21.45	11.05
Shahapur	STP	8.14	1466.06	733.03	483.79	249.23

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Shahapur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.5 Lakhs is being sought for the construction of STP in Gurumatkal Town from the descoped Shahapur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of Gurmatkal Town for a total cost of Rs.109.00 lakh (CAPEX cost of Rs. 70.00 Lakh under SBM (U) 2.0 Fund and OPEX cost of Rs.39.00 Lakh Under ULB Fund for 5 years) and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.5.00 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.5.00 lakhs shall be met from the allocation made to the Shahapur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

37. Kudatini Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U)2.0, has allocated an amount of Rs. 291.24 Lakh for the Construction of 2.91 MLD Sewage Treatment Plant in Kudathini Town, Ballary District.

The existing scenario of water supply and UGD System in Kudathini Town was studied. The gap analysis of sewer network, House service connection and

Sewerage treatment plant was carried out. The **Interception & Diversion Works (I & D)** was also analysed.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.98.76 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.448.50 Lakh. The details are as follows;

CAPEX Cost – Rs.390.00Lakh

OPEX Cost – Rs.58.50 Lakh

Total Cost – Rs.448.50 Lakh

The additional cost is proposed to be met out of the savings from Shahapur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 2.91 MLD STP with SBT (CAMUS) Technology for Kudatini Town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works.	**2,94,42,547.00**
B	Add GST 18%	52,99,658.00
C	**Subtotal CAPEX cost Including GST**	**3,47,42,205.00**

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
D	Add Tender Premium 5%	17,37,110.00
E	Add PDMC fee 2%	6,94,844.00
F	Add PMU fee 1.5%	5,21,133.00
G	Add Contingency 3%	10,42,266.00
H	Add Statutory Deposits 0.5%	1,73,711.00
I	Rounding off and other Misc charges	88,731.00
J	**Total CAPEX cost Rs**	**3,90,00,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Fund	
1	For First Year	8,36,488.00
2	For Second Year	11,41,393.00
3	For Third Year	11,98,463.00
4	For Fourth Year	12,58,386.00
5	For Fifth Year	13,21,305.00
6	Round off	93,965.00
K	**Total OPEX cost**	**58,50,000.00**
	Grand Total(J+K)	**4,48,50,000.00**

Total CAPEX cost for Kudatini Town	390.00 Lakh
Grant allocated for Kudatini Town	291.24 Lakh
Additional grant required for Kudatini Town	98.76 Lakh
Savings in other city (In Shahpur town, a tender is invited by KUWS&DB, hence proposed for dropping)	1466.06 Lakh
Utilization for Kudatini town in Shahpur town grants	**98.76 Lakh**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Kudatini town was approved in 4th SHPC meeting for the capacity of 2.91 MLD with the approved cost of Rs.291.24 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Shahpur town was approved for the total capacity of 8.14 MLD with the total cost of Rs.1466.06 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Kudatini	STP	2.91	291.24	145.62	96.10	49.51
Shahapur	STP	8.14	1466.06	733.03	483.79	249.23

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Shahapur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.98.76 Lakhs is being sought for the construction of STP in Kudatini Town from the descoped Shahapur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of Kudatini town for a total cost of Rs 448.50 Lakh***

(CAPEX cost of Rs 390.00 Lakh under SBM (U) 2.0 fund and OPEX cost of Rs.58.50 Lakh under ULB fund for 5 years) and to invite tenders.

The committee also accorded approval to the additional fund of Rs.98.76 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.98.76 lakhs shall be met from the allocation made to the Shahapur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

38.Kamalapura Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U)2.0, has allocated an amount of Rs. 177.01 Lakh for the Construction of sewage Treatment Plant in Kamalapur Town, Kalaburgi District.

The existing scenario of water supply and UGD System in Kamalapur Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analyzed.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.126.49 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.360.50 Lakh. The details are as follows;

CAPEX Cost – Rs.303.50 Lakh

OPEX Cost – Rs.57.00 Lakh

Total Cost – Rs.360.50 Lakh

The additional cost is proposed to be met out of the savings from Shahapur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 1.77 MLD Capacity STP with SBT(CAMUS) Technology for Kamalapur Town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works.	**2,29,11,882.00**
B	Add GST 18%	41,24,139.00
C	**Subtotal CAPEX cost Including GST**	**2,70,36,021.00**
D	Add Tender Premium 5%	13,51,801.00
E	Add PDMC fee 2%	5,40,720.00
F	Add PMU fee 1.5%	4,05,540.00
G	Add Contingency 3%	8,11,081.00
H	Add Statutory Deposits 0.5%	1,35,180.00
I	Rounding off and other Misc charges	69,657.00
J	**Total CAPEX cost in Rs.**	**3,03,50,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Contribution	
1	For First Year	8,36,488.00
2	For Second Year	11,22,122.00
3	For Third Year	

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
		11,78,228.00
4	For Fourth Year	12,37,139.00
5	For Fifth Year	12,98,996.00
6	Rounding off and other Misc charges	27,027.00
K	**Total OPEX cost**	**57,00,000.00**
	Grand Total(J+K)	**3,60,50,000.00**

From the above, it is noted that CAPEX Cost is exceeding the allocated amount, hence considering the savings in the other city the following provision is made to utilize as per the requirement. In Shahpur city Rs.1466.06 Lakh is under savings, as the work is taken up by KUWS&DB and tender is invited.

Total CAPEX cost for Kamalapur Town	303.50 Lakh
Grant allocated for Kamalapur Town	177.01 Lakh
Additional grant required for Kamalapur Town	126.49 Lakh
Savings in other city(In Shahpur town, the tender is invited by KUWS&DB, hence proposed for dropping)	1466.06 Lakh
Utilization for Kamalapur town in Shahpur town grants	**126.49 Lakh**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Kamalapura town was approved in 4th SHPC meeting for the capacity of 1.77 MLD with the approved cost of Rs.177.07 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Shahpur town was approved for the total capacity of 8.14 MLD with the total cost of Rs.1466.06 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Kamalapura	STP	1.77	177.07	88.51	58.43	30.10
Shahapur	STP	8.14	1466.06	733.03	483.79	249.23

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Shahapur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.126.49 Lakhs is being sought for the construction of STP in Kamalapura Town from the descoped Shahapur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of Kamalapura town for a total cost of Rs. 360.50 Lakh (CAPEX cost of Rs.303.50 Lakh under SBM (U) 2.0 fund and OPEX cost of Rs.57.00 Lakh under ULB fund for 5 years) and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.126.49 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.126.49 lakhs shall be met from the allocation made to the Shahapur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

39.Yadrami Town

MD, KUIDFC informed that the Government of India under Swachh Bharat Mission (U)2.0, has allocated an amount of Rs. 169.45 Lakh for the Construction of sewage Treatment Plant in Yadrami Town, Kalaburgi District.

The existing scenario of water supply and UGD System in Yadrami Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.113.55 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.340.00 Lakh. The details are as follows;

CAPEX Cost – Rs.283.00 Lakh

OPEX Cost – Rs.57.00 Lakh

Total Cost – Rs.340.00 Lakh

The additional cost is proposed to be met out of the savings from Shahapur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 1.69 MLD Capacity STP with	**2,13,97,351.00**

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	SBT(CAMUS) Technology for Yadrami Town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works.	
B	Add GST 18%	38,51,523.00
C	**Subtotal CAPEX cost Including GST**	2,52,48,874.00
D	Add Tender Premium 5%	12,62,444.00
E	Add PDMC fee 2%	5,04,977.00
F	Add PMU fee 1.5%	3,78,733.00
G	Add Contingency 3%	7,57,466.00
H	Add Statutory Deposits 0.5%	1,26,244.00
I	Rounding off and other Misc charges	21,262.00
J	**Total CAPEX cost Rs**	**2,83,00,000.00**
III	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) - ULB Fund**	
1	For First Year	8,36,488.00
2	For Second Year	11,18,708.00
3	For Third Year	11,74,643.00
4	For Fourth Year	12,33,375.00
5	For Fifth Year	12,95,044.00
6	Rounding off and other Misc charges	41,742.00
K	**Total OPEX Cost**	**57,00,000.00**

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	Grand Total(J+K)	**3,40,00,000.00**

From the above, it is noted that CAPEX Cost is exceeding the allocated amount, hence considering the savings in the other city the following provision is made to utilize as per the requirement. In Shahpur city Rs.1466.06 Lakh is under savings, as the work is taken up by KUWS&DB and tender is invited.

Total CAPEX cost	283.00 Lakh
Grant allocated	169.45 Lakh
Additional grant required	113.55 Lakh
Savings in other city (In Shahpur town, a tender is invited by KUWS&DB, hence proposed for dropping)	1466.06 Lakh
Utilization for Yadrami town in Shahpur town grants	**113.55 Lakh**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Yadrami town was approved in 4th SHPC meeting for the capacity of 1.69 MLD with the approved cost of Rs.169.45 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Shahpur town was approved for the total capacity of 8.14 MLD with the total cost of Rs.1466.06 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	***Component***	***Capacity (MLD)***	***Approved Amount (lakhs)***	***Central Share (lakhs)***	***State Share (lakhs)***	***ULB Share (lakhs)***

Yadrami	*STP*	*1.69*	*169.45*	*84.73*	*55.91*	*28.80*
Shahapur	*STP*	*8.14*	*1466.06*	*733.03*	*483.79*	*249.23*

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. *Shahapur* is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.113.55 Lakhs is being sought for the construction of STP in Yadrami Town from the descoped Shahapur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

***Decision:* After detailed discussion and deliberations, the committee approved the DPR of Yadrami town for a total cost of Rs. 340.00 Lakh (CAPEX cost of Rs.283.00 Lakh under SBM (U) 2.0 Fund and OPEX cost of Rs.57.00 Lakh under ULB Fund for 5 years) and to invite tenders.**

The committee also accorded approval to the additional fund of Rs.113.55 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.113.55 lakhs shall be met from the allocation made to the Shahapur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

40. Kukanur Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0, has allocated an amount of Rs. 288.33 Lakh for the Construction of 2.88 MLD Sewage Treatment Plant in Kukanur Town, Koppal District.

The existing scenario of water supply and UGD System in Kukanur Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.100.67 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.447.00 Lakh. The details are as follows;

CAPEX Cost – Rs.389.00 Lakh

OPEX Cost – Rs.58.00 Lakh

Total Cost – Rs.447.00 Lakh

The additional cost is proposed to be met out of the savings from Shahapur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Abstract		
No	**Description of work**	**Amount (Rs.)**
A	Construction of 2.88 MLD Capacity STP with SBT (CAMUS) Technology for Kukanur Town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works	**2,93,32,903.00**
B	Add GST 18%	52,79,923.00
C	**Subtotal CAPEX cost Including GST**	**3,46,12,826.00**
D	Add Tender Premium 5%	17,30,641.00

Abstract		
No	**Description of work**	**Amount (Rs.)**
E	Add PDMC fee 2%	6,92,257.00
F	Add PMU fee 1.5%	5,19,192.00
G	Add Contingency 3%	10,38,385.00
H	Add Statutory Deposits 0.5%	1,73,064.00
I	Rounding off and other Misc charges	1,33,635.00
J	**Total CAPEX cost in Rs.**	**3,89,00,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Contribution	
1	For First Year	8,36,488.00
2	For Second Year	11,40,266.00
3	For Third Year	11,97,279.00
4	For Fourth Year	12,57,143.00
5	For Fifth Year	13,20,000.00
6	Rounding off and other Misc charges	48,824.00
K	**Total OPEX cost**	**58,00,000.00**
	Grand Total (J+K)	**4,47,00,000.00**

From the above, it is noted that CAPEX Cost is exceeding the allocated amount, hence considering the savings in the other city the following provision is made to utilize as per the requirement. In Shahpur city Rs.1466.06 Lakh is under savings, as the work is taken up by KUWS&DB and tender is invited.

Total CAPEX cost for Kukanur Town	389.00 Lakh
Grant allocated for Kukanur Town	288.33 Lakh
Additional grant required for Kukanur Town	100.67 Lakh
Savings in another city (In Shahpur town, a tender is invited by KUWS&DB, hence proposed for dropping)	1466.06 Lakh

Utilization for Kukanoor town in Shahpur town grants	100.67 Lakh

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Kukanur town was approved in 4th SHPC meeting for the capacity of 2.88 MLD with the approved cost of Rs.288.33 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Shahpur town was approved for the total capacity of 8.14 MLD with the total cost of Rs.1466.06 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Kukanur	STP	2.88	288.33	144.16	95.14	49.01
Shahapur	STP	8.14	1466.06	733.03	483.79	249.23

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Shahapur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.100.67 Lakhs is being sought for the construction of STP in Kukanur Town from the descoped Shahapur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of Kukanur town for a total cost of Rs. 447.00 Lakh (CAPEX cost of Rs.389.00 Lakh under SBM (U) 2.0 Fund and OPEX cost of Rs.58.00 Lakh Under ULB Fund for 5 years) and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.100.67 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.100.67 lakhs shall be met from the allocation made to the Shahapur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

41.Tavaragera Town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission (U) 2.0, has allocated an amount of Rs. 279.97 Lakh has been allocated for the Construction of 2.80MLD sewage Treatment Plant in Tavaragera Town, Koppal District.

The existing scenario of water supply and UGD System in Tavaragera Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.107.03 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.445.00 Lakh. The details are as follows;

CAPEX Cost – Rs.387.00 Lakh

OPEX Cost – Rs.58.00 Lakh

Total Cost – Rs.445.00 Lakh

The additional cost is proposed to be met out of the savings from Shahpura town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and

verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Abstract		
No.	**Description of work**	**Amount (Rs.)**
A	Construction of 2.8 MLD Capacity STP with SBT (CAMUS) Technology for Tavaragere Town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works	**2,92,12,308.00**
B	Add GST 18%	52,58,215.00
C	**Subtotal CAPEX cost Including GST**	**3,44,70,523.00**
D	Add Tender Premium 5%	17,23,526.00
E	Add PDMC fee 2%	6,89,410.00
F	Add PMU fee 1.5%	5,17,058.00
G	Add Contingency 3%	10,34,116.00
H	Add Statutory Deposits 0.5%	1,72,353.00
I	Rounding off and other Misc charges	93,014.00
J	**CAPEX Cost Rs.**	**3,87,00,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Fund	
1	For First Year	8,36,488.00
2	For Second Year	11,42,279.00

Abstract		
No.	**Description of work**	**Amount (Rs.)**
3	For Third Year	11,99,393.00
4	For Fourth Year	12,59,363.00
5	For Fifth Year	13,22,331.00
6	Rounding off and other Misc charges	40,146.00
K	**Total OPEX cost**	**58,00,000.00**
	Grand Total (J+K)	**4,45,00,000.00**

From the above, it is noted that CAPEX Cost is exceeding the allocated amount, hence considering the savings in the other city. In Shahpur city Rs.1466.06 Lakh is under savings, as the work is taken up by KUWS&DB and tender is invited.

Total CAPEX cost for Tavaragere Town	387.00 Lakh
Grant allocated for Tavaragere Town	279.97 Lakh
Additional grant required for Tavaragere Town	107.03 Lakh
Savings in another city (In Shahpur town, tender is invited by KUWS&DB, hence proposed for dropping)	1466.06 Lakh
Utilization for Tavaragere town in Shahpur town grants	**107.03 Lakh**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Tavaragere town was approved in 4th SHPC meeting for the capacity of 2.80 MLD with the approved cost of Rs.279.97 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Shahpur town was approved for the total capacity of 8.14 MLD with the total cost of Rs.1466.06 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Tavaragere	STP	2.80	279.97	139.98	92.39	47.59
Shahapur	STP	8.14	1466.06	733.03	483.79	249.23

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Shahapur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.107.03 Lakhs is being sought for the construction of STP in Tavaragere Town from the descoped Shahapur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of Tavaragera town for a total cost of Rs. 445.00 Lakh (CAPEX cost of Rs.387.00 Lakh and OPEX cost of Rs.58.00 Lakh Under ULB Fund for 5 years) and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.107.03 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.107.03 lakhs shall be met from the allocation made to the Shahapur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

42. Kavithal town

MD, KUIDFC informed that the Government of India Under Swachh Bharat Mission(U) 2.0 an amount of Rs. 240.41 Lakh has been allocated for the Construction of 2.40 MLD sewage Treatment Plant in Kavital Town, Raichur District.

The existing scenario of water supply and UGD System in Kavital Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.105.59 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.404.00 Lakh. The details are as follows;

CAPEX Cost – Rs.346.00 Lakh

OPEX Cost – Rs.58.00 Lakh

Total Cost – Rs.404.00 Lakh

The additional cost is proposed to be met out of the savings from Shahpura town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 2.40 MLD STP with SBT (CAMUS) Technology for Kavithal Town which includes Parabolic	**2,61,34,626.00**

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works	
B	Add GST 18%	47,04,233.00
C	**Subtotal CAPEX cost Including GST**	**3,08,38,859.00**
D	Add Tender Premium 5%	15,41,943.00
E	Add PDMC fee 2%	6,16,777.00
F	Add PMU fee 1.5%	4,62,583.00
G	Add Contingency 3%	9,25,166.00
H	Add Statutory Deposits 0.5%	1,54,194.00
I	Rounding off and other Misc charges	60,478.00
J	**Total CAPEX cost Rs**	**3,46,00,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Contribution	
1	For First Year	8,36,488.00
2	For Second Year	11,36,787.00
3	For Third Year	11,93,626.00
4	For Fourth Year	12,53,307.00
5	For Fifth Year	13,15,972.00
6	Rounding off and other Misc charges	63,820.00
K	**Total OPEX cost**	**58,00,000.00**
	Grand Total(J+K)	**4,04,00,000.00**

From the above, it is noted that CAPEX Cost is exceeding the allocated amount, hence considering the savings in the other city. In Shahpur city Rs.1466.06 Lakh is under savings, as the work is taken up by KUWS&DB and tender is invited.

Total CAPEX cost for Kavithal Town	346.00 Lakh
Grant allocated for Kavithal Town	240.41 Lakh
Additional grant required for Kavithal Town	105.59 Lakh
Savings in other city (In Shahpur town, tender is invited by KUWS&DB, hence	1466.06 Lakh

proposed for dropping)	
Utilization for Kavithal town in Shahpur town grants	**105.59 Lakh**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Kavithal town was approved in 4th SHPC meeting for the capacity of 2.40 MLD with the approved cost of Rs.240.41 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Shahpur town was approved for the total capacity of 8.14 MLD with the total cost of Rs.1466.06 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	***Component***	***Capacity (MLD)***	***Approved Amount (lakhs)***	***Central Share (lakhs)***	***State Share (lakhs)***	***ULB Share (lakhs)***
Kavithal	*STP*	*2.40*	*240.41*	*120.30*	*79.33*	*40.86*
Shahapur	*STP*	*8.14*	*1466.06*	*733.03*	*483.79*	*249.23*

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Shahapur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.105.59 Lakhs is being sought for the construction of STP in Tavaragera Town from the descoped Shahapur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of Kavithal town for a total cost of Rs. 404.00 Lakh (CAPEX cost of Rs.346.00 Lakh under SBM (U) 2.0 Fund and OPEX cost of Rs.58.00 Lakh Under ULB Fund for 5 years) and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.105.59 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.105.59 lakhs shall be met from the allocation made to the Shahapur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

43. Mariyammanahalli Town

MD, KUIDFC informed that the Government of India under Swachh Bharat Mission (U) 2.0 has allocated an amount of Rs. 274.05 Lakh for the Construction of 2.74 MLD Sewage Treatment Plant in Mariyammanahalli Town, Vijayanagar District.

The existing scenario of water supply and UGD System in Mariyammanahalli Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analysed.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.96.95 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.429.00 Lakh. The details are as follows;

CAPEX Cost – Rs.371.00 Lakh

OPEX Cost – Rs.58.00 Lakh

Total Cost – Rs.429.00 Lakh

The additional cost is proposed to be met out of the savings from Shahpura town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and

verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered.

Cost Estimate		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 2.74 MLD STP with SBT(CAMUS) Technology for Mariyammanahalli Town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, solar power plant with net metering and other allied works	**2,80,21,789.00**
B	Add GST 18%	50,43,922.00
C	**Subtotal CAPEX cost Including GST**	**3,30,65,711.00**
D	Add Tender Premium 5%	16,53,286.00
E	Add PDMC fee 2%	6,61,314.00
F	Add PMU fee 1.5%	4,95,986.00
G	Add Contingency 3%	9,91,971.00
H	Add Statutory Deposits 0.5%	1,65,329.00
I	Rounding off and other Misc charges	66,403.00
J	**Total CAPEX cost in Rs.**	**3,71,00,000.00**
	Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) Under ULB Fund	
1	For First Year	8,36,488.00
2	For Second Year	11,38,349.00
3	For Third Year	11,95,266.00
4	For Fourth Year	12,55,029.00
5	For Fifth Year	13,17,780.00
6	Rounding off and other Misc charges	57,088.00
K	**Total OPEX cost**	**58,00,000.00**

Cost Estimate		
Sl No	**Description of work**	**Amount (Rs.)**
	Grand Total(J+K)	**4,29,00,000.00**

From the above, it is noted that CAPEX Cost is exceeding the allocated amount, hence considering the savings in the other city. In Shahpur city Rs.1466.06 Lakh is under savings, as the work is taken up by KUWS&DB and tender is invited.

Total CAPEX cost for Mariyammanahalli Town	371.00 Lakh
Grant allocated for Mariyammanahalli Town	274.05 Lakh
Additional grant required for Mariyammanahalli Town	96.95 Lakh
Savings in another city (In Shahpur town, a tender is invited by KUWS&DB, hence proposed for dropping)	1466.06 Lakh
Utilization for Mariyammanahalli town from Shahpur town grants	**96.95 Lakh**

The Technical Scrutiny Committee in its 30th Meeting held on 21.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Mariyammanahalli town was approved in 4th SHPC meeting for the capacity of 2.74 MLD with the approved cost of Rs.274.05 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Shahpur town was approved for the total capacity of 8.14 MLD with the total cost of Rs.1466.06 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	***Component***	***Capacity (MLD)***	***Approved Amount (lakhs)***	***Central Share (lakhs)***	***State Share (lakhs)***	***ULB Share (lakhs)***

Mariyammanahalli	*STP*	*2.74*	*274.05*	*137.03*	*90.43*	*46.58*
Shahapur	*STP*	*8.14*	*1466.06*	*733.03*	*483.79*	*249.23*

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Shahapur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.96.95 Lakhs is being sought for the construction of STP in Mariyammanahalli Town from the descoped Shahapur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of Mariyammanahalli town for a total cost of Rs. 429.00 Lakh (CAPEX cost of Rs.371.00 Lakh under SBM (U) 2.0 Fund and OPEX cost of Rs.58.00 Lakh Under ULB Fund for 5 years) and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.96.95 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.96.95 lakhs shall be met from the allocation made to the Shahapur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

44. Kampli Town

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023, has allocated grant of Rs. 25.00 Cr under NGT environmental compensation fund and Rs.10.79 Cr under SBM (U) 2.0, total amounting to Rs.35.79 Cr for the Construction of sewerage system in Kampli Town, Bellary District.

The existing scenario of water supply and UGD System in Kampli Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. A total length of 7 Km and 350.00 Lakh is allocated for Interception and Diversion (I&D) works in Kampli town was also analysed.

Provision of New sewer network, HSCs, Wetwell-1, STP, electrical, electromechanical items and other allied works with construction materials and specifications detailed in KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Cost Estimate				
No	**Components**	**NGT Amount in Rs**	**SBM Amount in Rs**	**Total Amount in Rs**
A	Provision of Underground Sewage System which includes Network, HSC's, construction of Wet well including electrical & Electromechanical items, Rising main and other allied works	18,80,70,729.00	-	18,80,70,729.00
B	Construction of 6 MLD capacity NEBR Sewage Treatment Plant which includes Anammox Tank, Hydroxidation Tank, Bio filtration Tank, Hydroxidation and Phyto remediation Pond with Floating Rafts & Vetiver, Disinfection system along with Electrical, Electro mechanical, OCEMS, Flow meter and other allied works	-	8,16,24,249.00	8,16,24,249.00
	Total	**18,80,70,729.00**	**8,16,24,249.00**	**26,96,94,978.00**
C	Add GST 18% on A	1,46,92,365.00	4,85,45,096.00	4,85,61,489.00
D	Sub Total -I (Base cost)	**9,63,16,614.00**	**31,82,40,074.00**	**31,83,47,537.00**
E	**1st Year O&M of Wetwell (Excluding energy charges)**	14,06,695.00		
F	Add Tender Premium 5% on (C)	1,10,96,173.00	48,15,831.00	1,59,12,004.00
G	Add PDMC fee 2% on (C)	44,38,469.00	19,26,332.00	63,64,801.00
H	Add PMU fee 1.5% on (C)	33,28,852.00	14,44,749.00	47,73,601.00
I	Add Contingency 3% on (C)	66,57,704.00	28,89,498.00	95,47,202.00

J	Add Statutory Deposits 0.5% on (C)	11,09,617.00	4,81,583.00	15,91,200.00
K	Rounding off	39,030.00	1,09,393.00	1,48,423.00
L	**Total CAPEX cost Rs. (C+D+E+F+G+H+I+J+K)**	**25,00,00,000.00**	**10,79,84,000.00**	**35,79,84,000.00**
M	**OPEX Cost for Wet well for remaining 4 years excluding energy charges – ULB Fund**			
a	For Second Year	15,24,458.00		15,24,458.00
b	For Third Year	16,00,681.00		16,00,681.00
c	For Fourth Year	16,80,715.00		16,80,715.00
d	For Fifth Year	17,64,751.00		17,64,751.00
N	**Total OPEX cost**	**65,70,605.00**		**65,70,605.00**
O	**Total (L+N)**	**25,65,70,605.00**	**10,79,84,000.00**	**36,45,54,605.00**
P	**OPEX Cost for STP for 5 years which shall be borne by the bidder**			
a	For First Year		9,34,843.00	9,34,843.00
b	For Second Year		14,28,551.00	14,28,551.00
c	For Third Year		14,99,979.00	14,99,979.00
d	For Fourth Year		15,74,978.00	15,74,978.00
e	For Fifth Year		16,53,727.00	16,53,727.00
	Total O & M cost for 5 years		**70,92,078.00**	**70,92,078.00**

Note: *O &M cost shown in the above table is only for calculation purposes, which shall be borne by the contractor. This amount shall not be counted for total cost.*

The Technical Scrutiny Committee in its 31st Meeting held on 28.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Kampli Town for a total cost of Rs.3645.54 Lakh (NGT fund of Rs.2500.00 Lakh + SBM fund of Rs.1079.84 Lakh + Rs. 65.70 Lakh for Wet well O & M from ULB grants) and No-cost O&M for 5 years for NEBR STP and to invite tenders.***

45. Devadurga Town

MD, KUIDFC informed that the Government of India under Swachh Bharat Mission (U) 2.0 an amount of Rs. 573.97 Lakh has been allocated for the

Construction of 4.42 MLD Sewage Treatment Plant in Devadurga Town, Raichur District.

The existing scenario of water supply and UGD System in Devadurga Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. There is existing network of 38 km, which is not connected for any treatment for want of Wetwell and STP. Currently, sewage flowing into the nala. The Interception & Diversion Works (I & D) was also analyzed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 4.42 MLD STP with SBT (CAMUS) Technology in Devadurga town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, Roof top solar power grid system and other allied works	**4,37,46,621.00**
B	Add GST 18%	78,74,392.00
C	**Subtotal CAPEX cost Including GST**	**5,16,21,013.00**
D	Add Tender Premium 5%	25,81,051.00
E	Add PDMC fee 2%	10,32,420.00
F	Add PMU fee 1.5%	7,74,315.00
G	Add Contingency 3%	10,32,420.00
H	Add Statutory Deposits 0.5%	2,58,105.00
I	Rounding off and other Misc charges	97,676.00
J	**Total Capex Cost**	**5,73,97,000.00**
III	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) - ULB fund**	
1	For First Year	8,36,488.00
2	For Second Year	12,91,934.00
3	For Third Year	13,56,531.00
4	For Fourth Year	14,24,358.00
5	For Fifth Year	14,95,576.00
	Rounding off	45,113.00

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
K	**Total OPEX cost (ULB Fund)**	**64,50,000.00**
	Grand Total (J +K)	**6,38,47,000.00**

The Technical Scrutiny Committee in its 31st Meeting held on 28.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Devadurga town for a total cost of Rs. 638.47 Lakh (CAPEX cost of Rs. 573.97 Lakh under SBM (U) 2.0 fund and Rs. 64.50 Lakh for O&M for 5 years under ULB Fund) and to invite tenders.***

46. Mudgal Town

MD, KUIDFC informed that the Government of India under Swachh Bharat Mission (U) 2.0 an amount of Rs. 451 Lakh has been allocated for the Construction of 3.47 MLD Sewage Treatment Plant in Mudgal Town, Raichur District.

The existing scenario of water supply and UGD System in Mudgal Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out. The Interception & Diversion Works (I & D) was also analyzed.

Construction of Sewage treatment plant with construction materials and specifications detailed as KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items approved quotation rates are considered.

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
A	Construction of 3.47 MLD STP with SBT (CAMUS) Technology in Mudgal town which includes Parabolic screen, Tube settler tank, Equalization tank, Bio Mound-1, Collection tank-1, Bio Mound-2, Treated water Collection Tank-2, Chlorine dosing unit, necessary piping work with	**3,40,60,944.00**

Abstract		
Sl No	**Description of work**	**Amount (Rs.)**
	required valves, flow meters, approach road & pathways, barbed wire fencing with gates, Operator room cum Laboratory etc., along with Electrical, Electro mechanical, OCEMS, Flow meter, Roof top solar power grid system and other allied works	
B	Add GST 18%	61,30,970.00
C	**Subtotal CAPEX cost Including GST**	4,01,91,914.00
D	Add Tender Premium 5%	20,09,596.00
E	Add PDMC fee 2%	8,03,838.00
F	Add PMU fee 1.5%	6,02,879.00
G	Add Contingency 3%	12,05,757.00
H	Add Statutory Deposits 0.5%	2,00,960.00
I	Rounding off and other Misc charges	85,056.00
J	**Total Capex Cost**	**4,51,00,000.00**
III	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) - ULB fund**	
1	For First Year	8,36,488.00
2	For Second Year	12,92,867.00
3	For Third Year	13,57,510.00
4	For Fourth Year	14,25,386.00
5	For Fifth Year	14,96,655.00
6	Rounding off and other Misc charges	91,094.00
K	**Total OPEX cost (ULB Fund)**	**65,00,000.00**
	Grand Total (J +K)	**5,16,00,000.00**

The Technical Scrutiny Committee in its 31st Meeting held on 28.05.2025 has verified the necessity of the project in the city, analysed the gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Mudgal town for a total cost of Rs. 516.00 Lakh (CAPEX cost of Rs. 451.00 Lakh under SBM (U) 2.0 fund and Rs. 65.00 Lakh for O&M for 5 years under ULB Fund) and to invite tenders.***

47. Bogadi Town

MD, KUIDFC informed that the Bogadi Town is allocated a grant of *Rs.318.53 Lakh* for Construction of Sewage Treatment Plant under SBM-2.0 (U) Fund.

The existing scenario of water supply and UGD System in Bogadi Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.208.90 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.527.43 Lakh. The details are as follows;

CAPEX Cost – Rs.527.43 Lakh

OPEX Cost – No Cost basis

Total Cost – Rs.527.43 Lakh

The additional cost is proposed to be met out of the savings from Hunsur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of STP in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24 continued for the year 2024-25, Rajasthan and Maharashtra SR is considered.

Sl No	Description	Amount
1	Design, supply, construction, installation, testing & commissioning of **3.92 MLD STP** with **NEBR Technology** along with electromechanical work & allied accessories etc., and supply, installation, testing & commissioning of OCEMS to monitor sewage parameters namely PH, BOD, COD, TSS along with Guard room and fencing for STP premises etc.	3,99,08,230.35
	Add: 18% GST	71,83,481.46
	Sub Total Cost Rs.	**4,70,91,711.81**
	Tender Premium @ 5%	23,54,585.59
	PDMC Charges @ 2%	9,41,834.23
	PMU Charges @ 1.5%	7,06,375.67
	Contingencies@ 3%	14,12,751.35
	ESCOM Charges @ 0.5%	2,35,458.55
	Rounding off	82.77
	Total CAPEX Cost	**5,27,42,800.00**

Fund allocated for Bogadi under SBM(U) - 2.0 is Rs.318.53 lakh and estimate is prepared for Rs. 527.43 lakh. During detailed deliberations in Technical Scrutiny Committee, the components were presented highlighting a shortfall of Rs.208.90 lakh. As, KUWSDB have already constructed and commissioned the Sewerage system in Hunsur town, it is proposed to meet the short fall amount of Rs. 208.90 lakh from Hunsur town allocation of Rs. 695.36 Lakh under SBM(U)-2.0.

The Technical Scrutiny Committee in its 31st meeting held on 28.05.2025 has verified the necessity of the project in the city and verified that the DPR is prepared as per SBM guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Bogadi town was approved in 4th SHPC meeting for the capacity of 3.19 MLD with the approved cost of Rs.318.53 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Hunsur town was approved for the total capacity of 3.86 MLD with the total cost of Rs.695.36 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Bogadi	STP	3.19	318.53	159.27	105.11	54.15
Hunsur	STP	3.86	695.36	347.68	229.46	118.21

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Hunsur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.208.90 Lakhs is being sought for the construction of STP in Bogadi Town from the descoped Hunsur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of "Construction of Sewerage Treatment Plant in Bogadi town" for a total cost of Rs. 527.43 Lakh with No-cost O&M for five (05) years and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.208.90 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.208.90 lakhs shall be met from the allocation made to the Hunsur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

48. Kadakola Town

MD, KUIDFC informed that the Kadakola Town is allocated a grant of Rs. 319.28 Lakh for Construction of Sewage Treatment Plant under SBM-2.0 (U) Fund.

The existing scenario of water supply and UGD System in Kadakola Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.165.26 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.484.54 Lakh. The details are as follows;

CAPEX Cost – Rs.484.54 Lakh

OPEX Cost – No Cost basis

Total Cost – Rs.484.54 Lakh

The additional cost is proposed to be met out of the savings from Hunsur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of STP in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24 continued for the year 2024-25, Rajasthan and Maharashtra SR is considered.

Sl No	Description	Amount
1	Design, supply, construction, installation, testing & commissioning of **3.19 MLD STP** with **NEBR Technology** along with electromechanical work & allied accessories etc., and supply, installation, testing & commissioning of OCEMS to monitor sewage parameters namely PH, BOD, COD, TSS along with Guard room and fencing for STP premises etc.	3,66,63,403.65
	Add: 18% GST	65,99,412.65
	Sub Total Cost Rs.	4,32,62,816.31
	Tender Premium @ 5%	21,63,140.81
	PDMC Charges @ 2%	8,65,256.32

Sl No	Description	Amount
	PMU Charges @ 1.5%	6,48,942.24
	Contingencies@ 3%	12,97,884.48
	ESCOM Charges @ 0.5%	2,16,314.0815
	Rounding off	45.73
	Total CAPEX Cost	**4,84,54,400.00**

Fund allocated for Kadakola under SBM (U) - 2.0 is Rs.319.28 lakh and estimate is prepared for Rs.484.54 lakh. During detailed deliberations in Technical Scrutiny Committee, the components were presented highlighting a shortfall of Rs.165.26 lakh. As, KUWSDB have already constructed and commissioned the Sewerage system in Hunsur town, it is proposed to meet the short fall amount of Rs.165.26 lakh from Hunsur town allocation of Rs. 695.36 Lakh under SBM(U)-2.0.

The Technical Scrutiny Committee in its 31st meeting held on 28.05.2025 has verified the necessity of the project in the city and verified that the DPR is prepared as per SBM guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Kadakola town was approved in 4th SHPC meeting for the capacity of 3.19 MLD with the approved cost of Rs.319.28 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Hunsur town was approved for the total capacity of 3.86 MLD with the total cost of Rs.695.36 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Kadakola	*STP*	*3.19*	*319.28*	*159.64*	*105.36*	*54.27*
Hunsur	*STP*	*3.86*	*695.36*	*347.68*	*229.46*	*118.21*

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Hunsur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.165.26 Lakhs is being sought for the construction of STP in Kadakola Town from the descoped Hunsur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

***Decision:* After detailed discussion and deliberations, the committee approved the DPR of "Construction of Sewerage Treatment Plant in Kadakola town" for a total cost of Rs. 484.54 Lakh with No-cost O&M for five (05) years and to invite tenders.**

The committee also accorded approval to the additional fund of Rs.165.26 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.165.26 lakhs shall be met from the allocation made to the Hunsur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

49. Rammanahalli Town

MD, KUIDFC informed that the Rammanahalli Town is allocated a grant of *Rs.563.02 Lakh* for Construction of Sewage Treatment Plant under SBM-2.0 (U) Fund.

The existing scenario of water supply and UGD System in Rammanahalli Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.40.36 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.603.38 Lakh. The details are as follows;

CAPEX Cost – Rs.603.38 Lakh

OPEX Cost – No Cost basis

Total Cost – Rs.603.38 Lakh

The additional cost is proposed to be met out of the savings from Hunsur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of STP in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24 continued for the year 2024-25, Rajasthan and Maharashtra SR is considered.

Sl No	Description	Amount
1	Design, supply, construction, installation, testing & commissioning of **4.33 MLD STP** with **NEBR Technology** along with electromechanical work & allied accessories etc, and supply, installation, testing & commissioning of OCEMS to monitor sewage parameters namely PH, BOD, COD, TSS along with Guard room and fencing for STP premises etc.	4,56,55,390.50
	Add: 18% GST	82,17,970.29
	Sub Total Cost Rs.	**5,38,73,360.79**
	Tender Premium @ 5%	26,93,668.04
	PDMC Charges @ 2%	10,77,467.21
	PMU Charges @ 1.5%	8,08,100.41
	Contingencies@ 3%	16,16,200.82
	ESCOM Charges @ 0.5%	2,69,366.80
	Rounding off	35.91
	Total CAPEX Cost	**6,03,38,200.00**

Fund allocated for Rammanahalli under SBM (U) - 2.0 is Rs.563.02 lakh and estimate is prepared for Rs.603.38 lakh. During detailed deliberations in Technical Scrutiny Committee, the components were presented highlighting a

shortfall of Rs.40.36 lakh. As, KUWSDB have already constructed and commissioned the Sewerage system in Hunsur town, it is proposed to meet the short fall amount of Rs.40.36 lakh from Hunsur town allocation of Rs. 695.36 Lakh under SBM(U)-2.0.

The Technical Scrutiny Committee in its 31st meeting held on 28.05.2025 has verified the necessity of the project in the city and verified that the DPR is prepared as per SBM guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Rammanahalli town was approved in 4th SHPC meeting for the capacity of 4.33 MLD with the approved cost of Rs.563.02 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Hunsur town was approved for the total capacity of 3.86 MLD with the total cost of Rs.695.36 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Rammanahalli	*STP*	*4.33*	*563.02*	*281.51*	*185.79*	*95.71*
Hunsur	*STP*	*3.86*	*695.36*	*347.68*	*229.46*	*118.21*

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Hunsur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.40.36 Lakhs is being sought for the construction of STP in Rammanahalli Town from the descoped Hunsur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and

reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of "Construction of Sewerage Treatment Plant in Rammanahalli town" for a total cost of Rs.603.38 Lakh with No-cost O&M for five (05) years and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.40.36 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.40.36 lakhs shall be met from the allocation made to the Hunsur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

50. Srirampura Town

MD, KUIDFC informed that the Srirampura Town is allocated a grant of Rs.522.01 Lakh for Construction of Sewage Treatment Plant under SBM-2.0 (U) Fund.

The existing scenario of water supply and UGD System in Srirampura Town was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out.

During the process of preparing the DPR as per the guidelines, we are encountering two issues;

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB
2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence additional amount of Rs.76.37 Lakh is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPR is prepared for an amount of Rs.598.38 Lakh. The details are as follows;

CAPEX Cost – Rs.598.38 Lakh

OPEX Cost – No Cost basis

Total Cost – Rs.598.38 Lakh

The additional cost is proposed to be met out of the savings from Hunsur town since the work has been taken up by KUWS&DB.

The DPR was placed before the Technical Scrutiny Committee (TSC) for approval of STP technology with estimate. The TSC after detailed discussion and

verification recommended the DPR for the consideration of SLTC and SHPC, along with re-appropriation of the required additional amount.

Construction of STP in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24 continued for the year 2024-25, Rajasthan and Maharashtra SR is considered.

Sl No	Description	Amount
1	Design, supply, construction, installation, testing & commissioning of **4.02 MLD STP** with **NEBR Technology** along with electromechanical work & allied accessories etc, and supply, installation, testing & commissioning of OCEMS to monitor sewage parameters namely PH, BOD, COD,TSS along with Guard room and fencing for STP premises etc.	4,52,76,793.62
	Add: 18% GST	81,49,822.85
	Sub Total Cost Rs.	**5,34,26,616.47**
	Tender Premium @ 5%	26,71,330.824
	PDMC Charges @ 2%	10,68,532.32
	PMU Charges @ 1.5%	8,01,399.24
	Contingencies@ 3%	16,02,798.49
	ESCOM Charges @ 0.5%	2,67,133.08
	Rounding off	89.55
	Total CAPEX Cost	**5,98,37,900.00**

Fund allocated for Srirampura under SBM (U) - 2.0 is Rs. 522.01 lakh and estimate is prepared for Rs.598.38 lakh. The shortfall amount of Rs. 76.37 lakh. During detailed deliberations in Technical Scrutiny Committee, the components were presented highlighting a shortfall of Rs.76.37 lakh. As, KUWSDB have already constructed and commissioned the Sewerage system in Hunsur town, it is proposed to meet the short fall amount of Rs.76.37 lakh from Hunsur town allocation of Rs. 695.36 Lakh under SBM(U)-2.0.

MD informed that The Technical Scrutiny Committee in its 31st meeting held on 28.05.2025 has verified the necessity of the project in the city and verified that the DPR is prepared as per SBM guidelines. The TSC has recommended the DPR for the approval of SLTC and SLHPC. The SLTC in its 23rd

meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

In the 17th SHPC meeting the Hunsur town was descoped from the original approved list on the grounds that the sewerage system in the said town already exists. According to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan shall be obtained from the MoHUA. Therefore, the committee discussed and instructed MD, KUIDFC to obtain approval to the revised action plan with respect to the utilisation of the amount allocated to the descoped ULBs according to the SBM(U)-2.0 guidelines and subsequently the subject may be brought before SHPC for necessary approvals.

During the discussion, SMD informed the Chair that the action plan for the construction of STP with respect to Srirampura town was approved in 4th SHPC meeting for the capacity of 4.02 MLD with the approved cost of Rs.522.01 lakhs. The same is approved under 11th NARC meeting.

Further, in the 4th SHPC meeting the action plan for construction of STP in Hunsur town was approved for the total capacity of 3.86 MLD with the total cost of Rs.695.36 lakhs. The same has also been approved in 11th NARC meeting.

The approved fund bifurcation for both the towns as per 11th NARC meeting is given below:

ULB	Component	Capacity (MLD)	Approved Amount (lakhs)	Central Share (lakhs)	State Share (lakhs)	ULB Share (lakhs)
Srirampura	STP	4.02	522.01	261.00	172.26	88.74
Hunsur	STP	3.86	695.36	347.68	229.46	118.21

MD, KUIDFC informed to the committee that in the 17th SHPC meeting, from the original approved action plan for construction of STPs, 28 ULBs were descoped on the grounds that the sewerage system in the said towns is already exist. Hunsur is one of the 28 towns which is being descoped. Thus, *an additional amount of Rs.76.37 Lakhs is being sought for the construction of STP in Srirampura Town from the descoped Hunsur ULB.*

The SMD informed the committee that according to the SBM(U)- 2.0 guidelines, any changes to the original approved action plan needs to be approved by the SHPC and subsequently by the NARC (National Advisory and Review Committee) of MoHUA.

After detailed discussion, the committee instructed MD, KUIDFC to obtain approval for the revised action plan incorporating the descoping of 28 ULBs and

reallocation of fund which was allocated to the 28 descoped ULBs for the identified ULBs according to the SBM(U)-2.0 guidelines.

Decision: ***After detailed discussion and deliberations, the committee approved the DPR of "Construction of Sewerage Treatment Plant in Srirampura town" for a total cost of Rs. 598.38 Lakh with No-cost O&M for five (05) years and to invite tenders.***

The committee also accorded approval to the additional fund of Rs.76.37 lakhs over and above the allocation approved in the original action plan and the additional fund of Rs.76.37 lakhs shall be met from the allocation made to the Hunsur town in the original action plan approved for the construction of STP, subject to the approval of MoHUA.

51.Tumakuru City

MD, KUIDFC informed that the Government has accorded administrative approval for Rs 50 crore to Tumakuru city for Construction/Upgradation of Sewerage system under National Green Tribunal Environmental Compensation fund.

The existing scenario of water supply and UGD System in Tumakuru city was studied. The gap analysis of sewer network, House service connection and Sewerage treatment plant was carried out and the estimate is prepared.

Construction of sewer lines in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24.

Sl No	Description	Amount NGT FUND
	PART - A Network	
1	Providing Laying, Jointing, testing & commissioning of 160/200/250 mm dia UPVC Pipes, 300/400 dia RCC Pipes, Construction of RCC machinehole chambers, Road Restoration. 28.51 km Sewer line with 1046 Machine holes 160mm dia u-PVC - 25.13 km 200mm dia u-PVC - 0.36 km 250 mm dia u-PVC- 2.01 km 300 mm dia RCC- 0.80 km 400 mm dia RCC- 0.21 km	**21,11,20,910.00**
2	Providing House Service Connections **(HSC) - 4000 Nos.**	**3,41,62,800.00**
	PART - B Wetwell	
3	Construction of Compound wall for proposed Wetwells	**10,78,372.00**
4	Construction of Primary Treatment Unit (PTU), 5.0 Mtr dia Wetwell -5 with Guard room at Rangapura	**78,32,405.00**

Sl No	Description	Amount NGT FUND
5	Construction of Primary Treatment Unit (PTU), 5.0 Mtr dia Wetwell -6 with Guard room at Maralenahalli	**81,02,268.00**
6	Construction of Primary Treatment Unit (PTU), 4.0 Mtr dia Wetwell -7 with Guard room at Melekote	**76,16,445.00**
7	Providing and Laying of 100 mm DI K-9 Class Rising Main for Wetwell -7 and 150 mm dia DI K-9 Class Rising Main for Wetwell 5 and 6.	**3,60,16,848.00**
8	Supply, erection electrification and commissioning submersible Sewage Pumping Machineries and other allied accessories - 3 No's 2W+1S for Wetwell -5	**31,94,053.00**
9	Supply, erection electrification and commissioning submersible Sewage Pumping Machineries and other allied accessories - 3 No's 2W+1S for Wetwell – 6	**41,92,211.00**
10	Supply, erection electrification and commissioning submersible Sewage Pumping Machineries and other allied accessories - 3 No's 2W+1S for Wetwell – 7	**31,43,416.00**
11	Rejuvenation of Existing Wet Well and Providing and Laying of Additional Parallel 500 mm DI K-9 Class Rising Main from Existing Wetwell -1 to existing STP.	**2,22,80,115.00**
	PART - C STP Electromechanical Works	
12	Refurbishment of existing 24.57 MLD FAL sewage treatment plant and Supply, installation, testing & commissioning of OCEMS to monitor inlet and Outlet Sewage parameters namely PH, BOD, COD,TSS etc.	**3,02,03,487.00**
	PART - D Electrical Works	
13	Supply, Erection and Commissioning 11KVA express feeder main from tapping point , substation , metering cubical, etc, complete to proposed Wet well 7 including internal electrical work with allied accessories works complete.	**39,85,413.00**
	PART - E Operation & Maintenance	
14	OPEX Cost for 1st year works complete.	**42,09,713.18**
	Basic Cost	**37,71,38,456.18**
	Add: 18% GST	6,78,84,922.11
	Sub Total Cost Rs.	**44,50,23,378.29**
	Tender Premium @ 5%	2,22,51,168.91
	PDMC Charges @ 2%	89,00,467.57
	PMU Charges @ 1.5%	66,75,350.67
	Contigencies@ 3%	1,33,50,701.35
	Escom Charges @ 0.5%	22,25,116.89
	Rounding off	73,816.00
	Total CAPEX Cost	**49,84,26,183.69**
	Statutory deposits towards crossing charges for NH	15,00,000.00
	Total CAPEX Cost & OPEX for 1st year	**50,00,00,000.00**
	Allocated amount Rs.	**50,00,00,000.00**
V	**O&M Cost for Wetwells - 4 years incl of GST**	
	For 2nd year	57,03,705.00
	For 3rd year	59,88,890.00

Sl No	Description	Amount NGT FUND
	For 4th year	62,88,335.00
	For 5th year	66,02,752.00
	Total	**2,45,83,682.00**
	Overall cost for Capex & Opex for 5 year	**52,45,83,682.00**

The Technical committee in its 31st Meeting held on 28-5-2025 has verified the necessary of the project in the city, analysed the gap in the sewerage system and verified that the DPR is placed as per the NGT guidelines.

The TSC has recommended the DPR for the approval of SLTC and SHPC. The SLTC in its 23rd meeting held on 04.06.2025 has recommended the DPR for administrative approval of SHPC. Hence, the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the DPR of Construction/ Upgradation of Sewerage system in Tumkur City for Total cost Rs 52.46 Cr with CAPEX cost of Rs. 50.00 Cr. under NGT Environment Compensation fund and OPEX cost of Rs 2.46 Cr, which shall be borne by ULB and to invite tenders.***

Agenda No.25 **Approval of Financial Bids for Construction/Upgradation of Sewerage System/ STPs under NGT Environment Compensation Fund and SBM(U) 2.0 fund on DBOT model - Gadag-Betageri, Ramdurga, Muddebihal, Mangaluru, Robertsonpet, Tiptur, Kunigal, Shidlaghatta, Vijayapura "**

Gadag-Betageri

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritized ULBs. Rs. 30.00 Cr is allocated for Gadag-Betageri City under NGT compensation fund on DBOT model.

In response to tender notification, three bidders have participated. In continuation to the TSC recommendations, the subject was placed before the 22nd SLTC meeting Dated: 09.05.2025 and the Committee after discussions and deliberations, approved the Technical Bids of M/s. NBM Infratech Pvt Ltd (Prime Contractor) in JV with M/s. Pranayateja Engineers Pvt Ltd (JV Member) and M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member) as they were "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 23.05.2025 and Evaluation of Financial Bid is carried out. Two bidders have participated in the financial bid. The abstract of comparative statement is as follows.

Name of Work	Construction/upgradation of Sewerage system in Gadag-Betageri Town under Jalashuddhi Mission NGT environment compensation fund on DBOT model	
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT51	
Amount put to tender Exclusive of GST	Rs. 22,69,44,262/-	
Name of the Bidders	**L1: M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member)**	**L2:M/s. NBM Infratech Pvt Ltd (Prime Contractor)**
Quoted by the Bidder Exclusive of GST	Rs. 23,94,26,000/-	Rs. 24,39,65,082/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	5.50% above	7.50% above
Negotiated amount with L1 bidder (Exclusive of GST)	Rs. 23,82,47,000 /-	-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.98% above	-

As stated above, M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member) is the L-1 bidder for Rs. 23,82,47,000/- (Excluding GST) and for **Rs. 28,25,22,680/-** (including GST), which is **4.98% above** (After negotiation) the amount put to tender and current schedule of rate. Hence the approval is sought.

Decision: ***The Committee after discussion and deliberations has approved the L-1 bid of M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member) for an amount of Rs. 23,82,47,000/-***

(Excluding GST), which is 4.98% above the amount put to tender and 4.98% above CSR for the work of Construction/upgradation of Sewerage system in Gadag-Betageri Town.

Ramdurga

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritized ULBs. Rs. 15.00 Cr is allocated Ramdurga town under NGT Environment Compensation Fund and Rs. 2.35 Cr under SBM(u) 2.0 fund in DBOT model.

It was informed that in response to tender notification, two bidders M/s. Nandi Construction and Mr. Raghavendra M Mulimani have participated. In continuation to the TSC recommendations, the subject was placed before the 23rd SLTC meeting Dated: 31.05.2025 and the Committee after discussions and deliberations, approved the Technical Bids M/s. Nandi Construction and Mr. Raghavendra M Mulimani as they were "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 11.06.2025 and Evaluation of Financial Bid is carried out. Two bidders have participated in the financial bid. The abstract of comparative statement is as follows.

Name of Work	Construction/upgradation of Sewerage system in **Ramdurga Town** under Jalashuddhi Mission NGT environment compensation fund and SBM(u)-2.0 fund on DBOT model	
KPPP Indent Number	KUIDFC/2025-26/WS/WORK_INDENT62	
Amount put to tender Exclusive of GST	Rs. 13,13,10,085/-	
Name of the Bidders	**L1: *M/s. Nandi Construction***	**L2: *Mr. Raghavendra M Mulimani***
Quoted by the Bidder Exclusive of GST	Rs. 13,77,44,279 /-	Rs. 13,91,88,689 /-

Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.90% above	6.00% above

As stated above, *M/s. Nandi Construction* is the L-1 bidder for Rs. 13,77,44,279/-(Excluding GST) and for **Rs. 16,25,38,249/-** (including GST), which is **4.90% above** the amount put to tender and current schedule of rate. Hence the approval is sought.

Decision: ***The Committee after discussion and deliberations has approved the L-1 bid of M/s. Nandi Construction for an amount of Rs. 13,77,44,279/-(Excluding GST), which is 4.90% above the amount put to tender and 4.90% above CSR for the work of Construction/upgradation of Sewerage system in*** **Ramdurga** ***Town.***

Muddebihal

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritized ULBs. Rs. 25.00 Cr is allocated for Muddebihal town under NGT Environment Compensation Fund and Rs. 9.40 Cr under SBM(u) 2.0 fund in DBOT model.

In response to tender notification, two bidders Mr. RAGAVENDRA M MULIMANI (RMM)(Lead Contractor) with JV member M/s. AKHIL INFRA PROJECTS PRIVATE LTD.(AIPPL) and M/s. EESHA CONSTRUCTIONS & HOLDINGS (Lead Contractor) with JV member S.NARAYANA REDDY have participated. In continuation to the TSC recommendations, the subject was placed before the 23rd SLTC meeting Dated: 31.05.2025 and the Committee after discussions and deliberations, approved the Technical Bids Mr. RAGAVENDRA M MULIMANI (RMM)(Lead Contractor) with JV member M/s. AKHIL INFRA PROJECTS PRIVATE LTD.(AIPPL) and M/s. EESHA CONSTRUCTIONS & HOLDINGS (Lead Contractor) with JV member S.NARAYANA REDDY as they were "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 11.06.2025 and Evaluation of Financial Bid is carried out. Two bidders have participated in the financial bid. The abstract of comparative statement is as follows.

Name of Work	Construction/upgradation of Sewerage system in **Muddebihal Town** under Jalashuddhi Mission NGT environment compensation fund and SBM(u)-2.0 fund on DBOT model	
KPPP Indent Number	KUIDFC/2025-26/WS/WORK_INDENT63	
Amount put to tender Exclusive of GST	Rs. 25,91,72,627/-	
Name of the Bidders	**L1: *M/s. Eesha Constructions & Holdings JV with S. Narayana Reddy***	**L2: *Mr. Raghavendra M Mulimani JV with M/s. Akhil Infra Projects Private Ltd.***
Quoted by the Bidder Exclusive of GST	Rs. 27,18,00,000 /-	Rs. 27,73,14,709 /-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.87% above	7.00% above

As stated above, **M/s. Eesha Constructions & Holdings JV with S. Narayana Reddy** is the L-1 bidder for Rs. 27,18,00,000 /-(Excluding GST) and for Rs. 32,07,24,000/- (including GST), which is **4.87% above** the amount put to tender and current schedule of rate. Hence the approval is sought.

Decision: ***The Committee after discussion and deliberations has approved the L-1 bid of*** **M/s. Eesha Constructions & Holdings JV with S. Narayana Reddy** ***for an amount of Rs.*** **27,18,00,000/-*(Excluding GST), which is 4.87% above the amount put to tender and 4.87% above CSR for the work of Construction/upgradation of Sewerage system in*** **Muddebihal** ***Town.***

Mangaluru City

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated:30-11-2023 has accorded approval for Construction/Upgradation of Sewerage system for Mangaluru City with allocation of Rs. 40 Cr under NGT Compensation fund. In response to the tender notification, two bidders have participated.

In continuation to the TSC recommendations, the subject was placed before the 22ndSLTC meeting Dated: 17.05.2025 and the Committee after discussions and deliberations, approved the Technical Bid of M/s. NBM Infratech Pvt Ltd in JV with M/s. Pranayateja Engineers Pvt. Ltd and M/s. Sathya Constructions in JV with M/s. KST Infratech as they were "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 23.05.2025. The abstract of comparative statement is as follows.

Name of Work	Construction/Up gradation of Sewerage system for Mangaluru city under NGT Compensation Fund in DBOT model	
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT58	
Amount put to tender Exclusive of GST	Rs. 34,57,06,208/-	
Name of the Bidders	L1 - M/s. NBM Infratech Pvt. Ltd in JV with M/s. Pranayateja Engineers Pvt. Ltd	L2-M/s.Sathya Constructions in JV with M/s. KST Infratech
Quoted by the Bidder Exclusive of GST	Rs. 36,26,45,812.19/-	Rs.37,16,34,173.61/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.90% above	7.50% above

As stated above, M/s. NBM Infratech Pvt. Ltd in JV with M/s. Pranayateja Engineers Pvt. Ltd. is the L-1 bidder for Rs. 36,26,45,812.00/- (Excluding GST), which is **4.90% above** the amount put to tender and current schedule of rate. Hence the approval is sought.

Decision: ***The Committee after discussion and deliberations has approved the L-1 bid of*** **M/s. NBM Infratech Pvt. Ltd. in JV with M/s. Pranayateja Engineers Pvt. Ltd.** ***for an amount of Rs.*** **36,26,45,812/-*(Excluding GST), which is 4.90% above the amount put to tender and 4.90% above CSR for the work of Construction/upgradation of Sewerage system in Mangaluru City.***

Robertsonpet

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 24-12-2024 has accorded approval for ***"Construction/upgradation of sewerage system in Robertsonpet"***, of UWM Project with grants allocated under NGT Environmental Compensation Fund with an amount of Rs. 20 Cr and has directed to take up works through DBOT tenders (No Variation) through KPP portal with the Tender Number - *KUIDFC/2024-25/WS/WORK_INDENT47/CALL-2.* Accordingly, the tender was invited vide Tender Notification No: *KUIDFC/UWM/37/NTFN/2024-25/15*, dated:15.03.2025.

In response to the tender notification (call-2), two bidders Girish J in JV with M/s. Arun Engineering Projects Pvt. Ltd. and M/s. Vraj Construction (Sharadbhai Chhaganbhai Goti) in JV with M/s. Krishna Construction Co. have participated. The 23rd[t] SLTC after discussion and deliberations has approved the technical bid of Girish J in JV with M/s. Arun Engineering Projects Pvt. Ltd for the work of "Construction/ Upgradation of Sewerage system in Robertsonpet City (Call-2)" under NGT environmental compensation fund and ULB fund with 5 years Operation and maintenance in DBOT model and recommended to open the financial bid. It was directed to obtain tender approval from SHPC, based on recommendations of Technical Scrutiny Committee.

Accordingly, financial bid for (call-2) was opened on 11.06.2025 and the details are as follows:

KPPP Indent No	*KUIDFC/2024-25/WS/WORK_INDENT47/CALL-2*
Amount Put to Tender As per KPP Portal (Exclusive of GST)	*Rs.16,65,43,835 /-*
Amount quoted by the bidder Girish J in JV with M/s. Arun Engineering Projects Pvt. Ltd *(Exclusive of GST)*	*Rs.17,48,54,372/-*
Tender premium for quoted amount with respect to amount put to tender	*4.99%*
Negotiated amount of the bidder(Exclusive of GST)	*Rs.17,48,54,372/-*
Tender premium for negotiated amount with respect to amount put to tender	*4.99%*

As stated above, the Bidder bidder **Girish J in JV with M/s. Arun Engineering Projects Pvt. Ltd.** *has quoted* ***Rs.17,48,54,372/-*** *exclusive of GST which is* ***4.99% above CSR.*** Hence the approval is sought.

Decision: ***The Committee after discussion and deliberations has approved the L-1 bid of Sri.*** **Girish J in JV with M/s. Arun Engineering Projects Pvt.**

Ltd. ***for an amount of Rs. 17,48,54,372/-(Excluding GST), which is 4.99% above the amount put to tender and 4.99% above CSR for the work of Construction/upgradation of Sewerage system in Robertsonpet City.***

Tiptur

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 24-12-2024 has accorded administrative approval for ***"Construction/Upgradation of sewerage system in Tiptur"*** of UWM Project with grants allocated under NGT Environmental Compensation Fund for an amount of Rs. 10 Cr and Rs. 5.56 Cr under SBM (U) 2.0" has directed to take up works through DBOT tenders (No Variation) through KPP portal with the Tender Number *-KUIDFC/2024-25/WS/WORK_ INDENT54.* Accordingly, the tender was invited vide Tender Notification No: *KUIDFC/UWM/37/NTFN/2024-25/16*, dated: 18.03.202

In response to the tender notification, two bidders, Thimmarayi Gowda in JV with Suresh S Kanaji and M/s. S & S Innovations in JV with Appaji Builders have participated. The 23rd[t] SLTC after discussion and deliberations has approved the technical bids of Thimmarayi Gowda in JV with Suresh S Kanaji and M/s. S & S Innovations in JV with Appaji Builders for the work of "Construction/ Upgradation of Sewerage system in Tiptur" under NGT environmental compensation fund and SBM (U) 2.0 and ULB fund with 5 years Operation and maintenance in DBOT model and recommended to open the financial bid. It was directed to obtain tender approval from SHPC, based on recommendations of Technical Scrutiny Committee

Accordingly, financial bid was opened on 11.06.2025 and the details are as follows:

KPPP Indent No	*KUIDFC/2024-25/WS/WORK_INDENT54*	
Amount Put to Tender As per KPP Portal (Exclusive of GST)	*Rs.18,00,67,882/-*	
Name of the bidders	Thimmarayi Gowda in JV with Suresh S Kanaji	M/s. S & S Innovations in JV with Appaji Builders
Amount quoted by the bidder (Exclusive of GST)	*Rs.18,90,00,000/-*	*Rs.19,54,00,000/-*
Tender premium for quoted amount with respect to amount put to tender	*4.96%*	*8.51%*

As stated above, the Bidder **Thimmarayi Gowda in JV with Suresh S Kanaji** has quoted **Rs.18,90,00,000/- (L1)** exclusive of GST which is **4.96% above CSR.** Hence the approval is sought.

Decision: ***The Committee after discussion and deliberations has approved the L-1 bid of*** **Thimmarayi Gowda in JV with Suresh S Kanaji** ***for an amount of Rs. 18,90,00,000/-(Excluding GST), which is 4.96% above the amount put to tender and 4.96% above CSR for the work of Construction/upgradation of Sewerage system in Tiptur Town.***

Kunigal town

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 04-04-2025 has accorded approval for **"Construction/ Upgradation of Sewerage System in Kunigal Town"** under NGT Environmental Compensation fund with an amount of Rs. 35 Cr and Rs. 3.53 Cr SBM(U) 2.0 fund in DBOT model.", of UWM Project with grants allocated under NGT Environmental Compensation Fund and SBM(U) 2.0 fund.

In response to the tender notification, two bidders, Chandrashekar B N in JV with Suresh S Kanaji and Srinivasa rao Balusu (BSR Infratech India Limited) have participated. The 23rd SLTC after discussion and deliberations has approved the technical bids of Chandrashekar B N in JV with Suresh S Kanaji and Srinivasa rao Balusu (BSR Infratech India Limited) for the work of "Construction/ Upgradation of Sewerage system in Kunigal town" under NGT environmental compensation fund and SBM (U) 2.0 and ULB fund with 5 years Operation and maintenance in DBOT model and recommended to open the financial bid. It was directed to obtain tender approval from SHPC, based on recommendations of Technical Scrutiny Committee.

Accordingly, financial bid was opened on 11.06.2025 and the details are as follows:

KPPP Indent No	*KUIDFC/2025-26/WS/WORK_INDENT66*	
Amount Put to Tender As per KPP Portal (Exclusive of GST)	*Rs.32,61,09,646/-*	
Name of the bidders	Chandrashekar B N in JV with Suresh S Kanaji	Srinivasa rao Balusu (BSR Infratech India Limited).
Amount quoted by the bidder (Exclusive of GST)	*Rs.34,21,50,000/-*	*Rs.35,01,50,000/-*
Tender premium for	*4.92%*	*7.37%*

quoted amount with respect to amount put to tender		

As stated above, the Bidder **Chandrashekar B N in JV with Suresh S Kanaji** has quoted **Rs.34,21,50,000/- (L1)** exclusive of GST which is **4.92% above CSR.** Hence the approval is sought.

Decision: ***The Committee after discussion and deliberations has approved the L-1 bid of*** **Chandrashekar B N in JV with Suresh S Kanaji** ***for an amount of Rs. 34,21,50,000/-(Excluding GST), which is 4.92% above the amount put to tender and 4.92% above CSR for the work of Construction/upgradation of Sewerage system in Kunigal Town.***

Sidlaghatta town

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 04-04-2025 has accorded approval for **"Construction/ Upgradation of Sewerage System for Sidlaghatta Town"** under UWM Project with grants allocated under NGT Environmental Compensation Fund with an amount of Rs. 30 Cr and Rs.8.47 Cr under SBM(U).

In response to the tender notification, two bidders, Subbe Gowda Sudhanva (Sudhanva Engineers and Builders) in JV with K Lakshminarayana Reddy and M/s KVR Construction Heights Pvt Ltd. have participated. The 23rd SLTC after discussion and deliberations has approved the technical bids of Sri. Subbe Gowda Sudhanva (Sudhanva Engineers and Builders) in JV with K Lakshminarayana Reddy and M/s KVR Construction Heights Pvt. Ltd. It was directed to obtain tender approval from SHPC, based on recommendations of Technical Scrutiny Committee.

Accordingly, financial bid was opened on 11.06.2025 and the details are as follows:

KPPP Indent No	KUIDFC/2025-26/WS/WORK_INDENT64	
Amount Put to Tender As per KPP Portal (Exclusive of GST)	*Rs.29,87,83,701.51*	
Name of the bidders	*Sri. Subbe Gowda Sudhanva (Sudhanva Engineers and Builders) in JV with K Lakshminarayana Reddy*	Srinivasa rao Balusu (BSR Infratech India Limited).
Amount quoted by the bidder (Exclusive of GST)	*Rs.31,36,92,963/-*	*Rs.32,86,62,072/-*
Tender premium for quoted amount with	*4.99%*	*10%*

respect to amount put to tender		

As stated above, the Bidder **Subbe Gowda Sudhanva (Sudhanva Engineers and Builders) in JV with K Lakshminarayana Reddy** has quoted **Rs.31,36,92,963/- (L1)** exclusive of GST which is **4.99% above CSR.** Hence the approval is sought.

Decision: ***The Committee after discussion and deliberations has approved the L-1 bid of Sri. Subbe Gowda Sudhanva (Sudhanva Engineers and Builders) in JV with K Lakshminarayana Reddy for an amount of Rs. 31,36,92,963/-(Excluding GST), which is 4.99% above the amount put to tender and 4.99% above CSR for the work of Construction/upgradation of Sewerage system in Sidlaghatta Town.***

Vijayapura City

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/Upgradation of Under Ground Sewerage System, Upgradation/Repair Sewage Treatment Plants (STPs), Provide HSCs, and Construct sewerage network etc., in 54 prioritized ULBs. Rs. 35.00 is allocated for Vijayapura City under NGT compensation fund on DBOT model.

In response to tender notification, three bidders M/s. NBM Infratech Pvt Ltd (Prime Contractor) in JV with M/s. Pranayateja Engineers Pvt Ltd. (JV Member), M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member) and Mr. Raghavendra M Mulimani have participated. In continuation to the TSC recommendations, the subject was placed before the 22ndSLTC meeting Dated: 09.05.2025 and the Committee after discussions and deliberations, approved the Technical Bids of M/s. NBM Infratech Pvt Ltd (Prime Contractor) in JV with M/s. Pranayateja Engineers Pvt Ltd (JV Member) and M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member) as they were "Technically responsive" and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 23.05.2025 and Evaluation of Financial Bid is carried out. Two bidders have participated in the financial bid. The abstract of comparative statement is as follows.

Name of Work	Construction/upgradation of Sewerage system in Vijayapura City under Jalashuddhi Mission NGT

	environment compensation fund on DBOT model	
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT52	
Amount put to tender Exclusive of GST	Rs.26,96,23,063/-	
Name of the Bidders	**H2:M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member)**	**H1:M/s. NBM Infratech Pvt Ltd (Prime Contractor)**
Quoted by the Bidder Exclusive of GST	Rs. 28,44,52,331.44/-	Rs. 28,98,44,781/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	5.50% above	7.50% above

As stated above, H1:M/s. NBM Infratech Pvt Ltd (Prime Contractor) is the H-1 bidder for Rs. 28,98,44,781/-(Excluding GST) and for Rs. 34,20,16,841.60/-(including GST), which is **7.50% above** and M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member) is the H-2 bidder for Rs. 28,44,52,331.44/-(Excluding GST) and for Rs. 33,56,53,751.10/- (including GST), which is **5.50% above** the amount put to tender and current schedule of rate.

It was informed that at the time of tender upload, by mistakenly highest quoted bidder option was selected in the KPP portal. As per the tender clauses there is no provision for the selection of higher quoted bids. Hence, it is requested to cancel the tender and to re-call with the standard conditions as per the standard bid documents. Hence the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved for cancellation of tender for Construction/upgradation of Sewerage system in Vijayapura City and to re-call the tender as per the standard bid documents.***

Agenda No.26:	**Seeking approval for the cancellation of Financial Bid for the work of FSTP Package 7 (Call-4) and to recall the tender.**

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund. Out of 12 Packages, the detail of the Package – 7 is as below:

District	Name of ULB	Cap. in KLD	Fund (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Bagalkot	Lokapura	6	3.50	**Rs. 30,73,63,782/-**
Bagalkot	Ameengada	6	3.50	
Bagalkot	Kamatagi	6	3.50	
Bagalkot	Shiruru	6	3.50	
Bagalkot	Belagali	6	3.50	
Bagalkot	Bilgi	6	3.50	
Bagalkot	Hungund	9	4.18	
Uttar Kannada	Siddapur	6	3.50	
Uttar Kannada	Yellapur	6	3.50	
Uttara Kannada	Manki	6	3.50	
Uttar Kannada	Ankola	9	4.18	
Total			**39.86**	

Accordingly, Tender was invited for Package-7 (Call – 4). In response to tender notification, Single bid received, Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises). In continuation to the TSC recommendations, the subject was placed before the 17th SLTC meeting Dated: 28.10.2024 and the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package – 7 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bid was opened on 16.11.2024. The details are as follows:

Amount put to tender Inclusive of GST	Rs. 30,73,63,782/-
Name of the Bidder	**L1:** Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises)
Quoted by the Bidder Inclusive of GST	Rs. 32,26,88,881/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.99% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs. 32,26,88,881/-
Tender Premium for negotiated amount with	4.99% above

respect to Amount put to tender and CSR	

The bid was approved in the 15th SHPC meeting held on 28.11.2024. In continuation of this, LoA was issued on 23.12.2024 and requested to submit the performance bank guarantee as per the tender clause 25.5 ITT in the form detailed in clause 29.1 of ITT and section 10 "Format of BankGuarantee" for an amount of Rs. 1,09,83,000/- within 20 days from the LoA issued date. But the bidder was not submitted the PBG. Hence, Notice-1 was issued on 03.02.2025, Final notice on 05.03.2025 and Last & final notice on 26.03.2025.

After issuing of last and final notice, bidder has submitted the PBG no:0505322BG0007781 Dated: 09.04.2025 amount of Rs.1,09,83,000/- valid upto 15.06.2027 from the State Bank of India, SME Br, (04230), Rajajinagar IE, Bangalore-10 branch and for the confirmation of the submitted PBG letter address to concerned bank on 13.05.2025. Further PBG confirmation was received on 14.05.2025 through mail.

In continuation with this, another mail received from the bank on 20.05.2025. It was informed by the concerned bank that the submitted PBG was not issued from the bank. After due verification, the letter received from State Bank of India, SME Br, (04230), Rajajinagar IE, Bangalore-10 branch on 21.05.2025, it was clearly informed from the bank the submitted PBG was not issued from their end. The bidder was not submitted the correct PBG. Hence, action was initiated as per the tender clause 27.1 Employer's Right to accept any tender and reject any or all tender & clause no 29.1 security deposit. Notice was issued to the bidder on 23.05.2025 for the explanation by within 3days or else action may be initiated as per the tender clause no 31,32 & 13.6. EMD amount of Rs. 1,00,000/- has been forfeited on 23.05.2025.

In this regard, selected bidder has failed to submit the Performance Bank Guarantee as per the Tender clause. Hence, it is recommended to cancel the financial bid of the package-7. Hence the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved to Cancel the financial bid of L-1 bidder, Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises) for negotiated amount of Rs. 32,26,88,881/- Including GST), which is 4.99 % above the amount put to tender and 4.99% above CSR, for FSTP Package-7 Contract for non-submission Performance Bank Guarantee and to recall the tender.***

Agenda No 27: Approval of Financial Bids for "Construction/Up gradation of Sewerage system in Raichur city under NGT Compensation Fund in DBOT model".

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated:30-11-2023 has accorded approval for Construction/Up gradation of Sewerage System for Raichur City under NGT compensation fund for an amount of Rs. 40 Cr. In response to the tender, four bidders have participated.

After evaluation, technical bid was placed before 33rd TSC and the Committee has recommended the bid of M/s. Ayyappa Infra Projects Private Limited, Mr. G Masthanaiah and M/s. Swastik Infralogics Private Limited as Technically Responsive. In continuation to the TSC recommendations, the subject was placed before the 23rd SLTC meeting Dated: 04.06.2025 and the Committee after discussions and deliberations, approved the Technical Bid of M/s. Ayyappa Infra Projects Private Limited, M/s. G Masthanaiah and M/s. Swastik Infralogics Private Limited as they were "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 11.06.2025. The details are as follows:

Amount put to tender Exclusive of GST	Rs. 30,26,19,290/-		
Name of the Bidders	L1 -**M/s. Swastik Infralogics Private Limited**	L2-**M/s. Ayyappa Infra Projects Private Limited**	L3-**M/s.G Masthanaiah Constructions**
Quoted by the Bidder Exclusive of GST	Rs. 38,43,26,497.00/-	Rs. 40,85,96,040.00/-	Rs. 42,97,19,392.00/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	27.00% above	35.00% above	42.00% above

As stated above, **M/s. Swastik Infralogics Private Limited** is the L-1 bidder for Rs. 38,43,26,497.00/- (Excluding GST), which is **27.00% above** the

amount put to tender and current schedule of rate. As per FD Circular No: FD576 Exp-12 2018 Dated: 22.05.2018 called for negotiation through KPP Portal.

Further, **M/s. Swastik Infralogics Private Limited** L-1 bidder submitted the negotiated price through KPP portal for an amount of Rs. 31,77,19,992.00/- (Excluding GST, which is 4.99% above current schedule of rate. Hence the approval was sought.

Decision: ***The Committee after discussion and deliberations has approved the*** **L-1 bid of M/s. Swastik Infralogics Private Limited** ***for an amount of*** **Rs. 31,77,19,992.00/-** ***(Excluding GST), which is 4.99% above the amount put to tender and 4.99% above CSR for the work of*** **"Construction/Up gradation of Sewerage system for Raichur city."**

Additional Chief Secretary,
Government of Karnataka&
& Chairman, SHPC, SBM(U)

ANNEXURE – 1

Technical Bid (Prequalification Bid) Evaluation Report of cluster model tender for processing and disposal of legacy waste submitted by Udupi CMC.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 12.02.2024	05 bidders received

Details of the Call 1 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Selection of agency for undertaking Biomining, Bioremediation, Material Recovery Processing, Disposal of Legacy waste and Reclamation of land at landfill site of Udupi CMC at Alevoor village(Survey No 21) as per CPCB guidelines and NGT Directions	1275.20	1106.56	15.00

The technical bid was opened on 07/03/2025 and 5 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- **M/s Aadarsh Bharat Enviro Pvt Ltd,**
- **M/s Saram Enviro Services Pvt ltd,**
- **M/s Vistacore Infra projects Pvt Ltd,**
- **M/s Ourland Engineering Works Pvt ltd and**
- **M/s Jhaneswara Engineering Pvt Ltd**

The District level Tender scrutiny committee meeting was held on 09/04/2025 under the chairmanship of the Deputy Commissioner, Udupi District where in the technical

bids for INDENT No: DMA/2023-24/OW/WORK_INDENT8339/CALL-1, were evaluated and the details of the same are given below:

Sl.No	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Reasons
1.	**M/s Aadarsh Bharat Enviro Pvt Ltd**	Recommended for Approval	The bidder has furnished all the necessary documents as per the tender conditions.
2	**M/s Saram Enviro Services Pvt ltd**	Recommended for Rejection	The bidder has not furnished necessary documents as per the tender conditions. Hence the bidder is non-responsive.
3	**M/s Vistacore Infra projects Pvt Ltd**	Recommended for Approval	The bidder has furnished all the necessary documents as per the tender conditions.
4	**M/s Ourland Engineering Works Pvt ltd**	Recommended for Rejection	The bidder has not furnished necessary documents as per the tender conditions. Hence the bidder is non-responsive.
5	**M/s Jhaneswara Engineering Pvt Ltd**	Recommended for Rejection	The bidder has not furnished necessary documents as per the

			tender conditions. Hence the bidder is non-responsive.

The technical bid capacity of both the bidders is given below:

ULB Name: Udupi City Municipal Council	
Technical Evaluation Statement	
Date:-09.05.2025	
Name Of Work	**Biomining, Bioremediation, Material Recovery Processing, Disposal of Legacy Waste and Reclamation of Legacy Waste by Land at Landfill site of Udupi CMC at Alevoor Village (Survey No. 21) as per CPCB Guidelines and NGT Directions.**
INDENT Number	DMA/2023-24/OW/WORK_INDENT8339/Call-1
Estimated Bid Value	Rs.1,275.20 Lakhs
Details of Fund	15 th Finance (2023-24 & 2024-25) and NGT Compensation Fund
Total No. of Bidders	02
Technical Criteria	Tenderers who meet the above specified minimum qualifying criteria, will only be qualified, if their available tender capacity is more than the total tender value. The available tender capacity will be calculated as under Assessed available tender capacity equals to (AxNx1.50-B) equal or greater than 1275.20 lacks. Where A stand for Maximum value of works related to all types of Solid Waste management works/ Civil works executed in any one year during the last five years (updated to 2024-25 price level) taking into account the completed as well as works

	in progress. N Stands for Number of years prescribed for completion of the works for which tenders are invited. B stands for Value, at 2024-25 price level, of existing commitments and on-going works to be completed during the next one year.

Assessed available tender capacity = (A*N*1.5-B) for the Bidder: A=Maximum value of works executed in any one year during the last five years which will take into account the completed as well as works in progress.

B=Value at current price level of existing commitments and on-going works to be completed during the next 1.05 years (period of completion of works for which tenders are invited) and

N=Number of year prescribed for completion of the works for which the tenders are invited.

1) Sri Miland Harishchandra Pawar .M/s Aadarsh Bharat Enviro Pvt. Ltd, S.No278,H.No.425, Near ZP School ,Vitthal Nagra, Hadab,Pune ,Maharastra-411028

Assessed available tender capacity = (A*N*1.5-B) where,

A=Maximum Turnover which is in the year 2023-24 of Rs.4989.127 Lakhs.

N= 65.11 Months

B=Rs.2436.60/- lakhs (As declared by the bidder)

Hence A*N*1.5-B (in Lakhs) =4989.12 x5.425x1.5-2436.60

Total Tender capacity of Bidder = Rs.38162.36 lakhs

Required as per the bid = Rs1275.20 lakhs.

Remarks:-The bidder qualified in tender capacity by meeting the required tender capacity as per bid document. Hence bidder is Technically Responsive.

2) Sri Utakarsh Balasaheb Patil , M/s. Vistacore Infraprojects Pvt. Ltd. Flat. No.1, Plot no.21, High gate Neelanjali Society, Kalyani Nagar, Pune-411006

A=Maximum Turnover which is in the year 2023-24 of Rs.4606.266 Lakhs.

N= 65.11 Months

B=Rs.194.82 lakhs (As declared by the bidder)

Hence A*N*1.5-B (in Lakhs) =4606.266x5.425x1.5-194.82

Total capacity of Bidder = Rs. 37288.66 Lakhs

Required as per the bid = Rs1275.20 lakhs.

Remarks: -The bidder qualified in tender capacity by meeting the required tender capacity as per bid document. Hence bidder is Technically Responsive.

ANNEXURE-2

Technical Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Bidar CMC.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 10.09.2024	03 bidders participated
2nd Call dated 14.02.2025	02 bidders participated

Details of the Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Construction of Proposed 48 TPD MRF Centre (Material Recovery Facility) of PEB Structure Primary and Secondary Shed at Bidar (DMA/2024-25/OW/ WORK_INDENT 26236/CALL-2)	537.00	452.86	6.79

The technical bid was opened on 18-03-2025 where in 2 bidders participated and uploaded bid documents through KPP portal and details are submitted below.

1. M/s KOLLUR GURUNATH CONSTRUCTIONS INFRA PVT LTD (SACHIN KOLLUR),

2. M/s SMC PROJECTS (SYED MANNAN),

The District level Tender scrutiny committee meeting was held on 03-04-2025 under the chairmanship of the Deputy Commissioner, Bidar District, Bidar wherein the technical bids for INDENT No.: DMA/2024-25/OW/ WORK_INDENT 26236/CALL-2 dated 14-02-2025 were evaluated and submitted to the office of the State Mission Director vide letter No. : DUDC/SBM-2.0/MRF/CR-14/2024-25 dated 04-04-2025.The details of the same are given below in Table.

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Reasons
1.	M/s KOLLUR GURUNATH CONSTRUCTIONS INFRA PVT LTD (SACHIN KOLLUR)	Recommended for Approval	The bidder has furnished all the necessary documents as per the tender conditions.
2	M/s SMC PROJECTS (SYED MANNAN)	Recommended for rejection	In the technical documents submitted by the contractor M/s SMC PROJECTS (SYED MANNAN), the key quantity of MS Structural steel and Galvanized roofing sheet is less than required quantity.Line of credit issued before the tender date and in the vehicles documents submitted the owners name on the RC copy and e vahan portal are not matching.

ANNEXURE- 3

Technical Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Tumkur City Corporation (Indent no: DMA/2024-25/BD/WORK_INDENT 26240/Call-2)

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 05.10.2024	6 bids received
2nd Call dated 21.03.2025	2 bids received

Details of Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Construction of Shed for Proposed 50TPD capacity of MRF Centre (Material Recovery Facility) At Tumkur city corporation under SBM 2.0 (INDENT No.: DMA/2024-25/BD/WORK_INDENT 26240/Call-2)	523.00	442.37	6.63

The technical bid was opened on 07.04.2025 and 02 bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- **SRI KOLA VENKATA KRISHNA REDDY (RAMKRISHY INFRASTRUCTURE PVT LTD)**
- **SRI BYADARAHALLY HALAGEGOWDA REVANI PRASAD (B H REVANI PRASAD CONSTRUCTIONS PVT LTD**

The Corporation Level Tender Scrutiny Committee meeting was held on 22.05.2025 under the chairmanship of the Commissioner, Tumkur City Corporation wherein the

technical bid for (INDENT No.: DMA/2024-25/BD/WORK_INDENT26240/Call-2), were evaluated and the same was submitted to the office of State Mission Director, SBM (U) vide letter no.: TCC/TS/CIVIL/CR/23/2025-26 dated 22.05.2025 and the details of the same are given below:

Sl. No.	Name of the Bidder	Recommendations by Corporation Level Tender Scrutiny Committee meeting	Reason
1.	SRI KOLA VENKATA KRISHNA REDDY (RAMKRISHY INFRASTRUCTURE PVT LTD)	Recommended for approval	The bidder has satisfied in qualifying criteria of similar nature of work done, minimum quantities of earthwork, TMT/Structural steel and roofing and required key equipment. Hence the technical bid may be approved.
2.	SRI BYADARAHALLY HALAGEGOWDA REVANI PRASAD (B H REVANI PRASAD CONSTRUCTIONS PVT LTD	Recommended for approval	The bidder has satisfied in qualifying criteria of similar nature of work done, minimum quantities of earthwork, TMT/Structural steel and roofing and required key equipment. Hence the technical bid may be approved.

ANNEXURE – 4

Technical Bid Evaluation Report of Cluster Model Tender for Processing and Disposal of Legacy Waste Submitted by Raichur District.

Details of tenders invited:

Tender Invitation Call No.	**Status of Participation**
1st Call dated 23-01-24	No bids received
2nd Call dated 16-03-24	No bids received
3rd Call dated 04-07-2024	2 bidders participated
4th Call dated 08-03-2025	4 bidders participated

Details of the Call 4 tender are below:

Sl.No	**Name of the Work**	**Estimated amount (Rs. in Lakhs)**	**Amount put to Tender in (Rs. in Lakhs)**	**EMD (Rs. in Lakhs)**
1	Selection of agency for undertaking biomining, bioremediation, processing disposal of legacy waste and reclamation of land in Raichur CMC and Sindhanur CMC as per Central Pollution Control Board. (INDENT NO: DMA/2023/24/OW/WORK_INDENT7179/CALL-4)	756.43	673.57	10.00

The technical bid was opened on 08/04/2025 and four bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- **M/s SAURASHTRA ENVIRO PROJECTS PVT LTD,**
- **M/s VISTACORE INFRA PROJECTS PVT.LTD,**
- **M/s MS JATHIN INFRA PVT LTD and**
- **M/s NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING AND RETAILING COOPERATIVES OF INDIA**

The District level Tender scrutiny committee meeting was held on 22/05/2025 under the chairmanship of the Deputy Commissioner, Raichur District wherein the technical bids for INDENT No: DMA/2023-24/OW/WORK_INDENT7179/CALL-4), were evaluated and the details of the same are given below:

Sl.NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Observations by DMA Engineers	Reasons
1	M/s SAURASHTRA ENVIRO PROJECTS PVT LTD.	Recommended for Approval.	Recommended for Approval.	The bidder has furnished all the documents as per the tender document. Hence technical bid can be accepted.
2	M/s MS JATHIN INFRA PVT LTD	Recommended for Rejection	Recommended for Rejection	As per tender, section 3 of clause no:3.3b: The tender stipulates that the bidder must own 10 JCBs (50:50). While the bidder submitted Purchase invoice bills of JCB and vehicles instead of RC copies issued by

				RTO/Sale deed/purchase invoice, hire/ lease agreement.
3	M/s VISTACORE INFRA PROJECTS PVT.LTD,	Recommended for Rejection	Recommended for Rejection	As per tender, section 3 of clause no:3.2c: Regarding disposal of RDF the bidder has not uploaded the document from cement industry having unique reference number, instead has uploaded RDF transportation and processing document received by Jalana Municipality.
4	M/s NATIONAL FEDERATIO N OF FARMERS PROCUREME NT PROCESSIN G AND RETAILING COOPERATI VES OF INDIA	Recommended for Rejection	Recommended for Rejection	As per section 3: Clause no 3.2b under the similar work done nature confirmation and as per clause no:3.3c:key and critical equipment's (50:50), the bidder has not furnished documents with respect to JCB and tipper trucks. Hence recommended for rejection.

ANNEXURE – 5

Providing Project Development & Management Consultancy (PDMC) services for Design, DPR preparation, Bid Process Management, Construction Supervision and Monitoring services for Construction of interception and diversion works, procurement of sewer cleaning machines and cesspool vehicles under Used Water Management (UWM) project under Swachh Bharat Mission (Urban) 2.0.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 28-02-2025	02 Bids received

Details of the Call 1 tender are below:

(Amount in Crores)

Sl No.	Name of the work	Estimated Amount	Tendered Amount	EMD Amount
1	Providing Project Development & Management Consultancy (PDMC) services for Design, DPR preparation, Bid Process Management, Construction Supervision and Monitoring services for Construction of interception and diversion works, procurement of sewer cleaning machines and cesspool vehicles under Used Water Management (UWM) project under Swachh Bharat Mission (Urban) 2.0.(Indent No: DMA/2024-25/SE4778 CALL1)	17.87	14.43	0.18

The Technical Bid was opened on 16.04.2025 and the details of 2 bidders participated in the tender are as follows:

1) **M/s Green design & Engineering Services Pvt Ltd and**
2) **M/s Shah Technical Consultants**

All the documents uploaded by the bidders were downloaded on the e-portal. The details of the technical bids are as follows.

Sl no	Name of the Agency	Max marks as per tender document	Marks obtained	Remarks
1	**Green design & Engineering Services Pvt Ltd**	100	84.37	The Agency has secured 84.375 marks which is higher than the minimum qualification score of 75 Marks, Hence the agency is Technically qualified.
2	**Shah Technical Consultants**		88.75	The Agency has secured 88.75 marks which is higher than the minimum qualification score of 75 Marks, Hence the agency is Technically qualified.

The minimum key expert and support staffs to be deployed by the PDMC under the project are as follows:

SL. No.	Position	No. of Resource
	Key Experts	
1	Urban Wastewater Management Expert Team Lead	1
2	Hydraulic/Process Design Engineer (Used Water/Sewerage / STP / Sewer lines/ I&D)	2
3	Structural Engineer	1
4	Electrical & Instrumentation Engineer	1
5	e- Procurement Specialist cum Contract Manager	1

6	Construction cum Quality Manager	4
7	M&E Expert	1
Support Staff		
8	Site Engineers	42
9	CAD Designers	2
10	Division Coordinator cum Data Entry operator	4
Total		**59**

Annexure 6
Requirement of Additional Toilets by City Corporations

1. Proposed Public Toilets							
Sl. No	District	CC Name	No of Public Toilets Approved	Total Cost	GoI Share	GoK Share	ULB Share
1	Raichur	Raichur	80	1.20	0.40	0.26	0.54
2	Mangalore	Mangalore	72	1.08	0.36	0.24	0.49
3	Shivamogga	Shivamogga	111	1.67	0.55	0.37	0.75
6	Kalburgi	Kalburgi	40	0.60	0.20	0.13	0.27
7	Bellary	Bellary	108	1.62	0.53	0.36	0.73
8	Vijayapura	Vijayapura	90	1.35	0.45	0.30	0.61
9	Belgaum	Belgaum	10	0.15	0.05	0.03	0.07
10	Mysore	Mysore	200	3.00	0.99	0.66	1.35
Total			**711.00**	**10.67**	**3.52**	**2.35**	**4.80**

2. Proposed Community Toilets							
Sl. No	District	CC Name	No of Community Toilets Approved	Total Cost	GoI Share	GoK Share	ULB Share
1	Raichur	Raichur	120	1.80	0.59	0.40	0.81
2	Mangalore	Mangalore	0	0.00	0.00	0.00	0.00
3	Shivamogga	Shivamogga	0	0.00	0.00	0.00	0.00
6	Kalburgi	Kalburgi	20	0.30	0.10	0.07	0.14
7	Bellary	Bellary	0	0.00	0.00	0.00	0.00
8	Vijapura	Vijapura	100	1.50	0.50	0.33	0.68
10	Mysore	Mysore	0	0.00	0.00	0.00	0.00
Total			**240**	**3.60**	**1.19**	**0.79**	**1.62**

3. Proposed Aspirational Toilets							
Sl. No	District	CC Name	No of Aspirational Toilets Approved	Total Cost	GoI Share	GoK Share	ULB Share
1	Raichur	Raichur	230	5.75	1.90	1.27	2.59
2	Mangalore	Mangalore	12	0.30	0.10	0.07	0.14
3	Shivamogga	Shivamogga	0	0.00	0.00	0.00	0.00
6	Kalburgi	Kalburgi	20	0.50	0.17	0.11	0.23
7	Bellary	Bellary	0	0.00	0.00	0.00	0.00
8	Vijapura	Vijapura	0	0.00	0.00	0.00	0.00
10	Mysore	Mysore	0	0.00	0.00	0.00	0.00
Total			**262**	**6.55**	**2.1615**	**1.441**	**2.9475**

Total Cost for Additional Toilets in City Corporations	**20.82**	**6.87**	**4.58**	**9.37**

Annexure-7

Proposal to construct Aspirational toilets at Tourist places in Urban areas of Karnataka state

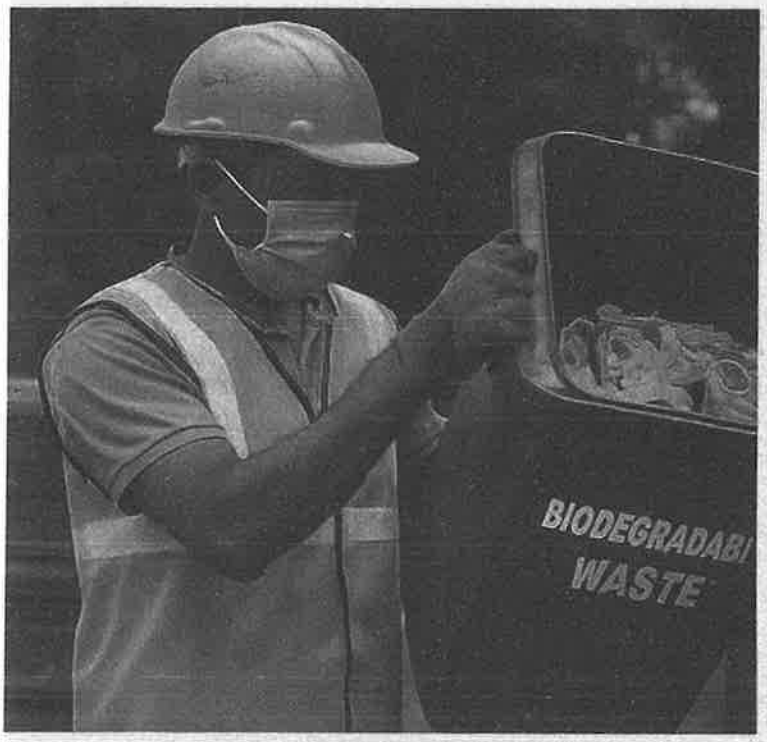
Sl. No	District	ULB name	Population Category	Census 2011	Name of the Tourist Site	Aspirational PublicToilet required in tourist places? (Yes/No)	Availablity of land (Yes/No)	Extent of land and Survey no.	Required seats and blocks		Category
									seats	blocks	
1	Chitradurga	Chitradurga Town	1 - 10 Lacs	1,45,853	Chandravalli, Chitradurga	Yes	Yes	300 acres Survey no.25	10	1	A
2	Chitradurga	Chitradurga Town	1 - 10 Lacs	1,45,853	Adu Maleshwara	Yes	Yes	9086.34 acres Survey no.26	8	1	B
3	Shivamogga	Bhadravati	1 - 10 Lacs	1,51,102	Lakshmi Narasimha Temple, Bhadravati	Yes	Yes	0.0418 acre Survey no.891	4	1	B
4	Bidar	Bidar	1 - 10 Lacs	2,16,020	Paapnash Temple	Yes	Yes	36 acres Survey no.74, 76 & 78	8	2	B
5	Bidar	Bidar	1 - 10 Lacs	2,16,020	Narasimha Swamy Cave Temple	Yes	Yes	30.10 acres/gunte Survey no.82	10	2	B
6	Bidar	Basavakalyan	<1 Lacs	69,717	Statue of Vishwaguru Basavanna	Yes	Yes	13.50 acres/gunte Survey no.72/6 & 210/2	8	2	B
7	Koppala	Koppal	<1 Lacs	70,698	Sri Male Malleshwar Temple	Yes	Yes	Survey no.626	10	2	B
8	Hassan	Belur	<1 Lacs	22,484	Chennakeshava Temple, Belur	Yes	Yes	10.01 acres Survey no.101/1, 101/2,	10	2	A

								101/3, 101/4, 101/5, 101/6			
9	Kodagu	Madikeri	<1 Lacs	33,381	The Greater Raja Seat	Yes	Yes	0.59 acres Survey no.432	5	1	A
10	Kodagu	Madikeri	<1 Lacs	33,381	General Thimaiah Museum (Sunny Side)	Yes	Yes	2 acres Survey no.	5	1	C
11	Kodagu	Madikeri	<1 Lacs	33,381	Rajara Gadduge	Yes	Yes	19.86 acres Survey no.30	5	1	B
12	Kodagu	Madikeri	<1 Lacs	33,381	Madikeri Fort	Yes	Yes	1 acre Survey no.421	5	1	C
Total									88		

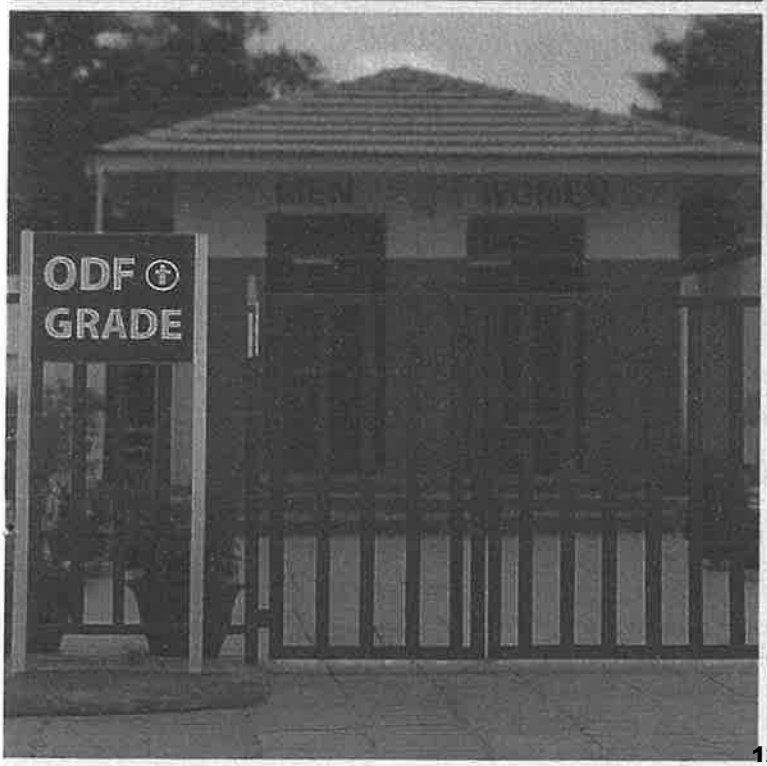
Annexure 8. Requirement of Additional Toilets for ULBs for Karnataka

ULB Information					Analysis of Population			Gap Analysis						Land Availability Status						
S.No	Name of District	Name of ULB	Type	Population Category	Total Population Census 2011	Current Population Calculated @2.3% Growth (SBM 2.0 Guidelines)	Floating Population Considerating 5% of the Total Population (MoHUA Guidelines)	Existing Seats with the ULBs Data provided by ULBs	SBM 2.0 Allocation Allocation as per SBM 2.0	Requirement of Public Toilet Seats Advisory on Public Toilets MoHUA 100 Persons/Seat: Male 50 Persons/seat,Female Average 75 persons/seat	Gap in Toilet Seats Calculated (10-8)	Present Requirement by ULBs Based on the Gaps and Location Availability ULBs to decide on requirement	Is land Available Yes/No	Toilet Seats after Review	Approved Amount/Seat	Total Amount in Crores	Central Share	State Share	ULB Share	Details of Land Sits
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1	Bagalkote	Lokapura	900765	<1 Lacs	14,605.00	20,079.85	1,003.99	1.00	7.00	14.00	6.00	40.00	Yes	6.00	150000	0.09	0.045	0.0297	0.0153	1) Near Durga devi Temple 2) Forest Area 3) Bhovi galli
2	Bagalkote	Shiruru	900669	<1 Lacs	16,067.00	22,089.90	1,104.49	1.00	10.00	15.00	4.00	50.00	Yes	4.00	150000	0.06	0.03	0.0198	0.0102	1) Channayya Nagar 2) Near Siddeshwar Temple 3) Nekar Colony 4) Malch Plot 5) Minachamaddi
3	Belagavi	Arabhavi	900417	<1 Lacs	18,150.00	24,953.73	1,247.69	9.00	-	17.00	8.00	8.00	Yes	8.00	150000	0.12	0.06	0.0396	0.0204	Arabhavimath-8 Seats
4	Belagavi	Athani	803024	<1 Lacs	47,842.00	65,776.11	3,288.81	23.00	-	44.00	21.00	10.00	Yes	10.00	150000	0.15	0.075	0.0495	0.0255	1)NEAR MARULU SHANKAR SCHOOL -12 SEATS 2) GAVISHIDDAN MADDI -10SEATS
5	Belagavi	Bailahongal	803036	<1 Lacs	49,182.00	67,618.43	3,380.92	18.00	10.00	46.00	18.00	18.00	Yes	18.00	150000	0.27	0.135	0.0891	0.0459	1) Near DSP Office-2seats, 2) Near Doddakere Kavu Katta-4seats, 3) Near Basav Circle-2seats, 4) Near Shivaji Circle-2seats 5) Near Ambedkar Garden - 2 Seats 6) Near Maradi Basaveshwar temple -3 seats 7) Near Sai mandir 2 seats, 8) Near Ayyappa Swami temple-1seats
6	Belagavi	Chikkodi	803023	<1 Lacs	38,307.00	52,666.81	2,633.34	3.00	-	36.00	33.00	10.00	Yes	10.00	150000	0.15	0.075	0.0495	0.0255	1)Gandhi market 2) R.K.Colony entrance Near KSRTC Bus 3) Hallatti Belagavi Road
7	Belagavi	Kaagavaada	900767	<1 Lacs	13,936.00	19,160.07	958.00	1.00	5.00	13.00	7.00	7.00	Yes	7.00	150000	0.105	0.0525	0.03465	0.01785	Shri Ranubai Santubai Devastan
8	Belagavi	Kalloli	900413	<1 Lacs	15,943.00	21,919.41	1,095.97	10.00	-	15.00	5.00	5.00	yes	5.00	150000	0.075	0.0375	0.02475	0.01275	1) ward no 1 kalloli near K.E.B. 2) Ward no 15 kalloli near B.B.belkud petrol pump 3) ward no 13 kalloli and there is no availibility of land for remaining 2 gap in toilet seats.
9	Belagavi	Khanapur	803035	<1 Lacs	19,309.00	26,547.20	1,327.36	3.00	6.00	18.00	9.00	18.00	Yes	9.00	150000	0.135	0.0675	0.04455	0.02295	1) Shahunagar in Ward No 3, 2) At Parishwad cross in Ward No17, 3) at PariShwad road near Dhamanekar plot
10	Belagavi	allapura / Ghataprab	900410	<1 Lacs	26,284.00	36,136.85	1,806.84	8.00	-	25.00	17.00	17.00	Yes	17.00	150000	0.255	0.1275	0.08415	0.04335	Near KHI Hospital, Vegitable Market, Dhupadal Road
11	Belagavi	Manuvalli	900392	<1 Lacs	23,152.00	31,830.79	1,591.54	14.00	-	22.00	8.00	8.00	Yes	8.00	150000	0.12	0.06	0.0396	0.0204	Katakol Road , APMC Compound
12	Belagavi	Mudalagi	803027	<1 Lacs	29,128.00	40,046.96	2,002.35	1.00	12.00	27.00	14.00	8.00	Yes	8.00	150000	0.12	0.06	0.0396	0.0204	bhaji market
13	Belagavi	Nippani	803021	<1 Lacs	62,865.00	86,430.65	4,321.53	5.00	16.00	58.00	37.00	10.00	Yes	10.00	150000	0.15	0.075	0.0495	0.0255	Land available for 10 Seats @Jatrat ves, for remaining 27 seats land yet to be identified
14	Belagavi	Peeranavaadi	900769	<1 Lacs	17,874.00	24,574.27	1,228.71	6.00	6.00	17.00	5.00	5.00	Yes	5.00	150000	0.075	0.0375	0.02475	0.01275	Vinayak Nagar ward No-09
15	Belagavi	Ramdurga	803038	<1 Lacs	34,800.00	47,845.17	2,392.26	5.00	-	32.00	27.00	26.00	Yes	26.00	150000	0.39	0.195	0.1287	0.0663	1) Behind the Shri Krishna Theater Ter Bazar -Male -5 Female-5 2) Thashildar Office Premisses -Male-3 Female-3 3) Municipal Marriage Hall Sai Nagar -Male-5 Female-5
16	Belagavi	Sankeshwar	803031	<1 Lacs	34,637.00	47,621.07	2,381.05	7.00	12.00	32.00	13.00	13.00	Yes	13.00	150000	0.195	0.0975	0.06435	0.03315	1) Ward 18- By side of Sollapur Road , 2) Ward 23-Janata plot
17	Belagavi	Saundatti	803037	<1 Lacs	41,215.00	56,664.91	2,833.25	23.00	12.00	38.00	3.00	3.00	Yes	3.00	150000	0.045	0.0225	0.01485	0.00765	Dharwad Bypass road Saundatti
18	Belagavi	Yaragatti	900766	<1 Lacs	9,690.00	13,322.41	666.12	-	6.00	9.00	3.00	10.00	yes	3.00	150000	0.045	0.0225	0.01485	0.00765	Ambedkar Nagar Yaragatti
19	Belagavi	Macche	900768	<1 Lacs	18,073.00	24,847.87	1,242.39	-	6.00	17.00	11.00	11.00	Yes	11.00	150000	0.165	0.0825	0.05445	0.02805	Ward No 11 1) Belagavi Khanapur Road (Gadde Plots) 2)Bharat Nagar
20	Belagavi	Naaganura	900408	<1 Lacs	16,195.00	22,265.88	1,113.29	-	-	15.00	15.00	40.00	Yes	15.00	150000	0.225	0.1125	0.07425	0.03825	SC Colony and Laxmi Temple ward no 03, Ward No 07 Gangappa Naikar Tota
21	Bengaluru Rural	Bashettihalli	900666	<1 Lacs	18,706.00	25,718.15	1,285.91	4.00	4.00	18.00	10.00	10.00	YES	10.00	150000	0.15	0.075	0.0495	0.0255	Nagadenahalli highway road margin, Raghunathpura circle road margin and Arehalli Guddadahalli road margin near to Udupi krishnadhama hotel.
22	Chikkaballapura	Sidlaghatta	803230	<1 Lacs	51,159.00	70,336.53	3,516.83	20.00	-	47.00	27.00	10.00	Yes	10.00	150000	0.15	0.075	0.0495	0.0255	Near Kote Circle & Near Railway Station Premises
23	Dakshina Kannada	Bantwal	803183	<1 Lacs	40,155.00	55,207.55	2,760.38	13.00	12.00	37.00	12.00	12.00	Yes	12.00	150000	0.18	0.09	0.0594	0.0306	Bantwala Taluk, Panemangaluru Village Survey No : 57, 58, 59
24	Dakshina Kannada	Kinnigoli	900775	<1 Lacs	16,990.00	23,358.89	1,167.94	12.00	-	16.00	4.00	4.00	Yes	4.00	150000	0.06	0.03	0.0198	0.0102	Near Indira Canteen premises (PT 02 seats, AT 02 seats)
25	Dakshina Kannada	Mulki	803179	<1 Lacs	17,274.00	23,749.35	1,187.47	6.00	6.00	16.00	4.00	12.00	Yes	4.00	150000	0.06	0.03	0.0198	0.0102	Gap is 4. But ULB needs toilet Near 1) Fish market, Karnad Village Mulki (6 seats) and Near 2) Mulki Busstand, Bappanadu Village, Mulki (6 seats) - Total 12 seats
26	Dakshina Kannada	Someshwara	900608	<1 Lacs	24,066.00	33,087.41	1,654.37	6.00	10.00	23.00	7.00	9.00	Yes	7.00	150000	0.105	0.0525	0.03465	0.01785	1) Near someshwar temple (6 Seats) 2) Uchhila Katongeri Gudde Library, Ucchila-3 seats
27	Uttar Kananda	Haliyala	803091	<1 Lacs	24,238.00	33,323.89	1,666.19	-	-	23.00	23.00	4.00	Yes	4.00	150000	0.06	0.03	0.0198	0.0102	
28	Gadaga	Naregal	803077	<1 Lacs	16,690.00	22,946.43	1,147.32	6.00		16.00	10.00	10.00	yes	10.00	150000	0.15	0.075	0.0495	0.0255	As per the existing seats 10 + SBM 2.0 allocation 05 total 15 seats , need to update in the swachatam portal
29	Haveri	Shiggaon	803100	<1 Lacs	28,207.00	38,780.71	1,939.04	-	-	26.00	26.00	10.00	yes	26.00	150000	0.39	0.195	0.1287	0.0663	sanle maidana,tmc premises renovacation
30	Kalaburagi	Afzalpur	803206	<1 Lacs	27,088.00	37,242.24	1,862.11	1.00	-	25.00	24.00	30.00	yes	24.00	150000	0.36	0.18	0.1188	0.0612	ward no 7, ward no 12, ward no 12 near darga
31	Kodagu	Madikeri	803187	<1 Lacs	33,381.00	45,894.24	2,294.71	12.00	-	31.00	19.00	12.00	YES	19.00	150000	0.285	0.1425	0.09405	0.04845	Al Ghandi Maidana & at Old bus stand
32	Kolar	Robertsonpet	803224	1 - 10 Lacs	1,62,230.00	2,23,043.74	11,152.19	31.00	10.00	149.00	108.00	20.00	YES	20.00	150000	0.3	0.099	0.066	0.135	ward no 4 kennedys block, ward no 13 near high grounds
33	Kolar	Srinivaspura	803220	<1 Lacs	26,793.00	36,836.66	1,841.83	4.00	12.00	25.00	9.00	9.00	Yes	9.00	150000	0.135	0.0675	0.04455	0.02295	pavan hospital circle
34	Shivamogga	Anavatti	900786	<1 Lacs	17,684.00	24,313.05	1,215.65	7.00	6.00	17.00	4.00	10.00	yes	4.00	150000	0.06	0.03	0.0198	0.0102	Anavatti Bustand Premisses
35	Shivamogga	Bhadravathi	803138	1 - 10 Lacs	1,51,102.00	2,07,744.28	10,387.21	52.00	30.00	139.00	57.00	57.00	yes	57.00	150000	0.855	0.28215	0.1881	0.38475	siddapura urdhu school premisses. basweshawara school jannapura, siddapura ex military premisses,gandhi circle near fly over etc
36	Shivamogga	Holehonnuru	900668	<1 Lacs	15,401.00	21,174.24	1,058.71	1.00	5.00	15.00	9.00	9.00	Yes	9.00	150000	0.135	0.0675	0.04455	0.02295	holehonuru office premises, Bhadravathi road near TP complex.
37	Tumakuru	Sira	803153	<1 Lacs	57,554.00	79,128.76	3,956.44	2.00	16.00	53.00	35.00	35.00	yes	35.00	150000	0.525	0.2625	0.17325	0.08925	ward no 15 HMS Gound and Ward 31 Shivaji Nagara
38	Tumakuru	Tiptur	803159	<1 Lacs	59,543.00	81,863.36	4,093.17	10.00	-	55.00	45.00	20.00	yes	20.00	150000	0.3	0.15	0.099	0.051	1. ward 3 Opp Town police station, 2. ward 17 near Govt office complexe B H Road, 3. ward 2 Surrounding Kodi circle
39	Udupi	Karkala	803142	<1 Lacs	25,800.00	35,471.42	1,773.57	5.00	5.00	24.00	14.00	10.00	Yes	10.00	150000	0.15	0.075	0.0495	0.0255	Havaldarbettu SC colony, Anekere
40	Vijayanagara	Hospete	803105	1 - 10 Lacs	2,00,167.00	2,83,491.02	14,174.55	20.00	40.00	100.00	129.00	10.00	Yes	10.00	150000	0.15	0.0450	0.033	0.0075	
41	Vijayanagara	Hagaribommanahalli	900399	<1 Lacs	40,743.00	56,015.97	2,800.80	3.00	6.00	38.00	29.00	8.00	Yes	8.00	150000	0.12	0.06	0.0396	0.0204	Govt hospital premise
42	Vijayanagara	Hoovina Hadagalli	803108	<1 Lacs	27,967.00	38,450.74	1,922.54	10.00	10.00	26.00	6.00	6.00	Yes	6.00	150000	0.09	0.045	0.0297	0.0153	Near Old Bustand
43	Vijayapura	Indi	803052	<1 Lacs	38,217.00	52,543.07	2,627.15	9.00	25.00	36.00	2.00	4.00	YES	4.00	150000	0.06	0.03	0.0198	0.0102	Court Premises , Near Ambedkar Circle
44	Vijayapura	Managuli	900368	<1 Lacs	15,109.00	20,772.78	1,038.64	-	10.00	14.00	4.00	4.00	Yes	4.00	150000	0.06	0.03	0.0198	0.0102	ukkali cross, near iswaralinga temple, near Abdul Kalam circle
45	Vijayapura	Nalatawada	900436	<1 Lacs	14,030.00	19,289.30	964.47	-	10.00	13.00	3.00	15.00	Yes	3.00	150000	0.045	0.0225	0.01485	0.00765	Primary Girls High School, Urdu High School, Primary Urdu School
46	Yadagiri	Kakkera	900361	<1 Lacs	21,724.00	29,867.49	1,493.37	2.00	10.00	20.00	8.00	8.00	yes	8.00	150000	0.12	0.06	0.0396	0.0204	Ward No 18 Bandoddi
47	Yadagiri	Bhemanarayanagud	803216	<1 Lacs	8,029.00	11,038.76	551.94	-	-	8.00	8.00	8.00	Yes	8.00	150000	0.12	0.06	0.0396	0.0204	Near Request Stop
48	Yadagiri	Hunasagi	900612	<1 Lacs	15,241.00	20,954.26	1,047.71	-	10.00	14.00	4.00	8.00	Yes	4.00	150000	0.06	0.03	0.0198	0.0102	Near Bagyanagar Ward no 16
					17,48,542	**24,04,003**	**1,20,200**	**374**	**355**	**1,623**	**904**	**681**		**545**		**8.175**	**3.86565**	**2.5542**	**1.75515**	

TOOLKIT OF BEST PERFORMING ULBS IN SWACHH BHARAT MISSION 2.0 IN KARNATAKA









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1. Executive Summary

The Executive Summary for the proposed State-Level Recognition Event to be conducted on 2nd October 2025 is as under:

Sl. No	Areas	Proposed Inputs	Reference of Detailed Illustrations
1	SBM 2.0 Component	IEC Action Plan- Mid Media Component	Action Plan
2	Date for Conducting the Event	02.10.2025	-
3	Total No of Awards	60 Awards	
4	Area of Awards	05 Nos of Thematic areas- Solid Waste Management, Legacy Waste Management, Sanitation, Behaviour Change, Overall Best ULB	Page No 5
5	Classification of Awards	1. CC- 3 Nos each area= 15 Awards 2. CMC- 3 Nos each area= 15 Awards 3. TMC- 3Nos each area= 15 Awards 4. TP- 3 Nos each area= 15 Awards	Page No 5
6	Framework of Marking	1. Solid Waste Management- 8 Indicators 2. Legacy Waste Management-7 Indicators 3. Sanitation- 6 Indicators 4. Behaviour Change & IEC- Indicators	Page No.17-25
7	TimeLine of Execution	5. Preparatory Phase- 30th June 2025 6. Implementation Phase- 15th September 2025 7. Event Phase- 2nd October 2025 8. Closure Phase- 10th October 2025	Page 7-8
8	Major Procurement Areas	1. Venue Vidhan Soudha 2. Event Management- 2nd October 3. Logistics & Guest Management	Page 9-10
9	Total Estimated Cost	Rs 35.95 Lakhs including GST	Page 10

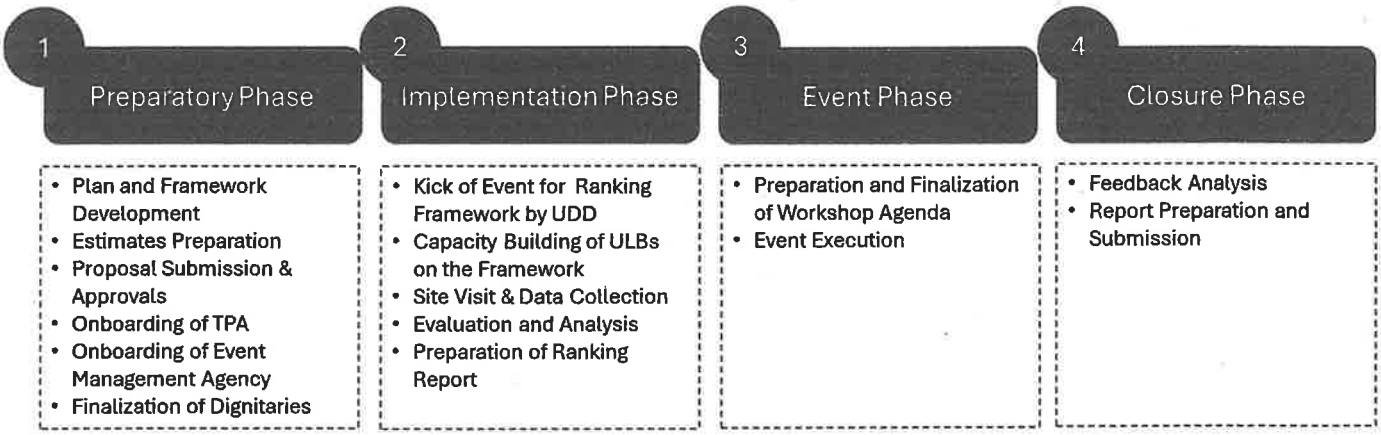
2. Objectives

The Government of Karnataka aims to organize a **State-level Recognition Event** on **2nd October 2025** to honour and celebrate the exemplary performance of ULBs in advancing the objectives of Swachh Bharat Mission – Urban 2.0. This event is envisioned to **acknowledge and incentivize** the sustained efforts and innovative practices adopted by ULBs across various thematic areas, including **Solid Waste Management, Legacy Waste Remediation, Sanitation Infrastructure, IEC and Awareness, and overall performance under SBM 2.0.**

The primary objective of this initiative is to promote a culture of healthy competition, peer learning, and continuous improvement among ULBs. By recognizing high-performing ULBs, the State seeks to highlight scalable models of excellence, motivate other cities to replicate successful strategies, and build momentum towards achieving 100% scientific waste management, improved sanitation outcomes, and a cleaner, more sustainable urban Karnataka.

The awards will be conferred based on robust, data-driven evaluations and field verifications, with recognition categories spanning innovations in source segregation, processing and disposal, legacy waste clearance, ODF sustainability, citizen engagement, and digital enablement. This recognition event aligns with the broader vision of SBM 2.0 and underscores Karnataka's commitment to urban cleanliness, environmental health, and inclusive development

3. Methodology



The methodology will be implemented in four distinct phases. **The Preparatory Phase** will include all foundational activities such as development of the detailed plan and implementation framework, preparation of cost estimates, onboarding of third-party agencies, and finalization of dignitaries. This phase will ensure strategic alignment and readiness for smooth execution. **The Implementation Phase** will focus on field-level activities including capacity building sessions for Urban Local Bodies (ULBs), organizing site visits, data collection, and evaluation of performance based on defined criteria. **The Event Phase** will center around the successful execution of the recognition event scheduled for 2nd October, involving coordination, protocol management, and award distribution. Finally, **the Closing Phase** will encompass feedback collection from stakeholders, analysis of outcomes, and preparation of a comprehensive event report. Each phase is designed to seamlessly transition into the next, ensuring transparency, accountability, and effective delivery of the objectives under Swachh Bharat Mission 2.0.

2.1 Preparatory Phase

This initial phase will focus on laying a strong foundation through the development of a comprehensive plan and implementation framework. It will include estimation of costs and logistics for the proposed workshop, preparation

and submission of a detailed proposal to the Government for necessary approvals, and coordination for onboarding a competent Third-Party Agency to undertake field visits and independent evaluations. Additionally, this phase will involve the identification and confirmation of key dignitaries to be invited for the recognition event. These activities will ensure that the subsequent phases of implementation, execution, and post-event documentation are conducted efficiently and in alignment with program objectives. The preparatory phase is critical to ensure strategic planning, stakeholder buy-in, and timely mobilization of resources for the successful roll-out of the initiative.

2.1.1 Plan and Framework Development

The State Mission Directorate (SMD) has developed the Plan and Framework for the recognition of best-performing Urban Local Bodies (ULBs) under Swachh Bharat Mission 2.0. The framework includes clearly defined marking criteria, award classifications, roles and responsibilities, and timelines of execution

A. Marking Matrix:

The detailed marking matrix outlining the parameters and scoring methodology for assessment of ULBs has been prepared by the SMD and is attached as **Annexure 1**

B. Classification of Awards:

Each ULB category—City Corporations (CCs), City Municipal Councils (CMCs), Town Municipal Councils (TMCs), and Town Panchayats (TPs)—will be awarded under the following themes:

- Overall Best Performing ULB in SBM 2.0
- Best ULB in Solid Waste Management (SWM)
- Best ULB in Legacy Waste Management
- Best ULB in IEC and Behaviour Change
- Best ULB in Sanitation Component

Each category will have 3 awards, making the total award count as follows:

ULB Category	Number of Award Themes	Awards per Theme	Total Awards
CCs	5	3	15
CMCs	5	3	15
TMCs	5	3	15
TPs	5	3	15
Total	-	-	**60**

C. Roles and Responsibilities

Activity	Responsible Entity
Approvals	State Mission Directorate + UDD
Framework Development	State Mission Directorate (SMD)
Capacity Building of ULBs	State Mission Directorate (SMD)
Submission of Data	Respective Municipalities
Evaluation of Data	State Mission Directorate and PMU
Site Visits and Evaluation	State Mission Directorate and PMU
Final Ranking Report Preparation	State Mission Directorate and PMU
2nd October Event Management	State Mission Directorate (SMD)/ Event Management Agency
Feedback Analysis	State Mission Directorate (SMD)
Preparation of Final Report	State Mission Directorate (SMD)

D. Evaluation Committee

The proposed is the evaluation committee for the ranking of the best ULBs across Karnataka

Sl. No	Members	Role
1	State Mission Director, Swachh Bharat Mission, GoK	Chairperson
2	Joint Director, Swachh Bharat Mission, GoK	Member
3	Additional Director, Swachh Bharat Mission, GoK	Member
4	AEE, Directorate of Municipal Administration	Member
5	Team Leader, PMU	Member
6	IEC Expert, PMU	Member

The following officials shall constitute the Evaluation Committee for the proposed assignment: the State Mission Director, Swachh Bharat Mission, Government of Karnataka, will serve as the Chairperson of the Committee. The other members will include the Joint Director and Additional Director of Swachh Bharat Mission, Government of Karnataka; the Assistant Executive Engineer from the Directorate of Municipal Administration; the Team Leader and IEC Expert from the Project Management Unit (PMU). This Committee will be responsible for carrying out the technical and financial evaluation of the proposals received, ensuring that the process is conducted in a transparent, fair, and objective manner in line with the prescribed norms and evaluation criteria.

E. Timelines of Execution

Phase	Activities	Timelines
Preparatory Phase	Framework Development and Approval of Plan	1st June-14th June 2025
Implementation Phase	Finalization of Award Theme and Kick Start of Competition	10th July 2025
	Capacity Building of ULBs on the Data Collection Framework	10th July 2025
	Data Collection from ULBs	20th July 2025
	Data evaluation by the 3rd Party	20th July 2025
	Site visit for Selected ULBs	30th August 2025
	Finalization of Results	10th September 2025
	Completion of Ranking Report	20th September 2025
	Venue and Hospitality Arrangements	10th August 2025
	Invitation Letter to Dignitaries	15th September 2025
	Finalization of Workshop Plan and Agenda	15th September 2025
Event Phase	Event	2nd October 2025
Closure Phase	Closure Report Preparation	3-10th October 2025

The proposed initiative will be executed in four distinct phases: Preparatory, Implementation, Event, and Closure. The Preparatory Phase will begin with the development of the framework and approval of the action plan from 1st to 14th June 2025. This will be followed by the onboarding of Event Management Agency by 30th July 2025. The Implementation Phase will commence with the finalization of the award theme and formal launch of the competition on 10th July 2025, coinciding with the capacity-building sessions for Urban Local Bodies (ULBs) on the data collection framework. Data collection from ULBs and initial evaluation will begin from 20th July 2025. Site visits for selected ULBs are scheduled for 30th August 2025, followed by finalization of results by 10th September and completion of the ranking report by 20th September. Venue and hospitality arrangements will be finalized by 10th August 2025, while invitation letters to dignitaries and workshop agenda will be finalized by 15th September 2025. The Event Phase is planned for 2nd October 2025, post which the Closure Phase will involve preparation of the closure report between 3rd and 10th October 2025, marking the successful completion of the initiative.

Tentative Timelines for the 2nd of October Event and Felicitation of Best Performing ULBs

Steps	Jun-25				Jul-25				Aug-25				Sep-25				Oct-25	
	Wk 1	Wk 2	Wk 3	Wk 4	Wk 5	Wk 6	Wk 7	Wk 8	Wk 9	Wk 10	Wk 11	Wk 12	Wk 13	Wk 14	Wk 15	Wk 16	Wk 17	Wk 18
SLTC Approval for Conducting of Event																		
SHPC Approval for Conducting of Event																		
On boarding of Event Management Company for the event																		
Capacity Building of ULBs on Rating Framework																		
ULB Preparation of on-ground data for rating framework																		
Launch of Rating Framework																		
Data Collection and Evaluation of data submitted by ULBs																		
Finalization of top 10 ULBs- Area Specific and Category Specific																		
Site Visits to the shortlisted ULBs																		
Finalization of top 3 ULBs																		
Preparation of Report																		
Preparatory Phase-2nd October Event																		
2nd October Event																		
Completion of Event Report																		

F. Key Procurement Areas:

The key Procurement areas under the event are as under:

	Key Procurement Areas	Details
Key Procurement Areas for 2nd October Event		
KPA1	Venue (Vidhana Soudha)	Onboarding of Third-Party Evaluation Agency
KPA2	Event Management for 2nd October	1. Venue Management (Stage Seating, Lighting, Sound System, Backdrop LED, Stage Decoration, Name Plates) 2. Press meet after & before event- (Atleast for 100 People including food) 3. Catering- (Breakfast and Lunch) 4. Photography and Videography- During Event 5. Kits for the event (SBMG messaged kits for dignitaries and awardees) 6. Awards and Certificates 7. Promotion in multimedia 8. Miscellaneous
KPA3	Logistics and Guest Management	• Souvenir • Certificate (Design and Print)

2.1.2 Draft Estimates:

Tentative Budget for State Level Felicitation Agency						
Sl. No	**Particulars**	**UOM**	**Qty**	**Rate (INR)**	**Tentative Cost (INR)**	**Remarks**
1	Venue (Vidhan Soudha)	Nos	1	300000	300000	DPAR Rates
2	High Tea	Nos	1000	150	150000	for 1000 Guests
3	Lunch	Nos	1000	800	800000	for 1000 Guests
4	Print Materials including Archs, Signages, Invitations etc	Nos			100000	Lumpsum
5	LED arrangement	Nos	1	100000	100000	Lumpsum
6	Photo & Videography	Nos	1	125000	125000	Lumpsum
7	Kits to be given to Attendees (Jute bag, Note Pad, Bamboo Pen)	Nos	1000	900	900000	for 1000 Guests
8	Stage Decoration	Nos	1	200000	200000	Lumpsum
9	Awards	Nos	60	3500	210000	all 60 awards
10	Certificates	Nos	100	100	10000	
11	Ranking Report Printing and Success Stories	Nos	10	5000	50000	10 Nos
12	Miscellaneous				100000	
Total in INR					**3045000**	
Add GST @18%					**548100**	
Grand Total with GST in INR					**3593100**	

2.1.3 Finalization of Dignitaries:

For this remarkable event, we need to invite dignitaries such as the **Hon'ble Chief Minister of Karnataka, Hon'ble Deputy Chief Minister, Hon'ble Minister of Municipal Administration & Hajj, Hon'ble Minister of Urban Development, the Chief Secretary, the Secretary of the Urban Development Department (UDD), the State Mission Director of UDD,** and other senior officials.

Approach

To invite the Hon'ble Chief Minister, Deputy Chief Minister, and other ministers, the invitations must be issued through the office of the Secretary.

Tentative Timelines	
Tentative Date for Start of Invitation Process	01st September Onwards

2.2 Implementation Phase

2.2.1 Capacity Building of all ULBs in the new rating framework

As part of the implementation phase of the State's recognition initiative under Swachh Bharat Mission 2.0, a critical activity will be the structured capacity building of Urban Local Bodies (ULBs) on the newly developed ranking framework. This will ensure clarity, transparency, and standardization in data collection, evaluation, and reporting processes across all categories of ULBs.

To achieve this, a series of capacity-building sessions will be organized in both online and offline modes, targeting all City Corporations, City Municipal Councils, Town Municipal Councils, and Town Panchayats. The training modules will cover the detailed components of the ranking framework, marking matrix, data submission protocols, and supporting documentation requirements.

Offline workshops will be conducted on a regional basis, clustering ULBs zone-wise to ensure ease of access and contextual learning. Each regional session will be facilitated by subject matter experts from the State Mission Directorate and will include hands-on training, case study discussions, and Q&A interactions. These in-person sessions will help clarify operational queries and build confidence among ULB officials in preparing their submissions.

In parallel, online workshops and helpdesk sessions will be organized to provide additional flexibility and wider outreach. Digital toolkits, explanatory videos, and templates will also be shared to aid ULBs in internalizing the framework.

This capacity-building initiative is intended not only to support effective participation in the ranking exercise but also to institutionalize good practices in monitoring and performance improvement under SBM 2.0.

Tentative Timelines	
Capacity Building of all ULBs	20th June 2025-10th July 2025

2.2.2 Data Collection and Evaluation by the 3rd Party Agency

As part of the ranking and recognition process under Swachh Bharat Mission 2.0, a officials and PMU team members will conduct data collection, verification, and evaluation based on the predefined data evaluation framework approved by the State Mission Directorate (SMD). This process aims to ensure transparency, objectivity, and standardization across all Urban Local Bodies (ULBs) participating in the assessment.

All eligible ULBs will be provided a 15-day window to compile and submit the required data in alignment with the parameters outlined in the ranking framework. Submissions are to be made directly to the State Mission Directorate in the prescribed format, along with necessary supporting documents.

PMU team will be responsible for closely following up with the ULBs during this period to ensure timely receipt of complete datasets. The agency will carry out an initial data completeness check to confirm that all required fields and documents have been submitted and are in proper format.

Upon completion of the data collection phase, the agency will undertake a thorough data evaluation exercise. This will include validation of the submitted data against the marking matrix, application of scoring criteria, and cross-referencing with available evidence. Based on this evaluation, PMU Team will generate a list of the top 10 performing ULBs in each category—City Corporations, City Municipal Councils, Town Municipal Councils, and Town Panchayats.

The preliminary rankings and scores will be shared with the State Mission Directorate. Based on these rankings, field verification and site visits will be initiated for the shortlisted ULBs to further validate claims and finalize the results. This robust data-driven evaluation mechanism is designed to uphold the integrity of the award process and ensure fair recognition of high-performing ULBs.

Tentative Timeline of Data Collection and Data Evaluation	
Tentative Timeline for Data Collection and Data Evaluation	1st July 2025-20th July 2025
Tentative Timeline for Finalization of Top 10 ULBs across areas and across all categories	30th July 2025

2.2.3 Site Visit and Verification of Data for Top 10 ULBs

Following the evaluation of submitted data and preparation of the preliminary report, the PMU Team will conduct site visits to the top 10 ULBs identified in each category—City Corporations, City Municipal Councils, Town Municipal Councils, and Town Panchayats. These visits are intended to validate the claims made by the ULBs in the domains of Solid Waste Management (SWM), Sanitation, Legacy Waste Management, and Information, Education and Communication (IEC) initiatives, ensuring accuracy and authenticity in the final ranking.

Site Visit Methodology:

PMU team will adopt a standardized, evidence-based, and participatory verification methodology comprising the following steps:

1. Pre-visit Coordination
2. On Ground Validation
3. Documentation and Evidence Collection

Tentative Timelines	
Tentative Date for Start of Site Visits	1st August 2025-30th August 2025
Tentative Date Completion of Site Visits	30th August 2025
Tentative Date for Selection of Top 3 ULBs across Areas and Across Categories	10th September 2025

2.2.4 Report Preparation

Upon completion of the site visits and validation of data submitted by the top 10 ULBs in each category, the PMU team will finalize the rankings based on the verified information. This validation process will ensure that only

substantiated claims and demonstrable performance contribute to the final scoring of ULBs under each thematic area—Solid Waste Management, Sanitation, Legacy Waste Management, and IEC & Behaviour Change Initiatives.

Following the validation exercise, the PMU Team will consolidate the findings and update the evaluation matrix to reflect the final scores of each ULB. The final ranking list for each category of ULB—City Corporations, City Municipal Councils, Town Municipal Councils, and Town Panchayats—will be prepared accordingly.

The State Mission Directorate will then develop a comprehensive report detailing the final rankings, methodology adopted, performance indicators, and field-level observations. This report will include:

- Overview of the ranking framework and evaluation process
- Category-wise and sector-wise final scores and rankings
- Summary of field validation findings and good practices
- Methodological consistency and quality control measures adopted
- Recommendations for future capacity building and improvements

This final report will be submitted to the evaluation committee for formal approval and publication. It will serve as the official reference for recognizing the best-performing ULBs under the Swachh Bharat Mission 2.0 and guiding future programmatic decisions.

Tentative Timelines for Completion of Ranking Report 2025	
Tentative Date for Completion of Ranking Report	20th September 2025

2.3 Event Phase

The Event Phase represents the culmination of the State's initiative to recognize and reward the best-performing Urban Local Bodies (ULBs) under Swachh Bharat Mission 2.0. This phase will involve meticulous planning, coordination, and execution to celebrate excellence in urban sanitation, solid waste management, legacy waste remediation, and Information, Education, and Communication (IEC) efforts. The event will not only honour high-performing ULBs but also serve as a platform for knowledge sharing and motivation for others to replicate success stories.

2.3.1 Preparation for the Event

The preparatory activities for the event will commence well in advance to ensure smooth execution and impactful delivery. Key components of the preparation phase include:

a. Event Planning and Approvals

- Finalization of the date, venue, and theme of the recognition event (tentatively around 2nd October 2025).
- Securing necessary administrative and budgetary approvals from the Urban Development Department and State Mission Directorate.
- Coordination with protocol departments for the presence of dignitaries such as Ministers, Senior Officials, Mayors, and Commissioners.

b. Logistics and Infrastructure

- Booking and preparation of the event venue with required stage setup, audio-visual equipment, branding materials, and seating arrangements.
- Coordination with vendors for decoration, refreshments, transport arrangements, security, and other logistical needs.

c. Content Development and Coordination

- Designing of award trophies, certificates, banners, event agenda, and backdrops in line with SBM 2.0 branding.
- Preparation of audio-visual presentations showcasing best practices, success stories, and field achievements of winning ULBs.
- Finalization of event anchor script, welcome addresses, and speaking notes for dignitaries.
- Sending formal invitations to awardee ULBs and other key stakeholders, including partners, SHG representatives, civil society, and media.

d. Media and Publicity

- Coordination with Information and Public Relations Department for press coverage.
- Preparation of press releases, social media creatives, and documentation kits.
- Arrangement for live streaming or post-event video release for wider outreach

Tentative Timelines for Start of Work for Event	
Onboarding of Event Management Company	30th July 2025
Start of Preparatory Work by Event Management Company	15th September 2025
Completion of Preparatory Work by Event Management Company	30th September 2025

2.3.2 Conducting the event

The event will be conducted as a high-visibility, state-level function showcasing the Government's commitment to urban cleanliness and sustainable development. Key activities during the event will include:

a. Inaugural Session

- Welcome address by the State Mission Director or senior official.
- Keynote speeches by Hon'ble Minister and other dignitaries highlighting the State's SBM 2.0 achievements and way forward.

b. Award Ceremony

- Felicitation of top-performing ULBs in each category (City Corporations, CMCs, TMCs, TPs) across multiple thematic areas:
- Overall Performance
- Solid Waste Management
- Sanitation
- Legacy Waste Management
- IEC and Behaviour Change
- Award presentation by senior dignitaries, with citation reading and display of awardee profiles.

c. Knowledge Sharing Segment

- Presentation by selected award-winning ULBs on their innovations, challenges, and impact.
- Interactive panel discussion or moderated Q&A session to facilitate learning and replication.

d. Closing and Way Forward

- Summary of key takeaways by the State Mission Directorate.
- Declaration of future targets and initiatives under SBM 2.0.
- Vote of thanks and closing remarks.

2.4 Closing Phase

Under the Closure Phase, feedback from all participating Urban Local Bodies (ULBs), dignitaries, and stakeholders will be systematically collected and analysed to assess the effectiveness and impact of the event. This feedback will provide valuable insights for improving future initiatives. A comprehensive closure report will be prepared, capturing details of the entire event cycle—including preparatory activities, implementation milestones, evaluation process, event highlights, and feedback findings. The final report will be submitted to the concerned authorities between 3rd and 10th October 2025, thereby formally concluding the initiative.

1. Framework for Identification of Best ULBs under Solid Waste

1. Awards Category:

Sl. No	Category	No of Awards
1.	CC	3
2.	CMC	3
3.	TMC	3
4.	TP	3
Total		12

2. Framework for Solid Waste Management Marking

Sl. No	Indicators	Sub Indicators	Verification Documents/ Documents to be Submit	Marks Allocated
1.	Door to Door Collection	No of Household with 100% Door to Door Collection	ULB wise HH Data, Vehicle Deployment Plan	5 Marks
		Total Waste Collected	Daily collection logs, vehicle GPS logs, weighbridge records	5 Marks
2.	Segregation of Waste	% of Source Segregation and maintained till processing facilities	IEC records, processing logs,	5 Marks
		Categories of Waste Segregation	Circulars, SOPs, training records,	5 Marks
3.	Plastic Waste Management	Whether ULB is registered in EPR Portal	EPR portal registration screenshot or certificate	3 Marks
		Fines Collected for SUP Enforcement	Challans, fine receipts, enforcement reports	4 Marks
		Innovative Measures for Plastic Waste Management	Initiative photos, campaign reports, MoUs	3 Marks
4.	Processing of Wet Waste	Whether ISWM Facility is Completed	Completion certificate, photos, Utilization Certificates	5 Marks
		Total Wet Waste Processed	Daily processing logs, plant records,	10 Marks
		Revenue Generated from sale of Compost	Sales invoices, compost buyer records, MoUs	5 Marks
5.	Processing of Dry Waste	What % of MRF is complete	Completion report, photos,	5 Marks

Sl. No	Indicators	Sub Indicators	Verification Documents/ Documents to be Submit	Marks Allocated
		Whether DWCC are functional	Operations log, staff attendance, photos/videos	5 Marks
		Total Dry Waste processed	Daily processing log, weight records	5 marks
		What % of RDF is being sent to cement Industries	MoUs, transport challans,	5 Marks
6.	GFC Status	Whether the ULB is GFC Certified	GFC certificate, verification report, SBM dashboard	10 Marks
7.	Disposal of Hazardous Waste	Whether ULB has tied up with authorised agency	Agreement with TSDF, PCB approvals, manifests	5 Marks
		What % of Hazardous Waste is Processed scientifically	Collection logs, weighbridge records, TSDF receipts	5 Marks
8.	Disposal of Inert Waste	Whether the sanitary landfill is operational?	Landfill completion report, PCB reports, O&M log	5 Marks
		What % of Inert Waste is being sent to the Landfill?	Inert waste records, gate entry log, monthly summary	5 Marks
Total Marks				**100 Marks**

2. Framework for Identification of Best ULBs under Legacy Waste Management

1. Awards Category:

Sl. No	Category	No of Awards
1.	CC	3
2.	CMC	3
3.	TMC	3
4.	TP	3
	Total	12

1. Framework for Legacy Waste Management Marking

Sl. No	Indicators	Sub Indicators	Verification Documents/ Documents to Submit	Marks Allocated
1.	Status of Work of Dumpsite Remediation	Tendering Done	Tender Notification, Work Order, e-Procurement Screenshot	5 marks
		Work under Progress	Progress Reports, Geo-tagged Photos, Contractor Reports, Site Logs	10 Marks
		Work Completed	Completion Certificate, Inspection Report, Before/After Photos, UC	20 marks
2.	Percentage of Remediation Completed	10-25%	Weighbridge Records, Daily Logs, Verification Logbook, Drone Images, Waste Quantity Reconciliation	5 marks
		26-50%		10 Marks
		51-75%		15 marks
		76-100%		20 Marks
3.	Percentage of Land Recovered	10-30%	GIS Survey Map, Clearance Report, Photographs, ULB Declaration	2 marks
		31-60%		5 Marks
		61-90%		7 marks
		>90%		10 Marks
4.	RDF Disposal out of the RDF Generated	Whether tied up with cement industries	MoU/Agreement with Cement Industry, Acceptance Letter, Transport Slips	5 Marks
		10-30%	Weighbridge Records, Dispatch	5 marks
		31-60%		8 Marks

		61-90%	Register, Monthly RDF Summary, Industry Confirmation, Dispatch Photos/Videos	10 marks
		>90%		15 Marks
5.	Black Soil and Inert Waste Disposed	10-30%	Daily Disposal Logs, Volume Register, Transport Challans, Utilization Site Photos	2 marks
		31-60%		5 Marks
		61-90%		7 marks
		>90%		10 Marks
7.	Use of the remediated site	Whether Remediated Site is being used for Constructive Purposes	Photos of Site Reuse, Concept Note, ULB Utilization Plan	10 Marks
		No Fresh Waste is added to the Remediated Site	No Waste Photos, ULB Circular, Inspection Report	10 Marks
Total Marks				**100 Marks**

3. Framework for Identification of Best ULBs under Citizen Engagement & BC

1. Awards Category:

Sl. No	Category	No of Awards
1.	CC	3
2.	CMC	3
3.	TMC	3
4.	TP	3
	Total	12

2. Framework for Citizen Engagement and Behaviour Change Marking

Sl. No		Indicators	Verification Documents/ Documents to be submit	Marks Allocated
1.	Efforts Done by ULB in instating Preparatory Works	Whether IEC Action Plan is approved by District	Approved IEC Action Plan, district approval letter, meeting minutes	5 Marks
		Whether SHGs/Community Mobilizers are onboarded	SHG onboarding list, Contract/Appointment letters/MoUs, training attendance sheets	5 Marks
		Whether Empanelment of IEC related agencies are done	Empanelled agency list, empanelment orders, tender and contract documents	5 Marks
		Whether IEC calendar is prepared and shared with State	Monthly/quarterly IEC calendar, District acknowledgement, calendar copies	5 Marks
2.	Interpersonal Communication	Whether plan for Door-to-Door Awareness Plan with SHGs is prepared	Approved plan, SHG-wise allocation, door-to-door visit reports with photos	10 Marks
		Method adopted for Behavioral change of the citizens	BCC strategy, event documentation, IEC toolkits, behavior change testimonials	10 Marks
3.	Mid Media Campaign	No of IEC Campaigns Conducted	Campaign reports, event photos/videos, attendance data	5 Marks
		Whether Brand Ambassadors Selected	Appointment letters, ambassador profiles, activity logs, media coverage	5 Marks
		Whether Monthly Activities are Conducted	Monthly reports, activity execution	5 Marks

			calendar, engagement documentation	
		Whether Procurement of Digital Billboards are completed and functional	Procurement records, invoices, billboard photos and content	5 Marks
4.	Social Media Campaign	Whether ULB has a dedicated website with SBM component	Website URL and screenshots, SBM page content, analytics (if any)	5 Marks
		Whether ULB has separated Facebook, Instagram and Twitter accounts	Screenshots and links of official social media accounts, approvals	5 Marks
		No of followers in Facebook or Instagram w.r.t to the Population of the City	Follower count screenshots, city population data, follower/population ratio	10 Marks
5.	Compliance with MoHUA Swachh Manch	Whether write up of all activities included under Swachh Manch	Swachh Manch dashboard screenshots, activity write-ups, upload links	10 Marks
6.	Knowledge Management	Whether ULB has shared any best practices and submitted to State	Best practices documents, submission proof, State acknowledgement	10 marks
Total				100 Marks

4. Framework for Identification of Best ULBs under Sanitation Component

1. Awards Category:

Sl. No	Category	No of Awards
1.	CC	3
2.	CMC	3
3.	TMC	3
4.	TP	3
	Total	12

2. Framework for Sanitation Component

Sl. No		Indicators	Verification Documents/ Documents to be submitted	Marks Allocated
1.	ODF Certification	ODF	ODF Certificate, ULB declaration, SBM portal screenshot, Communication from MoHUA or SMD	5 Marks
		ODF+		5 Marks
		ODF++		5 Marks
		Water Plus		5 Marks
2.	IHHL	% of Beneficiaries Identified	Validated beneficiary list, survey forms, signed declarations, geo-tagged photos	7.5 Marks
		% of target achieved under SBM 2.0	Sanctioned vs. completed progress report, fund utilization, geo-tagged photos, SBM portal data	7.5 marks
3.	Community Toilets	% of Community Toilets under SBM 1.0 Operational	Constructed CT list with GPS, photos, community usage logs	5 marks
		% of target achieved under SBM 2.0	Completion report, geo-tagged photos, financial report, UC	5 Marks
		Innovative Approach for maintenance of existing CTs	O&M model documentation, MoUs, photos/videos of innovations	5 Marks
	Public Toilets	% of Public Toilets under SBM 1.0 Operational	Status report of PTs, GPS-tagged photos, inspection and maintenance logs	5 Marks
		% of target achieved under SBM 2.0	Progress report, photographic evidence, SBM portal data	5 marks
		Innovative Approach for maintenance of existing PTs	Revenue models, CSR/SHG MoUs, maintenance contracts, user feedback	5 Marks

4.	Aspirational Toilets	% of Public Toilets under SBM 1.0 Operational	Status reports, geo-tagged visuals, cleaning logs	5 Marks
		% of target achieved under SBM 2.0	Achievement report, field verification, utilization certificates	5 marks
		Innovative Approach for maintenance of existing PTs	New designs, sensor/feedback systems, SOPs, collaboration records	5 Marks
5	Urinals	% of target achieved under SBM 2.0	Completion certificates, photographs with coordinates, reporting formats	10 Marks
6	Self- Sustainability	Model adopted for O&M of Public Toilets	O&M model description, contracts, financial sustainability plan, impact assessments	10 Marks
Total				**100 Marks**

5. Framework for Identification of Best ULBs (Overall)

The Best ULB Overall will be selected based on the cumulative performance of the Urban Local Body (ULB) across all the key thematic areas evaluated, namely: Solid Waste Management (SWM), Legacy Waste Management, Sanitation, and Behaviour Change Communication (IEC/BCC). This integrated approach ensures that the recognition reflects a ULB's holistic commitment to urban cleanliness, infrastructure delivery, waste processing efficiency, and citizen engagement

Annexures-1 Quotations from Agencies for Event Management

YASHA NETWORKS

3rd June 2025

Karnataka State Mission Director
Swachch Bharat Mission
Directorate of Municipal Administration
9th Floor, VV Tower,
Dr. BR Ambedkar Veedhi
Bengaluru – 560 001.

Sir,

Sub : Estimate for organizing the proposed event in October 2025

The following are the details of our rates towards estimate for organizing event in October 2025:

Sl No.	Particulars	Tentative Cost (in lakhs)	Remarks
01	Venue (Vidhana Soudha)	2.95	Fixed rate from DAPR
02	Press meet before the event	3.85	Approximately for 100 people including food and press kit
03	Catering (High Tea & Lunch)	5.75	Approximately for 1,000 people
04	Print materials	3.25	Banners, Invitation, Brochures, Leaflets, Award Booklet with success stories etc.
05	Live Coverage, Photo & Videography	2.75	During the event steaming and photography and videography
06	Kits	4.35	SBMG messaged its for the dignitaries and the awardees
07	Decoration	2.85	Stage and Banquet hall decoration with flowers
08	Souvenir & Cerficates	5.80	Design and print
09	Promotion in multimedia	11.20	Promotion in Print, Electronic and Audio channels.
10	Miscellaneous	5.65	Transportation and other requirements
	Total	48.40 (Excluding GST)	

Submitted for your kind perusal.

Thanking you.

Yours faithfully,

(Authorized Signatory)

No. 13, 10th Cross, Kumara Park West, Bangalore 560020
Email: yashanetworks25@gmail.com | **Mob:** 90357 99649

Annexures-2 Quotations from Agencies for Event Management

info@keymedia.in
www.keymedia.in
No.51, 3rd Floor, 1st 'A' Cross, "Chord Road, WOC 3rd Stage, 4th Block, Basaveshwar Nagar, Bengaluru - 560 079.

Quotation

To The State Mission Director Swachh Bharath Mission- Urban V V Tower Bangalore	QTN No:15/2025-26 DATE:02/05/2025 PAN NO:DGWPS4288F GSTIN NO: 29DGWPS4288F1ZC

Ref – Event at Vidana Soudha

Sl No	Particulars	UOM	Qty	Rate	Value
1	Venue - (Banquet Hall -Vidhana Soudha	Nos	1	260000	260000
2	Press Meet - Food and Press Kit	Nos	100	3000	300000
3	Arrangements for press meet, Sounds, Lights, Stage etc	Lumpsum	1	75000	75000
4	Public - High Tea with Snacks	Nos	1000	125	125000
5	Lunch -	Nos	1000	625	625000
6	Banners , Arch, signages etc	Sft	2000	80	160000
7	Invitation 300 gsm,	Nos	500	200	100000
8	Leaflets - Design and print	Nos	10000	1.5	15000
9	Award booklets with Success stories	nos	200	2500	500000
10	Live streaming, Photo and Videography	Lumpsum	1	225000	225000
11	Kits - SBMG Messaged Kits for the dignetories and awardees	Nos	100	3500	350000
12	Flower decoration	Lumpsum	1	350000	350000
13	Souvenir and Certificates	Lumpsum	100	3500	350000
14	Advertisement- Print Ads, TV Ads, FM	Lumpsum	1	1600000	1600000
15	General Expenses	Lumpsum	1	500000	500000
16	Shawl, Haara, Peta, Etc	Nos	50	2500	125000
17	Stage Protocol Materials	Lumpsum	1	100000	100000
18	German Hanger for Foor service 65X120	Sft	7800	80	624000
19	Dining Long Tables	Nos	250	500	125000
20	Plastic Chairs for Dining	Nos	600	40	24000
21	Pagoda 20X20 ft	Nos	4	12000	48000
22	Carpet at Dining area	Sft	7800	12	93600
			Sub Total		6724600
			GST @ 18%		1210428
			Grand Total		7935028

Authorised Signatory

For Key Media

Annexures-3 Quotations from Agencies for Event Management

SHREEVISTA SOLUTIONS

To,
State mission director,
Swachh Bharat Mission Urban
VV tower
Bangalore -01

Date: 02-06-2025

Estimation for Vidhana Soudha Event - Swacha Bharath Mission					
Sl No	Particulars	UOM	Qty	Rate	Value
1	Venue - (Banquet Hall -Vidhana Soudha)	Nos	1	260000	260000
2	Press Meet - Food and Press Kit	Nos	100	2500	250000
3	Arrangements for press meet	Lumpsum	1	125000	125000
4	High Tea with Snacks	Nos	1000	150	150000
5	Lunch - Holige Meals -Banana Leaf service	Nos	1000	650	650000
6	Print Materials - Banners	Sft	2000	80	160000
7	Invitation - 6 foldings with cover	Nos	500	200	100000
8	Leaflets	Nos	10000	1.5	15000
9	Award booklets with Success stories	nos	200	2500	500000
10	Photography, Videography, Still Camera, Internet, Live streaming and album along with soft copy	Lumpsum	1	200000	200000
11	Kits - SBMG Messaged Kits for the dignetories and awardees	Nos	100	3500	350000
12	Venue decoration for Mine stage flower , Ramp, Toble tops, Venue Hall, Entrance doors,	Lumpsum	1	400000	400000
13	Souvenir and Certificates	Lumpsum	100	3500	350000
14	Promotion - Print Ads, TV Ads, FM Ads	Lumpsum	1	1800000	1800000
15	Transprtation and General Expenses	Lumpsum	1	500000	500000
16	Event Anchor	Nos	1	50000	50000
17	Guest Honoring Materials (Shawl, Haara, Pets, Etc)	Nos	50	2500	125000
18	Stage Protocol Materials	Lumpsum	1	100000	100000
19	German Hanger for Foor service 65X120 ft	Sft	7800	80	624000
20	Dining Long Tables	Nos	250	500	125000
21	Plastic Chairs for Dining	Nos	600	40	24000
22	Pagoda 20X20 ft	Nos	4	12000	48000
23	Carpet at Dining area	Sft	7800	12	93600
			Sub Total		6999600
			GST @ 18%		1259928
			Grand Total		8259528

SHREEVISTA SOLUTIONS PVT. LTD
7/2, 2nd Cross, Annaiappa Block, Kumara Park West,
(ward No 93. Vasanthnagar), Sheshadripuram Bangalore - 01

GST No : 29ABNCS1941D1Z7
Phone : +91 9019229277
E-mail : contact@shreevistasolutions.com







Govt. of India

PROCEEDINGS FOR
20th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING ON
SWACHH BHARAT MISSION (U)- 2.0 & NGT
ENVIRONMENTAL COMPENSATION FUND

Date: 07-07-2025, Time:11.00AM
Venue: 331, Vidhan Soudha, Bengaluru

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Agenda No	Subject	Page no
Agenda 01	Confirmation of Proceedings of 19th SHPC Meeting held on 12-06-2025.	03
Agenda 02	Action Taken Report on 19th SHPC meeting of Swachh Bharat Mission held 12-06-2025.	03
Agenda 03	Seeking approval for financial bid evaluation report of Package-01(Bangalore Division) tender for the procurement of 22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 16 Urban Local Bodies. (Indent No: DMA/2024-25/IND4251/Call-2).	18
Agenda 04	Seeking approval for financial bid evaluation report of Package-02 (Mysore Division) tender for the procurement of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 25 Urban Local Bodies. (Indent No: DMA/2024-25/IND4252/Call-2).	22
Agenda 05	Seeking approval for financial bid evaluation report of Package-03(Belagavi Division) tender for the procurement of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 40 Urban Local Bodies. (Indent No: DMA/2024-25/IND4253/Call-2).	26
Agenda 06	Seeking approval for financial bid evaluation report of Package-04 (Kalaburgi Division) tender for the procurement of 42 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 29 Urban Local Bodies. (Indent No: DMA/2024-25/IND4254/Call-2).	31
Agenda 07	Seeking approval for Extension of Contract of KPMG Advisory Services Private Limited with respect to Project Management Unit at State Level Implementation of Swachh Survekshan (SBM 2.0) till the finalisation of tender process.	35

Proceedings for 20th SHPC meeting dated 07-07-2025 regarding Swachh Bharat Mission (Urban)- 2.0 and NGT Environmental Compensation Fund

Agenda No.1: Confirmation of Proceedings of 19th SHPC Meeting held on 12-06-2025.

The proceedings of the 19th meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 12-06-2025 was sent to all members and invitees. As no comments are received, the proceedings are confirmed.

Agenda No.2: Action taken report on of 19th SHPC of Swachh Bharat Mission(U) meeting held on 12-06-2025.

The 19th State High Powered Committee (SHPC) meeting was held on 12-06-2025. The action taken for the agenda and decision taken are as follows:

Sl.no	Agenda	Decision taken	Action Taken Report
1.	Agenda No 3: Seeking Approval for Financial Bid Evaluation Report for Processing and Disposal of Legacy Waste by Udupi CMC (Indent No: DMA/2023-24/OW/WORK_INDENT 8339/CALL-1)	As recommended by Udupi Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by Sri Miland Harischandra Pawar (M/s Aadarsh Bharat Enviro Pvt Ltd) (amount INR 11,50,29,486.00/-(excluding GST)) which is 3.95% above the amount put to tender submitted by Udupi district for the said legacy waste management tender bearing Indent No. DMA/2023-24/OW/WORK_INDENT8339/CALL-1.	Task is forwarded to the concerned ULB. LoA issued.

2.	Agenda No 4: Seeking Approval for Financial Bid Evaluation Report of Civil Works for the Construction of Material Recovery Facility (MRF) at Bidar CMC (DMA/2024-25/OW/ WORK_INDENT26236/CALL-2).	As recommended by Bidar Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by M/s KOLLUR GURUNATH CONSTRUCTIONS INFRA PVT LTD (amount INR 4,70,97,223.71/-(excluding GST)) which is 4.00% above when compared with CSR issue rate dated 04.11.2024 submitted by Bidar CMC for the said MRF tender bearing Indent No: DMA/2024-25/OW/ WORK_INDENT26236/CALL-2.	Task is forwarded to the concerned ULB.
3.	Agenda No 5: Seeking Approval for Financial Bid of Civil Works for setting up of Material Recovery Facilities (MRF) in Tumkur City Corporation (DMA/2024-25/BD/WORK_INDENT 26240/Call-2).	As recommended by Tumkur Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by SRI BYADARAHALLY HALAGEGOWDA REVANI PRASAD (amount INR 4,18,04,908/-(excluding GST) which is 5.50 % less when compared with CSR issue rate dated 04.11.2024 by Tumkur City Corporation bearing INDENT No.: DMA/2024-25/BD/WORK_INDENT26240/Call-2.	Task is forwarded to the concerned ULB.

4.	Agenda No 6: Seeking approval for Financial Bid Evaluation Report of Cluster Model Tender for Processing and Disposal of Legacy Waste submitted by Raichur District (INDENT No.: DMA/2023-24/OW/WORK_INDENT 7179/CALL-4).	As recommended by Raichur Deputy Commissioner Level Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by M/s Saurashtra Enviro Projects Pvt. Ltd (amount INR 6,78,99,578.88/-(excluding GST)) which is 4.90% above the amount put to tender by Raichur district bearing Indent No: DMA/2023-24/OW/WORK_INDENT7179/CALL-4.	Task is forwarded to the concerned ULB. LoA issued.
5.	Agenda No 7: Seeking approval for financial bid evaluation report for hiring of Project Development and Management Consultancy (PDMC) for implementation of interception and diversion works, procurement of sewer cleaning machines and cesspool vehicles under Used Water Management (UWM) component under Swachh Bharat Mission (Urban) 2.0.(Indent No:	The committee after detailed discussions and deliberations, approved the financial bid submitted by M/s Green design & Engineering Services Pvt Ltd for the negotiated amount of INR 14,95,00,000.00/-(excluding GST) which is 3.62% above the amount put to tender for hiring of Project Development and Management Consultancy (PDMC) for implementation of interception and diversion works, procurement of sewer cleaning machines and cesspool vehicles under Used Water Management (UWM) component under Swachh Bharat Mission (Urban) 2.0.	LoA issued on 26.06.2025.

	DMA/2024-25/SE4778 (Call-1)).	(Indent No: DMA/2024-25/SE4778 (Call-1).	
6.	Agenda No 8: Seeking Administrative Approval for descoping of approved action plan of Bio-methanation component for 10 City Corporations having total cost of Rs.75.60Cr approved under SBM(U)-2.0.	The committee after detailed discussions and deliberations accorded administrative approval for the descoping of approved action plan of Bio-methanation component for 10 City Corporations with the total cost of Rs.75.60Cr approved under SBM(U)-2.0 and instructed the SMD for submission of additional action plan for Rs.75.60 Cr under SWM component according to the SBM guidelines. Further, the committee instructed the SMD to send the proposal to MoHUA for necessary action.	Letter is sent to MoHUA on 03-07-2025.
7.	Agenda No 9: Seeking administrative approval for revised estimate for development of Processing and Disposal Facility of Municipal Solid Waste Management at Hariginadoni Waste Management Site at Bellary City Corporation.	The committee after detailed discussions and deliberations accorded administrative approval for the revised estimate amounting to Rs. 577.40/- lakhs.	File is sent to Technical Section for Technical Sanction on 01.07.2025.
8.	Agenda No 10: Seeking Administrative Approval to pay revised monthly minimum wages for outsourced personnel	The committee after detailed discussions and deliberations directed to review and resubmit the proposal for necessary action.	The progress of implementation is being reviewed with the other departments across Karnataka.

	(Data Entry Operators, Drivers, and D-Group employees) as per the updated minimum wage notification of labour department.		
9.	Agenda No 11: Seeking administrative approval for Development & Dissemination of Jingles and Development of Video spots under Information, Education & Communication Mass Media component of SBM (U) 2.0.	The committee after detailed discussions and deliberations accorded administrative approval: a) To the development and dissemination of Radio jingles for all the components with a total budget of ₹1.62 crore per year and entrusting the entire development and dissemination work to All India Radio, which operates under the Ministry of Information and Broadcasting, Government of India. b) To submit the proposal to Finance Department to seek exemption under section 4G of KTPP Act for entrusting the work of development and dissemination of Radio jingles to All India Radio, which operates under the Ministry of Information and Broadcasting, Government of India. c) To invite tenders as per KTPP act for the development of video spots for all the sub-components under IEC with a	Letter is sent to FD for 4G Exemption on 05.07.2025.

		total budget of Rs.1.35 Cr per year.	
10	Agenda No 12: Seeking administrative approval for additional toilet proposals of ULBs under Sanitation component of SBM(U).	The committee after detailed discussions and deliberations accorded administrative approval for additional toilet proposals of ULBs with GoI Share of Rs. 11.66 Cr under Sanitation component of SBM(U) and directed the SMD to send the proposal to MoHUA for further necessary action. Further, the committee instructed SMD to submit the action plan for the remaining unutilised amount of Rs.1.75 Cr under Sanitation component as per SBM(U)-2.0 guidelines.	Letter is sent to MoHUA on 01-07-2025.
11	Agenda No 13: Seeking administrative approval for conducting State Level Felicitation Ceremony under IEC Component of SBM(U)-2.0.	The committee after detailed discussions and deliberations accorded administrative approval: 1. To conduct State Level Felicitation Ceremony for ULBs on 02nd October 2025. 2. To incur a tentative estimated Budget of Rs. 35.93 Lakhs from Mid Media Component of IEC, for conducting the State Level Felicitation Ceremony	Letter is sent to all ULBs for primary data collection on 02.07.2025. Parallelly selection event management agency is under process.
12	Agenda No 14: Seeking administrative approval for the proposal of Scientific Capping of Legacy waste at	The committee after detailed discussions and deliberations accorded administrative approval for the DPR of Scientific Capping for Legacy waste at Laxmipura	Letter is sent to MoHUA on 05-07-2025.

	Laxmipura landfill site of BBMP.	landfill site for Rs. 17.10 Crores subjected to following conditions: 1. BBMP should obtain approval for the technology from MoHUA and then invite tender as per KTPP norms. 2. BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.	
13	Agenda No 15: Seeking administrative approval for the DPR of Scientific Capping of Legacy waste at Bingipura landfill site of BBMP.	The committee after detailed discussions and deliberations accorded administrative approval for the DPR of Scientific Capping of Legacy waste at Bingipura landfill site for Rs. 42.50 Crores subjected to following conditions: 1. BBMP should obtain approval for the technology from MoHUA and then invite tender as per KTPP norms. 2. BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB	Letter is sent to MoHUA on 05-07-2025.

		guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.	
14	Agenda No 16: Seeking Administrative Approval of Detailed Project Reports of establishment of Material Recovery Facilities (MRF) for Bruhat Bengaluru Mahanagara Palike under Swachh Bharat Mission 2.0.	The committee after detailed discussions and deliberations accorded administrative approval for the Detailed Project Reports of Material Recycle Facility submitted by BBMP with a total project cost of Rs 125.52 Cr with GoI Share of Rs. 26.05 Cr and GoK Share of Rs.16.67 Cr (total of Rs. 42.72Cr) under Swachh Bharat Mission 2.0, subject to the following conditions: a) After the approval of SLTC and SHPC, BSWML shall prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority. b) BSWML shall obtain approval from competent authority for non-SR items not specified in the PWD rate list. c) Administrative approval and Technical sanction should be obtained from the competent authority.	GO issued on 08.07.2025

		d) Any variation in the capital cost shall be borne by ULB.	
15	Agenda No 17: Seeking administrative approval for the DPR of setting up of Sanitary Landfill at Kadaagrahara quarry site of BBMP.	The committee after detailed discussions and deliberations accorded administrative approval for the DPR of establishment and development of new landfill site in available quarry pit at Kadaagrahara for the total cost of Rs.67.60 Cr with GoI share of Rs. 13Cr and State Share of Rs. 8.32 Cr (total GoI and GoK Share of 21.32 Cr) subjected to following conditions: 1. BSWML should take consent for the said process, from the concerned Expert of IISC, Bengaluru. 2. After the approval of SLTC and SHPC, BSWML to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority. 3. Administrative approval and Technical sanction should be obtained from the competent authority.	GO issued on 05.07. 2025.

		4. BSWML shall obtain approval from competent authority for non-SR items not specified in the PWD rate list. 5. BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.	
16	Agenda No 18: Seeking administrative approval for the DPR of setting up of Transfer Stations at BBMP limits.	The committee after detailed discussions and deliberations accorded administrative approval for the DPR to establish 23 Transfer Stations at BBMP for Rs.316.52 Crores with the Central Share of Rs.68.42 Crores and State Share of Rs. 43.79 Crores (total of Rs.112.21 Crores including both GoI & GoK Share) subject to following conditions. 1. BSWML have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical	GO issued on 08.07.2025

		sanction from competent authority. 2. Administrative approval and Technical sanction should be obtained from the competent authority. 3. If the DPR cost is revised based on the site condition, any variation in the capital cost shall be borne by BSWML and the funds allocated under SBM -2.0 scheme are fixed.	
17	Agenda No 19: Seeking administrative approval for release of funds for the establishment of Waste to Energy Plant at Bidadi.	The committee after detailed discussions and deliberations accorded approval for the release of eligible GoI share of Rs. 20.70 Cr and GoK share of Rs.13.25 Cr under SBM 2.0, for the Waste to Energy proposal of BBMP subject to obtaining the approval of MoHUA for the said proposal.	Letter is sent to MoHUA on 05-07-2025.
18	Agenda No 20: Seeking administrative approval for the DPR of Treatment and Disposal of Legacy Leachate accumulated in Mittaganahalli and Kannuru Landfill Sites of BBMP.	The committee after detailed discussions and deliberations accorded administrative approval for the DPR of Treatment and Disposal of Legacy Leachate for the total project cost of Rs. 236.00 crores accumulated in Mittaganahalli and Kannuru Landfill Sites of BBMP subjected to following conditions: a. BBMP should obtain approval for the proposal from	Letter is sent to MoHUA on 05-07-2025.

		MoHUA and then invite tender as per KTPP norms. b. BBMP should conduct regular groundwater quality monitoring at distances of 50, 100, and 200 meters from the quarry site to ensure environmental safety and compliance with CPCB, KSPCB guidelines, MSWM rules 2016 and other applicable environmental laws and regulations.	
19	Agenda No 21: Seeking Administrative Approval for the DPR of Procurement of Mechanical sweeping machines under Swachh Bharat Mission (Urban 2.0).	The committee after detailed discussions and deliberations accorded administrative approval for the DPR of procurement of 24 No's mechanical sweeping machines for total amount of Rs. 20.15 Crores (central and state share of Rs. 3.30 crores and Rs. 2.11 Crores respectively) with above technical specifications under SBM-U 2.0 according to KTPP norms.	GO issued on 08.07.2025
20	Agenda No 22: Seeking administrative approval of IEC Action Plan for BBMP under SBM-2.0	The committee after detailed discussions and deliberations accorded administrative approval for IEC action plan for Rs. 95.20 Crores (GoI Share of Rs.57.12 Cr and GoK Share of Rs.38.08 Cr) for BBMP.	GO issued on 05/07/2025.
21	Agenda No 23: Seeking administrative approval for BBMP Action Plan of	The committee after detailed discussions and deliberations accorded administrative approval	GO issued on 05/07/2025.

	Capacity Building under SBM-2.0.	for Capacity Building Action Plan of BBMP for Rs. 47.04 Crores (GoI Share of Rs. 28.23 Cr and GoK Share of Rs. 18.82 Cr) as approved under SBM(U)-2.0.	
22	Agenda 24: Approvals for the DPRs of "Construction of Sewage Treatment Plant in Bannur Town, Bidar City, Sedam Town, Badami Town, Gokak City, Thalikote Town, Ilkal Town, Guledagudda Town, Indi Town, Annigeri City, M K Hubli Town, Examba Town, Mudalagi Town, Mundargi Town, Nippani City, Savanur Town, Shiggaon City, Sirsi City, Yellapur Town, Nidagundi Town, Mulgund Town, Yaragatti, Town, Chadchan City, Yadgir City, Sandur Town, Tekkalakote Town, Kurugodu Town, Siruguppa Town, Basavakalyana Town, Aland Town, Shahabad Town,	The Committee after discussion and deliberations has approved the DPR for Construction of Sewage Treatment Plants in the Cities	Tenders are being invited. Issue of administrative approval GO underway.

	Manvi Town, Lingasugur Town, Kamalapuram Town, Kotturu Town, Gurumatkal Town, Kudatini Town, Kamalapura Town, Yadrami Town, Kukanur Town, Tavaragera town, Kavithal town, Mariyammanahalli town, Kampli Town, Devadurga Town, Mudgal Town, Bogadi Town, Kadakola Town.		
23	Agenda 25: Approval of Financial Bids for Construction/Upgradation of Sewerage System/ STPs under NGT Environment Compensation Fund and SBM(U) 2.0 fund on DBOT model - Gadag-Betageri, Ramdurga, Muddebihal, Mangaluru, Robertsonpet, Tiptur, Kunigal, Shidlaghatta, Vijayapura	The Committee after discussion and deliberations has approved the L-1 bid for Gadag-Betageri, Ramdurga, Muddebihal, Mangaluru, Robertsonpet, Tiptur, Kunigal, Shidlaghatta, Vijayapura	LOI issued for Gadag-Betageri, Ramdurga, Muddebihal, Mangaluru, Robertsonpet, Tiptur, Kunigal, Shidlaghatta. Retendered for Vijayapura
24	Agenda 26: Seeking approval for the	The Committee after discussion and deliberations has approved to	Retendered

	cancellation of Financial Bid for the work of FSTP Package 7 (Call-4) and to recall the tender.	Cancel the financial bid of L-1 bidder, Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises) for negotiated amount of Rs. 32,26,88,881/- Including GST), which is 4.99 % above the amount put to tender and 4.99% above CSR, for FSTP Package-7 Contract for non-submission Performance Bank Guarantee and to recall the tender.	
25	Agenda 27: Approval of Financial Bids for "Construction/Up gradation of Sewerage system in Raichur city under NGT Compensation Fund in DBOT model".	The Committee after discussion and deliberations has approved the L-1 bid of M/s. Swastik Infralogics Private Limited for an amount of Rs. 31,77,19,992.00/- (Excluding GST), which is 4.99% above the amount put to tender and 4.99% above CSR for the work of "Construction/Up gradation of Sewerage system for Raichur city."	LOI Issued

Agenda No 3: Seeking approval for financial bid evaluation report of Package-01(Bangalore Division) tender for the procurement of 22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 16 Urban Local Bodies. (Indent No: DMA/2024-25/IND4251/Call-2).

The details of the tenders invited for 147 No. of Cesspool Vehicles in 4 packages and the details are as follows:

1. Action Plan Approval:

State Mission Director, SBM(U) briefed the committee that under SBM(U) 2.0, Used Water Management Action Plan for procuring 147 Cesspool Cleaning Vehicles for Rs. 35.28 Crore is approved by MoHUA in 9th NARC meeting dated 08.06.2023 with a unit cost of Rs. 24.00 Lakh under Used Water Management Component of SBM(U)- 2.0.

S. No	Description	MoHUA Approved Action Plan (in Cr)			
		Units	Unit Cost	Total Cost	Central Share (50%)
1	**Cesspool Vehicles (Nos)**	147.00	0.24	35.28	17.64

2. Administrative Approval

As approved by **Hon'ble Cabinet** issued the G.O vide No**: UDD 5 CSS 2023 Dated 02.11.2023** accorded approval for the procurement of **147 No. of Cesspool vehicles for 110 ULBs with a unit cost of Rs.25.00 Lakh amounting to Rs. 36.75 Crore under SBM U 2.0.** As per the approval, a total of 110 Urban Local Bodies have been divided into 4 packages namely Bangalore – 16 ULBs, Belgaum-25 ULBs, Kalaburagi-40 ULBs and Mysore -29 ULBs respectively.

3. Technical Specifications Approval:

A technical committee was created as per the directions of the **G.O. No: UDD 5 CSS 2023 (P-1) Bengaluru dated: 27.11.2023** for finalization of the technical specification of the 3000 L capacity Cesspool vehicle and the same was approved in the SBM TSC meeting held on 05.01.2024, 10thSLTC held on 11.01.2024 and also in the 8thSHPC held on 14.02.2024.

4. Approval for invitation of Tender-Package 1(Bangalore Division):

Accordingly, the Chief Engineer, Directorate of Municipal Administration, Bangalore has given technical sanction to the estimate list for the purchase of 22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000L capacity in 16 Urban Local Bodies of Bangalore division on 20.08.2024 for an amount of Rs. 550.00 lakhs. Thereafter 1st Call tender was invited on 27-08-2024 where in 7 bids were received. Out of the 7 bids received 6 bidders were found technically non-responsive. The remaining one bidder successfully met the technical bid criteria and is therefore the single technically qualified bidder in the tender.

However, as per Government Order No. PWD 1359 SO/FC 2001(P-2) dated 03.12.2022, AE 1066 Cost-12 2016 dated 20.03.2017, and AE 576 Cost-12 2018 dated 22.05.2018, it is stipulated that in cases where single bid tenders are received, such tenders must be rejected, and the tender process should be recalled.

Hence, the 18th State Level Technical Committee, had decided to reject the single qualified bid and directed to recall short term tender.

Subsequently **Call-2** tender was invited on 27-01-2025 and the last date of submission of bids was 01-03-2025. The technical bid was opened on 03-03-2025 wherein **7 bidders** participated (**M/s Maniar and Co, M/s Sadhana Enviro Engineering services, M/s U S Enterprises, M/s clean and green equipment's pvt ltd, M/s Ensol Multiclean equipment's pvt ltd, M/s Prashanth Govind Rao and M/s Thakshi Infra**) and uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 1.***

5. State level TSC recommendations on technical bid:

The Technical wing of the Directorate of Municipal Administration has reviewed the technical bids submitted by all the 7 bidders and observed that the technical bids submitted by **M/s Maniar and Co, M/s Sadhana Enviro Engineering services and M/s Ensol Multiclean equipment's pvt ltd** are meeting all the technical criteria's as prescribed in the tender document. The committee also rejected the remaining 4 bidders as the bidders were found technically non-responsive. The details of evaluation of Technical bid is provided in **Annexure 1**.

The 23rd State level SBM TSC in its meeting dated 07-05-2025 has accorded approval for the Technical Bid submitted by 3 bidders for Package-01 tender for the procurement of

22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 (Indent No: DMA/2024-25/IND4251/Call-2). The committee also directed to place the subject before SLTC for approval.

6. State Level Technical Committee decision on Technical bid:

Post recommendations from State SBM TSC, the proposal was placed in 22nd SLTC meeting dated 17-05-2025. The SLTC deliberated on various aspects and the committee after detailed discussions and deliberations accorded approval for the technical bids submitted by 3 bidders (M/s Maniar and Co, M/s Sadhana Enviro Engineering Services, and M/s Ensol Multiclean Equipments Pvt. Ltd) for Package-01(Bangalore Division) tender for the procurement of 22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 bearing Indent No: DMA/2024-25/IND4251/Call-2. The committee also directed to open the financial bid for the said tender and submit the proposal for final approval.

Accordingly, the financial bid for the said tender was opened on 19.06.2025 and financial bid details are given below:

Table 1:

Amount in Lakhs

Sl No.	Consultant Name	Amount put to tender in (including GST)	Amount quoted by the bidder (including GST)	Percentage as per amount put to tender	Financial ranking as per e portal	Remarks
1	M/s Maniar and Co	550.00	29.00	-94.73	L1	The bidder has quoted unit price.
2	M/s Sadhana Enviro Engineering Services		483.67	-12.06	L2	The bidder has quoted lumpsum price.
3	M/s Ensol Multiclean Equipment's Pvt. Ltd		559.68	1.76	L3	The bidder has quoted lumpsum price.

The tender was invited to quote lumpsum price as per the tender document and KPP Portal and accordingly M/s Maniar is L1 bidder in which he had quoted 94.73 % less than amount put to tender. Clarification was sought as per the tender clause: Section II-ITT-21 and the bidder stated that he had submitted unit cost in the financial bid proposal for which the total price for 22 No's vehicle the lumpsum quote would be Rs.6.38 Cr which is not the lowest bid. Based upon the clarification sought and further analysis as per tender clause: Section II-ITT-22.2 and after the rectification of the arithmetical error, the financial ranking of all the 3 bidders is as follows:

Table 2:

Amount in Lakhs

Sl No.	Consultant Name	Amount put to tender for 22 vehicles (including GST)	Unit cost (including GST)	Unit cost quoted by the bidder in Rs (including GST)	Percentage as per amount put to tender	Financial ranking
1	M/s Sadhana Enviro Engineering Services	550.00	25.00	21.985	-12.06	L1
2	M/s Ensol Multiclean Equipments Pvt. Ltd			25.44	1.76	L2
3	M/s Maniar and Co			29.00	16.00	L3

But, as per FD circular no: FD 263 EXP-12/2022 dated 11-05-2022, does not permit awarding contract to anyone other than the L1 bidder.

In view of the above, the subject is placed before SHPC to seek suitable directions for the financial bid evaluation report submitted by 3 bidders for Package-01(Bangalore Division) tender for the procurement of 22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 bearing Indent No: DMA/2024-25/IND4251/Call-2.

During the discussion, the Chair noted that this is already a second call for the said tender and emphasized the need to comply with the Hon'ble NGT's directive in OA No. 606/2018 towards Used Water Management and directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 2) as per tender clause: Section II-ITT-22.2.

Decision: ***After detailed discussions and deliberations, the committee directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 2) as per tender clause: Section II-ITT-22.2 for the procurement of 22 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4251/Call-2.***

Agenda No 4: Seeking approval for financial bid evaluation report of Package-02 (Mysore Division) tender for the procurement of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 25 Urban Local Bodies. (Indent No: DMA/2024-25/IND4252/Call-2).

The details of the tenders invited for 147 No. of Cesspool Vehicles in 4 packages and the details are as follows:

1. Action Plan Approval:

State Mission Director, SBM(U) briefed the committee that under SBM (U)- 2.0, Used Water Management Action Plan for procuring 147 Cesspool Cleaning Vehicles for Rs. 35.28 Crore is approved by MoHUA in 9th NARC meeting dated 08.06.2023 with a unit cost of Rs. 24.00 Lakh under Used Water Management Component of SBM(U)- 2.0.

S. No	Description	MoHUA Approved Action Plan (in Cr)			
		Units	Unit Cost	Total Cost	Central Share (50%)
1	**Cesspool Vehicles (Nos)**	147.00	0.24	35.28	17.64

2. Administration Approval:

As approved by **Hon'ble Cabinet** Government issued the G.O vide no**: UDD 5 CSS 2023 G O Date 02.11.2023** and accorded approval for the procurement of **147 No. of Cesspool vehicles for 110 ULBs with a unit cost of Rs.25.00 Lakh amounting to Rs. 36.75 Crore under SBM U 2.0.** As per the approval, a total of 110 Urban Local Bodies have been divided into 4 packages namely Bangalore – 16 ULBs, Belgaum-25ULBs, Kalaburagi-40 ULBs and Mysore -29 ULBs respectively.

3. Technical Specifications Approval:

A technical committee was created as per the directions of the **G.O. No: UDD 5 CSS 2023(P-1) Bengaluru dated: 27.11.2023** for finalization of the technical specification of the 3000 L capacity Cesspool vehicle and the same was approved in the SBM U TSC meeting held on 05.01.2024, 10th SLTC held on 11.01.2024 and also in the 8th SHPC held on 14.02.2024.

4. Approval for invitation of Tender Package 2(Mysore Division):

Accordingly, the Chief Engineer, Directorate of Municipal Administration, Bangalore has given technical sanction to the estimate list for the purchase of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000L capacity in 25 Urban Local Bodies of Mysore division on 20.08.2024 for an amount of Rs. 825.00 lakhs. Thereafter 1st Call tender was invited on 27-08-2024 where in 5 bids were received. Out of the 5 bids received 4 bidders were found technically non-responsive. The remaining one bidder successfully met the technical bid criteria and is therefore the single technically qualified bidder in the tender.

However, as per Government Order No. PWD 1359 SO/FC 2001(P-2) dated 03.12.2022, AE 1066 Cost-12 2016 dated 20.03.2017, and AE 576 Cost-12 2018 dated 22.05.2018, it is stipulated that in cases where single bid tenders are received, such tenders must be rejected, and the tender process should be recalled.

Hence, the 18th State Level Technical Committee, had decided to reject the single qualified bid and directed to recall short term tender.

Subsequently Call-2 tender was invited on 27-01-2025 and the last date of submission of bids was 01-03-2025. The technical bid was opened on 03-03-2025 wherein **6**

bidders participated **M/s Maniar and Co, M/s Sadhana Enviro Engineering services, M/s U S Enterprises, M/s Ensol Multiclean equipment's pvt ltd, M/s Prashanth Govind Rao and M/s Thakshi Infra**) and uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 2.***

5. State level TSC recommendations on technical bid:

The Technical wing of the Directorate of Municipal Administration has reviewed the technical bids submitted by all the 6 bidders and observed that the technical bids submitted by **M/s Maniar and Co, M/s Sadhana Enviro Engineering services and M/s Ensol Multiclean equipment's pvt ltd** are meeting all the technical criteria's as prescribed in the tender document. The committee also rejected the remaining 3 bidders as the bidders were found technically non-responsive.. The details of evaluation of Technical bid is provided in **Annexure 2.**

The 23rd State level SBM TSC in its meeting dated 07-05-2025 has accorded approval for the Technical Bid submitted by 3 bidders for Package-02 tender for the procurement of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 (Indent No: DMA/2024-25/IND4252/Call-2).The committee also directed to place the subject before SLTC for approval.

6. State Level Technical Committee decision on Technical bid:

Post recommendations from State SBM TSC, the proposal was placed in 22nd SLTC meeting dated 17-05-2025. The SLTC deliberated on various aspects and the committee after detailed discussions and deliberations accorded approval for the technical bids submitted by 3 bidders (M/s Maniar and Co, M/s Sadhana Enviro Engineering Services, and M/s Ensol Multiclean Equipments Pvt. Ltd) for Package-02(Mysore Division) tender for the procurement of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 bearing Indent No: DMA/2024-25/IND4252/Call-2.The committee also directed to open the financial bid for the said tender and submit the proposal for final approval. Accordingly, the financial bid for the said tender was opened on 19.06.2025 and financial bid details are given below:

Table 3 **Amount in Lakhs**

Sl No.	Consultant Name	Amount put to tender in (including GST)	Amount quoted by the bidder (including GST)	Percentage as per amount put to tender	Financial ranking as per e portal	Remarks
1	M/s Maniar and Co	825.00	29.00	-96.48	L1	The bidder has quoted unit price.
2	M/s Sadhana Enviro Engineering Services		725.00	-12.06	L2	The bidder has quoted lumpsum price.
3	M/s Ensol Multiclean Equipments Pvt. Ltd		839.52	1.76	L3	The bidder has quoted lumpsum price.

The tender was invited to quote lumpsum price as per the tender document and KPP Portal and accordingly M/s Maniar is L1 bidder in which he had quoted 96.48 % less than amount put to tender. Clarification was sought as per the tender clause: Section II-ITT-21 and the bidder stated that he had submitted unit cost in the financial bid proposal for which the total price for 33 No's vehicle the lumpsum quote would be Rs.9.57 Cr which is not the lowest bid. Based upon the clarification sought and further analysis as per tender clause: Section II-ITT-22.2 and after the rectification of the arithmetical error, the financial ranking of all the 3 bidders is as follow

Table 4 **Amount in Lakhs**

Sl No.	Consultant Name	Amount put to tender for 22 vehicles (including GST)	Unit cost (including GST)	Unit cost quoted by the bidder in Rs (including GST)	Percentage as per amount put to tender	Financial ranking
1	M/s Sadhana Enviro Engineering Services	825.00	25.00	21.985	-12.06	L1
2	M/s Ensol Multiclean Equipments Pvt. Ltd			25.44	1.76	L2
3	M/s Maniar and Co			29.00	16.00	L3

But, as per FD circular no: FD 263 EXP-12/2022 dated 11-05-2022, does not permit awarding contract to anyone other than the L1 bidder.

In view of the above the subject is placed before SHPC to seek suitable directions for the financial bid evaluation report submitted by 3 bidders for Package-02(Mysore Division) tender for the procurement of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 bearing Indent No: DMA/2024-25/IND4252/Call-2.

During the discussion, the Chair noted that this is already a second call for the said tender and emphasized the need to comply with the Hon'ble NGT's directive in OA No. 606/2018 towards Used Water Management and directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 4) as per tender clause: Section II-ITT-22.2.

Decision: ***After detailed discussions and deliberations, the committee directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 4) as per tender clause: Section II-ITT-22.2 for the procurement of 33 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4252/Call-2.***

Agenda No.5: Seeking approval for financial bid evaluation report of Package-03(Belagavi Division) tender for the procurement of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 40 Urban Local Bodies. (Indent No: DMA/2024-25/IND4253/Call-2).

The details of the tenders invited for 147 No. of Cesspool Vehicles in 4 packages and the details are as follows:

1. Action Plan Approval:

State Mission Director, SBM(U) briefed the committee that under SBM (U)- 2.0, Used Water Management Action Plan for procuring 147 Cesspool Cleaning Vehicles for Rs. 35.28 Crore is approved by MoHUA in 9th NARC meeting dated 08.06.2023 with a unit cost of Rs. 24.00 Lakh under Used Water Management Component of SBM(U)- 2.0.

S. No	Description	MoHUA Approved Action Plan (in Cr)			
		Units	Unit Cost	Total Cost	Central Share (50%)
1	**Cesspool Vehicles (Nos)**	147.00	0.24	35.28	17.64

2. Administration Approval:

As approved by **Hon'ble Cabinet** Government issued the G.O vide no**: UDD 5 CSS 2023 G O Date 02.11.2023** accorded approval for the procurement of **147 No. of Cesspool vehicles for 110 ULBs with a unit cost of Rs.25.00 Lakh amounting to Rs. 36.75 Crore under SBM U 2.0.** As per the approval, a total of 110 Urban Local Bodies have been divided into 4 packages namely Bangalore – 16 ULBs, Belgaum-25ULBs, Kalaburagi-40 ULBs and Mysore -29 ULBs respectively.

3. Technical Specifications Approval:

A technical committee was created as per the directions of the **G.O. No: UDD 5 CSS 2023 (P-1) Bengaluru dated: 27.11.2023** for finalization of the technical specification of the 3000 L capacity Cesspool vehicle and the same was approved in the SBM U TSC meeting held on 05.01.2024, 10th SLTC held on 11.01.2024 and also in the 8th SHPC held on 14.02.2024.

4. Approval for invitation of Tender Package 3(Belagavi Division):

Accordingly, the Chief Engineer, Directorate of Municipal Administration, Bangalore has given technical sanction to the estimate list for the purchase of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000L capacity in 40 Urban Local Bodies of Belagavi division on 20.08.2024 for an amount of Rs. 1250.00 lakhs. Thereafter 1st Call tender was invited on 27-08-2024 where in 6 bids were received. Out of the 6 bids received 5 bidders were found technically non-responsive. The remaining one bidder

successfully met the technical bid criteria and is therefore the single technically qualified bidder in the tender.

However, as per Government Order No. PWD 1359 SO/FC 2001(P-2) dated 03.12.2022, AE 1066 Cost-12 2016 dated 20.03.2017, and AE 576 Cost-12 2018 dated 22.05.2018, it is stipulated that in cases where single bid tenders are received, such tenders must be rejected, and the tender process should be recalled.

Hence, the 18th State Level Technical Committee, had decided to reject the single qualified bid and directed to recall short term tender.

Subsequently **Call-2** tender was invited on 27-01-2025 and the last date of submission of bids was 01-03-2025. The technical bid was opened on 03-03-2025 wherein **7 bidders** participated **M/s Maniar and Co, M/s Sadhana Enviro Engineering services, M/s U S Enterprises, M/s Aman Cleaning Equipment's Pvt ltd, M/s Ensol Multiclean equipment's pvt ltd, M/s Prashanth Govind Rao and M/s Thakshi Infra**) and uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 3.***

4. State level TSC recommendations on technical bid:

The Technical wing of the Directorate of Municipal Administration has reviewed the technical bids submitted by all the 7 bidders and observed that the technical bids submitted by **M/s Maniar and Co, M/s Sadhana Enviro Engineering services and M/s Ensol Multiclean equipment's pvt ltd** are meeting all the technical criteria's as prescribed in the tender document. The committee also rejected the remaining 4 bidders as the bidders were found technically non-responsive. The details of evaluation of Technical bid is provided in **Annexure 3**.

The 23rd State level SBM TSC in its meeting dated 07-05-2025 has accorded approval for technical bid submitted by 3 bidders for Package-03 tender for the procurement of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 (Indent No: DMA/2024-25/IND4253/Call-2). The committee also directed to place the subject before SLTC for approval.

5. State Level Technical Committee decision on Technical bid:

Post recommendations from State SBM TSC, the proposal was placed in 22nd SLTC meeting dated 17-05-2025. The SLTC deliberated on various aspects and the committee

after detailed discussions and deliberations accorded approval for the technical bids submitted by 3 bidders (M/s Maniar and Co, M/s Sadhana Enviro Engineering Services, and M/s Ensol Multiclean Equipment's Pvt. Ltd) for Package-03(Belagavi Division) tender for the procurement of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 bearing Indent No: DMA/2024-25/IND4251/Call-2. The committee also directed to open the financial bid for the said tender and submit the proposal for final approval.

Accordingly, the financial bid for the said tender was opened on 19.06.2025 and financial bid details are given below:

Table 5 **Amount in Lakhs**

Sl No.	Consultant Name	Amount put to tender in (including GST)	Amount quoted by the bidder (including GST)	Percentage as per amount put to tender	Financial ranking as per e portal	Remarks
1	M/s Maniar and Co	1250.00	29.00	-97.68	L1	The bidder has quoted unit price.
2	M/s Sadhana Enviro Engineering Services		1099.25	-12.06	L2	The bidder has quoted lumpsum price.
3	M/s Ensol Multiclean Equipment's Pvt. Ltd		1272.00	1.76	L3	The bidder has quoted lumpsum price.

The tender was invited to quote lumpsum price as per the tender document and KPP Portal and accordingly M/s Maniar is L1 bidder in which he had quoted 97.68 % less than amount put to tender. Clarification was sought as per the tender clause: Section II-ITT-21 and the bidder stated that he had submitted unit cost in the financial bid proposal for which the total price for 50 No's vehicle the lumpsum quote would be Rs.14.5 Cr which is not the lowest bid. Based upon the clarification sought and further analysis as per tender clause: Section II-ITT-22.2 and after the rectification of the arithmetical error, the financial ranking of all the 3 bidders is as follows:

Table 6 **Amount in Lakhs**

Sl No.	Consultant Name	Amount put to tender for 22 vehicles (including GST)	Unit cost (including GST)	Unit cost quoted by the bidder in Rs (including GST)	Percentage as per amount put to tender	Financial ranking
1	M/s Sadhana Enviro Engineering Services	1250.00	25.00	21.985	-12.06	L1
2	M/s Ensol Multiclean Equipments Pvt. Ltd			25.44	1.76	L2
3	M/s Maniar and Co			29.00	16.00	L3

But, as per FD circular no: FD 263 EXP-12/2022 dated 11-05-2022, does not permit awarding contract to anyone other than the L1 bidder.

In view of the above the subject is placed before SHPC to seek suitable directions for the financial bid evaluation report submitted by 3 bidders for Package-03(Belagavi Division) tender for the procurement of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 (Indent No: DMA/2024-25/IND4253/Call-2).

During the discussion, the Chair noted that this is already a second call for the said tender and emphasized the need to comply with the Hon'ble NGT's directive in OA No. 606/2018 towards Used Water Management and directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 6) as per tender clause: Section II-ITT-22.2.

Decision: ***After detailed discussions and deliberations, the committee directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 6) as per tender clause: Section II-ITT-22.2 for the procurement of 50 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4253/Call-2.***

Agenda No 06: Seeking approval for financial bid evaluation report of Package-04 (Kalaburgi Division) tender for the procurement of 42 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 29 Urban Local Bodies. (Indent No: DMA/2024-25/IND4254/Call-2).

The details of the tenders invited for 147 No. of Cesspool Vehicles in 4 packages and the details are as follows:

1. Action Plan Approval:

State Mission Director, SBM(U) briefed the committee that under SBM(U)-2.0, Used Water Management Action Plan for procuring 147 Cesspool Cleaning Vehicles for Rs. 35.28 Crore is approved by MoHUA in 9th NARC meeting dated 08.06.2023 with a unit cost of Rs. 24.00 Lakh under Used Water Management Component of SBM(U)- 2.0.

S. No	Description	MoHUA Approved Action Plan (in Cr)			
		Units	Unit Cost	Total Cost	Central Share (50%)
1	Cesspool Vehicles (Nos)	147.00	0.24	35.28	17.64

2. Administration Approval:

As approved by **Hon'ble Cabinet** Government issued the **G.O UDD 5 CSS 2023 G O Date 02.11.2023** and accorded approval for the procurement of **147 No. of Cesspool vehicles for 110 ULBs with a unit cost of Rs.25.00 Lakh amounting to Rs. 36.75 Crore under SBM U 2.0.** As per the approval, a total of 110 Urban Local Bodies have been divided into 4 packages namely Bangalore – 16 ULBs, Belgaum-25ULBs, Kalaburagi-40 ULBs and Mysore -29 ULBs respectively.

3. Technical Specifications Approval:

A technical committee was created as per the directions of the **G.O. No: UDD 5 CSS 2023 (P-1) Bengaluru dated: 27.11.2023** for finalization of the technical specification of the 3000 L capacity Cesspool vehicle and the same was approved in the SBM U TSC meeting

held on 05.01.2024, 10th SLTC held on 11.01.2024 and also in the 8th SHPC held on 14.02.2024.

4. Approval for invitation of Tender Package 4 (Kalaburgi Division):

Accordingly, the Chief Engineer, Directorate of Municipal Administration, Bangalore has given technical sanction to the estimate list for the purchase of 42 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000L capacity in 29 Urban Local Bodies of Kalburgi division on 20.08.2024 for an amount of Rs. 1050.00 lakhs. Thereafter 1st Call tender was invited on 27-08-2024 where in 5 bids were received. Out of the 5 bids received 4 bidders were found technically non-responsive. The remaining one bidder successfully met the technical bid criteria and is therefore the single technically qualified bidder in the tender. However, as per Government Order No. PWD 1359 SO/FC 2001(P-2) dated 03.12.2022, AE 1066 Cost-12 2016 dated 20.03.2017, and AE 576 Cost-12 2018 dated 22.05.2018, it is stipulated that in cases where single bid tenders are received, such tenders must be rejected, and the tender process should be recalled.
Hence, the 18th State Level Technical Committee, had decided to reject the single qualified bid and directed to recall short term tender.

Subsequently **Call-2** tender was invited on 27-01-2025 and the last date of submission of bids was 01-03-2025. The technical bid was opened on 03-03-2025 wherein **6 bidders** participated **M/s Maniar and Co, M/s Sadhana Enviro Engineering services, M/s U S Enterprises, M/s Ensol Multiclean equipment's pvt ltd, M/s Prashanth Govind Rao and M/s Thakshi Infra**) and uploaded bid documents through KPP portal. The tender details and recommendations are attached as ***Annexure 4.***

5. State level TSC recommendations on technical bid:

The Technical wing of the Directorate of Municipal Administration has reviewed the technical bids submitted by all the 6 bidders and observed that the technical bids submitted by **M/s Maniar and Co, M/s Sadhana Enviro Engineering services and M/s Ensol Multiclean equipment's pvt ltd** are meeting all the technical criteria's as prescribed in the tender document. The committee also rejected the remaining 3 bidders as the bidders were found technically non-responsive. The details of evaluation of Technical bid is provided in **Annexure 4**.

The 23rd State level SBM TSC in its meeting dated 07-05-2025 has accorded approval for technical bid submitted by 3 bidders for Package-04 tender for the procurement of 42 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 (Indent No: DMA/2024-25/IND4254/Call-2). The committee also directed to place the subject before SLTC for approval.

6. State Level Technical Committee decision on Technical bid:

Post recommendations from State SBM TSC, the proposal was placed in 22nd SLTC meeting dated 17-05-2025. The SLTC deliberated on various aspects and the committee after detailed discussions and deliberations accorded approval for the technical bids submitted by 3 bidders (M/s Maniar and Co, M/s Sadhana Enviro Engineering Services, and M/s Ensol Multiclean Equipments Pvt. Ltd) for Package-04(Kalaburgi Division) tender for the procurement of 42 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 bearing Indent No: DMA/2024-25/IND4251/Call-2.

The committee also directed to open the financial bid for the said tender and submit the proposal for final approval.Accordingly, the financial bid for the said tender was opened on 19.06.2025 and financial bid details are given below:

Table-7 **Amount in Lakhs**

Sl No.	Consultant Name	Amount put to tender in (including GST)	Amount quoted by the bidder (including GST)	Percentage as per amount put to tender	Financial ranking as per e portal	Remarks
1	M/s Maniar and Co	1050.00	29.00	-97.24	L1	The bidder has quoted unit price
2	M/s Sadhana Enviro Engineering Services		933.37	-11.11	L2	The bidder has quoted lumpsum price.
3	M/s Ensol Multiclean Equipments Pvt. Ltd.		1068.48	1.76	L3	The bidder has quoted lumpsum price.

The tender was invited to quote lumpsum price as per the tender document and KPP Portal and accordingly M/s Maniar is L1 bidder in which he had quoted 97.24% less than amount put to tender. Clarification was sought as per the tender clause: Section II-ITT-

21 and the bidder stated that he had submitted unit cost in the financial bid proposal for which the total price for 42 No's vehicle the lumpsum quote would be Rs.12.18 Cr which is not the lowest bid. Based upon the clarification sought and further analysis as per tender clause: Section II-ITT-22.2 and after the rectification of the arithmetical error, the financial ranking of all the 3 bidders is as follows:

Table-8 **Amount in Lakhs**

Sl No.	Consultant Name	Amount put to tender for 22 vehicles (including GST)	Unit cost (including GST)	Unit cost quoted by the bidder in Rs (including GST)	Percentage as per amount put to tender	Financial ranking
1	M/s Sadhana Enviro Engineering Services	1050.00	25.00	22.22	-11.11	L1
2	M/s Ensol Multiclean Equipments pvt ltd			25.44	1.76	L2
3	M/s Maniar and Co			29.00	16.00	L3

In view of the above the subject is placed before SHPC to seek suitable directions for the financial bid evaluation report submitted by 3 bidders for Package-04(Kalaburgi Division) tender for the procurement of 42 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used water Management component of Swachh Bharat Mission (Urban)-2.0 (Indent No: DMA/2024-25/IND4254/Call-2).

During the discussion, the Chair noted that this is already a second call for the said tender and emphasized the need to comply with the Hon'ble NGT's directive in OA No. 606/2018 towards Used Water Management and directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 8) as per tender clause: Section II-ITT-22.2.

Decision: ***After detailed discussions and deliberations, the committee directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 8) as per tender clause: Section II-ITT-22.2 for the procurement of 42 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4254/Call-2.***

Agenda No 07: Seeking approval for Extension of Contract of KPMG Advisory Services Private Limited with respect to Project Management Unit for State Level Implementation of Swachh Survekshan (SBM 2.0) till the finalisation of tender process.

State Mission Director, SBM(U) briefed the committee that under for the Tender Notification No. 593891/DMA/2/2021/SWM dated 02.12.2021, with respect to the Selection of reputed consulting firms / agencies for Setting up of Project Management Unit (PMU) at State Level Implementation of Swachh Survekshan (SBM 2.0), the firm, "KPMG Advisory Services Private Limited" was onboarded vide Agreement executed on 15.06.2022 for the period of 3 years under the contract value of Rs. 7.67 Cr. including GST. As a part of the above project contact terms and conditions, KPMG deployed 8 resources under following positions:

Sl. No.	Position
1	Team Leader (75% deployment)
2	SWM Specialist - 1
3	SWM Specialist - 2
4	Swachh Survekshan Specialist
5	Capacity Building & Knowledge Management Specialist
6	MIS and Coordination Specialist - 1
7	MIS and Coordination Specialist - 2
8	MIS and Coordination Specialist - 3

In addition to above, on request of DMA Karnataka vide Letter No. 593891/DMA/02/2021/SWM dated 09.05.2023 and Letter No. 593891 DMA:2: SWM:2021 dated 06.02.2023, 2 additional resources i.e. Plastic Waste Management

Specialist and Monitoring & Evaluation Specialist were deployed by KPMG simultaneously under the same contract. Now, at present the status of resource deployment under the contract is as under:

Sl. No.	Position	Current Deployment Status
1	Team Leader (75% deployment)	Position Filled
2	SWM Specialist - 1	Position Filled
3	SWM Specialist - 2	Position Vacant
4	Swachh Survekshan Specialist	Position Vacant
5	Capacity Building Specialist	Position Filled
6	MIS and Coordination Specialist - 1	Position Vacant
7	MIS and Coordination Specialist - 2	Position Filled
8	MIS and Coordination Specialist - 3	Position Filled
9	Plastic Waste Management Specialist	Position Filled
10	Monitoring & Evaluation Specialist	Position Filled

It is further mentioned that the above team has been working as PMU for SBM 2.0 since 15 June 2022 at the office of State Mission Director (SBM), DMA Karnataka and the performance of the team is found to be satisfactory. The above contract is already expired on 14th June 2025.However, with the current ongoing activities and effective implementation of SWM and UWM Components, the team is required to continue the services till the new agency is on boarded.

In view of above, approval is sought from the Committee, for Extension of Contract of KPMG Advisory Services Private Limited with respect to Project Management Unit at State Level Implementation of Swachh Survekshan (SBM 2.0) until finalization of tender process.

***Decision**: The committee after detailed discussions and deliberations extended the Contract of KPMG Advisory Services Private Limited with respect to Project Management Unit at State Level Implementation of Swachh Survekshan (SBM(U)- 2.0) until finalization of tender process.*

Additional Chief Secretary,
Government of Karnataka &
& Chairman, SHPC, SBM(U)

ANNEXURE – 1

Technical bid proposal for Package-01(Bangalore division) tender for the procurement of 22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 16 Urban Local Bodies.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 27-08-2024	05 Bids received
2nd Call dated 27-01-2025	07 bids received

Details of the Call 2 tender are below:

(Amount in lakhs)

Sl No.	**Name of the work**	**Approx. Amount**	**Tendered Amount**	**EMD Amount**
1	Tender for purchase of 22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000L capacity under the Wastewater Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 16 Urban Local Bodies in Kalaburagi division in Package-01 **(Indent No.: DMA/2024-25/IND4251/Call-2)**	550.00 (Excluding GST)	550.00 (Excluding GST)	8.25

The Technical Bid was opened on 03.03.2025 and the details of 7 bidders participated in the tender are as follows:

a. M/s Maniar and Co,
b. M/s Sadhana Enviro Engineering services,
c. M/s U S Enterprises,
d. M/s Clean and green equipments pvt ltd,
e. M/s Ensol Multiclean equipments pvt ltd,

f. M/s Prashanth Govind Rao and

g. M/s Thakshi Infra

All the documents uploaded by the bidders were downloaded on the e-portal. The details of the technical bids are as follows.

Sl. No.	Contractor's Name	Recommendations of the Evaluation Committee
1	Sri. Mohmed iqbal Abdulrahim Maniar (M/s Maniar and Co)	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
2	Tippanna Somashekar Nagaraj (Sadhana Enviro Engineering Services)	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
3	M/s U S Enterprises,	The bidder has not uploaded the following documents specified in the technical bid qualification as per the tender conditions, 1) Past and satisfactory performance in preform under section XII on the KPPP portal, hence the bidder has failed to fulfil the conditions specified in the tender So, his technical bid is liable to be rejected. Hence the Bidder is **Disqualified**
4	M/s Clean and green	The bidder in his technical bid has not submitted the details pertaining to the required number of vehicles as per the tender required conditions. Hence the Bidder is **Disqualified**
5	M/s Ensol Multi clean,	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**

6	M/s Prashanth Govind Rao	The bidder has not done the EMD payment and also not verified under NSIC. Hence the Bidder is **Disqualified.** Also, the bidder has appealed against his disqualification. The meeting with respect to tender appealing was conducted by Secretary UDD on 13.05.2025 and his appeal was dismissed.
7	M/s Thakshi Infra	The bidder has not done the EMD payment and also not verified under NSIC. Hence the Bidder is **Disqualified**

ANNEXURE – 2

Technical bid proposal for Package-02(Mysore division) tender for the procurement of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 25 Urban Local Bodies.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 27-08-2024	05 Bids received
2nd Call dated 27-01-2025	06 bids received

Details of the Call 2 tender are below:

(Amount in lakhs)

Sl No.	Name of the work	Approx. Amount	Tendered Amount	EMD Amount
1	Tender for purchase of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000L capacity under the Wastewater Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 25 Urban Local Bodies in Mysore division in Package-02 **(Indent No.: DMA/2024-25/IND4252/Call-2)**	825.00 (Excluding GST)	825.00 (Excluding GST)	12.375

The Technical Bid was opened on 03.03.2025 and the details of 6 bidders participated in the tender are as follows:

1. M/s Maniar and Co,
2. M/s Sadhana Enviro Engineering services,
3. M/s U S Enterprises,
4. M/s Ensol Multiclean equipments pvt ltd,
5. M/s Prashanth Govind Rao and
6. M/s Thakshi Infra

All the documents uploaded by the bidders were downloaded on the e-portal. The details of the technical bids are as follows.

Sl. No.	Contractor's Name	Recommendations of the Evaluation Committee
1	Sri. Mohmed iqbal Abdulrahim Maniar (M/s Maniar and Co)	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
2	Tippanna Somashekar Nagaraj (Sadhana Enviro Engineering Services)	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
3	M/s U S Enterprises,	The bidder has not uploaded the following documents specified in the technical bid qualification as per the tender conditions, 1) Past and satisfactory performance in preform under section XII on the KPPP portal, hence the bidder has failed to fulfil the conditions specified in the tender So, his technical bid is liable to be rejected. Hence the Bidder is **Disqualified**
4	M/s Ensol Multi clean,	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
5	M/s Prashanth Govind Rao	The bidder has not done the EMD payment and also not verified under NSIC. Hence the Bidder is **Disqualified** Also, the bidder has appealed against his disqualification. The meeting with respect to tender appealing was conducted by Secretary UDD on 13.05.2025 and his appeal was dismissed.

6	M/s Thakshi Infra	The bidder has not done the EMD payment and also not verified under NSIC. Hence the Bidder is **Disqualified**

ANNEXURE – 3

Technical bid proposal for Package-03(Belagavi division) tender for the procurement of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 40 Urban Local Bodies.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 27-08-2024	05 Bids received
2nd Call dated 27-01-2025	07 bids received

Details of the Call 2 tender are below:

(Amount in lakhs)

Sl No.	Name of the work	Approx. Amount	Tendered Amount	EMD Amount
1	Tender for purchase of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000L capacity under the Wastewater Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 40 Urban Local Bodies in Belagavi division in Package-03 **(Indent No.: DMA/2024-25/IND4253/Call-2)**	1250.00 (Excluding GST)	1250.00 (Excluding GST)	15.00

The Technical Bid was opened on 03.03.2025 and the details of 7 bidders participated in the tender are as follows:

1. M/s Maniar and Co,
2. M/s Sadhana Enviro Engineering services,
3. M/s U S Enterprises,
4. M/s Aman cleaning equipment pvt ltd
5. M/s Ensol Multiclean equipments pvt ltd,
6. M/s Prashanth Govind Rao and
7. M/s Thakshi Infra

All the documents uploaded by the bidders were downloaded on the e-portal. The details of the technical bids are as follows.

Sl. No.	Contractor's Na	Recommendations of the Evaluation Committee
1	Sri. Mohmed iqbal Abdulrahim Maniar (M/s Maniar and Co)	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
2	Tippanna Somashekar Nagaraj (Sadhana Enviro Engineering Services)	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
3	M/s U S Enterprises,	The bidder has not uploaded the following documents specified in the technical bid qualification as per the tender conditions, 1) Past and satisfactory performance in preform under section XII on the KPPP portal, hence the bidder has failed to fulfil the conditions specified in the tender So, his technical bid is liable to be rejected. Hence the Bidder is **Disqualified**
4	M/s Aman cleaning equipment pvt ltd	The bidder in his technical bid has not submitted the details pertaining to the required capacity of vehicles and specifications as per the tender conditions. Hence the Bidder is **Disqualified**
5	M/s Ensol Multi clean,	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**

6	M/s Prashanth Govind Rao	The bidder has not done the EMD payment and also not verified under NSIC. Also, the bidder has appealed against his disqualification. The meeting with respect to tender appealing was conducted by Secretary UDD on 13.05.2025 and his appeal was dismissed.
7	M/s Thakshi Infra	The bidder has not done the EMD payment and also not verified under NSIC. Hence the Bidder is **Disqualified**

ANNEXURE – 4

Technical bid proposal for Package-04(Kalaburgi division) tender for the procurement of 42 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 29 Urban Local Bodies.

Tender Invitation Call No.	**Status of Participation**
1st Call dated 27-08-2024	05 Bids received
2nd Call dated 27-01-2025	06 bids received

Details of the Call 2 tender are below:

(Amount in lakhs)

Sl No.	Name of the work	Approx. Amount	Tendered Amount	EMD Amount
1	Tender for purchase of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000L capacity under the Wastewater Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 25 Urban Local Bodies in Kalaburgi division in Package-04 **(Indent No.: DMA/2024-25/IND4254/Call-2)**	1050.00 (Excluding GST)	1050.00 (Excluding GST)	15.00

The Technical Bid was opened on 03.03.2025 and the details of 6 bidders participated in the tender are as follows:

a. M/s Maniar and Co,
b. M/s Sadhana Enviro Engineering services,
c. M/s U S Enterprises,
d. M/s Ensol Multiclean equipments pvt ltd,
e. M/s Prashanth Govind Rao and
f. M/s Thakshi Infra

All the documents uploaded by the bidders were downloaded on the e-portal. The details of the technical bids are as follows.

Sl. No.	Contractor's Name	Recommendations of the Evaluation Committee
1	Sri. Mohmed iqbal Abdulrahim Maniar (M/s Maniar and Co)	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
2	Tippanna Somashekar Nagaraj (Sadhana Enviro Engineering Services)	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
3	M/s U S Enterprises,	The bidder has not uploaded the following documents specified in the technical bid qualification as per the tender conditions, 1) Past and satisfactory performance in preform under section XII on the KPPP portal, hence the bidder has failed to fulfil the conditions specified in the tender So, his technical bid is liable to be rejected. Hence the Bidder is **Disqualified**
4	M/s Ensol Multi clean,	The said bidder has fulfilled all the criteria stipulated in the technical bid eligibility as per the tender regulations, Hence the Bidder is **Qualified**
5	M/s Prashanth Govind Rao	The bidder has not done the EMD payment and also not verified under NSIC. Also, the bidder has appealed against his disqualification. The meeting with respect to tender appealing was conducted by Secretary UDD on 13.05.2025 and his appeal was dismissed.

6	M/s Thakshi Infra	The bidder has not done the EMD payment and also not verified under NSIC. Hence the Bidder is **Disqualified**







Govt. of India

PROCEEDINGS FOR
21st STATE HIGH POWERED COMMITTEE (SHPC)
MEETING ON
SWACHH BHARAT MISSION (U)- 2.0 & NGT
ENVIRONMENTAL COMPENSATION FUND

Date:08-08-2025, Time:03.45PM
Venue: 317, Vikasa Soudha, Bengaluru

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Proceedings for 21st SHPC meeting dated 08-08-2025 regarding Swachh Bharat Mission (Urban)- 2.0 and NGT Environmental Compensation Fund

Agenda No.1: Confirmation of Proceedings of 20th SHPC Meeting held on 07-07-2025.

The proceedings of the 20th meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 07-07-2025 was sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

Agenda No.2: Action taken report on of 20th SHPC of Swachh Bharat Mission(U) meeting held on 07-07-2025.

The 20th State High Powered Committee (SHPC) meeting was held on 07-07-2025. The action taken for the agenda and decision taken are as follows:

Sl.no	Agenda	Decision taken	Action Taken Report
1.	Agenda No 3: Seeking approval for financial bid evaluation report of Package-01(Bangalore Division) tender for the procurement of 22 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 16 Urban Local Bodies. (Indent	After detailed discussions and deliberations, the committee directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 2) as per tender clause: Section II-ITT-22.2 for the procurement of 22 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4251/Call-2.	Proposal sent to FD on 07-08-2025.

	No: DMA/2024-25/IND4251/Call-2).		
2.	Agenda No 4: Seeking approval for financial bid evaluation report of Package-02 (Mysore Division) tender for the procurement of 33 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 25 Urban Local Bodies. (Indent No: DMA/2024-25/IND4252/Call-2).	After detailed discussions and deliberations, the committee directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 4) as per tender clause: Section II-ITT-22.2 for the procurement of 33 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4252/Call-2.	Proposal sent to FD on 07-08-2025.
3.	Agenda No 5: Seeking approval for financial bid evaluation report of Package-03(Belagavi Division) tender for the procurement of 50 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 40 Urban Local Bodies. (Indent No: DMA/2024-	After detailed discussions and deliberations, the committee directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 6) as per tender clause: Section II-ITT-22.2 for the procurement of 50 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4253/Call-2.	Proposal sent to FD on 07-08-2025.

	25/IND4253/Call-2).		
4.	Agenda No 6: Seeking approval for financial bid evaluation report of Package-04 (Kalaburgi Division) tender for the procurement of 42 Desludging Vehicles-Cesspool Tankers/Suction Machines of 3000 Liters capacity under the Used Water Management Unit of Swachh Bharat Mission (Urban)-2.0 project in 29 Urban Local Bodies. (Indent No: DMA/2024-25/IND4254/Call-2).	After detailed discussions and deliberations, the committee directed to send the proposal to Finance Department for rectification of ranking in KPP Portal after considering the arithmetical error (provided in table 8) as per tender clause: Section II-ITT-22.2 for the procurement of 42 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4254/Call-2.	Proposal sent to FD on 07-08-2025.

5.	Agenda No 7: Seeking approval for Extension of Contract of KPMG Advisory Services Private Limited with respect to Project Management Unit for State Level Implementation of Swachh Survekshan (SBM 2.0) till the finalisation of tender process.	The committee after detailed discussions and deliberations extended the Contract of KPMG Advisory Services Private Limited with respect to Project Management Unit at State Level Implementation of Swachh Survekshan (SBM(U)-2.0) until finalization of tender process.	Communication via e-mail is sent on 07-08-2025.

Agenda No.3: Seeking approval for Financial Bid of Civil Works for the Construction of Material Recovery Facility (MRF) at Raichur City Corporation (Indent No: DMA/2024-25/BD/ WORK_INDENT28675/Call-2).

Project: Construction of Proposed 52 TPD MRF Centre Material Recovery Facility of PEB Structure at Raichur City. (Indent No: DMA/2024-25/OW/ WORK_INDENT28675/Call-2)

State Mission Director, SBM(U) briefed the committee that under the Swachh Bharat Mission (U)-2.0, the 52 TPD Material Recovery Facility (MRF) for Raichur City was approved in the 6th NARC meeting of MoHUA on 17.10.2022. A DPR costing Rs. 777.66 lakhs (Rs. 530.00 lakhs civil + Rs.247.66 lakhs machinery, incl. GST) was prepared and technically approved during the 10th SLTC meeting held on 14.02.2024. Administrative approval was subsequently accorded in the 8th SHPC meeting held on the same date. Based on these approvals, the Chief Engineer of DMA granted Technical Sanction for Rs.530.00 lakhs.

The 1st call for tender, issued on 18.10.2024, received only one technically qualified bidder; hence, a **second call** was issued on 09.05.2025, with a bid submission deadline of 27.06.2025 for a tender amount of Rs. 446.91 lakhs. **Five bidders** participated, and their documents were evaluated.

The Corporation Level Tender Scrutiny Committee (CLTSC), chaired by the Commissioner, Raichur CC, recommended rejecting 2 technical bids of SRI RUDRA GOWDA and SRI H RAJASHEKAR PATIL for technical non-compliance and accepted **3 technical bids from SRI SYED AKBAR PASHA, SRI ANIL PRASAD PANDEY, and SRI BALAJI KRUPA PROJECT LTD.** The State DMA Technical Team confirmed this evaluation, and the 27th State SBM TSC on 28.07.2025 approved the same.

The 25th SLTC meeting on 30.07.2025 approved the technical bids submitted by above 3 bidders and authorized opening the financial bid.

Post the SLTC's approval, the financial bid was opened on 05-08-2025. **Sri Anil Prasad Pandey was declared the L1 bidder** with a quoted amount of Rs. 424.11 lakhs (excluding GST), 5.1% less than amount put to tender, while Sri V Shekar (M/s Balaji

Krupa Project Ltd) was the L2 bidder with Rs. 424.89 lakhs (excluding GST) and Sri Syed Akbar Pasha was the L3 bidder with Rs. 427.11 lakhs (excluding GST).

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 4,24,11,069.00/-(excluding GST) **which is 5.10% less than amount to tender** ***for the said Construction of Material Recovery Facility (MRF) tender at Raichur City bearing Indent No: DMA/2024-25/BD/ WORK_INDENT28675/Call-2.***

Decision: ***As recommended by Raichur District Level Deputy Commissioner Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by Sri Anil Prasad Pandey for the amount of INR 4,24,11,069.00/-(excluding GST))*** **which is 5.10% less than amount to tender** ***for the said Construction of Material Recovery Facility (MRF) tender at Raichur City bearing Indent No: DMA/2024-25/BD/ WORK_INDENT28675/Call-2.***

Agenda No 4: Seeking Approval for Financial Bid Evaluation Report for processing and disposal of legacy waste submitted by Koppala CMC. (Indent no: DMA/2023-24/OW/ WORK_INDENT1705/CALL-4)

Project: Detailed Project Report on Bioremediation of Legacy Waste at Koppal city limits.

State Mission Director, SBM(U) briefed the committee that the Koppal City Municipal Council prepared a Detailed Project Report for the bioremediation of 84,080 MT of legacy waste within city limits. The DPR, with an estimated cost of Rs.564.08 lakhs, was scrutinized by the Directorate of Municipal Administration (DMA) and approved in the 4th State Level Technical Committee meeting held on 22.05.2023. The project was then recommended to the State High Power Committee, which accorded administrative approval in its meeting on the same date.

Subsequently, the Chief Engineer, DMA, reviewed and approved the project's technical components, granting Technical Sanction.

Following this, tenders were invited for the remediation work:

1st Call (20.07.2023): One bid received; technically non-responsive.

2nd Call (20.07.2024): Four bids; all non-responsive.

3rd Call (17.02.2025): Four bids; all non-responsive.

4th Call (06.06.2025): Five bids received.

The Koppal District Tender Scrutiny Committee reviewed the 4th call bids and found four bidders (**SRI PAWAR MILIND H (M/s AADARSH ENVIRO PPRIVATE LIMITED, SRI RANGANATH(M/s SLN CLEANING AND SERVICES, SRI UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD) and SRI NITIN AGARWAL (M/s GERON ENGINEERING PRIVATE LIMITED))** finding to be technically responsive, rejecting one bidder (M/s NEPTUNE AUTOMATION) for being technically non-responsive. This recommendation was submitted to the State Mission Director on 25.07.2025.

However, the technical wing of DMA found the four bidders responsive upon further review and rejected one bidder. The 27th State SBM TSC, in its meeting on 28.07.2025, approved the 4 technical bids and directed the matter to be placed before SLTC for final approval.

The 25th SLTC meeting on 30.07.2025 approved the technical bids submitted by above 4 bidders and authorized opening the financial bid.

Post the SLTC's approval, the financial bid was opened on 05-08-2025. **Sri Nitin Agarwal (Geron Engineering Pvt Ltd) was declared the L1 bidder** with a quoted amount of Rs. 428.24 lakhs (excluding GST), 10.53% less than amount put to tender, while Sri Pawar Milind H (Aadarsh Bharat Enviro Pvt Ltd) was the L2 bidder with Rs. 457.92 lakhs (excluding GST), Sri Utkarsh Balasaheb Patil (M/s Vistacore Infraprojects Pvt Ltd) was the L3 bidder with Rs. 479.12 lakhs (excluding GST) and Sri Ranganath (SLN Cleaning and Services) was the L4 bidder with Rs. 542.79 lakhs (excluding GST).

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 4,28,24,000.00/-(excluding GST)* which is 10.53% less than amount to tender *for the said for the legacy waste management tender bearing INDENT No.: DMA/2023-24/OW/ WORK_INDENT1705/CALL-4 by Koppal CMC.

Decision: ***As recommended by Koppal District Level Deputy Commissioner Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by*** **M/s Sri Nitin Agarwal (Geron Engineering Pvt Ltd) for** ***the amount of INR 4,28,24,000.00/- (excluding GST)) which is*** **10.53% less than amount to tender for** ***the said for the legacy waste management tender bearing INDENT No.: DMA/2023-24/OW/ WORK_INDENT1705/CALL-4 by Koppal CMC.***

Agenda No. 5: Seeking approval for Financial Bid of Civil Works for the Construction of Material Recovery Facility (MRF) at Mangalore City Corporation (Indent no: DMA/2024-25/BD/WORK_INDENT29733/CALL- 2).

Project: Construction of 109 TDP MRF Unit at Pachanady Solid Waste Management Unit in MCC limits (Swachh Bharath Mission (Urban) 2.0 Scheme) (Indent No: DMA/2024-25/BD/WORK_INDENT29733-Call 2)

State Mission Director, SBM(U) briefed the committee that under Swachh Bhart Mission(U)-2.0, construction of 109 TPD MRF project was approved in the 6th NARC meeting of MoHUA on 17.10.2022. A DPR of Rs. 11.04 Cr (Rs. 8.55 Cr civil works, Rs. 2.49 Cr machinery, inclusive of GST) was prepared and technically approved by the 14th SLTC on 27.05.2024, and administrative approval was accorded in the 12th SHPC meeting held the same day. Technical sanction of Rs. 855.00 lakhs was granted by the Chief Engineer, DMA.

Following technical sanction, the first call tender (04.11.2024) received two bids, with only one technically responsive. The 22nd SLTC (17.05.2025) directed re-invitation due to single bid received in the first call. The **second call** was floated on 15.05.2025 for ₹685.16 lakhs. **One bid** was received from **Sri. Prabhakar Yeyyadi (M/s Kubera Corporates Pvt. Ltd.)**.

The Corporation Level Tender Scrutiny Committee (CLTSC), chaired by the MCC Commissioner, found the bidder technically qualified and recommended the bid for approval. The same was forwarded to the State Mission Directorate on 11.06.2025.

The 27th State SBM Technical Scrutiny Committee (TSC), held on 28.07.2025, reviewed the bid and found it compliant with the tender conditions. The committee approved the technical bid and recommended placing the matter before SLTC.

The 25th SLTC meeting on 30.07.2025 approved the single eligible technical bid and authorized opening the financial bid.

Post the SLTC's approval, the financial bid was opened on 05-08-2025. **Sri Prabhakar Yeyyadi (M/s Kubera Corporates Pvt. Ltd.)** quoted amount of Rs. 685.95 lakhs (excluding GST), which 3.70 % less than the amount put to tender and CSR issue rate dated 04.11.2024.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 6,85,94,878.00/-(excluding GST)* which is 3.70 % less than the amount put to tender and CSR issue rate dated 04.11.2024 *for the Construction of Material Recovery Facility (MRF) at Mangalore City Corporation bearing Indent No: DMA/2024-25/BD/WORK_INDENT29733/CALL-2.

Decision*: *As recommended by Mangalore District Level Deputy Commissioner Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by* Sri Prabhakar Yeyyadi (M/s Kubera Corporates Pvt. Ltd.) *for the amount of INR 6,85,94,878.00/-(excluding GST)* which is 3.70 % less than the amount put to tender and CSR issue rate dated 04.11.2024 *for the Construction of Material Recovery Facility (MRF) at Mangalore City Corporation bearing Indent No: DMA/2024-25/BD/WORK_INDENT29733/CALL-2.

Agenda No.6: Seeking Approval for Financial Bid for Civil Works for the Construction of Material Recovery Facility (MRF) at Davangere City Corporation (Indent no: DMA/2024-25/OW/ WORK_INDENT32262/CALL-3)

Project: Construction of MRF Centre Material Recovery Facility) of 97 TPD for Davangere (DMA/2024-25/OW/ WORK_INDENT32262/CALL-2)

State Mission Director, SBM(U) briefed the committee that the project was approved during the 6th NARC meeting of MoHUA on 17.10.2022. Davangere CC prepared a

Detailed Project Report (DPR) amounting to ₹1,111.00 lakhs (₹855.00 lakhs for civil works and ₹256.00 lakhs for machinery). Technical approval was granted during the 14th SLTC meeting on 27.05.2024 and recommended to SHPC for administrative sanction. The 12th SHPC meeting held on 27.05.2024 granted administrative approval for the DPR valued at ₹11.11 Cr, based on the SLTC recommendation.

Post-approval, the Chief Engineer, DMA, accorded technical sanction for ₹855.00 lakhs for civil components after verification of estimates and specifications.

Call-1 (30.08.2024): ₹691.27 lakhs tender invited; both received bids were technically non-responsive. Call-2 (04.12.2024): Following site change and revised estimate approval, a tender for ₹687.87 lakhs was invited.

Three bidders participated; all were disqualified on technical grounds. Call-3 (15.02.2025): One bidder participated but was found technically non-responsive. **Call-4 (09.04.2025): Six bidders submitted bids**. Upon evaluation, **two bidders — G CHANDRE GOWDA and YARLAGADDA VENKATASHIVA RAMAKRISHNA** — were found technically qualified.

The Corporation Level Tender Scrutiny Committee (CLTSC), chaired by the Commissioner, evaluated the Call-4 bids. It recommended the approval of the two technically responsive bidders and disqualified the remaining. The recommendation was forwarded to the State Mission Director via letter dated 22.05.2025.

The Directorate of Municipal Administration's Technical Wing and the 25th State SBM TSC (held on 03.06.2025) reviewed the evaluation and approved the technical bids of the two qualified bidders. The committee recommended placing the matter before SLTC for final approval.

The 23rd SLTC meeting on 04.06.2025 approved the technical bids submitted by two bidders and authorized opening the financial bid.

Post the SLTC's approval, the financial bid was opened on 11-06-2025. **Sri G Chander Gowda (Govindappa Chandre Gowda) was declared the L1 bidder** with negotiated amount of **Rs. 706.13 lakhs, which is 2.65 % above the amount put to tender while** Sri Yarlagadda Venkatashiva Ramakrishna was the L2 bidder with Rs. 713.23 lakhs (excluding GST) which is 3.69% above amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal for the negotiated amount of Rs. 7,06,12,843.00/-(excluding GST) **which is 2.65 % above the amount put to tender** ***for the Construction of MRF Centre of 97 TPD at Davangere City Corporation bearing INDENT No.: (DMA/2024-25/OW/ WORK_INDENT32262/CALL-3).***

Decision**: As recommended by Davanagere District Level Deputy Commissioner Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by* **Sri G Chander Gowda (Govindappa Chandre Gowda) for** ***the negotiated amount of Rs. 7,06,12,843.00/-(excluding GST) **which is 2.65 % above the amount put to tender** ***for the Construction of MRF Centre of 97 TPD at Davangere City Corporation bearing INDENT No.: (DMA/2024-25/OW/ WORK_INDENT32262/CALL-3).***

Agenda No. 7: Seeking administrative approval for issuing corrigendum for providing Travelling Allowances for SWM Experts in Districts

State Mission Director briefed the committee that pursuant to directions issued in the 2nd SHPC meeting held on 10-11-2024, Solid Waste Management (SWM) Experts were engaged on an outsourced basis to support SBM(U) implementation across districts and city corporations. These experts were instructed to conduct regular inspections of SWM sites and report on waste processing and disposal. In the 18th SHPC meeting (08 May 2025), a Travel Allowance (TA) of Rs 5,000 per expert per month was approved, assumed to cover the remaining 18 months of the mission up to October 2026. However, a typographical error in the minutes incorrectly stated the total projected expenditure as Rs 90,000 per month for all 42 experts. The correct computation is Rs 5,000 per expert per month for 18 months, which totals Rs 90,000 per expert over the balance period, and an aggregate of Rs 37,80,000 for all 42 experts. The TA shall be admissible under entitlements for FDA cadre employees as defined in the Karnataka State Civil Services Rules (KSCSR) and will be funded from the Capacity Building component under SBM(U) 2.0.

The 23rd SLTC in its meeting dated 30-07-2025 accorded approval to issue corrigendum for rectifying the typographical error and authorize the revised TA payment framework of Rs. 5,000 per expert per month for the remaining mission period. The committee also directed to place the subject before SHPC for necessary approval.

Thus, State Mission Director seeks SHPC's approval to issue corrigendum for rectifying the typographical error and authorize the revised TA payment framework of ₹5,000 per expert per month for the remaining mission period.

Decision: The committee after detailed discussions and deliberations accorded administrative approval to issue corrigendum for rectifying the typographical error and authorize the revised TA payment as per Karnataka Civil Services Rules (KCSR) 1958, limiting to a maximum amount of ₹5,000 per expert per month for the remaining mission period.

Agenda No.8: Seeking administrative approval for the Detailed Feasibility Report for establishment of 300TPD CBG Plant submitted by GAIL and for the consideration of additional grant support over and above the approved SWM funds for BBMP.

Bruhat Bengaluru Solid Waste Management Limited (BSWML) has submitted a proposal to the State Mission Directorate, Swachh Bharat Mission (Urban), Government of Karnataka, vide letter No. MD/BSWML/PR/144/2025-26 dated 02.07.2025, requesting that the matter be placed before the State High Powered Committee (SHPC) for consideration of Viability Gap Funding (VGF) of ₹24 crore for the establishment of a 300 TPD Segregated Organic Wet Waste based Compressed Bio Gas (CBG) plant under SBM(U) 2.0 by M/s GAIL India Limited for the Bruhat Bengaluru Mahanagara Palike (BBMP).The proposal for setting up Compressed Bio Gas plants was initially approved in the 6th National Advisory and Review Committee (NARC) meeting held on 15th September 2022, for a total capacity of 600 TPD and a project cost of ₹108 crores. Subsequently, BBMP submitted a revised action plan with a total project cost of ₹1063.10 crores and a central share of ₹265.98 crores. This revised plan was approved in the 17th SHPC meeting dated 25.03.2025 and subsequently in the 14th NARC meeting dated 09.05.2025. However, the component of Compressed Bio Gas was not considered in this revised action plan.

The Government of Karnataka, through G.O. No. UDD 50/MNY (E) Bengaluru dated 30.12.2022, approved the establishment of a 300 TPD CBG plant utilizing the Segregated Organic Wet Waste generated daily within BBMP limits for the total DPR Cost of Rs.65.11 Cr. Under this order, approximately 18 acres of land in Survey No. 155 of Mandur village were allocated to M/s GAIL India Limited for a period of 25 years.

Based on this Government Order, GAIL had initially explored the feasibility of setting up the plant in Mandur. However, due to technical challenges, the proposal to establish the plant at Mandur was withdrawn, and the project was relocated to the KCDC plant premises in Kudlu village.

This change in site was approved during the 17th Board Meeting of BBMP, and BBMP has requested issuance of a revised Government Order for the new site vide letter MD/BSWML/PR/143/2025-26 dated 02.07.2025.

M/s GAIL India Limited has prepared a Detailed Feasibility Report (DFR) for the new site at Kudlu for the revised cost of Rs. 123.42 Cr. The major attributes for increase in CAPEX (from earlier proposed Manduru location) is because that the KCDC location is situated in the middle of densely populated residential area (near HSR layout) and has fresh water lake nearby. This necessitated:

1. Utilization of advanced MSW pre-treatment system, ie. OREX system within enclosed area along with exhaust ventilation through bio-filtration, to avoid foul odour spreading to surroundings. This caused an increase of approx. Rs. 28 Cr.

2. Membrane system is considered for raw biogas upgradation in place of PSA system in the Manduru project to reduce methane slippage to atmosphere. This has increased the project cost by approx. Rs. 7 Cr.

There are other components (such as Site development, FOM conditioning & PMC) also, where the cost have been rationalized in KCDC, due to which cost is increased.

The Revised DFR of Kudlu site for the cost of Rs.123.42 Cr was submitted to the Karnataka State Pollution Control Board (KSPCB) vide letter No. GAIL/CBG/BENGALURU/KSPCB dated 24.01.2025. KSPCB has issued conditional consent subject to compliance with the requirements specified under Sl. No. 67.5 of the Central Pollution Control Board (CPCB) notification dated 06.02.2025, which states that CBG plants producing FOM and LFOM as by-products and conforming to

the Gazette Notifications dated 14.07.2020 and 01.06.2021 respectively, and utilizing these by-products on land without discharging wastewater, may be categorized under the White Category, subject to verification by the State Pollution Control Board on a case-to-case basis.

To comply with these statutory requirements, GAIL is expected to obtain all necessary approvals and implement additional environmental safeguards, including the creation of a buffer zone and emission and wastewater control measures.

These requirements have increased the cost of the project, for which GAIL has requested additional financial support from the Ministry of Housing and Urban Affairs (MoHUA), Government of Karnataka, BBMP, and BSWML through Viability Gap Funding or grant support.

In response, MoHUA suggested that in-principle approval may be given to BBMP for the eligibility of a grant of ₹24 crore for the 300 TPD Segregated Organic Wet Waste based CBG plant, vide letter No. 2/1/2023-SBM-SPC dated 23.06.2025. The letter mentions that while the benchmark cost for CBG is currently under revision, as a special case, BBMP may be considered eligible for a grant of ₹24 crore for the proposed project.

This approval is based on a tentative revised benchmark cost of ₹32 lakhs per TPD, leading to a total project cost of ₹96 crores, with the central share being 25% (₹24 crore). The release of this grant is subject to submission of a technically vetted proposal by the State Government.It may be noted that MoHUA, through its DO Letter No. 2/II/2023-SBM-IV/SPC (Pt) dated 10.10.2023, has also advised States to provide financial support to Oil and Gas Marketing Companies (OGMCs) through Viability Gap Funding or grants under SBM(U) 2.0, DEA's PPP scheme, or a combination of both.

However, as per the "Scheme and Guidelines for Financial Support to Public Private Partnerships in Infrastructure" dated November 2020, Viability Gap Funding is applicable only to PPP projects implemented on the basis of a contract or concession agreement between a government entity and a private sector company selected through open competitive bidding.

In this case, GAIL is a Central Public Sector Undertaking & OGMC, but as the project has been entrusted on a nomination basis & not through PPP mode, it does not meet the criteria for a typical VGF under the DEA framework. Therefore, a clarification from MoHUA is required regarding the eligibility of GAIL for receiving financial support under either VGF or grant mechanisms.

Additionally, it must be clarified whether the tentative benchmark unit cost of ₹32 lakhs per TPD will be finalized, as the approval of ₹24 crores is contingent upon this revision. In case the revised cost is not approved, the entire remaining cost after deduction of grant released by MoHUA, for the project will need to be borne by M/s GAIL India Limited.

Based on GAIL's request MoHUA vide their letter dated :23.06.2025 as a special case has given in-principal approval for Rs.24 cr grant for the 300 TPD MSW based CBG plant. Further informed that the grant would be processed for disposal once the state government send technical vetted proposal to GoI.

In view of the above, it is requested that the matter be placed before the State High Powered Committee for consideration and approval of providing financial assistance of ₹24 crores under SBM(U) 2.0 towards the establishment of the 300 TPD Bio-CBG plant by M/s GAIL India Ltd. at Kudlu village. The proposal may then be forwarded to MoHUA for further necessary action, along with a request for clarification regarding eligibility and funding pattern for this project.

In light of the below mentioned points, which includes:

1. *The eligibility conditions for qualification of VGF, wherein requirement of implementing agency as the private company and also, selection of private company through an open competitive bidding is currently not met in the given proposal.*
2. *Issuance of Government Order for the current site at KCDC, Kudlu Village is not yet obtained for the proposal.*
3. *The establishment of CBG plant of 300 TPD is currently not part of the approved Solid Waste Management Action Plan under SBM 2.0*

During the 24th SLTC in its meeting dated 10-07-2025, it was clarified by GAIL India Limited and the Special Commissioner, BSWML, that the funding support being sought from the Government of India is in the form of a grant for the establishment of the CBG plant and not as Viability Gap Funding (VGF).

Regarding the relocation of the project site from Mandur to KCDC premises in Kudlu Village, the Special Commissioner informed that the proposal for site shifting is currently under process and that the Government Order (GO) for the same will be issued shortly.

The committee further noted that the proposal for setting up a 300 TPD CBG Plant within the BBMP Limits is over and above the solid waste management plans

approved under Swachh Bharat Mission 2.0 (SBM 2.0). Accordingly, the proposal shall be treated as an additional project for which separate funding support will be sought from Government of India.

It was also informed by the State Mission Director that the Detailed Feasibility Report (DFR) submitted by GAIL has been technically verified by the State Level Technical Scrutiny Committee (TSC). The proposal will be submitted to the MoHUA for consideration upon approval of SHPC.

The 24th SLTC in its meeting dated 10-07-2025 directed that

1. *BSWML shall expedite and obtain the issuance of the Government Order for shifting of project site from Mandur to KCDC premises in Kudlu Village for the proposed establishment of the 300 TPD Segregated Organic Wet Waste based CBG Plant.*

2. *The proposal, along with the technically verified DFR submitted by GAIL, shall be placed before the upcoming SHPC. Upon approval, the same shall be submitted to the MoHUA for consideration of additional grant support over and above the approved SWM funds.*

Hence the subject is placed before SHPC for seeking administrative approval for the Detailed Feasibility Report submitted by GAIL for the establishment of 300TPD CBG plant at Rs.123.42 Cr and for seeking grant support of Rs. 24 Cr from MoHUA over and above the approved SWM funds under SBM(U)-2.0.

During the meeting, the Chair highlighted the necessity of securing all required approvals before moving forward with the project. Upon reviewing the Detailed Feasibility Report , the committee observed that the change in project location from the originally proposed Mandur site to the newly identified Kudlu site along with the incorporation of an advanced Municipal Solid Waste (MSW) pre-treatment system and membrane technology, has led to an increase in the capital expenditure from ₹65.11 crore to ₹123.42 crore.

In light of these changes, the committee recommended that the revised proposal be submitted to the State Cabinet for its consideration. Once approved by the Cabinet, the proposal may then be forwarded to the Ministry of Housing and Urban Affairs (MoHUA) for further action.

Decision: ***The committee after detailed discussions and deliberations decided as follows:***

a. ***To send the proposal for seeking grant support of Rs. 24 Cr over and above the approved SWM funds under SBM(U)-2.0 to the Ministry of Housing and Urban Affairs (MoHUA)for further necessary approval.***

b. ***After obtaining approval from MoHUA for the above said proposal, the Revised Detailed Feasibility Report (DFR) submitted by GAIL for the establishment of a 300 TPD Segregated Organic Wet Waste based Compressed Biogas (CBG) plant at an estimated cost of ₹123.42 crore shall be placed before the State Cabinet for consideration and administrative approval.***

Agenda No.9	**Approval of Financial Bids for Construction/ Upgradation of Sewerage system in Chittapura and Chintamani Towns.**

1. CHITTAPURA TOWN

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated:30-11-2023 has accorded approval for Construction / Upgradation of Sewerage System for Chittapura under NGT compensation fund of Rs. 30.00 Cr. In this regard DPR for Chittapura was prepared and accorded approval in 17th SHPC. Accordingly, tender was invited for Chittapura and amount put to tender is Rs.22.69 Cr.

BIDDERS Participated
1) M/s. Madeppa Engineers and Contractors **2) M/s. Akhil Infra Projects Private Limited**

It was informed that the technical bids were placed before 34th TSC and recommended the bid of **M/s. Madeppa Engineers and Contractors** as they are "Technically Responsive". In continuation to the TSC recommendations, the subject was placed before the 24th SLTC meeting dated: 10.07.2025 and the Committee after discussions and deliberations approved the Technical Bid of M/s. Madeppa Engineers and Contractors as they were "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bid was opened on 18.07.2025. The abstract of comparative statement is as follows.

Name of Work	Construction / Up gradation of Sewerage system for Chittapura under NGT Compensation Fund in DBOT model
KPPP Indent Number	KUIDFC/2025-26/WS/WORK_INDENT60/CALL-2
Amount put to tender Exclusive of GST	Rs. 22,69,75,246.00/-
Name of the Bidder	**1) L1-M/s. Madeppa Engineers and Contractors**
Amount Quoted by the Bidder Exclusive of GST	Rs. 23,83,23,508.00/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.99% above

As stated above, **M/s. Madeppa Engineers and Contractors** is the L-1 bidder with quote of Rs. 23,83,23,508.00/- (Excluding GST), which is **4.99% above** the amount put to tender and current schedule of rate. Hence the approval is sought.

Decision: The committee after discussion and deliberations has approved the L-1 bid of M/s. Madeppa Engineers and Contractors for an amount of Rs.23,83,23,508.00/- (Excluding GST), which is 4.99% above the amount put to tender and CSR for the work of Construction/ Upgradation of Sewerage system in Chittapura.

2. CHINTAMANI TOWN

MD, KUIDFC informed that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 04-04-2025 has accorded approval for ***"Construction/Upgradation of Sewerage system in Chintamani Town under NGT Environmental compensation fund and SBM (U) - 2.0 in DBOT Model"*** In response to the tender notification (Call-2), one bidder, **M/s SMLP Infratech in JV with M/s M N Ramesh Engineers and Contractors has** participated and the technical bids were opened on 02.06.2025.

It was informed that the Technical Scrutiny Committee in its 34th meeting held on 16.06.2025 have noted that technical bid of **M/s SMLP Infratech in JV with M/s M N Ramesh Engineers and Contractors** is responsive and recommended the technical bid evaluation for the approval of SLTC/ SHPC.

The 24th SLTC meeting held on 10.07.2025, after detailed discussion and deliberations has approved the technical bid of **M/s SMLP Infratech in JV with M/s M N Ramesh Engineers and Contractors** and recommended to open the financial bid. The SLTC has also directed to obtain tender approval from SHPC.

Accordingly, financial bid was opened on 16.07.2025 and the details are as follows:

KPPP Indent No	KUIDFC/2025-26/WS/WORK_INDENT65 Call-2
Amount Put to Tender As per KPP Portal (Exclusive of GST)	*Rs. 39,58,41,266.00*
Name of the bidder	M/s SMLP Infratech in JV with M/s M N Ramesh Engineers and Contractors.
Amount quoted by the bidder (Exclusive of GST)	*Rs.41,95,91,741.86*
Tender premium for quoted amount with respect to amount put to tender	*6 %*
Negotiated amount (Exclusive of GST)	*Rs. 41,55,93,745.00*
Tender premium for negotiated amount with respect to amount put to tender	*4.99%*

As stated above, the Bidder **M/s SMLP Infratech in JV with M/s M N Ramesh Engineers and Contractors** have quoted **Rs.41,95,91,741.86** exclusive of GST which is **6 % above CSR.** Then negotiation was held through KPP portal on 17.07.2025. The contractor has given the negotiated amount as **Rs.41,55,93,745.00** which is **4.99%** above the amount put to tender and CSR. Hence the approval is sought.

***Decision*: The committee after discussion and deliberations has approved the M/s SMLP Infratech in JV with M/s M N Ramesh Engineers and Contractors for an amount of Rs.41,55,93,745.00 exclusive of GST which is 4.99% above the amount put to tender and CSR for the work of Construction/ Upgradation of Sewerage system in Chintamani Town.**

Agenda No.10	**Approval of DPR for the "Construciton of 9 MLD SBR type Sewage Treatment Plant in Challakere.**

MD, KUIDFC informed that the Government vide G.O No: UDD 05 CSS 2023, Bengaluru, dated: 25-06-2025 has accorded approval for **"Construction/Upgradation of sewerage system for the Challakere"** with an allocation of Rs. 1516.28 lakh under the SBM (U)-2.0 fund.

1. Existing Sewerage System in Challakere Town:

At present, there is no Under Ground Drainage System in the Town. Major portions of the households in the town have their own soak pit arrangements, with grey water being let out directly into storm water drains

2. Land Availability

In Challakere CMC of Chitradurga district, 3 acre of Government land is available in Sy No.36 in Challakere taluk for the construction of STP.

Sewage Generation & Capacity of S.T.P. for Challakere Town: -

Sl No	Particulars	Base Year	Intermediate Year	Ultimate Year
1	Year	**2026**	**2041**	**2056**
2	Population	75,011	1,02,304	1,41,489
3	Gross Sewage Quantity at 135 LPCD	9.00	12.20	16.90
4	Capacity of Sewage Treatment Plant required for the Year 2026 (Base year)	9.0 MLD – 0.00 MLD existing=9.0 MLD Deficit		
5	Capacity as per action plan	8.42 LD		

3. STP Technology Selection

As per the SBM guidelines, the STP design year is 2026. Based on the projected 2026 population of 75,011, the estimated sewage generation is 9.0 MLD. This necessitates the establishment of a Sewage Treatment Plant (STP) to adequately meet the requirements of at least the 2026 population. It is proposed to construct a new 9.0 MLD Sequence batch reactor (SBR) STP.

4. Interception & Diversion works

Nala interception point-1 is at a level of 605m and at a distance of 1600m from the STP. Nala interception point-2 is at a level of 609m and at a distance of 182 m form STP. However, the STP site level is 606m.

COST ESTIMATE

The cost estimate is worked out as per KPWD UNISR 2023-24, Integrated Schedule of rates of RUIDP, Rajasthan – 2023 and for non-SR items quotation approved rates are considered. The details are as follows:

ABSTRACT		
Sl. No.	**Description**	**Total Amount in Rs**
I	**STP Components**	
1	Design, supply, construction, installation, testing & commissioning of 9.0 MLD STP with SBR Type STP for inlet Sewage parameters along with electromechanical work with allied accessories etc. and OCEMS - supply, installation, testing & commissioning of 9.0 MLD STP to monitor inlet and Outlet Sewage parameters.	
A	Civil Works for STP	6,25,47,021.00
B	Electro-Mechanical Works	6,50,26,233.92
	Basic cost Rs.	**12,75,73,254.92**
	GST @ 18% Rs.	2,29,63,186.00
	Subtotal Rs.	**15,05,36,440.92**

ABSTRACT		
Sl. No.	**Description**	**Total Amount in Rs**
	TP @ 5 % Rs.	75,26,823.00
	PDMC Charges @ 2% Rs.	30,10,729.00
	PMU Charges @ 1.5%	22,58,047.00
	Contingency Charges @ 3%	45,16,094.00
	Electrical Statutory Charges @ 0.5%	7,52,683.00
	miscellaneous & rounding off	10,183.00
	Total Cost INR -(A)	**16,86,10,999.92**
	Allocated amount INR	**15,16,28,000.00**
	Additional Fund transferred by the ULB for the construction of Retaining wall & precast compound wall	**1,69,83,000.00**
V	**O&M Cost for further (05) years incl of GST - (B)**	**3,44,88,717.00**
	For 1st Year	47,56,698.00
	For 2nd year	68,98,180.00
	For 3rd year	72,43,089.00
	For 4th year	76,05,244.00
	For 5th year	79,85,506.00
	TOTAL AMOUNT (A)+ (B)	**20,30,99,716.92**

Additional fund from ULB

ULB has consented to bear the additional cost Rs 169.83 Lakh vide their letter dated 9-5-2025. The details of amount deposited to KUIDFC UWM Project account is as follows

ULB share (17 %) amount	:	257.76 Lakhs
Additional DPR amount	:	169.83 Lakhs
Total amount deposited	:	362.59 Lakhs
Balance amount to be deposited	:	65.00 Lakhs

It was informed that the Technical committee in its 34th meeting on 16.06.2025 has verified the necessity of the project in the city, analysed and gap in sewerage system and verified that the DPR is prepared as per SBM (U) 2.0 guidelines. TSC has recommended the DPR for the approval of SLTC and SHPC. The 24th SLTC meeting dated:10.07.2024 has recommended for administrative approval of SHPC. Hence the approval is sought.

Decision: The committee after discussion and deliberations has approved the "Construction of 9 MLD SBR type Sewage Treatment Plant in Challakere town for the total amount Rs.2031.00 Lakhs (inclusive of GST) with CAPEX cost of Rs.1686.10 Lakhs (Rs.1516.28 Lakhs under SBM(U)-2.0 fund & Additional ULB fund of Rs.169.83 Lakh) and OPEX cost of Rs.344.89 Lakhs for 5 years to be borne by the ULB.

Agenda No.11	**Approval for Re-allocation of SBM (U) 2.0 fund allocated for Channapatna town from KUIDFC to KUWS&DB for Construction of STP**

MD, KUIDFC informed that the Government has allocated Rs. 2070.49 Lakh for Channapatna town for Construction of 11.5 MLD STP under SBM (U)-2.0. As KUWS&DB had taken up administrative approval for UGD work in Channapatna town, it was proposed to drop the town under SBM(U)-2.0 and accordingly approval was accorded in 17th State High Power Committee (SHPC), along with other 27 towns.

KUWS&DB has obtained administrative approval for an estimate of Rs. 94.37 Crore, for the provision of 2nd stage sewerage system for Channapatna town, vide Government Order No. UDD/28/UDS/2021, dated: 29.03.2023. The estimate has been prepared based on the 2018-19 SR, which includes construction of 11.5 MLD STP. After revising the estimate for common SR 2023-24, the estimated cost has increased to Rs.128.74 Crore. In this regard, KUWSDB has requested for SBM (U)-2.0 fund allocated for STP, as they are taking up comprehensive sewerage work in the town.

It was informed that the subject was discussed in 24th SLTC meeting and the Committee after discussion and deliberations has approved to re-allocate the fund reserved for STP of Channapatna under SBM(U)-2.0, which was dropped from the allocation earlier in 17th SHPC meeting and to entrust the SBM(U)-2.0 work to KUWSDB for implementation, as part of the overall UGD Project in Channapatna town. Hence the approval is sought.

Decision: The committee after discussion and deliberations has approved the re-allocating the fund reserved for STP of Channapatna under SBM(U)-2.0, which was dropped from the allocation earlier in 17th SHPC meeting and to entrust the SBM(U)-2.0 work to KUWSDB for implementation, as part of the overall UGD Project in Channapatna town.

Agenda No.12	**Approval for change of location of FSTP from Mallapura-Ghataprabha to Gokak under NGT Environmental compensation fund.**

MD, KUIDFC informed that under NGT Environmental compensation fund for implementation of 110 FSTP for an amount of Rs. 400.33 Crore. A FSTP of 9 KLD capacity is proposed for Mallapura- Ghataprabha. The tender was invited under FSTP Package – 6 and the contract is awarded.

It was informed that the Chief Officer, Mallapura- Ghataprabha TMC has requested to drop the work of proposed FSTP, as FSTP of 9 KLD capacity is under construction by DMA. The DC, Belagavi has proposed to shift FSTP in Mallapura – Ghataprabha to Sy.no.986, Maladhinni village of Gokak, as sewage is flowing into the river.

Decision: The committee after discussion and deliberations has approved the change of location of proposed 9 KLD FSTP from Mallapura- Ghataprabha to Gokak town

Agenda No.13	**Approval for Dropping of 32 towns under SBM(U) – 2.0 for Construction of STPs.**

MD, KUIDFC informed that the construction of STPs in 268 towns with a cumulative sewage treatment capacity of 927.25 MLD, at a cost of Rs 1359.04 Cr is approved by the 11th NARC meeting of MoHUA.

During the DPR preparation process, it was observed that 28 ULBs already have functional sewerage systems in place which were taken up by the State out of its own funds. This finding was duly reported and discussed in 17th SHPC, where it was decided to drop these 28 ULB's allocation fund to the towns where the allocation is very less, as listed below:

No	District	Name of the ULB	Capacity in MLD	Total Approved Amount (Lakh)	Central Share (Lakh)	State Share (Lakh)	ULB Share (Lakh)
1	Bagalkot	Rabkavi Banhatti	2.55	459.44	229.72	151.62	78.11
2	Belagavi	Hukeri	3.51	456.10	228.05	150.51	77.54
3	Belagavi	Kudchi	3.53	459.39	229.70	151.60	78.10
4	Belagavi	Inaapura	3.02	302.40	151.20	99.79	51.41
5	Belagavi	Ugar Khurda	3.80	493.91	246.95	162.99	83.96
6	Uttar Kannada	Jaali	2.96	295.51	147.75	97.52	50.24
7	Vijayapura	Sindgi	5.68	1022.67	511.33	337.48	173.85
8	Uttar Kannada	Bhatkal	0.63	82.41	41.20	27.19	14.01
9	Uttar Kannada	Haliyal	3.70	480.90	240.45	158.70	81.75
10	Belagavi	Chikodi	0.50	65.00	32.50	21.45	11.05
11	Uttar Kannada	Dandeli	8.33	1498.55	749.27	494.52	254.75
12	Vijayapura	Basavana Bagevadi	1.04	134.94	67.47	44.53	22.94
13	Vijayapura	Kolhara	2.65	264.90	132.45	87.42	45.03
14	Kalaburgi	Jevargi	0.67	87.13	43.57	28.75	14.81
15	Belagavi	Chinchali	3.04	303.57	151.78	100.18	51.61
16	Bengaluru Urban	Bommasandra	4.53	589.33	294.67	194.48	100.19

No	District	Name of the ULB	Capacity in MLD	Total Approved Amount (Lakh)	Central Share (Lakh)	State Share (Lakh)	ULB Share (Lakh)
17	Bengaluru Urban	Chandapura	3.88	504.05	252.03	166.34	85.69
18	Bengaluru Urban	Hebbugodi	12.92	3876.19	1938.10	1279.14	658.95
19	Bengaluru Urban	Jigani	3.43	445.60	222.80	147.05	75.75
20	Davanagere	Channagiri	3.25	422.87	211.43	139.55	71.89
21	Davanagere	Nyamathi	1.49	148.51	74.25	49.01	25.25
22	Hassan	Channarayapatna	1.57	203.91	101.95	67.29	34.66
23	Hassan	Holenarsipura	1.57	204.71	102.35	67.55	34.80
24	Ramanagara	Channapatna	11.50	2070.49	1035.25	683.26	351.98
25	Chitradurga	Hosadurga	4.33	562.88	281.44	185.75	95.69
26	Mysuru	Periyapatna	3.16	410.25	205.12	135.38	69.74
27	Chikmagalur	Kuduremukha	2.99	299.09	149.54	98.70	50.85
28	Kalaburgi	Sedam	6.00	1003.00	540.39	356.65	183.73
			106.23	**17147.69**	**8612.73**	**5684.40**	**2928.33**

However, after detailed investigation it is found that 3 ULBs, that are approved in the SHPC for dropping are required to be retained, in order to address small gaps in the respective towns and 07 more town's allocations are to be dropped since STPs are already taken up by the State Funds. It was also informed that Hebbagodi town allocation was wrongly mentioned as Rs 2325.72 lakh. This is a typographical error and the actual allocation as per NARC is Rs. 3876.19 Lakh had indicated.

1. List of 3 ULBs to be retained

S. No	District	Name of the ULB	Capacity in MLD	Total Approved Amount (Lakhs)	Central Share (Lakhs)	State Share (Lakhs)	ULB Share (Lakhs)
1	Hassan	Channarayapatna	1.57	203.91	101.95	67.29	34.66
2	Hassan	Holenarsipura	1.57	204.71	102.35	67.55	34.80
3	Ramanagara	Channapatna	11.50	2070.49	1035.25	683.26	351.98
Total			14.64	2479.11	1239.55	818.1	421.44

2. List of additional 07 ULBs proposed for dropped

S. No	District	Name of the ULB	Capacity in MLD	Total Approved Amount (Lakhs)	Central Share (Lakhs)	State Share (Lakhs)	ULB Share (Lakhs)
1	Belagavi	Sankeshwar	5.29	951.54	475.77	314.01	161.76

2	Chamarajanagara	Chamarajanagara	1.66	299.60	149.80	98.87	50.93
S. No	**District**	**Name of the ULB**	**Capacity in MLD**	**Total Approved Amount (Lakhs)**	**Central Share (Lakhs)**	**State Share (Lakhs)**	**ULB Share (Lakhs)**
3	Mysore	Hunsur	3.86	695.36	347.68	229.47	118.21
4	Raichur	Jalahalli	2.40	240.31	120.16	79.30	40.85
5	Tumkur	Chikkanayakanahalli*	3.54	460.43*	230.21	151.94	78.27
6	Tumkur	Madhugiri*	4.45	578.54*	289.27	190.92	98.35
7	Yadgir	Shahpur	8.14	1466.06	733.03	483.80	249.23
Total			**29.34**	**4691.84**	**2345.92**	**1548.31**	**797.60**

** Under SBM (U)-2.0, OCEMS proposed. The cost of OCEMS for Chikkanayakanahalli is Rs. 55.00 lakh and Rs. 50.00 lakh for Madhugiri.*

The allocation for each of the town is approved by NARC of MoHUA, as per the population ranges, as per 2011 census. As per KSPCB norms, the effluent discharge standards must be same for all the cities/towns irrespective of the size of the population. The KSPCB issues consent for establishment/ consent for operations for the same discharge standards for all the towns. During the process of preparing the DPR as per the guidelines, two issues are encountered:

1 The allocated amount is not sufficient to construct the STP which is compliant to the effluent discharge standards of KSPCB

2 Also, the allocated amount is not sufficient to construct the STP as per the current schedule of rates.

Hence, additional amount is required to construct the suitable STP which is compliant to the effluent discharge standards of KSPCB. Accordingly, the DPRs are prepared. The additional cost is proposed to be met out of the savings from the towns where sewerage works including STPs are completed / under construction by State funds by KUWS&DB. Hence it is proposed to drop the towns where STP works are already completed/ taken up by the State's own fund. The final list of towns proposed for dropping is as follows:

Sl No	**District**	**Name of the ULB**	**Capacity in MLD**	**Total Approved Amount (Lakhs)**
1	Bagalkot	Rabkavi Banhatti	2.55	459.44
2	Belagavi	Hukeri	3.51	456.10
3	Belagavi	Kudchi	3.53	459.39
4	Belagavi	Inaapura	3.02	302.40
5	Belagavi	Ugar Khurda	3.80	493.91
6	Uttar Kannada	Jaali	2.96	295.51
7	Vijayapura	Sindgi	5.68	1022.67

Sl No	District	Name of the ULB	Capacity in MLD	Total Approved Amount (Lakhs)
8	Uttar Kannada	Bhatkal	0.63	82.41
9	Uttar Kannada	Haliyal	3.70	480.90
10	Belagavi	Chikodi	0.50	65.00
11	Uttar Kannada	Dandeli	8.33	1498.55
12	Vijayapura	Basavana Bagevadi	1.04	134.94
13	Vijayapura	Kolhara	2.65	264.90
14	Kalaburgi	Jevargi	0.67	87.13
15	Belagavi	Chinchali	3.04	303.57
16	Bengaluru Urban	Bommasandra	4.53	589.33
17	Bengaluru Urban	Chandapura	3.88	504.05
18	Bengaluru Urban	Hebbugodi	12.92	3876.19
19	Bengaluru Urban	Jigani	3.43	445.60
20	Davanagere	Channagiri	3.25	422.87
21	Davanagere	Nyamathi	1.49	148.51
22	Chitradurga	Hosadurga	4.33	562.88
23	Mysuru	Periyapatna	3.16	410.25
24	Chikmagalur	Kuduremukha	2.99	299.09
25	Kalaburgi	Sedam	6.00	1003.00
26	Belagavi	Sankeshwar	5.29	951.54
27	Chamarajanagara	Chamarajanagara	1.66	299.60
28	Mysore	Hunsur	3.86	695.36
29	Raichur	Jalahalli	2.40	240.31
30	Tumkur	Chikkanayakanahalli	3.54	405.43
31	Tumkur	Madhugiri	4.45	528.54
32	Yadgir	Shahpura	8.14	1466.06
			120.93	**19255.43**

KUIDFC is currently in the process of preparing DPRs for the remaining ULBs. The funds allocated to the 32 descoped ULBs will be redistributed to other ULBs with funding constraints based on actual DPR requirements, on approval of MoHUA. The dropped list of towns is forwarded to MoHUA for their concurrence/ approval vide SMD letter dtd. 30.06.2025.

It was informed that the SLTC in its 24th Meeting has accorded approval for 3 towns to be retained back from the earlier 28 dropped towns, approved vide 17th SHPC meeting, and dropping of additional 7 towns, as KUWSDB has already taken up UGD works in these towns.

The MoHUA vide its letter dtd. 25.07.2025 has concurred with the State's proposal. It was informed that the reallocation is subject to ensuring 100% saturation in conveyance and treatment across all ULBs. While planning the re-appropriation, special care must be taken to ensure that no excess fund is proposed over and above the approved Mission allocation without proper justification. It was also requested to furnish ULB wise details

of the sub-components where the additional CS funds are proposed to be utilized in order to avoid duplication/ ongoing works etc for further examination before it is placed before NARC for approval. Hence the approval is sought.

Decision: ***The committee after discussion and deliberations has approved the dropping of 32 towns under SBM(U)-2.0 (25 towns dropped earlier vide 17th SHPC Meeting and newly proposed 7 towns for dropping).***

The Committee also directed to reallocate the savings in these 32 towns to the towns where there is certain shortfall of fund to meet the NGT compliance.

It was also directed to comply with the MoHUA directions that the reallocation is subject to ensuring 100% saturation in conveyance and treatment across all ULBs. While planning the reallocation, special care must be taken to ensure that no excess fund is proposed over and above the approved Mission allocation without proper justification. It was also directed to furnish ULB wise details of the sub-components where the additional CS funds are proposed to be utilized in order to avoid duplication/ ongoing works etc for further examination before it is placed before NARC for approval.

(Gaurav Gupta)
Additional Chief Secretary,
Government of Karnataka &
Chairman, SHPC, SBM(U)

ANNEXURE-1

Technical Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Raichur City.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 18.10.2024	02 bidders participated
2nd Call dated 09.05.2025	05 bidders participated

Details of the Call 2 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Construction of Proposed 52 TPD MRF Centre Material Recovery Facility) of PEB Structure at Raichur City. (DMA/2024-25/OW/ WORK_INDENT28675/Call-2)	530.00	446.91	6.79

The technical bid was opened on 28-06-2025 where in 5 bidders participated and uploaded bid documents through KPP portal and details are submitted below.

1. **SRI SYED AKBAR PASHA,**
2. **SRI RUDRA GOWDA,**
3. **SRI ANIL PRASAD PANDEY,**
4. **SRI BALAJI KRUPA PROJECT LTD and**
5. **SRI H RAJASHEKAR PATIL**

The District level Tender scrutiny committee meeting was held on 25-07-2025 under the chairmanship of the Deputy Commissioner, Raichur District, wherein the technical bids for INDENT No.: DMA/2024-25/OW/ WORK_INDENT28675/CALL-2 dated 09-05-2025 were evaluated. The details of the same are given below in Table.

Sl. NO	Name of Bidder	Recommendations by District level Tender scrutiny committee meeting	Reasons	Recommendations of DMA Technical Section
1.	SYED AKBAR PASHA	Recommended for Acceptance	Sri Syed Akbar Pasha has satisfied in all the qualifying criteria as per the tender documents.	Sri Syed Akbar Pasha has satisfied in all the qualifying criteria as per the tender documents. .
2	RUDRA GOWDA	Recommended for rejection	The bidder has not submitted the relevant documents for Tipper and Self-loading Concrete Mixer as per tender clause 3.3 a. Hence bidder may be Rejected.	The bidder has not submitted the relevant documents for Tipper and Self-loading Concrete Mixer as per tender clause 3.3 a. Hence bidder may be Rejected.
3	SRI ANIL PRASAD PANDEY	Recommended for Acceptance	The bidder has satisfied in all the qualifying criteria as per the tender documents.	The bidder has satisfied in all the qualifying criteria as per the tender documents. .
4	SRI BALAJI KRUPA PROJECT LTD	Recommended for Acceptance	The bidder has satisfied in all the qualifying criteria as per the tender documents.	The bidder has satisfied in all the qualifying criteria as per the tender documents. .

5	SRI H RAJASHEKAR PATIL	Recommended for rejection	The bidder has not submitted the relevant documents for Self-loading Concrete Mixer as per tender clause 3.3 a. Also, as per the Clause no:3.2 b of tender document with respect to similar nature of work, the work done certificate submitted by the bidder has not been confirmed. Hence the bidder may be rejected.	The bidder has not submitted the relevant documents for Self-loading Concrete Mixer as per tender clause 3.3 a. Also, to the Clause no:3.2 b of tender document with respect to similar nature of work the work done certificate submitted by the bidder has not been confirmed. Hence the bidder may be rejected.

ANNEXURE-2

Technical Bid (Prequalification Bid) Evaluation Report for processing and disposal of legacy waste submitted by Koppal City Municipal Council.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 20.07.2023	Single bid received.
2nd Call dated 20.07.2024	04 bids received.
3rd Call dated 17-02-2025	04 bids received.
4th Call dated 15.05.2025	05 bids received.

Details of Call 4 tender are below:

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Detailed Project Report on Bioremediation of Legacy Waste at Koppal city limits. (Indent no: DMA/2023-24/OW/WORK_INDENT1705/CALL-04)	564.082 (Excluding GST)	478.65 (Excluding GST)	8.393

The technical bid was opened on 19/03/2025 and 05 bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- **SRI PAWAR MILIND H (M/s AADARSH ENVIRO PPRIVATE LIMITED**
- **SRI ZAID AZAD (M/ s NEPTUNE AUTOMATION)**
- **SRI RANGANATH (M/s SLN CLEANING AND SERVICES.**
- **SRI UTKARSH BALASAHEB PATIL (M/s VISTACORE INFRA PROJECTS PVT.LTD) and**

- **SRI NITIN AGARWAL (M/s GERON ENGINEERING PRIVATE LIMITED**

The District level Tender scrutiny committee meeting was held on 24/07/2025 under the chairmanship of the Deputy Commissioner Koppal District wherein the technical bids for INDENT No: DMA/2023-24/OW/WORK_INDENT5182/CALL-4), dated 15/05/2025 were evaluated and the details of the same are given below:

Sl no	Bidders name	District level tender scrutiny decision	Observations of State level TSC
1	SRI PAWAR MILIND H (M/s AADARSH ENVIRO PPRIVATE LIMITED	Recommended for Approval	The bidder has satisfied in all the qualifying criteria as per the tender documents. Hence the proposal may be accepted.
2	SRI ZAID AZAD (M/ s NEPTUNE AUTOMATION)	Recommended for Rejection	In Tender condition as per 3.2(a), the bidder is required to possess equipment on a 50% ownership and 50% rental basis. However, the bidder has not submitted the ownership details of High-Power Excavator, Front End Loader with Backhoe and Tipper Trucks. Also, the bidder has submitted conditional bank certificate which is not acceptable as per tender clause no:3.2(b). Hence the bidder is deemed to be non-responsive.
3	SRI RANGANATH (M/s SLN CLEANING AND SERVICES)	Recommended for Approval	The bidder has satisfied in all the qualifying criteria as per the tender documents. Hence the proposal may be accepted
4	SRI UTKARSH BALASAHEB PATIL(M/s VISTACORE INFRA PROJECTS PVT.LTD)	Recommended for Approval	The bidder has satisfied in all the qualifying criteria as per the tender documents. Hence the proposal may be accepted
5	SRI NITIN AGARWAL (M/s GERON ENGINEERING PRIVATE LIMITED	Recommended for Approval	The bidder has satisfied in all the qualifying criteria as per the tender documents. Hence the proposal may be accepted

ANNEXURE – 3

Technical bid for the **" Construction of 109 TDP MRF Unit at Pachanady Solid Waste Management Unit in MCC limits (Swachh Bharath Mission (Urban) 2.0 Scheme) (DMA/2024-25/BD/WORK_INDENT29733) Call-2**

Tender Invitation Call No.	Status of Participation
1st Call dated 04-11-2024	05 bids received
2nd Call dated 30-05-2025	01 bid received

Details of the Call 2 tender are below:

S. No.	Name of the work	Estimated Amount in Lakhs	Amount awarded for the tender in Lakhs	EMD in Lakhs
1	Construction of 109 TDP MRF Unit at Pachchanady Solid Waste Management Unit in MCC limits (Swachh Bharath Mission (Urban) 2.0 Scheme) (DMA/2024-25/BD/WORK_INDENT29733) Call-2	855.00 (Excluding GST)	685.16 (Excluding GST)	10.68

Single bidder participated in the said tender and uploaded bid documents through KPP portal and details are submitted below.

- **SRI. PRABHAKAR YEYYADI (M/s KUBERA CORPORATES PRIVATE LIMITED)**

The Corporation level Tender scrutiny committee meeting was held on 10.06.2025 under the chairmanship of the Commissioner, Mangalore City Corporation wherein the technical bids for INDENT No.: DMA/2024-25/BD/WORK_INDENT29733/CALL 2) dated 30.05.2024 were evaluated and the details of the same are given below.

Sl. No.	Name of the Contractor	Recommendation of Corporation level technical review Committee	Observation of Technical wing of DMA
1	SRI. PRABHAKAR YEYYADI (M/s KUBERA CORPORATES PRIVATE LIMITED)	Recommended for acceptance	MCC has accepted the bid of SRI. PRABHAKAR YEYYADI (M/s KUBERA CORPORATES PRIVATE LIMITED) as the bidder is technically responsive.

ANNEXURE-4

Technical Bid Evaluation Report for Civil Works for the Construction of Material Recovery Facility (MRF) at Davangere City Corporation (Indent no: DMA/2024-25/OW/ WORK_INDENT32262/CALL-3.

Details of tenders invited:

Tender Invitation Call No.	Status of Participation
1st Call dated 30.08.2024	2 bids received (Rejected all 2 bidders as the bidders were Technically non-responsive)
2nd Call dated 04.12.2024	3 bids received (Rejected all 3 bidders as the bidders were Technically non-responsive)
3rd Call dated 15.02.2025	Single bid received (Rejected as the bidder was found technically non-responsive)
4th Call dated 09.04.2025	6 bids received

Details of Call 4 tender are below:

Sl.NO	**Name of the Work**	**Estimated amount (Rs. in Lakhs)**	**Amount put to Tender in (Rs. in Lakhs)**	**EMD (Rs. in Lakhs)**
1	Construction of 97TPD MRF Centre (Material Recovery Facility) for the maintenance of dry waste of Davangere City Corporation approved under Swachh Bharat mission 2.0 scheme for civil work	855.00	687.88	10.31

The technical bid was opened on 05.05.2025 and 6 bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- **G CHANDRE GOWDA,**
- **ANIL PRASAD PANDEY,**
- **YARLAGADDA VENKATASHIVA RAMAKRISHNA(Srinivasa Infra Projects Pvt Ltd)**
- **DHARMARAJU HC (Daiwik Constructions)**
- **L DAYANANDA (Hrishikesa Infratech Private Limited)**
- **UDAYA SHIVAKUMAR (Uday Shivakumar Infra LTD)**

The Corporation Level Tender Scrutiny Committee meeting was held on 21.05.2025 under the chairmanship of the Commissioner, Davangere CC wherein the technical bids for INDENT No: DMA/2024-25/OW/WORK_INDENT32262/CALL-3, were evaluated and the same was submitted to the office of State Mission Director, SBM (U) vide letter no.: DCC/EE/T02/2024-25 DATED 22.05.2025 and the details of the same are given below:

Sl. No.	Name of the Bidder	Recommendations by Corporation Level Tender Scrutiny Committee meeting	Recommendations by DMA Level Tender Scrutiny Committee meeting	Reason
1.	G CHANDRE GOWDA	Recommended for approval	Recommended for approval	The bidder has furnished all the documents as per the tender document. Hence technical bid can be accepted.
2	ANIL PRASAD PANDEY	Recommended for Rejection	Recommended for Rejection	As per Tender Document, Clause No. 6: The bidder has submitted quantities for all types of roofing systems that is less than the specified requirement. This deviation from the

				prescribed quantity may be treated as non-compliance with the tender conditions. Accordingly, the bidder is liable for rejection based on the provisions outlined in Clause No. 6 of the tender document.
3	YARLAGADDA VENKATASHIVA RAMAKRISHNA	Recommended for approval	Recommended for approval	The bidder has furnished all the documents as per the tender document. Hence technical bid can be accepted.
4	DHARMARAJU HC,	Recommended for Rejection	Recommended for Rejection	As per Tender Document, Clause No. 6: The bidder has submitted quantities for all types of roofing systems and TMT/Structural Steel quantity that is less than the specified requirement. This deviation from the prescribed quantity may be treated as non-compliance with the tender conditions. Accordingly, the bidder is liable for rejection based on the provisions

				outlined in Clause No. 6 of the tender document.
5	L DAYANANDA	Recommended for Rejection	Recommended for Rejection	As per Tender Document, Clause No. 6: The bidder has submitted quantities for all PCC/RCC that is less than the specified requirement. This deviation from the prescribed quantity may be treated as non-compliance with the tender conditions. Accordingly, the bidder is liable for rejection based on the provisions outlined in Clause No. 6 of the tender document.
6	UDAYA SHIVAKUMAR	Recommended for rejection	Recommended for rejection	As per Tender Document, Clause No. 6:The bidder has submitted quantities for masonry quantity that is less than the specified requirement. This deviation from the prescribed quantity may be treated as non-compliance with the tender conditions.

				Accordingly, the bidder is liable for rejection based on the provisions outlined in Clause No. 6 of the tender document.

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Govt. of India

PROCEEDINGS FOR
22nd STATE HIGH POWERED COMMITTEE (SHPC)
MEETING ON
SWACHH BHARAT MISSION (U)- 2.0 & NGT
ENVIRONMENTAL COMPENSATION FUND

Date: 15.09.2025, Time:11.00AM
Venue: Room No:331, 3rd Floor, Vidhan Soudha

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Proceedings for 22nd SHPC meeting dated 15.09.2025 regarding Swachh Bharat Mission (Urban)- 2.0 and NGT Environmental Compensation Fund

Agenda No.1: Confirmation of Proceedings of 21st SHPC Meeting held on 08-08-2025.

The proceedings of the 21st meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 08-08-2025 was sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

Agenda No.2: Action taken report on of 20th SHPC of Swachh Bharat Mission(U) meeting held on 08-08-2025.

The 21st State High Powered Committee (SHPC) meeting was held on 08-08-2025. The action taken for the agenda and decision taken are as follows:

Sl.no	Agenda	Decision taken	Action Taken Report
1.	Agenda No 3: Seeking approval for Financial Bid of Civil Works for the Construction of Material Recovery Facility (MRF) at Raichur City Corporation (Indent No: DMA/2024-25/BD/ WORK_INDENT28675/Call-2).	As recommended by Raichur District Level Deputy Commissioner Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by Sri Anil Prasad Pandey for the amount of INR 4,24,11,069.00/-(excluding GST)) which is 5.10% less than amount to tender for the said Construction of Material Recovery Facility (MRF) tender at Raichur City bearing Indent No: DMA/2024-25/BD/ WORK_INDENT28675/Call-2.	Work Order issued on 01-09-2025.
2.	Agenda No 4: Seeking Approval for Financial Bid Evaluation Report for processing and disposal of legacy waste submitted by	As recommended by Koppal District Level Deputy Commissioner Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial	Work Order issued on 05-09-2025.

	Koppala CMC. (Indent no: DMA/2023-24/OW/ WORK_INDENT1705/CALL-4).	bid submitted by M/s Sri Nitin Agarwal (Geron Engineering Pvt Ltd) for the amount of INR 4,28,24,000.00/-(excluding GST)) which is 10.53% less than amount to tender for the said for the legacy waste management tender bearing INDENT No.: DMA/2023-24/OW/ WORK_INDENT1705/CALL-4 by Koppal CMC.	
3.	Agenda No 5: Seeking approval for Financial Bid of Civil Works for the Construction of Material Recovery Facility (MRF) at Mangalore City Corporation (Indent no: DMA/2024-25/BD/WORK_INDENT297 33/CALL- 2).	As recommended by Mangalore District Level Deputy Commissioner Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by Sri Prabhakar Yeyyadi (M/s Kubera Corporates Pvt. Ltd.) for the amount of INR 6,85,94,878.00/- (excluding GST) which is 3.70 % less than the amount put to tender and CSR issue rate dated 04.11.2024 for the Construction of Material Recovery Facility (MRF) at Mangalore City Corporation bearing Indent No: DMA/2024-25/BD/WORK_INDENT29733/CALL-2.	Work Order issued on 07-09-2025.
4.	Agenda No 6: Seeking Approval for Financial Bid for Civil Works for the Construction of Material Recovery Facility (MRF) at Davangere City Corporation (Indent no: DMA/2024-25/OW/ WORK_INDENT32262/CAL L-3)	As recommended by Davanagere District Level Deputy Commissioner Tender Scrutiny Committee, the committee after detailed discussions and deliberations, approved the financial bid submitted by Sri G Chander Gowda (Govindappa Chandre Gowda) for the negotiated amount of Rs. 7,06,12,843.00/- (excluding GST) which is 2.65 % above the amount put to tender for the Construction of MRF Centre of 97 TPD at Davangere City Corporation bearing INDENT No.: (DMA/2024-25/OW/WORK_INDENT32262/CALL -3).	Work Order issued on 08.09.2025

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5.	Agenda No 7: Seeking administrative approval for issuing corrigendum for providing Travelling Allowances for SWM Experts in Districts.	The committee after detailed discussions and deliberations accorded administrative approval to issue corrigendum for rectifying the typographical error and authorize the revised TA payment as per Karnataka Civil Services Rules (KCSR) 1958, limiting to a maximum amount of ₹5,000 per expert per month for the remaining mission period.	Revised GO issued on 22.08.2025.
6.	Agenda No 8: Seeking administrative approval for the Detailed Feasibility Report for establishment of 300TPD CBG Plant submitted by GAIL and for the consideration of additional grant support over and above the approved SWM funds for BBMP.	The committee after detailed discussions and deliberations directed to send the proposal for seeking grant support of Rs. 24 Cr over and above the approved SWM funds under SBM(U)-2.0 to the Ministry of Housing and Urban Affairs (MoHUA)for further necessary approval. The Committee also directed Urban Development Department to follow the due procedure to issue Government Order and obtaining administrative approval for the Revised Detailed Feasibility Report (DFR) submitted by GAIL for the establishment of a 300 TPD Compressed Biogas (CBG) plant at an estimated cost of ₹123.42 crore.	Letter sent to MoHUA 20.08.2025.
7.	Agenda No 9: Approval of Financial Bids for Construction/ Upgradation of Sewerage system in Chittapura and Chintamani Towns.	The committee after discussion and deliberations has approved the L-1 bid of Chittapura and Chintamani Towns.	LoA issued
8.	Agenda No 10: Approval of DPR for the "Construction of 9 MLD SBR type Sewage Treatment Plant in Challakere.	The committee after discussion and deliberations has approved the "Construction of 9 MLD SBR type Sewage Treatment Plant in Challakere town for the total amount Rs.2031.00 Lakhs (inclusive of GST) with CAPEX cost of Rs.1686.10 Lakhs (Rs.1516.28 Lakhs under	Tenders invited. Last date of bid submission is 09.10.2025.

		SBM(U)-2.0 fund & Additional ULB fund of Rs.169.83 Lakh) and OPEX cost of Rs.344.89 Lakhs for 5 years to be borne by the ULB.	
9.	Agenda No 11: Approval for Re-allocation of SBM (U) 2.0 fund allocated for Channapatna town from KUIDFC to KUWS&DB for Construction of STP.	The committee after discussion and deliberations has approved the re-allocating the fund reserved for STP of Channapatna under SBM(U)-2.0, which was dropped from the allocation earlier in 17th SHPC meeting and to entrust the SBM(U)-2.0 work to KUWSDB for implementation, as part of the overall UGD Project in Channapatna town.	Action taken as per decision.
10.	Agenda No 12: Approval for change of location of FSTP from Mallapura-Ghataprabha to Gokak under NGT Environmental compensation fund.	The committee after discussion and deliberations has approved the change of location of proposed 9 KLD FSTP from Mallapura-Ghataprabha to Gokak town.	Action taken as per decision.
11.	Agenda No 13: Approval for Dropping of 32 towns under SBM(U) – 2.0 for Construction of STPs.	The committee after discussion and deliberations has approved the dropping of 32 towns under SBM(U)-2.0 (25 towns dropped earlier vide 17th SHPC Meeting and newly proposed 7 towns for dropping). The Committee also directed to reallocate the savings in these 32 towns to the towns where there is certain shortfall of fund to meet the NGT compliance. It was also directed to comply with the MoHUA directions that the reallocation is subject to ensuring 100% saturation in conveyance and treatment across all ULBs. While planning the reallocation, special care must be taken to ensure that no excess fund is proposed over and above the approved Mission allocation without proper justification. It was also directed to furnish ULB wise details of the sub-	Letter is sent to MoHUA for approval.

		components where the additional CS funds are proposed to be utilized in order to avoid duplication/ ongoing works etc for further examination before it is placed before NARC for approval.	

Agenda No 3: Seeking approval of the Financial Bid Evaluation Report for Package-01 (Bangalore Division) – Procurement of 22 Desludging Vehicles/Cesspool Tankers/Suction Machines, in view of the endorsement from the Finance Department.

Under SBM(U) 2.0, an Action Plan was approved for procuring 147 Cesspool Vehicles at a unit cost of ₹24 lakh, totaling ₹35.28 crore, with 50% central share. The Karnataka Cabinet later approved procurement at ₹25 lakh per unit totaling ₹36.75 crore for 110 ULBs divided into 4 packages. For Package-1 (Bangalore Division), a tender for 22 vehicles was invited. In the first call, only one technically qualified bidder was found, leading to tender rejection and re-invitation as per norms.

In the second call, 7 bids were received; 3 bidders qualified technically. Financial bids revealed M/s Maniar & Co quoted unit prices instead of lump sum, resulting in an initial incorrect L1 status. After correction, M/s Sadhana Enviro Engineering was identified as L1, quoting ₹21.985 lakh per unit. However, KPP portal still ranked M/s Maniar & Co as L1.

Further, as per the decision taken in the 20th SHPC meeting, the proposal was sent to the Finance Department vide letter no: 1870584 /DMA/SWM/SBM2/79/2025 dated: 07.08.2025.

Following to this, the Finance department in its letter no: FD 545 EXP-9/2025 dated 21.08.2025 opined that as per Circular No. FD 263EXP-12/2022 dated 11.05.2022, it is clearly stated that the contract must be awarded only to the lowest (L1) bidder. Awarding the contract to anyone other than the L1 bidder is not permitted. If, for any reason, the L1 bidder refuses to enter into an agreement, fails to take up the contract, or is found to be ineligible, then a re-tender must mandatorily be called in accordance with the prescribed rules. Accordingly, the administrative department is requested to review this matter at its level and take appropriate action.

In view of this, the subject is placed before SHPC for consideration and necessary approval of the financial bid evaluation report, pursuant to the endorsement issued by the Finance department, of Package-01(Bangalore Division) tender bearing Indent No: DMA/2024-25/IND4251/Call-2.

During the discussion, the Chair sought the opinion from the Deputy Secretary (4), Finance Department, regarding the way forward—either awarding the contract to the L1 bidder or proceeding with re-tendering by forfeiting the EMD of the bidder.

In response, the Deputy Secretary (4), Finance Department, opined that as per the FD Circular No: FD 263 EXP-12/2022 dated 11-05-2022 there is no provision to award tender to anybody other than the L1 bidder. For any reason, if the L1 bidder refuses to enter into an agreement or fails to take up the contract, or is found to be ineligible, the EMD of such bidder shall be forfeited and the tender shall be recalled as per KTPP Act.

Decision: ***After detailed discussions and deliberations, the committee decided to reject the financial bids submitted by all three bidders for Package-01 (Bangalore Division) related to the procurement of 22 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4251/Call-2. The committee further directed that short term tender be invited by retaining the existing conditions. The committee also instructed to take necessary action to forfeit the EMD of the L1 bidder, M/s Maniar and Co., in accordance with Finance Department Circular No: FD 263 EXP-12/2022 dated 11-05-2022.***

Agenda No 4: Seeking approval of the Financial Bid Evaluation Report for Package-02 (Mysore Division) – Procurement of 33 Desludging Vehicles/Cesspool Tankers/Suction Machines, in view of the endorsement from the Finance Department.

Under the Swachh Bharat Mission (Urban) 2.0 – Used Water Management component, the Ministry of Housing and Urban Affairs (MoHUA) approved an action plan for procuring 147 Cesspool Cleaning Vehicles at a unit cost of ₹24.00 lakh, amounting to ₹35.28 crore (50% central share) in the 9th NARC meeting on 08.06.2023. Subsequently, the Government of Karnataka issued administrative approval (G.O. UDD 5 CSS 2023 dated 02.11.2023) for procurement of 147 vehicles for 110 ULBs at an increased unit cost of ₹25.00 lakh (total ₹36.75 crore), divided into four regional packages – Bangalore (16 ULBs), Belgaum (25), Kalaburagi (40), and Mysore (29).

Technical specifications for 3000L capacity Cesspool Vehicles were finalized by a technical committee and approved in SBM-U TSC, SLTC, and SHPC meetings held between January–February 2024. For Mysore Division (Package-2), technical sanction for procurement of 33 vehicles was given on 20.08.2024 for ₹8.25 crore. The 1st call tender invited on 27.08.2024 received 5 bids, but only one was technically qualified, leading to rejection per government norms on single bids.

A second call tender (Call-2) was invited on 27.01.2025. Out of 6 bidders, 3 (M/s Maniar and Co, M/s Sadhana Enviro Engineering Services, and M/s Ensol Multiclean Equipments Pvt. Ltd) qualified technically. These were approved by the 23rd State SBM TSC (07.05.2025) and 22nd SLTC (17.05.2025), with direction to open the financial bids.

Financial bids were opened on 19.06.2025. Initially, M/s Maniar and Co appeared to be L1 with an abnormally low quote (₹29.00 lakh per unit), but clarification revealed this was a unit quote and not in lumpsum as required. Upon rectification per tender clause II-ITT-22.2, rankings were revised:

L1: M/s Sadhana Enviro Engineering Services – ₹21.985 lakh/unit (12.06% below estimate)

L2: M/s Ensol Multiclean – ₹25.44 lakh/unit (1.76% above estimate)

L3: M/s Maniar and Co – ₹29.00 lakh/unit (16% above estimate)

As per FD Circular FD 263 EXP-12/2022, contracts must be awarded to the L1 bidder. The 20th SHPC (07.07.2025) directed submission to the Finance Department for rectification of the financial ranking in the KPP Portal, considering the corrected bid evaluation for Package-2 tender (Indent No: DMA/2024-25/IND4252/Call-2).

Further, as per the decision taken in the 20th SHPC meeting, the proposal was sent to the Finance Department vide letter no: 1870584 /DMA/SWM/SBM2/79/2025 dated: 07.08.2025.

Following to this, the Finance department in its letter no: FD 545 EXP-9/2025 dated 21.08.2025 opined that as per Circular No. FD 263EXP-12/2022 dated 11.05.2022, it is clearly stated that the contract must be awarded only to the lowest (L1) bidder. Awarding the contract to anyone other than the L1 bidder is not permitted. If, for any reason, the L1 bidder refuses to enter into an agreement, fails to take up the contract, or is found to be ineligible, then a re-tender must mandatorily be called in accordance with the prescribed rules. Accordingly, the administrative department is requested to review this matter at its level and take appropriate action.

In view of this, the subject is placed before SHPC for consideration and necessary approval of the financial bid evaluation report, pursuant to the endorsement issued by the Finance department, of Package-02(Mysore Division) tender bearing Indent No: DMA/2024-25/IND4252/Call-2.

During the discussion, the Chair sought the opinion from the Deputy Secretary (4), Finance Department, regarding the way forward—either awarding the contract to the L1 bidder or proceeding with re-tendering by forfeiting the EMD of the bidder.

In response, the Deputy Secretary (4), Finance Department, opined that as per the FD Circular No: FD 263 EXP-12/2022 dated 11-05-2022 there is no provision to award tender to anybody other than the L1 bidder. For any reason, if the L1 bidder refuses to enter into an agreement or fails to take up the contract, or is found to be ineligible, the EMD of such bidder shall be forfeited and the tender shall be recalled as per KTPP Act.

Decision: After detailed discussions and deliberations, the committee decided to reject the financial bids submitted by all three bidders for Package-02 (Mysore Division) related to the procurement of 33 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4252/Call-2. The committee further directed that short term tender be invited by retaining the existing conditions. The committee also instructed to take necessary action to forfeit the EMD of the L1 bidder, M/s Maniar and Co., in accordance with Finance Department Circular No: FD 263 EXP-12/2022 dated 11-05-2022.

Agenda No.5: Seeking approval of the Financial Bid Evaluation Report for Package-03 (Belagavi Division) – Procurement of 50 Desludging Vehicles/Cesspool Tankers/Suction Machines, in view of the endorsement from the Finance Department.

Under SBM (U) 2.0, MoHUA approved an action plan on 08.06.2023 for procuring 147 Cesspool Vehicles at ₹24 lakh/unit (total ₹35.28 Cr). The Karnataka Government subsequently approved procurement at ₹25 lakh/unit (₹36.75 Cr) for 110 ULBs across 4 packages. For Package-3 (Belagavi Division), the Chief Engineer sanctioned the procurement of 50 vehicles for ₹12.5 Cr on 20.08.2024. The first tender (27.08.2024) was cancelled due to a single responsive bid. The second call (27.01.2025) received 7 bids; 3 bidders (M/s Maniar & Co, M/s Sadhana Enviro Engineering, and M/s Ensol Multiclean) were technically qualified.

Financial bids were opened on 19.06.2025. Initially, M/s Maniar appeared L1 with an abnormally low quote (₹29 lakh/unit), but upon clarification, it was found to be a unit cost (₹14.5 Cr total), not a lumpsum. After correcting the error as per tender clause II-ITT-22.2, M/s Sadhana (₹21.985 lakh/unit) became the revised L1. As per FD Circular No. FD 263EXP-12/2022, contracts must be awarded only to the true L1 bidder. The Finance Department reiterated this on 21.08.2025, advising that if the L1 bidder is disqualified or unwilling, re-tendering is mandatory. The matter now awaits further action by the administrative department.

Further, as per the decision taken in the 20th SHPC meeting, the proposal was sent to the Finance Department vide letter no: 1870584 /DMA/SWM/SBM2/79/2025 dated: 07.08.2025.

Following to this, the Finance department in its letter no: FD 545 EXP-9/2025 dated 21.08.2025 opined that as per Circular No. FD 263EXP-12/2022 dated 11.05.2022, it is clearly stated that the contract must be awarded only to the lowest (L1) bidder. Awarding the contract to anyone other than the L1 bidder is not permitted. If, for any reason, the L1 bidder refuses to enter into an agreement, fails to take up the contract, or is found to be ineligible, then a re-tender must mandatorily be called in accordance with the prescribed rules. Accordingly, the administrative department is requested to review this matter at its level and take appropriate action.

In view of this, the subject is placed before SHPC for consideration and necessary approval of the financial bid evaluation report, pursuant to the endorsement issued by the Finance department, of Package-03(Belagavi Division) tender bearing Indent No: DMA/2024-25/IND4253/Call-2.

During the discussion, the Chair sought the opinion from the Deputy Secretary (4), Finance Department, regarding the way forward—either awarding the contract to the L1 bidder or proceeding with re-tendering by forfeiting the EMD of the bidder.

In response, the Deputy Secretary (4), Finance Department, opined that as per the FD Circular No: FD 263 EXP-12/2022 dated 11-05-2022 there is no provision to award

tender to anybody other than the L1 bidder. For any reason, if the L1 bidder refuses to enter into an agreement or fails to take up the contract, or is found to be ineligible, the EMD of such bidder shall be forfeited and the tender shall be recalled as per KTPP Act.

Decision: After detailed discussions and deliberations, the committee decided to reject the financial bids submitted by all three bidders for Package-03 (Belagavi Division) related to the procurement of 50 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4253/Call-2. The committee further directed that short term tender be invited by retaining the existing conditions. The committee also instructed to take necessary action to forfeit the EMD of the L1 bidder, M/s Maniar and Co., in accordance with Finance Department Circular No: FD 263 EXP-12/2022 dated 11-05-2022.

Agenda No 06: Seeking approval of the Financial Bid Evaluation Report for Package-04 (Kalaburgi Division) – Procurement of 50 Desludging Vehicles/Cesspool Tankers/Suction Machines, in view of the endorsement from the Finance Department.

Under SBM(U)-2.0, MoHUA approved procurement of 147 Cesspool Vehicles at ₹24 lakh/unit (₹35.28 Cr) in the 9th NARC meeting (08.06.2023). The Karnataka Government later approved procurement at ₹25 lakh/unit (₹36.75 Cr) for 110 ULBs, divided into 4 packages. For Package-4 (Kalaburgi Division), technical sanction was issued on 20.08.2024 for 42 vehicles (₹10.5 Cr). The 1st tender (27.08.2024) was cancelled due to a single responsive bid.

In the 2nd call (27.01.2025), 6 bidders participated; 3 (M/s Maniar & Co, M/s Sadhana Enviro Engineering, and M/s Ensol Multiclean) were technically qualified. Approved by the 23rd SBM TSC (07.05.2025) and 22nd SLTC (17.05.2025), the financial bids were opened on 19.06.2025. Initially, M/s Maniar appeared L1 (₹29 lakh/unit), but had quoted unit rate instead of lumpsum. Upon clarification, his lumpsum quote was ₹12.18 Cr, making M/s Sadhana (₹22.22 lakh/unit) the revised L1 after arithmetic correction, followed by Ensol (L2) and Maniar (L3).

As per FD Circular No. FD 263 EXP-12/2022, only the true L1 bidder can be awarded the contract. The 20th SHPC (07.07.2025) directed submission to the Finance Department for rectification in KPP Portal. Proposal was sent on 07.08.2025 for further action. *Further, as per the decision taken in the 20th SHPC meeting, the proposal was sent to the Finance Department vide letter no: 1870584 /DMA/SWM/SBM2/79/2025 dated: 07.08.2025.*

Following to this, the Finance department in its letter no: FD 545 EXP-9/2025 dated 21.08.2025 opined that as per Circular No. FD 263EXP-12/2022 dated 11.05.2022, it is clearly stated that the contract must be awarded only to the lowest (L1) bidder. Awarding the contract to anyone other than the L1 bidder is not permitted. If, for any reason, the

L1 bidder refuses to enter into an agreement, fails to take up the contract, or is found to be ineligible, then a re-tender must mandatorily be called in accordance with the prescribed rules. Accordingly, the administrative department is requested to review this matter at its level and take appropriate action.

In view of this, the subject is placed before SHPC for consideration and necessary approval of the financial bid evaluation report, pursuant to the endorsement issued by the Finance department, of Package-04(Kalaburgi Division) tender bearing Indent No: DMA/2024-25/IND4254/Call-2.

During the discussion, the Chair sought the opinion from the Deputy Secretary (4), Finance Department, regarding the way forward—either awarding the contract to the L1 bidder or proceeding with re-tendering by forfeiting the EMD of the bidder.

In response, the Deputy Secretary (4), Finance Department, opined that as per the FD Circular No: FD 263 EXP-12/2022 dated 11-05-2022 there is no provision to award tender to anybody other than the L1 bidder. For any reason, if the L1 bidder refuses to enter into an agreement or fails to take up the contract, or is found to be ineligible, the EMD of such bidder shall be forfeited and the tender shall be recalled as per KTPP Act.

Decision: After detailed discussions and deliberations, the committee decided to reject the financial bids submitted by all three bidders for Package-04 (Kalaburgi Division) related to the procurement of 42 Desludging Vehicles – Cesspool Tankers/Suction Machines of 3000 litres capacity under the Used Water Management component of Swachh Bharat Mission (Urban) 2.0, bearing Indent No: DMA/2024-25/IND4254/Call-2. The committee further directed that short term tender be invited by retaining the existing conditions. The committee also instructed to take necessary action to forfeit the EMD of the L1 bidder, M/s Maniar and Co., in accordance with Finance Department Circular No: FD 263 EXP-12/2022 dated 11-05-2022.

Agenda No.7: Seeking approval for amending the Government Order No: UDD 5 CSS 2023 dated 19.07.2023 to nominate State Mission Director, SBM(U) as nodal agency for the implementation of Interception & Diversion Infrastructure works across 275 ULBs.

State Mission Director, SBM(U) briefed that under the 11th NARC meeting, MoHUA has approved the UWM Action Plan for Karnataka with a total project cost of Rs 1905.17 Crores, including central share of 952.59 Crores. Subsequently, during the 12th NARC meeting, a revised UWM Action Plan was approved for a total cost of Rs 2252.87 Crores with a Central share of 1126.44 Crores. This revision included the revision of components such as Purchasing 147 nos. of Cesspool Vehicles for 140 ULBs at a cost of 35.28 Crores, Purchasing 73 nos of 4000-liter capacity Suction cum Jetting Sewer Cleaning Vehicles for 73 ULBs at a cost of 25.55 Crores, I & D infrastructure of 1666 km in 275 ULBs at a cost of 833 Crores and Construction of Sewerage Treatment Plants (STPs) in 268 Urban Local Bodies with a cumulative treatment capacity of 927.25 MLD,

at a cost of Rs 1359.04 Crores. The details as per the approved action plant are as under:

Table A. Approved Consolidated UWM Action Plan for Rs 2252.87 Cr							
Sl. No	**Component**	**No of ULBs**	**Numbers / Units**	**Total Cost**	**Central Share (50%)**	**State Share (33%)**	**ULB Share (17%)**
1	Cesspool Vehicle (Nos)	140	147	35.28	17.64	11.64	6.00
2	Sewer Cleaning Vehicle and other cleaning equipment's (Nos)	73	73	25.55	12.78	8.43	4.34
3	I & D (in km)	275	1666	833.00	416.50	274.89	141.61
4	STPs (in MLD)	268	927.25	1359.04	679.52	448.48	231.04
Total				**2252.87**	**1126.44**	**743.45**	**382.99**

As per the Cabinet approval (Subject No. C-387/2023 dated 13.07.2023, Sl. No. 7a), the Government Order vide No. UDD 5 CSS 2023 dated 19.07.2023 was issued. In the said GO page 6, Para No. 1 it was stated that, "The Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC) is designated as the Nodal/Implementing Agency for the Used Water Management Project in ULBs of Karnataka under SBM(U) 2.0 and NGT Environmental Compensation Fund."

In the same said order page 7, Para. No. 4 states that, "Directorate of Municipal Administration is designated as the implementing agency to undertake Interception and Diversion works in ULBs, where STP is available, out of SBM(U)-2.0 grant and NGT compensation."

Subsequently, the Government Order No. UDD 135 CSS 2023 dated 28.09.2023 provided for the creation of a post of State Mission Director (SMD), SBM(U), within the DMA for overall monitoring and implementation of SBM(U) 1.0 and 2.0.

Given that as per the Government Order No. UDD 135 CSS 2023 dated 28.09.2023 which provides for the creation of State Mission Director, SBM(U) within the DMA, and the implementation of I&D Infrastructure projects under SBM(U) are currently being managed by the State Mission Director, therefore the Government Order No. UDD 5 CSS 2023 dated 19.07.2023 needs to be suitably modified.

The 26th SLTC in its meeting dated 03.09.2025 noted to modify the Government Order No: UDD 5 CSS 2023 dated 19.07.2023 suitably to include State Mission Director, SBM(U) for the implementation of Interception & Diversion Infrastructure projects across 275 ULBs in the State. Accordingly, the Government will be requested to modify the said Government Order. Further, the committee directed to place the subject before SHPC for nccessary approval.

Accordingly, the subject is placed before the SHPC to modify the Government Order No: UDD 5 CSS 2023 dated 19.07.2023 suitably to include State Mission Director, SBM(U) for the implementation of Interception & Diversion Infrastructure projects across 275 ULBs in the State.

Decision: ***After detailed discussions and deliberations the committee noted to modify the Government Order No: UDD 5 CSS 2023 dated 19.07.2023 suitably to include State Mission Director, SBM(U) for the implementation of Interception & Diversion Infrastructure projects across 275 ULBs in the State.***

Agenda No. 8: Seeking approval for the opening of a separate escrow bank account, for depositing ULBs Share of contribution for various components of Used Water Management under SBM(U)-2.0.

State Mission Director, SBM(U) briefed the committee that under the 11th NARC meeting, MoHUA has approved the UWM Action Plan for Karnataka with a total project cost of Rs 1905.17 Crores, including central share of 952.59 Crores. Subsequently, during the 12th NARC meeting, a revised UWM Action Plan was approved for a total cost of Rs 2252.87 Crores with a Central share of 1126.44 Crores. This revision included the revision of components such as Purchasing 147 nos. of Cesspool Vehicles for 140 ULBs at a cost of 35.28 Crores, Purchasing 73 nos of 4000-liter capacity Suction cum Jetting Sewer Cleaning Vehicles for 73 ULBs at a cost of 25.55 Crores, I & D infrastructure of 1666 km in 275 ULBs at a cost of 833 Crores and Construction of Sewerage Treatment Plants (STPs) as one of the components in 268 Urban Local Bodies with a cumulative treatment capacity of 927.25 MLD, at a cost of Rs 1359.04 Crores. The details as per the approved action plant are as under:

Table A. Approved Consolidated UWM Action Plan for Rs 2252.87 Cr

Sl. no	Component	No of ULBs	Numbers / Units	Total Cost	Central Share (50%)	State Share (33%)	ULB Share (17%)
1	Cesspool Vehicle (Nos)	140	147	35.28	17.64	11.64	6.00
2	Sewer Cleaning Vehicle and other cleaning equipment's (Nos)	73	73	25.55	12.78	8.43	4.34
3	I & D (in Km)	275	1666	833.00	416.50	274.89	141.61
4	STPs (in MLD)	268	927.25	1359.04	679.52	448.48	231.04
Total				**2252.87**	**1126.44**	**743.45**	**382.99**

Table-A depicts that for procurement of 147 cesspool vehicles the total ULB share is Rs. 6.00 Crores, for purchase of 73 Sewer Cleaning Vehicles the total ULB share is Rs. 4.34 Crores, for implementing I&D infrastructure at 275 ULBs total ULB share is Rs. 141.61

Crores. Since the tender inviting authority for Construction of STPs in ULBs of Karnataka is KUIDFC Bangalore, ULB contribution for STP construction is not considered.

As State Mission Director – SBM(U) is the tender inviting authority for procurement of Cesspool Vehicles, Sewer cleaning vehicles and implementation of I&D projects, there is a need to pool the ULB share of fund to one centralized account. A list of ULB wise GoI, GoK and ULB share of funding for Cesspool vehicles is attached as **Annexure 5** and Sewer Cleaning vehicles is attached as **Annexure 6**. Further, a list of ULB wise GoI, GoK and ULB share of funding for Implementing I&D infrastructure is attached as **Annexure 7**.

The 26th SLTC in its meeting dated 03.09.2025 approved for the opening of a separate escrow bank account in the name of the State Mission Director, SBM(U) for the mobilisation and management of ULBs share, subject to the approval of the Finance Department. The committee also directed to place the subject before SHPC for necessary approval.

Hence, approval is sought for the opening of separate escrow bank account for depositing ULBs share into one account for various components of Used Water Management under SBM(U) 2.0, subject to the approval of the Finance Department.

Decision: After detailed discussions and deliberations, the committee approved for the opening of a separate escrow bank account in the name of the State Mission Director, SBM(U) for the mobilisation and management of ULBs share, subject to the approval of the Finance Department.

Agenda No.9: Seeking approval for adopting the Technical Scrutiny Committee (TSC) constituted under the G.O. No: UDD 05 CSS 2023(P-2) dated 19.10.2023, for the scrutiny of Interception and Diversion (I&D) projects DPRs

State Mission Director, SBM(U) briefed the committee that under the 11th NARC meeting, MoHUA has approved the UWM Action Plan for Karnataka with a total project cost of Rs 1905.17 Crores, including central share of 952.59 Crores. Subsequently, during the 12th NARC meeting, a revised UWM Action Plan was approved for a total cost of Rs 2252.87 Crores with a Central share of 1126.44 Crores. This included the components such as Purchasing 147 nos. of Cesspool Vehicles for 140 ULBs at a cost of 35.28 Crores, Purchasing 73 nos. of 4000-liter capacity Suction cum Jetting Sewer Cleaning Vehicles for 73 ULBs at a cost of 25.55 Crores, I & D infrastructure of 1666 km in 275 ULBs at a cost of 833 Crores and Construction of Sewerage Treatment Plants (STPs) in 268 Urban Local Bodies with a cumulative treatment capacity of 927.25 MLD, at a cost of Rs 1359.04 Crores.

As per the Cabinet approval (Subject No. C-387/2023 dated 13.07.2023, Sl. No. 7a), the Government Order vide No. UDD 5 CSS 2023 dated 19.07.2023 was issued. In the said GO page No 6, Para No. 1 it was stated that, "The Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC) is designated as the

Nodal/Implementing Agency for the Used Water Management Project in ULBs of Karnataka under SBM(U) 2.0 and NGT Environmental Compensation Fund."

In the same said order page No 7, Para. No. 4 states that, "Directorate of Municipal Administration is designated as the implementing agency to undertake Interception and Diversion works in ULBs, where STP is available, out of SBM(U)-2.0 grant and NGT compensation."

Further, as per Government order no: UDD 05 CSS 2023(P-2), dated 19.10.2023, a Technical Scrutiny Committee is constituted under the Chairmanship of Executive Director (Technical)/Engineer-in-Chief, KUIDFC for the purpose of effective implementation of Used Water Management (UWM) project in the ULBs. The members of the Technical Scrutiny Committee (TSC) are as follows;

Sl. No	Name of the Official	Designation
1	Executive Director (Technical) / Engineer-in-Chief, KUIDFC	Chairman
2	Chief Engineer / Task Manager, KUWSMP, KUIDFC	Member
3	Chief Engineer / Task Manager, KIUWMIP, KUIDFC	Member
4	Chief Engineer, KUWS&DB, Bengaluru	Member
5	Chief Engineer, DMA, Bengaluru	Member
6	Sri. Vasudevan R, Chief Engineer (Retd.), BWSSB, Bengaluru	Member
7	Executive Engineer, UWM, KUIDFC	Member Convenor

Subsequently, the Government Order No. UDD 135 CSS 2023 dated 28.09.2023 provided for the creation of the post of State Mission Director (SMD), SBM(U) within the DMA, for overall monitoring and implementation of SBM(U) 1.0 and 2.0. In this background, the implementation of the I&D Infrastructure projects has been taken up by State Mission Director, SBM(U).

The 26th SLTC in its meeting dated 03.09.2025 noted to continue the Technical Scrutiny Committee (TSC) constituted under the GO no: UDD 05 CSS 2023(P-2), dated 19.10.2023 for the scrutiny of DPRs related to the implementation of Interception and Diversion (I&D) projects across the 275 ULBs in the state. Furthermore, the committee directed that the matter be placed before the State High Powered Committee.

Accordingly, the proposal is brought to the notice of SHPC to continue the Technical Scrutiny Committee constituted under the G.O. No: UDD 05 CSS 2023(P-2) dated 19.10.2023, for the scrutiny of DPRs related to the implementation of Interception and Diversion (I&D) projects across the 275 ULBs in the state.

The Chair observed that the Construction of STPs and I&D infrastructure works aims to achieve quality of treated water and its reuse. Since, the I&D infrastructure serves

as the feeder system to the STPs, I&D design with proper gradient is critical for optimal functionality of the STP.

Further, as per SBM(U)-2.0 guidelines," State is also required to strengthen existing open drains carrying sullage and connect the same to the sewer network, wherever feasible, after providing suitable I&D structures like coarse screen, grit chamber, fine screen, and settling basin etc. before Intercepting into the sewer." In view of this, the chair instructed the MD, KUIDFC and SMD to ensure the proper implementation of STP and I&D infrastructure works as per SBM(U)-2.0 guidelines.

***Decision:* After detailed discussions and deliberations, the committee noted to continue the Technical Scrutiny Committee constituted under the G.O. No: UDD 05 CSS 2023(P-2) dated 19.10.2023, for the scrutiny of DPRs related to the implementation of Interception and Diversion (I&D) projects across the 275 ULBs in the state.**

Agenda No. 10: Seeking approval for the Constitution of District Level Coordination Committee (DLCC) for effective implementation of various components under Used Water Management of SBM(U)-2.0

State Mission Director, SBM(U) briefed the committee that under the 11th NARC meeting, MoHUA has approved the UWM Action Plan for Karnataka with a total project cost of Rs 1905.17 Crores, including central share of 952.59 Crores. Subsequently, during the 12th NARC meeting, a revised UWM Action Plan was approved for a total cost of Rs 2252.87 Crores with a Central share of 1126.44 Crores. This included the components such as Purchasing 147 nos. of Cesspool Vehicles for 140 ULBs at a cost of 35.28 Crores, Purchasing 73 nos of 4000-liter capacity Suction cum Jetting Sewer Cleaning Vehicles for 73 ULBs at a cost of 25.55 Crores, I & D infrastructure of 1666 km in 275 ULBs at a cost of 833 Crores and Construction of Sewerage Treatment Plants (STPs) in 268 Urban Local Bodies with a cumulative treatment capacity of 927.25 MLD, at a cost of Rs 1359.04 Crores.

As per Government order GO UDD 05 CSS 2023, dated 19.07.2023, Karnataka Urban Infrastructure Development and Finance Corporation (KUIDFC), its designated as the nodal / implementing agency for Used Water Management Projects in ULBs of Karnataka, under SBM(U)-2.0 and NGT Environmental Compensation fund. KUIDFC will take up construction of STPs in 268 ULBs of Karnataka under SBM 2.0.

In order to, ensure inter-departmental co-ordination, for timely identification and resolution of field level issues involving multiple stakeholder departments and for effective implementation of Used Water Management Projects, the Government as per GO No: UDD 5 CSS 2023(P1), Dated 09.03.2024, has constituted a District Level Coordination Committee (DLCC) under the Chairmanship of Deputy Commissioners, with members from various stakeholder departments. The members of the respective committees are as follows;

District Level Coordination Committee (DLCC):

No.	Name of the Official	Designation
1	Deputy Commissioner of the concerned District	Chairman
2	Project Director, DUDC of the concerned District	Member Convenor
3	Commissioner / Chief Officer of Project ULBs	Member
4	District Health Officer	Member
5	Chief Planning Officer, Zilla Panchayat	Member
6	Environmental Officer, KSPCB of concerned District	Member
7	Executive Engineer, PWD of concerned District	Member
8	Executive Engineer of respective ESCOM	Member
9	Representative from NHAI	Member
10	Executive Engineer, DUDC of the concerned District	Member

The 26th SLTC in its meeting dated approved the constitution of a District Level Coordination Committee (DLCC), as adopted by KUIDFC. Furthermore, the committee directed that the matter be placed before the State High Powered Committee (SHPC) for necessary approval.

During the discussion, the SMD informed that there is a need to constitute a District Level Monitoring Committee under the chairmanship of Deputy Commissioner at the district level for the effective coordination between various agencies and efficient implementation of all the components under SBM(U)-2.0 scheme .Further, SMD informed that the said District Level Coordination Committee at the district level, under the Chairmanship of Deputy Commissioner is presently being constituted for monitoring Used Water Management Component under SBM(U)-2.0 only.

Accordingly, the subject is placed before the SHPC for the approval to adopt and continue the existing District Level Coordination Committee (DLCC), for the effective monitoring and efficient implementation of all the components under SBM(U)-2,0 including the components under Used Water Management.

Decision: After detailed discussions and deliberations, the committee approved to adopt and continue the existing District Level Coordination Committee (DLCC), for the effective monitoring and efficient implementation of all the components under SBM(U)-2,0 including the components under Used Water Management.

Agenda No. 11: Seeking approval for Cancellation of approved action plan of SBM(U)-2.0 for Kuduremukh NAC.

Under Swachh Bharat Mission (Urban) 2.0, action plan approval has been granted for the following components:

- Construction of **one public toilet block** with 8 seats, at a total approved cost of ₹12 lakhs, with the Government of India (GoI) contributing ₹6 lakhs and the Government of Karnataka (GoK) contributing ₹4 lakhs.
- Procurement of **one cesspool vehicle**, with a total approved cost of ₹24 lakhs, including a GoI share of ₹12 lakhs and a GoK share of ₹7.9 lakhs.
- Construction of **Interception and Diversion (I&D)** infrastructure for a total length of 4 km, with an approved cost of ₹2 crore, comprising a GoI share of ₹1 crore and a GoK share of ₹0.6 crore.

In total, an amount of ₹4.45 crore has been approved, for all the above mentioned components inclusive of both GoI and GoK contributions.

The Deputy Commissioner of Chikkamagalore district vide letter no: DUDCCK-ADMNOMISC/35/2025-ADM, dated 11.04.2025 has recommended to the Government to dissolve the "Kuduremukha Notified Area Council" under the purview of the Urban Development Department and to merge its declared jurisdiction with the Sanse Gram Panchayat, which falls under the Rural Development and Panchayat Raj Department jurisdiction in Kalasa Taluk as there have been ongoing administrative challenges related to the Kuduremukha NAC.

Also, the establishment of households is not permitted as the area is predominantly a protected forest. It was officially declared an Eco-Sensitive Zone (ESZ) in 2020, which led to the closure of the company township. As a result, human habitation is restricted to ensure the preservation of the fragile ecosystem and biodiversity of the region.

Furthermore, since Kuduremukh is currently designated as NAC, which does not qualify under the eligibility condition under Swachh Bharat Mission(U)-2.0.

The 26th SLTC in its meeting dated 03.09.2025 accorded approval for the cancellation of approved action plan for Kuduremukh NAC under SBM(U)-2.0 and directed to place the subject before SHPC for necessary approval.

In view of the above, State Mission Director SBM(U) has sought approval from the SHPC for the cancellation of approved action plan for Kuduremukh NAC under SBM(U)-2.0.

Decision: After detailed discussions and deliberations, the committee approved for the cancellation of approved action plan for Kuduremukh NAC under SBM(U)-2.0. The committee also directed that the said proposal is sent to MoHUA for further necessary approval.

Agenda No.12	**Approval for the DPRs of "Construction of Sewerage Treatment Plant in Jamkhandi Town, Mahalingapura Town, Hoskote Town (Missing link), Anekal Town, Srinivasapura Town, Turuvekere Town, Vijayapura Town, Aurad Town, Yelburga Town, Hallikheda-B Town, Kurekuppa Town, Lakshmishwara Town, Kalaghatagi Town, Shiruru Town, Manki Town, Siddapur Town, Belagali Town, Tikota Town, Kundgol Town, Alnavar Town, Devarahipparagi Town, Mundgod Town, Managuli Town, and Kamatagi Town"**

12.1 Jamkhandi Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 515.06 Lakhs** for the Construction of Sewage Treatment Plant in Jamkhandi Town, Bagalkot District. There is an existing Sewerage system in the town. The details of Interception and Diversion was explained.

Based on the action plan, 2.86MLD capacity of NEBR Technology intervention to the existing STP is proposed.

Cost Estimate:

ABSTRACT		
I	**Estimate for Enhancing of Existing 7.6 MLD STP to 10.46 MLD STP by providing, Installing & commissioning of NEBR Technology at Jamkhandi town, Bagalkot district. Total CAPEX cost**	**5,15,06,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	13,70,230.00
3	For Third Year	14,38,742.00
4	For Fourth Year	15,10,679.00
5	For Fifth Year	15,86,213.00
6	**Total OPEX cost for remaining 5 years**	**67,42,352.00**
7	**Grand Total**	**5,82,48,352.00**

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC.

The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR and recommended for administrative approval of SHPC.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Upgradation of Existing 7.6 MLD- FAL STP to 10.46 MLD-NEBR STP in Jamkhandi Town" for a total amount of Rs.582.48 lakh (CAPEX amount of Rs.515.06 Lakh under SBM(U)-2.0 and OPEX cost of Rs.67.42 lakh, which will be borne by ULB fund).***

12.2 Mahalingapura Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission(U) 2.0 has allocated an amount of **Rs. 990.50 Lakhs** for the Construction of 5.50 MLD Sewage Treatment Plant (STP) in Mahalingapura Town, Bagalkot District. There is no existing Sewerage system in the town. The details of Interception and Diversion was explained.

Cost Estimate: -

No	Description of work	Amount (Rs.)
I	**Construction of 5.5 MLD NEBR Type STP** It involving Anammox Tank & Bar Screen Chamber, Bio- Filtration, Hydroxidation& Phyto Remediation Tanks, NEBR Bio media filter, floating raft and Hydroxidiser unit in Mahalingapura town. **(CAPEX cost)**	**9,90,50,000.00**
9	**Total Construction and installation cost Rs**	
	Total CAPEX in Rs.	**9,90,50,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) which shall be borne by Bidder.**	
1	For First Year	8,36,488.00
2	For Second Year	10,28,911.00
3	For Third Year	10,80,357.00
4	For Fourth Year	11,34,375.00
5	For Fifth Year	11,91,094.00
	Rounding off and Miscellaneous charges	1,78,775.00
	Total OPEX cost for remaining 5 years	**54,50,000.00**
	Grand Total	**10,45,00,000.00**

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR and recommended for administrative approval of SHPC.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 5.50 MLD***

NEBR Sewage Treatment Plant in Mahalingapura Town" ***for a total amount of Rs.1045.00 Lakh (CAPEX amount of Rs.990.50 Lakh under SBM(U)-2.0 and OPEX cost of Rs.54.50 lakh, which will be borne by the Bidder).***

12.3 Hoskote Town

MD, KUIDFC informed the Committee that under NGT Environmental Compensation Fund, a cost of Rs.15.00 crore is allocated for upgradation of Sewerage system and Rs.16.40 crore is allocated for construction/upgradation of STPs in **Hoskote Town**. There is an existing Sewerage system in the town and the details was explained.

Sl No	Description	Amount NGT FUND
	PART - A Network	
1	Providing Laying, Jointing, testing & commissioning of **160/200/250 mm dia UPVC and 300/400 RCC NP3 Pipes of 13.25 km**, Construction of 491 **RCC machine hole chambers, Road Restoration including NH crossing by Trenchless technology.** Providing House Service Connections **(HSC) - 2650 Nos.** Rehabilitation of existing sewer line (4 km desilting and 150 nos. MH repairs)	**10,67,22,495.00**
	PART - B Wetwell/ MHPS	
2	Construction of Primary Treatment Unit (PTU), **3.0 Mtr dia wet well,** Guard Room and Compound Wall. Providing and Laying of 100 mm dia DI K-9 Class Rising Main (565m). Supply, erection, electrification and commissioning submersible Sewage Pumping Machineries and other allied accessories - 2 Nos 5 HP (1W+1S) including Electrification for Wetwell and Guard room, yard lighting and 15 kVA DG Set.	**55,60,260.00**
	Basic Cost	**11,22,82,755.00**
	Add: 18% GST	2,02,10,896.00
	Sub Total Cost Rs.	**13,24,93,651.00**
	Tender Premium @ 5%	66,24,683.00
	PDMC Charges @ 2%	26,49,873.00
	PMU Charges @ 1.5%	19,87,405.00
	Contingencies@ 3%	39,74,810.00
	Escom Charges @ 0.5%	6,62,468.00
	Rounding off	7,110.00
	Total CAPEX Cost	**14,84,00,000.00**
	Statutory deposits towards crossing charges for NHAI.	10,00,000.00
	Utility Shifting	6,00,000.00
	Total CAPEX Cost	**15,00,00,000.00**

It was also further informed that the Technical Scrutiny Committee in its 36th meeting held on 25.08.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC.

The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR and recommended for administrative approval of SHPC.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage System in Hoskote Town" for a total CAPEX amount of Rs.1500.00 Lakh under NGT Environmental Compensation fund.***

12.4 Anekal Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 65.00 Lakhs** for the Construction/upgradation of sewage Treatment Plant in Anekal Town, Bengaluru Urban District. The components of existing sewer infrastructure was explained.

Cost Estimate

No	Components	Amount Rs.
1	Refurbishment of Electro-mechanical components in existing 3.1MLD SBR STP in Anekal Town.	56,26,675.11
	Base Cost	**56,26,675.11**
2	G.S.T @ 18%	10,12,801.52
	Sub total-1	**66,39,476.63**
3	Tender Premium @ 5 %	3,31,973.83
4	PDMC Charges @ 2%	1,32,789.53
5	PMU Charges @ 1.5%	99,592.15
6	Contingencies charges @ 3%	1,99,184.30
7	Rounding off	983.00
	Total Project Cost in INR	**74,04,000.00**
	Allocated amount INR	**65,00,000.00**
	Additional Amount required INR	**9,04,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Anekal Town	74.04 Lakh
Grant allocated for Anekal Town	65.00 Lakh
Additional grant required for Anekal Town	9.04 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Refurbishment of existing 3.1 MLD SBR type STP in Anekal town" for a CAPEX amount of Rs. 74.04 Lakh (Rs.65.00 lakh from SBM(U)-2.0 fund).***

The Committee has also approved the additional fund of Rs. 9.04 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.5 Srinivasapura Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 141.59 Lakhs** for the Construction/upgradation of sewage Treatment Plant in Srinivaspura town, Kolar district. The existing Sewerage system in the town was explained.

Cost Estimate

SI NO	DESCRIPTION	AMOUNT (IN INR)
1	Providing, installing, Testing & commission of impregnated NEBR Bio media filter, floating raft up of HDPE 3mm thick rectangular in shape with a provision of interconnecting system for connectivity, Hydroxidiser units diffusing O2,OH and O3, Hydroxidiser type 2,OH+O3 ecoli disinfection diffuser system, Construction of Sludge Drying bed of size -25*2*1.5m, Drilling and installation of Borewell with pumps and Guard Room cum toilet, CCT, Single pole structure, Bulk flow meter, Interconnecting pipe and Jungle Clearance & OCEMS	1,85,45,029.00
	SUB-TOTAL (COST OF NEBR and allied works in Rs)	**1,85,45,029.00**
	GST 18%	33,38,105.22
	GRAND TOTAL	**2,18,83,134.22**
	Tender Premium @ 5%	9,27,251.45
	PDMC Charges @ 2%	3,70,900.58
	PMU Charges @ 1.5%	2,78,175.44
	Contingencies@ 3%	5,56,350.87
	Escom Charges @ 0.5%	92,725.15
	Rounding off	62.30
	Total INR	**2,41,08,600.00**
	Allotted Amount INR	**1,41,00,000.00**
	Additional amount Required INR	**1,00,08,600.00**
	Operation and Maintenance for 5 years	**65,91,972.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Srinivaspura Town	241.08 Lakh

Grant allocated for Srinivaspura Town	141.59 Lakh
Additional grant required for Srinivaspura Town	100.00 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Upgradation of existing 3.1 MLD WSP STP to NEBR type in Srinivasapura town" for a total amount of Rs. 307.00 lakh (CAPEX amount of Rs. 241.08 Lakh under SBM(U)-2.0 and OPEX cost of Rs.65.92 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 100.00 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.6 Turuvekere Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 50.00 Lakhs** for the Construction/upgradation of Sewage Treatment Plant in Turuvekere town in Tumakuru district. The existing Sewerage system in the town was explained.

Cost Estimate

Sl No.	DESCRIPTION	AMOUNT (IN RS)
1	Providing jet aerators in facultative pond, installation of bulk flow meters at inlet and outlet, valve chamber, stone revetment repair work and OCEMS.	52,38,374.00
	SUB-TOTAL (COST OF NEBR and allied works in Rs)	**52,38,374.00**
	GST 18%	9,42,907.00
	GRAND TOTAL	**61,81,281.00**
	Tender Premium @ 5%	3,09,064.00
	PDMC Charges @ 2%	1,23,626.00
	PMU Charges @ 1.5%	92,719.00
	Contingencies@ 3%	1,52,151.00

Sl No.	DESCRIPTION	AMOUNT (IN RS)
	Rounding off	59.00
	Total INR	**68,58,900.00**
	Allotted Amount INR	**50,00,000 .00**
	Additional fund required INR	**18,58,900.00**
	Operation and Maintenance Cost (5 years)	**53,19,974.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Turuvekere Town	68.58 Lakh
Grant allocated for Turuvekere Town	50.00 Lakh
Additional grant required Turuvekere Town	18.58 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Upgradation of 1.95 MLD WSP type STP in Turuvekere town" for a total amount of Rs.121.77 lakh (CAPEX amount of Rs.68.58 Lakh under SBM(U)-2.0 and OPEX cost of Rs.53.19 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 18.58 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.7 Vijayapura Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs.1003.45 Lakhs** for the Construction/upgradation of Sewage Treatment Plant in Vijayapura Town in Bengaluru Rural District. There is no sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate:

No	Description of work	Amount (INR.)
A	**Construction of 5.5 MLD Capacity STP with SBT/ CAMUS Technology for Vijayapura Town, Bengaluru Rural District. (CAPEX cost)**	7,83,81,000.00
	Basic cost.	**7,83,81,000.00**
	GST @ 18%	1,41,08,580.00
	Sub total	**9,24,89,580.00**
	TP @ 5 %	46,24,479.00
	PDMC charges @ 2%	18,49,792.00
	PMU Charges @ 1.5%	13,87,344.00
	Contingencies @ 3%	27,74,687.00
	ESCOM Charges @ 0.5%	4,62,448.00
	Rounding off	670.00
	Total Cost	**10,35,89,000.00**
	Allocated Cost	**10,03,45,000.00**
	Excess Amount	**32,44,000.00**
IV	**OPEX**	
A	O&M for 5 years inclusive of Manpower and consumable exclusive of energy charges	**1,08,19,702.07**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Vijayapura Town	1035.89 Lakh
Grant allocated for Vijayapura Town	1003.45 Lakh
Additional grant required for Vijayapura Town	32.44 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 5.5MLD SBT/CAMUS type STP in Vijayapura Town" for a total amount of Rs.1144.09 lakh (CAPEX amount of Rs.1035.89 Lakh under SBM(U)-2.0 and OPEX cost of Rs.108.19 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 32.44 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.8 Aurad Town

MD, KUIDFC informed the Committee that Government of India under Swacch Bharat Mission(U) 2.0 has allocated an amount of **Rs. 302.94 Lakhs** for the Construction of 3.03 MLD Sewage Treatment Plant (STP) in Aurad Town in Bidar District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate:

No	Description of work	Amount (Rs.)
I	**Estimate of 3.03 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Aurad Town, Bidar District. (CAPEX cost)**	**4,48,00,000.00**
	Total Allocated Amount	**3,02,94,000.00**
	Excess Amount	**1,45,06,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,37,279.00
3	For Third Year	8,79,143.00
4	For Fourth Year	9,23,100.00
5	For Fifth Year	9,69,255.00
6	Rounding off and other Misc charges	4,519.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,90,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Aurad Town	448.00 Lakh
Grant allocated for Aurad Town	302.94 Lakh
Additional grant required for Aurad Town	145.06 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 3.03 MLD-HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology type STP in Aurad Town" for a total amount of Rs.490.50 lakh (CAPEX amount of Rs.448.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 145.06 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.9 Yelburga Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 226.09 Lakhs** for the Construction of sewage Treatment Plant in Yelburga Town, Koppal District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate:

No	Description of work	Amount (Rs.)
I	**Estimate of 2.26 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Yelburga Town, Koppal District. (CAPEX cost)**	**3,70,00,000.00**
	Total Allocated Amount	**2,26,09,000.00**
	Excess Amount	**1,43,91,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,32,559.00
3	For Third Year	8,74,187.00
4	For Fourth Year	9,17,896.00
5	For Fifth Year	9,63,791.00
6	Rounding off and other Misc charges	24,863.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,12,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Yelburga Town	370.00 Lakh
Grant allocated for Yelburga Town	226.09 Lakh
Additional grant required for Yelburga Town	143.91 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.26 MLD-HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology type Sewage Treatment Plant in Yelburga Town" for a total amount of Rs.412.50 lakh (CAPEX amount of Rs.370.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 143.91 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.10 Hallikheda-B Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission(U) 2.0 has allocated an amount of **Rs. 437.81 Lakhs** for the Construction of 3.37 MLD Sewage Treatment Plant (STP) in Hallikheda-B Town, Bidar District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate: -

No	Description of work	Amount (Rs.)
I	**Estimate of 3.37 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Hallikheda-B Town, Bidar District. (CAPEX cost)**	**4,77,00,000.00**
	Total Allocated Amount	**4,37,81,000.00**
	Excess Amount	**39,19,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,41,999.00

No	Description of work	Amount (Rs.)
3	For Third Year	8,84,099.00
4	For Fourth Year	9,28,304.00
5	For Fifth Year	9,74,719.00
6	Rounding off and other Misc charges	34,175.00
	Total OPEX cost for remaining 5 years	**43,00,000.00**
	Grand Total	**5,20,00,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Hallikheda-B Town	477.00 Lakh
Grant allocated for Hallikheda-B Town	437.81 Lakh
Additional grant required for Hallikheda-B Town	39.19 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 3.37MLD-HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology type Sewage Treatment Plant in Hallikheda-B Town" for a total amount of Rs.520.00 lakh (CAPEX amount of Rs.477.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.43.00 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 39.19 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.11 Kurekuppa Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission (U) 2.0 an amount of **Rs. 468.92 Lakhs** has been allocated for the Construction of 3.61 MLD Sewage Treatment Plant in Kurekuppa Town, Bellary District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate: -

Sl. No	Description of work	Amount (Rs.)
I	**Estimate of 3.61 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Kurekuppa Town, Ballary District. (CAPEX cost)**	**5,05,00,000.00**
	Total Allocated Amount	**4,68,92,000.00**
	Excess Amount	**36,08,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,41,999.00
3	For Third Year	8,84,099.00
4	For Fourth Year	9,28,304.00
5	For Fifth Year	9,74,719.00
6	Rounding off and other Misc charges	34,175.00
	Total OPEX cost for remaining 5 years	**43,00,000.00**
	Grand Total	**5,48,00,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Kurekuppa Town	505.00 Lakh
Grant allocated for Kurekuppa Town	468.92 Lakh
Additional grant required for Kurekuppa Town	36.08 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of*** **"Construction of 3.61MLD-HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology type Sewage Treatment Plant in Kurekuppa Town"** ***for a total amount of Rs.548.00 lakh (CAPEX amount of Rs.505.00 Lakh under***

SBM(U)-2.0 and OPEX cost of Rs.43.00 lakh, which will be borne by ULB fund).

The Committee has also approved the additional fund of Rs. 36.08 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.12 Lakshmishwara Town

MD, KUIDFC informed the Committee that Swachh Bharath Mission (Urban)-2.0 allocated **Rs. 65.00 Lakhs** under SBM(U) 2.0 fund for the Rehabilitation of Existing sewage Treatment Plant in Lakshmishwara Town, Gadag District under Jalashuddhi Mission. The existing Sewerage system in the town was explained.

Cost Estimate:

No	Description of work	Amount (Rs.)
I	**Capacity details and Refurbishment of Existing STP (Bund repair works, hearting)**	**84,50,000.00**
	Total Allocated amount as per Action plan	**65,00,000.00**
	Excess Amount Required	**19,50,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	6,71,107.00
3	For Third Year	7,04,662.00
4	For Fourth Year	7,39,895.00
5	For Fifth Year	7,76,890.00
6	Rounding off and other Misc charges	742.00
	Total OPEX cost for remaining 5 years	**35,30,000.00**
	Grand Total	**1,19,80,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Lakshmishwara Town	84.50 Lakh
Grant allocated for Lakshmishwara Town	65.00 Lakh
Additional grant required for Lakshmishwara Town	19.50 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Rehabilitation of Existing FAL type Sewage Treatment Plant in Lakshmishwara Town" for a total amount of Rs.119.80 Lakh (CAPEX amount of Rs.84.50 Lakh under SBM(U)-2.0 and OPEX cost of Rs.35.30 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 19.50 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.13 Kalaghatagi Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission(U) 2.0 has allocated an amount of **Rs. 258.19 Lakhs** for the Construction of 2.58 MLD Sewage Treatment Plant (STP) in **Kalaghatagi Town, Dharwad District.** There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate: -

No	Description of work	Amount (Rs.)
I	**Construction of 2.58 MLD Capacity STP with SBT/CAMUS Technology for Kalaghatagi Town, Dharwad District. (CAPEX cost)**	**3,82,00,000.00**
	Total CAPEX Amount in Rs.	
	Total Allocated amount as per Action plan	**2,58,19,000.00**
	Excess Amount Required	**1,23,81,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	11,12,575.00
3	For Third Year	11,68,204.00
4	For Fourth Year	12,26,614.00
5	For Fifth Year	12,87,945.00
6	Rounding off and other Misc charges	68,174.00
7	**Total OPEX cost for remaining 5 years**	**57,00,000.00**
8	**Grand Total**	**4,39,00,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Kalaghatagi Town	382.00 Lakh
Grant allocated for Kalaghatagi Town	258.19 Lakh
Additional grant required for Kalaghatagi Town	123.81 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.58 MLD SBT/CAMUS Technology type Sewage Treatment Plant in Kalaghatagi Town" for a total amount of Rs.439.00 Lakh (CAPEX amount of Rs.382.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.57.00 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 123.81 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.14 Shiruru Town

MD, KUIDFC informed the Committee that Government of India under Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 256.89 Lakhs** for the Construction of sewage Treatment Plant in Shiruru Town, Bagalkot District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate:

No	Description of work	Amount (Rs.)
I	**Construction of 2.57 MLD Capacity STP with SBT/CAMUS Technology for Shiruru Town, Dharwad District. (CAPEX cost)**	**3,79,00,000.00**
	Total CAPEX Amount in Rs.	
	Total Allocated amount as per Action plan	**2,56,89,000.00**
	Excess Amount Required	**1,22,11,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00

No	Description of work	Amount (Rs.)
2	For Second Year	11,07,492.00
3	For Third Year	11,62,867.00
4	For Fourth Year	12,21,010.00
5	For Fifth Year	12,82,061.00
6	Rounding off and other Misc charges	90,082.00
7	**Total OPEX cost for remaining 5 years**	**57,00,000.00**
8	**Grand Total**	**4,36,00,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Shiruru Town	379.00 Lakh
Grant allocated for Shiruru Town	256.89 Lakh
Additional grant required for Shiruru Town	122.11 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.57 MLD SBT/CAMUS Sewage Treatment Plant in Shiruru Town" for a total amount of Rs.436.00 Lakh (CAPEX amount of Rs.379.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.57.00 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 122.11 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.15 Manki Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission(U) 2.0 has allocated an amount of **Rs. 304.81 Lakh** for the Construction of 3.05 MLD Sewage Treatment Plant (STP) in Manki Town, Uttara Kannada District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate: -

No	Description of work	Amount (Rs.)
I	**Construction of 3.05 MLD Capacity STP with SBT/CAMUS Technology for Manki Town, Uttara Kannada District. (CAPEX cost)**	**4,28,00,000.00**
	Total CAPEX Amount in Rs.	
	Total Allocated amount as per Action plan	**3,04,81,000.00**
	Excess Amount Required	**1,23,19,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	11,23,239.00
3	For Third Year	11,79,401.00
4	For Fourth Year	12,38,371.00
5	For Fifth Year	13,00,290.00
6	Rounding off and other Misc charges	22,211.00
7	**Total OPEX cost for remaining 5 years**	**57,00,000.00**
8	**Grand Total**	**4,85,00,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Manki Town	428.00 Lakh
Grant allocated for Manki Town	304.81 Lakh
Additional grant required for Manki Town	123.19 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 3.05 MLD SBT/CAMUS Technology type Sewage Treatment Plant in Manki Town" for a total amount of Rs.485.00 Lakh (CAPEX amount of Rs.428.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.57.00 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 123.19 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.16 Siddapur Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U)2.0 allocated an amount of **Rs. 216.78 Lakhs** for the Construction of sewage Treatment Plant in Siddapur Town, Uttara Kannada District. The existing Sewerage system in the town was explained.

Cost Estimate:

ABSTRACT		
No	**Description of work**	**Amount (Rs.)**
I	**Estimate of 2.17 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Siddapur Town, Uttara Kannada District. (CAPEX cost)**	**3,76,00,000.00**
	Total CAPEX cost in Rs.	
	Total Allocated Amount	**2,16,78,000.00**
	Excess Amount	**1,59,22,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,32,559.00
3	For Third Year	8,74,187.00
4	For Fourth Year	9,17,896.00
5	For Fifth Year	9,63,791.00
6	Rounding off and other Misc charges	24,863.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,18,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Siddapur Town	376.00 Lakh
Grant allocated for Siddapur Town	216.78 Lakh
Additional grant required for Siddapur Town	159.22 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.17 MLD HAAF (Hybrid Anaerobic-aerobic Floating Wetlands) Sewage Treatment Plant in Siddapura Town" for a total amount of Rs.418.50 Lakh (CAPEX amount of Rs.376.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 159.22 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.17 Belagali Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U)-2.0 allocated an amount of **Rs. 279.17 Lakh** for the Construction of sewage Treatment Plant in Belagali Town, Bagalkot District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate:

No	Description of work	Amount (Rs.)
I	**Estimate of 2.79 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Belagali Town, Bagalkot District. (CAPEX cost)**	**4,12,00,000.00**
	Total CAPEX cost in Rs.	
	Total Allocated Amount	**2,79,17,000.00**
	Excess Amount	**1,32,83,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,37,279.00
3	For Third Year	8,79,143.00
4	For Fourth Year	9,23,100.00
5	For Fifth Year	9,69,255.00
6	Rounding off and other Misc charges	4,519.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,54,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Belagali Town	412.00 Lakh
Grant allocated for Belagali Town	279.17 Lakh
Additional grant required for Belagali Town	132.83 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr. It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.79 MLD HAAF (Hybrid Anaerobic-aerobic Floating Wetlands) Sewage Treatment Plant in Belagali Town" for a total amount of Rs.454.50 Lakh (CAPEX amount of Rs.412.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 132.83 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.18 Tikota Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission(U) 2.0 has allocated an amount of **Rs. 77.61 Lakhs** for the Construction of 0.60 MLD Sewage Treatment Plant (STP) in Tikota Town, Vijayapura District. The existing Sewerage system in the town was explained.

Cost Estimate: -

No	Description of work	Amount (Rs.)
I	**Construction of 0.6 MLD Capacity STP with SBT/CAMUS Technology for Thikota Town, Vijayapura District. (CAPEX cost)**	**1,35,00,000.00**
	Total CAPEX Amount in Rs.	
	Total Allocated amount as per Action plan	**77,61,000.00**
	Excess Amount Required	**57,39,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	9,50,470.00

3	For Third Year	9,97,994.00
4	For Fourth Year	10,47,894.00
5	For Fifth Year	11,00,289.00
6	Rounding off and other Misc charges	66,865.00
7	**Total OPEX cost for remaining 5 years**	**50,00,000.00**
8	**Grand Total**	**1,85,00,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Tikota Town	135.00 Lakh
Grant allocated for Tikota Town	77.61 Lakh
Additional grant required for Tikota Town	57.39 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 0.60 MLD-SBT/CAMUS Technology type Sewage Treatment Plant in Tikota Town" for a total amount of Rs.185.00 Lakh (CAPEX amount of Rs.135.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.50.00 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 57.39 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.19 Kundgol Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U)2.0 allocated an amount of **Rs. 285.80 Lakh** for the Construction of sewage Treatment Plant in Kundgol Town, Dharwad District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate:

No	Description of work	Amount (Rs.)
I	**Estimate of 2.86 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Kundgol Town, Dharwad District. (CAPEX cost)**	**4,22,00,000.00**
	Total CAPEX cost in Rs.	
	Allocated Amount	**2,85,80,000.00**
	Excess Amount Required	**1,36,20,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1 No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,37,279.00
3	For Third Year	8,79,143.00
4	For Fourth Year	9,23,100.00
5	For Fifth Year	9,69,255.00
6	Rounding off and other Misc charges	4,519.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,64,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Kundgol Town	422.00 Lakh
Grant allocated for Kundgol Town	285.80 Lakh
Additional grant required for Kundgol Town	136.20 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.86 MLD HAAF (Hybrid Anaerobic-aerobic Floating Wetlands) Sewage Treatment Plant in Kundgol Town" for a total amount of Rs.464.50 Lakh (CAPEX amount of Rs.422.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 136.20 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.20 Alnavar Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission (U)2.0 allocated an amount of **Rs. 262.94 Lakhs** for the Construction of sewage Treatment Plant in Alnavar Town, Dharwad District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate:

Sl No	Description of work	Amount (Rs.)
I	**Estimate of 2.63 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Alnavar Town, Dharwad District. (CAPEX cost Excluding GST)**	**4,01,00,000.00**
	Total CAPEX cost in Rs.	
	Total Allocated Amount	**2,62,94,000.00**
	Excess Amount	**1,38,06,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,37,279.00
3	For Third Year	8,79,143.00
4	For Fourth Year	9,23,100.00
5	For Fifth Year	9,69,255.00
6	Rounding off and other Misc charges	4,519.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,43,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Alnavar Town	401.00 Lakh
Grant allocated for Alnavar Town	262.94 Lakh
Additional grant required for Alnavar Town	138.06 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.63 MLD HAAF (Hybrid Anaerobic-aerobic Floating Wetlands) Type Sewage Treatment Plant in Alnavar Town" for a total amount of Rs.443.50 Lakh (CAPEX amount of Rs.401.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 138.06 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.21 Devarahipparagi Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission(U) 2.0 has allocated an amount of **Rs. 264.68 Lakhs** for the Construction of 2.65 MLD Sewage Treatment Plant (STP) in Devarahipparagi Town, Vijayapura District. The existing Sewerage system in the town was explained.

Cost Estimate: -

No	Description of work	Amount (Rs.)
I	**Estimate of 2.65 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Devarahipparagi Town, Vijayapura District. (CAPEX cost Excluding GST)**	**4,01,00,000.00**
	Total CAPEX cost in Rs.	
	Total Allocated Amount	**2,64,68,000.00**
	Excess Amount Required	**1,36,32,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,37,279.00
3	For Third Year	8,79,143.00
4	For Fourth Year	9,23,100.00
5	For Fifth Year	9,69,255.00
6	Rounding off and other Misc charges	4,519.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,43,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Devarahipparagi Town	401.00 Lakh
Grant allocated for Devarahipparagi Town	264.68 Lakh
Additional grant required for Devarahipparagi Town	136.32 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.25 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.65 MLD-HAAF (Hybrid Anaerobic-Aerobic Floating Wetland) Technology type Sewage Treatment Plant in Devarahipparagi Town" for a total amount of Rs.443.50 Lakh (CAPEX amount of Rs.401.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 136.32 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.22 Mundgod Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission(U) 2.0 has allocated an amount of **Rs. 287.94 Lakhs** for the Construction of 2.88 MLD Sewage Treatment Plant (STP) in Mundgod Town, Uttara Kannada District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate: -

No	Description of work	Amount (Rs.)
I	**Estimate of 2.88 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Mundgod Town, Uttara Kannada District. (CAPEX cost Excluding GST)**	**4,23,00,000.00**
	Total CAPEX cost in Rs.	
	Total Allocated Amount	**2,87,94,000.00**
	Excess Amount	**1,35,06,000.00**

No	Description of work	Amount (Rs.)
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,37,279.00
3	For Third Year	8,79,143.00
4	For Fourth Year	9,23,100.00
5	For Fifth Year	9,69,255.00
6	Rounding off and other Misc charges	4,519.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,65,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Mundgod Town	423.00 Lakh
Grant allocated for Mundgod Town	287.94 Lakh
Additional grant required for Mundgod Town	135.06 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of*** **"Construction of 2.88 MLD-HAAF (Hybrid Anaerobic-Aerobic Floating Wetland) Technology type Sewage Treatment Plant in Mundgod Town"** ***for a total amount of Rs.465.50 Lakh (CAPEX amount of Rs.423.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 135.06 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.23 Managuli Town

MD, KUIDFC informed the Committee that Swacch Bharat Mission (U) 2.0 allocated an amount of **Rs. 241.58 Lakhs** for the Construction of sewage Treatment Plant in Managuli Town, Vijayapura District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate:

No	Description of work	Amount (Rs.)
I	**Estimate of 2.42 MLD Capacity STP with HAAF (Hybrid Anaerobic-Aerobic-Floating wetlands) Technology for Managuli Town, Vijayapura District. (CAPEX cost Excluding GST)**	**3,73,00,000.00**
	Total CAPEX cost in Rs.	
	Total Allocated Amount	**2,41,58,000.00**
	Excess Amount	**1,31,42,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	6,36,704.00
2	For Second Year	8,32,559.00
3	For Third Year	8,74,187.00
4	For Fourth Year	9,17,896.00
5	For Fifth Year	9,63,791.00
6	Rounding off and other Misc charges	24,863.00
	Total OPEX cost for remaining 5 years	**42,50,000.00**
	Grand Total	**4,15,50,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Managuli Town	373.00 Lakh
Grant allocated for Managuli Town	241.58 Lakh
Additional grant required for Managuli Town	131.42 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr.

It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.42 MLD HAAF (Hybrid Anaerobic-Aerobic Floating Wetlands) Sewage Treatment Plant in Managuli Town" for a total amount of Rs.415.50 Lakh (CAPEX amount of Rs.373.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.42.50 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 131.42 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

12.24 Kamatagi Town

MD, KUIDFC informed the Committee that Swachh Bharat Mission(U) 2.0 has allocated an amount of **Rs. 249.75 Lakhs** for the Construction of 2.50 MLD Sewage Treatment Plant (STP) in Kamatagi Town, Bagalkot District. There is no existing Sewerage system in the town in the details of intercepting and diversion was explained.

Cost Estimate: -

No	Description of work	Amount (Rs.)
I	**Construction of 2.50 MLD Capacity STP with SBT/ CAMUS Technology for Kamatagi Town, Bagalkot District. (CAPEX cost Excluding GST)**	3,81,00,000.00
	Total CAPEX Amount in Rs.	
	Total Allocated amount as per Action plan	**2,49,75,000.00**
	Excess Amount Required	**1,31,25,000.00**
II	**Annual Operation and Maintenance cost for 5 years for Proposed (1No) STP (Excluding power charges) additional ULB Share**	
1	For First Year	8,36,488.00
2	For Second Year	11,12,575.00
3	For Third Year	11,68,204.00
4	For Fourth Year	12,26,614.00
5	For Fifth Year	12,87,945.00
6	Rounding off and other Misc charges	68,174.00
7	**Total OPEX cost for remaining 5 years**	**57,00,000.00**
8	**Grand Total**	**4,38,00,000.00**

From the above, it is noted that CAPEX cost is exceeding the allocated amount. Hence considering the savings in the other town, provision is made to utilize it as per the requirement.

Total CAPEX cost for Kamatagi Town	381.00 Lakh
Grant allocated for Kamatagi Town	249.75 Lakh
Additional grant required for Kamatagi Town	131.25 Lakh

MD informed that the SHPC has approved to drop 32 towns under SBM(U)-2.0 where KUWSDB has already taken up comprehensive Sewerage works including STPs. Hence there is a savings of Rs.192.55 Cr from these 32 towns. So far, additional fund of Rs.30.84 Cr is re-allocated to the towns where there is a certain shortfall and

necessary for technical completeness. Thus, there is a current savings of Rs.161.71 Cr. It was also further informed that the Technical Scrutiny Committee in its 35th meeting held on 26.06.2025 has verified the necessity of the project, analysed the gap in Sewerage System and verified that the DPR is prepared as per SBM (U)-2.0 guidelines. The TSC has recommended the DPR for the consideration of SLTC/SHPC. The SLTC in its 26th meeting dtd. 03.09.2025 has approved the DPR with additional fund and recommended for administrative approval of SHPC, subject to approval of additional fund re-allocation by MoHUA.

Decision: ***The Committee after discussion and deliberations has accorded administrative approval for the DPR of "Construction of 2.50 MLD SBT/CAMUS Technology type Sewage Treatment Plant in Kamatagi Town" for a total amount of Rs.438.00 Lakh (CAPEX amount of Rs.381.00 Lakh under SBM(U)-2.0 and OPEX cost of Rs.57.00 lakh, which will be borne by ULB fund).***

The Committee has also approved the additional fund of Rs. 131.25 lakh over and above the allocation, which shall be met out from the current savings of Rs.161.71 Cr, subject to approval of additional fund reallocation by MoHUA.

Subject No: 13	**Approval for reallocation of NGT Environmental Compensation fund (a) From Nelamangala ULB to Nagamangala ULB (b) From Shikaripura ULB to Malavalli ULB**

MD, KUIDFC informed the Committee that Nelamangala town is allocated Rs.2500.00 lakhs under NGT Fund. As Hon'ble MLA, Nelamangala constituency has requested for the comprehensive sewerage system in Nelamangala town and the allocated fund is insufficient to take up the work in the entire town. The land is also not available for the construction of STP. In the meeting held on 18.08.2025 under chairmanship of Hon'ble Minister for Urban Development & Town Planning of Karnataka, it was decided to reallocate the amount of Rs.2500.00 Lakhs allocated to **Nelamangala** under NGT Environmental Compensation Fund to **Nagamangala** town for Sewerage works.

Further, MD, KUIDFC informed the Committee that Shikaripura town is allocated Rs.3065.00 lakhs under NGT and SBM(U)-2.0 fund. The DPR is prepared for Rs.2619.00 lakhs and administrative approval is accorded for the same. Hence there is a savings of Rs. 446.00 lakhs against the allocated amount.

Both the subjects was discussed with Hon'ble Minister for Urban Development & Town Planning of Karnataka and it was decided to reallocate the amount to **Nagamangala** and **Malavalli** towns for sewerage works.

It was also informed that the SLTC in its 26th meeting dtd. 03.09.2025 has approved for re-allocating the NGT Environmental Compensation fund of Rs.2500.00 lakh from Nelamangala town to Nagamangala town and NGT Environmental Compensation Fund savings amount of Rs.446.00 lakh from Shikaripura town to Malavalli town for Sewerage works and recommended for the approval of SHPC.

Decision: ***The Committee after discussion and deliberations has accorded approval for re-allocating the NGT Environmental Compensation fund of Rs.2500.00 lakh from Nelamangala town to Nagamangala town and NGT Environmental Compensation Fund savings amount of Rs.446.00 lakh from Shikaripura town to Malavalli town for Sewerage works.***

Subject No:14	**Approval for the payment of DPR preparation cost to KUWS&DB for the work of Construction of STPs under SBM (U)-2.0 fund**

MD, KUIDFC informed the Committee that KUIDFC has appointed two PDMCs of M/s Mars and M/s Egis for preparation of DPR's and supervision of NGT and SBM(U)-2.0 works. Hon'ble Chief Secretary in the meeting held on 13.03.2025, to reviewed the progress of projects under NGT and SBM(U)-2.0 funds.

The PDMCs engaged by the KUIDFC have defaulted in their targets with respect to the preparation of DPRs. After the detailed discussions, in order to expedite the progress of DPR preparation and to comply with the NGT direction, it was agreed to prepare the DPRs through KUWS&DB. Further Hon'ble Chief Secretary directed MD, KUIDFC to take necessary steps in discussion with MD, KUWSDB and Project Implementation Unit (PIU) at the districts so that the progress of DPR preparation can be expedited. Further, in the said meeting, it was discussed that generally various organizations earmark 0.5 to 1% of the project cost towards the preparation of DPRs.

It was also informed that the total PDMC cost is estimated to be 2% of the overall project cost, with 0.7% allocated specifically for DPR preparation. KUWSDB generally levies 5% to 7% of the project cost as Establishment and Technical Personnel (ETP) charges for the preparation and execution of DPRs of similar projects and in the progress review meeting held on 13.03.2025, under the chairmanship of the Hon'ble Chief Secretary, it was discussed to pay 0.5 to 0.7% of the project cost for the preparation of DPRs with respect to construction of STPs to KUWSDB. KUWSDB has agreed to prepare DPRs for 87 towns. Hence, 61 DPRs of M/s Egis and 26 DPRs of M/s Mars will be "De-scoped." The project management of these towns will be carried out by the respective PDMCs. The payment to PDMCs for preparation of these 87 DPRs will be deducted. The details are as follows;

No.	District	Towns	Capacity in MLD	Allocated Amount	DPR charges (0.7%)
1	Bengaluru Urban	Nelamangala	5.68	10.23	0.07
2	Bengaluru Urban	Madanayakanahalli	4.92	6.40	0.04
3	Bengaluru Urban	Chikkabanavara	3.48	4.52	0.03
4	Bengaluru Urban	Doddatoguru	2.99	2.99	0.02
5	Ramanagara	Harohalli	3.27	4.25	0.03
6	Chikballapur	Gauribidanur	5.79	10.42	0.07
7	Chikballapur	Gudibande	1.44	1.44	0.01
8	Chikballapur	Bagepalli	4.12	5.36	0.04
9	Kolar	Bangarapet	6.84	12.32	0.09
10	Kolar	Vemagal Kurugal	3.26	4.24	0.03
11	Chitradurga	Hiriyur	8.61	15.50	0.11
12	Chitradurga	Nayakanahatti	2.49	2.49	0.02

No.	District	Towns	Capacity in MLD	Allocated Amount	DPR charges (0.7%)
13	Chitradurga	Molakalmuru	2.41	2.41	0.02
14	Chitradurga	Holalkere	2.41	2.41	0.02
15	Davanagere	Jagalur	2.63	2.63	0.02
16	Davanagere	Malebennur	3.60	4.68	0.03
17	Shivamogga	Anavatthi	2.83	2.83	0.02
18	Shivamogga	Soraba	1.73	1.73	0.01
19	Shivamogga	Jog Kargal	1.73	1.73	0.01
20	Shivamogga	Hosanagara	0.89	0.89	0.01
21	Tumkur	Huliyaru	2.46	2.46	0.02
22	Tumkur	Koratagere	2.33	2.33	0.02
23	Mysuru	Kadakola	3.19	3.19	0.02
24	Mysuru	Rammanahalli	4.33	5.63	0.04
25	Mysuru	Bogadi	3.19	3.19	0.02
26	Mysuru	Sri Rampura	4.02	5.22	0.04
27	Mysuru	H.D.Kote	2.18	2.18	0.02
28	Mysuru	Saragur	1.74	1.74	0.01
29	Kodagu	Kushalnagar	2.45	2.45	0.02
30	Kodagu	Madikeri	5.34	9.61	0.07
31	Kodagu	Virajpet	2.76	2.76	0.02
32	Kodagu	Somvarpet	1.03	1.03	0.01
33	Chamarajanagar	Hanur	1.69	1.69	0.01
34	Chikkmagalur	Ajampur	1.82	1.82	0.01
35	Chikkmagalur	Koppa	0.76	0.76	0.01
36	Chikkmagalur	Sringeri	0.60	0.60	0.00
37	Chikkmagalur	Mudigere	1.48	1.48	0.01
38	Chikkmagalur	Narasimharajapura	1.14	1.14	0.01
39	Hassan	Channarayapatna	1.57	2.04	0.01
40	Hassan	Holenarsipur	1.57	2.05	0.01
41	Hassan	Alur	0.70	0.70	0.00
42	Hassan	Sakleshpur	3.73	4.85	0.03
43	Hassan	Arkalgud	2.57	2.57	0.02
44	Dakshina Kannada	Mudbidri	4.49	5.84	0.04
45	Dakshina Kannada	Puttur	8.10	14.58	0.10
46	Dakshina Kannada	Kadaba	1.53	1.53	0.01
47	Dakshina Kannada	Kinnigola	2.72	2.72	0.02
48	Dakshina Kannada	Someswara	3.85	5.00	0.04
49	Dakshina Kannada	Bajape	3.26	4.24	0.03
50	Dakshina Kannada	Kotekaaru	2.52	2.52	0.02
51	Dakshina Kannada	Vitla	2.69	2.69	0.02
52	Dakshina Kannada	Mulki	2.64	2.64	0.02
53	Dakshina Kannada	Beltangadi	1.18	1.18	0.01
54	Dakshina Kannada	Bantval	6.13	11.03	0.08
55	Dakshina Kannada	Sulya	1.05	1.05	0.01
56	Udupi	Karkala	0.94	1.22	0.01
57	Udupi	Kundapura	4.65	6.04	0.04
58	Udupi	Kaapu	3.34	4.34	0.03
59	Udupi	Bynduru	3.99	5.19	0.04
60	Udupi	Saligram	2.31	2.31	0.02
61	Mandya	Bellur	2.46	2.46	0.02
62	Belagavi	Athani	7.30	13.14	0.09
63	Belagavi	Ankalagi-Akkatangerahaala	3.33	4.33	0.03

No.	District	Towns	Capacity in MLD	Allocated Amount	DPR charges (0.7%)
64	Belagavi	Arabhavi	2.90	2.90	0.02
65	Belagavi	Boragaon	2.56	2.56	0.02
66	Belagavi	Channamma Kitturu	2.81	2.81	0.02
67	Belagavi	Harogeri	5.02	15.07	0.11
68	Belagavi	Kaagavaada	2.23	2.23	0.02
69	Belagavi	Kalloli	2.55	2.55	0.02
70	Belagavi	Mallapura / Ghataprabha	4.20	5.46	0.04
71	Belagavi	Mugalakoda	4.88	6.34	0.04
72	Belagavi	Shedbaala	2.81	2.81	0.02
73	Belagavi	Konnur	2.96	2.96	0.02
74	Belagavi	Raybag	2.86	2.86	0.02
75	Kalaburgi	Kalagi	1.46	1.46	0.01
76	Kalaburgi	Afzalpur	4.13	5.37	0.04
77	Kalaburgi	Chincholi	3.19	4.15	0.03
78	Kalaburgi	Wadi	5.80	10.44	0.07
79	Yadgir	Shorapur	7.84	14.12	0.10
80	Yadgir	Hunasagi	2.44	2.44	0.02
81	Yadgir	Kakkera	3.32	4.31	0.03
82	Yadgir	Kembavi	3.21	4.17	0.03
83	Raichur	Maski	3.78	4.92	0.03
84	Raichur	Balaganur	1.83	1.83	0.01
85	Raichur	Hatti	2.60	2.60	0.02
86	Raichur	Siravara	3.09	3.09	0.02
87	Raichur	Turavihaala	2.08	2.08	0.01
		Total	**272.78**	**364.50**	**2.55**

MD, KUIDFC informed that due to slow progress under SBM(U) with respect to construction of STPs and the need to ensure compliance with NGT directions, the Hon'ble Chief Secretary, during the progress review meeting held on 13.03.2025, directed that DPRs for the construction of STPs may be prepared through KUWSDB. KUWSDB was considered appropriate for this task due to its vast experience in handling similar projects and existing technical expertise in the department.

Decision: As discussed during the progress review meeting chaired by the Hon'ble Chief Secretary and to ensure the compliance with NGT directions, the committee after detailed discussions and deliberations accorded approval to pay 0.7% of the project cost earmarked under the PDMC agreement for the DPR preparation to KUWSDB for preparing DPRs for the construction of STPs, as this rate is lower than KUWSDB's standard ETP charges. The committee directed to release the payment to KUWSDB upon submission of DPRs.

Further, the Committee has approved to" De-scope" preparation of DPRs, 61 DPRs of M/s Egis India Consulting Engineers Pvt Ltd. and 26 DPRs of M/s Mars Planning and Engineers Services Pvt Ltd. The project management of these towns will be carried out by the respective PDMCs. The Committee has also directed to deduct the payment to PDMCs for preparation of DPRs.

Subject No:15	**Approval of Financial Bids of "Construction/ Up-gradation of Sewerage system in Sindhanur, Gangavathi, Udupi, Nanjanagudu, Vijayapura, Davanagere, Shikaripura, STP Package-1 of Haveri Dist. (Rattihalli, Guttala, Hirekerur, Bankapura & Hanagal) and FSTP Package 7 (11 ULBs)"**

15.1. Sindhanuru city

MD, KUIDFC informed the Committee that the Government has accorded approval for Construction/Up gradation of Sewerage System for Sindhanur city under NGT compensation fund at a cost of Rs.20.00 Cr. Accordingly, tender was invited for Sindhanur city for an amount of Rs 15.13 Crores. (Call-3). Single bidder participated in the tender. After evaluation, technical bid was placed before 36th TSC and recommended the bid of Mr. Dilip Kumar Saklecha in JV with M/s. JMJ Contractors as Technically Responsive. In continuation to the TSC recommendations, the subject was placed before the 26th SLTC meeting Dated: 03.09.2025 and the Committee after discussions and deliberations, approved the Technical Bid of Mr. Dilip Kumar Saklecha in JV with M/s. JMJ Contractors as they were "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval. Accordingly, financial bids were opened on 13.09.2025.

MD, KUIDFC informed that Mr. Dilip Kumar Saklecha (Prime Contractor) in JV with M/s. JMJ Contractors (JV Member) is the L-1 bidder for Rs. Rs.15,85,07,105/- (Excluding GST), which is 4.78% above the amount put to tender and current schedule of rate.

Decision: ***The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction/Up gradation of Sewerage system for Sindhanur city under NGT Compensation Fund in DBOT model" to Mr. Dilip Kumar Saklecha in JV with M/s. JMJ Contractors for an amount of Rs. 15,85,07,105/- (Excluding GST), which is 4.78% above the amount put to tender and 4.78% above CSR.***

15.2. Gangavathi city

MD, KUIDFC informed the Committee that the Government has accorded approval for Construction/Up gradation of Sewerage System for Gangavathi town under NGT compensation fund. In this regard DPR for Gangavathi town was prepared and accorded approval in 18th SHPC for an amount of Rs.30.00 Cr. Accordingly, Tender was invited for Gangavathi town for an amount of Rs 22.69 Crores (Call-2). Single bidder participated in the tender.

After evaluation, technical bid was placed before 36th TSC and recommended the bid of M/s. M M Mundewadagi Construction Company in JV with M/s. SK Ganager Construction Company is Technically Responsive. In continuation to the TSC recommendations, the subject was placed before the 26th SLTC meeting dated:03.09.2025 and the Committee after discussions and deliberations approved the Technical Bid of M/s. M M Mundewadagi Construction Company (Prime Contractor) in JV with M/s. SK Ganager Construction Company (JV Member) as they were "Technically

responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval. Accordingly, financial bids were opened on 13.09.2025. MD, KUIDFC informed that M/s. M M Mundewadagi Construction Company in JV with M/s. SK Ganager Construction Company is the L-1 bidder for Rs.23,24,08,150/- (Excluding GST), which is 2.39% above the amount put to tender and current schedule of rate.

Decision: ***The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction/Up gradation of Sewerage system for Gangavathi town under NGT Compensation Fund in DBOT model" to M/s. M M Mundewadagi Construction Company in JV with M/s. SK Ganager Construction Company for an amount of Rs.23,24,08,150/- (Excluding GST), which is 2.39% above the amount put to tender and 2.39% above CSR.***

15.3. Udupi city

MD, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated:30-11-2023 has accorded approval for Construction/Up gradation of Sewerage System for Udupi City under NGT compensation fund. In this regard DPR for Udupi city was prepared and accorded approval in 16th SHPC at a cost of Rs.34.61 Cr. Accordingly, tender was invited for Udupi city for an amount of Rs 26.67 Crores (Call-2). Single bidder participated in the tender.

After evaluation, technical bid was placed before 36th TSC and recommended the bid of M/s Arka Keerthi Jain (Sheethal Engineers private Ltd) in JV with M/s Niteesh Kumar is Technically Responsive. In continuation to the TSC recommendations, the subject was placed before the 26th SLTC meeting dated: 03.09.2025 and the Committee after discussions and deliberations approved the Technical Bid of M/s Arka Keerthi Jain (Sheethal Engineers private Ltd) in JV with M/s Niteesh Kumar as "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval. Accordingly, financial bids were opened on 13.09.2025.MD, KUIDFC informed that M/s Arka Keerthi Jain (Sheethal Engineers Private Ltd.) in JV with M/s Niteesh Kumar is the bidder with a quote of Rs. 27,97,73,327.00/- (Excluding GST), which is 4.90% above the amount put to tender and current schedule of rate.

Decision: ***The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction/Up gradation of Sewerage system for Udupi city under NGT Compensation Fund in DBOT model" to M/s Arka Keerthi Jain (Sheethal Engineers Private Ltd.) in JV with M/s Niteesh Kumar for an amount of Rs. 27,97,73,327.00/- (Excluding GST), which is 4.90% above the amount put to tender and 4.90% above CSR.***

15.4. Nanjanagudu city

MD, KUIDFC informed the Committee that the Government has accorded approval for "Construction/ Upgradation of Sewerage System in Nanjangudu City" under NGT Environmental Compensation fund and SBM(U) 2.0 fund in DBOT model. In this regard DPR for Nanjangudu town was prepared and accorded approval in 18th SHPC for

an amount of Rs.24.12 Cr. Accordingly, tender was invited for Nanjanagudu town for Rs. 18.45 Cr (Call -1) and two bidders participated.

After evaluation, technical bid was placed before 36th TSC and recommended the technical bids of M/s Narayan Madayya Shetty (Suprada Constructions Private Limited) and M/s Arun John Greig (Arun Engineering Projects Pvt Ltd) are responsive. In continuation to the TSC recommendations, the subject was placed before the 26th SLTC meeting Dated: 03.05.2025 and the Committee after discussions and deliberations approved the technical bids of M/s Narayan Madayya Shetty (Suprada Constructions Private Limited) and M/s Arun John Greig (Arun Engineering Projects Pvt Ltd) are responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 13.09.2025. The abstract of comparative statement is as follows.

Quoted by the Bidder Exclusive of GST	1. M/s Arun John Greig (Arun Engineering Projects Pvt Ltd)-Rs.19,35,05,684.00 2. M/s Narayan Madayya Shetty (Suprada Constructions Private Limited)-Rs.21,76,70,828.00
Tender Premium for quoted amount with respect to Amount put to tender and CSR	1. M/s Arun John Greig (Arun Engineering Projects Pvt Ltd)- 4.90% above 2. M/s Narayan Madayya Shetty (Suprada Constructions Private Limited)- 18.00% above

MD, KUIDFC informed that M/s. Arun Engineering Projects Pvt Ltd is the L-1 bidder for Rs.19,35,05,684.00 (Excluding GST), which is 4.90% above the amount put to tender and current schedule of rate.

Decision: ***The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction/ Upgradation of Sewerage System in Nanjangudu City" under NGT Environmental Compensation fund and SBM(U) 2.0 fund in DBOT model" to M/s. Arun Engineering Projects Pvt Ltd for an amount of Rs.19,35,05,684.00 (Excluding GST), which is 4.90% above the amount put to tender and 4.90% above CSR.***

15.5. Vijayapura city

MD, KUIDFC informed the Committee that the Government has accorded approval for Construction/upgradation of Sewerage system in Vijayapura City under Jalashuddhi Mission NGT environment compensation fund on DBOT model. In this regard DPR for Vijayapura City was prepared and accorded approval in 16th SHPC for a cost of Rs. 35.00 Cr. Accordingly, tender was invited for Vijayapura City (Call - 2) and two bidders are Participated.

After evaluation, technical bid was placed before 36th TSC and recommended the bid of M/s. NBM Infratech Pvt Ltd in JV with M/s. Pranayateja Engineers Pvt Ltd and M/s. Sathya Constructions in JV with M/s. KST Infratech, are Technically Responsive. In continuation to the TSC recommendations, the subject was placed before the 26th SLTC meeting Dated:03.09.2025 and the Committee after discussions and deliberations approved the Technical Bid of M/s. NBM Infratech Pvt Ltd in JV with M/s. Pranayateja

Engineers Pvt Ltd and M/s. Sathya Constructions in JV with M/s. KST Infratech, as they were "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.

Accordingly, financial bids were opened on 13.09.2025. The abstract of comparative statement is as follows.

KPPP Indent Number	Indent No.KUIDFC/2024-25/WS/WORK-INDENT/52 CALL-2
Amount put to tender Exclusive of GST	Rs. 26,96,23,063.00/-
Name of the Bidders	1) L1 - M/s. Sathya Constructions in JV with M/s. KST Infratech **2)** L2 - M/s. NBM Infratech Pvt Ltd in JV with M/s. Pranayateja Engineers Pvt Ltd.
Quoted by the Bidder Exclusive of GST	L1 Rs.28,36,43,462/- L2 Rs.28,58,00,446/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	L1 5.2% above L2 6.0% above
Negotiated amount Exclusive of GST	L1 Rs.28,29,69,405/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.95% above (for negotiated amount)

MD, KUIDFC informed that, M/s. Sathya Constructions (Prime Contractor) in JV with M/s. KST Infratech (JV Member) is the L-1 bidder for Rs. 28,29,69,405/- (Excluding GST), which is 4.95% above the amount put to tender and current schedule of rate.

Decision: ***The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction/Upgradation of Sewerage system for Vijayapura City under NGT Compensation Fund in DBOT model" to M/s. Sathya Constructions in JV with M/s. KST Infratech for negotiated amount of Rs.28,29,69,405/- (Excluding GST), which is 4.95% above the amount put to tender and 4.95% above CSR.***

15.6. Davanagere city

MD, KUIDFC informed the Committee that the Government has accorded approval for ": Construction/ upgradation of Sewerage System in Davanagere City under NGT Environmental Compensation fund in DBOT model", of UWM Project with grants allocated under NGT Environmental Compensation Fund and SBM(U) 2.0 fund and has directed to take up works through DBOT tender. In response to the tender notification (Call-4), one bidder, M/s Subhas V (VS Infrastructure) has participated, and the technical bid was opened on 19.07.2025.

In the Technical Scrutiny Committee is its 36th meeting held on 25.08.2025 have noted that technical bid of M/s Subhas (VS Infrastructure) is responsive for the work "Construction/ upgradation of Sewerage System in Davanagere City under NGT Environmental Compensation fund in DBOT model" and recommended the technical bid evaluation for the approval of SLTC/ SHPC.

The 24th SLTC meeting held on 10.07.2025 after detailed discussion and deliberations has approved the technical bid of M/s Subhas V (VS Infrastructure) for the work of "Construction/ upgradation of Sewerage System in Davanagere City under NGT Environmental Compensation fund in DBOT model with 5 years Operation and maintenance in DBOT model" and recommended to open the financial bid. It was directed to obtain tender approval from SHPC, based on recommendations of Technical Scrutiny Committee. Accordingly, financial bid was opened on 13.09.2025.

MD, KUIDFC informed that the Bidder M/s Subhas V (VS Infrastructure) has quoted Rs.24,53,42,720/- exclusive of GST which is 12 % above CSR. Then negotiation letter was sent. The contractor has given the negotiated amount as Rs. 22,99,64,988/- which is 4.98 % above CSR.

Decision: The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction/ upgradation of Sewerage System *in Davanagere City under NGT Environmental Compensation fund in DBOT model" to M/s Subhas V (VS Infrastructure) for the negotiated amount of Rs. 22,99,64,988/- exclusive of GST which is 4.98% above CSR.*

15.7. Shikaripura town

MD, KUIDFC informed the Committee that the Government has accorded approval for "*: Construction and Upgradation of Sewerage system in Shikaripura town under NGT & SBM 2.0 Funds in DBOT Model(Call-2)"*, of UWM Project with grants allocated under NGT Environmental Compensation Fund *and SBM(U) 2.0 fund* and has directed to take up works through DBOT tenders (No Variation) through KPP portal.

In response to the tender notification (Call-2), one bidder, M/s Subhas V(VS Infrastructure) has participated. In the Technical Scrutiny Committee is its 36th meeting held on 25.08.2025 have noted that technical bid of M/s Subhas V(VS Infrastructure) is responsive for the work "Construction and Upgradation of Sewerage system in Shikaripura town under NGT & SBM 2.0 Funds in DBOT Model" and recommended the technical bid evaluation for the approval of SLTC/ SHPC.

The 24th SLTC meeting held on 10.07.2025 after detail discussion and deliberations has approved the technical bid of M/s Subhas V(VS Infrastructure) for the work of "Construction and Upgradation of Sewerage system in Shikaripura town under NGT & SBM 2.0 Funds in DBOT Model with 5 years Operation and maintenance in DBOT model" and recommended to open the financial bid. It was directed to obtain tender approval from SHPC, based on recommendations of Technical Scrutiny Committee. Accordingly, financial bid was opened on 13.09.2025. MD, KUIDFC informed that As stated above, the Bidder M/s Subhas V(VS Infrastructure) has quoted Rs. 24,56,01,529/- exclusive of GST which is 12% above CSR. Then negotiation letter was sent. The contractor has given the negotiated amount as Rs. 23,02,07,576/-which is 4.98% above CSR.

Decision: The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction and Upgradation of Sewerage system in Shikaripura town under NGT & SBM 2.0 Funds in DBOT Model" to M/s Subhas V (VS Infrastructure) for the negotiated amount Rs. 23,02,07,576/- (Exclusive of GST) which is 4.98% above CSR.

15.8 SBM Package-1: Construction of 5 STPs in varying capacities in Rattihalli, Guttala, Hirekerur, Bankapura and Hanagal ULBs of Haveri District

MD, KUIDFC informed the Committee that the Government has accorded approval for Construction of 5 Sewage Treatment Plants (STP) in varying capacities of 2.28 to 4.30 MLD in Rattihalli, Guttala, Hirekerur, Bankapura and Hanagal ULBs of Haveri District with 5 years Operation and Maintenance (including 1-year Defect liability period) of constructed facilities through Design, Built, Operate & Transfer(DBOT) model (Package-1).

In this regard DPR for **SBM Package-1** was prepared and accorded approval in 18th SHPC. Accordingly, tender was invited for SBM Package-1 (Call-2) and single bidder participated.

After evaluation, technical bid was placed before 36th TSC and recommended the bid of M/s. Udayshivakumar Infra Limited, is Technically Responsive. In continuation to the TSC recommendations, the subject was placed before the 26th SLTC meeting Dated:03.09.2025 and the Committee after discussions and deliberations approved the Technical Bid of M/s. Udayshivakumar Infra Limited as they were "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval. Accordingly, financial bids were opened on 13.09.2025.

MD, KUIDFC informed that M/s. Udayshivakumar Infra Limited is the L-1 bidder for Rs.17,38,00,000/- (Excluding GST), which is 4.59% above the amount put to tender and current schedule of rate.

Decision: ***The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction of 5 STPs in varying capacities of 2.28 to 4.30 MLD in Rattihalli, Guttala, Hirekerur, Bankapura and Hanagal ULBs of Haveri District with 5 years O&M through DBOT model (Package -1) " to M/s. Udayshivakumar Infra Limited for an amount of Rs.17,38,00,000/- (Excluding GST), which is 4.59% above the amount put to tender and 4.95% above CSR.***

15.9 Construction of Faecal Sludge Treatment Plants (FSTP) in 11 ULBs (Package No:7)

MD, KUIDFC informed the Committee that the Government has accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 11 ULBs (in varying FSTP capacities of 6 KLD / 9 KLD), with 5 years of Operation and Maintenance (including 1-year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model. (Package No: 7 - 11 ULBs). Tender was invited for FSTP Package-7 (Call-5) and single bidder participated.

After evaluation, technical bid was placed before 36th TSC and recommended the bid of M/s. Kotarki Construction Pvt Ltd, is Technically Responsive. In continuation to the TSC recommendations, the subject was placed before the 26th SLTC meeting Dated:03.09.2025 and the Committee after discussions and deliberations approved the Technical Bid of M/s. Kotarki Construction Pvt Ltd as they were "Technically responsive" and recommended for opening of financial bid. Also, the Committee directed KUIDFC

to place the subject before SHPC for tender approval. Accordingly, financial bids were opened on 13.09.2025.

MD, KUIDFC informed that M/s. Kotarki Construction Pvt Ltd is the L-1 bidder for Rs. 27,33,71,577/- (Excluding GST), which is 4.95% above the amount put to tender and current schedule of rate.

Decision: ***The Committee after discussion and deliberations has accorded approval for award of tender for the work of "Construction of FSTP in 11 ULBs (capacities of 6 KLD / 9 KLD), with 5 years of O&M on DBOT model (Package No:7)" to M/s. Kotarki Construction Pvt Ltd. for an amount of Rs. 27,33,71,577/- (Excluding GST), which is 4.95% above the amount put to tender and 4.95% above CSR.***

Additional Chief Secretary,

Government of Karnataka &

& Chairman, SHPC, SBM(U)